

HIGH COURT FOR THE STATE OF TELANGANA

NOTICE

(Under Rule 28 of the Writ Proceedings Rules, 1977)

All the learned Advocates, parties, and all concerned, are hereby informed that the High Court for the State of Telangana at Hyderabad, is taking up the work of destruction of records in Writ Petitions and Writ Appeals, which are disposed of between the period 1-4-2013 to 31-3-2018, in terms of Rule 28 of the Writ Proceedings Rules, 1977 (annexed hereto)

The list of disposed of cases, in which records will be destroyed, are made available on the official web site of the High Court and on the notice board of the Bar Association and also with the Section Officer of the English Records Section. The records in the disposed of cases shown in the said list will be destroyed by the Registry of the High Court after expiry of a period of one month from the date of publication of this notice.

Therefore, all the learned Advocates, parties and all concerned are hereby informed that if they intend to take return of the said documents, if any, to which they are entitled to, and any copies of the case record, they may file applications for return of the Document or Copy Applications for issuance of Certified Copies, as the case may be, **“within one month from the date of publication of this notice, duly mentioning therein that the case is under destruction”**. No further requests in this regard will be entertained thereafter.

Hyderabad
Dated: 21-12-2020


REGISTRAR (JUDICIAL-II)

“Rule. 28: Rule for Destruction of the Records in the Writ Petitions and Writ Appeals (vide Appendix I and II).

Writ Petitions and Writ Appeals.

I. Writ Petitions:-

Part-I

- a. Index
- b. Impugned order.
- c. Affidavit.
- d. Writ Petition.
- e. Counter or Counters.
- f. Reply Affidavit or Reply Affidavits, if any.
- g. Order of the Court, and Docket Order
- h. Writ absolute.

Part-II

All Miscellaneous Petitions where only notice was ordered.
Notice papers.
Vakalatnama and Memo of appearance.
Implead Petitions, L.R. Petitions.
Petitions for fixing date of hearing and Expedite petitions.
All other Miscellaneous Petitions.

II. Writ Appeals:-

Part-I

INDEX

1. Memorandum of grounds of Writ Appeal.
2. Judgment in the Writ Appeal.
3. Docket Order, order of the court, if any.
4. Writ Absolute.
5. Additional pleadings, if any.
6. Counter affidavit and reply affidavit.

Part-II

Implead Petitions, L.R. Petitions and other Miscellaneous petitions.
Petitions for Interim Orders (draft orders).
Miscellaneous Petitions where only notice was ordered.
Notice papers.
Memo of appearance
Expedite Petitions.
Petitions for fixing date of hearing and all other
Miscellaneous petitions.

In the case of Writ Petitions, the Writ Petitions bundle shall be divided into Part-I and Part-II for the purpose of destruction of the records. Part-I shall consist of the impugned order, the affidavit, Writ Petition, Counter or Counters, Reply Affidavit or Reply Affidavits, if any and the order of the Court. Part-I records shall be preserved permanently.

Part-II shall consist of the rest of the papers filed in the Writ Petitions. Part-II papers shall be destroyed, if no appeal is preferred against the order in the Writ Petition after two years from the date of disposal of the case.

The Writ Appeal bundle shall be divided into two parts, viz., Part-I and Part-II. Part-I shall consist of the Memorandum of Grounds of Writ Appeal, Judgment in the Writ Appeal, and the Writ Absolute and additional pleadings, if any, and it shall be preserved permanently.

Part-II shall consist of the rest of the papers filed in the Writ Appeal and it shall be destroyed if no appeal is preferred against the order in the Writ Appeal, after two years from the date of disposal of the case.

Regarding Miscellaneous Petitions filed in the Writ Petitions, Writ Appeals, only the orders passed in the Miscellaneous Petitions including the docket orders shall be preserved permanently. The rest of the papers filed shall be preserved for a period of one year and thereafter the same can be destroyed.

‘One month’s notice of destruction of the records shall be displayed on the Notice-Board of the High Court and also on the Notice Board of the High Court Bar Association.

N.B: The records in Writ Petitions and Writ Appeals which were disposed of prior to 31-12-1991 shall be preserved for a period of two months from the date, these Rules come into force and thereafter they can be destroyed. In the cases disposed of during the period from 1-1-1992 till the date these Rules come into force, the records shall be destroyed six months after these Rules come into force. These Rules shall come into force with effect from 01-11-1993, or the date of publication of the Rules in the official Gazette, whichever is earlier”.

HIGH COURT FOR THE STATE OF TELANGANA

LIST OF WRIT PETITIONS

READY FOR DESTRUCTION

DISPOSED OF BETWEEN 1/4/2013 TO 31/3/2018

PERTAINING TO THE YEARS 1984 TO 2018.

**The following WRIT PETITIONs Pertaining to the year 1984
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
12692

**The following WRIT PETITIONs Pertaining to the year 1988
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
18933

**The following WRIT PETITIONs Pertaining to the year 1989
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
5661
16324

**The following WRIT PETITIONs Pertaining to the year 1990
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
13378

**The following WRIT PETITIONs Pertaining to the year 1991
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
5122
5534
12075
12076
16320

**The following WRIT PETITIONs Pertaining to the year 1992
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
1318
2074
9901
15198

**The following WRIT PETITIONs Pertaining to the year 1993
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
11826
13168
16708
17333

**The following WRIT PETITIONS Pertaining to the year 1994
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
213
2598
14771
16742
20118
20617
21695

**The following WRIT PETITIONS Pertaining to the year 1995
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
8228
14941
16497
18253
19569
21052
24079
25593
25842
27066
29359

**The following WRIT PETITIONS Pertaining to the year 1996
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
1205
2300
3349
3411
3547
6777
9362
10121
10930
11518
12372
13664
15298
18137
18820
19946
20901
21271
21767
24198
25989
26142
27218
27360
27491

**The following WRIT PETITIONS Pertaining to the year 1997
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
1302
1498
1711
2426
2707
5476
9647
11637
12350
13665
14334
16578
19437
19482
21046
21410
21745
22241
22343
24104
24392
24544
25183
25184
25558
25738
26686
26959
27115
27365
29871
31451
32154
33091
33097
33104
33135
33818
33988
34348
34431
34653

**The following WRIT PETITIONS Pertaining to the year 1998
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
623
1019
1523
2165
2502
3258
3540
3832
3916
4352
4783
4992
6286
6570
7287
7314
8349
8469
8605
8687
10686
10864
10911
11684
11831
11887
12547
12626
12774
12945
13096
13105
13462
15444
16961
17786
17787
18661
19895
20075
20494
20622
21821
22660
23014
23733
23847
24044
24757
25303
25623
25672
25890
26433
26442
28294
28398

Case No.
28515
29125
29938
30835
31089
31749
32025
33247
33386
33387
33596
34822
35125
35209
35798
36322

**The following WRIT PETITIONS Pertaining to the year 1999
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.
316	10053	21078	26736
815	10085	21123	26764
1778	10653	21192	26843
2071	11195	21271	27072
2393	11434	21306	27084
2564	11438	21321	27105
2599	11628	21443	27217
2991	12097	21649	
3174	12192	21689	
3523	12275	21826	
3733	12306	21924	
3868	12319	21961	
4141	12448	22029	
4202	12538	22058	
4598	12666	22142	
5240	13655	22143	
5298	13987	22724	
5358	14014	22981	
5476	14080	22999	
5477	14320	23041	
5544	14479	23081	
5682	14582	23166	
5693	14884	23460	
5807	15050	23549	
5977	15099	23645	
6020	15249	23907	
6040	15767	23916	
6175	16000	24128	
6237	16228	24153	
6238	16240	24180	
6240	16342	24182	
6244	16454	24206	
6245	16875	24457	
6246	16986	24478	
6247	16989	24516	
6249	17288	24781	
6250	17542	24843	
6251	17716	24851	
6572	17939	24864	
6961	18375	24954	
6962	18461	25138	
7013	18565	25201	
7115	18770	25383	
7378	19110	25581	
7631	19349	25765	
8094	19465	25797	
8108	19563	25972	
8615	19605	26031	
8793	19882	26198	
9032	19976	26259	
9110	20287	26308	
9212	20653	26499	
9355	20753	26517	
9449	20824	26529	
9822	20875	26536	
9843	20881	26662	
9927	20977	26706	

**The following WRIT PETITIONS Pertaining to the year 2000
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
157	6450	10963	15580	18039	19081
236	6493	10997	15641	18045	19107
382	6510	11156	15737	18073	19136
587	6584	11208	15793	18092	19194
646	6594	11272	15886	18100	19198
787	6595	11279	15953	18110	19206
838	6598	11470	16041	18122	19229
839	6894	11499	16179	18135	19236
854	6943	11506	16183	18149	19315
908	7118	11607	16186	18156	19333
1187	7130	11662	16242	18207	19343
1748	7159	11679	16316	18226	19361
1749	7180	11837	16482	18235	19380
1857	7191	12185	16506	18237	19385
2057	7211	12292	16524	18238	19407
2427	7318	12302	16536	18348	19410
2502	7374	12327	16604	18356	19418
2864	7464	12536	16726	18365	19419
2952	7536	12537	16805	18492	19438
3017	7537	12538	16823	18499	19453
3135	7570	12689	16952	18535	19481
3390	7665	12839	16957	18567	19541
3748	7705	12858	16984	18572	19578
3794	7747	12983	17071	18618	19599
3967	7776	13069	17160	18622	19622
4044	7866	13208	17161	18623	19641
4072	7956	13585	17234	18638	19645
4192	8050	13663	17259	18641	19672
4204	8105	13747	17307	18654	19673
4547	8217	13875	17354	18675	19686
4558	8251	14096	17357	18700	19704
4603	8391	14265	17380	18703	19715
4796	8421	14303	17408	18710	19743
4809	8428	14339	17462	18737	19767
5120	8705	14340	17463	18759	19768
5178	8706	14372	17523	18771	19815
5202	8750	14431	17581	18773	19841
5214	8814	14487	17583	18781	19888
5218	8974	14508	17636	18812	19896
5243	9217	14666	17696	18815	19919
5387	9298	14732	17701	18866	19928
5400	9303	14746	17788	18869	19986
5420	9709	14821	17819	18895	20022
5495	9728	14838	17853	18930	20055
5511	9737	14854	17862	18935	20119
5578	9827	14990	17869	18958	20137
5690	9846	15071	17877	18959	20140
5692	9870	15125	17887	18960	20182
5727	9876	15222	17913	18964	20200
5931	9894	15238	17926	18968	20209
5969	10209	15298	17956	18980	20211
5982	10417	15321	17969	19010	20224
6027	10517	15422	17987	19011	20229
6225	10611	15506	17998	19013	20256
6231	10669	15572	18000	19014	20296
6232	10791	15577	18011	19040	20329
6252	10954	15579	18013	19072	20341

**The following WRIT PETITIONS Pertaining to the year 2000
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.
20360	22423	23687	25080	25939
20368	22470	23697	25088	25946
20382	22495	23698	25116	25998
20396	22549	23720	25123	26002
20409	22604	23732	25137	26034
20420	22681	23736	25162	26168
20423	22685	23740	25168	26217
20441	22693	23789	25171	26325
20457	22735	23796	25177	26326
20528	22755	23802	25178	26368
20558	22788	23805	25228	26387
20570	22813	23812	25229	26417
20654	22837	23821	25256	26437
20724	22854	23833	25263	26461
20741	22948	23859	25269	26469
20745	22988	23866	25281	26497
20751	23037	23876	25284	26501
20755	23052	23895	25287	26508
20801	23055	23908	25326	26522
20804	23093	23915	25328	26533
20807	23176	23963	25331	26535
20827	23186	23975	25351	26538
20845	23214	23988	25358	26558
20847	23232	24010	25382	26559
20850	23245	24029	25395	26587
20861	23312	24039	25404	26645
20862	23318	24044	25422	26703
20884	23334	24064	25425	26776
20906	23335	24071	25459	26780
20920	23337	24073	25464	26798
20925	23359	24102	25487	26814
20933	23363	24137	25510	26815
20935	23391	24163	25517	26817
21067	23392	24170	25520	
21092	23413	24175	25524	
21393	23445	24179	25535	
21589	23452	24203	25537	
21613	23462	24209	25577	
21630	23481	24222	25584	
21666	23502	24371	25587	
21671	23505	24401	25590	
21689	23508	24495	25597	
21721	23514	24517	25610	
21730	23519	24518	25611	
21739	23524	24645	25634	
21837	23529	24735	25688	
21872	23536	24816	25737	
21969	23559	24823	25757	
21987	23582	24857	25793	
22008	23583	24906	25849	
22026	23586	24911	25860	
22293	23591	24960	25874	
22299	23619	24977	25905	
22307	23638	24984	25921	
22358	23640	25042	25923	
22361	23659	25062	25924	
22380	23686	25074	25936	

**The following WRIT PETITIONS Pertaining to the year 2001
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
178	3260	4567	5380	7615	8908
194	3273	4581	5385	7616	8917
199	3322	4587	5392	7621	8927
210	3364	4598	5401	7626	8932
213	3427	4624	5408	7637	8937
224	3441	4657	5430	7857	8942
226	3502	4658	5441	7858	9014
521	3529	4666	5471	7891	9019
556	3575	4671	5481	7895	9092
597	3588	4675	5492	7936	9124
710	3589	4685	5493	8022	9130
742	3594	4703	5527	8057	9352
865	3669	4748	5566	8105	9358
907	3710	4782	5571	8145	9397
1006	3730	4816	5606	8162	9480
1059	3757	4828	5653	8178	9491
1175	3769	4854	5655	8215	9501
1275	3810	4855	5657	8216	9611
1302	3825	4895	5712	8224	9621
1334	3832	4910	5748	8225	9795
1373	3835	4947	5756	8226	9860
1386	3854	4965	5807	8230	9865
1393	3880	4968	5808	8236	9877
1407	3881	4985	5842	8244	9903
1435	3902	4986	5853	8290	9957
1563	3912	4990	5903	8298	10131
1591	3914	5008	5935	8299	10166
1620	3923	5016	5940	8303	10184
1638	3928	5024	5963	8310	10254
1799	3936	5029	5974	8325	10290
1808	3937	5031	5979	8353	10302
1858	3951	5033	5982	8368	10380
1894	3954	5036	6009	8379	10406
1912	3996	5056	6010	8386	10436
1927	4038	5060	6018	8398	10442
1928	4057	5078	6027	8399	10448
2072	4096	5084	6077	8423	10490
2087	4100	5115	6230	8429	10598
2213	4117	5119	6238	8432	10844
2236	4120	5129	6266	8474	10846
2289	4151	5130	6311	8478	10879
2314	4157	5143	6356	8486	10895
2347	4159	5172	6398	8545	10945
2365	4172	5179	6561	8572	11003
2406	4202	5183	6644	8590	11029
2448	4221	5191	6674	8623	11075
2452	4237	5214	6681	8677	11117
2511	4259	5236	6698	8680	11124
2536	4261	5243	6812	8717	11133
2651	4263	5252	6848	8725	11141
2698	4266	5257	6973	8736	11200
2842	4296	5295	7017	8753	11214
2856	4360	5315	7086	8769	11234
3062	4366	5317	7256	8817	11300
3136	4387	5318	7318	8828	11317
3235	4432	5337	7403	8836	11325
3254	4513	5346	7581	8865	11334

**The following WRIT PETITIONS Pertaining to the year 2001
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
11361	14155	15899	17559	18936	20894
11383	14179	15937	17588	19039	20906
11389	14197	15955	17614	19111	20910
11390	14251	16020	17635	19222	20925
11392	14258	16028	17650	19267	20944
11395	14275	16056	17658	19303	20951
11398	14295	16063	17661	19306	20952
11403	14316	16081	17666	19312	21024
11404	14353	16148	17668	19337	21028
11478	14367	16179	17732	19357	21030
11496	14369	16187	17742	19361	21046
11552	14398	16210	17760	19373	21198
11619	14436	16225	17771	19414	21236
11620	14445	16226	17783	19451	21302
11684	14452	16233	17792	19471	21314
11709	14453	16238	17817	19663	21401
11790	14516	16277	17829	19683	21430
11810	14578	16327	17871	19812	21468
11831	14639	16345	17889	19872	21495
11886	14673	16392	17900	19929	21519
11896	14681	16408	17925	19957	21544
12076	14687	16409	17935	19995	21554
12087	14692	16459	17938	20000	21566
12181	14706	16483	17981	20046	21582
12188	14736	16496	18009	20101	21598
12269	14743	16506	18095	20212	21628
12284	14747	16524	18121	20233	21643
12379	14772	16603	18142	20254	21655
12523	14900	16635	18179	20296	21664
12558	14929	16644	18196	20309	21699
12689	14944	16664	18261	20325	21706
12726	14959	16688	18281	20333	21758
12727	14968	16700	18297	20367	21800
12878	14976	16724	18311	20415	21824
12972	15025	16730	18314	20441	21830
13023	15029	16786	18341	20446	21867
13032	15075	16803	18344	20455	21874
13061	15122	16804	18358	20458	21877
13295	15156	16811	18365	20508	21884
13310	15199	16895	18380	20536	21916
13381	15206	16963	18382	20559	21951
13459	15221	16966	18403	20577	21986
13495	15265	17090	18405	20592	22011
13496	15294	17103	18406	20600	22044
13673	15390	17113	18430	20606	22120
13781	15409	17115	18431	20683	22148
13818	15424	17123	18469	20731	22166
13903	15453	17150	18477	20750	22178
13917	15468	17158	18479	20765	22187
13959	15476	17297	18483	20785	22231
13971	15544	17312	18493	20806	22234
14005	15545	17380	18498	20847	22237
14063	15550	17391	18566	20855	22256
14115	15559	17399	18680	20860	22259
14120	15723	17440	18715	20863	22266
14137	15873	17474	18859	20870	22271
14147	15889	17552	18897	20873	22274

**The following WRIT PETITIONs Pertaining to the year 2001
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.
22340	25013	
22354	25040	
22384	25049	
22417	25054	
22428	25096	
22447	25102	
22463	25114	
22464	25126	
22631	25139	
22647	25155	
22840	25176	
22932	25216	
23024	25218	
23032	25219	
23039	25282	
23102	25303	
23103	25320	
23120	25400	
23169	25413	
23328	25431	
23344	25438	
23460	25439	
23503	25539	
23508	25577	
23593	25607	
23635	25652	
23639	25680	
23690	25779	
23727	25786	
23728	25848	
23778	25924	
23817	26000	
23820	26041	
23823	26084	
23895	26090	
23922	26190	
24050	26328	
24172	26459	
24196	26557	
24313	26656	
24321	26745	
24360	26761	
24454	26784	
24461	26804	
24509	26818	
24518	26898	
24521	26910	
24539	26922	
24583	26928	
24589	26944	
24609	26981	
24623	26985	
24625	27008	
24775	27020	
24920	27055	
24938	27065	
25007	27086	

**The following WRIT PETITIONS Pertaining to the year 2002
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
29	2016	3211	4570	5208	6261
37	2046	3225	4573	5224	6284
52	2078	3226	4574	5227	6287
53	2124	3231	4576	5232	6319
191	2126	3244	4580	5245	6325
226	2177	3303	4583	5282	6349
267	2187	3304	4587	5310	6377
290	2192	3318	4596	5317	6399
348	2197	3324	4597	5344	6419
480	2213	3337	4606	5345	6443
487	2295	3414	4617	5370	6458
489	2300	3461	4618	5410	6511
569	2314	3504	4619	5413	6516
570	2350	3507	4664	5419	6522
585	2371	3524	4677	5423	6527
616	2386	3533	4700	5439	6565
678	2424	3541	4702	5456	6582
776	2480	3567	4725	5472	6657
784	2519	3581	4728	5483	6669
787	2532	3582	4745	5485	6677
854	2535	3620	4778	5489	6708
910	2543	3645	4783	5491	6786
915	2554	3669	4848	5492	6796
916	2556	3699	4863	5497	6819
920	2572	3732	4879	5504	6974
958	2598	3746	4881	5512	6994
1003	2599	3800	4892	5513	7115
1007	2600	3803	4894	5515	7239
1094	2601	3874	4901	5520	7250
1101	2656	3888	4917	5524	7353
1104	2674	3974	4928	5525	7356
1123	2681	3982	4937	5526	7360
1211	2698	3984	4954	5527	7388
1212	2706	3995	4964	5528	7478
1246	2708	4083	4965	5529	7505
1247	2717	4153	4966	5563	7530
1266	2738	4168	4970	5576	7531
1280	2755	4199	4975	5578	7537
1283	2761	4208	5007	5594	7569
1324	2866	4218	5014	5605	7614
1326	2874	4223	5023	5641	7656
1362	2886	4297	5028	5655	7733
1436	2910	4376	5029	5662	7795
1463	2938	4378	5078	5680	7809
1490	2939	4396	5088	5697	7842
1551	2952	4412	5090	5718	7844
1681	2987	4415	5098	5814	7886
1695	3007	4419	5103	5847	7905
1700	3084	4448	5105	5861	7922
1701	3091	4462	5113	5870	7936
1778	3099	4467	5139	5884	7958
1794	3100	4468	5145	5907	7965
1821	3105	4490	5155	6059	8001
1895	3121	4491	5178	6092	8006
1992	3152	4496	5190	6104	8011
2007	3153	4564	5203	6203	8015
2015	3199	4569	5205	6228	8018

**The following WRIT PETITIONS Pertaining to the year 2002
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
8021	9636	11431	13433	14483	16540
8023	9643	11479	13461	14503	16589
8025	9684	11545	13470	14571	16636
8031	9716	11642	13487	14625	16660
8033	9760	11675	13491	14747	16661
8065	9848	11679	13499	14748	16664
8089	9854	11716	13510	14763	16665
8096	9913	11736	13599	14794	16666
8137	10009	11740	13644	14834	16747
8142	10047	11797	13663	14843	16763
8145	10056	11850	13668	14851	16765
8155	10064	11897	13682	14870	16766
8167	10187	11951	13694	15111	16786
8172	10205	11955	13697	15168	16916
8201	10302	12065	13721	15217	16959
8254	10361	12141	13752	15276	16965
8263	10408	12210	13770	15377	16989
8316	10410	12228	13774	15379	17051
8330	10457	12262	13779	15381	17056
8429	10467	12290	13790	15382	17112
8598	10489	12361	13792	15399	17128
8643	10509	12477	13794	15425	17168
8671	10522	12480	13798	15575	17185
8677	10533	12484	13808	15657	17196
8687	10564	12510	13817	15671	17205
8697	10598	12512	13861	15674	17218
8806	10623	12533	13893	15784	17219
8807	10643	12548	13920	15806	17223
8833	10651	12597	13945	15839	17352
8848	10679	12600	13948	15862	17364
8860	10682	12607	13953	15882	17365
8865	10766	12621	13982	15906	17366
8934	10769	12649	13992	15907	17428
8938	10778	12697	14008	15960	17439
8991	10815	12698	14067	16043	17450
9018	10894	12700	14083	16067	17451
9031	10935	12713	14104	16079	17459
9034	10937	12775	14109	16089	17544
9051	10956	12789	14111	16095	17574
9084	10968	12798	14112	16119	17644
9085	10992	12803	14123	16125	17690
9092	10998	12860	14139	16150	17776
9098	11028	12909	14145	16166	17848
9100	11044	12912	14197	16168	17857
9190	11058	12915	14243	16173	18018
9275	11093	12961	14251	16194	18021
9318	11101	13037	14253	16196	18038
9361	11138	13038	14257	16197	18057
9372	11146	13077	14267	16213	18081
9412	11156	13092	14296	16241	18118
9437	11198	13119	14322	16300	18128
9473	11236	13130	14374	16340	18130
9479	11239	13216	14395	16426	18138
9492	11272	13333	14396	16450	18273
9555	11318	13338	14398	16454	18286
9557	11319	13387	14404	16484	18306
9559	11403	13390	14430	16511	18313

**The following WRIT PETITIONs Pertaining to the year 2002
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
18340	19950	21176	22484	23858	25260
18357	19951	21228	22504	23864	25343
18439	19952	21236	22544	23896	25424
18625	19964	21299	22645	23907	25453
18632	19965	21330	22649	23978	25459
18634	20021	21352	22688	24030	25464
18659	20024	21353	22707	24039	25468
18670	20028	21354	22723	24054	25478
18686	20039	21355	22753	24132	25485
18694	20081	21356	22756	24163	25492
18778	20085	21358	22775	24173	25494
18790	20152	21384	22785	24193	25495
18941	20203	21422	22803	24229	25505
18946	20217	21450	22863	24289	25515
18948	20255	21460	22948	24373	25545
18972	20278	21490	22992	24397	25619
18994	20317	21534	23023	24405	25670
19000	20336	21548	23029	24409	25676
19018	20339	21609	23042	24410	25785
19025	20369	21623	23101	24413	25868
19033	20370	21639	23112	24418	25886
19065	20371	21641	23146	24427	25910
19106	20372	21665	23153	24465	
19111	20373	21671	23184	24467	
19133	20378	21694	23230	24477	
19212	20488	21698	23238	24525	
19240	20490	21699	23264	24526	
19252	20528	21700	23276	24533	
19319	20560	21701	23292	24559	
19409	20565	21702	23324	24605	
19468	20566	21703	23332	24616	
19473	20568	21704	23334	24621	
19517	20577	21705	23351	24636	
19561	20579	21742	23361	24653	
19578	20581	21756	23443	24680	
19607	20609	21762	23498	24684	
19619	20622	21773	23540	24692	
19623	20624	21777	23541	24719	
19637	20657	21790	23544	24751	
19655	20793	21807	23548	24756	
19687	20798	21821	23588	24775	
19718	20802	21830	23595	24776	
19727	20818	21951	23610	24779	
19748	20819	21955	23638	24786	
19790	20820	22016	23642	24821	
19852	20826	22115	23686	24841	
19859	20841	22118	23716	24877	
19888	20842	22149	23744	24969	
19889	20906	22264	23748	24988	
19892	20924	22287	23778	25040	
19900	20942	22296	23804	25047	
19906	20966	22317	23805	25059	
19912	21003	22323	23823	25087	
19929	21007	22329	23833	25119	
19932	21037	22333	23836	25127	
19939	21040	22397	23837	25200	
19941	21066	22467	23848	25237	

**The following WRIT PETITIONS Pertaining to the year 2003
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
1	666	1873	2685	3288	3903
5	672	1906	2691	3289	3913
31	709	1918	2693	3298	3916
35	764	1920	2696	3306	3925
40	820	1924	2706	3315	3931
75	836	1928	2739	3316	3933
96	853	1931	2753	3323	3938
101	855	1935	2754	3325	3949
112	871	1944	2762	3349	3950
113	881	1945	2766	3405	3970
133	889	1953	2804	3438	3975
140	926	1986	2817	3447	4000
144	949	1988	2818	3462	4009
170	1057	2003	2822	3469	4014
172	1064	2022	2834	3474	4033
201	1094	2027	2856	3488	4042
224	1109	2033	2865	3502	4045
228	1123	2123	2868	3515	4139
233	1169	2130	2883	3521	4154
241	1213	2140	2905	3526	4155
256	1296	2151	2909	3538	4170
273	1317	2165	2932	3545	4171
276	1340	2167	2941	3548	4190
296	1355	2176	2956	3564	4197
315	1360	2191	2960	3569	4207
316	1389	2196	2967	3578	4241
317	1391	2211	2971	3580	4249
329	1444	2214	2986	3581	4292
354	1473	2242	2993	3586	4312
359	1498	2258	2996	3590	4318
363	1506	2265	3003	3592	4348
372	1511	2268	3017	3595	4356
381	1523	2277	3041	3599	4372
384	1524	2283	3079	3618	4381
388	1533	2308	3083	3636	4382
390	1556	2323	3086	3638	4387
393	1560	2346	3091	3639	4392
396	1562	2388	3094	3660	4401
399	1570	2414	3100	3687	4402
406	1576	2418	3134	3689	4408
410	1578	2419	3137	3697	4473
473	1598	2420	3154	3700	4484
487	1611	2438	3159	3702	4488
490	1628	2454	3189	3741	4508
493	1632	2479	3214	3742	4509
503	1653	2537	3226	3744	4511
507	1667	2544	3256	3750	4512
509	1671	2573	3258	3757	4525
523	1684	2580	3264	3758	4537
529	1743	2607	3269	3761	4538
535	1744	2627	3275	3775	4542
542	1775	2637	3276	3776	4547
571	1815	2652	3279	3827	4557
601	1817	2658	3282	3850	4562
613	1828	2667	3284	3860	4564
620	1829	2668	3285	3892	4577
650	1866	2669	3287	3893	4604

**The following WRIT PETITIONS Pertaining to the year 2003
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
4606	5323	6099	7108	7983	8789
4607	5327	6120	7128	7988	8794
4612	5338	6123	7138	8001	8801
4624	5363	6127	7139	8016	8806
4639	5366	6165	7141	8043	8836
4665	5392	6169	7152	8080	8838
4674	5395	6200	7160	8083	8849
4687	5417	6212	7214	8096	8854
4704	5446	6224	7225	8105	8952
4723	5448	6230	7271	8118	8955
4753	5453	6283	7272	8121	8981
4757	5457	6299	7284	8128	8997
4759	5458	6304	7331	8142	9031
4786	5472	6307	7334	8188	9061
4799	5494	6312	7343	8208	9075
4805	5510	6328	7355	8238	9087
4818	5516	6355	7364	8246	9088
4823	5535	6358	7377	8252	9095
4877	5538	6364	7378	8265	9102
4917	5542	6376	7392	8393	9135
4924	5554	6413	7396	8422	9199
4930	5594	6452	7401	8426	9209
4931	5597	6473	7404	8432	9288
4940	5599	6489	7406	8433	9389
4941	5610	6507	7410	8435	9468
4942	5667	6513	7426	8436	9472
4949	5679	6543	7442	8437	9533
4951	5693	6558	7450	8439	9577
4966	5703	6579	7458	8452	9583
4976	5708	6581	7460	8468	9585
4998	5718	6618	7496	8479	9716
4999	5725	6651	7515	8521	9736
5003	5732	6676	7532	8529	9806
5034	5753	6694	7575	8535	9819
5038	5772	6697	7591	8547	9958
5070	5776	6705	7614	8564	9982
5074	5799	6706	7621	8571	10028
5082	5805	6719	7638	8578	10218
5112	5806	6743	7646	8594	10268
5114	5814	6818	7649	8611	10291
5120	5818	6831	7650	8619	10330
5139	5829	6837	7653	8632	10381
5147	5857	6845	7667	8659	10499
5165	5891	6847	7692	8665	10574
5169	5912	6854	7698	8679	10590
5178	5917	6860	7716	8698	10698
5183	5941	6867	7736	8699	10731
5193	5970	6910	7756	8701	10739
5207	5983	6917	7788	8706	10764
5216	6004	7022	7829	8708	10776
5225	6009	7024	7844	8709	10792
5248	6031	7041	7882	8711	10797
5256	6036	7056	7902	8722	10808
5264	6037	7064	7934	8724	10875
5276	6050	7069	7939	8725	10893
5287	6076	7092	7972	8726	10897
5289	6094	7105	7980	8727	10955

**The following WRIT PETITIONs Pertaining to the year 2003
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
11016	12310	13987	15130	16398	17453
11017	12350	14027	15184	16436	17458
11020	12379	14040	15194	16439	17468
11040	12386	14080	15216	16464	17486
11088	12388	14094	15253	16479	17493
11095	12395	14112	15262	16484	17497
11118	12404	14180	15268	16579	17506
11145	12431	14197	15297	16581	17541
11194	12459	14202	15302	16649	17545
11221	12502	14256	15350	16657	17554
11245	12517	14260	15352	16663	17555
11252	12584	14271	15369	16689	17558
11258	12586	14281	15431	16693	17560
11348	12610	14340	15439	16702	17683
11353	12641	14352	15441	16727	17698
11354	12716	14409	15446	16785	17719
11366	12809	14418	15460	16793	17775
11374	12828	14432	15491	16796	17783
11382	12891	14474	15503	16806	17785
11428	12951	14482	15519	16809	17787
11468	12996	14489	15520	16812	17788
11487	13010	14558	15533	16817	17807
11537	13023	14571	15534	16823	17847
11541	13033	14577	15537	16824	17849
11595	13036	14687	15564	16827	17869
11607	13151	14689	15590	16838	17884
11614	13222	14697	15592	16889	17909
11624	13257	14711	15679	16920	17942
11641	13261	14727	15687	16932	17961
11646	13279	14737	15734	16948	17988
11648	13305	14756	15760	16950	17990
11718	13336	14815	15811	16971	18072
11753	13366	14867	15816	17012	18088
11754	13391	14871	15834	17071	18093
11794	13439	14876	15848	17106	18108
11796	13457	14892	15855	17129	18114
11849	13458	14925	15890	17134	18123
11885	13500	14930	15987	17145	18125
11886	13596	14938	16104	17178	18128
11905	13603	14944	16106	17189	18162
11907	13648	14966	16113	17216	18178
11912	13662	14974	16152	17221	18179
12033	13716	14992	16161	17246	18211
12062	13724	14997	16176	17259	18212
12103	13732	15003	16178	17267	18235
12104	13781	15004	16220	17285	18248
12108	13791	15010	16254	17286	18249
12116	13795	15015	16270	17288	18252
12160	13802	15016	16276	17315	18351
12162	13874	15017	16286	17325	18442
12200	13895	15022	16308	17330	18444
12205	13912	15023	16333	17342	18450
12211	13913	15053	16337	17394	18454
12238	13923	15082	16339	17401	18642
12245	13936	15092	16341	17420	18654
12276	13950	15095	16349	17442	18657
12301	13972	15127	16386	17446	18658

**The following WRIT PETITIONs Pertaining to the year 2003
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
18661	19977	20999	21732	22847	23704
18689	19980	21002	21742	22851	23708
18692	19988	21008	21755	22854	23716
18695	20005	21012	21789	22865	23717
18696	20012	21037	21830	22870	23719
18705	20019	21043	21865	22878	23741
18712	20026	21056	21876	22880	23764
18713	20029	21079	21883	22891	23792
18777	20034	21086	21900	22923	23801
18787	20041	21092	21919	22924	23822
18790	20045	21103	21970	22954	23829
18793	20046	21130	21972	22980	23857
18821	20163	21132	22001	23024	23875
18824	20171	21139	22003	23068	23877
18849	20213	21149	22012	23073	23886
18864	20224	21206	22015	23104	23925
18873	20296	21209	22020	23122	23928
18883	20307	21224	22023	23133	23930
18925	20308	21227	22048	23149	23949
18951	20349	21228	22058	23165	23953
18995	20354	21229	22061	23176	23956
19035	20357	21230	22076	23179	23993
19040	20402	21233	22082	23192	24039
19069	20422	21234	22188	23197	24045
19074	20440	21236	22214	23206	24048
19119	20484	21237	22215	23209	24099
19159	20537	21238	22262	23215	24103
19167	20570	21240	22272	23248	24108
19172	20583	21241	22285	23249	24119
19183	20595	21244	22317	23250	24125
19312	20599	21255	22319	23271	24127
19318	20600	21279	22353	23280	24132
19332	20609	21294	22381	23303	24161
19348	20624	21301	22401	23318	24166
19385	20626	21302	22449	23330	24180
19391	20634	21315	22498	23354	24330
19480	20647	21337	22511	23387	24351
19504	20660	21387	22537	23388	24358
19546	20664	21390	22601	23421	24359
19564	20689	21408	22623	23425	24375
19581	20692	21417	22633	23444	24377
19586	20711	21432	22667	23506	24381
19597	20730	21469	22670	23566	24384
19612	20758	21475	22674	23567	24394
19682	20774	21484	22686	23570	24443
19707	20781	21497	22697	23573	24448
19771	20824	21500	22699	23576	24457
19782	20841	21554	22708	23586	24463
19821	20843	21609	22711	23590	24476
19822	20855	21613	22726	23591	24480
19830	20929	21645	22780	23594	24482
19844	20934	21653	22781	23595	24486
19874	20941	21656	22790	23613	24517
19886	20947	21665	22816	23624	24524
19951	20952	21668	22826	23644	24552
19965	20989	21670	22829	23683	24574
19976	20992	21701	22838	23690	24625

**The following WRIT PETITIONs Pertaining to the year 2003
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.
24630	25409	26170	26813
24632	25494	26172	26851
24633	25517	26185	26852
24639	25519	26190	26879
24674	25523	26193	26881
24716	25531	26194	26905
24719	25538	26196	26921
24729	25544	26206	26963
24736	25563	26218	26968
24741	25570	26220	26978
24747	25579	26235	26982
24752	25597	26242	26989
24753	25605	26243	27005
24757	25608	26253	27021
24779	25619	26262	27022
24784	25674	26272	27024
24849	25678	26273	27038
24870	25727	26286	27040
24940	25729	26334	27054
24961	25751	26337	27055
24965	25778	26338	27062
24997	25782	26340	27067
25001	25795	26344	27068
25002	25812	26345	27078
25017	25813	26347	27084
25029	25814	26358	27089
25048	25839	26377	27101
25049	25877	26404	27105
25053	25902	26409	27115
25064	25903	26436	27116
25065	25904	26449	27117
25076	25906	26452	27119
25086	25918	26465	27138
25112	25926	26491	27139
25115	25933	26493	27141
25124	25942	26506	27143
25130	25945	26541	27156
25135	25946	26544	27163
25145	25977	26548	27174
25173	25990	26553	27198
25185	25997	26560	27205
25187	26000	26564	27209
25221	26006	26583	27213
25225	26016	26590	27218
25244	26023	26638	27234
25272	26035	26644	27296
25273	26060	26656	27343
25278	26067	26661	27360
25282	26068	26681	27432
25302	26079	26697	27436
25304	26096	26705	27486
25306	26097	26711	
25326	26098	26732	
25328	26121	26768	
25329	26143	26777	
25364	26159	26786	
25373	26160	26792	

**The following WRIT PETITIONS Pertaining to the year 2004
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
5	1254	2063	3061	3898	4667
12	1258	2093	3141	3908	4668
42	1271	2095	3144	3941	4669
49	1282	2101	3152	3942	4712
53	1289	2120	3157	3953	4725
60	1310	2212	3159	3989	4766
63	1342	2225	3164	4005	4806
101	1352	2226	3167	4011	4823
125	1357	2271	3183	4012	4838
139	1371	2272	3187	4021	4851
185	1381	2283	3190	4042	4893
197	1430	2285	3196	4047	4917
237	1451	2356	3199	4057	4939
257	1464	2383	3201	4069	4957
265	1503	2410	3227	4084	4959
285	1526	2438	3232	4089	4961
333	1533	2445	3244	4098	4985
338	1544	2476	3269	4127	5001
342	1640	2495	3276	4135	5002
353	1645	2536	3314	4138	5025
430	1672	2542	3322	4150	5102
468	1679	2573	3363	4160	5114
471	1711	2584	3370	4178	5137
482	1723	2609	3376	4219	5148
492	1728	2626	3411	4221	5189
556	1729	2640	3414	4227	5227
592	1748	2647	3419	4246	5287
593	1760	2653	3447	4249	5291
608	1766	2688	3455	4255	5292
632	1787	2701	3458	4269	5300
674	1798	2716	3471	4303	5308
689	1815	2727	3488	4317	5309
701	1821	2737	3498	4319	5313
724	1827	2741	3506	4324	5317
757	1830	2756	3507	4349	5345
774	1834	2778	3513	4365	5347
824	1855	2792	3515	4370	5358
858	1857	2808	3525	4373	5388
866	1878	2813	3554	4440	5399
910	1883	2837	3555	4480	5402
911	1896	2842	3560	4491	5417
920	1902	2845	3561	4497	5422
942	1921	2854	3568	4500	5433
946	1928	2858	3572	4505	5455
952	1930	2864	3591	4512	5458
984	1938	2870	3633	4516	5506
1009	1953	2872	3634	4524	5522
1034	1971	2880	3646	4534	5532
1036	1978	2896	3656	4543	5604
1076	1981	2936	3664	4551	5644
1095	1991	2957	3681	4605	5672
1114	1994	2974	3788	4606	5716
1121	2000	2986	3814	4610	5727
1157	2026	2991	3846	4611	5728
1171	2037	3010	3856	4633	5729
1200	2039	3030	3863	4639	5746
1203	2048	3052	3868	4665	5766

**The following WRIT PETITIONS Pertaining to the year 2004
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
5782	6451	7058	7789	8368	9041
5787	6464	7062	7798	8371	9052
5797	6467	7063	7803	8386	9069
5815	6469	7143	7827	8417	9078
5832	6470	7144	7829	8475	9103
5834	6478	7145	7835	8478	9118
5835	6492	7180	7836	8479	9139
5837	6504	7193	7856	8487	9146
5852	6527	7198	7867	8489	9147
5853	6544	7210	7869	8493	9153
5859	6545	7211	7882	8505	9188
5861	6601	7213	7895	8534	9227
5912	6604	7216	7900	8540	9231
5914	6608	7230	7901	8541	9236
5916	6672	7255	7902	8544	9250
5917	6682	7256	7907	8556	9271
5918	6689	7266	7909	8561	9299
5927	6727	7276	7916	8562	9312
5963	6728	7303	7918	8579	9313
5988	6729	7305	7924	8583	9332
5990	6734	7306	7929	8593	9333
6008	6741	7334	7930	8594	9334
6025	6747	7337	7933	8606	9354
6033	6769	7338	7955	8611	9360
6037	6786	7340	7956	8637	9366
6082	6789	7358	7979	8638	9371
6083	6790	7363	8015	8640	9395
6086	6792	7364	8016	8647	9403
6087	6795	7374	8018	8659	9416
6095	6797	7388	8031	8661	9430
6151	6804	7397	8033	8698	9436
6156	6808	7425	8038	8727	9446
6167	6810	7428	8053	8749	9448
6197	6830	7443	8061	8754	9451
6213	6834	7448	8086	8769	9470
6220	6838	7465	8102	8770	9471
6227	6851	7467	8133	8812	9472
6235	6874	7469	8138	8834	9479
6240	6913	7475	8157	8859	9506
6248	6926	7496	8176	8862	9523
6273	6929	7509	8201	8877	9527
6279	6930	7541	8215	8895	9528
6286	6931	7546	8223	8916	9561
6289	6934	7551	8230	8921	9574
6299	6941	7552	8239	8934	9594
6308	6948	7581	8259	8948	9597
6311	6958	7594	8285	8956	9616
6326	6967	7647	8286	8971	9622
6333	6981	7648	8291	8977	9626
6340	6985	7654	8300	8981	9639
6354	6991	7676	8309	9000	9663
6361	6995	7682	8313	9009	9668
6368	7000	7732	8314	9015	9682
6399	7001	7756	8327	9026	9742
6407	7027	7764	8334	9029	9780
6413	7037	7770	8350	9030	9782
6426	7049	7788	8367	9038	9799

**The following WRIT PETITIONs Pertaining to the year 2004
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
9804	10622	11300	12284	13032	13881
9813	10624	11301	12293	13040	13890
9831	10625	11305	12334	13075	13893
9838	10632	11320	12336	13080	13896
9840	10637	11340	12372	13136	13899
9870	10645	11383	12388	13157	13911
9887	10702	11385	12399	13161	13931
9900	10714	11398	12406	13164	13979
9907	10718	11423	12419	13179	13988
9943	10756	11439	12420	13211	13992
9952	10766	11447	12429	13233	14037
9984	10777	11453	12430	13247	14039
9986	10781	11466	12448	13275	14055
10011	10788	11481	12453	13281	14064
10015	10789	11579	12468	13287	14088
10040	10793	11596	12469	13312	14099
10094	10820	11616	12472	13317	14109
10128	10830	11644	12477	13341	14145
10140	10843	11660	12482	13342	14187
10141	10845	11682	12489	13351	14215
10151	10867	11685	12501	13370	14237
10186	10872	11687	12531	13388	14243
10199	10874	11692	12544	13392	14246
10209	10881	11709	12566	13407	14258
10241	10890	11719	12585	13440	14266
10283	10951	11733	12597	13448	14305
10326	10964	11760	12644	13485	14319
10327	10978	11785	12652	13489	14325
10333	10990	11815	12660	13508	14347
10363	10991	11844	12685	13513	14441
10365	10998	11855	12686	13517	14467
10370	11000	11856	12691	13520	14474
10378	11002	11857	12692	13526	14508
10392	11008	11864	12708	13529	14521
10394	11010	11891	12752	13530	14532
10395	11014	11903	12758	13537	14570
10398	11015	11904	12774	13575	14594
10406	11029	11915	12793	13639	14638
10413	11035	11937	12817	13657	14640
10415	11049	11950	12843	13672	14649
10426	11053	11970	12903	13694	14652
10430	11071	11976	12907	13695	14690
10438	11076	11977	12917	13697	14699
10440	11104	11995	12919	13707	14799
10461	11138	12024	12968	13717	14843
10490	11144	12048	12982	13735	14866
10508	11161	12052	12985	13753	14868
10526	11186	12072	12998	13759	14874
10545	11187	12095	13002	13783	14922
10569	11218	12101	13008	13789	14950
10591	11220	12108	13012	13790	14952
10598	11232	12138	13015	13817	14955
10602	11266	12186	13025	13825	14977
10606	11283	12196	13027	13847	14978
10610	11288	12205	13028	13849	15008
10615	11289	12268	13029	13859	15009
10617	11292	12276	13031	13875	15025

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
15026	16110	17425	18284	19127	20024
15055	16161	17443	18300	19163	20110
15057	16165	17448	18330	19179	20113
15070	16188	17463	18335	19214	20115
15114	16241	17466	18337	19253	20145
15117	16246	17510	18429	19260	20187
15118	16250	17524	18432	19274	20230
15175	16263	17533	18456	19307	20257
15209	16271	17535	18463	19322	20309
15256	16280	17539	18502	19345	20342
15269	16286	17555	18508	19371	20372
15283	16296	17562	18541	19372	20388
15315	16331	17565	18562	19385	20408
15365	16335	17567	18572	19394	20411
15408	16348	17586	18573	19417	20463
15409	16367	17632	18574	19437	20495
15413	16404	17652	18575	19465	20530
15414	16412	17664	18603	19466	20541
15418	16518	17733	18608	19470	20546
15424	16527	17755	18611	19492	20555
15431	16539	17785	18642	19516	20560
15435	16589	17793	18727	19519	20593
15491	16656	17799	18752	19535	20598
15493	16658	17804	18755	19537	20642
15497	16676	17805	18759	19545	20643
15521	16706	17809	18764	19563	20645
15527	16724	17811	18782	19598	20664
15534	16739	17829	18785	19664	20666
15536	16752	17871	18806	19672	20667
15543	16763	17872	18807	19684	20686
15592	16796	17882	18810	19708	20688
15596	16801	17888	18818	19724	20691
15627	16844	17889	18820	19752	20696
15642	16847	17891	18831	19770	20745
15714	16867	17892	18846	19782	20750
15742	16885	17913	18871	19783	20755
15751	16977	17966	18885	19787	20762
15760	16995	17991	18894	19789	20765
15802	17004	18019	18901	19791	20778
15818	17044	18027	18906	19811	20781
15836	17048	18038	18915	19812	20785
15855	17075	18047	18945	19819	20799
15875	17078	18058	18986	19832	20847
15886	17079	18065	18990	19837	20851
15898	17089	18098	19014	19888	20852
15903	17129	18100	19038	19913	20856
15943	17167	18107	19040	19963	20886
15971	17168	18109	19042	19965	20926
15993	17257	18127	19046	19978	20927
16006	17276	18158	19055	19991	20971
16024	17318	18168	19065	20017	20973
16036	17352	18183	19072	20018	21017
16052	17381	18225	19085	20019	21027
16059	17383	18247	19097	20020	21036
16063	17408	18250	19104	20021	21049
16079	17415	18259	19125	20022	21073
16106	17423	18272	19126	20023	21096

**The following WRIT PETITIONs Pertaining to the year 2004
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
21145	21959	22729	23451	24161	24873
21154	21967	22751	23459	24169	24877
21164	21972	22752	23460	24181	24900
21200	21979	22758	23461	24213	24902
21207	22019	22770	23468	24222	24904
21219	22020	22775	23491	24238	24908
21222	22031	22777	23504	24239	24912
21289	22045	22799	23507	24248	24922
21306	22048	22809	23515	24290	24925
21316	22076	22831	23528	24308	24942
21339	22077	22857	23542	24318	24989
21391	22132	22878	23552	24337	24996
21404	22139	22918	23598	24357	25021
21412	22159	22953	23602	24376	25026
21413	22162	22964	23606	24390	25037
21444	22163	23018	23616	24401	25046
21469	22171	23023	23622	24404	25071
21472	22173	23028	23682	24464	25087
21512	22215	23035	23686	24487	25088
21514	22227	23050	23692	24493	25117
21518	22246	23070	23710	24500	25143
21541	22271	23071	23720	24515	25152
21548	22294	23082	23734	24519	25154
21598	22300	23085	23756	24530	25162
21605	22312	23129	23784	24534	25165
21609	22327	23131	23788	24541	25166
21612	22328	23133	23790	24551	25167
21619	22366	23137	23807	24556	25183
21625	22367	23142	23815	24573	25211
21650	22368	23181	23819	24601	25233
21660	22374	23217	23832	24607	25260
21675	22416	23225	23833	24615	25280
21678	22417	23240	23834	24616	25321
21680	22424	23242	23863	24640	25324
21682	22432	23243	23874	24661	25328
21683	22441	23247	23882	24664	25333
21696	22444	23254	23884	24702	25345
21710	22447	23264	23890	24705	25356
21751	22462	23271	23900	24711	
21752	22466	23282	23911	24715	
21754	22472	23291	23914	24728	
21756	22488	23292	23921	24739	
21764	22493	23293	23933	24740	
21782	22496	23296	23936	24746	
21787	22504	23301	23966	24747	
21799	22511	23302	23969	24755	
21802	22521	23338	23978	24757	
21817	22524	23351	24005	24758	
21837	22531	23353	24068	24761	
21841	22547	23355	24087	24770	
21850	22553	23356	24089	24771	
21856	22598	23375	24125	24785	
21862	22599	23395	24143	24796	
21890	22622	23398	24144	24813	
21913	22635	23414	24149	24822	
21934	22676	23423	24150	24825	
21950	22678	23449	24154	24845	

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
38	1800	3320	4672	5451	6110
47	1804	3345	4681	5488	6114
97	1805	3391	4682	5496	6125
203	1812	3509	4685	5510	6126
216	1817	3517	4695	5520	6128
367	1823	3546	4700	5539	6139
391	1851	3576	4722	5542	6140
402	1860	3672	4723	5547	6142
428	1885	3681	4727	5559	6149
487	1892	3689	4734	5560	6156
502	1907	3696	4754	5569	6172
517	1910	3712	4774	5583	6173
532	1942	3760	4826	5588	6205
546	1963	3786	4851	5592	6206
552	2003	3800	4855	5599	6208
573	2059	3806	4858	5601	6219
591	2067	3825	4937	5607	6229
619	2086	3843	4941	5619	6230
659	2124	3847	4943	5625	6245
670	2141	3889	4948	5645	6246
856	2197	3922	4959	5683	6247
871	2212	3943	4963	5686	6254
922	2280	4011	4983	5695	6255
931	2286	4025	4992	5730	6259
933	2317	4065	5000	5738	6261
936	2348	4069	5001	5755	6267
953	2350	4082	5010	5764	6270
970	2362	4113	5013	5780	6273
1030	2389	4132	5018	5796	6278
1052	2415	4147	5047	5798	6291
1076	2444	4156	5048	5820	6298
1097	2460	4166	5057	5821	6302
1133	2490	4173	5069	5833	6303
1178	2539	4181	5085	5842	6307
1189	2567	4182	5103	5843	6312
1229	2582	4184	5117	5859	6317
1312	2592	4202	5127	5864	6333
1337	2598	4207	5151	5867	6363
1338	2606	4233	5158	5869	6379
1356	2608	4263	5177	5897	6386
1385	2620	4268	5186	5905	6395
1446	2651	4273	5195	5909	6400
1499	2816	4305	5200	5919	6414
1502	2856	4332	5216	5922	6416
1527	2982	4341	5260	5923	6436
1538	3004	4357	5270	5925	6439
1540	3021	4369	5273	5929	6442
1567	3048	4387	5299	5956	6462
1614	3060	4406	5305	5975	6467
1638	3074	4418	5327	5986	6469
1691	3095	4497	5328	6022	6486
1710	3148	4553	5347	6024	6491
1730	3240	4584	5355	6042	6518
1733	3278	4632	5385	6054	6526
1735	3295	4636	5392	6090	6538
1738	3301	4645	5397	6093	6540
1788	3305	4665	5404	6094	6552

**The following WRIT PETITIONS Pertaining to the year 2005
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
6557	7055	7627	8215	8876	9521
6563	7056	7668	8226	8877	9530
6569	7058	7685	8233	8889	9532
6571	7059	7698	8239	8903	9549
6577	7065	7706	8244	8914	9584
6584	7095	7763	8246	8927	9595
6596	7106	7824	8260	8930	9600
6609	7107	7843	8266	8940	9622
6618	7135	7851	8268	8953	9662
6619	7136	7855	8284	8965	9669
6620	7147	7858	8299	8980	9689
6623	7149	7859	8307	8987	9748
6629	7169	7886	8308	8988	9750
6640	7174	7898	8314	8998	9754
6644	7189	7901	8357	9008	9760
6647	7223	7908	8360	9013	9765
6671	7227	7910	8362	9050	9774
6685	7233	7916	8394	9053	9775
6696	7236	7942	8417	9059	9783
6697	7237	7964	8436	9067	9796
6698	7239	7968	8452	9071	9797
6702	7245	7972	8454	9085	9800
6711	7249	7981	8455	9089	9801
6727	7253	8012	8461	9090	9806
6730	7262	8023	8507	9091	9828
6739	7288	8032	8508	9095	9832
6782	7293	8037	8511	9112	9842
6783	7311	8042	8526	9115	9870
6784	7316	8059	8554	9154	9883
6798	7323	8060	8555	9159	9893
6802	7327	8078	8561	9164	9896
6814	7334	8079	8563	9186	9930
6826	7343	8089	8565	9197	9946
6828	7349	8090	8570	9199	9954
6858	7359	8126	8599	9200	9962
6879	7377	8129	8601	9210	9976
6882	7404	8132	8608	9214	9985
6894	7406	8139	8647	9290	9989
6896	7417	8141	8649	9298	9992
6898	7420	8149	8666	9302	10001
6903	7433	8153	8672	9328	10009
6920	7486	8160	8682	9338	10013
6921	7498	8167	8688	9340	10017
6937	7510	8171	8700	9373	10025
6946	7542	8187	8705	9395	10032
6952	7552	8192	8708	9430	10047
6954	7555	8193	8716	9437	10056
6963	7559	8200	8730	9455	10062
6973	7572	8203	8771	9459	10064
6980	7586	8204	8775	9462	10067
6985	7593	8205	8782	9464	10106
6997	7596	8206	8798	9469	10115
7008	7602	8207	8809	9485	10117
7024	7607	8208	8829	9501	10137
7033	7611	8209	8850	9503	10142
7034	7612	8210	8868	9506	10149
7040	7624	8213	8869	9520	10151

**The following WRIT PETITIONs Pertaining to the year 2005
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
10175	10705	11328	11706	12220	12738
10185	10713	11346	11707	12230	12740
10200	10724	11363	11710	12254	12759
10222	10737	11378	11711	12274	12770
10256	10740	11392	11720	12280	12772
10264	10745	11403	11735	12282	12776
10267	10747	11408	11743	12285	12778
10273	10751	11425	11745	12290	12794
10279	10752	11426	11770	12291	12808
10282	10762	11427	11771	12300	12812
10292	10764	11429	11779	12302	12814
10303	10769	11430	11785	12306	12819
10309	10774	11431	11803	12310	12827
10322	10789	11432	11807	12312	12828
10323	10791	11433	11845	12314	12834
10328	10803	11434	11853	12315	12840
10356	10809	11435	11858	12324	12841
10357	10814	11436	11859	12367	12849
10375	10819	11437	11883	12379	12852
10379	10834	11438	11886	12386	12856
10388	10836	11439	11896	12392	12900
10397	10854	11440	11920	12393	12901
10413	10900	11441	11927	12403	12905
10417	10933	11442	11936	12419	12908
10422	10944	11443	11946	12426	12932
10426	10968	11444	11981	12430	12961
10432	10991	11445	11983	12437	12964
10433	10992	11446	12000	12439	12992
10438	10997	11447	12030	12441	12993
10452	10998	11451	12036	12460	13029
10465	11000	11459	12051	12476	13032
10466	11001	11460	12070	12480	13033
10470	11005	11474	12072	12488	13035
10494	11031	11478	12081	12490	13037
10507	11047	11503	12094	12518	13042
10513	11074	11506	12098	12534	13049
10520	11081	11510	12115	12536	13059
10530	11084	11514	12129	12553	13068
10537	11093	11531	12131	12556	13072
10544	11107	11543	12133	12565	13082
10571	11124	11561	12134	12583	13090
10581	11136	11584	12135	12587	13097
10585	11159	11591	12149	12594	13099
10595	11165	11592	12154	12596	13105
10597	11174	11595	12157	12599	13112
10611	11182	11596	12164	12614	13122
10613	11195	11601	12165	12635	13135
10618	11202	11609	12173	12645	13137
10619	11209	11623	12175	12661	13142
10627	11227	11640	12190	12665	13155
10630	11269	11653	12191	12670	13156
10639	11281	11681	12194	12672	13165
10640	11297	11685	12195	12687	13168
10665	11300	11689	12201	12691	13171
10681	11303	11700	12203	12693	13174
10683	11304	11701	12209	12720	13187
10685	11326	11702	12217	12730	13198

**The following WRIT PETITIONs Pertaining to the year 2005
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
13219	13793	14342	14950	15592	16341
13221	13809	14358	14962	15597	16392
13223	13813	14359	14974	15602	16397
13225	13820	14391	14978	15628	16418
13239	13824	14400	14992	15639	16426
13253	13825	14426	15013	15652	16428
13259	13827	14451	15014	15659	16435
13285	13835	14458	15040	15670	16439
13288	13844	14463	15042	15699	16445
13303	13852	14490	15048	15702	16449
13325	13854	14494	15051	15713	16464
13326	13868	14512	15094	15718	16471
13358	13885	14517	15109	15725	16507
13372	13900	14527	15122	15727	16524
13399	13918	14533	15127	15742	16531
13405	13924	14536	15131	15750	16541
13408	13937	14563	15135	15813	16544
13430	13938	14564	15144	15817	16564
13446	13959	14568	15147	15818	16587
13447	13965	14575	15148	15840	16593
13467	13971	14577	15164	15851	16594
13468	13989	14595	15181	15853	16601
13472	13994	14600	15190	15940	16618
13473	13997	14604	15194	15951	16621
13485	13998	14608	15199	15956	16633
13492	14020	14615	15202	15984	16673
13500	14036	14623	15206	15987	16678
13505	14048	14625	15207	15988	16686
13508	14051	14652	15208	15994	16694
13516	14060	14657	15215	16010	16703
13524	14076	14682	15265	16035	16723
13544	14084	14684	15272	16045	16774
13556	14096	14686	15290	16055	16819
13562	14106	14687	15296	16088	16821
13565	14117	14701	15303	16098	16832
13595	14118	14712	15305	16110	16862
13605	14130	14714	15315	16115	16889
13608	14135	14745	15317	16143	16895
13609	14158	14754	15339	16146	16906
13612	14177	14776	15345	16174	16909
13620	14178	14780	15378	16192	16914
13636	14187	14783	15391	16193	16917
13638	14197	14786	15415	16194	16918
13642	14203	14796	15442	16199	16953
13649	14209	14797	15456	16201	16959
13651	14222	14800	15461	16214	17020
13657	14234	14808	15463	16238	17044
13660	14240	14856	15479	16258	17046
13666	14246	14859	15492	16260	17048
13669	14275	14877	15506	16262	17058
13670	14281	14885	15513	16266	17060
13671	14325	14894	15532	16277	17067
13687	14327	14901	15546	16282	17083
13727	14330	14935	15548	16290	17084
13729	14333	14939	15558	16329	17085
13744	14340	14943	15570	16338	17098
13751	14341	14944	15590	16340	17105

**The following WRIT PETITIONs Pertaining to the year 2005
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
17124	18008	18689	19914	20884	21939
17139	18019	18723	19915	20894	21940
17140	18025	18727	19929	20905	21942
17143	18026	18750	19936	20955	21945
17146	18028	18782	19953	21002	21958
17156	18038	18792	19963	21031	22025
17160	18040	18813	20012	21034	22037
17163	18041	18819	20029	21044	22047
17184	18050	18823	20051	21073	22078
17188	18070	18915	20068	21097	22080
17189	18078	18943	20090	21106	22088
17216	18103	18952	20091	21146	22091
17230	18108	18963	20102	21167	22109
17245	18109	18997	20141	21176	22145
17254	18113	19035	20190	21181	22148
17298	18131	19037	20218	21187	22151
17308	18142	19040	20228	21190	22155
17313	18146	19076	20245	21212	22177
17323	18153	19093	20256	21235	22187
17324	18168	19133	20281	21258	22191
17338	18178	19146	20310	21260	22210
17341	18214	19188	20322	21262	22270
17344	18230	19195	20335	21337	22273
17357	18232	19199	20366	21339	22278
17379	18233	19200	20373	21368	22283
17394	18247	19217	20387	21371	22294
17417	18267	19270	20426	21376	22296
17427	18303	19292	20444	21413	22300
17460	18314	19312	20446	21426	22395
17467	18322	19499	20456	21433	22406
17499	18338	19506	20458	21444	22420
17501	18347	19543	20465	21476	22475
17505	18360	19548	20487	21483	22507
17510	18382	19553	20490	21513	22514
17517	18402	19559	20504	21516	22517
17533	18443	19635	20519	21518	22521
17544	18491	19644	20527	21527	22534
17577	18497	19661	20529	21549	22536
17582	18517	19680	20548	21607	22564
17609	18524	19681	20607	21628	22591
17665	18540	19688	20616	21631	22599
17670	18549	19736	20642	21633	22601
17679	18556	19740	20643	21647	22609
17689	18558	19755	20658	21674	22650
17694	18562	19776	20666	21705	22664
17706	18569	19780	20695	21714	22668
17732	18586	19798	20704	21746	22673
17806	18598	19808	20738	21750	22717
17844	18628	19865	20758	21804	22723
17868	18644	19876	20813	21822	22725
17869	18656	19877	20825	21824	22727
17916	18659	19881	20837	21904	22753
17941	18660	19889	20839	21905	22762
17962	18671	19902	20844	21918	22790
17993	18680	19903	20862	21922	22813
18002	18683	19904	20866	21925	22862
18007	18687	19912	20880	21937	22894

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
22918	23849	24898	25942	26577	27517
22965	23861	24944	25948	26595	27534
22974	23866	24955	25967	26628	27540
22985	23950	24956	25976	26649	27555
23000	23975	24976	25998	26667	27559
23009	23982	24989	26006	26673	27596
23026	23996	25002	26011	26679	27599
23035	23997	25009	26028	26712	27614
23043	24003	25024	26035	26724	27615
23082	24014	25041	26043	26725	27652
23091	24020	25065	26056	26726	27668
23103	24025	25084	26059	26727	27669
23160	24032	25115	26061	26728	27681
23178	24046	25142	26065	26764	27777
23207	24076	25148	26067	26777	27794
23216	24093	25150	26080	26795	27803
23217	24234	25162	26090	26833	27826
23219	24235	25164	26091	26834	27839
23220	24286	25189	26105	26877	27889
23224	24293	25224	26114	26913	27899
23226	24294	25236	26120	26947	27961
23228	24304	25251	26121	26951	27967
23264	24306	25252	26124	26952	28001
23271	24309	25313	26132	26980	28003
23316	24353	25342	26138	26981	28007
23351	24395	25355	26145	26986	28010
23370	24401	25367	26181	27012	28011
23379	24411	25375	26182	27045	28030
23443	24459	25395	26195	27072	28033
23474	24475	25398	26227	27076	28060
23484	24477	25434	26240	27078	28063
23498	24491	25440	26242	27085	28079
23519	24500	25459	26243	27086	28086
23521	24507	25485	26257	27097	28089
23525	24524	25511	26258	27108	28104
23542	24532	25531	26267	27109	28107
23552	24545	25535	26279	27116	28146
23567	24546	25543	26284	27127	28215
23606	24557	25587	26287	27131	28225
23625	24561	25607	26292	27134	28241
23626	24575	25621	26314	27142	
23633	24596	25628	26322	27187	
23639	24598	25640	26331	27212	
23653	24623	25647	26334	27269	
23683	24626	25651	26335	27275	
23690	24659	25699	26375	27282	
23693	24664	25724	26384	27293	
23705	24682	25731	26410	27327	
23715	24715	25825	26452	27342	
23727	24719	25839	26453	27346	
23732	24746	25850	26474	27348	
23736	24763	25860	26475	27393	
23745	24819	25863	26490	27408	
23755	24820	25864	26506	27445	
23764	24841	25865	26514	27452	
23765	24855	25898	26534	27462	
23843	24863	25924	26566	27510	

**The following WRIT PETITIONS Pertaining to the year 2006
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
14	752	1456	2190	2611	3154
40	766	1512	2219	2616	3156
54	771	1514	2228	2623	3158
59	800	1517	2231	2625	3159
84	810	1525	2248	2626	3173
91	814	1528	2249	2629	3178
146	821	1529	2250	2644	3198
152	826	1530	2264	2673	3201
173	836	1559	2271	2677	3203
209	840	1572	2296	2680	3212
213	845	1606	2301	2700	3219
233	863	1613	2311	2704	3232
238	887	1628	2312	2713	3252
255	937	1636	2321	2731	3270
266	948	1641	2323	2735	3283
282	950	1768	2339	2737	3287
298	952	1773	2346	2748	3289
324	957	1785	2359	2759	3292
346	962	1789	2365	2768	3297
347	974	1803	2369	2771	3299
355	977	1806	2385	2786	3303
376	983	1815	2388	2798	3324
381	995	1846	2395	2807	3334
400	1010	1849	2396	2818	3346
445	1019	1855	2404	2822	3352
464	1035	1859	2406	2830	3353
470	1069	1861	2409	2846	3366
495	1108	1893	2410	2848	3367
502	1124	1894	2416	2861	3390
505	1147	1895	2417	2868	3433
512	1150	1911	2422	2869	3437
515	1186	1923	2427	2878	3441
516	1205	1940	2433	2897	3457
526	1235	1945	2438	2899	3460
536	1258	1951	2446	2905	3462
538	1262	1953	2472	2964	3463
548	1268	1954	2475	2975	3468
556	1274	1963	2481	2977	3470
560	1285	1966	2495	2979	3482
578	1316	1971	2498	2980	3484
586	1359	1974	2507	2981	3503
590	1360	1977	2509	3000	3525
598	1365	2030	2510	3030	3527
610	1366	2040	2519	3031	3529
614	1380	2049	2525	3034	3541
616	1384	2055	2529	3039	3544
619	1385	2092	2537	3043	3546
642	1420	2109	2551	3046	3565
651	1421	2121	2557	3050	3570
653	1422	2130	2561	3057	3573
659	1443	2135	2573	3065	3578
672	1444	2137	2574	3073	3583
673	1446	2139	2587	3095	3593
675	1448	2143	2601	3101	3598
684	1449	2151	2602	3103	3602
700	1452	2152	2604	3105	3616
701	1454	2189	2607	3112	3619

**The following WRIT PETITIONS Pertaining to the year 2006
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
3622	3987	4553	5007	5500	6315
3626	3993	4566	5008	5505	6343
3634	3995	4573	5009	5562	6364
3650	4011	4593	5015	5566	6378
3663	4021	4618	5016	5570	6389
3667	4025	4619	5049	5588	6390
3668	4028	4624	5058	5595	6392
3669	4042	4629	5065	5603	6400
3673	4043	4630	5068	5629	6431
3682	4044	4634	5069	5632	6442
3701	4046	4639	5076	5633	6448
3708	4112	4644	5084	5658	6463
3711	4125	4652	5100	5659	6467
3714	4129	4657	5128	5679	6488
3715	4130	4658	5129	5680	6537
3716	4135	4662	5130	5682	6540
3719	4142	4667	5136	5683	6564
3721	4147	4668	5144	5739	6573
3723	4157	4689	5157	5748	6577
3729	4165	4695	5168	5751	6615
3740	4173	4701	5175	5770	6645
3741	4192	4709	5176	5779	6653
3749	4209	4710	5179	5805	6683
3750	4229	4718	5182	5812	6686
3752	4233	4722	5205	5831	6697
3759	4249	4723	5210	5838	6706
3765	4254	4733	5216	5863	6718
3779	4270	4738	5217	5873	6719
3790	4320	4752	5218	5883	6733
3791	4345	4777	5219	5899	6740
3792	4355	4780	5227	5909	6747
3793	4357	4786	5234	5923	6752
3794	4362	4788	5235	5937	6761
3799	4375	4791	5255	5949	6783
3801	4384	4795	5276	5957	6786
3811	4394	4805	5282	5958	6792
3814	4401	4807	5293	5979	6794
3815	4405	4824	5301	5995	6814
3816	4427	4827	5323	5997	6839
3818	4448	4838	5327	6017	6854
3844	4451	4853	5337	6027	6897
3855	4456	4857	5353	6064	6929
3857	4463	4858	5367	6080	7016
3874	4470	4874	5368	6102	7021
3879	4473	4886	5374	6110	7034
3892	4479	4900	5380	6121	7044
3894	4498	4905	5392	6136	7063
3908	4507	4906	5395	6186	7089
3921	4515	4930	5398	6190	7105
3923	4521	4947	5414	6197	7110
3924	4524	4954	5421	6239	7122
3926	4533	4961	5428	6251	7168
3938	4540	4964	5431	6253	7169
3947	4541	4971	5446	6273	7170
3949	4548	4974	5475	6279	7198
3964	4550	4990	5480	6281	7208
3972	4551	4997	5481	6293	7268

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
7271	7938	8760	9467	10127	10917
7281	7943	8773	9471	10196	10918
7296	7963	8796	9489	10208	10923
7312	7964	8822	9519	10255	10941
7318	7968	8837	9536	10266	10948
7331	8016	8841	9557	10267	10949
7333	8032	8862	9560	10271	10951
7334	8050	8887	9572	10276	10970
7336	8052	8899	9582	10301	10972
7343	8060	8912	9593	10311	11005
7344	8065	8920	9638	10319	11014
7352	8123	8949	9654	10340	11021
7358	8150	8950	9667	10344	11038
7363	8160	8954	9677	10345	11116
7375	8161	8967	9679	10374	11170
7400	8201	8994	9699	10381	11174
7410	8230	9052	9711	10411	11219
7415	8231	9080	9733	10416	11268
7420	8232	9098	9737	10454	11279
7430	8236	9102	9754	10458	11327
7440	8254	9115	9759	10477	11394
7466	8256	9128	9760	10478	11440
7483	8268	9129	9761	10479	11441
7487	8294	9135	9766	10482	11446
7493	8295	9137	9767	10494	11475
7497	8298	9140	9792	10502	11477
7523	8331	9144	9808	10506	11481
7524	8335	9152	9840	10517	11502
7525	8342	9155	9841	10527	11508
7526	8347	9160	9842	10538	11549
7575	8348	9161	9844	10544	11550
7578	8349	9162	9851	10553	11567
7585	8350	9176	9857	10556	11611
7586	8393	9177	9863	10560	11636
7600	8395	9190	9890	10572	11649
7601	8398	9193	9894	10579	11696
7618	8454	9197	9895	10609	11702
7637	8455	9209	9896	10616	11718
7654	8456	9220	9897	10623	11783
7663	8462	9222	9913	10641	11784
7724	8466	9248	9914	10645	11789
7730	8469	9250	9915	10654	11805
7731	8478	9255	9916	10656	11831
7732	8482	9296	9923	10676	11840
7734	8487	9360	9940	10681	11844
7736	8494	9363	9941	10702	11959
7755	8531	9370	9942	10719	12022
7757	8538	9375	9946	10733	12068
7781	8557	9390	9947	10761	12070
7808	8586	9392	10010	10768	12079
7819	8642	9395	10011	10809	12080
7820	8656	9396	10036	10819	12099
7821	8667	9400	10044	10832	12104
7846	8692	9407	10083	10850	12117
7851	8699	9423	10099	10861	12157
7878	8711	9425	10105	10882	12159
7891	8741	9464	10122	10894	12161

**The following WRIT PETITIONs Pertaining to the year 2006
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
12164	13086	13841	14637	15601	16397
12190	13097	13871	14659	15604	16400
12225	13098	13878	14697	15607	16483
12227	13113	13905	14728	15610	16513
12238	13127	13919	14729	15612	16518
12271	13135	13921	14730	15614	16540
12298	13152	13922	14750	15626	16570
12299	13164	13927	14751	15705	16577
12350	13177	13938	14756	15717	16625
12361	13205	13953	14758	15737	16630
12399	13245	14035	14770	15785	16638
12415	13286	14041	14777	15798	16648
12424	13307	14042	14829	15821	16652
12473	13311	14051	14848	15822	16669
12541	13318	14067	14853	15824	16685
12577	13333	14089	14882	15826	16719
12602	13338	14091	14886	15841	16721
12614	13343	14104	14913	15858	16761
12622	13344	14123	14955	15870	16784
12639	13351	14136	14973	15871	16785
12642	13355	14143	14997	15890	16797
12652	13356	14155	15024	15904	16798
12663	13359	14162	15028	15935	16799
12678	13378	14165	15065	15950	16803
12686	13392	14169	15096	15960	16808
12708	13412	14171	15151	15976	16814
12709	13426	14172	15156	15981	16849
12715	13445	14186	15170	15982	16873
12721	13452	14204	15208	16010	16876
12748	13456	14208	15219	16013	16893
12753	13472	14212	15220	16051	16897
12803	13474	14225	15225	16081	16898
12810	13476	14236	15251	16116	16903
12831	13490	14237	15254	16151	16911
12834	13494	14239	15267	16156	16919
12837	13505	14263	15286	16164	16934
12856	13528	14291	15312	16169	16941
12861	13530	14337	15334	16208	16972
12863	13542	14344	15337	16209	16993
12879	13574	14374	15339	16215	16996
12880	13593	14455	15369	16253	17068
12881	13619	14470	15372	16256	17069
12885	13629	14486	15376	16262	17080
12895	13645	14487	15394	16264	17100
12923	13650	14511	15402	16266	17113
12935	13653	14530	15409	16274	17118
12937	13664	14535	15444	16283	17136
12938	13696	14560	15447	16284	17156
12946	13697	14561	15456	16285	17175
12997	13710	14568	15484	16291	17190
12998	13723	14582	15485	16302	17200
13012	13729	14591	15486	16304	17203
13024	13757	14600	15544	16313	17227
13027	13773	14609	15583	16315	17229
13056	13792	14621	15589	16321	17233
13066	13820	14629	15595	16327	17251
13068	13823	14635	15597	16371	17253

**The following WRIT PETITIONs Pertaining to the year 2006
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
17254	17948	18617	19177	19755	20488
17299	17961	18634	19190	19788	20491
17324	17965	18638	19195	19812	20492
17368	17967	18641	19196	19817	20494
17370	17997	18657	19218	19821	20496
17387	18001	18665	19228	19843	20502
17399	18004	18690	19234	19853	20504
17413	18021	18700	19256	19858	20508
17435	18022	18707	19275	19860	20512
17454	18028	18711	19285	19871	20516
17465	18029	18713	19304	19889	20522
17472	18036	18722	19312	19904	20525
17478	18052	18724	19324	19912	20530
17479	18065	18726	19328	19943	20538
17480	18068	18732	19334	19946	20541
17491	18085	18772	19341	19957	20542
17497	18091	18791	19344	19967	20545
17498	18130	18797	19349	19970	20552
17502	18139	18808	19351	19975	20555
17532	18140	18809	19365	19987	20595
17539	18149	18811	19378	19999	20604
17543	18155	18828	19397	20008	20612
17558	18156	18831	19405	20028	20627
17561	18158	18832	19406	20031	20647
17577	18187	18839	19407	20036	20651
17583	18254	18845	19417	20037	20654
17584	18257	18848	19432	20043	20659
17585	18282	18849	19433	20044	20663
17609	18313	18868	19435	20063	20682
17630	18318	18869	19436	20078	20684
17637	18324	18901	19482	20105	20686
17643	18326	18922	19511	20138	20694
17648	18336	18924	19513	20139	20701
17652	18381	18936	19519	20140	20702
17691	18393	18945	19525	20144	20728
17697	18405	18961	19532	20159	20729
17711	18411	18981	19533	20160	20733
17721	18427	18989	19534	20168	20770
17744	18434	18994	19548	20170	20772
17751	18436	18996	19562	20178	20791
17760	18448	19003	19571	20182	20792
17765	18461	19038	19577	20195	20806
17770	18470	19045	19579	20201	20830
17774	18475	19046	19597	20210	20850
17781	18490	19047	19599	20275	20858
17812	18500	19054	19606	20278	20913
17818	18509	19060	19608	20289	20933
17826	18514	19073	19613	20310	20941
17843	18517	19082	19618	20311	20948
17859	18518	19083	19626	20354	20961
17870	18519	19124	19627	20377	20977
17885	18533	19127	19646	20403	20984
17901	18538	19143	19673	20420	20991
17940	18568	19146	19678	20424	21003
17942	18571	19152	19688	20447	21006
17944	18574	19162	19706	20454	21007
17946	18611	19167	19733	20464	21016

**The following WRIT PETITIONs Pertaining to the year 2006
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
21065	21819	22335	22836	23646	24169
21079	21833	22342	22839	23671	24170
21080	21834	22370	22860	23673	24180
21103	21855	22395	22861	23697	24183
21131	21857	22396	22876	23703	24190
21139	21899	22405	22887	23705	24195
21144	21908	22411	22920	23711	24199
21178	21913	22425	22921	23727	24204
21192	21914	22428	22933	23731	24213
21210	21921	22438	22959	23735	24233
21218	21927	22444	22963	23744	24237
21233	21936	22476	22968	23751	24240
21241	21938	22477	22969	23752	24247
21250	21944	22483	23053	23753	24250
21270	21966	22498	23099	23757	24263
21277	21967	22514	23101	23761	24264
21296	21971	22516	23113	23768	24271
21308	21993	22517	23131	23781	24291
21314	21998	22518	23149	23792	24317
21331	22004	22520	23231	23821	24336
21350	22012	22521	23238	23824	24349
21396	22018	22523	23239	23829	24350
21400	22020	22524	23260	23834	24353
21407	22027	22529	23307	23836	24356
21428	22034	22530	23310	23840	24364
21436	22040	22535	23320	23849	24366
21464	22053	22537	23321	23868	24389
21485	22079	22538	23349	23884	24397
21494	22104	22539	23350	23892	24404
21500	22112	22540	23368	23897	24405
21501	22144	22541	23371	23906	24410
21519	22146	22542	23373	23912	24420
21520	22147	22543	23385	23933	24457
21528	22149	22545	23390	23935	24459
21536	22150	22546	23392	23958	24467
21550	22154	22547	23416	23971	24471
21552	22155	22549	23422	23972	24472
21565	22161	22550	23426	23977	24475
21596	22164	22551	23438	23978	24482
21603	22166	22553	23441	23988	24487
21612	22167	22554	23446	23994	24510
21625	22168	22570	23486	23999	24521
21628	22171	22572	23505	24016	24525
21630	22226	22587	23537	24058	24527
21643	22233	22596	23555	24059	24538
21659	22236	22602	23562	24065	24539
21667	22239	22606	23574	24069	24547
21690	22250	22610	23596	24082	24571
21691	22253	22641	23603	24083	24572
21692	22262	22658	23621	24084	24574
21740	22271	22669	23623	24095	24588
21751	22274	22697	23634	24113	24590
21784	22283	22699	23635	24118	24594
21786	22294	22706	23637	24123	24600
21788	22300	22818	23641	24140	24609
21793	22304	22831	23643	24153	24627
21812	22329	22833	23644	24162	24650

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
24661	25281	25790	26226	26766	27275
24679	25284	25799	26241	26775	27278
24680	25287	25806	26248	26777	27286
24707	25288	25807	26257	26780	27290
24709	25302	25808	26259	26784	27297
24733	25305	25837	26260	26792	27303
24734	25312	25846	26262	26795	27346
24736	25313	25854	26288	26803	27347
24739	25315	25877	26290	26807	27376
24744	25319	25894	26294	26809	27378
24770	25321	25901	26295	26811	27382
24780	25322	25908	26296	26822	27383
24786	25324	25909	26317	26839	27395
24792	25330	25917	26319	26840	27407
24809	25349	25925	26336	26859	27435
24816	25370	25928	26354	26870	27437
24842	25373	25932	26365	26877	27440
24864	25386	25942	26369	26880	27441
24867	25400	25943	26371	26887	
24876	25414	25944	26382	26905	
24889	25438	25945	26395	26937	
24896	25440	25951	26413	26938	
24906	25444	25954	26415	26942	
24910	25483	25960	26419	26949	
24914	25484	25968	26447	26953	
24916	25485	25981	26450	26955	
24922	25486	25985	26453	26960	
24925	25502	25990	26477	26967	
24928	25516	26001	26486	26972	
24929	25529	26016	26489	26974	
24951	25533	26019	26497	26983	
24965	25540	26020	26508	26989	
24968	25549	26045	26530	27013	
24985	25553	26054	26542	27022	
25001	25554	26065	26565	27052	
25010	25555	26081	26578	27056	
25024	25557	26085	26582	27058	
25038	25576	26095	26583	27086	
25040	25589	26098	26585	27088	
25043	25590	26099	26590	27095	
25045	25627	26101	26593	27096	
25054	25652	26110	26632	27119	
25059	25654	26113	26647	27130	
25107	25655	26132	26657	27137	
25126	25662	26134	26664	27139	
25152	25671	26151	26671	27144	
25157	25674	26155	26683	27156	
25161	25675	26156	26689	27189	
25166	25685	26170	26690	27195	
25176	25690	26188	26696	27198	
25209	25700	26198	26699	27229	
25213	25709	26207	26716	27231	
25215	25723	26213	26718	27242	
25228	25728	26217	26723	27257	
25239	25747	26220	26729	27261	
25256	25753	26222	26753	27262	
25272	25764	26223	26756	27263	

**The following WRIT PETITIONS Pertaining to the year 2007
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
12	627	1440	2171	2994	3692
25	629	1448	2172	3005	3697
29	631	1454	2173	3015	3707
30	689	1465	2179	3016	3746
32	690	1467	2183	3034	3748
54	711	1469	2200	3048	3753
85	727	1470	2225	3049	3754
93	730	1479	2229	3053	3772
103	733	1489	2257	3079	3776
108	738	1490	2264	3117	3787
109	739	1498	2265	3126	3807
119	755	1503	2271	3128	3809
122	760	1505	2309	3133	3822
129	772	1529	2320	3160	3829
139	805	1539	2362	3231	3840
146	806	1557	2384	3235	3845
163	811	1562	2402	3236	3849
171	822	1563	2404	3249	3854
189	836	1638	2414	3251	3873
194	848	1649	2419	3260	3876
217	868	1655	2462	3287	3877
218	874	1666	2504	3300	3881
220	910	1668	2508	3332	3883
225	917	1707	2509	3334	3901
246	942	1719	2534	3362	3920
252	946	1733	2536	3370	3922
275	973	1741	2581	3373	3931
280	1016	1749	2601	3377	3940
282	1032	1754	2608	3378	3972
321	1040	1774	2623	3379	3983
325	1047	1779	2629	3383	3984
329	1056	1813	2631	3384	3987
334	1061	1846	2635	3407	3993
345	1104	1866	2647	3419	4023
352	1105	1880	2695	3424	4036
353	1119	1881	2719	3436	4042
355	1127	1882	2725	3440	4050
363	1149	1883	2775	3471	4060
394	1159	1884	2780	3476	4073
397	1192	1888	2799	3494	4084
403	1196	1906	2808	3498	4091
404	1211	1938	2833	3502	4093
405	1226	1980	2840	3519	4095
421	1235	1996	2845	3524	4097
430	1241	2013	2852	3529	4102
452	1244	2041	2853	3539	4122
468	1253	2042	2883	3569	4159
479	1283	2043	2890	3570	4167
484	1290	2060	2906	3575	4175
488	1293	2088	2908	3577	4176
502	1310	2115	2909	3582	4178
509	1316	2116	2929	3583	4187
516	1330	2132	2930	3607	4210
541	1345	2140	2935	3612	4234
542	1372	2142	2950	3635	4236
594	1408	2143	2951	3655	4239
602	1420	2144	2982	3691	4253

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
4254	4808	5624	6423	7137	7807
4257	4837	5626	6429	7146	7825
4269	4842	5671	6431	7149	7838
4276	4877	5720	6470	7154	7844
4295	4879	5737	6477	7155	7845
4296	4885	5760	6479	7156	7864
4300	4891	5802	6485	7160	7868
4303	4892	5827	6486	7161	7872
4311	4899	5848	6494	7163	7877
4316	4918	5866	6504	7172	7883
4338	4922	5913	6572	7196	7886
4339	4935	5917	6576	7215	7887
4345	4982	5923	6587	7225	7896
4348	4994	5947	6590	7227	7899
4352	5000	5972	6592	7228	7903
4353	5010	5979	6602	7243	7905
4358	5020	5991	6605	7253	7916
4377	5048	6027	6631	7256	7929
4414	5054	6030	6634	7261	7940
4436	5063	6040	6636	7263	7963
4442	5068	6042	6642	7280	7970
4476	5103	6048	6651	7281	7979
4480	5109	6051	6652	7301	7982
4486	5114	6061	6667	7308	8004
4488	5137	6073	6675	7317	8010
4505	5141	6083	6687	7327	8013
4507	5157	6085	6689	7337	8033
4515	5163	6093	6706	7338	8099
4548	5166	6094	6719	7347	8128
4563	5186	6108	6735	7369	8153
4592	5208	6109	6739	7402	8196
4597	5228	6118	6740	7413	8218
4598	5231	6123	6746	7418	8224
4602	5234	6127	6749	7457	8240
4603	5267	6137	6760	7469	8263
4619	5311	6153	6772	7499	8277
4620	5317	6168	6777	7530	8284
4630	5332	6173	6823	7536	8290
4631	5340	6183	6841	7540	8291
4633	5355	6193	6862	7544	8292
4648	5366	6197	6883	7549	8297
4687	5438	6238	6889	7558	8298
4691	5443	6252	6891	7560	8302
4701	5453	6255	6901	7581	8324
4712	5470	6265	6913	7585	8330
4732	5480	6300	6930	7667	8342
4752	5487	6304	6942	7668	8346
4759	5524	6305	6985	7669	8347
4776	5534	6313	6993	7685	8354
4778	5541	6319	6999	7688	8360
4783	5542	6346	7037	7700	8363
4788	5553	6350	7040	7707	8364
4794	5558	6361	7080	7726	8365
4795	5562	6374	7082	7740	8366
4801	5570	6378	7122	7769	8375
4802	5594	6401	7131	7797	8410
4804	5613	6402	7133	7798	8442

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
8455	9223	9874	10622	11101	11834
8462	9228	9883	10636	11107	11844
8493	9238	9886	10637	11114	11850
8496	9267	9888	10644	11117	11870
8506	9268	9900	10647	11118	11929
8545	9271	9901	10649	11132	11948
8566	9279	9918	10650	11171	11966
8609	9309	9932	10656	11172	11970
8613	9341	9945	10657	11178	11977
8627	9350	9978	10701	11183	11994
8644	9365	10010	10711	11185	12031
8647	9366	10017	10720	11212	12068
8651	9376	10018	10728	11215	12075
8652	9411	10082	10737	11237	12082
8653	9419	10092	10747	11243	12096
8657	9421	10101	10755	11274	12097
8667	9426	10108	10768	11278	12136
8686	9446	10110	10773	11340	12138
8692	9452	10112	10792	11364	12142
8700	9454	10116	10801	11392	12159
8703	9458	10120	10802	11417	12160
8716	9482	10129	10805	11420	12171
8732	9493	10150	10819	11425	12178
8742	9547	10189	10845	11426	12179
8751	9557	10233	10847	11427	12183
8753	9579	10241	10854	11433	12212
8767	9587	10247	10858	11437	12249
8776	9598	10318	10874	11440	12260
8782	9599	10319	10879	11446	12262
8783	9607	10321	10894	11447	12268
8785	9608	10324	10900	11472	12288
8799	9648	10356	10911	11483	12296
8841	9652	10360	10915	11486	12303
8877	9686	10371	10923	11506	12305
8883	9695	10375	10924	11507	12310
8886	9713	10379	10938	11513	12323
8888	9723	10400	10941	11578	12324
8927	9730	10428	10971	11588	12349
8953	9740	10439	10972	11643	12374
8971	9742	10440	10973	11657	12393
8985	9744	10448	10980	11663	12397
8986	9760	10451	10981	11664	12408
9018	9773	10467	10986	11665	12421
9023	9782	10476	11030	11681	12429
9031	9785	10478	11034	11686	12435
9040	9795	10490	11046	11697	12441
9045	9799	10494	11050	11699	12454
9050	9805	10495	11052	11709	12456
9056	9806	10499	11065	11719	12463
9082	9807	10504	11066	11728	12470
9090	9810	10521	11067	11734	12471
9135	9811	10530	11068	11740	12482
9149	9815	10541	11084	11794	12487
9155	9824	10570	11088	11803	12491
9156	9843	10596	11089	11823	12503
9162	9870	10600	11096	11832	12533
9190	9873	10614	11097	11833	12541

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
12542	13226	13770	14160	14893	15445
12544	13252	13774	14170	14895	15459
12549	13262	13777	14184	14898	15469
12555	13263	13778	14189	14915	15478
12566	13274	13796	14211	14920	15485
12569	13281	13803	14237	14927	15486
12571	13300	13806	14239	14962	15487
12579	13301	13808	14247	14964	15511
12653	13317	13823	14248	14972	15518
12665	13318	13839	14267	14995	15537
12671	13322	13840	14278	15002	15562
12683	13323	13844	14283	15010	15565
12687	13324	13846	14290	15017	15587
12691	13331	13852	14302	15054	15617
12700	13350	13854	14318	15084	15632
12723	13361	13855	14321	15085	15641
12734	13366	13867	14350	15100	15642
12736	13371	13879	14353	15102	15649
12757	13378	13898	14354	15110	15657
12785	13382	13899	14393	15133	15664
12790	13385	13909	14399	15137	15686
12810	13396	13934	14401	15140	15693
12820	13404	13936	14404	15141	15701
12853	13433	13937	14431	15142	15745
12858	13454	13943	14435	15146	15751
12872	13457	13945	14438	15170	15772
12892	13495	13947	14448	15172	15776
12902	13497	13950	14451	15202	15786
12903	13503	13952	14454	15205	15787
12908	13517	13953	14456	15206	15810
12909	13523	13956	14466	15215	15827
12953	13535	13957	14486	15216	15828
12967	13540	13960	14504	15220	15832
12980	13552	13963	14510	15224	15851
12995	13553	13965	14516	15225	15855
13019	13556	13995	14522	15226	15860
13049	13577	13999	14558	15232	15872
13053	13591	14007	14582	15233	15888
13066	13602	14008	14627	15237	15895
13075	13603	14012	14640	15241	15908
13083	13636	14022	14645	15252	15912
13116	13638	14025	14648	15258	15927
13122	13640	14028	14659	15261	15930
13135	13645	14038	14715	15282	15931
13142	13655	14049	14741	15301	15943
13153	13679	14064	14745	15307	15954
13163	13680	14075	14757	15310	16004
13165	13691	14088	14762	15341	16012
13178	13695	14094	14765	15351	16031
13187	13709	14109	14768	15360	16032
13189	13735	14110	14769	15362	16044
13190	13743	14124	14786	15381	16056
13194	13744	14125	14795	15406	16064
13202	13745	14135	14804	15423	16086
13207	13754	14136	14818	15429	16095
13217	13761	14139	14858	15431	16096
13221	13768	14155	14889	15438	16104

**The following WRIT PETITIONs Pertaining to the year 2007
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
16107	16579	17152	17719	18255	18705
16113	16580	17157	17723	18267	18709
16115	16584	17158	17741	18286	18728
16117	16590	17163	17765	18302	18775
16129	16596	17164	17827	18308	18776
16131	16598	17171	17838	18315	18788
16135	16616	17196	17856	18330	18803
16139	16622	17197	17858	18340	18816
16143	16633	17212	17882	18343	18858
16144	16635	17221	17892	18345	18873
16146	16644	17239	17905	18347	18889
16160	16647	17259	17914	18359	18893
16178	16649	17300	17916	18361	18902
16196	16681	17316	17917	18365	18914
16202	16682	17324	17941	18377	18922
16209	16683	17325	17942	18390	18927
16244	16689	17331	17947	18394	18928
16248	16694	17332	17950	18400	18949
16252	16707	17335	17952	18416	18966
16255	16737	17339	17958	18419	18967
16257	16754	17342	17962	18420	18981
16260	16761	17354	17964	18425	18987
16261	16778	17355	17967	18437	18988
16281	16798	17364	17968	18438	18989
16283	16802	17377	17974	18442	19009
16315	16818	17386	17975	18444	19012
16322	16827	17394	17987	18449	19018
16327	16842	17404	18008	18451	19019
16329	16868	17405	18012	18458	19036
16338	16918	17407	18013	18460	19038
16343	16928	17409	18027	18468	19045
16379	16934	17410	18031	18471	19063
16388	16935	17415	18033	18475	19080
16400	16939	17444	18040	18478	19085
16405	16955	17449	18057	18484	19089
16410	16958	17451	18061	18492	19101
16415	16963	17466	18065	18534	19111
16418	16974	17501	18067	18539	19120
16424	16978	17502	18068	18541	19124
16436	16985	17503	18073	18548	19132
16442	16991	17504	18074	18554	19157
16447	16997	17515	18089	18564	19163
16448	17033	17523	18096	18585	19173
16452	17061	17529	18097	18598	19196
16466	17062	17530	18098	18600	19202
16472	17085	17537	18099	18604	19205
16474	17088	17545	18109	18605	19211
16492	17091	17550	18111	18615	19217
16513	17104	17624	18115	18616	19220
16525	17106	17634	18119	18628	19222
16532	17107	17658	18148	18635	19229
16542	17108	17661	18156	18638	19239
16543	17114	17667	18162	18651	19274
16548	17117	17672	18188	18675	19280
16568	17118	17688	18193	18687	19297
16571	17125	17694	18202	18695	19298
16573	17126	17718	18247	18696	19299

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
19310	19708	20118	20661	21251	21692
19323	19715	20119	20673	21254	21712
19327	19716	20131	20674	21257	21713
19342	19717	20133	20682	21261	21725
19348	19730	20136	20688	21275	21730
19352	19739	20140	20700	21283	21735
19366	19741	20142	20705	21285	21746
19369	19758	20159	20714	21286	21751
19372	19761	20166	20715	21290	21757
19374	19762	20171	20721	21307	21760
19375	19782	20173	20746	21311	21771
19381	19783	20195	20750	21312	21772
19384	19791	20210	20757	21324	21774
19385	19800	20220	20769	21332	21782
19390	19801	20245	20777	21333	21813
19394	19810	20246	20795	21334	21831
19396	19817	20267	20798	21340	21867
19397	19818	20268	20803	21343	21876
19408	19819	20270	20807	21357	21877
19436	19827	20273	20814	21383	21879
19466	19828	20277	20852	21388	21881
19476	19831	20292	20857	21417	21888
19478	19844	20328	20858	21431	21893
19486	19846	20333	20859	21434	21894
19487	19852	20353	20868	21435	21905
19494	19860	20358	20889	21437	21907
19515	19868	20371	20897	21452	21910
19528	19870	20375	20930	21479	21935
19536	19891	20376	20938	21492	21937
19541	19901	20388	20942	21499	21941
19542	19916	20393	20976	21514	21944
19554	19919	20403	20977	21516	21951
19568	19923	20404	20986	21520	21956
19571	19926	20423	20992	21533	21959
19581	19953	20425	20997	21537	21961
19583	19965	20427	21002	21543	21966
19586	19966	20439	21003	21546	21972
19591	19974	20440	21004	21547	21976
19592	19978	20456	21017	21552	21982
19594	19980	20481	21032	21555	21985
19597	19986	20488	21045	21557	21994
19599	19994	20514	21047	21575	21995
19606	19997	20519	21054	21580	21998
19607	20006	20556	21060	21591	22000
19608	20020	20557	21085	21598	22001
19621	20022	20564	21091	21599	22010
19624	20024	20568	21103	21603	22015
19629	20026	20569	21116	21606	22017
19647	20036	20575	21172	21608	22028
19649	20037	20579	21190	21610	22033
19659	20047	20595	21196	21614	22053
19665	20056	20601	21200	21621	22058
19666	20081	20642	21206	21625	22059
19670	20095	20643	21227	21630	22082
19691	20102	20651	21230	21640	22113
19698	20105	20659	21236	21669	22120
19700	20113	20660	21241	21672	22123

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
22130	22765	23200	23748	24141	24706
22148	22770	23225	23749	24148	24715
22149	22779	23242	23778	24164	24716
22172	22788	23248	23787	24185	24719
22177	22789	23252	23791	24192	24720
22188	22795	23254	23800	24203	24724
22190	22811	23274	23801	24205	24756
22211	22826	23292	23804	24242	24765
22220	22830	23309	23816	24248	24779
22236	22832	23323	23821	24269	24780
22256	22833	23325	23828	24272	24782
22266	22834	23331	23830	24276	24786
22270	22856	23332	23845	24311	24790
22285	22857	23345	23846	24325	24793
22288	22878	23350	23861	24328	24794
22291	22880	23355	23863	24380	24796
22299	22886	23364	23864	24394	24800
22305	22894	23366	23869	24396	24808
22323	22897	23383	23872	24400	24809
22325	22901	23384	23876	24402	24820
22338	22905	23411	23890	24403	24821
22350	22914	23412	23900	24404	24842
22360	22932	23413	23917	24423	24847
22362	22933	23420	23921	24441	24863
22393	22939	23430	23923	24444	24881
22395	22949	23437	23924	24459	24919
22406	22959	23468	23925	24477	24920
22416	22960	23478	23926	24484	24921
22425	22976	23482	23931	24487	24930
22464	22994	23484	23935	24518	24969
22467	23002	23499	23940	24519	24981
22469	23011	23500	23944	24520	24993
22470	23021	23516	23946	24540	24994
22471	23022	23518	23950	24541	25001
22472	23026	23524	23954	24545	25005
22473	23027	23533	23961	24548	25013
22474	23028	23549	23962	24551	25016
22475	23034	23553	23966	24573	25020
22476	23035	23557	23981	24575	25027
22482	23038	23575	23989	24580	25029
22504	23041	23579	23998	24586	25049
22505	23044	23590	23999	24589	25055
22506	23051	23603	24015	24597	25088
22513	23069	23615	24018	24605	25100
22527	23089	23628	24019	24615	25122
22538	23111	23648	24046	24616	25174
22580	23113	23661	24074	24626	25222
22605	23119	23674	24077	24630	25240
22669	23123	23675	24095	24632	25241
22671	23132	23683	24099	24633	25279
22675	23135	23694	24103	24634	25299
22680	23136	23697	24104	24649	25303
22689	23138	23701	24106	24652	25307
22690	23176	23718	24108	24656	25316
22704	23179	23727	24109	24685	25318
22730	23181	23729	24119	24689	25319
22760	23183	23735	24127	24694	25349

**The following WRIT PETITIONs Pertaining to the year 2007
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
25358	25834	26259	26856	27332	27892
25362	25840	26260	26864	27336	27900
25378	25841	26269	26871	27350	27901
25383	25868	26280	26872	27351	27903
25385	25872	26284	26875	27352	27908
25388	25880	26297	26890	27354	27933
25423	25886	26305	26895	27360	27940
25426	25894	26309	26912	27361	27955
25427	25906	26311	26918	27383	27966
25430	25912	26318	26919	27386	27969
25431	25920	26319	26921	27392	27972
25443	25922	26322	26943	27393	27982
25449	25927	26325	26945	27405	28036
25463	25928	26326	26947	27411	28050
25464	25932	26336	26949	27433	28058
25473	25940	26339	26958	27436	28075
25474	25947	26343	26963	27448	28078
25475	25955	26345	26967	27479	28113
25483	25958	26346	26973	27488	28132
25491	25964	26350	26980	27495	28140
25495	25975	26364	26988	27499	28180
25512	26000	26369	27009	27519	28182
25520	26001	26416	27018	27546	28185
25540	26002	26422	27022	27555	28186
25552	26008	26439	27027	27565	28189
25568	26012	26442	27044	27566	28199
25572	26016	26445	27048	27571	28207
25576	26021	26464	27058	27604	28216
25584	26035	26492	27062	27606	28226
25587	26046	26526	27083	27610	28243
25604	26053	26558	27085	27614	28250
25610	26061	26563	27092	27622	28260
25612	26064	26566	27097	27635	28261
25637	26081	26570	27117	27641	28264
25638	26088	26597	27121	27647	28275
25645	26092	26604	27129	27650	28279
25685	26098	26606	27138	27654	28285
25692	26106	26607	27144	27661	28297
25695	26123	26610	27164	27662	28298
25731	26124	26612	27186	27663	28314
25733	26126	26619	27208	27699	28320
25734	26138	26625	27210	27700	28329
25751	26139	26659	27216	27735	28335
25782	26140	26664	27222	27744	28340
25784	26146	26704	27231	27750	28344
25796	26164	26705	27235	27751	28357
25797	26165	26736	27252	27767	28362
25802	26167	26759	27254	27768	28363
25804	26199	26781	27256	27778	28368
25805	26211	26784	27264	27797	28371
25806	26219	26789	27276	27810	28376
25808	26224	26796	27278	27823	28383
25809	26233	26812	27287	27866	28384
25810	26235	26818	27296	27869	28389
25812	26240	26837	27298	27871	28439
25821	26246	26849	27326	27874	28446
25831	26253	26852	27329	27883	28457

**The following WRIT PETITIONs Pertaining to the year 2007
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
28462
28479
28484
28489
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28514
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28561
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**The following WRIT PETITIONS Pertaining to the year 2008
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
25	585	1145	1715	2193	2683
34	591	1146	1729	2197	2693
35	608	1162	1748	2215	2696
42	610	1182	1753	2224	2700
70	616	1221	1755	2226	2704
77	622	1224	1767	2234	2710
83	637	1236	1771	2237	2713
89	649	1238	1784	2242	2715
93	656	1239	1785	2246	2725
127	659	1245	1802	2252	2732
142	662	1246	1811	2253	2767
148	665	1252	1847	2255	2779
151	668	1255	1848	2268	2785
163	699	1264	1850	2284	2787
226	703	1269	1857	2295	2794
234	719	1270	1859	2307	2799
235	723	1272	1869	2343	2813
245	735	1276	1892	2366	2814
250	745	1282	1900	2369	2834
254	749	1294	1901	2375	2836
258	752	1299	1916	2382	2839
262	768	1302	1923	2383	2855
268	782	1303	1925	2420	2862
295	817	1331	1927	2425	2863
305	826	1346	1936	2428	2879
311	827	1391	1943	2433	2880
327	838	1420	1949	2434	2905
332	841	1425	1950	2439	2906
341	847	1437	1952	2452	2914
368	856	1444	1953	2458	2922
371	858	1447	1955	2485	2927
378	860	1452	1956	2488	2935
380	891	1462	1962	2489	2936
384	907	1465	1970	2490	2938
385	912	1469	1978	2496	2939
391	915	1470	1987	2498	2952
398	918	1480	1992	2500	2958
412	933	1483	1998	2502	2959
424	958	1514	2025	2505	2962
425	960	1532	2029	2507	2966
431	966	1542	2050	2512	2978
445	973	1545	2052	2520	2980
447	978	1551	2053	2528	2982
454	1000	1585	2054	2551	3028
455	1004	1586	2069	2560	3029
468	1043	1599	2081	2561	3038
477	1048	1647	2089	2576	3049
478	1075	1648	2101	2584	3060
490	1079	1651	2132	2592	3068
494	1084	1656	2133	2597	3078
496	1087	1665	2148	2600	3079
534	1100	1667	2153	2614	3082
538	1103	1676	2159	2624	3090
543	1104	1678	2177	2641	3092
564	1107	1684	2180	2642	3100
569	1124	1694	2184	2657	3107
581	1137	1714	2188	2677	3117

**The following WRIT PETITIONS Pertaining to the year 2008
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
3119	3551	4210	4676	5288	5698
3129	3572	4212	4686	5303	5711
3132	3585	4214	4702	5305	5719
3135	3622	4229	4704	5306	5723
3136	3626	4247	4714	5307	5726
3140	3631	4254	4719	5313	5770
3144	3635	4273	4721	5315	5773
3151	3640	4281	4722	5324	5786
3152	3641	4287	4784	5325	5816
3166	3665	4313	4793	5326	5818
3196	3671	4318	4801	5331	5819
3218	3693	4326	4802	5338	5840
3220	3695	4339	4807	5360	5843
3224	3702	4340	4816	5367	5886
3231	3715	4346	4821	5371	5890
3239	3722	4349	4824	5373	5894
3249	3753	4351	4829	5382	5895
3251	3761	4364	4833	5389	5897
3252	3764	4370	4843	5399	5910
3257	3775	4374	4844	5400	5917
3258	3778	4381	4851	5405	5921
3266	3782	4391	4856	5421	5922
3289	3793	4394	4864	5436	5929
3291	3795	4395	4870	5438	5931
3295	3819	4402	4890	5439	5932
3304	3840	4422	4913	5448	5935
3306	3853	4424	4960	5456	5959
3309	3856	4442	4978	5462	5965
3316	3861	4459	4979	5473	5978
3318	3871	4467	4982	5475	5979
3323	3882	4468	4988	5478	5981
3326	3904	4472	5029	5488	5996
3334	3914	4474	5048	5495	6005
3342	3929	4480	5054	5500	6014
3343	3933	4493	5056	5501	6045
3350	3944	4498	5068	5506	6050
3355	3948	4519	5072	5523	6065
3364	3967	4534	5074	5528	6099
3378	3977	4544	5085	5529	6100
3380	3982	4565	5100	5544	6101
3381	3983	4569	5101	5546	6107
3384	3988	4570	5114	5549	6115
3407	4006	4580	5122	5561	6135
3418	4010	4581	5139	5577	6153
3426	4019	4588	5144	5590	6157
3440	4026	4594	5147	5598	6161
3441	4046	4595	5169	5611	6170
3444	4053	4600	5188	5612	6176
3459	4071	4622	5202	5623	6180
3460	4077	4629	5217	5635	6191
3484	4078	4642	5220	5650	6201
3499	4139	4643	5234	5654	6203
3508	4140	4646	5241	5657	6204
3509	4171	4647	5244	5664	6207
3521	4174	4649	5248	5667	6221
3536	4196	4663	5252	5691	6227
3544	4200	4672	5276	5693	6241

**The following WRIT PETITIONs Pertaining to the year 2008
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
6246	6820	7540	8122	8664	9099
6261	6831	7568	8143	8666	9115
6271	6861	7582	8164	8669	9116
6275	6874	7583	8170	8671	9118
6276	6888	7593	8186	8690	9121
6312	6900	7626	8196	8697	9123
6321	6914	7644	8208	8700	9125
6338	6921	7649	8213	8701	9128
6339	6941	7653	8232	8708	9139
6354	6943	7656	8233	8711	9142
6364	6955	7666	8251	8713	9145
6378	6957	7667	8253	8714	9146
6384	6975	7675	8255	8719	9160
6385	6977	7695	8260	8721	9171
6386	7013	7703	8292	8725	9176
6389	7033	7712	8305	8730	9196
6402	7043	7728	8316	8741	9207
6412	7045	7730	8344	8745	9220
6415	7047	7746	8347	8752	9226
6417	7061	7755	8350	8755	9236
6421	7087	7757	8352	8756	9246
6423	7120	7764	8366	8762	9267
6431	7123	7778	8372	8775	9277
6447	7130	7794	8377	8783	9315
6453	7131	7802	8384	8821	9324
6455	7134	7809	8393	8830	9348
6461	7148	7817	8398	8836	9352
6468	7177	7824	8405	8838	9367
6471	7185	7846	8410	8839	9368
6480	7186	7850	8424	8851	9374
6481	7194	7886	8436	8854	9387
6484	7195	7896	8446	8864	9407
6494	7210	7900	8457	8871	9419
6514	7212	7906	8469	8887	9459
6516	7284	7910	8474	8894	9463
6524	7290	7914	8477	8895	9472
6544	7326	7921	8478	8897	9474
6574	7340	7944	8496	8903	9476
6598	7343	7951	8507	8904	9477
6604	7346	7966	8509	8918	9482
6613	7362	7982	8514	8922	9509
6617	7375	7984	8518	8950	9513
6642	7377	8002	8533	8956	9520
6657	7396	8007	8545	8975	9523
6664	7404	8024	8567	8982	9530
6673	7410	8046	8597	8988	9533
6678	7419	8047	8623	8994	9535
6691	7433	8052	8629	9005	9588
6698	7434	8064	8631	9006	9591
6709	7435	8082	8633	9011	9608
6739	7466	8090	8637	9016	9620
6748	7472	8100	8640	9019	9626
6751	7476	8101	8644	9032	9628
6754	7496	8110	8645	9061	9633
6777	7516	8115	8652	9068	9635
6801	7521	8120	8654	9070	9639
6816	7534	8121	8658	9090	9642

**The following WRIT PETITIONs Pertaining to the year 2008
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
9657	10193	10726	11130	11539	11944
9665	10197	10727	11135	11542	11968
9671	10206	10729	11144	11549	11971
9674	10213	10742	11156	11550	11983
9683	10220	10746	11162	11552	11999
9692	10223	10762	11164	11558	12006
9702	10224	10773	11169	11560	12010
9707	10230	10774	11184	11567	12013
9712	10242	10780	11206	11570	12022
9735	10268	10797	11208	11571	12027
9759	10273	10801	11211	11572	12033
9766	10275	10806	11220	11573	12053
9804	10295	10810	11222	11577	12055
9808	10297	10811	11233	11583	12073
9839	10301	10815	11235	11591	12077
9842	10305	10833	11237	11592	12078
9851	10320	10836	11252	11595	12081
9853	10330	10847	11260	11596	12092
9883	10338	10849	11265	11604	12095
9884	10341	10852	11281	11607	12102
9887	10342	10853	11295	11610	12106
9890	10356	10860	11297	11611	12112
9891	10360	10867	11301	11620	12115
9892	10388	10869	11309	11631	12123
9894	10389	10881	11321	11632	12131
9895	10415	10902	11323	11633	12139
9897	10418	10917	11335	11643	12158
9898	10435	10937	11339	11656	12162
9900	10467	10942	11340	11658	12176
9902	10487	10952	11351	11671	12201
9903	10525	10953	11354	11678	12210
9904	10527	10960	11359	11679	12213
9914	10529	10961	11375	11715	12214
9916	10530	10965	11387	11716	12227
9934	10532	10967	11390	11717	12243
9935	10533	10969	11394	11733	12261
9946	10538	10971	11398	11739	12279
9948	10549	10985	11410	11748	12292
9964	10552	10999	11414	11771	12294
9970	10558	11000	11418	11778	12296
9980	10567	11006	11434	11782	12299
10030	10573	11022	11436	11783	12308
10037	10582	11038	11457	11787	12313
10041	10592	11039	11466	11790	12324
10048	10610	11049	11474	11815	12350
10051	10644	11056	11478	11833	12358
10052	10647	11075	11480	11834	12381
10054	10648	11081	11483	11841	12403
10055	10650	11100	11487	11848	12409
10114	10652	11106	11504	11851	12416
10116	10662	11111	11507	11872	12418
10133	10673	11114	11508	11877	12420
10144	10687	11116	11509	11885	12422
10171	10692	11118	11518	11888	12423
10172	10693	11121	11523	11900	12425
10181	10711	11123	11533	11926	12445
10189	10720	11129	11534	11927	12459

**The following WRIT PETITIONs Pertaining to the year 2008
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
12462	13163	13871	14647	15197	15742
12465	13166	13874	14655	15198	15748
12491	13170	13900	14663	15217	15765
12493	13212	13907	14671	15218	15773
12496	13222	13918	14679	15223	15775
12519	13224	13924	14690	15239	15782
12531	13227	13925	14702	15248	15785
12536	13243	13926	14707	15254	15791
12543	13264	13958	14724	15258	15804
12554	13266	13964	14732	15263	15815
12569	13281	13974	14735	15265	15822
12582	13308	14029	14755	15278	15826
12593	13333	14055	14760	15292	15828
12602	13373	14058	14777	15293	15833
12654	13393	14060	14784	15295	15834
12670	13397	14071	14785	15296	15835
12676	13410	14099	14787	15299	15841
12678	13413	14114	14790	15300	15849
12682	13417	14122	14792	15306	15859
12690	13418	14145	14793	15307	15875
12706	13428	14146	14798	15317	15886
12726	13462	14174	14825	15340	15921
12727	13498	14178	14827	15351	15934
12782	13541	14181	14871	15356	15970
12795	13550	14188	14874	15371	15973
12831	13567	14203	14875	15377	15985
12839	13569	14270	14876	15383	15993
12843	13574	14297	14897	15386	16008
12849	13583	14298	14919	15407	16015
12888	13614	14302	14924	15420	16025
12891	13615	14315	14925	15422	16027
12909	13630	14339	14936	15445	16044
12912	13683	14351	14940	15471	16046
12918	13684	14377	14941	15499	16047
12929	13685	14381	14959	15501	16056
12943	13686	14383	14965	15513	16073
12951	13708	14396	14997	15537	16087
12957	13721	14399	14998	15539	16092
12958	13724	14402	15017	15553	16098
12977	13727	14403	15025	15568	16104
13024	13742	14422	15036	15572	16113
13030	13743	14439	15060	15576	16127
13042	13749	14473	15061	15582	16131
13045	13762	14480	15073	15583	16134
13064	13767	14494	15074	15587	16137
13072	13771	14504	15102	15600	16154
13073	13776	14506	15103	15608	16159
13084	13789	14525	15111	15620	16165
13092	13797	14537	15119	15628	16201
13094	13800	14546	15134	15694	16219
13095	13812	14549	15137	15704	16263
13098	13833	14564	15152	15707	16298
13105	13841	14599	15155	15712	16319
13131	13858	14601	15166	15717	16323
13156	13859	14613	15172	15719	16327
13158	13865	14630	15184	15733	16328
13159	13870	14639	15196	15741	16337

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
16338	16831	17364	17837	18414	18850
16339	16838	17367	17838	18424	18871
16344	16856	17368	17846	18434	18872
16353	16870	17373	17855	18441	18874
16366	16871	17375	17858	18442	18875
16369	16885	17383	17864	18444	18883
16370	16910	17388	17873	18471	18887
16373	16922	17397	17874	18477	18892
16383	16927	17404	17882	18479	18903
16387	16928	17406	17885	18489	18908
16403	16946	17408	17886	18495	18909
16408	16949	17414	17888	18512	18910
16419	16954	17424	17889	18530	18918
16420	16955	17428	17905	18545	18924
16421	16959	17431	17925	18546	18949
16427	16977	17436	17927	18548	18962
16435	16987	17439	17934	18552	18970
16441	16998	17442	17942	18554	18972
16458	17002	17464	17943	18555	18974
16471	17033	17466	17948	18558	18977
16473	17034	17473	17958	18559	18982
16478	17035	17479	17968	18574	19004
16495	17042	17483	17972	18575	19005
16497	17043	17502	17985	18594	19010
16504	17068	17517	17989	18599	19015
16506	17069	17553	17997	18618	19017
16510	17076	17559	18015	18636	19031
16535	17077	17564	18032	18637	19033
16536	17088	17595	18056	18645	19035
16546	17092	17610	18072	18648	19036
16554	17103	17616	18079	18666	19041
16558	17111	17622	18113	18672	19042
16580	17115	17625	18121	18699	19044
16587	17122	17633	18123	18700	19047
16590	17156	17671	18153	18702	19056
16614	17180	17678	18202	18706	19057
16615	17182	17682	18223	18711	19059
16616	17191	17689	18224	18712	19063
16626	17206	17710	18227	18714	19074
16637	17230	17714	18230	18725	19083
16644	17234	17720	18238	18727	19095
16649	17243	17727	18251	18730	19118
16658	17252	17736	18269	18734	19135
16696	17259	17747	18279	18766	19145
16708	17268	17751	18281	18767	19156
16711	17278	17752	18285	18780	19157
16712	17279	17759	18286	18790	19167
16729	17281	17763	18290	18793	19177
16744	17289	17770	18312	18796	19194
16748	17291	17779	18327	18799	19199
16762	17303	17786	18336	18802	19219
16763	17309	17799	18354	18807	19266
16770	17321	17813	18360	18812	19270
16776	17330	17820	18367	18821	19272
16814	17334	17822	18381	18825	19285
16817	17342	17826	18404	18837	19293
16830	17353	17830	18406	18847	19314

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
19321	19849	20411	20920	21413	21883
19343	19863	20413	20929	21419	21886
19351	19871	20425	20936	21422	21896
19355	19877	20435	20937	21424	21902
19358	19879	20438	20939	21437	21903
19359	19881	20445	20947	21439	21911
19363	19883	20457	20961	21448	21919
19371	19886	20465	20962	21459	21923
19384	19890	20467	20963	21484	21929
19387	19893	20471	20968	21509	21930
19393	19909	20472	20975	21526	21937
19434	19914	20476	20991	21529	21949
19443	19921	20485	20997	21537	21953
19445	19961	20506	21005	21540	21974
19454	19969	20519	21016	21541	21989
19472	19973	20539	21025	21574	21992
19482	19978	20540	21029	21582	21998
19489	19980	20541	21031	21584	21999
19495	19983	20543	21033	21587	22000
19496	19987	20546	21035	21601	22005
19506	19998	20547	21040	21607	22011
19518	20007	20548	21046	21615	22013
19544	20018	20556	21055	21618	22018
19546	20019	20561	21083	21640	22021
19550	20024	20568	21095	21641	22023
19551	20040	20596	21118	21642	22044
19569	20047	20597	21125	21645	22051
19586	20052	20612	21126	21649	22055
19600	20084	20619	21141	21650	22056
19603	20096	20622	21151	21676	22067
19609	20098	20630	21195	21678	22069
19610	20107	20631	21197	21698	22070
19611	20113	20641	21205	21699	22074
19619	20117	20665	21216	21713	22075
19632	20118	20671	21235	21723	22087
19635	20119	20727	21243	21738	22088
19652	20125	20730	21244	21756	22108
19661	20134	20738	21245	21757	22109
19665	20152	20748	21257	21762	22119
19686	20168	20749	21262	21781	22159
19692	20203	20753	21296	21788	22167
19704	20217	20774	21303	21791	22169
19731	20250	20778	21307	21808	22189
19750	20261	20783	21311	21814	22190
19757	20264	20785	21322	21819	22203
19764	20266	20796	21332	21822	22207
19773	20268	20801	21340	21829	22215
19774	20272	20811	21349	21832	22221
19791	20280	20858	21363	21834	22236
19797	20283	20863	21366	21853	22240
19809	20284	20879	21382	21855	22272
19810	20290	20881	21383	21856	22276
19813	20296	20886	21397	21860	22293
19830	20309	20893	21399	21870	22308
19832	20322	20896	21402	21872	22317
19833	20332	20903	21405	21877	22330
19844	20395	20904	21409	21881	22347

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
22364	22870	23368	23893	24491	24984
22375	22876	23372	23895	24520	24988
22384	22900	23373	23898	24523	25026
22389	22902	23374	23900	24533	25036
22392	22907	23387	23901	24536	25041
22429	22921	23393	23927	24550	25042
22449	22937	23395	23936	24586	25071
22485	22938	23434	23963	24587	25083
22494	22950	23446	23967	24595	25084
22498	22959	23450	23982	24609	25086
22506	22970	23476	23992	24624	25100
22522	22972	23480	23996	24630	25103
22525	22983	23491	24002	24636	25120
22527	22987	23496	24006	24643	25125
22533	23044	23527	24010	24651	25131
22552	23060	23528	24011	24655	25166
22555	23072	23558	24041	24657	25172
22561	23075	23559	24049	24661	25174
22584	23079	23569	24071	24676	25195
22594	23094	23572	24074	24684	25198
22595	23106	23576	24082	24686	25216
22600	23109	23583	24098	24687	25220
22602	23112	23587	24101	24699	25224
22603	23134	23610	24114	24705	25230
22605	23141	23619	24123	24707	25231
22614	23146	23627	24128	24714	25232
22617	23154	23634	24135	24730	25240
22633	23179	23638	24137	24735	25242
22634	23188	23643	24143	24740	25246
22635	23189	23653	24147	24742	25247
22639	23190	23655	24153	24751	25253
22650	23196	23656	24174	24755	25257
22671	23207	23676	24182	24756	25262
22694	23212	23686	24183	24762	25264
22716	23215	23705	24187	24765	25272
22724	23218	23706	24213	24800	25314
22734	23219	23710	24219	24804	25320
22738	23223	23718	24260	24808	25325
22742	23231	23721	24269	24810	25328
22744	23232	23728	24281	24813	25344
22751	23253	23729	24286	24821	25363
22759	23261	23731	24293	24829	25395
22768	23263	23738	24303	24833	25422
22771	23264	23741	24335	24836	25432
22781	23279	23743	24349	24877	25435
22785	23296	23747	24360	24900	25443
22786	23302	23771	24361	24908	25444
22800	23319	23773	24366	24918	25451
22804	23327	23784	24375	24923	25469
22810	23334	23795	24391	24933	25472
22825	23341	23800	24419	24936	25474
22831	23342	23813	24421	24942	25478
22833	23350	23846	24447	24947	25479
22836	23351	23856	24454	24949	25483
22838	23358	23884	24457	24950	25486
22842	23362	23890	24478	24955	25496
22863	23366	23891	24481	24977	25505

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
25507	25906	26415	26840	27228	27638
25510	25909	26426	26844	27241	27651
25521	25910	26445	26850	27245	27660
25533	25917	26448	26868	27247	27664
25548	25919	26450	26880	27250	27667
25569	25945	26452	26881	27251	27671
25575	25961	26459	26887	27255	27673
25579	25962	26464	26888	27261	27675
25580	25963	26480	26891	27270	27693
25589	25972	26486	26892	27272	27694
25604	25983	26489	26906	27292	27698
25605	25987	26506	26907	27302	27699
25608	26001	26514	26913	27306	27703
25627	26022	26515	26921	27308	27705
25630	26027	26516	26923	27312	27709
25633	26029	26518	26924	27324	27721
25639	26031	26532	26927	27326	27725
25647	26057	26543	26928	27335	27730
25649	26064	26562	26933	27349	27731
25651	26078	26591	26934	27350	27732
25653	26089	26604	26939	27361	27742
25665	26093	26611	26941	27384	27753
25677	26099	26626	26945	27385	27759
25687	26102	26635	26952	27411	27761
25691	26107	26638	26957	27419	27768
25696	26113	26639	26961	27420	27773
25706	26117	26640	26964	27423	27776
25717	26120	26646	26965	27429	27784
25721	26127	26649	26967	27433	27785
25723	26167	26660	26978	27435	27796
25728	26177	26663	26982	27438	27797
25730	26184	26678	27012	27446	27802
25742	26199	26683	27018	27450	27809
25749	26237	26695	27031	27451	27815
25754	26239	26697	27055	27452	27824
25755	26252	26708	27057	27456	27847
25760	26254	26717	27061	27460	27855
25761	26263	26721	27062	27464	27856
25774	26268	26723	27064	27468	27859
25775	26278	26726	27081	27476	27862
25779	26291	26730	27090	27479	27877
25788	26305	26733	27103	27497	27878
25799	26310	26743	27104	27507	27879
25806	26316	26748	27106	27508	27890
25811	26332	26759	27108	27513	27893
25818	26345	26766	27112	27528	27902
25820	26348	26771	27129	27530	27903
25821	26357	26777	27137	27552	27904
25826	26362	26779	27143	27565	27911
25842	26366	26788	27166	27567	27917
25848	26380	26815	27187	27581	27918
25850	26385	26822	27198	27584	27919
25861	26390	26823	27199	27590	27923
25871	26391	26826	27200	27598	27924
25874	26400	26828	27206	27602	27928
25885	26403	26829	27215	27603	27935
25894	26410	26839	27216	27619	27940

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Case No.	Case No.	Case No.	Case No.	Case No.
27950	28269	28521	28829	29178
27958	28271	28522	28839	29181
27961	28274	28527	28853	29192
27962	28278	28529	28863	29193
27965	28280	28530	28872	29194
27973	28303	28535	28875	29201
27974	28313	28539	28889	29212
27977	28316	28556	28896	29218
27979	28321	28564	28903	29220
27991	28323	28566	28914	29224
27997	28325	28571	28916	
28017	28332	28574	28930	
28024	28333	28580	28934	
28027	28334	28581	28944	
28028	28336	28586	28947	
28037	28340	28587	28957	
28046	28342	28590	28958	
28056	28347	28609	28965	
28058	28355	28610	28973	
28059	28367	28611	28986	
28078	28379	28613	28992	
28079	28380	28614	28997	
28080	28381	28618	28999	
28083	28382	28635	29000	
28085	28389	28637	29012	
28095	28397	28638	29018	
28101	28405	28640	29022	
28104	28411	28653	29023	
28107	28418	28671	29030	
28112	28422	28691	29031	
28124	28423	28692	29035	
28129	28431	28701	29041	
28140	28436	28703	29045	
28144	28442	28717	29056	
28149	28447	28722	29061	
28151	28449	28725	29069	
28159	28454	28727	29071	
28165	28455	28737	29082	
28168	28462	28739	29089	
28170	28467	28743	29090	
28181	28468	28744	29102	
28189	28480	28747	29113	
28192	28484	28748	29115	
28196	28485	28756	29116	
28199	28486	28764	29126	
28201	28487	28766	29130	
28205	28488	28771	29132	
28209	28489	28788	29139	
28222	28493	28790	29145	
28223	28495	28791	29147	
28226	28501	28800	29149	
28232	28502	28809	29160	
28234	28505	28812	29164	
28235	28513	28815	29170	
28240	28516	28820	29174	
28246	28517	28821	29175	
28267	28518	28828	29176	

**The following WRIT PETITIONS Pertaining to the year 2009
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
12	289	549	831	1165	1401
22	291	565	833	1167	1418
46	301	575	835	1169	1419
66	315	584	838	1181	1427
73	317	585	841	1189	1439
79	328	586	844	1190	1443
80	329	587	848	1191	1444
82	332	589	859	1193	1448
83	333	590	863	1194	1452
84	346	593	864	1195	1457
88	348	594	868	1197	1459
91	349	595	878	1203	1460
100	355	600	887	1211	1461
101	356	603	893	1214	1475
102	357	618	900	1219	1477
105	359	635	903	1221	1481
110	363	641	925	1225	1482
123	372	642	938	1226	1484
126	376	650	941	1231	1501
129	377	651	954	1234	1503
131	382	656	956	1235	1508
134	393	663	965	1242	1517
135	399	664	969	1243	1524
137	403	672	972	1248	1525
143	406	676	975	1250	1532
144	409	678	982	1252	1539
148	413	679	993	1254	1540
152	417	695	1034	1260	1544
156	421	696	1039	1274	1554
159	422	698	1044	1279	1555
160	423	699	1046	1285	1571
162	427	701	1051	1286	1572
166	438	702	1064	1287	1574
170	439	704	1067	1300	1575
174	444	716	1068	1301	1576
176	446	721	1071	1303	1577
177	454	723	1072	1311	1578
185	458	730	1073	1317	1580
188	460	751	1082	1320	1586
189	468	755	1084	1324	1592
195	482	756	1090	1325	1596
196	493	767	1098	1326	1597
202	495	769	1100	1331	1598
204	496	770	1102	1332	1601
226	497	772	1104	1333	1602
228	501	774	1107	1334	1603
235	505	775	1115	1335	1611
237	508	777	1123	1341	1623
238	510	781	1129	1342	1624
241	512	785	1130	1345	1629
249	514	788	1140	1350	1631
250	524	791	1144	1356	1646
251	529	796	1145	1359	1650
252	530	805	1146	1371	1651
259	539	806	1150	1375	1652
260	541	814	1155	1385	1656
288	544	830	1156	1393	1658

**The following WRIT PETITIONS Pertaining to the year 2009
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
1664	1956	2253	2530	2775	3077
1665	1964	2254	2531	2780	3081
1666	1968	2257	2534	2785	3083
1670	1970	2258	2544	2787	3089
1673	1973	2265	2546	2789	3092
1674	1985	2268	2547	2792	3102
1678	1986	2273	2556	2794	3110
1679	1991	2276	2557	2797	3113
1680	1996	2278	2574	2804	3117
1694	2005	2279	2578	2805	3118
1696	2009	2284	2582	2806	3122
1697	2010	2288	2586	2819	3129
1701	2012	2290	2595	2821	3133
1702	2014	2295	2597	2822	3135
1703	2027	2298	2608	2831	3136
1713	2029	2303	2612	2833	3143
1717	2033	2305	2614	2840	3155
1719	2038	2309	2618	2847	3157
1754	2055	2313	2626	2855	3158
1755	2056	2320	2629	2857	3159
1767	2072	2327	2632	2859	3163
1769	2075	2331	2638	2863	3165
1771	2081	2339	2639	2864	3166
1774	2087	2343	2642	2866	3172
1777	2100	2346	2644	2867	3177
1780	2101	2351	2647	2881	3189
1782	2102	2353	2648	2884	3196
1794	2107	2355	2665	2885	3200
1795	2109	2374	2672	2887	3209
1796	2112	2376	2681	2888	3212
1805	2113	2378	2687	2891	3216
1821	2117	2384	2688	2900	3223
1826	2125	2385	2689	2901	3226
1830	2138	2393	2699	2910	3229
1834	2142	2394	2700	2913	3230
1837	2144	2398	2707	2914	3231
1851	2145	2401	2708	2916	3232
1855	2147	2408	2709	2918	3236
1861	2153	2424	2711	2930	3237
1862	2154	2427	2718	2939	3240
1865	2159	2428	2720	2940	3241
1867	2167	2431	2723	2944	3242
1871	2173	2434	2732	2945	3252
1873	2176	2445	2739	2948	3259
1881	2186	2449	2745	2951	3264
1897	2195	2454	2746	2952	3268
1898	2199	2460	2748	2955	3282
1905	2204	2461	2750	2965	3284
1916	2206	2463	2751	2976	3287
1919	2214	2472	2757	3009	3292
1921	2224	2478	2761	3038	3298
1923	2231	2481	2763	3042	3304
1926	2235	2490	2764	3043	3305
1930	2238	2498	2765	3057	3313
1944	2249	2504	2769	3062	3318
1948	2251	2511	2771	3064	3320
1953	2252	2521	2773	3069	3329

**The following WRIT PETITIONs Pertaining to the year 2009
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
3330	3539	3823	4081	4400	4701
3340	3549	3827	4086	4401	4710
3341	3553	3834	4100	4419	4711
3344	3562	3837	4104	4424	4712
3345	3566	3838	4110	4426	4713
3346	3567	3839	4115	4439	4714
3352	3569	3848	4136	4442	4716
3359	3576	3852	4138	4446	4721
3362	3578	3853	4150	4448	4723
3363	3591	3855	4153	4451	4725
3364	3593	3857	4159	4452	4746
3368	3595	3875	4167	4462	4755
3382	3601	3877	4168	4470	4759
3383	3606	3883	4180	4472	4763
3390	3610	3884	4192	4475	4764
3399	3612	3885	4196	4478	4768
3402	3616	3890	4201	4485	4772
3404	3617	3893	4212	4501	4778
3405	3624	3895	4217	4518	4797
3408	3633	3897	4220	4522	4798
3415	3637	3901	4226	4529	4804
3416	3641	3902	4232	4539	4805
3420	3649	3908	4241	4544	4806
3421	3654	3914	4242	4547	4807
3424	3657	3918	4245	4548	4813
3425	3664	3921	4247	4555	4821
3426	3665	3923	4248	4557	4822
3427	3678	3930	4251	4564	4824
3433	3681	3937	4253	4568	4835
3434	3689	3940	4258	4579	4844
3436	3695	3944	4260	4581	4846
3439	3696	3945	4263	4583	4851
3444	3701	3946	4265	4597	4852
3447	3708	3947	4273	4599	4853
3449	3712	3951	4278	4600	4854
3450	3716	3960	4279	4604	4856
3456	3725	3961	4281	4605	4865
3460	3727	3965	4283	4606	4874
3461	3733	3968	4286	4613	4876
3463	3736	3969	4289	4614	4887
3464	3741	3970	4294	4615	4889
3469	3752	3977	4296	4616	4893
3470	3772	3985	4297	4618	4895
3475	3777	3989	4298	4624	4943
3477	3781	3991	4301	4631	4955
3482	3782	3997	4308	4641	4964
3483	3788	3999	4321	4645	4976
3491	3790	4007	4325	4646	4993
3493	3793	4010	4333	4661	4994
3495	3797	4024	4335	4664	5002
3506	3799	4028	4338	4670	5003
3507	3805	4029	4349	4674	5015
3509	3806	4036	4372	4691	5017
3511	3814	4038	4375	4693	5020
3512	3815	4047	4395	4695	5024
3520	3816	4060	4397	4696	5027
3538	3818	4074	4398	4698	5039

**The following WRIT PETITIONs Pertaining to the year 2009
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
5050	5366	5695	5977	6258	6495
5064	5372	5696	5978	6264	6496
5067	5376	5699	5989	6266	6497
5069	5381	5707	6000	6268	6503
5070	5383	5713	6005	6272	6505
5076	5384	5716	6007	6278	6519
5079	5400	5717	6014	6279	6520
5080	5414	5721	6029	6280	6523
5085	5415	5746	6038	6282	6525
5089	5428	5750	6047	6283	6533
5101	5433	5759	6049	6287	6535
5103	5441	5762	6055	6293	6540
5104	5443	5781	6056	6294	6542
5105	5446	5782	6058	6300	6550
5107	5448	5788	6059	6301	6554
5115	5452	5794	6060	6303	6558
5118	5459	5799	6070	6306	6562
5120	5460	5805	6073	6307	6564
5121	5470	5807	6077	6309	6575
5124	5471	5812	6079	6321	6582
5129	5483	5814	6087	6327	6589
5130	5486	5822	6090	6328	6591
5132	5487	5829	6091	6334	6595
5134	5498	5838	6092	6338	6609
5137	5508	5839	6093	6339	6612
5140	5509	5845	6103	6351	6628
5142	5513	5847	6105	6352	6638
5146	5530	5848	6106	6363	6639
5154	5534	5858	6107	6365	6640
5155	5535	5861	6108	6367	6643
5159	5536	5862	6109	6371	6646
5163	5540	5863	6111	6378	6649
5164	5553	5868	6112	6381	6657
5172	5558	5870	6114	6384	6658
5173	5566	5875	6115	6385	6659
5175	5569	5888	6119	6387	6660
5190	5572	5892	6121	6390	6667
5191	5575	5894	6125	6404	6671
5192	5576	5895	6131	6408	6674
5206	5579	5896	6140	6409	6676
5208	5582	5897	6148	6414	6680
5210	5597	5899	6150	6417	6683
5214	5610	5910	6155	6427	6688
5236	5626	5920	6157	6430	6692
5242	5636	5925	6158	6431	6699
5245	5637	5927	6171	6437	6703
5256	5646	5930	6176	6438	6704
5261	5649	5931	6180	6440	6705
5266	5652	5956	6186	6442	6706
5270	5656	5959	6197	6443	6708
5272	5657	5960	6210	6458	6709
5290	5664	5963	6213	6464	6710
5322	5665	5964	6218	6468	6718
5333	5669	5967	6224	6474	6726
5338	5672	5970	6228	6481	6730
5351	5674	5974	6242	6484	6732
5352	5694	5976	6245	6485	6733

**The following WRIT PETITIONs Pertaining to the year 2009
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
6739	7008	7346	7670	7920	8235
6740	7009	7349	7674	7921	8239
6742	7011	7353	7686	7922	8243
6744	7014	7354	7693	7923	8264
6745	7026	7361	7696	7930	8268
6746	7041	7362	7708	7933	8270
6748	7044	7364	7712	7945	8273
6756	7063	7365	7723	7950	8279
6770	7064	7366	7745	7963	8282
6776	7068	7367	7749	7968	8287
6779	7072	7368	7751	7973	8295
6783	7073	7372	7754	7976	8308
6790	7082	7374	7756	7979	8311
6796	7098	7399	7778	7989	8315
6802	7111	7400	7786	7996	8317
6805	7128	7403	7795	7998	8323
6806	7129	7408	7800	8006	8326
6810	7130	7411	7805	8008	8339
6813	7141	7415	7806	8014	8340
6817	7143	7424	7807	8022	8344
6820	7153	7442	7808	8030	8345
6822	7154	7444	7809	8031	8349
6826	7157	7451	7810	8038	8351
6833	7158	7459	7811	8042	8353
6841	7159	7463	7812	8044	8358
6852	7162	7467	7813	8047	8363
6854	7166	7468	7814	8055	8374
6857	7168	7473	7815	8060	8377
6862	7172	7486	7819	8065	8378
6871	7173	7496	7820	8074	8379
6873	7184	7499	7822	8076	8388
6878	7190	7500	7831	8077	8391
6879	7195	7505	7834	8087	8398
6884	7203	7507	7835	8104	8405
6890	7206	7522	7836	8107	8406
6892	7215	7524	7838	8108	8409
6898	7221	7525	7851	8111	8412
6912	7224	7531	7853	8120	8426
6914	7249	7544	7855	8125	8432
6923	7252	7547	7862	8145	8436
6924	7253	7549	7865	8148	8446
6926	7264	7550	7871	8165	8450
6927	7265	7552	7872	8166	8454
6933	7266	7554	7877	8181	8456
6935	7271	7557	7879	8182	8486
6939	7278	7562	7881	8183	8493
6940	7279	7563	7883	8184	8495
6945	7286	7576	7891	8185	8500
6954	7291	7577	7892	8186	8503
6966	7296	7580	7895	8189	8504
6976	7299	7596	7898	8191	8506
6977	7317	7610	7899	8199	8513
6980	7325	7611	7907	8201	8514
6983	7326	7629	7915	8204	8516
6992	7327	7651	7917	8207	8518
7002	7337	7659	7918	8210	8519
7007	7340	7665	7919	8213	8520

**The following WRIT PETITIONs Pertaining to the year 2009
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
8522	8741	9079	9381	9665	10063
8542	8744	9085	9382	9674	10064
8549	8745	9089	9388	9680	10065
8551	8746	9092	9391	9683	10069
8555	8749	9100	9395	9684	10072
8557	8751	9108	9397	9686	10077
8565	8752	9111	9398	9687	10084
8566	8796	9112	9401	9703	10099
8571	8811	9115	9403	9705	10109
8574	8815	9124	9404	9708	10113
8575	8816	9140	9405	9709	10127
8579	8821	9146	9408	9712	10128
8584	8823	9160	9410	9715	10137
8589	8824	9168	9411	9718	10144
8597	8836	9170	9413	9722	10156
8598	8840	9176	9417	9729	10167
8604	8841	9189	9420	9733	10177
8607	8842	9190	9424	9735	10178
8611	8846	9192	9427	9742	10192
8616	8848	9205	9438	9744	10193
8626	8851	9213	9453	9745	10196
8627	8855	9219	9455	9746	10201
8634	8862	9220	9457	9751	10215
8638	8864	9224	9470	9752	10230
8639	8865	9232	9476	9757	10238
8643	8866	9235	9482	9758	10241
8653	8870	9237	9496	9763	10257
8658	8872	9260	9503	9767	10265
8659	8874	9262	9509	9774	10266
8666	8882	9270	9511	9776	10275
8667	8883	9284	9522	9802	10277
8668	8890	9285	9527	9811	10287
8670	8896	9286	9531	9817	10290
8672	8901	9287	9535	9823	10299
8675	8912	9290	9537	9850	10301
8678	8915	9292	9541	9856	10313
8680	8931	9297	9545	9858	10315
8688	8963	9299	9546	9873	10317
8689	8966	9301	9547	9889	10319
8692	8973	9302	9557	9896	10326
8693	8979	9309	9558	9908	10331
8694	8983	9311	9564	9911	10345
8695	8992	9314	9566	9912	10346
8697	8998	9319	9572	9920	10347
8703	9004	9320	9573	9929	10358
8704	9008	9328	9580	9931	10368
8705	9022	9333	9588	9940	10376
8708	9028	9334	9593	9949	10383
8709	9031	9339	9597	9950	10384
8711	9042	9340	9606	9957	10391
8716	9043	9345	9608	9958	10393
8719	9049	9346	9624	9969	10394
8721	9057	9351	9635	9975	10396
8722	9058	9361	9639	9982	10399
8729	9066	9367	9647	10007	10401
8732	9073	9368	9650	10016	10412
8734	9077	9377	9654	10031	10414

**The following WRIT PETITIONs Pertaining to the year 2009
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
10415	10759	11156	11575	12038	12470
10435	10760	11164	11583	12039	12482
10439	10774	11182	11594	12040	12484
10443	10776	11183	11605	12041	12488
10445	10790	11184	11630	12044	12504
10448	10797	11186	11644	12052	12512
10453	10798	11197	11647	12063	12518
10457	10804	11200	11658	12065	12533
10463	10809	11209	11659	12071	12534
10468	10812	11229	11680	12072	12542
10469	10831	11239	11684	12080	12546
10472	10833	11243	11687	12086	12551
10473	10837	11245	11689	12087	12571
10476	10839	11247	11697	12098	12574
10483	10848	11248	11701	12101	12577
10486	10856	11250	11710	12103	12622
10499	10864	11253	11714	12104	12634
10502	10867	11257	11726	12114	12635
10503	10871	11278	11727	12124	12636
10505	10880	11279	11737	12127	12644
10506	10881	11281	11750	12131	12656
10511	10889	11288	11761	12134	12668
10513	10893	11306	11764	12143	12682
10514	10895	11311	11771	12153	12692
10515	10908	11337	11790	12158	12703
10516	10922	11339	11796	12162	12713
10527	10931	11340	11799	12172	12719
10537	10951	11353	11804	12181	12722
10545	10952	11356	11806	12195	12729
10550	10958	11363	11809	12202	12745
10554	10964	11373	11813	12212	12750
10563	10971	11381	11829	12242	12751
10565	10974	11389	11840	12246	12754
10575	10977	11394	11847	12264	12757
10589	10991	11399	11857	12283	12758
10594	10992	11407	11866	12297	12766
10608	10994	11423	11901	12319	12774
10631	11011	11432	11905	12321	12788
10667	11021	11438	11911	12322	12807
10676	11023	11439	11917	12325	12811
10686	11031	11446	11938	12337	12817
10691	11035	11458	11939	12352	12829
10693	11042	11462	11949	12357	12833
10695	11044	11468	11950	12365	12849
10697	11045	11477	11963	12367	12850
10700	11059	11479	11964	12377	12852
10702	11060	11482	11969	12378	12857
10716	11067	11501	11972	12379	12888
10718	11082	11519	11976	12387	12899
10719	11083	11520	11981	12391	12900
10722	11094	11521	11982	12407	12919
10723	11102	11545	11985	12417	12920
10730	11115	11552	12001	12419	12927
10737	11116	11557	12003	12422	12928
10741	11129	11558	12006	12423	12930
10745	11134	11565	12010	12431	12932
10755	11140	11566	12013	12448	12933

**The following WRIT PETITIONs Pertaining to the year 2009
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
12935	13266	13555	13867	14283	14580
12943	13267	13560	13868	14286	14583
12946	13270	13567	13881	14293	14586
12958	13274	13574	13884	14298	14592
12960	13276	13575	13912	14300	14593
12972	13292	13576	13914	14307	14595
12975	13298	13579	13940	14309	14603
12978	13299	13580	13944	14320	14604
12979	13300	13581	13946	14327	14605
12981	13302	13582	13959	14332	14608
12982	13303	13601	13971	14352	14612
12984	13304	13603	13973	14360	14619
12990	13306	13630	13979	14372	14622
12991	13308	13635	13982	14373	14625
13025	13315	13638	13983	14375	14629
13033	13320	13640	13991	14380	14630
13038	13337	13650	13998	14381	14631
13039	13360	13651	14011	14384	14642
13040	13363	13660	14012	14390	14653
13041	13366	13664	14025	14404	14657
13047	13370	13666	14028	14408	14658
13053	13375	13668	14031	14413	14661
13057	13382	13673	14039	14416	14663
13059	13385	13676	14051	14420	14665
13061	13390	13681	14054	14422	14680
13064	13393	13684	14055	14425	14697
13066	13396	13699	14059	14428	14701
13073	13403	13701	14060	14431	14704
13099	13415	13709	14062	14434	14728
13100	13422	13714	14069	14435	14729
13107	13428	13721	14091	14442	14731
13108	13433	13725	14100	14443	14732
13119	13436	13726	14107	14448	14733
13132	13438	13728	14131	14449	14734
13142	13440	13732	14148	14450	14742
13144	13442	13733	14164	14451	14745
13154	13445	13736	14165	14452	14746
13160	13447	13737	14166	14457	14747
13181	13452	13738	14175	14465	14756
13187	13455	13745	14180	14467	14757
13196	13460	13756	14187	14469	14766
13197	13471	13763	14190	14491	14772
13206	13476	13774	14195	14497	14776
13207	13482	13790	14198	14511	14783
13210	13488	13796	14215	14514	14785
13212	13497	13797	14220	14517	14797
13216	13500	13799	14234	14522	14799
13218	13505	13801	14242	14527	14821
13221	13506	13808	14252	14528	14824
13226	13509	13809	14253	14529	14826
13238	13510	13817	14256	14536	14831
13251	13512	13818	14267	14543	14836
13252	13525	13820	14268	14549	14837
13253	13532	13828	14269	14559	14839
13254	13536	13833	14276	14565	14841
13255	13546	13844	14277	14577	14847
13258	13554	13860	14280	14579	14848

**The following WRIT PETITIONs Pertaining to the year 2009
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
14850	15068	15355	15621	16054	16410
14853	15070	15361	15622	16057	16416
14861	15072	15364	15627	16064	16422
14873	15073	15365	15636	16070	16423
14875	15074	15366	15639	16072	16426
14876	15085	15367	15650	16079	16428
14879	15092	15371	15656	16082	16429
14880	15097	15378	15657	16083	16431
14898	15098	15380	15681	16084	16436
14903	15099	15383	15694	16088	16438
14907	15103	15395	15712	16106	16441
14918	15105	15396	15714	16108	16446
14933	15108	15402	15719	16116	16449
14938	15121	15405	15759	16117	16453
14939	15123	15410	15763	16126	16454
14947	15124	15411	15764	16132	16455
14948	15130	15413	15768	16137	16457
14949	15135	15415	15781	16138	16459
14950	15137	15419	15785	16169	16462
14951	15141	15423	15786	16180	16465
14952	15149	15424	15790	16181	16467
14953	15159	15425	15797	16187	16470
14954	15164	15426	15806	16191	16473
14961	15165	15433	15813	16206	16476
14973	15173	15440	15824	16211	16481
14975	15174	15442	15828	16219	16486
14978	15175	15443	15845	16225	16493
14980	15178	15444	15847	16229	16495
14981	15181	15445	15862	16239	16496
14982	15183	15452	15882	16241	16511
14983	15185	15454	15893	16244	16514
14992	15191	15459	15896	16245	16517
14997	15199	15462	15897	16254	16527
15006	15200	15465	15909	16257	16528
15011	15210	15477	15920	16258	16531
15020	15211	15481	15921	16266	16532
15024	15215	15484	15931	16275	16536
15026	15235	15486	15932	16278	16543
15028	15250	15497	15934	16286	16544
15030	15275	15504	15935	16287	16545
15031	15282	15508	15943	16290	16550
15040	15283	15511	15946	16302	16551
15042	15285	15529	15949	16303	16559
15044	15288	15544	15951	16324	16561
15045	15292	15545	15953	16325	16570
15049	15299	15555	15959	16327	16578
15056	15310	15557	15960	16336	16580
15057	15311	15559	15962	16339	16582
15058	15318	15560	15967	16350	16595
15059	15323	15565	15979	16354	16611
15060	15327	15581	15983	16359	16613
15061	15331	15584	15990	16365	16618
15062	15340	15602	15993	16374	16620
15063	15342	15603	16001	16384	16621
15064	15344	15608	16027	16389	16626
15065	15350	15616	16045	16400	16632
15066	15353	15620	16049	16402	16635

**The following WRIT PETITIONs Pertaining to the year 2009
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
16646	16942	17211	17644	18074	18400
16647	16943	17218	17646	18084	18401
16648	16945	17225	17664	18086	18407
16649	16948	17226	17684	18088	18409
16652	16951	17228	17688	18092	18413
16653	16956	17235	17690	18093	18415
16655	16968	17240	17691	18098	18429
16656	16972	17248	17700	18115	18435
16661	16975	17252	17706	18123	18441
16676	16986	17260	17726	18124	18444
16681	16989	17268	17739	18133	18447
16682	17001	17289	17744	18137	18452
16683	17002	17290	17748	18143	18459
16686	17003	17296	17753	18146	18462
16687	17015	17299	17758	18151	18464
16696	17016	17320	17769	18152	18466
16698	17017	17326	17774	18172	18478
16705	17026	17335	17780	18174	18482
16708	17031	17336	17791	18179	18487
16709	17033	17340	17792	18184	18490
16722	17039	17354	17793	18188	18494
16732	17040	17372	17795	18197	18498
16738	17053	17379	17796	18198	18499
16739	17054	17381	17818	18201	18519
16740	17061	17386	17819	18203	18520
16744	17064	17399	17821	18206	18521
16755	17066	17400	17825	18207	18522
16767	17072	17406	17841	18210	18540
16777	17075	17408	17846	18213	18545
16782	17076	17423	17852	18214	18559
16793	17083	17446	17855	18217	18564
16804	17096	17462	17858	18220	18566
16809	17101	17467	17861	18221	18578
16811	17103	17472	17866	18224	18587
16812	17104	17483	17874	18225	18590
16813	17110	17485	17875	18228	18606
16815	17115	17487	17883	18255	18610
16816	17116	17488	17888	18263	18613
16819	17117	17496	17894	18274	18617
16823	17118	17498	17897	18275	18619
16828	17124	17501	17905	18277	18624
16835	17130	17503	17907	18294	18626
16844	17131	17515	17916	18304	18643
16853	17132	17519	17928	18315	18646
16854	17135	17522	17948	18322	18650
16857	17138	17538	17958	18325	18654
16883	17164	17548	17963	18329	18657
16897	17178	17553	17964	18332	18659
16898	17180	17558	17969	18333	18660
16909	17183	17566	17995	18334	18667
16911	17192	17572	18020	18335	18671
16912	17194	17574	18036	18338	18692
16927	17196	17577	18041	18339	18696
16933	17197	17582	18046	18355	18699
16937	17203	17627	18053	18358	18704
16939	17208	17638	18062	18362	18705
16940	17210	17641	18064	18394	18707

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
18710	19044	19379	19751	20102	20445
18720	19046	19380	19757	20104	20447
18721	19047	19387	19763	20117	20455
18722	19049	19392	19772	20125	20458
18723	19051	19401	19773	20134	20461
18725	19054	19405	19776	20161	20467
18729	19055	19422	19778	20174	20480
18733	19077	19426	19780	20177	20500
18735	19078	19428	19789	20183	20506
18744	19080	19438	19796	20184	20511
18748	19094	19449	19797	20185	20516
18755	19095	19454	19799	20186	20523
18756	19098	19455	19816	20187	20532
18757	19106	19458	19817	20188	20533
18770	19111	19462	19820	20194	20535
18778	19121	19466	19821	20211	20536
18779	19132	19472	19823	20213	20541
18782	19137	19473	19838	20217	20553
18784	19141	19475	19841	20219	20554
18791	19146	19485	19846	20244	20564
18794	19160	19516	19857	20248	20566
18802	19170	19519	19858	20249	20573
18812	19176	19526	19875	20251	20578
18821	19177	19527	19876	20257	20579
18833	19178	19528	19879	20259	20590
18837	19197	19536	19880	20260	20593
18843	19198	19548	19890	20270	20596
18850	19202	19549	19898	20273	20598
18858	19204	19550	19899	20276	20604
18864	19206	19554	19904	20283	20607
18871	19219	19566	19908	20301	20610
18873	19223	19570	19917	20302	20611
18879	19227	19571	19942	20303	20612
18883	19242	19574	19944	20307	20623
18886	19246	19578	19946	20312	20626
18898	19254	19581	19947	20314	20627
18906	19263	19583	19950	20330	20636
18908	19274	19586	19955	20332	20647
18909	19275	19587	19961	20334	20654
18956	19278	19590	19967	20337	20657
18960	19279	19596	19975	20340	20660
18962	19280	19605	19988	20344	20662
18964	19281	19609	19999	20350	20664
18984	19283	19610	20002	20354	20667
18986	19285	19636	20006	20361	20670
18990	19286	19651	20016	20362	20673
18994	19294	19652	20028	20368	20674
18998	19297	19660	20031	20373	20679
19001	19305	19667	20033	20374	20681
19004	19306	19674	20036	20388	20692
19011	19311	19680	20062	20390	20704
19018	19328	19688	20071	20401	20711
19030	19354	19690	20072	20402	20713
19031	19356	19692	20073	20421	20716
19032	19370	19706	20074	20424	20717
19033	19371	19712	20075	20428	20723
19035	19374	19722	20076	20441	20724

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
20749	21024	21441	21722	22083	22350
20774	21032	21449	21729	22085	22359
20775	21041	21451	21730	22090	22361
20780	21046	21457	21772	22100	22369
20781	21049	21458	21773	22107	22371
20784	21051	21462	21784	22111	22380
20787	21057	21465	21789	22115	22388
20794	21058	21468	21796	22117	22395
20795	21060	21476	21812	22119	22398
20797	21070	21478	21813	22130	22399
20799	21081	21489	21821	22132	22401
20815	21089	21490	21829	22133	22402
20816	21098	21495	21835	22135	22423
20817	21108	21500	21839	22138	22429
20818	21115	21501	21844	22139	22432
20819	21118	21502	21855	22146	22437
20832	21123	21504	21857	22149	22442
20833	21124	21505	21862	22150	22446
20835	21126	21509	21864	22152	22447
20837	21128	21512	21866	22154	22464
20842	21135	21513	21867	22159	22479
20846	21158	21530	21909	22163	22496
20848	21180	21534	21912	22177	22499
20853	21181	21535	21925	22178	22507
20856	21184	21547	21928	22179	22534
20860	21198	21555	21936	22180	22542
20862	21200	21556	21940	22184	22547
20867	21202	21559	21942	22200	22551
20873	21218	21561	21946	22230	22557
20874	21222	21580	21947	22236	22569
20876	21225	21581	21953	22252	22577
20883	21229	21591	21954	22255	22582
20887	21259	21594	21955	22262	22583
20896	21263	21596	21956	22268	22590
20899	21264	21604	21965	22274	22591
20902	21265	21612	21967	22279	22604
20913	21273	21613	21974	22284	22620
20924	21286	21615	21976	22287	22627
20937	21290	21617	21987	22293	22633
20940	21309	21623	21989	22303	22661
20948	21314	21624	21993	22305	22670
20954	21331	21628	21994	22309	22686
20958	21342	21630	22011	22310	22693
20960	21344	21631	22018	22311	22696
20968	21361	21634	22025	22312	22700
20971	21366	21645	22028	22313	22702
20977	21383	21649	22032	22314	22721
20980	21384	21654	22033	22315	22731
20982	21389	21677	22034	22316	22742
20985	21398	21683	22055	22317	22746
20990	21406	21688	22058	22318	22748
20997	21411	21700	22059	22319	22750
21004	21414	21701	22060	22320	22761
21007	21423	21702	22061	22321	22762
21013	21424	21713	22072	22322	22764
21018	21431	21716	22078	22333	22772
21020	21433	21718	22081	22345	22775

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
22782	23200	23590	23965	24356	24794
22784	23203	23593	23972	24368	24797
22791	23205	23603	23975	24369	24801
22793	23206	23604	23980	24370	24804
22795	23227	23607	23999	24376	24811
22811	23233	23613	24007	24379	24819
22814	23239	23618	24008	24381	24823
22828	23251	23625	24010	24383	24833
22829	23254	23631	24011	24400	24836
22844	23257	23638	24013	24427	24837
22855	23267	23640	24033	24429	24838
22866	23270	23642	24046	24433	24841
22875	23283	23667	24063	24452	24846
22881	23288	23668	24089	24453	24847
22884	23291	23669	24117	24460	24851
22886	23304	23680	24118	24487	24865
22890	23306	23692	24140	24490	24877
22899	23314	23693	24142	24491	24885
22901	23316	23694	24145	24496	24886
22902	23317	23701	24159	24509	24889
22921	23325	23704	24172	24510	24900
22922	23328	23713	24179	24522	24904
22944	23335	23715	24180	24525	24913
22950	23347	23719	24183	24527	24916
22961	23351	23721	24187	24533	24920
22962	23373	23728	24191	24541	24927
22965	23378	23733	24195	24555	24934
22969	23399	23747	24196	24561	24941
22970	23402	23772	24197	24564	24944
22986	23403	23780	24198	24580	24962
22991	23406	23795	24205	24586	24969
23003	23431	23801	24215	24587	24983
23020	23434	23809	24231	24591	24985
23022	23441	23821	24240	24600	24987
23026	23451	23823	24241	24603	24988
23031	23455	23827	24245	24607	25003
23034	23456	23830	24247	24610	25024
23036	23457	23831	24249	24615	25025
23041	23463	23844	24252	24636	25035
23052	23480	23847	24254	24642	25042
23056	23483	23848	24262	24646	25047
23058	23485	23851	24267	24650	25052
23060	23503	23852	24269	24652	25056
23064	23509	23860	24274	24660	25067
23070	23510	23861	24277	24662	25073
23071	23511	23863	24278	24684	25081
23083	23512	23870	24279	24686	25083
23112	23514	23871	24289	24695	25098
23124	23524	23874	24291	24698	25108
23128	23544	23896	24297	24700	25109
23130	23566	23904	24310	24705	25113
23142	23567	23929	24314	24720	25129
23146	23568	23935	24322	24731	25134
23163	23583	23938	24330	24738	25140
23164	23585	23945	24331	24748	25141
23179	23586	23950	24334	24781	25143
23194	23589	23963	24344	24786	25145

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
25146	25609	25857	26241	26632	26883
25147	25611	25870	26251	26633	26884
25150	25614	25892	26255	26649	26892
25151	25615	25901	26276	26653	26896
25153	25617	25906	26292	26654	26902
25171	25620	25914	26293	26658	26903
25178	25621	25926	26302	26661	26904
25194	25628	25956	26306	26664	26905
25195	25647	25965	26314	26676	26906
25206	25648	25966	26316	26680	26907
25210	25669	25967	26318	26684	26920
25212	25671	25973	26337	26695	26922
25213	25672	25976	26338	26697	26924
25243	25680	25983	26345	26709	26940
25247	25682	25985	26348	26717	26941
25257	25683	25995	26351	26718	26949
25267	25686	25996	26353	26723	26952
25275	25689	25998	26355	26724	26955
25282	25690	26003	26356	26728	26957
25292	25694	26023	26358	26734	26959
25303	25696	26024	26360	26737	26960
25316	25697	26025	26361	26743	26965
25317	25711	26028	26369	26744	26968
25325	25712	26030	26374	26752	26971
25336	25713	26031	26383	26756	26972
25356	25714	26036	26390	26758	26973
25364	25715	26051	26399	26759	26974
25370	25716	26053	26400	26760	26979
25387	25719	26059	26401	26761	26990
25390	25730	26062	26407	26765	27003
25399	25737	26066	26412	26766	27006
25402	25740	26096	26445	26775	27010
25414	25744	26097	26449	26778	27012
25417	25747	26110	26450	26779	27042
25419	25753	26113	26461	26780	27043
25427	25756	26114	26481	26785	27046
25428	25758	26134	26487	26789	27047
25456	25760	26139	26499	26793	27050
25464	25764	26142	26504	26808	27063
25477	25776	26144	26505	26809	27066
25481	25777	26150	26517	26824	27075
25495	25781	26151	26531	26825	27082
25497	25782	26158	26532	26826	27087
25507	25791	26166	26538	26834	27090
25514	25793	26174	26552	26837	27093
25521	25794	26183	26561	26838	27094
25531	25798	26184	26574	26839	27105
25533	25803	26192	26584	26841	27107
25541	25809	26200	26587	26851	27108
25550	25813	26215	26591	26855	27112
25551	25820	26216	26596	26856	27113
25569	25830	26217	26597	26859	27115
25582	25836	26219	26600	26863	27121
25594	25840	26220	26604	26868	27123
25597	25848	26231	26619	26873	27125
25600	25849	26238	26621	26876	27126
25605	25854	26240	26622	26878	27128

**The following WRIT PETITIONs Pertaining to the year 2009
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
27130	27413	27723	28050	28338	28681
27132	27414	27729	28053	28342	28691
27133	27415	27731	28055	28345	28693
27134	27416	27734	28056	28349	28696
27145	27417	27749	28063	28351	28698
27152	27425	27753	28064	28359	28701
27168	27426	27755	28068	28360	28703
27171	27437	27756	28085	28361	28704
27173	27442	27759	28088	28387	28707
27174	27450	27771	28093	28388	28709
27179	27458	27772	28098	28390	28710
27189	27465	27788	28102	28391	28714
27192	27468	27793	28107	28397	28716
27195	27469	27811	28108	28399	28720
27202	27472	27820	28121	28400	28728
27203	27478	27835	28126	28410	28731
27204	27480	27839	28132	28412	28732
27209	27482	27841	28134	28420	28734
27217	27488	27845	28135	28422	28756
27218	27507	27853	28136	28428	28761
27227	27513	27856	28138	28430	28765
27228	27514	27868	28141	28439	28777
27232	27515	27869	28149	28442	28781
27243	27521	27872	28150	28446	28785
27253	27533	27881	28153	28449	28787
27260	27534	27889	28158	28461	28809
27264	27535	27893	28160	28473	28812
27269	27536	27908	28163	28475	28816
27271	27550	27914	28165	28484	28818
27273	27565	27921	28167	28489	28832
27276	27568	27922	28175	28496	28844
27277	27577	27923	28185	28523	28854
27278	27580	27931	28196	28532	28856
27281	27586	27938	28198	28535	28866
27284	27590	27950	28204	28544	28868
27289	27593	27956	28210	28550	28872
27302	27594	27959	28213	28551	28873
27303	27620	27977	28220	28552	28876
27304	27622	27978	28222	28555	28878
27313	27630	27979	28224	28558	28885
27319	27631	27998	28250	28569	28887
27322	27639	27999	28255	28574	28888
27323	27641	28000	28256	28577	28889
27329	27646	28004	28259	28578	28893
27337	27651	28007	28267	28582	28914
27349	27655	28010	28270	28609	28917
27369	27660	28018	28271	28611	28930
27372	27665	28019	28279	28616	28931
27378	27683	28024	28280	28618	28933
27380	27689	28025	28284	28619	28934
27381	27690	28026	28288	28621	28943
27382	27711	28027	28319	28636	28947
27385	27715	28032	28323	28649	28955
27389	27716	28033	28327	28661	28957
27400	27717	28037	28329	28667	28959
27404	27719	28046	28334	28671	28960
27412	27721	28049	28335	28673	28962

**The following WRIT PETITIONs Pertaining to the year 2009
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.
28964	29273
28965	29274
28966	29278
28967	29288
28968	29299
28971	29303
28973	29310
28976	29315
28977	29319
28982	29325
28993	29330
28996	29331
29007	29336
29010	29337
29014	29340
29016	29344
29023	29348
29028	29358
29034	29359
29036	29368
29051	29370
29056	29376
29057	29378
29059	29379
29062	29401
29067	29409
29071	29412
29072	29413
29074	29436
29075	29449
29079	29453
29093	29455
29095	29456
29098	
29104	
29106	
29119	
29122	
29125	
29130	
29154	
29169	
29173	
29175	
29176	
29182	
29186	
29195	
29196	
29202	
29220	
29224	
29231	
29232	
29237	
29243	
29258	

**The following WRIT PETITIONS Pertaining to the year 2010
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
2	260	551	829	1163	1527
8	261	564	831	1174	1528
19	265	571	833	1176	1537
24	267	576	835	1191	1542
36	269	579	841	1192	1547
39	272	582	844	1201	1551
47	276	583	847	1211	1556
49	279	584	853	1218	1559
51	293	585	859	1225	1565
55	294	586	863	1230	1570
56	295	587	873	1233	1586
57	307	588	874	1234	1593
65	311	589	885	1249	1595
66	313	590	887	1262	1596
67	316	591	898	1265	1601
68	318	595	902	1266	1603
73	319	600	904	1289	1606
76	322	606	908	1291	1618
80	324	616	920	1302	1621
82	331	624	924	1307	1657
84	335	628	928	1320	1664
85	336	634	932	1321	1666
88	353	647	934	1326	1679
93	361	648	948	1329	1681
97	367	649	953	1332	1682
103	369	652	954	1343	1694
120	378	661	955	1344	1699
125	379	662	961	1348	1700
129	380	672	962	1357	1717
134	383	673	963	1358	1719
135	406	681	964	1364	1720
143	411	693	965	1365	1722
155	422	698	966	1372	1728
157	435	713	967	1374	1733
160	438	715	992	1402	1736
161	440	726	1001	1408	1747
162	454	728	1002	1409	1754
178	456	733	1003	1427	1759
179	464	735	1026	1429	1776
186	467	737	1038	1432	1779
189	470	742	1052	1433	1782
193	477	753	1056	1434	1806
201	478	756	1057	1444	1812
202	483	757	1058	1455	1817
212	485	773	1061	1473	1821
222	493	776	1066	1474	1828
224	494	783	1072	1476	1835
225	497	792	1081	1485	1837
226	500	799	1082	1494	1855
228	502	803	1104	1495	1875
236	505	811	1108	1498	1881
239	521	814	1125	1511	1885
240	524	815	1128	1513	1886
248	527	816	1142	1514	1889
255	530	817	1148	1515	1891
256	538	818	1149	1518	1903
259	549	827	1152	1521	1910

**The following WRIT PETITIONS Pertaining to the year 2010
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
1917	2186	2571	2950	3310	3695
1919	2192	2578	2971	3321	3706
1923	2194	2583	2972	3330	3713
1925	2196	2584	2984	3332	3730
1926	2202	2591	2991	3339	3732
1946	2219	2601	3020	3341	3733
1957	2225	2605	3022	3355	3738
1968	2234	2607	3023	3364	3740
1972	2242	2608	3026	3381	3742
2018	2254	2609	3027	3382	3759
2020	2278	2615	3030	3391	3760
2035	2279	2619	3040	3402	3773
2043	2281	2639	3041	3413	3780
2044	2283	2650	3050	3429	3782
2050	2294	2678	3051	3431	3787
2051	2296	2693	3054	3435	3789
2057	2307	2707	3055	3437	3791
2058	2308	2712	3056	3444	3794
2063	2320	2715	3061	3455	3796
2065	2346	2721	3064	3460	3797
2066	2347	2727	3072	3465	3806
2069	2350	2731	3084	3466	3814
2070	2351	2744	3086	3474	3817
2072	2352	2750	3100	3495	3822
2073	2353	2753	3109	3496	3823
2075	2357	2764	3114	3515	3827
2082	2358	2765	3118	3516	3828
2088	2360	2768	3125	3518	3832
2092	2361	2770	3126	3523	3833
2093	2366	2772	3137	3528	3848
2095	2375	2773	3147	3533	3861
2097	2381	2774	3151	3539	3863
2098	2389	2778	3164	3543	3864
2099	2391	2780	3180	3548	3871
2100	2396	2783	3199	3551	3872
2102	2397	2794	3200	3563	3873
2104	2413	2800	3204	3565	3874
2108	2421	2802	3205	3572	3875
2110	2422	2819	3206	3574	3881
2113	2423	2823	3208	3579	3883
2121	2432	2825	3211	3580	3885
2125	2434	2837	3214	3581	3926
2126	2438	2839	3218	3585	3927
2130	2444	2859	3219	3586	3930
2131	2449	2863	3223	3588	3932
2136	2469	2877	3225	3597	3934
2137	2479	2881	3227	3601	3935
2138	2488	2885	3229	3603	3936
2140	2497	2901	3234	3609	3944
2147	2500	2903	3255	3610	3946
2149	2508	2910	3279	3611	3951
2152	2518	2912	3297	3627	3958
2162	2526	2913	3298	3644	3959
2175	2553	2914	3300	3657	3966
2176	2557	2922	3306	3669	3967
2184	2562	2935	3307	3676	3974
2185	2567	2948	3308	3683	3976

**The following WRIT PETITIONS Pertaining to the year 2010
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
3977	4145	4487	4885	5402	5747
3984	4148	4489	4910	5404	5753
3987	4150	4498	4911	5414	5759
3989	4154	4500	4921	5417	5764
3991	4158	4507	4926	5419	5771
3993	4160	4513	4940	5420	5777
3996	4164	4514	4955	5426	5782
3998	4171	4523	4957	5428	5783
3999	4181	4525	4965	5431	5789
4001	4188	4532	4972	5432	5797
4015	4204	4534	4973	5437	5808
4017	4205	4535	4975	5440	5818
4019	4206	4536	4998	5451	5819
4027	4210	4542	5011	5454	5823
4034	4213	4543	5016	5455	5825
4036	4232	4544	5019	5465	5846
4040	4237	4547	5033	5475	5847
4041	4241	4550	5044	5494	5853
4044	4245	4554	5047	5497	5854
4045	4246	4556	5054	5505	5859
4046	4256	4558	5065	5511	5862
4049	4269	4564	5085	5512	5863
4050	4272	4565	5106	5517	5897
4055	4276	4578	5110	5519	5898
4056	4280	4584	5113	5530	5907
4057	4282	4586	5122	5535	5924
4059	4289	4589	5134	5538	5932
4060	4305	4594	5136	5545	5950
4061	4315	4600	5164	5557	5955
4063	4320	4608	5166	5571	5958
4066	4322	4613	5167	5586	5965
4077	4325	4631	5173	5589	5967
4078	4335	4642	5200	5599	5986
4079	4336	4644	5205	5602	5988
4081	4341	4648	5206	5606	5991
4091	4355	4663	5218	5609	5998
4092	4365	4670	5226	5615	6001
4102	4369	4674	5227	5616	6002
4103	4371	4679	5228	5619	6004
4104	4385	4681	5242	5628	6015
4105	4396	4687	5249	5636	6017
4107	4417	4710	5263	5639	6032
4116	4418	4723	5267	5646	6037
4118	4421	4767	5269	5650	6045
4120	4428	4777	5274	5660	6053
4121	4434	4783	5325	5664	6056
4122	4439	4790	5328	5668	6085
4123	4445	4794	5339	5672	6086
4125	4447	4810	5353	5688	6101
4126	4449	4813	5355	5695	6104
4127	4456	4820	5358	5699	6109
4128	4459	4822	5360	5717	6110
4129	4466	4823	5363	5719	6124
4130	4471	4831	5366	5724	6134
4133	4472	4865	5375	5725	6138
4134	4476	4874	5387	5735	6141
4143	4484	4883	5397	5745	6153

**The following WRIT PETITIONs Pertaining to the year 2010
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
6154	6539	6941	7394	7817	8174
6155	6540	6971	7395	7818	8183
6165	6545	6974	7403	7823	8191
6171	6553	6983	7408	7832	8199
6175	6558	6989	7409	7833	8204
6187	6561	6991	7412	7835	8205
6190	6564	7000	7413	7851	8209
6191	6577	7004	7432	7863	8212
6211	6584	7020	7444	7868	8214
6226	6599	7028	7447	7873	8215
6227	6602	7031	7451	7877	8221
6233	6604	7050	7456	7891	8222
6235	6605	7052	7457	7899	8242
6273	6606	7055	7461	7901	8246
6274	6612	7060	7474	7904	8249
6275	6629	7062	7485	7907	8259
6276	6630	7068	7487	7908	8267
6280	6635	7073	7499	7910	8270
6285	6642	7081	7509	7920	8276
6293	6645	7109	7513	7921	8291
6305	6647	7112	7518	7936	8297
6307	6649	7115	7520	7940	8308
6313	6657	7119	7523	7945	8309
6314	6666	7124	7525	7956	8314
6316	6667	7149	7530	7962	8317
6326	6669	7159	7554	7967	8330
6336	6690	7160	7569	7970	8331
6343	6691	7164	7576	7973	8332
6345	6692	7166	7593	7979	8338
6354	6694	7167	7594	7982	8351
6376	6697	7172	7607	7991	8357
6381	6698	7173	7611	7993	8381
6391	6700	7177	7613	8001	8383
6392	6707	7190	7624	8012	8384
6393	6711	7193	7625	8015	8385
6394	6716	7204	7637	8018	8391
6395	6723	7218	7640	8021	8407
6403	6726	7220	7673	8023	8417
6412	6744	7224	7692	8034	8419
6416	6753	7226	7701	8037	8436
6423	6759	7245	7705	8046	8439
6430	6783	7267	7719	8057	8441
6434	6796	7272	7723	8064	8443
6440	6813	7288	7724	8065	8445
6457	6833	7295	7727	8074	8452
6485	6835	7299	7738	8082	8453
6488	6854	7312	7751	8096	8460
6493	6856	7319	7752	8107	8462
6494	6859	7333	7762	8110	8479
6495	6863	7334	7773	8116	8488
6498	6866	7347	7774	8119	8490
6502	6876	7349	7789	8120	8493
6505	6907	7363	7793	8122	8495
6519	6921	7372	7795	8134	8499
6526	6924	7375	7797	8139	8503
6531	6937	7380	7798	8162	8505
6534	6939	7385	7801	8168	8507

**The following WRIT PETITIONs Pertaining to the year 2010
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
8508	8805	9184	9485	9839	10023
8512	8817	9193	9491	9845	10024
8519	8818	9197	9496	9852	10027
8522	8821	9204	9501	9853	10028
8525	8826	9211	9504	9854	10035
8526	8828	9216	9515	9857	10036
8528	8840	9218	9522	9858	10037
8538	8843	9219	9528	9862	10041
8543	8844	9222	9530	9865	10042
8550	8849	9230	9531	9875	10043
8551	8856	9238	9538	9876	10044
8552	8859	9241	9539	9877	10046
8553	8865	9246	9548	9878	10062
8554	8875	9255	9555	9879	10065
8561	8891	9263	9569	9880	10066
8563	8903	9266	9587	9881	10067
8569	8913	9267	9588	9882	10068
8571	8915	9278	9594	9883	10069
8578	8916	9283	9596	9884	10077
8591	8924	9284	9613	9885	10084
8604	8937	9288	9616	9886	10085
8611	8955	9295	9623	9887	10100
8629	8963	9306	9625	9888	10109
8635	8964	9307	9649	9889	10112
8643	8979	9308	9651	9890	10120
8646	8980	9314	9652	9891	10125
8654	9007	9316	9660	9892	10127
8658	9015	9323	9668	9893	10132
8659	9020	9327	9670	9894	10137
8662	9025	9328	9671	9895	10148
8664	9030	9338	9686	9896	10160
8667	9053	9339	9688	9898	10168
8668	9068	9343	9695	9899	10170
8671	9070	9347	9703	9906	10176
8684	9073	9348	9707	9907	10179
8685	9084	9351	9711	9910	10183
8690	9096	9354	9720	9916	10188
8692	9099	9356	9725	9932	10189
8696	9105	9357	9726	9933	10192
8698	9111	9360	9727	9935	10199
8702	9121	9365	9728	9951	10206
8703	9122	9380	9737	9955	10227
8708	9123	9383	9742	9956	10230
8709	9127	9384	9748	9957	10249
8710	9130	9389	9749	9965	10255
8714	9131	9390	9751	9971	10256
8717	9136	9391	9757	9976	10262
8718	9146	9395	9766	9979	10263
8722	9152	9416	9784	9991	10280
8723	9155	9440	9787	9996	10281
8726	9156	9457	9795	10005	10282
8734	9160	9460	9798	10009	10284
8766	9162	9462	9802	10015	10292
8767	9164	9463	9829	10016	10301
8775	9167	9464	9832	10017	10306
8786	9170	9469	9836	10019	10309
8794	9183	9472	9838	10020	10317

**The following WRIT PETITIONs Pertaining to the year 2010
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
10332	10621	10937	11174	11414	11661
10333	10623	10938	11180	11415	11662
10335	10630	10944	11183	11418	11670
10336	10631	10951	11184	11419	11671
10339	10638	10953	11189	11424	11674
10355	10641	10954	11194	11439	11677
10360	10645	10961	11198	11440	11681
10363	10650	10964	11199	11441	11682
10365	10651	10965	11200	11443	11684
10366	10660	10969	11204	11445	11686
10367	10663	10970	11213	11451	11689
10368	10668	10978	11216	11467	11690
10372	10680	10984	11228	11480	11691
10375	10681	10986	11229	11493	11692
10376	10688	10988	11230	11494	11693
10382	10692	10991	11231	11496	11694
10387	10693	10992	11236	11498	11695
10391	10701	10999	11244	11505	11696
10392	10705	11000	11245	11515	11697
10394	10709	11003	11264	11519	11698
10395	10710	11004	11277	11523	11699
10396	10743	11006	11283	11524	11700
10397	10745	11008	11291	11543	11701
10409	10752	11018	11293	11547	11702
10411	10759	11031	11294	11548	11703
10413	10774	11047	11299	11549	11705
10416	10776	11052	11303	11557	11706
10419	10782	11060	11306	11560	11708
10423	10790	11063	11312	11562	11709
10429	10795	11065	11314	11566	11711
10443	10797	11066	11317	11570	11713
10453	10805	11068	11322	11574	11718
10477	10814	11069	11325	11575	11719
10482	10819	11074	11326	11579	11720
10483	10823	11085	11328	11587	11731
10506	10824	11091	11330	11589	11733
10516	10830	11095	11336	11592	11735
10521	10831	11105	11341	11594	11736
10525	10832	11106	11347	11596	11737
10527	10834	11113	11348	11597	11739
10531	10835	11116	11352	11600	11741
10538	10848	11126	11355	11602	11748
10539	10854	11127	11357	11604	11749
10548	10855	11131	11358	11607	11750
10550	10857	11136	11360	11612	11751
10556	10860	11146	11362	11613	11753
10558	10863	11148	11369	11614	11754
10565	10875	11149	11373	11625	11762
10574	10882	11162	11378	11628	11763
10589	10899	11165	11385	11629	11764
10595	10902	11166	11388	11634	11778
10596	10903	11167	11392	11635	11785
10603	10924	11168	11395	11655	11794
10605	10926	11169	11406	11657	11814
10612	10927	11170	11407	11658	11818
10619	10933	11172	11408	11659	11819
10620	10935	11173	11409	11660	11820

**The following WRIT PETITIONs Pertaining to the year 2010
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
11824	11998	12210	12574	12962	13298
11827	11999	12211	12578	12965	13299
11831	12000	12220	12585	12972	13300
11835	12001	12244	12588	12974	13301
11836	12002	12256	12594	12986	13306
11850	12003	12262	12596	12991	13307
11851	12004	12267	12597	12995	13309
11861	12005	12279	12598	13013	13312
11866	12006	12281	12602	13025	13317
11874	12007	12287	12611	13040	13322
11880	12008	12291	12613	13042	13325
11881	12009	12295	12622	13043	13329
11887	12010	12309	12624	13046	13330
11895	12011	12314	12626	13051	13335
11898	12012	12318	12633	13052	13337
11904	12013	12321	12634	13064	13340
11917	12014	12325	12651	13070	13341
11926	12015	12326	12661	13073	13343
11931	12016	12327	12663	13080	13350
11937	12017	12329	12665	13086	13352
11941	12018	12334	12666	13091	13353
11946	12019	12340	12681	13092	13357
11947	12020	12342	12694	13095	13358
11948	12021	12351	12720	13104	13363
11949	12022	12352	12729	13109	13364
11952	12023	12368	12731	13111	13366
11954	12024	12372	12759	13113	13367
11959	12025	12380	12760	13118	13368
11960	12026	12391	12761	13121	13369
11962	12027	12401	12762	13123	13370
11963	12028	12402	12765	13133	13371
11965	12029	12408	12768	13136	13372
11968	12030	12416	12782	13144	13373
11969	12031	12425	12783	13148	13375
11970	12032	12426	12794	13155	13379
11971	12033	12428	12796	13163	13385
11972	12034	12430	12800	13180	13392
11973	12038	12431	12802	13186	13396
11974	12042	12441	12803	13187	13420
11975	12051	12446	12818	13193	13427
11976	12056	12447	12828	13200	13431
11977	12058	12458	12843	13214	13435
11978	12068	12459	12848	13227	13437
11979	12087	12489	12849	13247	13439
11983	12092	12491	12862	13248	13450
11986	12094	12499	12872	13250	13454
11987	12095	12501	12873	13251	13475
11988	12108	12507	12900	13253	13476
11989	12148	12512	12906	13267	13492
11990	12161	12513	12929	13276	13496
11991	12172	12516	12937	13277	13500
11992	12175	12522	12940	13282	13504
11993	12176	12538	12947	13283	13505
11994	12184	12540	12951	13286	13512
11995	12185	12542	12952	13287	13515
11996	12190	12546	12955	13288	13518
11997	12204	12572	12956	13293	13524

**The following WRIT PETITIONs Pertaining to the year 2010
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
13527	13877	14158	14348	14668	14949
13536	13888	14163	14351	14682	14953
13559	13889	14165	14353	14689	14973
13560	13893	14168	14356	14696	14975
13590	13895	14173	14357	14697	14979
13592	13896	14174	14358	14698	14986
13597	13900	14180	14361	14704	14990
13598	13905	14184	14364	14711	15022
13599	13912	14185	14367	14712	15027
13607	13925	14189	14368	14714	15030
13614	13931	14190	14381	14715	15032
13618	13934	14191	14388	14716	15037
13619	13940	14196	14389	14718	15044
13625	13945	14197	14391	14724	15048
13636	13946	14205	14402	14728	15049
13640	13951	14206	14406	14729	15059
13643	13961	14213	14409	14730	15061
13644	13962	14217	14413	14734	15070
13646	13965	14220	14414	14743	15071
13652	13968	14229	14416	14745	15081
13653	13970	14230	14423	14747	15083
13656	13980	14232	14434	14754	15085
13660	13981	14234	14437	14758	15086
13662	13982	14237	14445	14762	15094
13671	13984	14241	14446	14781	15104
13693	13986	14242	14456	14789	15109
13696	13988	14249	14461	14795	15112
13699	13990	14252	14467	14804	15141
13702	13991	14257	14468	14811	15145
13705	13995	14258	14472	14814	15146
13707	13996	14260	14479	14821	15148
13713	14014	14261	14490	14824	15152
13716	14023	14263	14491	14831	15167
13717	14025	14273	14507	14832	15173
13722	14026	14275	14516	14836	15177
13723	14027	14278	14521	14844	15179
13724	14028	14279	14522	14848	15184
13728	14034	14280	14525	14849	15191
13729	14035	14281	14527	14861	15194
13741	14039	14284	14528	14866	15199
13742	14053	14285	14530	14867	15204
13763	14059	14288	14543	14868	15207
13764	14061	14295	14547	14872	15209
13765	14070	14296	14549	14893	15216
13786	14075	14297	14550	14901	15236
13787	14077	14300	14560	14903	15240
13809	14082	14311	14565	14904	15245
13842	14084	14312	14583	14906	15256
13845	14087	14315	14588	14916	15258
13849	14092	14317	14590	14918	15260
13855	14097	14318	14594	14928	15278
13868	14101	14319	14607	14929	15290
13871	14103	14323	14611	14936	15313
13873	14112	14327	14633	14939	15318
13874	14113	14328	14638	14941	15330
13875	14145	14332	14639	14947	15331
13876	14149	14334	14664	14948	15334

**The following WRIT PETITIONs Pertaining to the year 2010
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
15335	15739	16115	16420	16794	17093
15339	15740	16128	16421	16797	17099
15341	15741	16133	16422	16804	17104
15344	15746	16137	16426	16805	17109
15345	15749	16141	16439	16816	17112
15347	15754	16143	16440	16819	17114
15349	15757	16146	16441	16827	17115
15350	15762	16163	16450	16833	17116
15356	15765	16165	16457	16838	17127
15357	15767	16168	16465	16854	17128
15408	15774	16177	16479	16859	17134
15413	15780	16184	16486	16862	17145
15416	15784	16193	16487	16870	17147
15426	15798	16199	16508	16874	17155
15431	15799	16210	16514	16876	17158
15439	15802	16217	16525	16883	17159
15444	15804	16224	16532	16898	17171
15445	15818	16226	16533	16899	17181
15449	15838	16230	16536	16900	17183
15455	15845	16240	16539	16902	17185
15460	15846	16243	16545	16920	17208
15462	15873	16249	16548	16922	17210
15470	15903	16252	16555	16924	17211
15472	15916	16259	16563	16930	17215
15490	15929	16262	16566	16934	17218
15496	15940	16265	16569	16935	17222
15532	15941	16267	16571	16939	17224
15533	15942	16270	16572	16948	17227
15538	15944	16272	16576	16956	17228
15539	15952	16277	16582	16962	17229
15548	15956	16282	16585	16966	17231
15555	15957	16288	16592	16971	17245
15561	15963	16299	16596	16972	17260
15571	15966	16300	16598	16981	17263
15602	15980	16304	16611	16988	17266
15609	15982	16315	16635	16990	17267
15611	15983	16316	16648	16993	17268
15623	15994	16318	16662	16994	17271
15627	16007	16319	16663	17007	17277
15629	16008	16321	16665	17011	17285
15630	16016	16327	16667	17012	17286
15632	16024	16328	16670	17013	17287
15633	16025	16341	16671	17022	17292
15642	16037	16346	16676	17023	17295
15652	16039	16347	16678	17024	17296
15658	16040	16349	16680	17025	17306
15675	16044	16354	16686	17026	17311
15676	16056	16357	16689	17030	17329
15681	16057	16358	16706	17038	17330
15693	16061	16364	16712	17042	17339
15704	16062	16377	16750	17049	17342
15706	16065	16385	16754	17050	17348
15710	16069	16389	16760	17052	17358
15712	16088	16397	16763	17074	17375
15716	16093	16399	16776	17077	17378
15718	16101	16400	16777	17087	17381
15735	16103	16402	16793	17088	17389

**The following WRIT PETITIONs Pertaining to the year 2010
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
17391	17747	18047	18376	18656	18977
17395	17754	18061	18383	18657	18989
17399	17757	18065	18401	18666	19006
17401	17759	18066	18407	18671	19009
17409	17766	18068	18412	18675	19036
17421	17768	18073	18425	18676	19055
17422	17771	18074	18429	18682	19065
17423	17772	18078	18431	18683	19067
17425	17783	18080	18440	18687	19068
17439	17786	18095	18441	18694	19096
17441	17787	18096	18443	18697	19100
17450	17796	18101	18444	18707	19103
17454	17803	18106	18448	18711	19104
17455	17804	18114	18452	18722	19105
17457	17805	18119	18461	18726	19107
17471	17807	18130	18464	18731	19108
17472	17811	18137	18469	18744	19111
17481	17812	18139	18476	18750	19116
17482	17817	18153	18494	18751	19122
17485	17823	18162	18498	18752	19126
17488	17828	18165	18499	18753	19134
17491	17830	18166	18504	18754	19154
17492	17831	18173	18508	18759	19165
17499	17832	18174	18514	18761	19169
17518	17843	18176	18515	18777	19177
17539	17845	18185	18516	18799	19180
17540	17848	18187	18533	18801	19184
17542	17861	18190	18535	18804	19199
17552	17876	18194	18537	18806	19202
17560	17886	18208	18538	18807	19205
17563	17887	18213	18546	18809	19206
17568	17898	18226	18549	18836	19209
17582	17901	18234	18551	18843	19222
17586	17907	18245	18554	18849	19227
17594	17911	18253	18555	18858	19229
17597	17916	18255	18557	18861	19230
17607	17917	18256	18559	18868	19233
17609	17918	18260	18563	18869	19240
17611	17919	18267	18574	18870	19245
17616	17922	18270	18576	18875	19248
17623	17928	18285	18577	18878	19249
17634	17944	18286	18579	18881	19250
17650	17945	18298	18582	18883	19259
17655	17966	18300	18596	18886	19264
17658	17970	18307	18597	18889	19269
17661	17984	18308	18602	18890	19270
17664	17987	18315	18607	18909	19282
17667	17992	18323	18608	18916	19283
17677	17997	18328	18613	18919	19285
17683	18008	18329	18615	18920	19290
17685	18010	18332	18616	18932	19294
17686	18027	18335	18626	18936	19299
17691	18031	18337	18637	18945	19300
17722	18032	18338	18647	18966	19302
17725	18035	18340	18653	18971	19304
17728	18037	18348	18654	18972	19306
17731	18039	18368	18655	18973	19308

**The following WRIT PETITIONs Pertaining to the year 2010
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
19322	19690	19983	20288	20609	20859
19325	19692	19984	20299	20611	20865
19341	19695	19988	20305	20617	20868
19350	19702	19996	20310	20625	20869
19355	19716	20009	20311	20631	20879
19357	19717	20015	20313	20637	20881
19358	19720	20016	20324	20642	20883
19363	19721	20017	20329	20651	20887
19367	19726	20022	20340	20653	20889
19373	19727	20023	20346	20669	20904
19391	19729	20029	20351	20672	20909
19393	19733	20032	20352	20676	20914
19398	19736	20041	20359	20680	20917
19405	19743	20042	20360	20684	20918
19410	19747	20046	20369	20685	20919
19411	19751	20061	20379	20688	20920
19432	19759	20063	20381	20692	20921
19434	19762	20067	20383	20701	20922
19435	19764	20071	20400	20705	20923
19438	19765	20073	20402	20713	20924
19439	19776	20077	20404	20715	20925
19440	19780	20079	20406	20716	20926
19441	19782	20082	20410	20717	20927
19454	19794	20083	20413	20725	20928
19485	19801	20085	20419	20726	20929
19489	19806	20088	20422	20733	20930
19491	19813	20097	20436	20735	20933
19493	19828	20102	20441	20745	20937
19500	19831	20109	20443	20746	20940
19509	19839	20111	20446	20748	20942
19513	19840	20112	20454	20749	20973
19519	19841	20115	20455	20752	20975
19522	19846	20121	20463	20754	20987
19524	19849	20124	20464	20755	20989
19530	19851	20141	20475	20765	20999
19534	19855	20142	20477	20766	21002
19537	19861	20146	20481	20769	21007
19542	19863	20149	20490	20771	21010
19543	19882	20152	20493	20783	21015
19560	19890	20158	20499	20794	21017
19566	19891	20177	20503	20796	21019
19575	19895	20188	20509	20799	21021
19576	19897	20191	20514	20803	21023
19578	19905	20198	20517	20804	21024
19590	19910	20205	20529	20805	21047
19604	19915	20206	20532	20808	21049
19611	19933	20228	20533	20809	21084
19620	19937	20235	20534	20814	21096
19622	19943	20237	20537	20825	21101
19627	19947	20243	20544	20828	21105
19640	19950	20246	20548	20833	21114
19641	19954	20258	20557	20836	21117
19646	19959	20264	20562	20840	21125
19649	19961	20268	20592	20843	21135
19650	19966	20277	20593	20844	21137
19656	19968	20279	20607	20856	21149
19659	19970	20283	20608	20858	21161

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
21173	21545	21863	22210	22497	22961
21186	21553	21865	22212	22498	22981
21206	21565	21876	22215	22503	22990
21214	21571	21883	22218	22505	22993
21240	21584	21885	22220	22506	22999
21250	21589	21892	22226	22512	23000
21260	21592	21894	22227	22514	23002
21264	21595	21899	22235	22516	23005
21284	21602	21902	22238	22528	23011
21293	21604	21909	22246	22531	23049
21299	21606	21912	22260	22535	23060
21301	21611	21915	22266	22538	23064
21303	21618	21921	22272	22542	23068
21304	21623	21924	22273	22545	23071
21305	21626	21925	22277	22559	23073
21313	21629	21928	22309	22563	23085
21316	21630	21931	22312	22572	23093
21317	21632	21955	22314	22578	23101
21333	21633	21967	22321	22579	23112
21338	21634	21969	22323	22596	23113
21340	21653	21970	22324	22621	23114
21341	21654	21983	22328	22623	23126
21345	21659	21985	22340	22635	23128
21350	21665	21987	22343	22644	23133
21356	21678	21989	22344	22647	23138
21359	21687	21990	22345	22654	23140
21369	21691	22004	22346	22663	23143
21386	21703	22023	22348	22674	23146
21387	21708	22027	22356	22678	23151
21390	21710	22031	22361	22690	23152
21392	21713	22032	22363	22693	23156
21393	21722	22033	22364	22695	23157
21395	21727	22038	22367	22714	23158
21396	21732	22039	22380	22716	23159
21400	21734	22047	22381	22726	23162
21402	21739	22048	22383	22747	23189
21424	21740	22049	22385	22751	23191
21430	21745	22059	22396	22787	23201
21437	21754	22074	22397	22799	23202
21458	21759	22096	22400	22802	23203
21461	21760	22111	22406	22805	23206
21468	21763	22116	22414	22809	23207
21476	21764	22122	22418	22824	23213
21478	21770	22123	22431	22837	23217
21503	21774	22136	22433	22847	23226
21504	21777	22140	22438	22862	23227
21506	21781	22144	22441	22864	23243
21511	21798	22146	22445	22870	23244
21512	21808	22148	22454	22872	23261
21521	21818	22150	22456	22876	23271
21525	21833	22167	22457	22887	23278
21529	21840	22183	22459	22891	23279
21531	21848	22190	22460	22893	23288
21532	21850	22191	22466	22928	23299
21534	21853	22197	22469	22936	23300
21535	21856	22202	22483	22940	23301
21539	21861	22203	22484	22943	23306

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
23318	23613	23922	24288	24695	24991
23328	23614	23924	24292	24700	24992
23331	23618	23931	24295	24701	24995
23333	23619	23932	24304	24703	24997
23339	23624	23935	24305	24704	24998
23340	23626	23947	24322	24723	25007
23347	23629	23963	24327	24728	25009
23357	23634	23965	24328	24741	25015
23358	23635	23972	24330	24742	25017
23364	23638	23977	24336	24750	25027
23383	23640	23978	24339	24751	25036
23385	23649	23993	24344	24753	25044
23397	23660	24002	24347	24772	25046
23398	23661	24010	24378	24774	25056
23399	23671	24011	24379	24780	25063
23400	23676	24018	24380	24788	25083
23402	23690	24024	24382	24808	25111
23409	23702	24025	24385	24809	25139
23413	23704	24032	24391	24812	25147
23415	23707	24039	24395	24814	25148
23419	23712	24044	24402	24815	25150
23422	23721	24047	24406	24823	25166
23423	23725	24058	24416	24825	25168
23434	23726	24071	24417	24827	25169
23436	23727	24087	24418	24830	25173
23440	23729	24102	24421	24836	25189
23449	23732	24103	24431	24837	25193
23458	23736	24106	24434	24846	25195
23460	23745	24111	24460	24847	25201
23467	23749	24113	24462	24853	25211
23468	23750	24118	24465	24860	25231
23469	23755	24119	24478	24865	25242
23473	23765	24120	24488	24870	25251
23482	23769	24123	24498	24874	25252
23484	23778	24127	24506	24875	25257
23491	23779	24131	24509	24878	25261
23495	23795	24141	24528	24879	25266
23509	23802	24151	24530	24889	25268
23518	23810	24152	24532	24892	25270
23525	23820	24156	24539	24899	25289
23526	23821	24164	24541	24915	25293
23530	23826	24172	24542	24918	25305
23531	23831	24187	24553	24928	25308
23537	23836	24189	24582	24930	25316
23538	23841	24192	24627	24932	25320
23539	23844	24196	24635	24933	25321
23556	23849	24200	24637	24943	25322
23557	23855	24205	24641	24945	25334
23559	23868	24207	24643	24948	25340
23565	23871	24209	24644	24954	25341
23571	23878	24232	24650	24959	25343
23579	23887	24234	24653	24960	25344
23589	23897	24249	24655	24961	25354
23590	23899	24254	24657	24968	25357
23600	23904	24263	24678	24986	25359
23601	23912	24269	24691	24988	25373
23605	23913	24275	24692	24989	25383

**The following WRIT PETITIONs Pertaining to the year 2010
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
25392	25736	26097	26465	26971	27332
25394	25741	26098	26470	26974	27338
25398	25745	26103	26540	26987	27341
25402	25766	26104	26545	26988	27343
25416	25768	26109	26552	26992	27345
25417	25772	26127	26559	26995	27347
25427	25775	26137	26563	26999	27373
25430	25776	26142	26564	27007	27380
25432	25782	26143	26566	27009	27388
25440	25783	26150	26567	27020	27405
25448	25785	26167	26574	27021	27406
25461	25790	26168	26578	27039	27413
25465	25800	26170	26580	27040	27416
25469	25801	26175	26581	27042	27417
25470	25804	26184	26583	27049	27442
25472	25806	26192	26599	27073	27444
25474	25811	26214	26600	27082	27454
25478	25816	26218	26631	27086	27457
25482	25817	26230	26635	27117	27459
25498	25819	26236	26641	27124	27461
25499	25820	26244	26658	27125	27472
25507	25835	26246	26677	27143	27488
25520	25836	26247	26678	27147	27490
25533	25838	26254	26687	27157	27500
25538	25840	26255	26700	27168	27502
25540	25851	26257	26706	27170	27510
25555	25861	26263	26707	27172	27520
25560	25866	26270	26711	27184	27524
25569	25867	26272	26717	27186	27525
25576	25879	26278	26727	27193	27540
25577	25884	26281	26728	27196	27542
25579	25888	26282	26732	27197	27544
25585	25896	26288	26755	27199	27545
25591	25902	26299	26758	27200	27553
25592	25903	26310	26763	27205	27578
25594	25907	26311	26777	27211	27588
25595	25909	26316	26788	27228	27615
25596	25923	26319	26796	27230	27617
25597	25927	26321	26797	27232	27622
25610	25929	26322	26815	27237	27629
25616	25931	26324	26816	27242	27631
25621	25939	26342	26828	27248	27643
25630	25941	26346	26837	27253	27646
25646	25945	26348	26838	27254	27658
25676	25947	26353	26875	27258	27662
25678	25952	26360	26880	27267	27672
25683	25955	26361	26881	27270	27673
25698	25962	26372	26910	27276	27674
25703	25973	26375	26914	27277	27677
25710	25974	26376	26927	27289	27678
25712	25983	26396	26936	27295	27679
25714	25992	26404	26938	27307	27680
25717	26023	26405	26939	27309	27681
25724	26055	26414	26940	27315	27694
25728	26064	26435	26952	27316	27695
25730	26066	26443	26964	27322	27696
25734	26079	26452	26969	27331	27697

**The following WRIT PETITIONs Pertaining to the year 2010
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
27704	28054	28419	28830	29204	29641
27706	28055	28422	28852	29208	29642
27710	28061	28438	28868	29213	29651
27714	28092	28451	28871	29218	29652
27719	28100	28472	28879	29222	29662
27721	28108	28478	28899	29230	29666
27723	28112	28480	28900	29231	29668
27725	28118	28484	28907	29233	29672
27760	28119	28507	28911	29241	29675
27761	28123	28514	28921	29248	29679
27765	28125	28515	28927	29255	29681
27766	28131	28516	28934	29257	29685
27769	28132	28518	28939	29261	29686
27771	28135	28534	28942	29266	29691
27801	28139	28541	28947	29270	29694
27804	28141	28558	28961	29279	29702
27806	28149	28564	28980	29285	29704
27812	28153	28580	28981	29294	29705
27817	28159	28581	28987	29297	29709
27833	28160	28582	28988	29299	29712
27850	28162	28583	28999	29303	29714
27856	28172	28588	29001	29309	29717
27857	28173	28589	29003	29313	29729
27858	28176	28592	29006	29316	29740
27862	28178	28594	29015	29317	29744
27877	28180	28598	29016	29332	29750
27879	28184	28603	29017	29342	29753
27880	28191	28608	29019	29368	29757
27886	28194	28619	29032	29381	29758
27887	28215	28635	29035	29395	29787
27896	28220	28645	29040	29403	29789
27897	28226	28646	29041	29407	29792
27906	28237	28654	29046	29408	29801
27911	28262	28655	29056	29419	29802
27921	28269	28657	29060	29432	29804
27922	28272	28661	29061	29438	29806
27924	28273	28666	29076	29454	29808
27925	28279	28681	29085	29464	29809
27937	28285	28693	29105	29468	29810
27964	28287	28695	29107	29498	29811
27965	28300	28699	29108	29508	29816
27968	28306	28708	29111	29512	29821
27987	28310	28715	29116	29527	29827
27999	28313	28718	29120	29547	29851
28001	28321	28729	29122	29551	29853
28002	28327	28753	29123	29561	29855
28003	28334	28762	29147	29570	29865
28004	28341	28763	29159	29589	29877
28005	28358	28767	29162	29590	29888
28008	28366	28768	29163	29594	29891
28009	28368	28774	29166	29598	29894
28028	28369	28781	29168	29602	29902
28029	28376	28789	29169	29603	29903
28030	28377	28792	29175	29612	29918
28040	28391	28797	29181	29628	29931
28046	28404	28810	29200	29638	29933
28049	28407	28817	29201	29639	29936

**The following WRIT PETITIONs Pertaining to the year 2010
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
29944	30226	30552	30980	31377	31817
29958	30228	30556	30991	31382	31824
29961	30232	30557	30999	31384	31825
29990	30236	30558	31008	31405	31832
29999	30237	30562	31011	31412	31847
30004	30248	30569	31017	31418	31863
30007	30252	30585	31023	31429	31867
30017	30254	30591	31031	31432	31868
30018	30256	30592	31032	31465	31870
30025	30261	30597	31033	31470	31871
30035	30266	30601	31039	31476	31878
30036	30271	30608	31053	31481	31887
30037	30272	30612	31062	31487	31899
30042	30275	30613	31080	31494	31907
30046	30276	30614	31089	31510	31908
30050	30279	30621	31093	31523	31910
30054	30285	30627	31094	31529	31915
30059	30289	30646	31100	31531	31962
30061	30290	30659	31101	31538	31964
30064	30295	30685	31107	31555	31971
30065	30298	30690	31108	31556	31978
30066	30299	30700	31114	31560	32011
30070	30313	30702	31124	31564	32029
30073	30314	30706	31130	31569	32032
30075	30320	30710	31140	31571	32039
30079	30321	30727	31150	31572	32042
30080	30327	30730	31151	31574	32045
30082	30332	30738	31152	31617	32070
30091	30336	30752	31155	31629	32078
30093	30342	30753	31157	31630	32079
30094	30346	30769	31162	31636	32084
30095	30349	30775	31163	31640	32110
30103	30351	30777	31166	31645	32115
30110	30357	30778	31167	31648	32125
30112	30358	30779	31169	31656	32129
30117	30370	30780	31171	31657	32136
30118	30372	30796	31195	31669	32137
30119	30390	30812	31197	31675	32144
30120	30432	30814	31215	31682	32161
30121	30440	30869	31227	31695	32184
30126	30446	30876	31231	31696	32191
30138	30452	30888	31237	31700	32244
30146	30465	30893	31238	31709	32246
30150	30474	30899	31239	31710	32250
30151	30477	30900	31240	31719	32251
30155	30479	30903	31242	31721	32256
30165	30482	30906	31267	31732	32258
30168	30500	30909	31272	31747	32262
30170	30505	30911	31297	31764	32266
30173	30506	30918	31301	31765	32268
30176	30515	30934	31304	31777	32292
30182	30517	30939	31336	31780	32300
30183	30518	30944	31348	31781	32306
30189	30527	30962	31354	31783	32315
30194	30529	30974	31356	31791	32322
30211	30540	30976	31359	31808	32323
30224	30548	30978	31374	31816	32329

**The following WRIT PETITIONs Pertaining to the year 2010
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
32342	32715	32976	33225	33490	33853
32347	32717	32979	33240	33499	33855
32350	32722	32981	33250	33500	33878
32355	32724	32987	33255	33517	
32357	32727	32996	33256	33520	
32371	32730	32997	33264	33521	
32372	32742	32999	33269	33523	
32388	32753	33006	33274	33524	
32393	32760	33007	33277	33525	
32398	32761	33008	33284	33526	
32411	32778	33010	33290	33527	
32416	32783	33015	33292	33535	
32419	32785	33017	33297	33536	
32420	32786	33025	33298	33538	
32422	32791	33026	33301	33558	
32428	32793	33029	33302	33560	
32433	32799	33030	33305	33565	
32434	32802	33031	33314	33567	
32438	32803	33032	33319	33586	
32440	32804	33033	33322	33590	
32441	32805	33037	33323	33591	
32447	32807	33043	33328	33600	
32456	32813	33045	33330	33614	
32459	32828	33068	33331	33623	
32461	32837	33073	33334	33625	
32465	32843	33079	33337	33634	
32477	32846	33080	33338	33646	
32489	32860	33082	33348	33647	
32492	32869	33090	33350	33650	
32524	32870	33091	33357	33651	
32531	32876	33092	33369	33657	
32534	32882	33101	33373	33662	
32544	32887	33115	33375	33677	
32553	32893	33117	33383	33683	
32556	32898	33118	33397	33687	
32565	32901	33119	33398	33698	
32573	32905	33128	33404	33707	
32575	32907	33129	33406	33712	
32607	32910	33131	33415	33719	
32621	32914	33136	33426	33732	
32624	32916	33141	33428	33734	
32626	32924	33145	33430	33738	
32629	32927	33151	33441	33739	
32632	32928	33157	33442	33743	
32636	32929	33159	33446	33757	
32638	32932	33165	33449	33782	
32644	32937	33170	33453	33787	
32659	32947	33178	33472	33795	
32668	32948	33185	33473	33808	
32677	32950	33189	33474	33817	
32679	32952	33192	33481	33820	
32684	32961	33196	33482	33833	
32692	32962	33198	33483	33836	
32703	32964	33211	33484	33839	
32704	32965	33212	33485	33840	
32707	32973	33214	33486	33841	
32711	32974	33216	33487	33849	

**The following WRIT PETITIONS Pertaining to the year 2011
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
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Case No.
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Case No.
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Case No.
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Case No.
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**The following WRIT PETITIONS Pertaining to the year 2011
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
2599	3030	3444	3888	4382	4788
2613	3044	3450	3889	4388	4799
2633	3063	3456	3896	4408	4811
2636	3075	3459	3908	4411	4812
2640	3078	3465	3912	4416	4813
2646	3091	3470	3916	4418	4830
2647	3094	3471	3918	4419	4835
2659	3111	3474	3932	4425	4838
2673	3117	3500	3933	4432	4839
2685	3125	3527	3939	4451	4855
2690	3138	3542	3961	4464	4864
2696	3140	3548	3979	4473	4878
2702	3143	3551	3984	4477	4889
2710	3147	3552	3994	4480	4904
2714	3153	3560	4005	4484	4907
2717	3156	3567	4006	4508	4908
2728	3165	3575	4013	4511	4912
2730	3167	3595	4020	4520	4916
2733	3200	3602	4029	4526	4920
2737	3205	3612	4031	4544	4922
2739	3206	3623	4033	4545	4928
2742	3208	3624	4044	4553	4931
2753	3210	3628	4049	4558	4962
2787	3224	3633	4055	4559	4968
2797	3226	3636	4066	4566	4995
2800	3244	3640	4067	4573	5001
2801	3252	3653	4069	4575	5004
2804	3253	3657	4086	4576	5009
2805	3270	3658	4089	4577	5013
2807	3277	3659	4090	4590	5045
2811	3293	3664	4105	4591	5053
2813	3294	3676	4120	4597	5082
2821	3297	3679	4129	4598	5087
2832	3301	3681	4130	4612	5101
2833	3303	3695	4149	4617	5103
2889	3304	3705	4161	4626	5106
2892	3305	3706	4165	4632	5109
2901	3307	3728	4195	4647	5139
2913	3308	3736	4210	4655	5146
2927	3325	3737	4225	4660	5168
2935	3327	3743	4227	4665	5170
2939	3331	3747	4232	4671	5174
2944	3334	3749	4233	4675	5180
2956	3337	3770	4237	4676	5197
2961	3338	3776	4256	4683	5201
2982	3357	3782	4258	4685	5208
2992	3361	3792	4264	4699	5226
2998	3364	3793	4275	4706	5231
3001	3365	3796	4288	4710	5233
3002	3368	3798	4296	4712	5240
3004	3378	3802	4298	4716	5241
3016	3386	3807	4315	4726	5265
3022	3394	3826	4333	4729	5285
3023	3410	3847	4343	4734	5301
3024	3423	3854	4350	4736	5311
3025	3430	3875	4359	4740	5312
3029	3434	3879	4380	4762	5317

**The following WRIT PETITIONs Pertaining to the year 2011
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
5333	5686	6082	6483	6854	7302
5345	5687	6092	6489	6856	7303
5348	5688	6105	6496	6861	7304
5351	5707	6108	6528	6863	7308
5355	5710	6110	6534	6882	7309
5356	5717	6139	6541	6894	7313
5362	5719	6143	6547	6910	7319
5363	5721	6154	6549	6945	7328
5373	5723	6156	6551	6949	7332
5379	5730	6159	6552	6954	7349
5381	5732	6165	6555	6958	7355
5405	5737	6166	6559	6970	7363
5408	5741	6182	6570	6986	7364
5424	5743	6198	6582	7016	7371
5437	5745	6216	6591	7020	7377
5441	5750	6218	6599	7022	7403
5444	5762	6228	6606	7025	7410
5445	5807	6234	6610	7037	7411
5453	5809	6235	6620	7054	7415
5466	5825	6253	6629	7069	7428
5474	5835	6260	6630	7074	7430
5479	5847	6261	6633	7079	7439
5488	5848	6269	6638	7111	7455
5491	5857	6285	6643	7114	7456
5521	5865	6289	6645	7118	7463
5527	5879	6292	6648	7131	7465
5534	5881	6294	6651	7140	7466
5541	5885	6295	6652	7143	7472
5543	5891	6296	6668	7144	7473
5544	5909	6302	6682	7145	7474
5548	5913	6309	6704	7150	7476
5553	5932	6311	6705	7153	7484
5561	5935	6315	6711	7155	7499
5564	5937	6317	6730	7156	7500
5565	5941	6319	6737	7160	7505
5567	5944	6325	6745	7162	7512
5579	5946	6338	6746	7165	7523
5592	5950	6341	6757	7166	7524
5593	5960	6343	6760	7168	7528
5594	5961	6344	6761	7170	7530
5596	5962	6347	6765	7171	7537
5597	5970	6350	6771	7173	7541
5600	5971	6356	6779	7192	7542
5602	5972	6364	6781	7193	7553
5603	5989	6380	6784	7194	7555
5604	5991	6389	6788	7196	7557
5612	6004	6409	6789	7203	7561
5614	6005	6413	6790	7217	7565
5621	6006	6414	6794	7220	7569
5622	6007	6419	6806	7224	7570
5624	6018	6426	6809	7241	7581
5637	6040	6432	6814	7272	7582
5640	6041	6444	6815	7275	7588
5642	6042	6451	6829	7279	7604
5646	6058	6453	6849	7290	7620
5652	6075	6474	6851	7292	7622
5680	6081	6475	6852	7301	7624

**The following WRIT PETITIONs Pertaining to the year 2011
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
7625	7998	8460	8836	9357	9730
7629	8011	8463	8839	9369	9731
7630	8015	8491	8845	9371	9732
7636	8023	8495	8857	9385	9741
7643	8026	8507	8879	9386	9743
7659	8032	8508	8882	9388	9752
7663	8046	8509	8889	9392	9760
7665	8049	8519	8902	9403	9762
7669	8057	8521	8903	9421	9783
7679	8079	8539	8905	9425	9820
7681	8096	8552	8923	9426	9823
7684	8097	8555	8924	9429	9843
7690	8103	8562	8931	9447	9849
7691	8106	8564	8971	9449	9856
7701	8121	8572	8972	9460	9863
7705	8142	8576	8983	9462	9865
7733	8148	8577	9001	9464	9884
7734	8158	8578	9003	9466	9894
7736	8161	8579	9017	9468	9895
7752	8166	8591	9028	9478	9900
7758	8167	8601	9029	9480	9901
7767	8178	8602	9053	9484	9911
7769	8187	8607	9057	9488	9912
7770	8192	8618	9068	9499	9915
7771	8194	8622	9070	9507	9917
7773	8205	8625	9072	9513	9919
7787	8216	8628	9080	9515	9935
7799	8217	8632	9081	9520	9946
7804	8218	8645	9093	9521	9959
7824	8221	8646	9108	9527	9962
7826	8228	8649	9110	9529	9973
7829	8240	8657	9111	9530	9989
7836	8252	8665	9126	9539	10008
7844	8255	8677	9127	9568	10032
7846	8291	8691	9147	9591	10033
7848	8306	8708	9151	9599	10039
7849	8312	8722	9176	9616	10042
7850	8318	8724	9180	9624	10043
7855	8328	8738	9181	9632	10060
7859	8333	8744	9197	9633	10071
7860	8342	8745	9198	9634	10072
7863	8348	8749	9215	9644	10075
7864	8356	8755	9228	9658	10080
7869	8377	8766	9237	9660	10092
7880	8378	8779	9241	9666	10097
7885	8379	8781	9244	9686	10101
7897	8386	8784	9256	9687	10114
7898	8409	8785	9262	9688	10173
7920	8411	8787	9263	9694	10201
7925	8415	8792	9269	9695	10205
7931	8430	8795	9316	9698	10224
7932	8447	8796	9329	9701	10233
7933	8448	8801	9333	9713	10243
7941	8450	8814	9336	9714	10247
7948	8451	8824	9337	9716	10248
7971	8453	8827	9338	9721	10252
7983	8455	8829	9340	9725	10268

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
10270	10763	11186	11508	11813	12148
10286	10765	11189	11514	11814	12151
10297	10769	11192	11519	11823	12163
10304	10772	11193	11522	11829	12170
10317	10781	11194	11528	11830	12177
10321	10783	11213	11529	11832	12178
10329	10800	11214	11533	11834	12187
10330	10803	11244	11543	11837	12201
10357	10806	11251	11546	11842	12204
10360	10829	11255	11559	11847	12229
10375	10835	11261	11570	11852	12231
10378	10837	11263	11573	11862	12234
10385	10839	11267	11578	11864	12242
10391	10902	11268	11584	11865	12257
10411	10918	11285	11585	11868	12269
10442	10934	11287	11587	11872	12275
10447	10945	11290	11589	11873	12287
10449	10950	11292	11590	11874	12291
10461	10958	11297	11591	11879	12295
10482	10971	11298	11597	11885	12297
10483	10983	11305	11612	11886	12306
10494	10985	11307	11613	11887	12308
10495	10995	11309	11623	11893	12311
10511	10996	11310	11625	11896	12316
10551	10999	11317	11630	11900	12318
10554	11009	11320	11637	11903	12319
10582	11017	11328	11638	11913	12324
10595	11018	11341	11649	11915	12331
10600	11024	11345	11657	11925	12335
10604	11038	11350	11661	11939	12336
10609	11043	11351	11665	11945	12341
10620	11044	11355	11667	11947	12351
10625	11049	11356	11673	11951	12353
10640	11054	11368	11679	11954	12354
10641	11061	11377	11686	11959	12358
10643	11063	11378	11689	11965	12360
10644	11066	11385	11690	11973	12376
10647	11068	11387	11701	11985	12385
10648	11069	11393	11702	11999	12395
10649	11070	11396	11712	12000	12410
10652	11077	11397	11715	12001	12413
10674	11080	11399	11727	12013	12414
10675	11099	11402	11738	12014	12422
10684	11103	11412	11739	12021	12424
10689	11109	11423	11740	12042	12433
10691	11110	11427	11741	12051	12443
10695	11118	11433	11743	12065	12445
10702	11146	11436	11750	12084	12451
10705	11147	11438	11751	12087	12465
10706	11148	11439	11776	12097	12466
10711	11168	11451	11783	12111	12467
10721	11170	11458	11785	12114	12468
10724	11173	11461	11790	12116	12475
10729	11174	11486	11794	12134	12477
10736	11179	11488	11799	12136	12490
10749	11180	11496	11803	12138	12491
10756	11182	11500	11811	12145	12492

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
12500	12780	13070	13328	13566	13774
12501	12781	13077	13332	13575	13783
12507	12783	13084	13343	13578	13795
12524	12785	13090	13355	13587	13809
12534	12786	13097	13362	13590	13812
12546	12794	13105	13363	13591	13815
12552	12798	13106	13364	13602	13817
12556	12803	13108	13369	13604	13827
12558	12808	13113	13371	13607	13847
12560	12809	13114	13375	13617	13855
12565	12816	13117	13383	13618	13856
12567	12829	13122	13385	13620	13861
12571	12835	13135	13386	13622	13862
12577	12848	13141	13387	13623	13865
12600	12856	13144	13390	13624	13870
12610	12862	13147	13393	13627	13878
12612	12869	13149	13396	13635	13883
12613	12870	13150	13397	13639	13884
12614	12874	13152	13398	13646	13892
12616	12879	13155	13399	13649	13901
12618	12885	13168	13400	13650	13919
12619	12904	13175	13403	13656	13933
12621	12910	13176	13405	13657	13941
12623	12920	13185	13411	13663	13942
12626	12933	13188	13414	13667	13944
12627	12934	13193	13419	13668	13945
12631	12936	13196	13421	13674	13949
12636	12948	13198	13422	13677	13950
12637	12949	13201	13423	13682	13951
12638	12961	13208	13425	13684	13952
12639	12964	13214	13427	13685	13953
12642	12972	13216	13428	13686	13955
12643	12975	13217	13443	13687	13957
12652	12977	13223	13444	13692	13961
12661	12984	13226	13456	13694	13966
12680	12986	13227	13457	13695	13973
12681	12995	13229	13459	13696	13974
12683	12999	13232	13469	13698	13978
12687	13001	13234	13473	13704	13979
12690	13002	13248	13474	13713	13980
12692	13006	13250	13487	13714	13981
12703	13012	13252	13489	13718	13984
12704	13016	13253	13490	13723	13986
12707	13017	13271	13498	13725	13987
12710	13018	13273	13510	13729	13988
12726	13020	13275	13516	13730	13989
12736	13035	13276	13520	13754	13990
12739	13037	13279	13526	13756	13991
12743	13040	13281	13527	13759	13992
12749	13041	13282	13542	13760	13994
12753	13044	13284	13546	13761	13995
12758	13047	13285	13551	13762	13996
12771	13050	13286	13554	13763	13997
12774	13053	13297	13555	13764	14000
12775	13057	13308	13556	13765	14001
12776	13061	13326	13561	13770	14002
12779	13068	13327	13564	13772	14005

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
14006	14258	14550	14945	15346	15679
14008	14263	14551	14948	15366	15683
14012	14272	14553	14955	15374	15684
14016	14278	14558	14957	15375	15685
14019	14282	14561	14958	15376	15696
14024	14292	14562	14959	15377	15697
14026	14303	14565	14961	15378	15700
14027	14312	14572	14975	15379	15713
14028	14330	14579	14980	15388	15722
14029	14332	14622	14988	15393	15724
14032	14334	14631	14989	15405	15727
14036	14344	14633	14994	15413	15730
14038	14363	14639	14999	15419	15736
14040	14368	14641	15000	15420	15738
14042	14392	14644	15001	15421	15739
14043	14393	14645	15023	15424	15746
14046	14395	14647	15028	15426	15747
14052	14400	14650	15033	15430	15748
14053	14403	14652	15034	15441	15755
14055	14409	14653	15070	15443	15764
14056	14418	14657	15085	15447	15772
14057	14428	14658	15088	15450	15774
14060	14440	14660	15094	15452	15776
14063	14445	14662	15095	15470	15778
14064	14451	14663	15112	15476	15783
14067	14453	14666	15125	15482	15788
14068	14458	14688	15129	15484	15790
14069	14459	14708	15131	15496	15793
14070	14460	14709	15138	15497	15796
14071	14461	14718	15179	15500	15799
14074	14462	14738	15180	15513	15800
14076	14463	14739	15183	15514	15808
14077	14465	14747	15189	15522	15818
14079	14467	14760	15191	15533	15823
14080	14469	14761	15193	15534	15826
14093	14470	14771	15209	15541	15830
14100	14472	14772	15220	15563	15841
14110	14476	14780	15226	15566	15857
14146	14481	14784	15238	15568	15860
14155	14482	14815	15239	15578	15865
14178	14483	14820	15241	15594	15869
14179	14490	14823	15244	15598	15877
14184	14494	14828	15253	15601	15881
14188	14495	14853	15256	15602	15883
14190	14496	14854	15259	15605	15892
14192	14498	14857	15266	15611	15894
14197	14499	14862	15273	15618	15909
14200	14501	14873	15279	15621	15934
14208	14502	14881	15289	15623	15941
14209	14508	14888	15297	15637	15944
14216	14509	14899	15299	15645	15949
14219	14510	14903	15306	15656	15951
14228	14512	14920	15318	15660	15961
14232	14515	14925	15323	15661	15970
14250	14537	14931	15324	15672	15973
14254	14540	14937	15333	15673	15974
14257	14548	14938	15344	15675	15982

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
15984	16363	16677	17032	17459	17830
15985	16365	16701	17041	17469	17834
15993	16369	16711	17054	17471	17886
16007	16385	16717	17058	17476	17887
16012	16394	16718	17063	17477	17895
16014	16398	16719	17074	17484	17897
16018	16399	16720	17088	17493	17912
16027	16408	16721	17093	17494	17918
16036	16409	16724	17120	17502	17946
16038	16416	16737	17143	17507	17954
16050	16418	16738	17148	17521	17958
16068	16421	16740	17167	17531	17964
16073	16422	16745	17175	17534	17971
16085	16429	16747	17191	17543	17973
16098	16433	16749	17197	17546	17974
16102	16434	16754	17198	17556	17975
16147	16438	16760	17204	17557	17980
16167	16443	16774	17206	17572	17984
16171	16444	16778	17208	17573	17988
16172	16445	16780	17210	17581	17998
16180	16452	16783	17213	17586	18005
16182	16456	16790	17215	17590	18009
16186	16462	16792	17217	17600	18049
16188	16463	16809	17219	17609	18071
16200	16465	16815	17220	17619	18075
16203	16472	16823	17224	17620	18077
16206	16474	16828	17246	17627	18079
16207	16475	16831	17249	17631	18081
16217	16478	16840	17257	17634	18082
16226	16486	16843	17271	17635	18087
16227	16508	16850	17274	17637	18104
16237	16514	16851	17288	17640	18105
16244	16515	16854	17290	17652	18113
16246	16517	16870	17305	17666	18116
16259	16521	16872	17309	17671	18118
16275	16552	16880	17311	17673	18127
16285	16559	16889	17312	17675	18129
16288	16574	16896	17313	17677	18140
16298	16579	16918	17314	17685	18146
16306	16580	16919	17331	17701	18152
16308	16586	16928	17335	17703	18155
16315	16587	16931	17337	17706	18166
16317	16591	16934	17338	17708	18189
16326	16593	16940	17363	17711	18196
16333	16597	16946	17384	17715	18204
16334	16599	16950	17388	17716	18205
16335	16600	16953	17396	17742	18209
16338	16601	16954	17400	17743	18219
16340	16621	16970	17401	17750	18220
16344	16632	16972	17411	17754	18221
16350	16641	16974	17412	17756	18236
16351	16642	16980	17416	17757	18239
16352	16644	16982	17423	17781	18244
16353	16647	16989	17433	17798	18254
16356	16657	17013	17436	17817	18261
16357	16674	17015	17443	17818	18281
16359	16675	17022	17450	17825	18282

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
18294	18624	18947	19282	19663	19970
18296	18625	18953	19291	19669	19990
18306	18626	18954	19296	19675	19999
18308	18643	18960	19321	19676	20013
18320	18647	18963	19349	19685	20015
18325	18653	18968	19352	19687	20020
18328	18660	18977	19359	19698	20025
18330	18669	18984	19361	19702	20031
18342	18684	18992	19365	19703	20033
18348	18687	18994	19375	19706	20037
18352	18703	19000	19381	19707	20045
18358	18705	19045	19386	19708	20056
18359	18708	19055	19387	19714	20061
18361	18709	19065	19392	19716	20066
18366	18712	19069	19400	19718	20067
18378	18734	19102	19415	19721	20073
18386	18742	19105	19422	19722	20074
18388	18743	19117	19424	19730	20083
18392	18746	19119	19430	19735	20091
18397	18773	19124	19432	19739	20096
18408	18776	19126	19440	19744	20100
18409	18777	19128	19448	19750	20103
18411	18781	19137	19449	19755	20107
18420	18786	19139	19451	19758	20109
18430	18799	19147	19453	19768	20111
18460	18800	19148	19455	19773	20117
18468	18807	19152	19461	19784	20121
18481	18808	19158	19463	19786	20123
18490	18809	19162	19467	19789	20152
18491	18814	19163	19468	19794	20155
18497	18822	19164	19475	19817	20158
18498	18834	19165	19478	19819	20167
18505	18836	19167	19484	19826	20181
18509	18841	19168	19491	19829	20185
18520	18844	19169	19505	19831	20186
18531	18847	19172	19518	19837	20189
18533	18848	19173	19522	19842	20194
18543	18857	19184	19523	19852	20196
18544	18870	19185	19527	19865	20197
18549	18871	19192	19529	19871	20198
18557	18874	19193	19544	19872	20200
18563	18875	19201	19547	19874	20201
18566	18878	19203	19566	19877	20202
18585	18884	19211	19569	19909	20230
18607	18889	19212	19578	19911	20233
18608	18891	19234	19586	19920	20251
18609	18895	19236	19589	19928	20284
18610	18898	19239	19593	19931	20296
18611	18920	19241	19608	19932	20298
18612	18927	19242	19611	19936	20300
18614	18931	19243	19612	19937	20301
18615	18933	19244	19613	19939	20306
18616	18935	19246	19618	19946	20311
18617	18940	19250	19629	19947	20312
18618	18941	19256	19637	19950	20313
18621	18942	19261	19651	19952	20314
18622	18946	19264	19661	19969	20315

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
20316	20553	20906	21307	21653	22098
20320	20554	20917	21310	21664	22119
20321	20556	20923	21312	21666	22121
20326	20566	20939	21316	21675	22124
20334	20574	20941	21317	21678	22140
20338	20576	20943	21329	21679	22148
20339	20579	20944	21332	21681	22153
20341	20582	20959	21339	21684	22162
20343	20584	20973	21341	21686	22165
20346	20594	20974	21342	21694	22180
20349	20595	20978	21351	21710	22206
20356	20602	20979	21356	21720	22211
20361	20605	20980	21367	21721	22217
20368	20614	20991	21368	21726	22264
20369	20631	20994	21370	21745	22279
20370	20648	21003	21373	21753	22281
20374	20653	21004	21376	21763	22286
20375	20654	21007	21383	21767	22300
20376	20665	21011	21384	21774	22309
20380	20669	21013	21385	21778	22311
20391	20673	21024	21392	21791	22314
20395	20676	21025	21400	21795	22317
20407	20677	21037	21408	21807	22326
20408	20691	21048	21411	21814	22327
20411	20693	21055	21422	21829	22340
20414	20698	21056	21431	21836	22346
20418	20704	21083	21442	21843	22364
20420	20705	21096	21445	21880	22375
20422	20711	21107	21455	21897	22386
20427	20713	21113	21457	21898	22394
20428	20723	21114	21459	21902	22399
20438	20725	21117	21466	21906	22421
20444	20735	21121	21469	21913	22426
20451	20746	21132	21473	21917	22451
20453	20749	21150	21474	21921	22456
20454	20756	21156	21476	21927	22457
20455	20763	21158	21483	21938	22459
20456	20764	21165	21486	21951	22469
20470	20775	21171	21490	21952	22471
20473	20797	21174	21492	21956	22491
20476	20821	21178	21498	21959	22494
20477	20822	21179	21500	21966	22505
20478	20825	21187	21506	21976	22514
20485	20832	21190	21516	21985	22516
20487	20835	21207	21522	21987	22536
20502	20845	21215	21524	21996	22542
20511	20850	21219	21535	21997	22546
20512	20861	21224	21544	22008	22551
20514	20862	21231	21560	22009	22562
20518	20870	21238	21569	22017	22566
20520	20871	21239	21574	22022	22577
20529	20881	21252	21575	22045	22578
20533	20888	21265	21605	22063	22583
20541	20895	21276	21609	22065	22594
20546	20896	21290	21618	22087	22612
20550	20900	21294	21628	22089	22622
20552	20903	21302	21631	22095	22637

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
22648	23051	23451	23794	24268	24713
22650	23052	23454	23802	24278	24716
22651	23057	23463	23811	24282	24740
22658	23058	23467	23824	24284	24741
22668	23059	23468	23826	24285	24742
22675	23071	23483	23828	24286	24743
22686	23084	23484	23830	24289	24744
22700	23085	23485	23845	24315	24754
22711	23091	23489	23848	24358	24759
22733	23092	23491	23850	24361	24770
22739	23095	23496	23852	24365	24779
22740	23101	23501	23855	24369	24781
22749	23110	23502	23858	24372	24784
22751	23111	23514	23879	24373	24790
22752	23113	23529	23881	24393	24798
22772	23125	23541	23886	24394	24802
22787	23154	23563	23887	24397	24811
22805	23161	23565	23890	24416	24812
22815	23178	23567	23892	24418	24837
22824	23182	23579	23902	24419	24839
22835	23186	23594	23911	24427	24842
22837	23206	23596	23933	24432	24847
22839	23211	23599	23947	24438	24850
22841	23215	23604	23961	24442	24852
22847	23218	23618	23966	24450	24858
22853	23226	23621	23976	24476	24864
22858	23232	23625	23988	24488	24865
22862	23236	23626	23990	24490	24867
22871	23239	23639	24002	24497	24868
22873	23244	23643	24009	24502	24870
22885	23258	23650	24026	24515	24885
22886	23283	23659	24027	24519	24890
22893	23293	23670	24039	24527	24891
22895	23295	23676	24053	24532	24892
22897	23300	23677	24078	24544	24896
22898	23301	23679	24081	24548	24912
22903	23302	23680	24082	24551	24920
22907	23303	23689	24107	24578	24928
22909	23316	23691	24116	24584	24942
22910	23326	23693	24122	24588	24953
22911	23337	23715	24146	24594	24962
22914	23338	23720	24148	24597	24969
22924	23339	23723	24150	24600	24970
22926	23341	23734	24154	24606	24980
22933	23343	23735	24159	24607	24982
22940	23345	23737	24173	24610	24986
22956	23352	23739	24174	24627	24999
22962	23355	23747	24185	24631	25004
22964	23357	23754	24188	24639	25006
22975	23372	23760	24191	24640	25007
22984	23379	23766	24195	24645	25008
22985	23381	23770	24209	24651	25012
22999	23395	23771	24230	24663	25024
23007	23413	23774	24235	24667	25033
23026	23415	23784	24237	24674	25034
23040	23430	23787	24252	24689	25042
23048	23450	23792	24260	24706	25044

**The following WRIT PETITIONs Pertaining to the year 2011
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
25045	25355	25750	26122	26569	26952
25058	25358	25752	26123	26600	26954
25061	25365	25760	26127	26601	26957
25071	25376	25776	26129	26617	26959
25078	25385	25785	26151	26635	26961
25079	25387	25809	26159	26638	26964
25082	25388	25813	26174	26639	26965
25088	25401	25816	26185	26647	26970
25095	25432	25820	26188	26648	26984
25096	25437	25826	26209	26652	26994
25099	25443	25833	26227	26654	27000
25102	25446	25835	26229	26655	27002
25105	25449	25836	26235	26656	27009
25113	25451	25841	26237	26657	27010
25117	25454	25847	26247	26660	27014
25120	25458	25848	26251	26679	27024
25121	25463	25858	26258	26696	27040
25124	25481	25860	26259	26701	27046
25126	25489	25867	26261	26706	27061
25129	25495	25874	26264	26717	27082
25133	25497	25887	26265	26738	27084
25134	25517	25903	26286	26739	27086
25151	25520	25905	26299	26744	27098
25152	25527	25914	26305	26749	27100
25162	25534	25915	26316	26757	27110
25174	25535	25920	26317	26766	27113
25185	25576	25928	26327	26776	27116
25194	25587	25930	26332	26781	27117
25195	25589	25948	26345	26784	27120
25200	25595	25950	26346	26809	27122
25201	25601	25952	26349	26812	27129
25205	25604	25957	26352	26814	27147
25215	25618	25960	26370	26815	27152
25221	25626	25965	26374	26825	27154
25228	25632	25979	26387	26826	27159
25253	25641	25983	26399	26829	27163
25254	25643	25987	26421	26830	27164
25260	25647	25999	26424	26832	27176
25261	25654	26007	26434	26833	27196
25269	25662	26011	26435	26834	27200
25272	25671	26015	26436	26849	27202
25282	25679	26024	26443	26850	27210
25287	25680	26041	26452	26863	27214
25291	25688	26043	26458	26870	27222
25293	25689	26045	26459	26880	27226
25298	25691	26059	26471	26881	27238
25299	25692	26062	26474	26892	27254
25302	25694	26088	26476	26899	27257
25308	25699	26091	26480	26902	27264
25320	25705	26106	26486	26909	27268
25325	25707	26109	26494	26912	27274
25329	25708	26111	26526	26916	27276
25337	25711	26112	26539	26929	27278
25345	25716	26113	26540	26935	27298
25347	25723	26115	26547	26944	27313
25349	25725	26118	26555	26948	27314
25353	25736	26121	26567	26950	27315

**The following WRIT PETITIONs Pertaining to the year 2011
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
27316	27557	27840	28053	28448	28790
27318	27562	27842	28061	28463	28808
27323	27564	27845	28063	28479	28814
27324	27566	27846	28081	28480	28817
27327	27570	27848	28084	28496	28820
27328	27572	27850	28087	28502	28830
27336	27580	27854	28092	28505	28831
27338	27581	27855	28116	28509	28837
27346	27585	27857	28118	28511	28842
27347	27586	27860	28122	28512	28848
27348	27600	27862	28141	28534	28859
27355	27604	27865	28143	28536	28865
27360	27617	27870	28145	28537	28867
27364	27619	27872	28148	28539	28870
27371	27625	27880	28158	28545	28873
27373	27628	27882	28161	28549	28875
27376	27641	27885	28183	28559	28893
27380	27644	27891	28186	28574	28898
27381	27647	27904	28200	28600	28904
27383	27659	27905	28209	28611	28912
27387	27660	27907	28218	28612	28925
27391	27661	27909	28221	28614	28926
27399	27662	27910	28223	28615	28931
27400	27663	27913	28225	28617	28948
27402	27666	27915	28227	28620	28955
27415	27667	27920	28230	28622	28957
27418	27672	27932	28232	28624	28964
27425	27675	27935	28238	28625	28965
27426	27676	27950	28239	28626	28971
27428	27689	27951	28252	28629	28986
27429	27692	27954	28257	28637	28987
27430	27696	27965	28262	28638	29005
27437	27710	27972	28268	28639	29011
27445	27723	27976	28269	28640	29012
27448	27727	27977	28280	28641	29013
27449	27738	27982	28285	28642	29019
27455	27740	27983	28291	28653	29021
27458	27754	27984	28293	28659	29031
27461	27756	27986	28304	28663	29035
27467	27765	27987	28313	28671	29037
27481	27766	27988	28321	28672	29055
27483	27781	27989	28326	28674	29057
27489	27786	27991	28330	28675	29059
27493	27788	28001	28354	28679	29061
27497	27789	28004	28367	28686	29084
27499	27793	28011	28373	28689	29089
27510	27798	28013	28380	28712	29094
27511	27803	28015	28392	28714	29095
27518	27805	28019	28397	28716	29108
27521	27807	28020	28401	28724	29109
27525	27808	28021	28405	28730	29110
27528	27825	28030	28407	28749	29125
27543	27826	28032	28408	28751	29127
27544	27827	28036	28414	28753	29134
27550	27835	28044	28425	28761	29138
27551	27836	28046	28435	28770	29142
27555	27837	28050	28439	28772	29145

**The following WRIT PETITIONs Pertaining to the year 2011
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
29165	29455	29891	30430	30874	31225
29173	29464	29894	30434	30880	31226
29176	29471	29909	30448	30882	31227
29180	29474	29913	30460	30886	31231
29183	29475	29924	30480	30892	31235
29189	29481	29934	30482	30894	31261
29201	29491	29936	30493	30906	31262
29208	29498	29951	30494	30909	31272
29212	29499	29954	30498	30911	31273
29215	29501	29957	30500	30912	31282
29217	29506	29967	30507	30913	31286
29220	29520	29981	30510	30919	31288
29221	29528	29991	30511	30923	31301
29222	29529	30003	30515	30952	31307
29227	29531	30011	30517	30966	31311
29231	29533	30017	30518	30970	31313
29232	29535	30027	30530	30971	31314
29240	29536	30031	30545	30974	31315
29245	29540	30034	30555	30983	31317
29251	29554	30055	30569	30984	31353
29252	29561	30062	30578	30995	31354
29255	29567	30063	30590	30996	31370
29257	29579	30067	30596	31003	31377
29269	29584	30070	30604	31014	31384
29270	29598	30076	30607	31016	31387
29281	29604	30083	30609	31034	31392
29285	29621	30090	30618	31037	31398
29290	29628	30092	30628	31044	31399
29308	29636	30094	30629	31045	31402
29309	29640	30101	30638	31048	31403
29310	29660	30102	30642	31057	31406
29311	29668	30106	30647	31069	31411
29312	29726	30111	30649	31075	31412
29319	29735	30113	30670	31076	31413
29327	29737	30117	30683	31078	31420
29328	29741	30118	30685	31093	31424
29331	29748	30121	30694	31103	31430
29335	29758	30124	30709	31105	31441
29341	29763	30132	30726	31106	31443
29350	29770	30136	30738	31107	31446
29353	29779	30191	30741	31113	31467
29359	29787	30205	30742	31114	31485
29368	29790	30212	30744	31120	31486
29377	29809	30216	30751	31121	31496
29379	29811	30221	30753	31127	31500
29388	29817	30235	30757	31134	31511
29404	29830	30245	30766	31137	31528
29406	29831	30266	30772	31151	31529
29407	29832	30316	30800	31155	31537
29420	29842	30320	30802	31160	31551
29421	29843	30329	30808	31167	31552
29422	29844	30341	30821	31168	31561
29424	29850	30352	30829	31186	31562
29435	29854	30379	30841	31194	31568
29440	29872	30385	30857	31205	31586
29446	29876	30399	30859	31211	31600
29453	29889	30401	30867	31217	31601

**The following WRIT PETITIONs Pertaining to the year 2011
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
31602	32083	32469	32923	33294	33767
31618	32090	32481	32933	33299	33768
31625	32095	32488	32934	33307	33772
31631	32107	32490	32935	33309	33773
31634	32118	32493	32936	33315	33778
31675	32122	32495	32958	33337	33792
31679	32123	32501	32965	33338	33800
31693	32126	32505	32969	33342	33803
31694	32128	32507	32971	33345	33805
31700	32137	32509	32986	33365	33806
31701	32139	32523	33004	33369	33811
31716	32157	32534	33005	33370	33812
31732	32164	32536	33018	33375	33814
31733	32192	32543	33022	33376	33835
31738	32196	32550	33026	33378	33839
31740	32203	32568	33029	33380	33853
31756	32207	32572	33041	33390	33866
31759	32225	32577	33044	33418	33870
31762	32231	32578	33050	33432	33885
31771	32239	32586	33063	33442	33892
31773	32240	32588	33068	33445	33895
31782	32241	32597	33078	33451	33901
31785	32249	32599	33083	33452	33904
31786	32256	32611	33084	33453	33917
31787	32259	32619	33085	33454	33918
31788	32278	32622	33088	33465	33920
31789	32286	32636	33093	33472	33928
31790	32291	32648	33102	33473	33944
31800	32292	32661	33106	33474	33950
31803	32296	32677	33107	33482	33951
31820	32314	32679	33122	33491	33959
31830	32316	32686	33137	33539	33971
31865	32322	32689	33139	33545	33972
31872	32324	32703	33140	33551	33979
31876	32325	32704	33142	33555	33981
31886	32326	32705	33168	33556	33984
31892	32343	32712	33169	33564	33989
31902	32344	32713	33171	33567	33993
31925	32351	32757	33180	33574	33997
31938	32352	32782	33185	33579	34002
31947	32369	32787	33186	33600	34005
31951	32370	32788	33205	33614	34016
31952	32377	32798	33214	33635	34019
31954	32378	32804	33224	33648	34023
31967	32397	32806	33226	33655	34032
31980	32415	32813	33237	33661	34033
31985	32417	32820	33238	33665	34066
32010	32419	32823	33239	33668	34071
32012	32421	32825	33250	33681	34075
32016	32424	32850	33252	33694	34078
32019	32427	32853	33258	33695	34080
32024	32428	32857	33261	33699	34096
32035	32430	32861	33264	33720	34103
32036	32453	32862	33267	33744	34108
32037	32457	32886	33273	33757	34113
32055	32461	32894	33278	33761	34118
32081	32468	32912	33288	33766	34129

**The following WRIT PETITIONs Pertaining to the year 2011
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
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Case No.
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Case No.
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**The following WRIT PETITIONS Pertaining to the year 2012
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
22	354	620	906	1261	1626
25	358	621	910	1264	1629
28	364	638	917	1265	1631
30	370	642	918	1274	1632
45	377	643	922	1275	1638
49	383	644	925	1287	1639
56	392	663	928	1291	1646
60	393	664	931	1303	1669
61	395	669	933	1308	1670
66	402	670	934	1309	1674
70	406	673	948	1319	1677
77	407	676	957	1330	1680
78	409	690	963	1331	1682
80	413	705	975	1337	1697
81	426	707	978	1339	1706
83	428	711	996	1344	1707
113	429	712	1010	1346	1712
123	431	714	1022	1354	1713
126	439	716	1026	1383	1723
127	443	718	1030	1390	1739
136	452	722	1039	1398	1741
143	453	727	1043	1423	1746
148	458	735	1049	1426	1750
150	459	747	1054	1431	1775
167	466	752	1056	1441	1776
174	469	757	1057	1450	1777
177	471	765	1059	1459	1781
179	484	777	1070	1462	1794
188	491	788	1085	1466	1804
196	493	790	1089	1470	1830
197	498	803	1091	1494	1834
198	501	810	1097	1495	1836
216	502	817	1102	1499	1839
220	508	821	1105	1503	1842
222	510	823	1107	1517	1843
223	514	825	1113	1522	1846
225	522	826	1118	1531	1847
237	525	828	1121	1535	1848
241	532	830	1124	1536	1856
242	533	832	1131	1546	1859
245	535	837	1132	1550	1860
255	544	839	1134	1552	1863
256	548	843	1166	1556	1868
259	549	846	1168	1557	1881
260	572	847	1170	1558	1895
261	575	856	1184	1586	1900
273	577	857	1199	1597	1902
274	584	865	1200	1601	1904
278	585	867	1202	1603	1907
290	588	871	1206	1606	1910
296	591	872	1208	1607	1913
298	592	873	1210	1610	1924
301	594	878	1221	1614	1953
331	596	879	1224	1617	1957
334	597	881	1228	1618	1970
343	599	883	1230	1620	1972
345	608	889	1255	1622	1995

**The following WRIT PETITIONS Pertaining to the year 2012
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
2009	2351	2692	3133	3540	3817
2010	2355	2704	3137	3547	3818
2013	2359	2708	3139	3548	3820
2027	2360	2711	3150	3549	3822
2032	2368	2716	3151	3552	3824
2034	2376	2717	3156	3559	3828
2042	2377	2731	3170	3565	3829
2046	2386	2734	3177	3574	3831
2053	2389	2753	3192	3579	3850
2057	2391	2759	3201	3582	3852
2060	2393	2761	3209	3583	3853
2061	2410	2766	3213	3590	3857
2065	2411	2769	3215	3598	3861
2071	2412	2770	3222	3600	3916
2086	2421	2774	3223	3606	3924
2098	2423	2775	3236	3607	3929
2100	2427	2789	3239	3609	3930
2102	2434	2809	3248	3610	3931
2107	2437	2814	3249	3614	3939
2110	2443	2832	3253	3615	3946
2115	2444	2842	3255	3616	3948
2125	2460	2863	3276	3617	3956
2128	2467	2871	3281	3618	3982
2132	2471	2872	3286	3624	3995
2151	2473	2880	3287	3638	4000
2154	2480	2887	3288	3640	4007
2156	2485	2892	3291	3643	4017
2165	2492	2901	3298	3648	4033
2168	2497	2948	3299	3666	4044
2172	2498	2956	3309	3670	4052
2203	2502	2957	3314	3674	4061
2206	2507	2958	3327	3675	4063
2207	2520	2975	3333	3676	4071
2208	2528	2986	3348	3681	4072
2209	2546	2993	3360	3693	4095
2211	2549	2998	3368	3696	4098
2213	2551	3004	3390	3698	4099
2214	2552	3011	3392	3700	4104
2226	2554	3012	3393	3705	4109
2233	2558	3015	3405	3707	4119
2236	2559	3021	3408	3709	4123
2240	2570	3028	3409	3715	4124
2254	2571	3033	3413	3718	4126
2255	2576	3040	3416	3719	4138
2274	2579	3041	3419	3721	4149
2275	2584	3042	3425	3736	4158
2278	2589	3048	3431	3741	4161
2284	2592	3061	3457	3744	4168
2285	2606	3075	3462	3745	4184
2296	2611	3076	3472	3753	4188
2304	2616	3087	3500	3765	4191
2309	2636	3088	3505	3794	4197
2314	2638	3095	3506	3797	4202
2321	2639	3102	3509	3801	4216
2323	2640	3103	3519	3803	4221
2326	2643	3122	3521	3807	4252
2350	2681	3132	3538	3812	4256

**The following WRIT PETITIONs Pertaining to the year 2012
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
4279	4652	4877	5207	5588	5847
4284	4660	4878	5218	5589	5851
4285	4661	4888	5222	5590	5858
4287	4662	4889	5232	5605	5860
4304	4663	4896	5234	5618	5862
4305	4670	4911	5237	5631	5865
4307	4672	4912	5256	5639	5873
4310	4673	4925	5260	5640	5875
4314	4675	4926	5270	5643	5880
4323	4676	4934	5271	5644	5891
4330	4684	4937	5272	5650	5893
4331	4685	4941	5273	5655	5894
4337	4686	4944	5279	5660	5901
4338	4687	4952	5280	5661	5907
4339	4688	4953	5281	5663	5930
4340	4689	4956	5288	5668	5938
4350	4690	4959	5294	5669	5940
4354	4691	4960	5311	5675	5956
4358	4692	4968	5317	5676	5958
4361	4693	4984	5321	5680	5963
4375	4694	4988	5334	5683	5971
4383	4695	4990	5338	5689	5979
4394	4696	4991	5339	5694	5986
4398	4697	4992	5342	5705	5989
4400	4698	5002	5362	5706	5996
4402	4699	5006	5370	5707	5997
4414	4705	5022	5376	5713	6021
4433	4706	5025	5377	5715	6022
4445	4709	5031	5380	5718	6023
4465	4722	5033	5381	5719	6026
4469	4727	5037	5382	5722	6041
4471	4730	5042	5383	5723	6055
4480	4732	5047	5384	5726	6056
4482	4740	5048	5387	5728	6057
4486	4741	5058	5388	5740	6063
4515	4742	5070	5389	5751	6067
4535	4755	5073	5426	5766	6088
4536	4760	5075	5431	5768	6099
4552	4762	5076	5452	5778	6101
4562	4767	5078	5453	5786	6117
4568	4769	5081	5463	5787	6119
4583	4783	5085	5473	5794	6122
4588	4793	5089	5474	5797	6128
4592	4809	5096	5478	5798	6130
4594	4813	5098	5485	5799	6131
4596	4821	5103	5497	5802	6147
4599	4822	5104	5501	5803	6150
4601	4824	5107	5502	5804	6151
4603	4839	5112	5513	5805	6181
4611	4847	5118	5523	5806	6189
4612	4850	5133	5544	5812	6196
4615	4853	5136	5547	5815	6199
4620	4854	5176	5553	5837	6201
4621	4858	5187	5559	5841	6202
4640	4864	5197	5571	5842	6204
4648	4866	5198	5572	5844	6213
4650	4876	5202	5581	5846	6223

**The following WRIT PETITIONs Pertaining to the year 2012
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
6229	6602	7026	7303	7521	7854
6234	6614	7032	7308	7522	7863
6236	6618	7033	7310	7525	7865
6240	6624	7038	7316	7540	7866
6245	6628	7041	7319	7541	7867
6251	6629	7047	7321	7549	7868
6253	6639	7050	7322	7551	7883
6256	6641	7053	7326	7570	7886
6264	6652	7054	7327	7574	7890
6281	6659	7061	7331	7579	7892
6292	6663	7068	7333	7583	7897
6293	6673	7071	7337	7585	7907
6295	6705	7075	7340	7597	7914
6296	6713	7078	7344	7599	7918
6297	6714	7080	7364	7610	7922
6307	6717	7089	7381	7618	7934
6330	6719	7090	7384	7619	7937
6331	6723	7098	7395	7623	7949
6337	6724	7101	7396	7628	7950
6341	6736	7103	7404	7630	7951
6342	6741	7110	7407	7640	7952
6345	6748	7115	7409	7642	7955
6351	6750	7117	7411	7647	7957
6354	6754	7127	7418	7661	7960
6359	6755	7142	7426	7680	7962
6365	6760	7145	7429	7681	7974
6373	6763	7155	7431	7683	7975
6375	6784	7157	7435	7685	7978
6387	6790	7158	7438	7697	7989
6420	6807	7161	7442	7705	7996
6430	6812	7165	7443	7715	7997
6442	6815	7168	7444	7728	7998
6443	6820	7170	7446	7746	8010
6461	6831	7172	7447	7750	8019
6470	6834	7181	7452	7751	8021
6471	6837	7184	7455	7752	8023
6473	6848	7185	7457	7767	8027
6475	6851	7187	7458	7770	8029
6481	6864	7201	7460	7780	8031
6495	6887	7209	7462	7788	8032
6496	6956	7217	7470	7791	8041
6509	6957	7219	7475	7794	8053
6511	6958	7225	7479	7795	8054
6516	6963	7236	7486	7808	8055
6539	6972	7243	7488	7811	8066
6543	6981	7246	7490	7813	8068
6546	6982	7247	7493	7815	8081
6547	6985	7250	7495	7819	8082
6550	6988	7251	7496	7820	8093
6551	6992	7256	7504	7824	8096
6552	6997	7268	7505	7829	8106
6561	6999	7278	7509	7838	8107
6566	7007	7288	7510	7839	8112
6568	7014	7290	7513	7844	8115
6571	7016	7291	7515	7846	8132
6580	7017	7295	7517	7848	8133
6596	7020	7300	7519	7850	8134

**The following WRIT PETITIONs Pertaining to the year 2012
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
8136	8442	8713	9012	9284	9576
8139	8453	8718	9020	9304	9583
8140	8454	8728	9022	9306	9586
8143	8461	8732	9029	9307	9597
8145	8462	8749	9038	9309	9608
8154	8471	8750	9039	9317	9611
8156	8472	8758	9041	9318	9614
8161	8474	8769	9043	9331	9618
8164	8480	8770	9044	9337	9621
8171	8482	8777	9046	9342	9630
8173	8488	8781	9049	9344	9633
8183	8499	8788	9058	9349	9638
8198	8506	8789	9064	9353	9651
8206	8515	8796	9065	9354	9653
8212	8519	8801	9066	9360	9662
8221	8524	8806	9068	9362	9664
8222	8528	8815	9071	9371	9665
8223	8529	8819	9076	9374	9671
8224	8530	8824	9080	9375	9674
8225	8536	8825	9081	9377	9679
8229	8548	8843	9082	9379	9694
8230	8555	8848	9086	9380	9696
8236	8558	8859	9095	9384	9698
8256	8561	8864	9097	9387	9709
8272	8565	8868	9100	9400	9711
8276	8571	8869	9102	9405	9719
8277	8576	8873	9110	9406	9721
8281	8578	8882	9111	9415	9722
8284	8585	8884	9113	9418	9737
8291	8591	8893	9116	9421	9738
8295	8594	8901	9117	9425	9739
8296	8595	8904	9122	9426	9744
8302	8603	8906	9127	9438	9747
8305	8605	8907	9133	9440	9748
8320	8609	8913	9152	9448	9749
8321	8610	8915	9159	9449	9753
8326	8613	8919	9166	9465	9756
8330	8614	8924	9171	9470	9760
8340	8616	8925	9172	9476	9762
8356	8617	8930	9174	9479	9765
8362	8621	8931	9176	9481	9768
8367	8622	8933	9183	9486	9771
8373	8623	8943	9184	9487	9772
8378	8624	8947	9185	9490	9774
8390	8625	8949	9187	9494	9778
8395	8626	8951	9188	9497	9787
8399	8631	8957	9190	9502	9789
8407	8635	8965	9195	9512	9796
8410	8638	8976	9199	9513	9798
8414	8639	8977	9214	9515	9799
8416	8643	8985	9215	9528	9802
8418	8646	8991	9227	9531	9806
8421	8654	8992	9228	9556	9809
8422	8664	8996	9232	9559	9812
8429	8671	8998	9233	9562	9814
8435	8691	9002	9235	9565	9817
8438	8703	9005	9280	9575	9831

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
9834	10193	10493	10753	11082	11381
9837	10203	10496	10768	11086	11383
9842	10205	10510	10770	11091	11385
9848	10206	10529	10779	11096	11398
9855	10214	10538	10784	11097	11402
9863	10219	10540	10791	11100	11404
9878	10222	10542	10793	11110	11408
9889	10227	10549	10798	11112	11413
9890	10230	10550	10806	11113	11414
9891	10232	10552	10807	11123	11418
9894	10234	10553	10818	11136	11425
9895	10235	10556	10827	11140	11429
9900	10240	10559	10831	11146	11437
9904	10245	10562	10841	11154	11438
9906	10262	10566	10842	11156	11441
9911	10278	10567	10843	11171	11443
9917	10279	10573	10854	11174	11464
9918	10281	10574	10855	11175	11472
9927	10284	10582	10861	11181	11483
9929	10288	10584	10864	11183	11484
9930	10302	10585	10866	11193	11485
9956	10303	10591	10870	11204	11487
9959	10305	10597	10871	11208	11493
9960	10311	10602	10873	11211	11497
9962	10316	10603	10874	11214	11499
9965	10323	10604	10878	11218	11503
9980	10328	10608	10880	11219	11508
9989	10329	10611	10899	11221	11517
9995	10337	10618	10917	11224	11519
10004	10340	10619	10920	11246	11532
10005	10342	10620	10922	11250	11542
10009	10345	10624	10928	11254	11545
10025	10346	10625	10929	11255	11558
10026	10349	10627	10930	11256	11564
10031	10358	10633	10931	11258	11568
10044	10367	10635	10932	11259	11573
10048	10368	10649	10937	11264	11576
10059	10373	10651	10942	11272	11577
10061	10376	10666	10943	11274	11578
10064	10384	10670	10945	11281	11589
10068	10388	10671	10967	11286	11603
10073	10389	10680	10997	11299	11604
10088	10397	10684	10998	11300	11606
10093	10398	10685	11001	11305	11613
10103	10400	10689	11004	11312	11623
10114	10403	10694	11012	11317	11629
10116	10409	10697	11021	11324	11638
10117	10411	10707	11022	11345	11639
10129	10423	10708	11026	11346	11650
10130	10425	10713	11034	11348	11652
10134	10427	10718	11039	11350	11653
10135	10443	10735	11040	11352	11657
10138	10450	10739	11047	11356	11658
10141	10451	10741	11051	11357	11665
10146	10452	10742	11054	11361	11683
10147	10477	10746	11077	11362	11694
10149	10483	10749	11081	11375	11699

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
11707	12021	12242	12497	12741	12990
11715	12026	12244	12499	12742	12996
11723	12029	12250	12500	12746	13002
11726	12031	12251	12509	12753	13007
11729	12033	12254	12513	12768	13011
11742	12034	12258	12519	12769	13012
11774	12037	12265	12531	12775	13015
11778	12045	12268	12535	12780	13019
11781	12049	12273	12536	12781	13021
11786	12055	12280	12539	12789	13031
11789	12057	12283	12540	12792	13035
11792	12059	12284	12546	12793	13037
11801	12063	12285	12548	12794	13043
11817	12064	12288	12554	12798	13044
11818	12065	12291	12556	12800	13053
11827	12066	12296	12558	12808	13059
11830	12068	12298	12562	12811	13061
11834	12073	12307	12572	12819	13065
11839	12076	12314	12575	12820	13069
11840	12077	12322	12578	12823	13072
11851	12089	12323	12582	12826	13073
11854	12091	12331	12587	12840	13074
11856	12093	12334	12597	12852	13075
11863	12097	12342	12599	12854	13077
11872	12103	12351	12613	12858	13078
11877	12106	12356	12617	12859	13091
11878	12108	12357	12619	12861	13096
11886	12111	12359	12621	12862	13104
11891	12112	12363	12623	12863	13110
11895	12120	12367	12625	12867	13112
11896	12121	12371	12634	12868	13116
11899	12135	12374	12635	12873	13117
11900	12136	12378	12646	12875	13121
11903	12141	12381	12649	12886	13125
11905	12153	12382	12655	12888	13130
11908	12154	12385	12657	12890	13133
11914	12156	12396	12666	12896	13137
11915	12160	12397	12675	12897	13138
11918	12165	12400	12676	12898	13140
11919	12167	12402	12678	12900	13142
11922	12172	12403	12679	12901	13143
11928	12174	12406	12686	12921	13149
11933	12175	12418	12691	12922	13150
11943	12177	12421	12693	12924	13151
11952	12190	12426	12696	12929	13153
11953	12197	12429	12698	12936	13154
11954	12201	12434	12703	12940	13156
11955	12202	12435	12704	12943	13158
11956	12205	12436	12705	12944	13166
11962	12209	12443	12712	12947	13173
11965	12214	12445	12716	12954	13180
11968	12218	12461	12717	12958	13186
11976	12221	12465	12719	12961	13190
11989	12222	12476	12723	12964	13191
11999	12223	12489	12732	12973	13192
12000	12232	12494	12735	12983	13196
12017	12241	12496	12739	12989	13201

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
13206	13338	13492	13686	13824	14377
13214	13339	13494	13687	13826	14379
13215	13341	13495	13688	13827	14382
13217	13343	13500	13692	13831	14389
13222	13345	13501	13694	13832	14401
13226	13346	13502	13695	13834	14406
13227	13347	13510	13696	13837	14411
13233	13354	13522	13697	13838	14414
13235	13359	13524	13698	13839	14417
13236	13360	13527	13706	13843	14437
13239	13363	13535	13708	13844	14448
13240	13366	13537	13717	13846	14460
13242	13367	13538	13719	13847	14462
13245	13369	13540	13724	13849	14463
13246	13370	13547	13725	13850	14467
13247	13371	13552	13732	13853	14469
13248	13374	13555	13741	13854	14471
13250	13376	13560	13742	13855	14472
13251	13377	13561	13743	13857	14474
13252	13380	13562	13744	13864	14482
13253	13383	13564	13745	13866	14486
13256	13385	13568	13746	13867	14487
13257	13387	13570	13752	13868	14488
13261	13389	13574	13755	13870	14492
13264	13393	13579	13757	13871	14494
13266	13394	13580	13758	13874	14496
13268	13397	13584	13761	13927	14497
13269	13399	13591	13764	13973	14498
13270	13400	13593	13766	13977	14499
13271	13401	13594	13770	13991	14502
13272	13404	13598	13771	14178	14503
13278	13406	13599	13772	14179	14507
13285	13408	13602	13774	14182	14509
13286	13409	13607	13775	14193	14511
13289	13410	13608	13776	14216	14513
13291	13416	13617	13777	14223	14514
13299	13417	13619	13778	14268	14518
13301	13421	13621	13779	14269	14525
13304	13425	13633	13780	14271	14534
13308	13427	13635	13781	14273	14536
13311	13431	13638	13783	14275	14538
13312	13432	13650	13784	14277	14556
13313	13433	13652	13787	14278	14558
13314	13440	13653	13788	14281	14560
13315	13446	13654	13790	14282	14569
13316	13464	13656	13792	14286	14571
13317	13468	13658	13795	14288	14572
13318	13472	13659	13796	14289	14573
13320	13473	13660	13797	14290	14574
13323	13474	13661	13798	14293	14575
13324	13476	13662	13799	14296	14576
13330	13479	13663	13804	14351	14577
13331	13480	13675	13805	14356	14578
13332	13482	13676	13807	14367	14579
13333	13483	13680	13812	14368	14580
13334	13484	13681	13816	14369	14581
13337	13486	13683	13822	14374	14582

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
14583	14902	15245	15350	15548	15745
14584	14904	15246	15354	15551	15748
14585	14905	15247	15356	15553	15752
14586	14906	15248	15367	15555	15756
14587	14907	15249	15372	15557	15757
14588	14927	15250	15374	15559	15765
14589	14930	15251	15384	15561	15767
14590	14932	15252	15388	15563	15772
14591	14934	15253	15390	15564	15773
14592	14937	15254	15397	15567	15779
14593	14965	15256	15410	15569	15781
14594	14969	15257	15411	15572	15783
14595	14971	15258	15412	15573	15784
14596	15132	15259	15415	15575	15785
14597	15164	15260	15425	15576	15786
14598	15176	15261	15426	15585	15788
14599	15184	15262	15428	15586	15789
14600	15185	15263	15430	15587	15790
14602	15186	15264	15434	15588	15791
14603	15187	15265	15435	15592	15792
14604	15188	15266	15436	15594	15793
14605	15189	15268	15443	15595	15794
14705	15191	15269	15444	15597	15796
14725	15194	15270	15445	15599	15798
14745	15195	15271	15446	15603	15800
14798	15198	15275	15447	15604	15802
14800	15199	15277	15448	15605	15803
14802	15202	15278	15450	15607	15804
14804	15203	15281	15451	15608	15806
14805	15205	15282	15452	15609	15808
14807	15206	15283	15466	15610	15811
14808	15207	15285	15468	15612	15813
14809	15208	15288	15469	15619	15815
14810	15209	15289	15471	15620	15816
14811	15211	15290	15476	15637	15821
14812	15213	15291	15478	15638	15824
14814	15215	15292	15479	15639	15825
14816	15218	15293	15480	15640	15829
14817	15219	15294	15485	15641	15833
14818	15220	15295	15489	15642	15834
14830	15222	15296	15497	15643	15835
14831	15224	15297	15498	15644	15836
14832	15226	15298	15501	15648	15841
14833	15227	15299	15503	15661	15845
14835	15229	15300	15507	15662	15846
14836	15230	15301	15513	15663	15848
14837	15231	15302	15515	15666	15850
14841	15232	15304	15523	15669	15855
14844	15233	15312	15524	15713	15856
14847	15234	15319	15525	15719	15861
14848	15235	15326	15526	15724	15868
14849	15237	15329	15527	15731	15869
14850	15238	15331	15528	15732	15876
14886	15239	15332	15529	15733	15878
14894	15240	15333	15531	15734	15888
14895	15241	15338	15533	15737	15889
14896	15244	15341	15535	15740	15892

**The following WRIT PETITIONs Pertaining to the year 2012
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
15894	16041	16401	16839	17206	17605
15895	16042	16416	16847	17213	17606
15901	16043	16422	16856	17224	17607
15914	16046	16431	16864	17227	17611
15915	16049	16437	16865	17229	17616
15917	16053	16443	16870	17247	17626
15918	16054	16455	16874	17268	17637
15920	16055	16492	16883	17271	17638
15922	16056	16496	16888	17273	17642
15923	16057	16504	16890	17282	17645
15924	16058	16510	16904	17300	17649
15929	16065	16528	16905	17302	17655
15931	16066	16531	16907	17318	17659
15932	16067	16544	16909	17325	17664
15938	16068	16545	16916	17332	17674
15941	16081	16548	16917	17339	17677
15942	16130	16549	16924	17353	17679
15944	16136	16553	16934	17354	17700
15946	16147	16557	16935	17359	17701
15951	16153	16558	16953	17367	17714
15955	16156	16584	16956	17368	17732
15956	16159	16614	16964	17379	17737
15963	16160	16619	16970	17384	17739
15968	16167	16622	17006	17399	17748
15970	16178	16630	17021	17421	17750
15973	16179	16635	17026	17422	17751
15976	16183	16645	17031	17427	17754
15986	16197	16653	17035	17433	17758
15987	16198	16658	17039	17441	17771
15989	16208	16660	17042	17450	17772
15993	16210	16674	17054	17452	17778
15994	16220	16679	17062	17456	17780
15999	16235	16688	17063	17457	17784
16001	16236	16689	17076	17459	17791
16003	16237	16692	17077	17467	17793
16005	16241	16694	17081	17476	17806
16008	16247	16695	17083	17480	17809
16010	16248	16698	17085	17482	17811
16014	16250	16711	17090	17483	17816
16015	16251	16715	17094	17485	17826
16017	16258	16718	17095	17487	17832
16018	16260	16721	17097	17490	17836
16019	16261	16736	17099	17491	17841
16020	16285	16741	17102	17492	17843
16021	16288	16745	17111	17496	17854
16022	16291	16752	17119	17510	17855
16026	16292	16754	17121	17513	17859
16027	16305	16764	17126	17516	17872
16028	16315	16775	17129	17523	17875
16029	16320	16794	17132	17525	17881
16031	16324	16795	17136	17526	17886
16032	16329	16796	17143	17557	17890
16035	16341	16798	17151	17559	17891
16036	16342	16806	17165	17572	17893
16037	16352	16808	17179	17573	17901
16038	16364	16815	17196	17579	17902
16040	16386	16824	17204	17584	17915

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
17921	18220	18487	18761	19034	19299
17927	18221	18490	18763	19040	19301
17934	18228	18495	18765	19053	19303
17942	18232	18496	18768	19055	19304
17944	18235	18498	18769	19059	19306
17952	18241	18499	18773	19065	19315
17968	18242	18503	18774	19066	19318
17970	18248	18508	18775	19067	19324
17975	18251	18510	18779	19068	19325
17992	18255	18512	18780	19069	19326
18010	18259	18517	18781	19071	19331
18011	18263	18525	18790	19072	19339
18015	18264	18531	18802	19073	19342
18018	18265	18532	18803	19080	19345
18023	18270	18534	18809	19091	19346
18025	18283	18541	18810	19094	19347
18030	18286	18544	18817	19104	19362
18035	18287	18546	18821	19107	19370
18040	18292	18549	18823	19113	19375
18042	18294	18550	18824	19118	19376
18044	18296	18555	18830	19123	19381
18045	18309	18567	18836	19127	19386
18049	18315	18577	18838	19132	19400
18054	18316	18585	18841	19137	19401
18055	18324	18588	18842	19139	19419
18058	18329	18593	18848	19161	19420
18062	18338	18595	18849	19171	19443
18072	18340	18598	18860	19175	19445
18073	18345	18600	18865	19181	19454
18080	18351	18616	18866	19185	19455
18085	18352	18618	18870	19188	19456
18090	18358	18619	18878	19194	19457
18095	18363	18625	18881	19196	19458
18096	18364	18629	18890	19201	19465
18098	18365	18632	18895	19202	19472
18099	18368	18645	18904	19205	19477
18100	18373	18647	18908	19215	19479
18102	18375	18650	18914	19218	19482
18105	18383	18654	18916	19236	19484
18109	18386	18655	18917	19244	19494
18114	18398	18669	18919	19245	19501
18117	18415	18673	18924	19248	19503
18124	18417	18675	18925	19254	19520
18125	18427	18683	18937	19256	19526
18134	18430	18691	18938	19259	19529
18142	18432	18693	18941	19266	19541
18152	18436	18696	18944	19267	19544
18153	18437	18708	18945	19271	19546
18154	18438	18717	18953	19272	19547
18167	18449	18721	18969	19285	19554
18171	18450	18725	18972	19291	19557
18182	18455	18726	18982	19292	19561
18191	18461	18731	18985	19293	19574
18199	18474	18738	19013	19294	19576
18203	18480	18748	19025	19295	19593
18211	18481	18749	19028	19297	19596
18219	18485	18750	19030	19298	19599

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
19648	19916	20201	20458	20806	21045
19657	19917	20203	20469	20825	21050
19658	19923	20205	20474	20837	21057
19659	19932	20207	20483	20838	21058
19662	19936	20208	20507	20841	21060
19663	19942	20209	20511	20845	21061
19666	19949	20210	20523	20849	21066
19677	19954	20211	20551	20851	21068
19678	19956	20212	20559	20853	21070
19680	19957	20213	20560	20859	21078
19681	19960	20217	20567	20860	21093
19690	19961	20227	20574	20862	21095
19695	19962	20234	20575	20871	21096
19698	19964	20237	20589	20875	21098
19705	19965	20239	20591	20877	21107
19707	19969	20259	20593	20879	21108
19713	19974	20260	20595	20880	21111
19719	19975	20272	20596	20881	21115
19721	19976	20277	20597	20883	21136
19734	19998	20280	20600	20887	21148
19738	19999	20282	20603	20892	21152
19741	20002	20292	20608	20897	21155
19746	20004	20293	20621	20904	21157
19754	20005	20300	20623	20910	21158
19759	20011	20301	20626	20915	21160
19773	20014	20303	20633	20932	21162
19780	20024	20308	20635	20939	21164
19783	20039	20313	20636	20940	21183
19785	20045	20317	20646	20946	21192
19786	20053	20318	20648	20950	21202
19792	20064	20328	20653	20951	21203
19796	20074	20331	20663	20960	21204
19798	20080	20339	20675	20965	21221
19799	20087	20344	20680	20966	21223
19809	20091	20345	20683	20968	21225
19816	20093	20346	20689	20969	21227
19822	20095	20350	20690	20970	21233
19830	20098	20356	20695	20972	21235
19849	20101	20364	20697	20973	21236
19854	20110	20365	20708	20975	21254
19855	20115	20375	20710	20976	21255
19856	20121	20385	20728	20979	21261
19857	20122	20387	20740	20981	21267
19858	20128	20389	20743	20986	21270
19863	20130	20392	20744	20987	21279
19868	20131	20397	20747	20988	21296
19871	20133	20403	20750	20995	21318
19872	20137	20405	20764	20996	21325
19873	20140	20408	20766	20997	21327
19877	20143	20410	20767	21003	21328
19889	20155	20413	20768	21007	21359
19895	20156	20414	20776	21015	21365
19896	20158	20415	20782	21018	21367
19897	20160	20428	20788	21034	21371
19901	20179	20429	20802	21035	21377
19907	20193	20436	20803	21040	21391
19913	20200	20441	20804	21041	21394

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
21403	21912	22187	22578	22976	23352
21414	21913	22189	22587	22984	23353
21416	21921	22194	22599	22985	23380
21427	21923	22196	22625	22986	23383
21442	21924	22206	22630	22989	23384
21454	21925	22211	22641	22991	23385
21460	21927	22219	22648	22995	23386
21461	21938	22222	22650	22997	23392
21463	21944	22238	22658	22999	23395
21472	21950	22270	22659	23001	23403
21481	21955	22274	22661	23013	23404
21498	21957	22275	22673	23014	23408
21499	21961	22277	22679	23026	23411
21517	21966	22287	22690	23031	23416
21523	21973	22299	22691	23035	23424
21531	21980	22312	22700	23037	23426
21539	21988	22323	22702	23041	23428
21561	21989	22328	22708	23050	23434
21574	21990	22329	22710	23064	23440
21579	21999	22331	22713	23074	23457
21600	22003	22332	22719	23082	23467
21607	22004	22342	22728	23095	23483
21610	22009	22364	22730	23104	23499
21624	22010	22368	22731	23121	23501
21628	22013	22377	22732	23126	23503
21633	22018	22385	22736	23127	23505
21665	22019	22386	22739	23150	23506
21681	22024	22391	22754	23151	23511
21694	22027	22421	22763	23155	23556
21699	22035	22422	22769	23170	23563
21710	22054	22427	22793	23180	23564
21711	22055	22431	22794	23188	23582
21716	22056	22436	22810	23193	23584
21718	22059	22447	22812	23194	23587
21723	22072	22448	22820	23198	23592
21727	22078	22460	22839	23200	23593
21740	22091	22465	22843	23203	23599
21742	22095	22474	22862	23219	23613
21750	22101	22481	22873	23227	23620
21762	22107	22493	22882	23231	23621
21763	22113	22504	22884	23233	23623
21771	22123	22505	22893	23237	23633
21831	22131	22508	22894	23254	23637
21837	22135	22517	22898	23257	23639
21846	22137	22526	22901	23266	23640
21852	22142	22529	22905	23285	23662
21867	22144	22533	22906	23290	23665
21876	22146	22537	22908	23293	23679
21883	22150	22540	22910	23294	23688
21889	22151	22550	22914	23300	23705
21890	22160	22551	22918	23317	23709
21891	22162	22554	22919	23319	23741
21892	22168	22558	22920	23340	23744
21898	22173	22567	22948	23341	23746
21907	22176	22571	22954	23343	23750
21910	22179	22574	22958	23345	23751
21911	22182	22577	22961	23346	23755

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
23769	24248	24629	25002	25272	25663
23778	24251	24633	25005	25279	25670
23786	24252	24642	25009	25280	25674
23787	24257	24647	25021	25294	25685
23796	24264	24651	25030	25296	25692
23815	24283	24660	25031	25303	25693
23818	24299	24664	25040	25304	25706
23825	24304	24667	25041	25310	25711
23832	24307	24670	25052	25311	25717
23835	24308	24672	25053	25320	25721
23847	24320	24675	25064	25321	25736
23856	24323	24698	25073	25332	25744
23872	24326	24717	25077	25344	25759
23886	24333	24720	25082	25346	25764
23888	24336	24723	25089	25352	25778
23891	24337	24727	25098	25353	25794
23895	24344	24733	25102	25369	25800
23896	24350	24734	25104	25374	25812
23902	24351	24735	25105	25388	25845
23905	24354	24738	25111	25389	25847
23926	24359	24756	25112	25409	25849
23928	24371	24765	25115	25414	25854
23941	24376	24767	25116	25419	25861
23942	24384	24772	25120	25421	25862
23943	24385	24775	25128	25424	25865
23957	24391	24779	25139	25431	25869
23964	24399	24781	25140	25433	25887
23965	24404	24782	25148	25448	25901
23966	24408	24785	25153	25458	25911
23967	24425	24801	25154	25463	25913
23978	24432	24802	25157	25474	25916
23980	24435	24811	25158	25494	25918
23985	24438	24813	25160	25518	25920
23988	24440	24814	25162	25533	25921
23995	24451	24817	25167	25547	25922
24004	24458	24822	25169	25551	25928
24023	24459	24830	25172	25555	25929
24028	24461	24838	25176	25557	25939
24034	24479	24840	25177	25570	25948
24046	24480	24841	25190	25573	25955
24048	24512	24860	25201	25574	25964
24055	24524	24861	25204	25582	25969
24065	24538	24864	25205	25585	25987
24077	24561	24867	25212	25593	25990
24079	24563	24881	25215	25596	25999
24091	24565	24888	25216	25597	26000
24098	24576	24902	25224	25598	26002
24100	24577	24929	25228	25609	26005
24101	24583	24939	25229	25612	26007
24111	24590	24940	25239	25618	26009
24132	24601	24944	25245	25635	26021
24147	24602	24945	25250	25642	26023
24198	24605	24953	25262	25643	26029
24216	24610	24956	25263	25649	26055
24230	24611	24970	25265	25650	26061
24231	24620	24973	25267	25660	26076
24238	24623	24996	25271	25661	26079

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
26087	26432	26840	27211	27387	27731
26093	26434	26849	27216	27396	27732
26099	26435	26851	27218	27411	27741
26100	26439	26855	27221	27421	27755
26101	26443	26866	27223	27422	27767
26103	26456	26870	27234	27430	27768
26120	26458	26886	27237	27437	27773
26129	26466	26892	27238	27442	27777
26130	26467	26899	27239	27443	27787
26134	26476	26904	27244	27455	27788
26150	26477	26919	27247	27461	27790
26152	26480	26922	27256	27468	27791
26159	26529	26929	27257	27469	27793
26162	26532	26930	27263	27474	27801
26174	26533	26933	27266	27485	27803
26177	26541	26934	27267	27486	27805
26180	26550	26935	27270	27498	27808
26183	26553	26943	27278	27499	27812
26184	26559	26955	27279	27505	27815
26189	26561	26966	27283	27509	27819
26202	26569	26970	27293	27518	27822
26204	26570	26978	27298	27522	27823
26206	26581	26988	27300	27525	27827
26207	26582	26989	27301	27531	27829
26209	26584	27001	27303	27536	27835
26212	26585	27011	27305	27548	27837
26222	26587	27015	27306	27553	27838
26227	26599	27025	27307	27555	27846
26232	26617	27026	27309	27556	27878
26247	26626	27035	27312	27557	27883
26250	26628	27041	27314	27562	27894
26252	26631	27046	27320	27566	27898
26270	26666	27058	27322	27571	27903
26272	26672	27060	27326	27578	27906
26275	26673	27068	27332	27582	27907
26279	26678	27084	27335	27595	27918
26281	26699	27085	27336	27600	27921
26286	26707	27087	27337	27603	27931
26292	26711	27091	27338	27609	27943
26298	26715	27092	27339	27622	27944
26301	26723	27100	27346	27632	27948
26309	26731	27102	27347	27643	27951
26315	26734	27104	27348	27644	27953
26324	26741	27123	27349	27649	27965
26326	26742	27131	27351	27653	27969
26341	26758	27132	27352	27655	27970
26344	26761	27133	27353	27665	27976
26360	26762	27136	27367	27674	27978
26362	26781	27146	27371	27676	27981
26376	26789	27165	27372	27693	27983
26390	26799	27172	27373	27695	27989
26392	26806	27178	27375	27712	28000
26395	26813	27180	27376	27717	28003
26402	26823	27182	27380	27721	28007
26403	26829	27185	27381	27723	28014
26425	26833	27204	27382	27727	28016
26430	26839	27207	27384	27730	28019

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
28023	28264	28537	28814	29142	29542
28025	28265	28538	28832	29149	29545
28026	28272	28541	28836	29162	29548
28028	28273	28548	28838	29173	29557
28034	28274	28549	28849	29174	29558
28039	28279	28553	28851	29179	29560
28040	28282	28558	28863	29203	29563
28045	28298	28562	28876	29208	29569
28047	28317	28564	28883	29210	29574
28052	28321	28565	28889	29213	29587
28055	28323	28570	28893	29214	29589
28056	28335	28572	28897	29215	29595
28057	28336	28573	28902	29216	29600
28059	28341	28575	28903	29220	29604
28060	28342	28577	28904	29224	29613
28061	28347	28578	28908	29233	29619
28062	28349	28580	28909	29235	29626
28066	28352	28585	28915	29238	29628
28070	28354	28594	28924	29245	29631
28072	28356	28605	28932	29250	29635
28073	28358	28608	28939	29254	29641
28076	28363	28613	28957	29256	29654
28087	28374	28615	28961	29267	29657
28093	28378	28622	28964	29272	29659
28098	28380	28624	28969	29273	29664
28104	28392	28625	28973	29278	29674
28108	28393	28626	28980	29291	29686
28116	28397	28630	28983	29298	29692
28125	28399	28631	29015	29299	29696
28130	28400	28653	29029	29308	29704
28131	28404	28656	29033	29336	29714
28133	28409	28661	29034	29343	29719
28134	28410	28664	29035	29345	29734
28139	28414	28666	29043	29348	29735
28141	28421	28674	29048	29357	29736
28147	28422	28681	29050	29361	29737
28150	28426	28684	29051	29379	29740
28175	28430	28694	29056	29382	29744
28176	28445	28715	29067	29400	29751
28181	28446	28718	29068	29404	29752
28184	28453	28719	29073	29412	29754
28185	28463	28727	29074	29420	29766
28206	28471	28730	29081	29423	29768
28207	28484	28731	29096	29425	29770
28210	28485	28732	29097	29427	29777
28217	28487	28734	29103	29429	29790
28218	28488	28742	29106	29437	29793
28223	28489	28743	29109	29445	29794
28226	28495	28753	29114	29449	29801
28229	28501	28756	29115	29451	29805
28233	28506	28766	29117	29463	29809
28241	28519	28771	29120	29495	29815
28246	28520	28786	29123	29504	29829
28247	28523	28794	29131	29507	29860
28248	28531	28795	29136	29508	29878
28249	28532	28802	29140	29512	29896
28260	28533	28805	29141	29521	29906

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
29915	30141	30459	30680	30936	31202
29917	30146	30461	30681	30938	31203
29922	30155	30462	30682	30939	31204
29925	30167	30464	30703	30946	31205
29930	30169	30468	30705	30947	31206
29931	30170	30474	30709	30956	31207
29932	30175	30476	30713	30958	31209
29933	30184	30477	30721	30959	31212
29934	30188	30483	30725	30969	31215
29935	30189	30484	30734	30974	31218
29936	30198	30487	30752	30976	31222
29937	30199	30489	30753	30977	31226
29938	30202	30491	30754	30983	31227
29939	30205	30492	30755	30984	31232
29940	30209	30496	30756	30986	31236
29941	30210	30503	30757	30989	31239
29942	30215	30507	30758	30992	31242
29944	30216	30511	30759	31000	31243
29945	30219	30512	30760	31002	31245
29965	30235	30518	30761	31007	31252
29967	30239	30519	30762	31030	31256
29968	30240	30521	30763	31031	31262
29973	30247	30525	30764	31037	31270
29974	30264	30527	30765	31046	31278
29977	30270	30530	30766	31057	31281
29981	30276	30532	30779	31061	31285
29989	30284	30536	30782	31071	31290
29992	30287	30538	30785	31072	31291
29997	30288	30540	30786	31080	31293
29998	30291	30542	30788	31084	31307
29999	30293	30547	30795	31089	31309
30001	30296	30548	30798	31093	31320
30009	30313	30554	30801	31097	31322
30014	30332	30558	30804	31098	31325
30015	30335	30562	30812	31100	31331
30019	30337	30563	30814	31102	31336
30020	30339	30565	30815	31120	31341
30023	30344	30570	30819	31127	31350
30034	30353	30577	30821	31128	31357
30036	30357	30578	30827	31129	31361
30039	30359	30584	30837	31136	31363
30040	30366	30597	30840	31137	31365
30041	30376	30602	30855	31138	31366
30047	30386	30603	30863	31146	31368
30057	30400	30611	30873	31147	31369
30070	30402	30620	30875	31148	31370
30076	30407	30622	30878	31151	31372
30081	30409	30630	30883	31153	31379
30094	30410	30634	30892	31157	31384
30100	30412	30640	30893	31167	31386
30122	30414	30641	30896	31171	31388
30123	30422	30645	30897	31176	31393
30128	30433	30664	30911	31188	31397
30132	30443	30667	30928	31189	31419
30133	30447	30673	30929	31194	31423
30135	30453	30675	30932	31198	31424
30137	30454	30679	30933	31200	31439

**The following WRIT PETITIONs Pertaining to the year 2012
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
31441	31799	32094	32354	32637	32893
31450	31809	32096	32359	32641	32894
31453	31824	32098	32371	32642	32895
31460	31828	32109	32372	32647	32896
31463	31831	32117	32381	32648	32900
31466	31835	32130	32386	32650	32904
31479	31836	32131	32391	32659	32905
31485	31837	32137	32392	32660	32907
31487	31849	32138	32395	32663	32918
31491	31852	32142	32396	32665	32920
31498	31864	32143	32397	32668	32921
31501	31874	32145	32398	32669	32924
31506	31876	32148	32402	32676	32928
31508	31886	32150	32406	32678	32929
31512	31892	32154	32407	32681	32932
31517	31902	32157	32411	32705	32935
31527	31914	32159	32413	32706	32936
31529	31925	32165	32414	32707	32937
31532	31929	32167	32423	32711	32938
31557	31930	32169	32432	32715	32953
31576	31936	32170	32433	32719	32960
31578	31939	32183	32434	32720	32961
31583	31940	32190	32438	32727	32963
31585	31942	32191	32440	32729	32983
31589	31946	32197	32441	32744	32986
31595	31949	32203	32455	32745	32992
31602	31956	32205	32457	32751	32998
31608	31967	32206	32477	32753	33000
31609	31968	32209	32480	32761	33005
31611	31974	32210	32482	32766	33009
31613	31976	32214	32496	32774	33013
31626	31979	32217	32514	32778	33032
31631	31981	32224	32515	32781	33033
31640	31988	32233	32516	32788	33034
31641	31991	32238	32522	32789	33035
31659	31992	32239	32534	32792	33037
31669	32000	32240	32542	32799	33039
31676	32001	32243	32544	32810	33040
31677	32009	32252	32546	32811	33043
31678	32012	32256	32549	32819	33046
31686	32013	32264	32552	32825	33047
31687	32014	32265	32563	32827	33048
31689	32026	32270	32566	32829	33049
31692	32028	32273	32569	32831	33051
31696	32031	32274	32573	32833	33052
31700	32038	32278	32581	32835	33053
31716	32042	32282	32595	32837	33059
31717	32047	32286	32596	32844	33061
31729	32060	32287	32598	32846	33062
31731	32062	32292	32599	32856	33063
31742	32067	32305	32605	32866	33065
31747	32077	32318	32610	32867	33073
31758	32079	32328	32612	32868	33083
31764	32081	32334	32617	32869	33086
31766	32086	32338	32618	32873	33090
31779	32087	32345	32625	32883	33095
31798	32092	32350	32631	32891	33096

**The following WRIT PETITIONs Pertaining to the year 2012
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
33111	33364	33696	34061	34362	34739
33113	33378	33714	34070	34363	34742
33114	33388	33717	34072	34366	34743
33121	33395	33741	34077	34383	34744
33137	33400	33746	34088	34392	34747
33140	33408	33759	34095	34393	34772
33144	33415	33761	34098	34404	34780
33146	33428	33763	34103	34411	34781
33147	33441	33767	34108	34419	34790
33148	33443	33771	34114	34421	34801
33150	33456	33776	34117	34434	34807
33151	33460	33777	34128	34447	34813
33156	33467	33784	34134	34451	34814
33158	33476	33788	34140	34452	34815
33159	33477	33793	34166	34456	34818
33160	33483	33795	34169	34458	34826
33161	33486	33806	34170	34462	34827
33168	33487	33810	34174	34465	34835
33172	33489	33817	34177	34468	34837
33173	33496	33821	34180	34471	34838
33177	33506	33824	34188	34475	34841
33179	33508	33828	34189	34480	34845
33194	33514	33833	34205	34487	34846
33195	33522	33836	34207	34510	34852
33196	33524	33837	34210	34518	34854
33198	33527	33838	34215	34525	34862
33202	33531	33842	34217	34527	34863
33210	33543	33844	34226	34553	34867
33217	33545	33846	34228	34560	34873
33228	33550	33855	34232	34571	34875
33230	33564	33856	34235	34573	34876
33236	33570	33857	34237	34583	34877
33237	33572	33859	34238	34585	34881
33243	33575	33865	34241	34587	34882
33246	33580	33909	34253	34592	34886
33248	33583	33912	34261	34602	34888
33250	33585	33918	34270	34605	34892
33254	33595	33920	34272	34607	34893
33255	33597	33924	34273	34615	34897
33256	33621	33932	34277	34620	34899
33257	33622	33934	34285	34623	34912
33268	33623	33949	34287	34631	34917
33276	33625	33952	34291	34632	34923
33278	33636	33968	34293	34639	34924
33281	33637	33972	34297	34640	34928
33284	33651	33973	34300	34645	34933
33303	33656	33978	34305	34659	34934
33305	33657	33990	34309	34669	34940
33313	33661	33992	34310	34684	34945
33319	33671	33994	34312	34690	34949
33322	33676	33995	34316	34692	34952
33334	33677	34004	34327	34703	34953
33341	33682	34005	34329	34724	34954
33347	33683	34015	34342	34725	34961
33357	33685	34019	34347	34726	34967
33358	33690	34041	34351	34736	34968
33359	33694	34050	34361	34737	34971

**The following WRIT PETITIONs Pertaining to the year 2012
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
34981	35214	35572	35932	36320	36678
34993	35217	35573	35941	36325	36689
35003	35228	35579	35943	36328	36691
35004	35233	35581	35953	36337	36697
35006	35243	35588	35956	36354	36700
35012	35258	35595	35960	36355	36711
35015	35272	35604	35964	36356	36717
35018	35275	35610	35965	36358	36723
35021	35278	35613	35966	36363	36729
35030	35280	35615	35991	36376	36744
35031	35291	35621	35999	36377	36745
35032	35303	35627	36004	36384	36747
35042	35315	35640	36006	36389	36751
35044	35318	35645	36010	36391	36752
35048	35326	35646	36013	36392	36758
35054	35328	35648	36028	36404	36769
35066	35329	35649	36037	36406	36773
35067	35331	35651	36038	36423	36776
35081	35333	35657	36046	36425	36780
35082	35341	35663	36064	36427	36807
35085	35342	35671	36075	36436	36816
35086	35354	35681	36076	36443	36817
35088	35357	35683	36078	36449	36820
35097	35360	35694	36089	36454	36822
35098	35363	35695	36097	36458	36823
35099	35364	35698	36104	36462	36825
35104	35365	35705	36108	36472	36836
35105	35366	35706	36113	36477	36837
35108	35375	35712	36120	36479	36839
35111	35377	35715	36128	36480	36854
35112	35381	35720	36132	36481	36855
35117	35390	35724	36154	36482	36863
35119	35412	35741	36164	36484	36865
35120	35419	35743	36171	36493	36868
35127	35420	35744	36175	36508	36874
35130	35422	35745	36179	36512	36887
35136	35424	35747	36201	36522	36891
35139	35432	35753	36202	36534	36901
35146	35449	35755	36206	36536	36905
35153	35465	35756	36207	36538	36916
35155	35471	35771	36211	36546	36919
35161	35481	35774	36212	36551	36921
35164	35482	35777	36240	36559	36930
35170	35494	35778	36244	36577	36932
35171	35498	35812	36245	36600	36939
35172	35504	35825	36246	36616	36949
35175	35519	35841	36255	36625	36952
35181	35521	35847	36260	36627	36958
35185	35522	35849	36270	36633	36959
35187	35523	35863	36273	36639	36965
35188	35525	35866	36278	36642	36968
35198	35529	35867	36285	36644	36971
35199	35531	35891	36290	36646	36972
35202	35535	35899	36296	36662	36974
35203	35538	35913	36300	36666	36989
35208	35539	35915	36303	36667	36997
35210	35569	35918	36316	36674	37002

**The following WRIT PETITIONs Pertaining to the year 2012
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
37006	37306	37604	38014	38258	38534
37008	37308	37606	38021	38259	38535
37016	37309	37609	38022	38267	38539
37017	37325	37611	38024	38271	38540
37026	37326	37613	38028	38279	38541
37031	37335	37619	38037	38281	38548
37036	37338	37620	38039	38284	38553
37039	37358	37622	38045	38298	38556
37040	37366	37627	38049	38305	38564
37043	37374	37631	38051	38310	38577
37052	37378	37636	38054	38313	38589
37066	37379	37651	38060	38318	38590
37072	37384	37659	38071	38320	38596
37074	37388	37686	38074	38323	38608
37075	37391	37701	38084	38335	38609
37076	37396	37735	38085	38336	38610
37112	37398	37740	38087	38337	38612
37116	37401	37750	38089	38347	38615
37134	37408	37753	38090	38348	38619
37139	37413	37754	38096	38351	38624
37140	37414	37767	38105	38360	38627
37142	37426	37771	38106	38363	38642
37146	37431	37779	38117	38365	38647
37149	37434	37782	38121	38373	38652
37152	37437	37790	38125	38398	38658
37161	37438	37797	38130	38405	38660
37162	37452	37818	38133	38410	38663
37166	37454	37840	38138	38413	38670
37175	37456	37844	38140	38415	38675
37179	37457	37846	38142	38416	38677
37182	37461	37848	38143	38420	38701
37185	37469	37855	38144	38428	38703
37189	37475	37860	38146	38431	38718
37198	37476	37875	38157	38448	38726
37199	37481	37880	38162	38449	38731
37203	37484	37882	38166	38451	38733
37204	37486	37884	38170	38462	38736
37211	37488	37907	38171	38469	38744
37214	37496	37914	38173	38472	38748
37224	37500	37919	38179	38476	38750
37230	37501	37923	38181	38478	38755
37233	37509	37929	38184	38479	38757
37236	37510	37931	38187	38481	38760
37238	37511	37934	38198	38484	38761
37243	37514	37939	38207	38485	38766
37247	37515	37940	38210	38493	38776
37250	37517	37952	38212	38494	38777
37259	37534	37953	38222	38502	38778
37267	37537	37979	38226	38510	38782
37268	37553	37986	38228	38511	38788
37276	37558	37987	38230	38513	38792
37278	37574	37988	38238	38520	38793
37281	37578	37992	38241	38521	38798
37287	37579	37994	38242	38523	38805
37292	37580	37998	38244	38526	38816
37304	37592	38002	38246	38527	38821
37305	37599	38011	38256	38532	38822

**The following WRIT PETITIONs Pertaining to the year 2012
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
38828	39054	39286	39537	39794	40038
38832	39068	39292	39540	39795	40041
38834	39076	39293	39542	39796	40047
38837	39077	39296	39548	39797	40049
38838	39079	39297	39553	39800	40053
38839	39082	39303	39558	39804	40055
38840	39085	39306	39559	39805	40056
38842	39089	39308	39562	39806	40063
38846	39090	39309	39567	39812	40065
38854	39093	39313	39572	39813	40067
38856	39101	39314	39573	39814	40069
38857	39117	39315	39575	39815	40070
38859	39121	39317	39579	39818	40072
38860	39122	39319	39580	39829	40074
38862	39124	39322	39587	39832	40080
38868	39125	39323	39605	39834	40083
38871	39130	39324	39607	39842	40090
38872	39137	39331	39608	39849	40093
38874	39139	39335	39610	39850	40094
38879	39148	39336	39611	39851	40096
38892	39150	39343	39614	39852	40097
38899	39155	39353	39618	39855	40101
38900	39158	39354	39621	39857	40102
38901	39160	39356	39625	39859	40109
38905	39162	39357	39628	39860	40113
38906	39168	39361	39637	39861	40116
38907	39170	39363	39651	39865	40117
38911	39174	39366	39658	39869	40120
38918	39178	39368	39661	39880	40127
38924	39189	39376	39662	39884	40129
38930	39190	39382	39663	39888	40134
38934	39191	39385	39664	39889	40137
38936	39192	39388	39673	39895	40144
38939	39196	39390	39681	39924	40146
38941	39200	39392	39682	39931	40155
38948	39201	39393	39692	39933	40157
38951	39206	39395	39693	39934	40165
38961	39209	39400	39695	39939	40166
38964	39213	39401	39702	39940	40175
38965	39214	39413	39703	39944	40182
38969	39220	39418	39709	39954	40183
38974	39230	39422	39710	39962	40185
38976	39233	39439	39715	39965	40190
38979	39235	39441	39716	39973	40194
38991	39237	39446	39721	39976	40195
38994	39240	39447	39729	39978	40196
39003	39243	39452	39736	39991	40200
39011	39245	39462	39741	39993	40205
39013	39249	39475	39746	39995	40207
39023	39250	39476	39755	39999	40208
39025	39251	39479	39756	40010	40214
39030	39260	39486	39761	40012	40216
39031	39263	39497	39767	40013	40224
39032	39278	39504	39776	40014	40232
39035	39281	39519	39777	40018	40240
39039	39282	39530	39778	40022	40241
39048	39285	39535	39787	40023	40246

**The following WRIT PETITIONs Pertaining to the year 2012
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
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Case No.
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Case No.
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**The following WRIT PETITIONS Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
5	290	553	783	978	1160
9	296	554	787	979	1172
15	304	556	788	990	1174
21	308	557	794	993	1183
24	311	560	802	1007	1191
28	317	571	804	1010	1192
29	326	572	805	1020	1197
31	332	575	808	1022	1216
56	335	576	809	1024	1217
62	346	582	811	1025	1233
66	352	585	817	1027	1236
68	353	591	818	1031	1237
69	354	593	820	1035	1238
70	367	601	824	1038	1242
83	375	616	828	1043	1243
90	378	627	830	1046	1247
91	383	630	834	1047	1260
92	392	638	836	1051	1265
102	394	643	837	1054	1271
107	407	652	848	1055	1285
111	413	657	854	1060	1293
117	415	659	855	1061	1295
124	421	662	856	1064	1308
126	422	663	857	1065	1321
132	426	673	858	1067	1323
141	429	694	859	1068	1324
142	433	697	861	1069	1340
145	440	702	875	1072	1341
146	450	711	878	1081	1348
148	464	717	887	1083	1357
156	467	719	893	1089	1358
157	469	724	894	1090	1361
158	470	729	896	1091	1364
170	472	730	897	1095	1365
176	473	731	898	1102	1366
180	486	732	899	1108	1369
181	488	733	903	1109	1370
184	495	734	904	1112	1373
188	496	735	906	1113	1376
191	497	736	917	1118	1377
201	501	737	932	1119	1383
210	503	738	937	1120	1392
213	505	741	939	1121	1395
214	506	742	945	1123	1400
218	510	748	946	1125	1409
220	518	751	952	1126	1411
232	521	754	954	1127	1415
239	523	763	956	1128	1417
243	533	764	957	1129	1418
255	535	767	958	1130	1419
257	536	771	961	1131	1420
258	538	772	967	1138	1421
261	539	773	968	1147	1422
281	541	777	974	1153	1424
284	548	779	975	1154	1426
285	550	780	976	1156	1430
286	552	782	977	1158	1431

**The following WRIT PETITIONS Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
1436	1772	2145	2468	2717	3047
1447	1777	2147	2469	2721	3048
1448	1785	2175	2472	2725	3050
1452	1786	2182	2475	2727	3057
1457	1790	2183	2476	2738	3062
1471	1814	2186	2477	2739	3064
1473	1825	2189	2491	2740	3066
1484	1827	2192	2508	2746	3070
1490	1830	2193	2513	2748	3073
1496	1834	2203	2531	2752	3082
1498	1836	2211	2532	2753	3091
1500	1852	2237	2533	2756	3093
1510	1856	2246	2539	2760	3099
1512	1859	2254	2547	2763	3111
1516	1872	2258	2548	2765	3113
1521	1873	2259	2554	2770	3114
1528	1883	2260	2557	2772	3117
1533	1884	2261	2558	2773	3123
1537	1895	2263	2562	2775	3133
1552	1906	2266	2566	2785	3139
1556	1911	2273	2568	2787	3143
1562	1913	2276	2573	2789	3145
1564	1922	2279	2577	2802	3148
1567	1923	2289	2579	2810	3150
1576	1924	2293	2587	2817	3153
1578	1929	2299	2588	2825	3155
1584	1950	2318	2594	2826	3166
1589	1953	2330	2598	2850	3172
1590	1958	2332	2601	2853	3177
1592	1967	2343	2603	2855	3180
1593	1976	2347	2604	2856	3181
1596	1982	2348	2605	2869	3182
1597	1994	2352	2606	2875	3184
1599	1998	2356	2610	2880	3192
1601	1999	2359	2613	2882	3193
1611	2016	2374	2614	2892	3194
1630	2018	2376	2619	2894	3195
1641	2024	2380	2620	2897	3218
1648	2025	2389	2632	2898	3223
1651	2035	2390	2635	2912	3226
1674	2037	2392	2642	2915	3233
1679	2041	2398	2645	2918	3244
1683	2046	2404	2647	2925	3247
1697	2050	2406	2655	2934	3250
1700	2052	2414	2659	2939	3261
1701	2053	2415	2670	2943	3276
1702	2063	2419	2679	2951	3282
1705	2081	2420	2680	2956	3293
1717	2084	2421	2685	2958	3297
1719	2085	2431	2686	2971	3300
1723	2089	2432	2700	2973	3305
1744	2102	2437	2705	2984	3309
1757	2105	2440	2708	2988	3315
1758	2116	2449	2709	2998	3318
1759	2117	2456	2710	3030	3325
1765	2120	2459	2711	3042	3333
1770	2144	2460	2714	3044	3339

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
3355	3680	3856	4148	4426	4770
3368	3682	3859	4151	4437	4774
3370	3684	3871	4154	4439	4786
3371	3685	3878	4156	4451	4800
3392	3686	3880	4157	4467	4801
3395	3687	3885	4158	4471	4802
3399	3688	3893	4159	4475	4803
3403	3689	3896	4162	4476	4804
3406	3697	3903	4170	4484	4805
3414	3698	3908	4171	4488	4814
3415	3704	3921	4173	4490	4819
3425	3707	3922	4192	4498	4824
3431	3709	3927	4194	4506	4829
3433	3733	3945	4198	4517	4837
3437	3734	3952	4199	4519	4838
3438	3735	3959	4200	4522	4839
3442	3737	3970	4201	4523	4850
3443	3738	3971	4203	4525	4855
3449	3744	3973	4207	4526	4863
3455	3745	3975	4208	4529	4876
3468	3750	3977	4232	4530	4892
3472	3767	3983	4233	4552	4896
3475	3771	3988	4240	4563	4897
3483	3772	3989	4242	4570	4899
3490	3773	3993	4244	4573	4902
3492	3777	3995	4246	4574	4903
3496	3778	3998	4257	4580	4907
3497	3791	3999	4259	4587	4908
3508	3797	4002	4262	4596	4911
3514	3803	4007	4268	4601	4912
3515	3807	4011	4274	4602	4913
3519	3809	4015	4275	4605	4915
3521	3813	4019	4282	4609	4922
3531	3816	4024	4284	4610	4924
3533	3817	4029	4287	4616	4929
3537	3820	4030	4288	4620	4944
3540	3821	4031	4297	4625	4948
3554	3822	4036	4298	4627	4954
3556	3823	4046	4299	4630	4956
3558	3825	4048	4310	4644	4957
3586	3826	4049	4321	4646	4959
3591	3828	4050	4334	4647	4962
3597	3829	4061	4335	4651	4965
3602	3832	4075	4341	4657	4967
3604	3833	4084	4342	4664	4969
3609	3835	4090	4347	4665	4974
3613	3836	4092	4353	4674	4975
3616	3839	4095	4354	4676	4976
3617	3840	4102	4356	4680	4982
3624	3841	4103	4358	4686	4983
3625	3843	4105	4362	4692	4985
3632	3844	4110	4380	4698	4986
3639	3849	4125	4394	4707	4994
3642	3851	4134	4408	4724	4996
3651	3852	4135	4413	4731	4998
3659	3853	4140	4415	4745	5000
3662	3855	4147	4416	4749	5005

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
5011	5301	5541	5853	6063	6378
5012	5316	5552	5854	6064	6379
5015	5322	5562	5855	6065	6390
5018	5325	5565	5860	6071	6391
5022	5327	5580	5861	6074	6394
5035	5335	5586	5863	6081	6407
5039	5337	5597	5872	6084	6409
5040	5343	5600	5874	6086	6414
5060	5344	5608	5875	6087	6419
5066	5346	5613	5883	6088	6420
5072	5349	5618	5888	6091	6438
5079	5350	5621	5892	6094	6441
5080	5356	5623	5894	6103	6444
5081	5357	5665	5900	6107	6451
5099	5364	5666	5901	6113	6463
5109	5365	5668	5902	6116	6464
5119	5370	5672	5915	6118	6466
5121	5372	5675	5916	6133	6468
5130	5379	5688	5923	6134	6471
5144	5383	5690	5925	6135	6483
5147	5387	5696	5926	6139	6485
5156	5388	5704	5927	6141	6487
5161	5389	5705	5936	6147	6494
5164	5390	5706	5937	6151	6495
5170	5395	5707	5938	6153	6500
5171	5401	5709	5948	6164	6501
5173	5403	5711	5949	6178	6504
5177	5408	5716	5954	6183	6510
5181	5409	5718	5958	6195	6517
5182	5410	5719	5960	6197	6518
5190	5417	5720	5963	6198	6525
5191	5418	5724	5968	6201	6535
5192	5420	5726	5969	6202	6536
5194	5424	5727	5972	6204	6547
5196	5430	5728	5987	6217	6548
5198	5434	5729	5992	6227	6552
5204	5441	5731	5996	6231	6553
5205	5447	5734	5998	6239	6560
5208	5450	5738	6002	6247	6562
5209	5453	5743	6009	6251	6563
5210	5462	5748	6015	6253	6568
5221	5480	5753	6018	6254	6570
5223	5481	5754	6019	6258	6586
5234	5487	5755	6020	6260	6591
5235	5495	5777	6021	6261	6593
5238	5497	5789	6025	6267	6599
5241	5509	5794	6030	6274	6601
5245	5512	5800	6038	6278	6602
5250	5513	5814	6039	6279	6604
5255	5516	5817	6042	6282	6610
5256	5517	5824	6048	6284	6611
5264	5518	5825	6049	6309	6613
5268	5523	5828	6050	6337	6614
5272	5528	5829	6051	6361	6618
5276	5531	5834	6054	6368	6622
5278	5533	5836	6055	6374	6623
5292	5535	5844	6056	6377	6624

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
6626	6902	7197	7407	7649	7888
6628	6904	7198	7411	7651	7889
6631	6924	7200	7413	7654	7890
6634	6929	7203	7420	7664	7892
6637	6930	7205	7432	7665	7894
6640	6937	7206	7439	7671	7899
6650	6949	7208	7440	7679	7903
6657	6950	7209	7444	7702	7904
6663	6954	7211	7446	7705	7905
6665	6956	7212	7451	7710	7906
6673	6977	7213	7452	7712	7907
6703	6985	7226	7456	7714	7914
6709	6996	7227	7458	7719	7924
6710	7014	7229	7481	7720	7929
6711	7018	7232	7484	7724	7931
6713	7022	7234	7489	7725	7933
6731	7023	7236	7491	7726	7936
6732	7033	7247	7498	7729	7939
6734	7038	7255	7500	7730	7946
6737	7039	7258	7501	7733	7948
6741	7050	7261	7503	7739	7952
6742	7052	7263	7504	7742	7954
6745	7058	7264	7505	7747	7958
6749	7059	7268	7510	7752	7965
6750	7074	7274	7513	7755	7970
6754	7081	7279	7520	7757	7971
6756	7083	7289	7521	7764	7972
6761	7086	7291	7525	7768	7975
6762	7103	7292	7527	7771	7977
6763	7111	7296	7529	7772	7980
6771	7117	7297	7532	7773	7982
6774	7128	7299	7540	7776	7990
6782	7133	7305	7546	7779	7994
6784	7135	7306	7548	7780	7997
6786	7137	7313	7550	7783	7998
6790	7140	7318	7553	7794	8001
6793	7141	7321	7554	7795	8003
6795	7143	7325	7557	7804	8010
6804	7144	7329	7558	7829	8011
6813	7145	7332	7569	7830	8014
6822	7149	7337	7570	7833	8022
6826	7151	7339	7571	7834	8027
6829	7152	7343	7572	7836	8030
6845	7154	7349	7573	7837	8039
6847	7161	7353	7574	7839	8041
6850	7167	7360	7582	7846	8045
6851	7168	7361	7595	7848	8050
6852	7169	7365	7596	7853	8052
6868	7174	7370	7598	7854	8060
6873	7175	7371	7605	7857	8063
6876	7176	7375	7615	7861	8069
6877	7178	7377	7621	7862	8073
6878	7181	7381	7624	7865	8079
6886	7182	7384	7631	7870	8088
6895	7184	7386	7633	7876	8090
6900	7189	7397	7636	7877	8096
6901	7192	7400	7639	7882	8104

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
8105	8288	8506	8709	8910	9071
8109	8289	8509	8710	8920	9072
8119	8296	8510	8712	8922	9074
8121	8300	8516	8718	8923	9075
8123	8301	8518	8719	8931	9079
8135	8303	8521	8720	8933	9082
8137	8306	8524	8725	8936	9086
8145	8309	8532	8727	8939	9087
8149	8310	8537	8729	8940	9091
8150	8311	8538	8730	8945	9093
8155	8312	8539	8732	8946	9094
8157	8313	8543	8734	8947	9095
8170	8318	8545	8736	8949	9099
8175	8322	8547	8741	8953	9101
8178	8326	8548	8742	8956	9107
8186	8330	8555	8746	8957	9111
8190	8331	8565	8747	8958	9112
8193	8336	8571	8755	8962	9115
8202	8346	8573	8757	8963	9118
8204	8348	8579	8758	8964	9125
8208	8355	8587	8764	8968	9129
8209	8359	8591	8766	8970	9132
8212	8362	8592	8769	8972	9135
8214	8364	8594	8770	8976	9136
8215	8366	8595	8777	8981	9138
8216	8368	8600	8782	8982	9142
8218	8369	8601	8786	8984	9143
8219	8376	8603	8788	8985	9144
8221	8380	8605	8803	8988	9145
8224	8382	8606	8804	8991	9146
8229	8383	8607	8807	8992	9147
8230	8384	8614	8808	9000	9151
8231	8386	8617	8809	9004	9152
8235	8389	8618	8810	9005	9153
8236	8394	8621	8811	9010	9159
8237	8395	8623	8814	9011	9161
8238	8402	8635	8834	9014	9162
8243	8412	8636	8835	9016	9163
8244	8414	8639	8838	9017	9164
8248	8423	8640	8846	9020	9166
8249	8424	8645	8853	9028	9167
8251	8425	8649	8859	9029	9168
8252	8426	8660	8860	9034	9175
8260	8432	8664	8862	9035	9176
8262	8438	8666	8866	9037	9177
8264	8439	8667	8869	9039	9180
8265	8447	8668	8871	9041	9183
8267	8457	8676	8873	9042	9194
8268	8464	8679	8875	9044	9201
8269	8465	8685	8878	9046	9202
8271	8469	8694	8883	9048	9207
8275	8478	8695	8887	9053	9212
8279	8487	8696	8889	9059	9213
8282	8489	8698	8891	9061	9220
8283	8490	8700	8894	9062	9226
8285	8493	8701	8903	9063	9233
8287	8502	8705	8908	9067	9234

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
9235	9361	9462	9545	9646	9738
9236	9362	9464	9546	9647	9740
9241	9363	9465	9549	9648	9741
9245	9365	9466	9550	9649	9742
9246	9366	9467	9551	9650	9746
9247	9370	9468	9552	9651	9748
9250	9371	9469	9554	9654	9750
9251	9375	9470	9557	9657	9752
9252	9378	9471	9558	9658	9753
9254	9384	9472	9559	9659	9754
9256	9385	9473	9560	9660	9755
9257	9386	9476	9563	9662	9757
9259	9391	9477	9564	9664	9759
9260	9392	9479	9566	9672	9761
9263	9394	9481	9567	9674	9762
9264	9395	9482	9568	9680	9765
9267	9397	9484	9569	9682	9766
9268	9400	9485	9571	9684	9767
9270	9403	9486	9572	9685	9770
9272	9405	9487	9573	9687	9772
9273	9407	9488	9575	9688	9774
9274	9408	9489	9577	9689	9777
9275	9409	9490	9579	9691	9779
9276	9410	9491	9580	9693	9780
9277	9413	9492	9581	9695	9784
9278	9414	9494	9583	9696	9785
9282	9415	9495	9584	9697	9786
9283	9416	9496	9585	9698	9787
9284	9417	9497	9587	9699	9788
9287	9418	9501	9588	9700	9790
9290	9421	9502	9589	9701	9791
9293	9423	9504	9591	9702	9792
9296	9424	9505	9594	9706	9793
9297	9425	9506	9596	9707	9795
9301	9426	9507	9599	9708	9797
9302	9427	9509	9600	9710	9798
9304	9428	9512	9601	9711	9799
9305	9429	9513	9603	9712	9800
9308	9430	9514	9606	9713	9801
9318	9432	9516	9612	9714	9803
9321	9436	9520	9615	9715	9805
9322	9437	9523	9620	9716	9806
9323	9438	9524	9621	9717	9809
9328	9439	9526	9622	9718	9810
9330	9440	9528	9623	9721	9811
9331	9441	9529	9625	9723	9812
9332	9443	9530	9627	9724	9813
9333	9445	9532	9628	9725	9814
9336	9446	9533	9633	9726	9815
9338	9447	9534	9634	9727	9817
9343	9448	9535	9636	9729	9819
9347	9449	9536	9638	9730	9820
9348	9450	9537	9640	9732	9821
9349	9451	9538	9641	9734	9822
9353	9453	9541	9643	9735	9823
9358	9454	9543	9644	9736	9824
9359	9460	9544	9645	9737	9825

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
9827	9918	10018	10133	10221	10321
9828	9919	10020	10136	10223	10324
9829	9920	10021	10137	10224	10325
9833	9922	10023	10139	10225	10329
9834	9923	10024	10141	10226	10330
9835	9925	10025	10143	10227	10331
9837	9926	10027	10144	10228	10332
9838	9928	10028	10145	10229	10333
9841	9932	10029	10146	10231	10334
9842	9933	10032	10148	10232	10336
9843	9934	10034	10149	10233	10338
9844	9935	10035	10150	10234	10339
9845	9937	10036	10156	10235	10340
9846	9939	10039	10157	10237	10344
9848	9942	10040	10158	10238	10345
9851	9943	10042	10159	10240	10347
9857	9944	10043	10160	10241	10348
9858	9947	10046	10162	10244	10349
9860	9953	10047	10166	10245	10350
9861	9955	10050	10167	10248	10351
9862	9956	10056	10168	10250	10352
9863	9957	10057	10169	10252	10354
9864	9960	10059	10172	10253	10355
9866	9963	10062	10174	10254	10356
9867	9965	10063	10175	10258	10358
9868	9966	10066	10177	10261	10359
9870	9968	10068	10178	10266	10360
9871	9971	10069	10179	10268	10362
9876	9972	10071	10180	10271	10364
9877	9975	10072	10185	10272	10369
9879	9976	10077	10186	10273	10376
9880	9977	10078	10187	10275	10377
9881	9979	10079	10188	10280	10378
9882	9981	10080	10189	10282	10381
9883	9982	10083	10190	10283	10382
9884	9984	10084	10192	10284	10383
9886	9987	10085	10193	10285	10387
9888	9988	10086	10194	10289	10388
9889	9990	10088	10195	10290	10389
9890	9991	10090	10196	10292	10392
9891	9993	10098	10198	10293	10393
9892	9995	10102	10199	10294	10394
9894	9996	10105	10200	10297	10395
9897	9997	10107	10201	10299	10396
9898	10000	10108	10202	10300	10397
9900	10001	10111	10204	10301	10400
9901	10002	10112	10206	10303	10401
9903	10005	10113	10207	10304	10402
9905	10007	10115	10208	10307	10404
9906	10008	10117	10210	10308	10405
9907	10009	10121	10211	10309	10409
9910	10010	10125	10212	10312	10412
9911	10011	10127	10213	10314	10417
9913	10013	10128	10215	10315	10418
9914	10014	10130	10217	10318	10422
9915	10016	10131	10218	10319	10423
9916	10017	10132	10219	10320	10428

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
10429	10528	10628	10728	10838	10934
10430	10530	10629	10729	10839	10935
10433	10532	10630	10737	10840	10936
10437	10533	10633	10739	10842	10939
10439	10537	10634	10740	10843	10940
10440	10538	10636	10741	10844	10941
10441	10543	10637	10742	10846	10943
10445	10545	10638	10745	10848	10944
10446	10547	10639	10746	10850	10945
10450	10548	10641	10750	10851	10946
10451	10550	10643	10751	10854	10947
10452	10552	10644	10752	10856	10948
10453	10557	10645	10754	10857	10949
10454	10558	10646	10755	10860	10950
10456	10559	10647	10756	10861	10953
10460	10561	10648	10757	10863	10955
10461	10564	10650	10758	10865	10958
10462	10565	10652	10760	10866	10959
10463	10567	10653	10762	10867	10962
10469	10569	10657	10766	10869	10963
10470	10570	10658	10768	10871	10965
10471	10572	10663	10770	10872	10968
10472	10573	10665	10771	10873	10970
10474	10574	10666	10772	10874	10971
10475	10575	10667	10773	10875	10972
10476	10576	10670	10775	10876	10973
10477	10581	10671	10779	10879	10975
10478	10583	10672	10781	10880	10978
10480	10584	10673	10782	10883	10979
10481	10585	10678	10783	10884	10981
10483	10586	10679	10784	10886	10983
10484	10587	10685	10785	10887	10984
10485	10588	10687	10788	10891	10991
10488	10590	10688	10792	10892	10992
10489	10591	10689	10793	10894	10996
10491	10592	10692	10794	10895	11005
10492	10593	10693	10797	10896	11007
10493	10594	10694	10798	10897	11008
10498	10595	10696	10804	10898	11009
10500	10596	10698	10806	10899	11012
10503	10597	10699	10807	10901	11013
10504	10598	10700	10809	10906	11017
10506	10601	10704	10810	10907	11020
10507	10603	10705	10811	10909	11021
10509	10604	10708	10814	10914	11024
10512	10606	10709	10815	10916	11025
10513	10608	10711	10817	10918	11030
10514	10609	10713	10819	10920	11032
10516	10610	10718	10821	10922	11033
10518	10611	10719	10822	10923	11034
10519	10612	10721	10823	10924	11035
10520	10613	10722	10824	10925	11036
10521	10615	10723	10826	10926	11039
10522	10618	10724	10828	10927	11040
10523	10622	10725	10833	10928	11043
10525	10623	10726	10834	10930	11045
10527	10626	10727	10836	10931	11047

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
11048	11133	11221	11313	11396	11507
11049	11134	11223	11314	11397	11511
11050	11135	11225	11315	11398	11513
11052	11136	11226	11316	11400	11514
11053	11137	11227	11318	11401	11515
11054	11139	11228	11320	11406	11516
11055	11140	11229	11321	11407	11519
11057	11141	11230	11322	11410	11521
11058	11143	11231	11327	11411	11523
11059	11145	11234	11329	11413	11524
11060	11147	11237	11332	11415	11525
11061	11151	11238	11333	11416	11526
11062	11153	11239	11334	11417	11527
11064	11154	11241	11335	11420	11528
11065	11156	11242	11336	11424	11529
11066	11157	11245	11338	11427	11530
11067	11159	11246	11339	11428	11531
11068	11160	11248	11341	11431	11534
11070	11166	11249	11342	11432	11535
11072	11168	11250	11343	11434	11537
11073	11169	11253	11344	11436	11538
11074	11170	11255	11345	11438	11539
11075	11171	11256	11346	11440	11545
11077	11172	11263	11347	11441	11546
11079	11173	11265	11348	11443	11548
11080	11174	11266	11349	11446	11549
11085	11176	11267	11351	11447	11550
11086	11177	11268	11354	11448	11553
11088	11178	11269	11355	11449	11554
11092	11179	11270	11356	11454	11556
11093	11180	11271	11357	11455	11557
11096	11182	11275	11360	11456	11558
11097	11183	11276	11361	11457	11559
11098	11185	11278	11362	11458	11562
11099	11187	11279	11363	11460	11563
11101	11189	11282	11364	11461	11565
11102	11190	11283	11367	11462	11566
11103	11193	11284	11368	11463	11567
11104	11195	11287	11369	11464	11568
11105	11198	11288	11371	11468	11570
11106	11199	11289	11372	11469	11571
11107	11200	11293	11373	11471	11573
11108	11201	11294	11374	11472	11574
11109	11202	11295	11375	11475	11575
11111	11203	11296	11378	11476	11576
11112	11204	11297	11379	11477	11581
11114	11205	11298	11381	11479	11582
11116	11208	11301	11385	11483	11583
11117	11211	11302	11386	11486	11591
11118	11212	11303	11387	11487	11592
11119	11213	11304	11388	11488	11595
11120	11214	11305	11389	11491	11596
11122	11215	11308	11390	11494	11598
11123	11216	11309	11391	11497	11600
11124	11217	11310	11392	11498	11601
11127	11219	11311	11393	11502	11602
11130	11220	11312	11394	11505	11604

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
11606	11738	11833	11936	12021	12116
11608	11739	11834	11937	12024	12121
11609	11742	11835	11940	12025	12123
11622	11744	11836	11941	12026	12124
11625	11748	11838	11946	12027	12126
11628	11749	11840	11947	12028	12132
11632	11750	11843	11949	12029	12133
11633	11751	11844	11951	12031	12137
11635	11752	11845	11954	12032	12139
11637	11753	11846	11957	12033	12141
11638	11755	11851	11958	12034	12142
11639	11757	11854	11959	12035	12143
11641	11760	11855	11960	12036	12144
11644	11761	11856	11961	12037	12146
11645	11762	11857	11963	12040	12149
11646	11763	11858	11964	12042	12150
11649	11765	11860	11965	12046	12156
11650	11767	11861	11967	12047	12160
11659	11769	11862	11969	12048	12161
11661	11770	11863	11971	12049	12164
11662	11772	11864	11972	12050	12165
11665	11773	11865	11973	12051	12166
11666	11774	11866	11974	12053	12168
11668	11775	11867	11976	12055	12169
11669	11777	11868	11977	12056	12173
11671	11782	11871	11979	12057	12177
11672	11783	11872	11980	12059	12179
11673	11786	11875	11981	12060	12182
11675	11788	11876	11982	12063	12183
11676	11789	11878	11984	12064	12184
11677	11790	11879	11988	12068	12185
11679	11791	11883	11989	12070	12187
11681	11792	11885	11990	12071	12190
11685	11795	11886	11991	12073	12196
11691	11796	11888	11992	12078	12202
11693	11797	11889	11993	12079	12204
11694	11803	11890	11994	12080	12206
11696	11805	11891	11995	12082	12207
11698	11806	11892	11996	12083	12208
11702	11807	11893	11997	12085	12209
11705	11808	11895	11999	12087	12211
11707	11810	11899	12000	12088	12212
11711	11811	11900	12001	12090	12217
11712	11812	11903	12002	12092	12221
11715	11814	11904	12003	12094	12224
11716	11815	11906	12004	12095	12226
11719	11816	11909	12006	12096	12227
11720	11818	11910	12008	12098	12228
11721	11819	11912	12010	12099	12229
11722	11821	11913	12012	12100	12231
11724	11823	11914	12013	12101	12234
11725	11824	11915	12014	12102	12235
11728	11825	11923	12015	12104	12236
11730	11826	11924	12017	12107	12239
11732	11827	11928	12018	12108	12241
11736	11830	11930	12019	12112	12242
11737	11831	11932	12020	12113	12247

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
12249	12360	12452	12582	12687	12802
12250	12362	12454	12585	12689	12804
12251	12363	12456	12586	12690	12805
12263	12365	12459	12588	12694	12807
12264	12366	12463	12590	12696	12808
12265	12369	12466	12591	12697	12810
12266	12370	12469	12592	12699	12811
12267	12371	12473	12596	12700	12812
12269	12372	12476	12597	12702	12814
12271	12373	12479	12600	12704	12817
12272	12377	12481	12601	12705	12818
12275	12378	12483	12602	12706	12819
12277	12379	12489	12603	12708	12820
12278	12380	12490	12605	12710	12821
12279	12381	12492	12606	12711	12825
12280	12384	12493	12611	12712	12826
12281	12385	12499	12612	12717	12828
12283	12388	12500	12613	12720	12829
12284	12389	12502	12614	12721	12834
12288	12392	12503	12617	12722	12836
12289	12393	12505	12619	12723	12837
12294	12394	12506	12622	12724	12839
12295	12396	12510	12623	12725	12841
12297	12398	12512	12625	12729	12844
12299	12399	12513	12626	12731	12845
12300	12402	12517	12627	12732	12847
12301	12404	12519	12631	12734	12848
12302	12405	12525	12632	12739	12849
12303	12407	12526	12634	12740	12850
12307	12408	12527	12636	12742	12851
12308	12411	12528	12637	12743	12853
12309	12412	12529	12638	12746	12856
12311	12413	12530	12641	12750	12857
12312	12414	12531	12643	12751	12859
12313	12415	12532	12644	12755	12860
12314	12417	12533	12645	12760	12861
12316	12418	12534	12647	12761	12862
12318	12420	12537	12648	12763	12863
12320	12422	12539	12651	12769	12865
12321	12424	12541	12652	12770	12870
12322	12425	12542	12655	12773	12872
12323	12426	12544	12658	12777	12873
12327	12429	12546	12659	12779	12874
12333	12431	12549	12660	12781	12875
12334	12432	12555	12662	12782	12876
12335	12434	12557	12663	12783	12877
12337	12435	12558	12664	12784	12878
12338	12437	12559	12668	12786	12879
12339	12438	12560	12671	12787	12881
12341	12441	12562	12672	12788	12882
12342	12442	12563	12675	12789	12883
12346	12445	12567	12680	12791	12884
12347	12447	12570	12681	12792	12886
12354	12448	12571	12682	12796	12887
12357	12449	12577	12683	12797	12891
12358	12450	12578	12684	12799	12892
12359	12451	12580	12686	12800	12894

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
12896	13029	13121	13245	13375	13472
12897	13030	13122	13251	13376	13475
12901	13032	13123	13252	13378	13477
12903	13033	13129	13255	13384	13479
12906	13034	13137	13258	13385	13480
12916	13036	13141	13259	13387	13481
12917	13037	13142	13261	13390	13482
12918	13039	13143	13263	13392	13483
12919	13042	13144	13269	13395	13487
12923	13043	13146	13270	13396	13489
12924	13044	13150	13274	13398	13490
12926	13045	13151	13275	13399	13491
12927	13047	13153	13280	13400	13495
12930	13048	13155	13281	13401	13497
12932	13049	13157	13283	13402	13498
12933	13050	13158	13284	13406	13499
12934	13051	13159	13285	13407	13500
12935	13052	13160	13289	13408	13502
12936	13053	13161	13290	13409	13503
12938	13055	13163	13292	13410	13505
12942	13056	13164	13293	13411	13506
12943	13059	13165	13295	13412	13507
12946	13060	13166	13299	13413	13509
12948	13061	13167	13300	13414	13510
12949	13063	13168	13301	13415	13511
12951	13065	13174	13305	13416	13512
12953	13070	13176	13308	13417	13513
12958	13072	13178	13309	13418	13516
12960	13073	13179	13314	13420	13517
12962	13074	13180	13315	13422	13518
12966	13075	13182	13318	13425	13520
12967	13076	13183	13319	13426	13523
12970	13080	13187	13320	13428	13525
12974	13081	13189	13321	13430	13528
12975	13082	13190	13322	13431	13533
12976	13084	13192	13325	13434	13534
12977	13085	13193	13326	13436	13540
12979	13087	13194	13330	13437	13541
12982	13088	13201	13335	13438	13544
12986	13089	13205	13336	13440	13545
12988	13090	13210	13337	13441	13548
12989	13093	13212	13339	13444	13549
12990	13095	13213	13342	13446	13552
12992	13096	13216	13343	13448	13553
12993	13097	13218	13344	13449	13554
12999	13098	13221	13346	13451	13555
13001	13100	13223	13347	13457	13557
13007	13101	13225	13351	13459	13560
13012	13103	13226	13354	13460	13563
13015	13104	13230	13355	13461	13565
13017	13106	13233	13356	13464	13566
13018	13107	13234	13357	13465	13567
13021	13108	13235	13359	13467	13570
13023	13111	13236	13362	13468	13571
13024	13112	13238	13364	13469	13572
13026	13114	13243	13365	13470	13573
13028	13120	13244	13371	13471	13574

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
13575	13692	13786	13880	13994	14118
13580	13694	13787	13884	13995	14119
13581	13698	13788	13885	13996	14120
13585	13700	13789	13886	13998	14121
13587	13701	13790	13887	14002	14124
13589	13702	13792	13888	14007	14125
13594	13703	13793	13889	14008	14126
13595	13705	13794	13890	14009	14131
13598	13706	13795	13896	14010	14132
13599	13708	13796	13899	14011	14133
13600	13710	13798	13901	14021	14136
13601	13713	13799	13903	14022	14137
13606	13714	13800	13906	14032	14142
13607	13715	13802	13907	14033	14144
13608	13717	13803	13909	14034	14147
13615	13718	13804	13912	14037	14149
13616	13720	13810	13913	14039	14150
13618	13721	13812	13914	14040	14152
13621	13723	13813	13915	14042	14155
13623	13725	13814	13916	14043	14156
13626	13726	13815	13918	14045	14159
13628	13727	13816	13923	14046	14161
13630	13728	13821	13930	14048	14162
13636	13731	13824	13931	14049	14166
13637	13732	13825	13934	14050	14167
13640	13733	13827	13937	14051	14168
13641	13735	13832	13938	14053	14169
13642	13736	13833	13939	14054	14170
13643	13737	13836	13940	14055	14171
13644	13738	13838	13942	14057	14172
13646	13739	13839	13944	14059	14173
13650	13741	13841	13945	14061	14175
13652	13742	13843	13946	14062	14176
13653	13743	13844	13948	14064	14177
13654	13747	13845	13949	14069	14178
13655	13748	13847	13951	14070	14179
13656	13749	13850	13954	14071	14180
13658	13750	13854	13955	14072	14181
13661	13751	13855	13956	14075	14182
13663	13752	13856	13957	14076	14187
13665	13753	13857	13958	14077	14188
13666	13754	13858	13959	14079	14189
13668	13755	13859	13962	14084	14190
13669	13756	13860	13963	14086	14192
13670	13764	13861	13965	14087	14193
13672	13765	13862	13966	14090	14195
13675	13770	13865	13969	14092	14198
13679	13771	13868	13971	14093	14202
13680	13772	13869	13973	14101	14203
13681	13774	13870	13977	14102	14204
13682	13775	13871	13978	14103	14205
13684	13776	13872	13981	14105	14206
13686	13780	13873	13982	14106	14208
13687	13781	13874	13985	14109	14209
13689	13782	13875	13989	14110	14210
13690	13784	13877	13990	14114	14211
13691	13785	13879	13991	14115	14213

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
14215	14316	14391	14486	14589	14686
14217	14317	14394	14487	14590	14687
14218	14318	14395	14488	14592	14688
14219	14319	14396	14489	14594	14689
14221	14320	14397	14490	14595	14690
14222	14321	14398	14493	14598	14691
14224	14322	14401	14494	14600	14692
14226	14323	14403	14496	14602	14694
14227	14325	14405	14498	14603	14696
14230	14326	14407	14501	14608	14697
14232	14327	14408	14507	14610	14698
14234	14328	14411	14516	14611	14701
14235	14329	14412	14519	14612	14703
14237	14330	14413	14520	14614	14707
14238	14331	14414	14522	14615	14708
14239	14332	14416	14525	14618	14709
14241	14333	14419	14526	14619	14710
14246	14334	14420	14529	14621	14711
14247	14335	14421	14531	14622	14713
14248	14336	14424	14532	14624	14719
14249	14338	14425	14533	14627	14720
14250	14339	14428	14536	14628	14724
14253	14341	14429	14537	14630	14725
14255	14342	14430	14538	14631	14726
14258	14343	14431	14539	14633	14727
14263	14344	14432	14540	14634	14729
14264	14345	14433	14543	14635	14730
14265	14347	14434	14545	14637	14731
14266	14349	14435	14546	14638	14732
14267	14350	14436	14547	14639	14734
14271	14351	14437	14548	14640	14735
14276	14352	14438	14549	14641	14737
14279	14353	14439	14550	14642	14740
14280	14355	14441	14551	14644	14742
14281	14356	14443	14553	14645	14743
14282	14357	14444	14554	14646	14744
14283	14358	14446	14555	14647	14745
14284	14360	14447	14556	14649	14746
14288	14364	14448	14557	14652	14748
14289	14365	14449	14558	14654	14749
14291	14366	14453	14559	14656	14750
14292	14367	14459	14565	14660	14751
14293	14370	14461	14567	14662	14754
14294	14371	14462	14572	14663	14756
14295	14373	14463	14573	14667	14757
14296	14376	14464	14574	14669	14758
14301	14377	14465	14575	14672	14760
14302	14378	14466	14576	14673	14761
14303	14380	14468	14577	14674	14763
14304	14381	14470	14578	14675	14764
14305	14384	14472	14579	14676	14765
14306	14385	14476	14581	14678	14767
14308	14386	14477	14582	14679	14768
14312	14387	14480	14583	14680	14770
14313	14388	14482	14584	14681	14772
14314	14389	14484	14586	14682	14773
14315	14390	14485	14587	14683	14774

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
14776	14864	14943	15040	15138	15237
14777	14865	14955	15041	15141	15239
14778	14867	14956	15044	15147	15240
14780	14868	14958	15047	15148	15242
14781	14869	14959	15048	15149	15244
14782	14870	14960	15049	15150	15248
14783	14872	14961	15050	15153	15250
14784	14874	14962	15051	15156	15252
14785	14875	14964	15052	15157	15256
14786	14876	14965	15053	15158	15258
14787	14877	14966	15056	15162	15260
14788	14879	14968	15060	15163	15261
14789	14880	14969	15061	15164	15264
14793	14881	14974	15064	15165	15266
14795	14882	14975	15067	15168	15267
14796	14883	14978	15068	15169	15268
14797	14884	14979	15069	15170	15269
14802	14885	14982	15071	15171	15270
14805	14886	14983	15072	15173	15271
14806	14888	14984	15073	15175	15272
14807	14889	14985	15075	15177	15274
14808	14890	14986	15077	15179	15275
14809	14892	14987	15078	15182	15276
14810	14893	14991	15079	15183	15279
14812	14895	14992	15082	15184	15280
14813	14896	14997	15083	15185	15281
14816	14897	14998	15084	15186	15282
14818	14898	14999	15085	15187	15283
14819	14899	15000	15087	15188	15284
14821	14900	15001	15092	15189	15285
14822	14901	15002	15093	15190	15286
14824	14902	15003	15094	15191	15288
14825	14903	15005	15095	15192	15290
14827	14904	15006	15099	15194	15292
14828	14905	15008	15102	15196	15294
14829	14906	15009	15104	15197	15295
14830	14908	15010	15106	15198	15296
14832	14909	15013	15107	15199	15300
14833	14910	15014	15108	15200	15301
14834	14913	15016	15109	15208	15305
14835	14914	15017	15110	15210	15307
14836	14916	15018	15112	15212	15308
14839	14917	15020	15113	15214	15309
14840	14918	15022	15114	15216	15310
14842	14919	15024	15117	15218	15311
14843	14921	15026	15118	15219	15312
14846	14922	15027	15119	15223	15313
14848	14924	15028	15120	15224	15314
14850	14926	15030	15122	15226	15315
14851	14927	15031	15123	15229	15316
14855	14928	15032	15124	15230	15317
14856	14931	15033	15126	15231	15320
14857	14932	15034	15130	15232	15321
14858	14933	15035	15133	15233	15322
14860	14936	15036	15134	15234	15323
14862	14937	15038	15135	15235	15324
14863	14938	15039	15136	15236	15326

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
15327	15417	15515	15600	15688	15777
15328	15418	15516	15601	15689	15778
15329	15421	15519	15604	15690	15779
15330	15422	15522	15605	15692	15780
15331	15424	15523	15606	15694	15781
15332	15426	15526	15607	15698	15782
15333	15428	15530	15609	15699	15784
15334	15430	15531	15610	15700	15786
15335	15432	15532	15613	15703	15788
15336	15436	15533	15614	15705	15789
15337	15438	15535	15616	15706	15790
15338	15439	15536	15620	15707	15791
15339	15441	15537	15624	15710	15793
15340	15442	15538	15625	15711	15794
15341	15444	15539	15626	15714	15797
15342	15445	15540	15627	15716	15798
15345	15450	15541	15628	15719	15799
15349	15451	15542	15629	15720	15802
15350	15452	15543	15631	15722	15804
15352	15453	15544	15632	15724	15807
15353	15454	15545	15634	15725	15808
15354	15457	15548	15636	15726	15809
15357	15459	15549	15638	15727	15810
15360	15460	15551	15639	15728	15812
15361	15462	15552	15640	15729	15813
15362	15464	15553	15641	15730	15814
15364	15465	15554	15642	15732	15818
15365	15466	15555	15643	15733	15823
15366	15467	15556	15644	15735	15825
15367	15468	15557	15645	15736	15826
15369	15471	15558	15651	15737	15828
15370	15472	15559	15652	15738	15829
15373	15475	15561	15653	15739	15830
15378	15476	15562	15654	15740	15834
15381	15479	15563	15655	15741	15835
15384	15480	15565	15656	15742	15836
15386	15481	15566	15657	15743	15839
15388	15485	15568	15658	15746	15840
15389	15489	15569	15659	15748	15841
15390	15490	15570	15660	15751	15842
15391	15492	15571	15661	15754	15843
15393	15493	15573	15663	15755	15844
15394	15494	15574	15664	15756	15845
15398	15496	15575	15665	15757	15846
15399	15497	15576	15666	15758	15847
15401	15499	15577	15669	15759	15849
15404	15500	15579	15670	15760	15850
15405	15501	15580	15671	15761	15855
15406	15502	15582	15672	15764	15859
15408	15503	15583	15673	15765	15863
15409	15505	15585	15678	15766	15864
15410	15507	15589	15679	15767	15865
15411	15508	15593	15683	15770	15866
15412	15509	15594	15684	15771	15869
15413	15511	15595	15685	15772	15870
15415	15512	15598	15686	15774	15871
15416	15513	15599	15687	15775	15873

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
15874	15958	16043	16132	16226	16344
15875	15960	16044	16133	16229	16345
15877	15961	16045	16136	16230	16348
15878	15962	16046	16137	16231	16349
15879	15963	16047	16138	16232	16350
15881	15964	16051	16139	16233	16351
15884	15965	16052	16141	16238	16352
15887	15966	16053	16142	16242	16353
15888	15967	16054	16144	16244	16355
15890	15968	16055	16145	16245	16356
15892	15969	16056	16147	16247	16357
15893	15972	16057	16149	16248	16358
15894	15973	16060	16151	16250	16360
15896	15974	16061	16152	16251	16361
15897	15977	16062	16153	16263	16362
15898	15978	16063	16155	16264	16364
15899	15979	16064	16158	16265	16365
15901	15981	16066	16159	16266	16368
15903	15982	16068	16160	16268	16369
15904	15983	16069	16161	16273	16370
15907	15984	16070	16163	16275	16371
15909	15985	16071	16164	16280	16374
15910	15987	16075	16165	16282	16376
15911	15989	16078	16166	16283	16377
15912	15990	16081	16167	16286	16378
15913	15991	16084	16168	16294	16379
15914	15992	16085	16170	16296	16380
15915	15994	16088	16172	16298	16381
15916	15996	16089	16174	16299	16383
15920	15997	16090	16176	16303	16385
15921	15998	16091	16178	16304	16386
15922	15999	16092	16181	16305	16387
15924	16000	16093	16183	16306	16389
15925	16001	16094	16184	16307	16390
15927	16003	16095	16185	16308	16392
15928	16004	16097	16186	16310	16393
15929	16005	16099	16195	16313	16394
15930	16006	16100	16197	16316	16396
15931	16007	16102	16198	16317	16397
15932	16008	16103	16199	16319	16399
15933	16010	16104	16200	16321	16402
15934	16011	16105	16204	16322	16404
15938	16015	16109	16206	16323	16406
15939	16016	16111	16207	16325	16409
15940	16017	16113	16209	16327	16410
15942	16021	16114	16210	16329	16411
15943	16026	16116	16211	16330	16414
15944	16030	16117	16213	16332	16415
15946	16034	16118	16214	16333	16417
15947	16035	16119	16215	16334	16418
15948	16036	16120	16216	16335	16419
15949	16037	16121	16219	16336	16422
15951	16038	16122	16220	16337	16423
15953	16039	16126	16221	16339	16424
15954	16040	16128	16223	16340	16426
15956	16041	16129	16224	16341	16427
15957	16042	16131	16225	16343	16429

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
16434	16532	16621	16707	16801	16899
16435	16533	16622	16708	16802	16900
16437	16536	16623	16709	16803	16901
16439	16538	16624	16710	16804	16903
16441	16539	16627	16713	16806	16905
16442	16540	16629	16716	16807	16907
16445	16542	16633	16717	16808	16909
16446	16544	16636	16718	16809	16910
16448	16547	16637	16719	16810	16912
16449	16548	16639	16722	16811	16913
16450	16550	16642	16723	16812	16915
16451	16552	16643	16725	16813	16916
16452	16553	16645	16727	16817	16917
16453	16556	16646	16729	16818	16918
16455	16557	16648	16730	16819	16921
16457	16558	16649	16731	16825	16922
16458	16559	16650	16732	16830	16923
16460	16560	16651	16735	16838	16924
16462	16561	16653	16736	16839	16925
16463	16562	16655	16737	16840	16926
16464	16563	16656	16738	16842	16927
16466	16564	16659	16739	16845	16929
16467	16565	16660	16742	16852	16930
16469	16567	16661	16743	16853	16931
16471	16568	16663	16746	16855	16932
16472	16569	16664	16747	16858	16936
16477	16572	16665	16748	16860	16937
16480	16573	16666	16749	16861	16938
16482	16576	16670	16750	16862	16939
16483	16581	16671	16753	16864	16942
16484	16583	16673	16754	16865	16943
16485	16585	16674	16756	16869	16944
16488	16588	16676	16759	16870	16945
16489	16592	16678	16760	16873	16946
16490	16593	16679	16761	16874	16947
16491	16594	16681	16767	16875	16948
16492	16595	16682	16768	16876	16950
16494	16596	16683	16769	16877	16954
16495	16598	16684	16771	16878	16959
16497	16599	16685	16772	16879	16960
16498	16600	16686	16773	16880	16961
16499	16601	16688	16774	16881	16966
16500	16602	16689	16775	16882	16969
16501	16603	16690	16778	16883	16970
16505	16604	16691	16782	16884	16974
16508	16605	16692	16784	16885	16975
16510	16606	16695	16785	16886	16976
16511	16608	16696	16787	16888	16977
16513	16610	16697	16788	16889	16980
16514	16611	16698	16790	16890	16981
16515	16612	16699	16791	16891	16982
16518	16613	16700	16792	16892	16983
16525	16614	16701	16794	16893	16984
16527	16616	16702	16795	16894	16985
16528	16617	16703	16796	16895	16986
16529	16619	16704	16798	16897	16987
16531	16620	16706	16800	16898	16992

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
16994	17076	17154	17253	17350	17438
16996	17077	17156	17254	17352	17439
16998	17078	17157	17255	17353	17440
17000	17079	17162	17260	17354	17442
17001	17080	17164	17261	17355	17443
17002	17082	17165	17264	17356	17445
17003	17083	17167	17265	17358	17447
17005	17084	17168	17267	17359	17448
17007	17085	17169	17269	17360	17449
17008	17086	17170	17270	17363	17451
17009	17087	17171	17271	17364	17452
17010	17088	17174	17273	17365	17453
17011	17089	17175	17274	17366	17454
17012	17090	17176	17279	17367	17455
17013	17091	17177	17280	17369	17456
17014	17093	17178	17281	17370	17457
17015	17094	17180	17284	17371	17458
17019	17096	17181	17287	17373	17460
17022	17097	17183	17288	17374	17461
17023	17099	17185	17290	17375	17462
17024	17100	17187	17292	17377	17463
17025	17103	17188	17293	17378	17464
17028	17105	17189	17294	17380	17465
17029	17106	17190	17296	17381	17467
17030	17107	17191	17301	17382	17468
17031	17108	17192	17303	17383	17469
17032	17110	17194	17304	17385	17470
17033	17111	17195	17305	17386	17471
17034	17113	17196	17308	17389	17472
17035	17114	17197	17309	17391	17473
17037	17115	17199	17312	17392	17474
17038	17116	17203	17313	17396	17475
17040	17117	17204	17315	17398	17478
17041	17119	17206	17316	17400	17479
17042	17121	17207	17317	17401	17480
17043	17122	17208	17320	17403	17482
17044	17123	17211	17322	17406	17487
17046	17124	17212	17323	17407	17489
17047	17125	17213	17324	17408	17492
17048	17127	17214	17326	17409	17493
17049	17128	17221	17327	17410	17494
17053	17130	17222	17328	17411	17496
17054	17132	17224	17329	17415	17497
17055	17133	17228	17331	17416	17498
17059	17136	17232	17332	17417	17499
17060	17137	17233	17333	17418	17500
17062	17138	17234	17334	17419	17503
17063	17139	17235	17336	17422	17504
17064	17140	17238	17337	17425	17505
17065	17141	17239	17338	17426	17506
17067	17143	17240	17339	17428	17507
17069	17144	17246	17342	17430	17509
17070	17146	17247	17343	17432	17510
17072	17147	17249	17344	17433	17511
17073	17148	17250	17346	17434	17513
17074	17151	17251	17347	17435	17514
17075	17152	17252	17348	17437	17517

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
17520	17624	17718	17815	17901	17978
17521	17626	17722	17816	17903	17983
17524	17628	17723	17817	17904	17988
17525	17629	17724	17818	17906	17989
17526	17631	17726	17819	17907	17990
17528	17632	17727	17820	17908	17994
17534	17633	17728	17821	17911	17995
17535	17634	17730	17822	17912	17996
17539	17636	17731	17823	17913	17997
17540	17637	17735	17825	17914	17998
17542	17640	17739	17827	17915	17999
17545	17641	17740	17828	17917	18000
17546	17642	17745	17829	17920	18001
17549	17644	17746	17831	17921	18002
17550	17645	17749	17832	17922	18003
17551	17646	17750	17833	17923	18004
17552	17647	17751	17834	17924	18009
17553	17649	17753	17835	17925	18010
17554	17651	17754	17836	17926	18012
17555	17653	17755	17838	17927	18013
17557	17655	17757	17840	17928	18014
17562	17658	17759	17842	17931	18016
17563	17663	17763	17843	17932	18018
17564	17665	17765	17845	17933	18019
17566	17667	17767	17847	17934	18020
17570	17669	17768	17851	17935	18022
17571	17671	17770	17853	17936	18023
17572	17673	17771	17855	17937	18024
17575	17674	17772	17856	17938	18026
17576	17675	17773	17858	17939	18028
17579	17676	17774	17860	17940	18029
17581	17677	17775	17861	17941	18031
17590	17679	17776	17862	17942	18032
17591	17681	17779	17864	17943	18033
17593	17685	17781	17865	17947	18034
17594	17686	17782	17866	17948	18036
17595	17687	17785	17868	17949	18037
17597	17688	17786	17869	17950	18040
17598	17689	17788	17870	17951	18044
17599	17690	17789	17873	17952	18045
17600	17691	17791	17879	17953	18046
17601	17692	17792	17880	17954	18048
17603	17693	17795	17881	17955	18049
17604	17694	17797	17882	17956	18051
17605	17696	17799	17883	17958	18052
17608	17697	17800	17884	17959	18054
17611	17698	17801	17885	17960	18055
17612	17699	17802	17888	17961	18056
17613	17701	17803	17889	17963	18059
17614	17702	17804	17890	17965	18061
17615	17703	17807	17891	17967	18063
17616	17708	17808	17892	17968	18067
17617	17710	17810	17896	17969	18070
17618	17712	17811	17897	17970	18071
17619	17714	17812	17898	17972	18073
17621	17716	17813	17899	17973	18075
17623	17717	17814	17900	17974	18076

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
18077	18179	18293	18380	18477	18577
18079	18183	18295	18381	18478	18578
18080	18184	18298	18382	18483	18579
18082	18185	18300	18383	18484	18583
18085	18187	18303	18385	18485	18585
18087	18188	18304	18386	18488	18586
18088	18193	18305	18390	18490	18587
18090	18194	18306	18393	18491	18588
18091	18195	18308	18394	18494	18590
18093	18197	18309	18396	18498	18591
18094	18207	18310	18398	18500	18592
18095	18209	18311	18399	18503	18593
18096	18210	18312	18401	18504	18594
18100	18213	18313	18402	18505	18595
18101	18214	18317	18405	18506	18597
18102	18215	18318	18406	18507	18598
18103	18216	18319	18409	18508	18599
18106	18217	18322	18411	18512	18600
18108	18219	18323	18414	18513	18601
18110	18220	18324	18417	18514	18602
18111	18221	18325	18418	18515	18604
18117	18222	18326	18419	18516	18609
18118	18223	18327	18420	18518	18611
18119	18225	18328	18421	18519	18613
18124	18227	18329	18422	18520	18614
18127	18229	18330	18423	18521	18615
18129	18234	18331	18424	18522	18618
18130	18235	18334	18425	18523	18621
18132	18236	18337	18426	18525	18628
18133	18237	18338	18427	18526	18629
18136	18240	18339	18430	18527	18632
18137	18241	18341	18434	18528	18633
18139	18247	18342	18436	18529	18634
18140	18249	18343	18438	18532	18636
18142	18251	18344	18440	18534	18639
18145	18252	18345	18442	18535	18644
18146	18253	18346	18443	18536	18645
18147	18254	18348	18446	18540	18647
18148	18255	18349	18447	18546	18648
18149	18258	18351	18449	18547	18651
18150	18259	18352	18451	18548	18652
18153	18260	18353	18453	18550	18653
18154	18261	18355	18454	18552	18654
18155	18263	18358	18456	18553	18658
18159	18265	18359	18458	18554	18659
18161	18271	18360	18459	18555	18660
18162	18272	18363	18460	18556	18663
18163	18275	18364	18461	18558	18664
18164	18276	18368	18462	18560	18665
18165	18277	18370	18463	18561	18666
18167	18279	18371	18464	18563	18669
18171	18281	18372	18470	18567	18670
18172	18283	18373	18471	18568	18674
18173	18286	18375	18473	18569	18675
18174	18287	18376	18474	18570	18676
18177	18288	18377	18475	18575	18678
18178	18291	18379	18476	18576	18679

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
18681	18781	18871	18968	19052	19142
18683	18782	18872	18969	19053	19143
18688	18783	18874	18970	19054	19144
18689	18785	18875	18972	19057	19145
18690	18786	18876	18973	19060	19150
18691	18787	18879	18974	19061	19151
18693	18788	18880	18975	19063	19152
18696	18792	18881	18977	19064	19153
18697	18793	18883	18978	19065	19154
18702	18794	18884	18980	19066	19155
18704	18795	18889	18982	19069	19156
18705	18796	18890	18985	19070	19159
18706	18797	18891	18986	19072	19160
18707	18799	18895	18987	19073	19161
18708	18801	18897	18988	19075	19162
18709	18802	18899	18989	19077	19164
18710	18804	18902	18990	19078	19165
18712	18805	18904	18991	19082	19168
18713	18807	18907	18992	19083	19170
18714	18808	18908	18993	19084	19171
18715	18809	18910	18994	19086	19172
18717	18811	18911	18995	19087	19173
18719	18813	18912	18996	19088	19179
18721	18815	18914	18997	19090	19182
18724	18817	18915	18998	19091	19185
18725	18818	18916	19001	19092	19186
18726	18820	18917	19002	19093	19188
18728	18823	18922	19003	19096	19189
18730	18824	18924	19004	19098	19192
18731	18825	18926	19005	19099	19193
18734	18826	18928	19008	19100	19195
18735	18828	18929	19009	19101	19196
18736	18831	18932	19010	19102	19197
18740	18832	18933	19011	19103	19199
18742	18835	18934	19012	19104	19201
18744	18837	18935	19013	19106	19202
18747	18839	18937	19016	19108	19203
18748	18840	18940	19018	19109	19204
18749	18841	18941	19019	19110	19205
18750	18842	18942	19020	19111	19206
18754	18843	18944	19021	19112	19207
18755	18847	18945	19022	19113	19208
18756	18848	18946	19023	19114	19210
18757	18850	18947	19024	19116	19211
18758	18851	18948	19025	19117	19212
18763	18853	18950	19030	19122	19214
18765	18856	18951	19031	19123	19217
18768	18857	18952	19032	19124	19218
18769	18858	18953	19035	19126	19220
18771	18859	18955	19038	19128	19221
18773	18860	18958	19039	19130	19222
18775	18861	18959	19040	19131	19224
18776	18863	18961	19041	19132	19226
18777	18866	18962	19044	19134	19228
18778	18867	18965	19045	19136	19230
18779	18868	18966	19046	19139	19231
18780	18869	18967	19047	19141	19232

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
19236	19333	19438	19524	19642	19732
19237	19334	19439	19526	19644	19733
19238	19336	19440	19527	19646	19734
19239	19337	19441	19529	19647	19735
19240	19338	19442	19531	19648	19736
19241	19340	19444	19532	19649	19737
19242	19342	19446	19533	19650	19740
19243	19343	19447	19534	19651	19741
19244	19344	19450	19535	19652	19742
19246	19352	19454	19538	19654	19744
19249	19353	19455	19539	19655	19745
19250	19354	19456	19541	19656	19746
19251	19355	19457	19542	19657	19747
19254	19358	19459	19545	19658	19748
19257	19360	19460	19546	19661	19749
19260	19363	19463	19547	19663	19751
19261	19364	19464	19548	19665	19755
19262	19366	19465	19550	19666	19757
19263	19367	19467	19554	19667	19758
19265	19370	19468	19556	19668	19760
19266	19371	19469	19558	19669	19761
19267	19372	19470	19562	19671	19763
19269	19373	19473	19564	19675	19764
19271	19374	19474	19571	19679	19765
19272	19377	19475	19573	19682	19768
19273	19379	19476	19575	19683	19769
19277	19381	19477	19590	19684	19770
19279	19382	19479	19594	19686	19771
19280	19386	19480	19595	19690	19774
19282	19389	19483	19596	19691	19787
19283	19391	19484	19597	19693	19788
19285	19394	19487	19598	19694	19790
19286	19395	19488	19599	19695	19791
19287	19396	19489	19602	19696	19793
19288	19397	19491	19607	19698	19795
19289	19399	19492	19611	19699	19798
19290	19400	19493	19612	19700	19799
19292	19402	19494	19613	19701	19801
19293	19403	19498	19614	19702	19802
19294	19406	19502	19616	19703	19803
19297	19407	19503	19619	19704	19804
19299	19408	19504	19621	19706	19806
19302	19410	19505	19622	19708	19813
19303	19411	19506	19623	19709	19815
19305	19412	19508	19625	19711	19817
19306	19415	19509	19626	19712	19818
19312	19418	19510	19627	19714	19819
19314	19422	19511	19629	19717	19820
19315	19423	19512	19630	19718	19821
19317	19425	19513	19631	19719	19825
19318	19427	19515	19634	19720	19828
19319	19428	19516	19635	19721	19829
19321	19431	19518	19636	19722	19831
19322	19433	19520	19637	19723	19832
19323	19434	19521	19638	19726	19833
19325	19436	19522	19640	19729	19835
19326	19437	19523	19641	19730	19836

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
19838	19924	19995	20062	20157	20263
19843	19925	19996	20064	20159	20265
19845	19926	19998	20067	20160	20267
19847	19927	19999	20068	20165	20268
19848	19928	20000	20073	20168	20270
19849	19929	20001	20074	20169	20271
19850	19930	20002	20077	20171	20272
19852	19931	20003	20079	20172	20273
19854	19932	20004	20080	20175	20275
19855	19934	20005	20082	20176	20277
19856	19935	20007	20083	20178	20278
19857	19936	20008	20084	20179	20279
19860	19938	20010	20086	20180	20281
19861	19939	20011	20088	20183	20283
19862	19940	20012	20089	20184	20284
19863	19941	20013	20090	20186	20286
19864	19943	20014	20092	20187	20288
19865	19945	20016	20093	20188	20289
19866	19946	20017	20096	20191	20290
19867	19947	20018	20097	20192	20295
19868	19948	20019	20101	20195	20297
19869	19950	20020	20102	20196	20298
19871	19951	20021	20103	20197	20300
19873	19952	20022	20105	20198	20302
19875	19954	20023	20108	20199	20306
19876	19956	20024	20111	20200	20310
19877	19958	20025	20112	20201	20315
19879	19959	20026	20113	20202	20316
19881	19960	20028	20114	20203	20317
19882	19961	20029	20116	20204	20318
19884	19962	20030	20117	20205	20319
19885	19963	20031	20119	20206	20320
19887	19964	20032	20120	20207	20326
19888	19966	20033	20121	20208	20327
19889	19967	20034	20123	20209	20328
19890	19968	20035	20124	20210	20329
19891	19969	20037	20125	20211	20332
19894	19971	20038	20128	20212	20333
19895	19973	20039	20129	20213	20334
19896	19974	20041	20131	20214	20335
19898	19976	20042	20134	20217	20337
19899	19977	20043	20135	20221	20338
19900	19978	20044	20136	20226	20339
19902	19979	20045	20139	20227	20340
19908	19980	20046	20140	20231	20341
19910	19981	20047	20141	20234	20342
19911	19982	20048	20142	20235	20344
19912	19983	20049	20143	20237	20346
19913	19985	20052	20144	20239	20347
19914	19986	20053	20145	20245	20348
19915	19987	20054	20147	20246	20350
19916	19988	20055	20149	20247	20351
19918	19989	20056	20151	20249	20352
19919	19990	20058	20152	20252	20353
19920	19991	20059	20153	20254	20354
19921	19992	20060	20154	20255	20355
19923	19994	20061	20156	20257	20356

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
20357	20439	20524	20613	20703	20794
20358	20440	20529	20617	20704	20795
20359	20442	20531	20618	20705	20796
20361	20443	20532	20619	20706	20797
20362	20444	20534	20622	20709	20798
20363	20445	20539	20626	20710	20799
20367	20446	20540	20627	20711	20802
20368	20447	20541	20629	20712	20803
20370	20448	20542	20631	20713	20804
20371	20450	20543	20632	20714	20805
20372	20452	20545	20633	20716	20806
20374	20453	20546	20634	20717	20807
20375	20454	20548	20635	20718	20808
20376	20455	20549	20637	20719	20810
20378	20456	20552	20639	20720	20811
20380	20457	20553	20640	20721	20812
20381	20459	20555	20641	20722	20813
20382	20463	20557	20642	20723	20814
20384	20464	20558	20645	20724	20816
20385	20465	20559	20647	20726	20817
20388	20466	20561	20648	20727	20818
20389	20468	20562	20650	20728	20819
20390	20469	20564	20651	20729	20821
20391	20470	20566	20652	20731	20822
20393	20471	20567	20654	20732	20823
20394	20473	20570	20655	20733	20824
20396	20474	20572	20656	20734	20825
20397	20477	20574	20657	20735	20830
20398	20478	20575	20658	20737	20831
20399	20479	20576	20660	20740	20833
20401	20480	20578	20663	20741	20835
20402	20481	20580	20664	20742	20836
20403	20482	20581	20669	20744	20837
20404	20484	20582	20671	20745	20838
20405	20485	20584	20672	20746	20839
20406	20486	20587	20673	20756	20840
20408	20487	20588	20674	20760	20842
20409	20490	20590	20675	20761	20843
20410	20492	20591	20676	20762	20844
20411	20493	20592	20677	20763	20845
20412	20494	20593	20678	20765	20847
20413	20495	20594	20679	20766	20850
20414	20496	20595	20681	20772	20851
20416	20497	20596	20682	20773	20852
20419	20498	20597	20683	20774	20853
20420	20499	20598	20685	20776	20857
20423	20500	20599	20686	20781	20858
20424	20502	20600	20687	20782	20865
20427	20504	20601	20689	20783	20866
20428	20505	20602	20691	20784	20867
20429	20510	20603	20694	20785	20869
20430	20512	20604	20695	20786	20870
20433	20513	20605	20696	20788	20873
20434	20517	20607	20697	20789	20875
20435	20520	20608	20698	20791	20876
20437	20522	20609	20699	20792	20877
20438	20523	20612	20700	20793	20879

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
20881	20960	21051	21130	21217	21292
20884	20962	21054	21131	21218	21293
20885	20963	21057	21132	21219	21294
20886	20967	21058	21133	21220	21295
20888	20968	21061	21135	21221	21296
20889	20969	21062	21137	21223	21297
20890	20972	21064	21138	21224	21299
20892	20973	21066	21139	21225	21302
20896	20974	21067	21140	21226	21303
20897	20975	21068	21142	21228	21304
20898	20976	21069	21143	21229	21307
20900	20977	21070	21145	21230	21309
20901	20978	21071	21146	21232	21310
20902	20979	21072	21147	21233	21311
20904	20980	21073	21150	21234	21312
20906	20981	21074	21151	21235	21313
20907	20982	21075	21152	21236	21314
20910	20983	21076	21154	21237	21315
20912	20984	21079	21155	21239	21316
20913	20985	21080	21159	21240	21317
20914	20986	21081	21161	21242	21319
20915	20988	21082	21162	21243	21320
20916	20989	21083	21163	21244	21322
20917	20990	21084	21166	21245	21327
20920	20991	21085	21167	21246	21328
20921	20992	21086	21169	21247	21329
20922	20993	21088	21170	21248	21330
20925	20994	21090	21172	21249	21331
20927	20998	21093	21174	21250	21332
20928	21000	21094	21177	21251	21333
20929	21001	21095	21178	21254	21335
20930	21002	21096	21179	21255	21336
20931	21004	21098	21180	21256	21337
20933	21007	21099	21184	21257	21338
20934	21008	21100	21187	21258	21339
20936	21013	21101	21188	21259	21340
20937	21014	21102	21191	21260	21341
20938	21015	21103	21193	21261	21342
20939	21017	21104	21194	21262	21343
20940	21019	21106	21197	21264	21344
20941	21020	21107	21198	21265	21346
20942	21022	21109	21199	21267	21348
20944	21023	21110	21200	21271	21349
20945	21028	21112	21201	21272	21350
20946	21031	21113	21203	21275	21351
20947	21032	21114	21204	21276	21352
20948	21033	21115	21205	21279	21353
20949	21035	21116	21206	21280	21354
20950	21036	21117	21207	21281	21355
20951	21037	21118	21208	21284	21356
20952	21040	21119	21209	21285	21357
20953	21041	21122	21210	21286	21358
20954	21042	21123	21211	21287	21359
20956	21043	21124	21212	21288	21360
20957	21046	21125	21213	21289	21363
20958	21048	21127	21214	21290	21364
20959	21049	21129	21216	21291	21366

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
21367	21451	21527	21634	21730	21818
21368	21452	21532	21635	21731	21820
21369	21453	21533	21636	21733	21821
21370	21456	21534	21638	21736	21822
21371	21457	21537	21639	21738	21825
21372	21458	21539	21641	21739	21827
21374	21459	21540	21644	21741	21829
21376	21460	21541	21645	21742	21830
21377	21462	21544	21647	21743	21831
21379	21463	21545	21649	21745	21832
21380	21464	21546	21650	21746	21833
21382	21465	21547	21654	21750	21834
21383	21466	21549	21656	21751	21837
21384	21467	21552	21657	21752	21838
21385	21468	21554	21658	21753	21840
21386	21469	21558	21659	21754	21842
21387	21472	21559	21664	21755	21843
21388	21473	21560	21666	21757	21844
21389	21474	21561	21667	21758	21846
21390	21476	21562	21668	21759	21847
21396	21478	21563	21672	21763	21848
21397	21479	21564	21677	21765	21849
21398	21481	21565	21679	21766	21850
21399	21482	21567	21681	21768	21851
21401	21483	21568	21682	21770	21852
21402	21484	21569	21683	21772	21854
21403	21485	21571	21686	21773	21855
21404	21486	21573	21687	21774	21857
21405	21487	21574	21688	21775	21858
21406	21489	21579	21691	21778	21861
21407	21490	21580	21692	21779	21866
21409	21492	21588	21693	21780	21868
21410	21493	21590	21695	21781	21869
21411	21494	21591	21697	21782	21870
21412	21495	21592	21698	21783	21871
21415	21496	21596	21699	21784	21873
21417	21497	21597	21700	21785	21874
21420	21499	21598	21704	21786	21876
21423	21501	21601	21705	21789	21878
21425	21503	21602	21706	21790	21879
21428	21504	21603	21707	21794	21880
21429	21505	21606	21708	21795	21881
21430	21509	21607	21710	21796	21883
21431	21511	21608	21711	21797	21884
21432	21512	21609	21712	21799	21885
21433	21513	21610	21713	21800	21886
21434	21515	21611	21714	21801	21887
21435	21516	21612	21716	21802	21889
21437	21517	21613	21717	21803	21893
21438	21518	21615	21718	21805	21894
21439	21520	21624	21721	21806	21896
21441	21521	21628	21723	21807	21899
21444	21522	21629	21724	21809	21900
21445	21523	21630	21725	21814	21901
21446	21524	21631	21726	21815	21902
21447	21525	21632	21727	21816	21903
21449	21526	21633	21728	21817	21906

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
21907	22008	22093	22189	22275	22362
21908	22009	22094	22190	22276	22363
21909	22010	22095	22191	22279	22364
21911	22011	22096	22192	22280	22366
21912	22012	22098	22193	22283	22367
21913	22013	22100	22194	22286	22368
21914	22014	22103	22196	22287	22369
21915	22015	22104	22197	22288	22370
21916	22018	22105	22198	22294	22372
21917	22019	22107	22201	22297	22374
21918	22020	22109	22202	22298	22375
21919	22021	22110	22203	22301	22376
21920	22023	22111	22204	22303	22377
21921	22024	22113	22205	22305	22383
21923	22025	22116	22208	22307	22384
21924	22028	22120	22209	22308	22387
21926	22030	22122	22210	22309	22388
21928	22032	22127	22212	22311	22391
21929	22033	22129	22215	22312	22395
21930	22034	22135	22217	22313	22396
21933	22035	22139	22220	22314	22399
21937	22038	22140	22222	22315	22401
21939	22040	22141	22223	22317	22404
21940	22041	22142	22224	22318	22405
21948	22042	22143	22225	22319	22407
21951	22043	22146	22226	22320	22408
21952	22047	22148	22227	22321	22409
21953	22048	22149	22228	22323	22410
21954	22051	22152	22229	22324	22411
21955	22052	22154	22230	22325	22412
21956	22054	22155	22231	22326	22413
21959	22055	22156	22232	22327	22414
21960	22056	22157	22233	22328	22415
21962	22057	22159	22234	22329	22416
21964	22059	22160	22238	22330	22419
21966	22060	22162	22239	22331	22420
21967	22061	22163	22240	22333	22422
21968	22063	22165	22243	22334	22423
21972	22064	22166	22244	22335	22424
21973	22066	22167	22245	22336	22425
21974	22067	22168	22247	22337	22426
21975	22068	22169	22251	22339	22427
21977	22069	22170	22253	22340	22428
21978	22070	22172	22255	22341	22429
21981	22072	22173	22256	22342	22430
21982	22073	22174	22257	22343	22432
21986	22076	22175	22258	22344	22434
21987	22078	22176	22259	22347	22435
21990	22079	22177	22260	22348	22436
21993	22081	22180	22262	22349	22438
21994	22082	22181	22263	22351	22439
21997	22083	22182	22267	22353	22440
22001	22084	22183	22269	22354	22441
22004	22087	22185	22270	22356	22442
22005	22088	22186	22271	22359	22444
22006	22091	22187	22272	22360	22445
22007	22092	22188	22274	22361	22446

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
22447	22539	22635	22721	22809	22897
22448	22541	22636	22722	22811	22901
22450	22542	22638	22723	22812	22903
22453	22544	22639	22724	22813	22904
22454	22546	22640	22726	22816	22908
22456	22547	22644	22727	22817	22909
22458	22548	22645	22728	22819	22911
22459	22550	22646	22729	22820	22912
22460	22551	22647	22730	22821	22913
22463	22552	22649	22731	22822	22915
22465	22553	22652	22733	22823	22916
22467	22554	22653	22735	22824	22917
22468	22555	22655	22737	22825	22918
22469	22556	22656	22738	22826	22919
22470	22558	22657	22741	22828	22920
22472	22559	22658	22744	22829	22921
22475	22560	22659	22747	22830	22922
22476	22561	22662	22749	22831	22923
22477	22564	22663	22753	22836	22924
22478	22565	22664	22754	22837	22925
22479	22568	22665	22758	22838	22926
22481	22569	22666	22759	22839	22928
22482	22571	22667	22760	22840	22930
22483	22573	22668	22761	22842	22931
22485	22575	22669	22762	22843	22932
22489	22576	22671	22763	22845	22933
22490	22577	22672	22764	22846	22934
22491	22580	22674	22765	22847	22940
22492	22581	22675	22766	22849	22942
22493	22583	22676	22767	22850	22944
22495	22585	22677	22769	22851	22945
22498	22587	22678	22770	22852	22948
22503	22594	22680	22771	22854	22949
22504	22595	22681	22772	22857	22950
22505	22596	22683	22774	22858	22952
22506	22598	22684	22775	22859	22953
22507	22600	22686	22776	22862	22955
22508	22602	22687	22777	22865	22956
22509	22603	22688	22779	22866	22957
22510	22604	22689	22780	22869	22959
22511	22605	22690	22781	22872	22961
22514	22606	22691	22782	22873	22962
22515	22611	22692	22785	22874	22963
22517	22612	22693	22786	22875	22964
22519	22614	22694	22787	22877	22966
22521	22616	22697	22788	22879	22967
22525	22617	22699	22789	22883	22968
22526	22619	22700	22790	22886	22969
22527	22621	22703	22791	22888	22971
22528	22622	22705	22792	22889	22972
22530	22625	22706	22794	22890	22974
22532	22628	22708	22795	22891	22975
22533	22630	22716	22797	22892	22979
22534	22631	22717	22798	22893	22981
22535	22632	22718	22799	22894	22982
22536	22633	22719	22801	22895	22983
22537	22634	22720	22805	22896	22988

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
22990	23087	23180	23258	23348	23439
22991	23093	23181	23260	23349	23440
22993	23094	23182	23262	23350	23443
22994	23095	23183	23265	23351	23444
22995	23096	23184	23267	23352	23445
22997	23097	23185	23268	23353	23447
22998	23098	23186	23270	23355	23448
22999	23099	23188	23271	23356	23452
23004	23100	23190	23275	23357	23454
23005	23102	23191	23278	23358	23456
23007	23104	23192	23280	23359	23457
23008	23105	23193	23282	23360	23458
23009	23106	23194	23284	23361	23460
23011	23107	23195	23286	23362	23464
23012	23108	23196	23287	23363	23466
23014	23109	23197	23291	23364	23470
23016	23110	23198	23292	23365	23472
23022	23111	23199	23293	23366	23473
23023	23112	23201	23294	23368	23474
23026	23113	23202	23295	23369	23475
23028	23114	23203	23296	23373	23476
23029	23116	23204	23297	23375	23477
23030	23117	23206	23298	23376	23478
23031	23124	23207	23300	23378	23480
23032	23125	23209	23301	23379	23481
23033	23127	23210	23302	23382	23484
23034	23128	23213	23303	23383	23487
23035	23129	23216	23304	23384	23488
23036	23132	23217	23306	23385	23490
23037	23133	23218	23308	23389	23491
23039	23135	23219	23313	23393	23493
23045	23136	23220	23315	23394	23494
23046	23137	23221	23316	23395	23500
23048	23138	23222	23317	23397	23501
23050	23139	23223	23318	23398	23502
23051	23141	23225	23319	23400	23504
23052	23142	23226	23320	23401	23506
23054	23146	23227	23321	23403	23508
23055	23147	23228	23322	23406	23509
23056	23149	23229	23323	23407	23514
23058	23155	23231	23324	23411	23515
23060	23158	23237	23325	23412	23516
23062	23160	23239	23326	23413	23520
23064	23164	23240	23327	23415	23523
23066	23165	23241	23329	23416	23524
23067	23167	23242	23330	23417	23525
23069	23168	23243	23332	23420	23528
23071	23169	23244	23333	23422	23529
23072	23170	23245	23334	23423	23530
23074	23171	23246	23335	23425	23536
23075	23172	23247	23336	23427	23537
23076	23173	23248	23337	23428	23540
23077	23174	23252	23338	23430	23541
23080	23175	23253	23343	23434	23542
23081	23176	23255	23345	23435	23545
23084	23177	23256	23346	23436	23548
23086	23179	23257	23347	23438	23549

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
23550	23656	23754	23855	23942	24040
23555	23657	23755	23856	23943	24041
23556	23660	23758	23857	23944	24042
23557	23661	23759	23859	23945	24044
23558	23662	23760	23860	23946	24046
23560	23663	23761	23862	23947	24048
23563	23664	23762	23866	23948	24049
23565	23666	23764	23868	23950	24050
23566	23667	23765	23872	23951	24051
23567	23668	23767	23873	23953	24052
23570	23669	23768	23874	23956	24053
23571	23670	23770	23875	23957	24054
23572	23672	23771	23876	23959	24055
23574	23674	23772	23878	23961	24056
23575	23675	23773	23883	23963	24057
23576	23676	23775	23884	23964	24059
23577	23680	23776	23885	23965	24065
23579	23681	23777	23886	23966	24066
23581	23683	23779	23888	23967	24068
23588	23684	23780	23890	23968	24070
23592	23685	23781	23892	23969	24074
23594	23686	23782	23895	23970	24075
23595	23689	23783	23896	23971	24076
23596	23690	23786	23897	23974	24079
23600	23692	23791	23898	23977	24080
23602	23694	23793	23899	23978	24081
23603	23698	23795	23900	23979	24082
23606	23700	23796	23901	23981	24083
23607	23702	23797	23902	23984	24084
23611	23705	23799	23903	23985	24085
23612	23706	23800	23904	23987	24087
23613	23711	23801	23908	23992	24089
23615	23713	23803	23909	23993	24091
23617	23715	23804	23911	23994	24092
23618	23719	23805	23912	23997	24093
23621	23720	23806	23913	24000	24094
23624	23722	23809	23914	24001	24095
23626	23724	23811	23915	24002	24096
23627	23726	23813	23916	24003	24097
23629	23729	23819	23917	24004	24098
23630	23730	23822	23918	24006	24099
23631	23731	23823	23919	24008	24101
23632	23733	23826	23920	24012	24102
23633	23734	23830	23921	24013	24103
23634	23735	23832	23922	24015	24106
23635	23736	23833	23923	24017	24108
23637	23737	23834	23924	24018	24109
23639	23738	23835	23926	24019	24113
23641	23739	23836	23927	24024	24114
23642	23743	23839	23928	24026	24116
23643	23745	23842	23929	24027	24117
23644	23746	23845	23930	24028	24119
23645	23748	23847	23931	24030	24121
23649	23749	23848	23932	24031	24123
23650	23750	23851	23935	24033	24126
23652	23751	23852	23937	24035	24127
23655	23752	23854	23941	24038	24128

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
24129	24231	24320	24429	24520	24611
24130	24232	24321	24430	24522	24612
24132	24233	24323	24433	24524	24613
24134	24234	24325	24437	24526	24614
24135	24235	24327	24440	24527	24616
24136	24236	24328	24441	24530	24617
24137	24238	24330	24443	24533	24620
24139	24239	24332	24444	24534	24621
24140	24240	24333	24447	24535	24623
24141	24241	24334	24448	24536	24625
24143	24245	24337	24450	24537	24627
24144	24247	24338	24451	24540	24629
24146	24249	24340	24454	24541	24630
24149	24251	24341	24456	24542	24631
24150	24255	24342	24457	24544	24632
24151	24257	24344	24458	24545	24633
24155	24258	24346	24459	24547	24634
24156	24259	24348	24460	24548	24635
24157	24262	24350	24462	24549	24636
24159	24265	24351	24463	24551	24637
24160	24266	24352	24464	24553	24638
24166	24268	24353	24466	24554	24639
24168	24269	24354	24467	24556	24640
24172	24270	24355	24468	24558	24641
24173	24272	24359	24469	24559	24642
24174	24273	24361	24470	24560	24644
24177	24274	24367	24472	24561	24646
24179	24279	24368	24474	24563	24647
24182	24280	24370	24475	24564	24649
24185	24281	24373	24476	24566	24652
24186	24282	24374	24477	24567	24655
24187	24283	24375	24478	24571	24656
24188	24284	24376	24479	24572	24657
24189	24285	24377	24480	24573	24658
24191	24287	24378	24482	24575	24660
24192	24290	24379	24484	24577	24661
24193	24291	24381	24485	24578	24664
24194	24292	24382	24486	24579	24666
24197	24293	24383	24488	24580	24667
24198	24295	24384	24489	24581	24668
24200	24296	24390	24490	24583	24669
24203	24298	24392	24492	24585	24671
24206	24300	24395	24494	24589	24672
24210	24302	24398	24497	24592	24674
24211	24303	24399	24498	24593	24675
24212	24304	24401	24500	24594	24676
24214	24306	24402	24501	24595	24678
24215	24307	24403	24503	24597	24679
24216	24308	24405	24505	24598	24680
24217	24309	24406	24506	24599	24682
24218	24310	24410	24508	24603	24684
24219	24311	24413	24511	24604	24691
24225	24313	24419	24513	24605	24700
24226	24314	24421	24514	24606	24701
24227	24316	24422	24515	24607	24703
24228	24317	24423	24516	24608	24705
24229	24319	24427	24518	24610	24708

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
24712	24818	24925	25023	25121	25207
24713	24820	24927	25025	25123	25208
24716	24823	24928	25027	25124	25210
24717	24824	24930	25028	25125	25211
24718	24825	24932	25030	25127	25212
24719	24826	24938	25032	25129	25213
24723	24827	24939	25037	25130	25215
24724	24828	24940	25040	25131	25216
24725	24830	24943	25041	25132	25218
24727	24831	24944	25044	25133	25221
24729	24833	24945	25045	25137	25222
24730	24836	24946	25046	25138	25227
24732	24837	24948	25047	25141	25228
24735	24845	24953	25048	25142	25229
24736	24848	24955	25050	25143	25231
24738	24849	24956	25051	25144	25233
24740	24850	24957	25052	25145	25235
24741	24852	24958	25054	25147	25236
24744	24853	24960	25055	25148	25237
24746	24855	24962	25056	25149	25239
24749	24859	24965	25057	25151	25240
24750	24860	24966	25058	25152	25241
24752	24861	24967	25059	25153	25245
24753	24863	24968	25060	25154	25247
24754	24864	24969	25061	25160	25248
24756	24866	24971	25062	25161	25250
24757	24869	24972	25063	25162	25251
24758	24870	24973	25064	25164	25252
24759	24874	24974	25065	25166	25255
24760	24875	24975	25066	25167	25257
24762	24878	24978	25068	25170	25258
24763	24879	24979	25069	25171	25261
24764	24881	24980	25071	25173	25263
24768	24882	24981	25074	25174	25264
24769	24884	24982	25075	25175	25266
24771	24888	24983	25076	25179	25267
24775	24892	24984	25081	25180	25268
24778	24893	24985	25082	25181	25270
24782	24894	24986	25085	25182	25275
24785	24895	24987	25087	25184	25276
24786	24896	24992	25090	25185	25278
24789	24897	24993	25093	25187	25279
24790	24898	24995	25094	25188	25280
24791	24899	25000	25095	25189	25281
24795	24903	25001	25097	25190	25286
24796	24905	25003	25102	25191	25288
24797	24906	25004	25103	25192	25290
24800	24910	25006	25104	25194	25293
24802	24911	25008	25106	25195	25296
24803	24912	25009	25108	25196	25297
24806	24914	25011	25110	25197	25298
24809	24917	25012	25111	25198	25299
24812	24918	25015	25115	25199	25300
24814	24919	25016	25116	25200	25302
24815	24920	25019	25117	25201	25303
24816	24922	25021	25118	25202	25304
24817	24924	25022	25119	25205	25305

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
25306	25408	25515	25607	25703	25783
25307	25411	25516	25608	25704	25785
25308	25413	25517	25609	25705	25786
25310	25414	25518	25610	25706	25788
25311	25415	25519	25611	25707	25789
25312	25416	25520	25612	25708	25790
25314	25418	25521	25613	25711	25791
25315	25420	25522	25614	25712	25792
25316	25422	25523	25615	25713	25793
25318	25423	25524	25616	25714	25794
25320	25424	25525	25617	25716	25795
25321	25425	25527	25619	25718	25798
25322	25429	25529	25620	25720	25799
25323	25430	25533	25621	25722	25801
25326	25433	25534	25623	25723	25804
25330	25434	25538	25626	25724	25805
25331	25438	25541	25627	25725	25806
25333	25439	25543	25629	25728	25808
25334	25442	25544	25632	25729	25809
25335	25446	25545	25633	25732	25813
25337	25447	25546	25635	25733	25814
25344	25448	25547	25636	25734	25815
25345	25449	25551	25637	25735	25816
25346	25452	25554	25640	25736	25817
25347	25454	25556	25641	25737	25818
25348	25455	25557	25642	25738	25820
25349	25463	25558	25643	25739	25821
25350	25467	25559	25645	25741	25822
25351	25470	25561	25648	25742	25823
25353	25473	25562	25652	25743	25826
25354	25475	25566	25654	25744	25827
25355	25476	25567	25656	25745	25832
25356	25479	25568	25658	25746	25833
25359	25481	25569	25659	25748	25834
25360	25482	25570	25660	25750	25836
25362	25483	25571	25663	25751	25837
25363	25484	25574	25664	25752	25838
25365	25485	25575	25667	25753	25839
25371	25486	25577	25668	25754	25841
25372	25487	25578	25670	25755	25843
25374	25491	25582	25672	25756	25844
25377	25493	25583	25676	25761	25846
25381	25494	25585	25677	25762	25848
25383	25495	25586	25679	25763	25859
25386	25496	25587	25682	25764	25860
25387	25497	25588	25683	25765	25861
25391	25498	25590	25684	25766	25862
25394	25499	25591	25686	25767	25863
25396	25500	25594	25687	25771	25865
25397	25501	25595	25688	25773	25866
25400	25503	25596	25691	25775	25867
25401	25504	25598	25692	25776	25868
25402	25506	25599	25693	25777	25870
25403	25507	25602	25696	25779	25874
25404	25508	25604	25697	25780	25876
25406	25509	25605	25698	25781	25877
25407	25510	25606	25702	25782	25878

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
25879	25967	26061	26160	26256	26347
25881	25969	26064	26161	26258	26349
25883	25970	26065	26162	26260	26351
25884	25977	26067	26163	26262	26353
25885	25978	26068	26165	26265	26354
25888	25980	26069	26169	26267	26355
25889	25981	26070	26171	26269	26356
25890	25982	26071	26172	26270	26358
25891	25983	26073	26173	26271	26359
25892	25985	26074	26174	26272	26360
25893	25986	26075	26175	26274	26361
25895	25988	26078	26176	26276	26362
25896	25989	26080	26177	26277	26364
25897	25991	26081	26178	26280	26367
25899	25992	26082	26179	26283	26368
25901	25995	26086	26183	26285	26369
25903	25999	26090	26184	26287	26370
25908	26000	26091	26185	26289	26371
25909	26001	26093	26186	26293	26373
25910	26002	26094	26187	26294	26374
25911	26003	26097	26188	26295	26376
25912	26004	26099	26189	26296	26377
25914	26006	26101	26190	26298	26379
25915	26007	26102	26193	26299	26380
25916	26010	26103	26194	26303	26382
25917	26012	26106	26198	26304	26383
25918	26013	26107	26201	26305	26384
25920	26016	26108	26202	26306	26386
25921	26017	26110	26203	26307	26389
25922	26018	26111	26205	26309	26391
25923	26022	26112	26206	26311	26392
25924	26023	26114	26208	26312	26394
25927	26024	26115	26209	26313	26397
25930	26025	26116	26210	26314	26402
25932	26027	26117	26213	26315	26403
25933	26028	26119	26215	26318	26404
25934	26034	26120	26216	26319	26405
25936	26035	26121	26217	26320	26408
25938	26036	26122	26222	26322	26409
25939	26037	26123	26224	26323	26412
25941	26038	26128	26225	26324	26413
25943	26040	26133	26226	26325	26414
25945	26041	26134	26227	26326	26415
25946	26043	26136	26229	26327	26417
25949	26044	26141	26230	26328	26419
25951	26045	26142	26232	26329	26420
25952	26047	26145	26233	26330	26421
25954	26048	26146	26237	26331	26422
25955	26050	26147	26239	26334	26423
25956	26051	26148	26241	26336	26424
25957	26052	26149	26242	26338	26425
25958	26053	26150	26243	26339	26426
25959	26054	26151	26244	26340	26428
25960	26055	26153	26245	26342	26430
25961	26056	26154	26251	26344	26431
25962	26057	26156	26252	26345	26432
25963	26058	26157	26255	26346	26436

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
26442	26552	26644	26727	26821	26921
26443	26553	26645	26728	26822	26922
26444	26555	26646	26731	26825	26923
26446	26557	26647	26732	26826	26924
26448	26559	26648	26733	26828	26926
26452	26560	26651	26734	26831	26927
26455	26561	26652	26736	26832	26928
26456	26565	26654	26739	26833	26929
26459	26567	26656	26740	26834	26931
26460	26569	26658	26744	26835	26933
26461	26570	26660	26745	26836	26935
26462	26572	26661	26747	26838	26937
26463	26573	26662	26748	26839	26938
26467	26575	26663	26749	26841	26939
26468	26576	26664	26750	26842	26940
26470	26577	26665	26754	26843	26941
26471	26580	26666	26755	26844	26942
26472	26582	26667	26760	26845	26944
26474	26584	26668	26762	26848	26945
26476	26587	26669	26763	26855	26946
26478	26589	26670	26765	26856	26947
26481	26590	26672	26768	26857	26948
26482	26592	26675	26770	26862	26949
26483	26593	26676	26772	26863	26950
26485	26597	26677	26774	26865	26952
26486	26598	26680	26775	26866	26953
26487	26599	26681	26776	26867	26954
26488	26600	26682	26780	26868	26955
26489	26601	26683	26782	26872	26956
26493	26602	26684	26784	26873	26957
26494	26603	26689	26785	26874	26958
26497	26605	26690	26786	26875	26960
26499	26607	26693	26787	26876	26965
26500	26608	26694	26789	26879	26966
26504	26609	26695	26791	26882	26967
26505	26610	26696	26793	26883	26968
26506	26611	26698	26794	26886	26969
26507	26612	26699	26795	26889	26971
26510	26614	26701	26796	26892	26972
26511	26615	26703	26797	26894	26973
26512	26616	26704	26798	26895	26977
26513	26617	26705	26799	26896	26979
26514	26619	26706	26800	26897	26981
26515	26620	26709	26801	26898	26983
26524	26623	26710	26802	26899	26985
26526	26624	26711	26803	26900	26987
26531	26625	26712	26804	26902	26988
26533	26627	26714	26805	26903	26989
26535	26628	26715	26806	26906	26993
26536	26629	26718	26807	26907	26997
26540	26630	26719	26808	26908	26999
26544	26631	26720	26810	26913	27000
26545	26633	26721	26811	26914	27001
26546	26634	26722	26813	26916	27002
26547	26635	26723	26817	26918	27003
26550	26636	26724	26818	26919	27004
26551	26637	26726	26820	26920	27006

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
27008	27103	27191	27272	27370	27489
27010	27106	27192	27273	27371	27492
27011	27111	27193	27275	27374	27496
27012	27112	27194	27276	27375	27501
27016	27114	27195	27279	27376	27503
27017	27115	27198	27281	27378	27504
27019	27117	27199	27282	27379	27505
27020	27118	27200	27283	27382	27506
27021	27120	27201	27287	27387	27507
27022	27122	27202	27288	27390	27508
27026	27124	27204	27290	27392	27510
27027	27125	27205	27291	27395	27511
27028	27127	27206	27297	27396	27512
27029	27128	27207	27298	27398	27514
27031	27129	27208	27300	27399	27515
27033	27131	27210	27301	27401	27516
27034	27133	27211	27302	27402	27518
27036	27134	27212	27304	27403	27519
27037	27136	27213	27305	27405	27521
27040	27140	27215	27306	27406	27523
27041	27141	27216	27307	27410	27524
27042	27144	27217	27310	27413	27528
27046	27145	27218	27313	27417	27531
27047	27146	27221	27316	27418	27533
27051	27147	27225	27318	27422	27534
27052	27148	27227	27319	27423	27535
27053	27149	27231	27320	27424	27536
27054	27150	27232	27323	27426	27538
27055	27151	27233	27324	27427	27539
27056	27152	27234	27326	27428	27540
27057	27153	27235	27327	27430	27542
27058	27154	27237	27328	27433	27543
27062	27155	27238	27330	27437	27544
27063	27157	27239	27332	27440	27545
27065	27159	27240	27333	27441	27546
27066	27160	27242	27336	27443	27547
27069	27161	27243	27338	27446	27548
27073	27162	27244	27339	27449	27549
27074	27163	27245	27340	27450	27550
27076	27164	27246	27341	27453	27552
27077	27165	27247	27343	27454	27555
27079	27166	27248	27345	27456	27559
27080	27167	27250	27347	27458	27560
27081	27168	27251	27349	27460	27562
27082	27169	27253	27350	27463	27563
27083	27170	27255	27351	27465	27564
27084	27171	27256	27352	27466	27566
27085	27173	27260	27354	27467	27569
27086	27175	27261	27355	27469	27570
27087	27176	27262	27358	27475	27573
27088	27178	27263	27360	27476	27575
27090	27179	27264	27361	27477	27576
27094	27180	27265	27362	27478	27577
27096	27181	27266	27364	27481	27579
27098	27182	27267	27366	27484	27581
27099	27183	27269	27367	27485	27584
27102	27189	27271	27369	27486	27587

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
27590	27686	27791	27898	27990	28092
27591	27690	27794	27899	27992	28093
27595	27692	27795	27900	27993	28094
27596	27693	27805	27901	27994	28095
27597	27694	27807	27902	27996	28098
27598	27698	27808	27903	27997	28102
27599	27699	27810	27904	27998	28105
27600	27700	27815	27905	27999	28108
27603	27704	27816	27906	28000	28112
27604	27705	27817	27908	28002	28113
27606	27706	27818	27910	28005	28114
27610	27707	27819	27911	28007	28115
27613	27708	27822	27913	28011	28116
27614	27712	27825	27914	28012	28118
27616	27715	27826	27915	28013	28119
27617	27716	27827	27918	28015	28120
27618	27717	27828	27921	28016	28122
27619	27718	27830	27924	28017	28128
27622	27721	27831	27927	28018	28129
27624	27722	27834	27929	28019	28130
27626	27724	27835	27930	28021	28131
27627	27727	27837	27932	28022	28134
27630	27728	27838	27933	28028	28136
27631	27729	27839	27934	28031	28137
27632	27730	27842	27940	28032	28139
27635	27731	27844	27941	28034	28140
27637	27732	27845	27942	28035	28141
27638	27734	27847	27943	28036	28143
27639	27738	27849	27946	28039	28144
27643	27739	27850	27947	28043	28145
27645	27740	27851	27948	28044	28146
27648	27741	27853	27949	28046	28148
27649	27744	27854	27950	28050	28150
27651	27745	27857	27951	28055	28151
27652	27749	27858	27952	28056	28153
27653	27750	27859	27953	28058	28154
27654	27754	27860	27954	28060	28156
27655	27759	27861	27955	28065	28157
27657	27761	27865	27957	28066	28158
27658	27762	27868	27959	28069	28159
27659	27765	27869	27960	28071	28161
27663	27766	27870	27961	28072	28165
27664	27768	27871	27964	28073	28167
27667	27769	27872	27965	28074	28168
27668	27770	27875	27966	28075	28169
27670	27773	27878	27969	28076	28170
27671	27774	27879	27970	28077	28171
27673	27778	27880	27972	28080	28172
27674	27780	27881	27973	28082	28173
27675	27781	27883	27975	28083	28177
27676	27782	27886	27976	28084	28178
27678	27783	27887	27979	28086	28179
27679	27785	27888	27981	28087	28180
27682	27786	27891	27982	28088	28183
27683	27788	27892	27984	28089	28184
27684	27789	27894	27988	28090	28185
27685	27790	27895	27989	28091	28188

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
28192	28283	28403	28508	28609	28747
28195	28287	28406	28509	28611	28753
28197	28289	28407	28510	28613	28754
28198	28290	28409	28514	28614	28755
28199	28294	28410	28515	28616	28756
28200	28296	28411	28516	28617	28759
28201	28299	28412	28517	28621	28760
28202	28300	28413	28518	28622	28763
28204	28305	28414	28520	28623	28764
28206	28311	28415	28522	28637	28765
28208	28313	28418	28523	28638	28767
28209	28316	28421	28524	28640	28768
28210	28319	28422	28527	28641	28770
28211	28320	28426	28529	28642	28771
28212	28324	28427	28530	28643	28772
28213	28329	28430	28531	28651	28775
28214	28330	28433	28534	28652	28776
28216	28332	28434	28537	28653	28777
28217	28334	28439	28540	28655	28778
28220	28336	28440	28541	28656	28787
28221	28337	28441	28542	28657	28789
28222	28338	28443	28543	28661	28791
28224	28340	28444	28544	28663	28792
28225	28342	28445	28548	28665	28793
28226	28344	28447	28551	28669	28795
28227	28345	28448	28553	28672	28798
28228	28346	28449	28554	28675	28801
28230	28350	28451	28555	28677	28802
28232	28355	28452	28560	28683	28803
28233	28358	28455	28562	28688	28804
28234	28359	28457	28563	28692	28809
28235	28362	28459	28564	28693	28810
28236	28363	28461	28565	28699	28811
28237	28367	28462	28566	28701	28812
28238	28369	28465	28572	28702	28813
28239	28370	28466	28573	28704	28816
28242	28372	28467	28574	28707	28817
28243	28373	28468	28575	28708	28818
28244	28375	28470	28578	28709	28820
28246	28377	28471	28579	28710	28821
28247	28380	28474	28580	28711	28823
28250	28381	28475	28581	28712	28824
28252	28383	28476	28582	28713	28827
28254	28384	28477	28584	28714	28829
28255	28388	28478	28587	28719	28832
28259	28389	28480	28588	28723	28835
28260	28390	28483	28589	28724	28836
28262	28391	28485	28590	28726	28838
28263	28392	28488	28591	28727	28839
28265	28393	28489	28593	28728	28841
28269	28394	28490	28595	28730	28842
28271	28395	28491	28596	28733	28844
28274	28396	28492	28600	28735	28849
28275	28397	28493	28602	28743	28850
28276	28398	28497	28604	28744	28852
28278	28399	28498	28605	28745	28853
28280	28400	28499	28608	28746	28854

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
28855	28947	29049	29149	29233	29329
28856	28949	29050	29152	29234	29330
28858	28950	29051	29153	29235	29331
28859	28951	29053	29155	29236	29333
28860	28952	29054	29157	29237	29335
28863	28953	29055	29158	29238	29337
28864	28957	29056	29159	29240	29339
28865	28958	29057	29161	29246	29341
28866	28961	29061	29162	29248	29343
28867	28963	29062	29163	29249	29344
28868	28964	29063	29165	29250	29346
28870	28966	29065	29166	29251	29347
28872	28967	29068	29167	29252	29349
28873	28969	29069	29168	29253	29350
28876	28970	29071	29171	29255	29351
28877	28971	29072	29172	29257	29352
28879	28972	29074	29173	29260	29353
28881	28978	29075	29174	29261	29354
28883	28979	29079	29175	29264	29358
28884	28982	29081	29176	29267	29359
28885	28983	29086	29177	29268	29360
28888	28985	29087	29178	29270	29362
28890	28986	29088	29179	29271	29363
28892	28988	29092	29181	29272	29364
28893	28989	29094	29183	29273	29366
28894	28992	29097	29186	29275	29367
28895	28995	29100	29187	29276	29368
28897	28996	29101	29188	29280	29370
28901	28997	29103	29189	29282	29373
28902	28999	29106	29190	29284	29375
28903	29001	29108	29191	29287	29377
28906	29002	29110	29192	29288	29379
28909	29003	29111	29194	29291	29381
28910	29004	29112	29196	29292	29382
28911	29006	29113	29197	29293	29383
28912	29007	29117	29198	29294	29384
28914	29008	29118	29199	29296	29385
28917	29009	29120	29201	29297	29386
28922	29011	29121	29204	29298	29388
28924	29012	29122	29205	29299	29389
28925	29013	29123	29208	29300	29390
28927	29014	29125	29209	29302	29391
28930	29015	29127	29211	29304	29392
28931	29019	29128	29212	29306	29395
28933	29024	29129	29213	29309	29396
28934	29026	29131	29214	29310	29398
28935	29027	29132	29215	29311	29399
28937	29031	29134	29216	29313	29400
28938	29032	29135	29217	29314	29401
28939	29033	29136	29218	29317	29402
28940	29034	29137	29220	29318	29403
28941	29036	29138	29223	29319	29405
28942	29038	29141	29224	29320	29406
28943	29043	29143	29226	29323	29407
28944	29044	29144	29227	29325	29408
28945	29046	29145	29229	29327	29409
28946	29048	29147	29232	29328	29410

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
29411	29519	29606	29698	29807	29911
29412	29521	29607	29700	29812	29912
29413	29522	29608	29702	29813	29913
29414	29524	29612	29707	29817	29914
29415	29525	29613	29709	29818	29915
29416	29526	29615	29712	29819	29916
29417	29527	29616	29713	29826	29918
29418	29529	29617	29715	29829	29919
29420	29531	29619	29716	29834	29922
29421	29532	29622	29718	29835	29923
29422	29533	29623	29719	29836	29924
29425	29536	29624	29720	29838	29925
29426	29537	29625	29722	29840	29928
29428	29538	29627	29724	29841	29929
29433	29539	29628	29725	29844	29932
29434	29540	29629	29726	29845	29934
29436	29541	29632	29728	29846	29935
29441	29542	29635	29730	29848	29936
29442	29543	29637	29731	29849	29939
29446	29544	29639	29733	29850	29940
29447	29545	29640	29735	29851	29941
29449	29547	29641	29738	29852	29943
29450	29548	29642	29739	29853	29944
29452	29551	29643	29742	29856	29945
29454	29552	29645	29743	29857	29946
29455	29553	29646	29744	29858	29947
29457	29554	29648	29748	29859	29951
29459	29555	29649	29749	29860	29952
29460	29556	29650	29750	29861	29953
29461	29557	29651	29752	29862	29954
29465	29559	29652	29753	29863	29955
29467	29560	29657	29755	29866	29956
29469	29563	29658	29758	29867	29957
29470	29566	29659	29762	29868	29959
29471	29569	29662	29765	29869	29960
29473	29571	29664	29766	29873	29964
29479	29573	29665	29767	29876	29968
29480	29578	29666	29768	29877	29969
29484	29580	29667	29769	29878	29970
29485	29582	29669	29775	29881	29971
29486	29583	29670	29776	29882	29973
29487	29585	29673	29777	29883	29974
29490	29587	29674	29778	29884	29977
29493	29588	29675	29779	29888	29979
29497	29589	29678	29780	29889	29980
29498	29590	29679	29782	29890	29987
29500	29591	29682	29785	29892	29988
29501	29593	29683	29786	29894	29989
29502	29595	29685	29787	29897	29990
29503	29596	29686	29788	29898	29991
29504	29597	29688	29794	29899	29992
29505	29598	29689	29795	29900	29996
29506	29600	29690	29797	29903	29999
29507	29601	29691	29798	29905	30000
29508	29602	29692	29800	29908	30002
29511	29604	29693	29802	29909	30005
29517	29605	29696	29806	29910	30008

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
30009	30109	30203	30289	30380	30489
30010	30110	30204	30290	30381	30490
30011	30111	30206	30293	30383	30492
30013	30112	30207	30294	30384	30493
30016	30113	30208	30295	30386	30494
30020	30114	30210	30298	30389	30495
30023	30116	30211	30299	30390	30496
30024	30117	30212	30300	30392	30497
30026	30120	30213	30301	30399	30499
30028	30121	30214	30302	30402	30500
30030	30123	30216	30303	30404	30502
30032	30126	30218	30304	30405	30504
30039	30128	30219	30305	30406	30505
30040	30129	30220	30306	30408	30506
30042	30130	30221	30307	30411	30508
30043	30131	30222	30308	30413	30509
30045	30135	30223	30309	30414	30512
30046	30140	30224	30313	30415	30515
30047	30142	30225	30314	30416	30524
30051	30143	30226	30315	30417	30526
30052	30144	30229	30316	30418	30528
30055	30147	30234	30317	30420	30530
30057	30149	30235	30318	30421	30531
30060	30151	30238	30319	30423	30536
30061	30152	30244	30322	30426	30537
30063	30154	30245	30323	30427	30538
30067	30155	30247	30326	30433	30542
30068	30158	30252	30329	30435	30544
30069	30159	30253	30331	30436	30545
30070	30160	30254	30332	30439	30546
30071	30161	30255	30340	30440	30547
30072	30162	30257	30341	30442	30548
30073	30164	30258	30343	30445	30549
30074	30165	30259	30344	30446	30550
30075	30166	30261	30348	30447	30551
30076	30167	30262	30349	30450	30561
30077	30171	30263	30351	30452	30563
30078	30173	30264	30353	30454	30564
30079	30174	30265	30354	30456	30567
30080	30177	30266	30355	30457	30569
30081	30178	30267	30356	30459	30572
30083	30179	30268	30358	30463	30573
30084	30181	30269	30359	30464	30579
30087	30182	30270	30360	30465	30580
30088	30183	30272	30362	30467	30581
30089	30184	30273	30365	30469	30582
30090	30185	30274	30367	30470	30590
30091	30190	30275	30368	30471	30592
30092	30191	30276	30369	30472	30593
30095	30192	30277	30370	30473	30594
30097	30193	30279	30371	30474	30595
30100	30194	30280	30372	30475	30596
30102	30196	30281	30373	30477	30597
30103	30197	30283	30374	30478	30598
30106	30198	30286	30375	30480	30599
30107	30199	30287	30377	30483	30600
30108	30202	30288	30379	30487	30601

**The following WRIT PETITIONs Pertaining to the year 2013
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
30602	30703	30804	30898	30977	31077
30604	30708	30806	30899	30979	31079
30605	30709	30811	30900	30980	31080
30607	30712	30812	30902	30982	31081
30608	30715	30813	30904	30983	31084
30610	30716	30814	30906	30984	31086
30613	30718	30815	30907	30985	31093
30614	30719	30816	30908	30986	31096
30615	30721	30818	30910	30988	31097
30618	30722	30821	30911	30990	31098
30619	30724	30822	30914	30991	31100
30620	30727	30823	30915	30992	31101
30623	30728	30824	30917	30993	31102
30624	30729	30825	30919	30994	31103
30626	30732	30826	30920	30995	31105
30628	30733	30828	30921	30996	31107
30629	30735	30829	30926	30999	31108
30630	30736	30830	30927	31000	31111
30631	30737	30836	30928	31001	31112
30632	30738	30839	30930	31003	31113
30633	30739	30841	30931	31004	31114
30634	30742	30843	30932	31005	31115
30636	30744	30845	30933	31006	31117
30637	30745	30847	30934	31010	31121
30640	30747	30850	30936	31012	31122
30645	30749	30854	30938	31016	31124
30647	30750	30855	30939	31017	31129
30648	30751	30856	30940	31018	31130
30649	30752	30857	30941	31020	31131
30650	30754	30858	30942	31022	31132
30651	30756	30859	30943	31023	31133
30654	30757	30860	30944	31024	31134
30655	30758	30861	30945	31026	31135
30656	30760	30862	30947	31027	31137
30659	30762	30863	30950	31028	31140
30661	30763	30864	30951	31029	31141
30662	30764	30865	30952	31034	31142
30663	30766	30866	30953	31035	31143
30664	30768	30867	30954	31036	31144
30667	30771	30869	30955	31037	31145
30668	30772	30870	30956	31040	31146
30669	30774	30871	30957	31043	31148
30670	30777	30872	30959	31044	31150
30671	30782	30873	30961	31046	31151
30672	30783	30874	30963	31048	31152
30675	30784	30875	30964	31053	31153
30676	30789	30876	30965	31058	31154
30684	30790	30877	30967	31060	31155
30686	30791	30878	30968	31061	31156
30687	30794	30885	30969	31062	31157
30688	30795	30889	30970	31064	31159
30690	30796	30890	30971	31065	31161
30692	30797	30891	30972	31067	31163
30693	30798	30893	30973	31072	31164
30695	30800	30894	30974	31073	31166
30698	30802	30895	30975	31074	31168
30702	30803	30896	30976	31076	31169

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
31170	31273	31363	31454	31551	31632
31171	31274	31366	31457	31553	31634
31172	31277	31367	31459	31554	31635
31174	31278	31369	31460	31555	31639
31176	31280	31370	31461	31556	31643
31179	31282	31373	31463	31557	31646
31180	31284	31374	31465	31558	31647
31181	31286	31375	31466	31560	31649
31183	31287	31376	31467	31562	31650
31184	31288	31377	31468	31563	31651
31185	31290	31378	31470	31564	31652
31186	31292	31379	31471	31565	31653
31188	31294	31381	31473	31566	31654
31190	31297	31382	31474	31569	31656
31193	31299	31384	31475	31571	31659
31194	31301	31385	31476	31572	31660
31197	31302	31387	31478	31573	31661
31198	31303	31388	31482	31575	31662
31199	31305	31389	31483	31578	31663
31203	31307	31394	31484	31579	31666
31206	31308	31395	31485	31580	31668
31207	31311	31397	31488	31581	31669
31215	31312	31398	31489	31582	31670
31216	31313	31400	31490	31583	31672
31217	31314	31401	31494	31584	31674
31220	31316	31402	31497	31585	31675
31221	31317	31410	31498	31586	31676
31222	31319	31411	31500	31587	31678
31223	31320	31412	31502	31588	31679
31227	31322	31413	31504	31590	31680
31229	31325	31414	31505	31591	31685
31230	31326	31415	31508	31592	31687
31231	31327	31416	31510	31593	31688
31232	31328	31417	31511	31594	31689
31233	31329	31418	31512	31595	31690
31234	31330	31419	31513	31597	31691
31235	31333	31420	31514	31598	31692
31236	31334	31421	31516	31600	31693
31238	31335	31422	31518	31601	31694
31239	31337	31423	31519	31602	31695
31243	31339	31424	31528	31605	31698
31244	31340	31425	31531	31606	31699
31245	31342	31427	31533	31607	31701
31247	31344	31428	31534	31608	31702
31248	31345	31430	31535	31611	31703
31249	31346	31431	31536	31613	31704
31251	31347	31432	31537	31614	31706
31254	31348	31434	31538	31616	31707
31255	31351	31435	31540	31617	31708
31256	31353	31436	31541	31620	31709
31258	31354	31437	31543	31621	31710
31259	31356	31439	31544	31622	31711
31263	31357	31440	31545	31623	31714
31266	31358	31441	31547	31625	31718
31267	31359	31443	31548	31626	31719
31268	31360	31448	31549	31630	31723
31271	31361	31451	31550	31631	31725

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
31727	31817	31908	31996	32086	32181
31730	31818	31909	31998	32087	32182
31731	31819	31911	31999	32088	32183
31735	31822	31913	32001	32089	32185
31736	31824	31916	32002	32090	32190
31737	31826	31917	32003	32091	32193
31739	31827	31918	32004	32093	32195
31740	31828	31920	32005	32094	32196
31741	31830	31922	32006	32096	32199
31742	31831	31924	32007	32097	32200
31744	31833	31927	32009	32098	32201
31746	31834	31928	32011	32101	32205
31747	31836	31929	32012	32103	32206
31748	31837	31930	32013	32104	32208
31749	31838	31931	32014	32110	32209
31750	31839	31932	32016	32113	32212
31751	31840	31934	32018	32114	32213
31752	31841	31936	32019	32115	32215
31753	31843	31937	32020	32116	32217
31756	31845	31939	32021	32118	32218
31758	31848	31941	32022	32121	32219
31759	31851	31943	32024	32122	32222
31761	31854	31945	32029	32123	32223
31764	31855	31946	32030	32126	32224
31766	31856	31947	32031	32127	32226
31770	31860	31950	32033	32128	32227
31771	31861	31951	32034	32130	32228
31775	31862	31954	32035	32131	32229
31776	31863	31955	32037	32133	32230
31777	31864	31956	32038	32134	32232
31778	31866	31958	32040	32137	32235
31780	31867	31959	32041	32138	32236
31783	31869	31960	32044	32139	32237
31784	31870	31965	32045	32140	32238
31785	31871	31966	32047	32141	32239
31786	31873	31968	32048	32142	32240
31788	31874	31969	32049	32146	32242
31789	31877	31970	32050	32147	32243
31790	31878	31971	32051	32149	32245
31791	31879	31972	32052	32150	32246
31792	31880	31973	32054	32151	32247
31794	31881	31974	32055	32152	32248
31795	31882	31975	32056	32155	32249
31796	31884	31976	32058	32158	32250
31798	31886	31977	32061	32161	32251
31799	31887	31978	32063	32163	32252
31801	31891	31979	32064	32164	32253
31802	31892	31980	32065	32165	32259
31804	31893	31981	32067	32166	32260
31805	31894	31982	32069	32167	32265
31806	31895	31983	32073	32168	32267
31808	31896	31986	32075	32170	32269
31809	31897	31988	32076	32172	32274
31810	31900	31989	32077	32174	32276
31811	31903	31993	32078	32176	32277
31812	31904	31994	32079	32177	32278
31816	31906	31995	32084	32179	32279

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
32282	32377	32468	32581	32667	32751
32283	32379	32472	32582	32668	32752
32284	32382	32473	32584	32669	32754
32285	32383	32474	32585	32670	32755
32287	32384	32475	32586	32671	32757
32290	32385	32476	32587	32673	32758
32295	32386	32478	32588	32674	32763
32298	32387	32482	32589	32675	32764
32299	32388	32484	32590	32676	32769
32300	32389	32486	32592	32677	32772
32301	32390	32488	32593	32678	32774
32302	32392	32489	32594	32680	32775
32304	32393	32491	32595	32683	32777
32307	32395	32492	32601	32685	32779
32309	32396	32493	32602	32688	32780
32310	32397	32494	32603	32690	32781
32312	32398	32495	32604	32691	32782
32314	32400	32496	32605	32692	32783
32316	32401	32499	32606	32693	32785
32317	32402	32501	32614	32694	32787
32319	32406	32502	32615	32695	32788
32320	32407	32503	32616	32696	32789
32321	32408	32506	32617	32701	32791
32322	32410	32507	32618	32703	32793
32326	32413	32508	32619	32704	32796
32327	32414	32510	32621	32706	32798
32328	32415	32513	32622	32707	32799
32329	32416	32515	32623	32708	32801
32331	32417	32516	32624	32709	32802
32333	32419	32521	32625	32712	32803
32335	32420	32522	32627	32713	32807
32336	32421	32523	32630	32716	32808
32337	32426	32527	32632	32717	32809
32338	32427	32530	32633	32719	32810
32339	32429	32531	32636	32720	32811
32340	32430	32536	32637	32721	32812
32344	32431	32537	32638	32723	32818
32345	32432	32540	32640	32725	32819
32346	32434	32542	32641	32726	32820
32347	32435	32550	32642	32727	32822
32348	32440	32551	32644	32728	32824
32349	32441	32553	32647	32729	32826
32352	32442	32554	32648	32730	32827
32357	32444	32555	32649	32732	32828
32358	32445	32556	32650	32733	32829
32361	32446	32557	32652	32735	32831
32362	32450	32558	32653	32737	32832
32363	32451	32560	32654	32738	32833
32364	32452	32570	32656	32739	32836
32365	32453	32571	32659	32740	32837
32367	32454	32572	32660	32741	32838
32368	32455	32574	32661	32743	32843
32370	32456	32576	32662	32744	32844
32373	32458	32577	32663	32745	32845
32374	32460	32578	32664	32746	32846
32375	32461	32579	32665	32747	32848
32376	32467	32580	32666	32749	32849

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
32851	32931	33006	33087	33184	33270
32852	32932	33007	33088	33185	33271
32855	32933	33008	33089	33186	33272
32857	32934	33009	33090	33187	33279
32858	32935	33010	33092	33189	33281
32859	32936	33012	33093	33191	33282
32860	32937	33013	33096	33192	33285
32861	32938	33014	33097	33193	33289
32862	32939	33015	33099	33197	33290
32863	32942	33016	33100	33198	33291
32864	32943	33019	33103	33199	33292
32865	32945	33022	33105	33202	33295
32866	32946	33024	33110	33204	33297
32867	32947	33025	33121	33205	33298
32869	32948	33027	33122	33207	33301
32870	32949	33030	33128	33208	33303
32871	32950	33031	33129	33209	33304
32873	32951	33032	33131	33211	33306
32875	32952	33034	33132	33214	33307
32876	32953	33035	33135	33216	33311
32878	32955	33036	33136	33217	33312
32880	32957	33038	33137	33218	33313
32885	32958	33039	33138	33219	33314
32887	32959	33041	33139	33220	33317
32890	32961	33042	33140	33221	33318
32891	32962	33044	33141	33222	33319
32893	32963	33045	33143	33224	33320
32898	32964	33046	33145	33225	33321
32899	32965	33047	33146	33226	33322
32900	32966	33048	33147	33227	33323
32902	32967	33049	33148	33229	33324
32903	32969	33051	33149	33232	33327
32904	32970	33052	33150	33234	33329
32906	32971	33053	33151	33236	33330
32907	32972	33054	33153	33237	33331
32908	32973	33057	33154	33239	33334
32909	32975	33058	33155	33240	33337
32910	32976	33060	33156	33241	33339
32911	32978	33061	33157	33242	33340
32912	32980	33062	33158	33243	33345
32913	32982	33063	33160	33244	33346
32914	32983	33065	33162	33246	33347
32915	32985	33066	33163	33247	33348
32916	32986	33067	33165	33249	33350
32917	32989	33068	33166	33251	33351
32919	32990	33070	33167	33255	33352
32920	32991	33072	33169	33256	33353
32921	32993	33073	33170	33259	33355
32922	32994	33074	33171	33260	33357
32923	32995	33075	33172	33261	33358
32924	32998	33076	33175	33262	33359
32925	32999	33077	33177	33263	33360
32926	33000	33078	33178	33264	33361
32927	33002	33079	33180	33265	33362
32928	33003	33080	33181	33266	33363
32929	33004	33082	33182	33268	33364
32930	33005	33086	33183	33269	33365

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
33366	33471	33565	33670	33787	33872
33367	33473	33566	33674	33788	33873
33368	33474	33567	33677	33791	33874
33369	33477	33569	33678	33792	33875
33370	33478	33570	33679	33793	33877
33372	33479	33571	33680	33794	33878
33373	33480	33572	33681	33795	33879
33381	33481	33574	33683	33796	33880
33382	33482	33575	33686	33797	33882
33383	33484	33576	33690	33798	33884
33388	33485	33577	33691	33799	33885
33389	33486	33578	33692	33801	33886
33394	33487	33579	33693	33805	33888
33397	33488	33580	33695	33807	33891
33398	33491	33581	33696	33808	33894
33401	33492	33583	33699	33809	33895
33402	33493	33584	33701	33810	33896
33406	33495	33585	33704	33812	33897
33407	33497	33586	33705	33813	33898
33408	33500	33591	33708	33815	33899
33410	33501	33592	33711	33816	33901
33413	33503	33593	33712	33817	33902
33414	33504	33597	33713	33818	33903
33415	33505	33599	33714	33820	33904
33418	33508	33600	33715	33821	33906
33421	33509	33601	33716	33822	33907
33422	33510	33602	33717	33823	33908
33425	33511	33603	33718	33826	33909
33427	33512	33605	33720	33827	33910
33429	33516	33606	33722	33828	33911
33430	33517	33607	33723	33830	33913
33431	33518	33609	33727	33831	33914
33434	33519	33610	33731	33832	33915
33435	33523	33618	33732	33833	33916
33437	33524	33621	33736	33835	33917
33440	33526	33624	33737	33837	33919
33443	33527	33625	33740	33839	33920
33444	33531	33627	33741	33840	33921
33445	33533	33628	33744	33841	33923
33446	33534	33631	33745	33842	33924
33447	33535	33632	33746	33845	33926
33448	33536	33641	33749	33846	33927
33449	33537	33644	33751	33848	33928
33450	33538	33646	33753	33849	33929
33451	33540	33651	33754	33851	33931
33453	33545	33652	33755	33852	33932
33455	33546	33654	33756	33855	33933
33456	33549	33656	33757	33857	33934
33457	33550	33658	33758	33858	33935
33458	33551	33660	33759	33860	33936
33459	33552	33661	33762	33864	33938
33461	33553	33662	33764	33866	33939
33463	33554	33663	33765	33867	33941
33464	33555	33665	33767	33868	33942
33466	33558	33667	33781	33869	33943
33468	33559	33668	33782	33870	33946
33470	33561	33669	33783	33871	33947

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
33948	34033	34128	34218	34309	34406
33949	34034	34129	34220	34312	34409
33950	34036	34131	34221	34315	34411
33951	34037	34132	34223	34323	34412
33952	34038	34140	34224	34330	34414
33953	34039	34141	34225	34331	34416
33957	34043	34142	34226	34333	34417
33960	34044	34144	34227	34334	34420
33961	34046	34145	34229	34335	34421
33963	34050	34146	34233	34336	34423
33965	34051	34149	34234	34337	34424
33966	34052	34150	34235	34338	34426
33967	34053	34151	34236	34339	34427
33968	34055	34152	34237	34340	34429
33969	34056	34153	34238	34342	34430
33971	34057	34154	34240	34343	34431
33972	34058	34157	34241	34344	34432
33973	34062	34158	34242	34345	34433
33974	34063	34160	34243	34348	34434
33976	34064	34161	34244	34350	34435
33977	34065	34163	34246	34351	34437
33978	34066	34165	34248	34354	34439
33980	34067	34166	34249	34355	34440
33981	34068	34167	34250	34356	34441
33983	34069	34168	34251	34357	34442
33985	34070	34175	34252	34358	34444
33987	34071	34176	34255	34359	34445
33988	34072	34177	34256	34360	34446
33989	34076	34178	34257	34361	34447
33990	34078	34179	34258	34364	34448
33991	34079	34181	34260	34367	34449
33993	34080	34183	34261	34369	34450
33994	34082	34184	34262	34372	34451
33995	34084	34186	34265	34373	34457
33996	34085	34187	34266	34374	34458
33997	34086	34188	34267	34375	34459
33998	34087	34189	34268	34377	34460
34002	34091	34190	34269	34378	34461
34003	34092	34193	34270	34379	34462
34006	34094	34194	34274	34380	34465
34007	34100	34195	34276	34382	34467
34008	34102	34196	34277	34383	34468
34009	34103	34197	34278	34386	34469
34012	34104	34201	34281	34387	34470
34015	34105	34202	34282	34388	34471
34017	34106	34203	34284	34389	34472
34020	34108	34205	34285	34390	34473
34021	34109	34206	34286	34391	34475
34022	34112	34207	34287	34392	34476
34023	34114	34209	34289	34393	34477
34024	34115	34211	34295	34394	34479
34025	34116	34212	34296	34396	34480
34026	34120	34213	34297	34398	34481
34027	34122	34214	34298	34401	34482
34029	34124	34215	34299	34402	34483
34031	34125	34216	34300	34404	34484
34032	34126	34217	34304	34405	34485

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
34487	34582	34667	34777	34859	34941
34488	34583	34668	34778	34860	34942
34489	34584	34669	34780	34861	34948
34490	34585	34670	34782	34862	34952
34492	34587	34671	34785	34866	34953
34493	34588	34674	34787	34867	34954
34495	34590	34675	34790	34869	34955
34496	34591	34677	34792	34871	34956
34497	34593	34678	34793	34872	34961
34498	34595	34679	34795	34873	34962
34499	34596	34680	34796	34874	34967
34500	34598	34681	34798	34876	34968
34501	34601	34682	34800	34878	34970
34503	34602	34683	34801	34879	34971
34504	34603	34684	34803	34881	34972
34505	34604	34697	34807	34882	34973
34506	34608	34702	34809	34883	34977
34508	34609	34706	34810	34884	34978
34509	34611	34707	34811	34886	34979
34510	34612	34708	34812	34887	34981
34511	34614	34716	34816	34889	34984
34514	34616	34718	34819	34893	34987
34515	34619	34719	34820	34894	34989
34516	34620	34720	34821	34895	34995
34518	34621	34721	34823	34896	34996
34519	34622	34722	34824	34899	34997
34526	34623	34723	34825	34900	34999
34528	34624	34725	34826	34902	35001
34530	34625	34726	34827	34904	35003
34531	34628	34728	34828	34905	35005
34533	34629	34729	34829	34906	35007
34534	34630	34730	34830	34908	35008
34538	34631	34732	34831	34909	35012
34539	34632	34734	34832	34910	35013
34540	34634	34738	34833	34911	35014
34542	34635	34739	34834	34912	35016
34543	34636	34740	34835	34913	35018
34545	34637	34744	34836	34914	35020
34546	34638	34746	34839	34915	35022
34548	34640	34750	34840	34917	35023
34549	34641	34752	34841	34919	35026
34550	34643	34755	34842	34920	35027
34552	34644	34756	34843	34921	35028
34556	34646	34758	34844	34922	35031
34557	34647	34759	34845	34923	35032
34558	34648	34760	34846	34925	35033
34560	34649	34761	34847	34926	35037
34561	34650	34763	34849	34928	35038
34566	34651	34764	34850	34929	35041
34569	34653	34765	34851	34930	35042
34572	34657	34766	34852	34931	35043
34574	34658	34767	34853	34932	35045
34575	34661	34769	34854	34934	35050
34577	34662	34771	34855	34935	35051
34579	34663	34774	34856	34936	35052
34580	34664	34775	34857	34937	35053
34581	34666	34776	34858	34938	35055

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
35056	35146	35229	35315	35393	35501
35057	35148	35230	35316	35395	35502
35058	35149	35231	35318	35396	35503
35059	35150	35232	35319	35399	35505
35062	35151	35234	35320	35402	35506
35063	35153	35235	35321	35404	35508
35065	35155	35237	35322	35405	35511
35066	35156	35240	35323	35406	35512
35067	35158	35243	35324	35407	35513
35068	35164	35245	35325	35408	35514
35069	35165	35246	35326	35411	35521
35073	35166	35247	35327	35412	35524
35074	35167	35248	35328	35413	35526
35075	35168	35251	35330	35415	35527
35076	35170	35252	35332	35416	35530
35077	35171	35255	35333	35417	35533
35078	35172	35256	35335	35420	35534
35079	35173	35258	35336	35423	35535
35080	35175	35259	35337	35424	35537
35085	35176	35260	35338	35425	35540
35090	35177	35264	35339	35426	35542
35091	35178	35265	35340	35428	35543
35094	35182	35267	35341	35431	35544
35096	35183	35268	35342	35433	35545
35098	35184	35269	35343	35438	35548
35100	35185	35270	35344	35439	35553
35101	35186	35271	35345	35444	35554
35103	35187	35272	35347	35446	35557
35104	35188	35273	35349	35447	35558
35106	35189	35274	35350	35450	35561
35108	35190	35275	35351	35452	35562
35110	35191	35276	35352	35455	35563
35111	35192	35277	35356	35461	35565
35112	35193	35278	35359	35462	35566
35114	35194	35279	35361	35466	35567
35115	35195	35280	35362	35467	35570
35116	35196	35281	35363	35468	35576
35117	35197	35282	35365	35470	35577
35118	35202	35284	35366	35472	35578
35119	35203	35286	35368	35473	35579
35121	35204	35287	35369	35474	35581
35122	35205	35288	35370	35475	35583
35123	35207	35290	35371	35476	35584
35124	35208	35291	35373	35478	35585
35125	35211	35293	35375	35480	35587
35126	35212	35294	35376	35481	35588
35127	35214	35295	35379	35484	35596
35128	35215	35296	35381	35485	35598
35129	35216	35298	35383	35486	35599
35130	35217	35299	35384	35488	35600
35133	35218	35301	35385	35492	35601
35135	35219	35303	35387	35493	35602
35136	35220	35304	35388	35495	35604
35137	35222	35307	35389	35496	35609
35140	35223	35311	35390	35497	35610
35144	35225	35313	35391	35498	35613
35145	35226	35314	35392	35500	35615

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
35621	35719	35818	35892	35984	36127
35622	35721	35819	35893	35985	36128
35624	35722	35820	35894	35994	36129
35625	35724	35821	35898	35997	36130
35629	35726	35823	35899	36001	36131
35631	35729	35824	35900	36004	36132
35633	35730	35825	35901	36016	36133
35634	35731	35827	35902	36017	36134
35635	35733	35830	35904	36021	36136
35640	35736	35831	35905	36024	36139
35641	35737	35832	35907	36025	36140
35642	35739	35833	35908	36026	36141
35644	35740	35834	35910	36027	36142
35647	35741	35835	35911	36028	36143
35648	35743	35838	35912	36029	36144
35649	35745	35839	35913	36031	36146
35654	35747	35840	35914	36032	36147
35655	35748	35841	35915	36060	36148
35656	35750	35842	35916	36061	36149
35657	35752	35843	35917	36062	36151
35661	35754	35844	35918	36064	36152
35662	35756	35845	35919	36065	36153
35663	35759	35846	35920	36071	36156
35664	35764	35847	35921	36075	36163
35667	35765	35848	35922	36076	36166
35668	35766	35849	35923	36078	36168
35671	35768	35850	35924	36079	36169
35675	35772	35851	35925	36086	36170
35676	35773	35852	35927	36087	36171
35677	35774	35853	35928	36088	36173
35678	35775	35855	35930	36091	36174
35682	35776	35858	35931	36092	36175
35685	35777	35859	35933	36096	36178
35686	35779	35860	35936	36097	36179
35688	35783	35861	35937	36098	36181
35689	35785	35862	35938	36099	36186
35693	35787	35863	35939	36101	36187
35694	35791	35864	35940	36102	36188
35695	35792	35865	35942	36103	36190
35696	35794	35866	35944	36104	36191
35697	35795	35867	35945	36105	36194
35698	35796	35871	35946	36107	36195
35699	35798	35872	35948	36108	36197
35700	35799	35874	35951	36110	36198
35701	35804	35875	35954	36111	36200
35702	35805	35876	35958	36112	36201
35704	35806	35877	35959	36113	36204
35705	35807	35878	35968	36114	36206
35706	35808	35879	35969	36115	36208
35707	35809	35882	35970	36117	36209
35708	35810	35884	35971	36118	36213
35709	35812	35886	35973	36119	36217
35712	35813	35887	35975	36120	36219
35713	35814	35888	35979	36121	36220
35716	35815	35889	35980	36123	36221
35717	35816	35890	35981	36124	36222
35718	35817	35891	35983	36126	36227

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
36229	36344	36422	36513	36600	36689
36231	36345	36423	36518	36601	36690
36232	36346	36424	36520	36603	36691
36233	36347	36426	36521	36605	36694
36235	36348	36429	36522	36606	36697
36236	36349	36430	36523	36608	36699
36239	36350	36431	36524	36610	36704
36241	36351	36432	36526	36611	36705
36242	36352	36433	36527	36613	36706
36251	36353	36436	36528	36617	36708
36256	36354	36437	36529	36620	36709
36258	36355	36438	36530	36624	36710
36260	36356	36440	36536	36625	36712
36262	36357	36443	36537	36626	36713
36267	36358	36444	36538	36629	36714
36273	36359	36445	36539	36630	36715
36274	36361	36446	36541	36631	36718
36275	36363	36448	36544	36632	36720
36277	36364	36449	36545	36633	36721
36278	36365	36450	36546	36634	36722
36279	36367	36451	36547	36635	36723
36282	36368	36452	36548	36636	36724
36290	36369	36453	36549	36637	36725
36293	36370	36454	36550	36638	36726
36294	36371	36455	36551	36639	36727
36295	36372	36457	36552	36640	36728
36296	36373	36459	36553	36641	36731
36297	36375	36462	36554	36642	36732
36298	36377	36463	36555	36645	36733
36301	36378	36464	36556	36646	36736
36303	36379	36466	36558	36650	36737
36304	36380	36469	36560	36652	36738
36305	36381	36471	36561	36653	36740
36306	36383	36474	36562	36654	36741
36307	36385	36479	36564	36655	36745
36308	36386	36483	36565	36656	36751
36309	36387	36484	36566	36658	36752
36312	36390	36485	36567	36659	36753
36314	36391	36486	36568	36661	36754
36315	36392	36487	36569	36662	36755
36316	36393	36489	36571	36663	36757
36319	36394	36490	36576	36664	36758
36322	36396	36491	36577	36669	36759
36325	36397	36492	36578	36670	36761
36327	36398	36493	36580	36672	36762
36329	36399	36495	36581	36673	36763
36330	36400	36496	36584	36674	36764
36331	36404	36499	36586	36676	36766
36332	36408	36501	36587	36678	36768
36333	36409	36504	36591	36680	36769
36334	36410	36505	36592	36681	36770
36335	36411	36506	36593	36682	36774
36337	36412	36507	36594	36683	36776
36338	36414	36508	36596	36685	36777
36339	36418	36509	36597	36686	36778
36340	36420	36510	36598	36687	36784
36341	36421	36512	36599	36688	36785

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
36787	36884	36985	37085	37207	37329
36788	36885	36986	37088	37213	37334
36789	36887	36987	37090	37216	37337
36790	36891	36988	37091	37220	37338
36791	36894	36990	37094	37221	37340
36793	36895	36993	37098	37223	37341
36794	36896	36994	37103	37230	37342
36796	36897	36999	37104	37231	37343
36800	36899	37000	37107	37232	37345
36802	36900	37003	37108	37234	37346
36803	36902	37004	37109	37235	37350
36804	36903	37005	37110	37240	37353
36807	36904	37008	37111	37248	37354
36810	36906	37009	37112	37250	37358
36813	36908	37010	37114	37253	37361
36814	36910	37013	37116	37254	37362
36815	36911	37014	37117	37255	37363
36817	36912	37016	37119	37256	37366
36818	36914	37017	37121	37259	37367
36819	36915	37020	37125	37260	37368
36820	36917	37023	37126	37262	37374
36821	36918	37024	37127	37263	37377
36822	36919	37025	37128	37264	37379
36823	36924	37026	37131	37265	37381
36824	36926	37028	37132	37266	37382
36827	36928	37029	37135	37267	37383
36830	36929	37030	37136	37270	37386
36832	36930	37031	37138	37273	37389
36833	36931	37035	37139	37275	37390
36834	36939	37037	37140	37276	37391
36835	36940	37039	37142	37277	37392
36838	36941	37040	37143	37278	37394
36839	36943	37043	37146	37279	37396
36840	36945	37045	37147	37280	37397
36841	36947	37047	37151	37281	37398
36844	36948	37048	37155	37282	37399
36845	36949	37050	37156	37288	37400
36848	36950	37051	37157	37289	37403
36849	36952	37052	37162	37293	37405
36851	36953	37053	37163	37294	37406
36852	36954	37055	37167	37296	37408
36853	36956	37056	37173	37299	37412
36854	36957	37058	37174	37301	37415
36860	36958	37059	37175	37302	37416
36861	36959	37061	37177	37304	37418
36864	36961	37062	37178	37305	37419
36865	36963	37063	37179	37306	37424
36866	36966	37064	37186	37314	37427
36868	36967	37066	37187	37316	37429
36869	36968	37067	37188	37317	37432
36870	36970	37068	37190	37320	37433
36876	36973	37069	37192	37321	37434
36877	36975	37072	37198	37322	37437
36879	36976	37075	37201	37323	37438
36880	36977	37076	37203	37325	37439
36882	36978	37080	37204	37327	37440
36883	36981	37084	37205	37328	37442

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
37444	37539	37648	37735	37875	37955
37445	37540	37651	37736	37878	37956
37446	37544	37653	37739	37879	37957
37448	37549	37654	37740	37880	37958
37449	37550	37655	37741	37881	37959
37451	37551	37656	37747	37883	37960
37452	37552	37657	37749	37884	37961
37453	37554	37658	37751	37886	37962
37454	37556	37659	37752	37888	37965
37456	37557	37661	37758	37889	37966
37457	37558	37664	37762	37890	37968
37458	37559	37666	37765	37891	37969
37459	37560	37667	37776	37892	37970
37460	37561	37668	37781	37894	37971
37464	37562	37669	37784	37895	37972
37467	37572	37670	37792	37897	37974
37468	37573	37672	37793	37898	37975
37470	37574	37676	37795	37899	37976
37471	37575	37677	37796	37900	37978
37473	37576	37678	37809	37901	37981
37474	37577	37679	37810	37902	37982
37477	37581	37680	37814	37903	37984
37479	37582	37681	37818	37904	37986
37481	37583	37683	37820	37907	37991
37485	37585	37686	37821	37910	37992
37486	37587	37688	37822	37911	37993
37488	37588	37690	37823	37913	38000
37490	37590	37691	37824	37916	38002
37492	37592	37693	37825	37917	38003
37494	37593	37694	37826	37919	38005
37495	37594	37696	37827	37920	38006
37496	37599	37697	37828	37921	38007
37497	37600	37698	37829	37922	38008
37500	37601	37700	37833	37923	38009
37501	37602	37701	37835	37925	38010
37502	37603	37702	37836	37926	38013
37503	37604	37703	37838	37927	38014
37504	37608	37704	37839	37932	38015
37505	37609	37705	37840	37934	38016
37506	37611	37707	37841	37935	38019
37509	37614	37708	37842	37936	38020
37510	37619	37711	37844	37937	38023
37511	37621	37714	37846	37938	38024
37514	37622	37715	37851	37939	38025
37515	37623	37716	37852	37940	38027
37516	37624	37717	37857	37941	38028
37522	37627	37718	37858	37943	38030
37523	37628	37719	37859	37944	38031
37524	37633	37720	37860	37945	38036
37530	37634	37722	37863	37946	38037
37531	37635	37724	37864	37948	38038
37532	37636	37726	37865	37949	38039
37533	37637	37727	37866	37950	38040
37534	37640	37729	37869	37951	38041
37535	37642	37731	37872	37952	38042
37536	37643	37733	37873	37953	38044
37538	37645	37734	37874	37954	38046

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
38047	38149	38253	38364	38462	38580
38049	38150	38254	38366	38463	38581
38050	38151	38255	38369	38464	38582
38053	38153	38256	38370	38465	38583
38056	38154	38265	38372	38466	38586
38058	38155	38270	38374	38468	38588
38059	38156	38273	38375	38470	38591
38061	38157	38276	38377	38471	38592
38062	38159	38280	38378	38473	38594
38063	38160	38282	38380	38475	38595
38068	38161	38284	38383	38476	38596
38069	38162	38287	38384	38478	38598
38070	38164	38288	38386	38479	38599
38071	38166	38289	38388	38480	38602
38072	38167	38292	38389	38481	38604
38073	38168	38293	38390	38482	38605
38074	38169	38295	38391	38484	38606
38075	38170	38296	38392	38486	38607
38077	38172	38302	38393	38491	38610
38078	38173	38303	38394	38494	38611
38079	38174	38304	38395	38495	38614
38080	38178	38305	38396	38498	38616
38081	38182	38306	38398	38499	38619
38083	38188	38308	38400	38500	38620
38084	38189	38312	38402	38501	38621
38085	38191	38314	38404	38503	38622
38086	38192	38315	38407	38505	38623
38087	38194	38316	38409	38507	38626
38088	38195	38318	38412	38508	38629
38089	38197	38319	38414	38509	38631
38091	38198	38320	38415	38511	38632
38092	38203	38323	38416	38512	38633
38093	38205	38324	38417	38516	38634
38094	38210	38326	38419	38520	38639
38098	38211	38328	38420	38521	38641
38099	38212	38329	38422	38522	38646
38101	38213	38330	38423	38523	38647
38104	38214	38331	38424	38525	38649
38105	38216	38332	38425	38529	38650
38106	38219	38333	38426	38535	38654
38110	38222	38336	38427	38536	38660
38112	38225	38338	38428	38537	38661
38117	38226	38341	38429	38538	38663
38118	38227	38342	38430	38541	38665
38120	38229	38343	38436	38548	38667
38121	38231	38344	38437	38551	38669
38122	38234	38345	38439	38554	38672
38125	38236	38346	38441	38558	38674
38126	38239	38348	38443	38561	38678
38129	38240	38349	38447	38563	38679
38133	38241	38350	38448	38566	38684
38138	38242	38351	38449	38569	38685
38139	38243	38352	38450	38572	38687
38141	38244	38356	38452	38574	38688
38146	38248	38359	38458	38575	38689
38147	38249	38360	38459	38576	38690
38148	38251	38361	38461	38579	38691

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
38692	38826	38948	39046	39139	39249
38693	38827	38952	39050	39143	39251
38696	38830	38953	39051	39148	39252
38697	38831	38955	39053	39153	39254
38698	38834	38956	39054	39156	39256
38699	38835	38960	39055	39157	39257
38700	38837	38962	39056	39158	39259
38701	38843	38964	39059	39159	39260
38702	38844	38965	39060	39160	39261
38703	38846	38967	39061	39162	39262
38704	38848	38968	39062	39163	39265
38705	38850	38972	39063	39166	39266
38706	38852	38974	39064	39167	39268
38707	38854	38975	39065	39168	39269
38708	38857	38977	39068	39169	39271
38709	38858	38979	39073	39171	39272
38711	38859	38981	39075	39172	39274
38714	38864	38982	39076	39174	39275
38719	38865	38986	39077	39175	39280
38724	38866	38990	39078	39176	39283
38726	38867	38991	39079	39178	39290
38727	38869	38992	39081	39181	39294
38728	38870	38993	39082	39182	39298
38729	38875	38995	39083	39183	39300
38736	38876	38997	39084	39184	39303
38737	38878	38998	39085	39188	39304
38740	38881	38999	39086	39189	39309
38741	38882	39002	39088	39190	39313
38742	38883	39004	39089	39193	39315
38748	38885	39005	39090	39196	39317
38750	38888	39006	39091	39197	39318
38752	38890	39007	39092	39200	39320
38757	38899	39008	39093	39205	39322
38760	38900	39009	39096	39208	39323
38762	38901	39010	39097	39209	39324
38766	38902	39011	39099	39211	39325
38770	38903	39012	39100	39213	39328
38774	38905	39013	39103	39214	39329
38776	38907	39014	39104	39215	39332
38780	38909	39016	39105	39220	39335
38786	38911	39018	39106	39222	39338
38787	38913	39020	39109	39223	39342
38789	38916	39021	39110	39224	39343
38791	38918	39022	39111	39225	39345
38794	38924	39023	39112	39227	39346
38796	38925	39024	39113	39228	39355
38799	38928	39027	39117	39229	39359
38801	38929	39028	39118	39231	39361
38803	38930	39029	39121	39233	39364
38809	38935	39030	39122	39235	39365
38813	38938	39032	39127	39238	39367
38814	38941	39033	39128	39239	39368
38818	38943	39035	39129	39240	39371
38820	38944	39039	39131	39244	39372
38821	38945	39040	39133	39246	39373
38823	38946	39042	39134	39247	39374
38825	38947	39043	39137	39248	39375

**The following WRIT PETITIONs Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
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**The following WRIT PETITIONS Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

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Case No.
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Case No.
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**The following WRIT PETITIONS Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
638	758	880	983	1059	1139
639	759	881	984	1060	1140
646	761	882	985	1061	1141
647	763	883	986	1062	1144
649	764	889	987	1064	1146
656	765	892	989	1066	1147
658	766	893	990	1067	1148
660	769	894	991	1068	1149
666	770	896	992	1069	1150
670	777	898	993	1070	1151
671	778	899	994	1072	1152
676	779	900	995	1073	1153
677	780	901	996	1077	1156
678	784	905	997	1080	1158
680	787	908	998	1081	1160
683	788	911	1000	1082	1162
684	789	912	1001	1083	1167
686	794	915	1002	1084	1171
689	796	916	1003	1087	1172
697	799	917	1004	1088	1174
700	801	918	1007	1089	1175
701	802	921	1009	1090	1177
704	803	922	1011	1091	1178
705	805	923	1014	1092	1179
706	807	925	1015	1094	1180
707	808	926	1016	1096	1181
708	811	927	1017	1097	1184
709	822	928	1018	1098	1185
711	824	929	1019	1099	1187
713	826	931	1020	1100	1188
714	827	932	1021	1104	1189
716	828	933	1022	1105	1191
717	829	934	1023	1106	1192
720	832	935	1024	1107	1193
724	833	938	1025	1109	1194
725	834	940	1026	1110	1195
726	835	941	1027	1111	1198
729	836	944	1028	1112	1199
732	837	945	1029	1114	1203
733	840	948	1030	1115	1205
734	841	949	1031	1116	1209
735	842	950	1034	1117	1211
736	846	952	1036	1118	1213
738	850	953	1037	1120	1214
739	853	955	1039	1121	1215
740	854	956	1040	1124	1216
741	855	957	1043	1125	1219
742	856	965	1044	1126	1220
744	857	967	1046	1127	1221
745	860	969	1049	1128	1222
746	869	971	1050	1129	1223
748	871	972	1051	1130	1224
750	873	974	1052	1131	1225
751	874	975	1054	1132	1226
755	875	979	1055	1133	1227
756	876	980	1056	1136	1228
757	879	982	1058	1137	1229

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
1232	1322	1421	1512	1615	1717
1233	1325	1422	1513	1616	1720
1236	1328	1424	1515	1617	1724
1237	1330	1425	1516	1618	1725
1239	1331	1426	1517	1624	1726
1243	1332	1429	1518	1627	1727
1244	1333	1430	1521	1632	1729
1247	1334	1431	1522	1633	1731
1248	1335	1432	1523	1634	1732
1249	1336	1435	1525	1635	1734
1250	1337	1436	1527	1636	1735
1251	1339	1437	1530	1637	1739
1254	1340	1438	1535	1639	1740
1255	1346	1440	1540	1640	1741
1256	1348	1441	1542	1641	1742
1258	1350	1443	1543	1644	1745
1259	1351	1445	1544	1645	1749
1260	1352	1446	1546	1646	1750
1262	1353	1447	1549	1647	1752
1263	1354	1448	1550	1648	1754
1267	1356	1449	1553	1651	1756
1269	1357	1450	1557	1655	1757
1270	1358	1451	1558	1656	1758
1271	1360	1452	1559	1657	1762
1273	1362	1453	1560	1658	1763
1275	1364	1454	1563	1659	1767
1276	1365	1457	1564	1663	1769
1277	1366	1459	1565	1667	1773
1280	1369	1460	1566	1669	1774
1281	1370	1462	1567	1673	1775
1282	1371	1464	1570	1674	1781
1283	1372	1465	1571	1675	1782
1284	1373	1466	1572	1677	1785
1285	1376	1470	1574	1678	1786
1287	1377	1473	1576	1681	1787
1289	1379	1474	1578	1682	1788
1290	1381	1475	1579	1683	1791
1292	1387	1478	1580	1684	1792
1293	1388	1479	1582	1686	1793
1297	1391	1481	1583	1687	1794
1298	1392	1485	1584	1688	1795
1302	1394	1487	1585	1690	1798
1304	1395	1490	1587	1692	1801
1305	1398	1491	1588	1693	1802
1306	1401	1492	1589	1694	1806
1307	1402	1494	1590	1698	1807
1309	1403	1495	1593	1699	1810
1310	1404	1498	1594	1700	1812
1311	1405	1499	1595	1704	1813
1312	1407	1501	1597	1705	1814
1315	1409	1502	1600	1706	1815
1316	1410	1503	1601	1708	1817
1317	1414	1505	1602	1710	1818
1318	1415	1506	1603	1711	1819
1319	1417	1509	1608	1712	1820
1320	1418	1510	1610	1714	1822
1321	1420	1511	1611	1715	1824

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
1826	1911	2008	2085	2189	2295
1827	1915	2012	2086	2190	2298
1828	1916	2013	2087	2191	2299
1829	1917	2014	2090	2192	2304
1830	1918	2015	2091	2193	2306
1831	1920	2016	2092	2194	2307
1832	1926	2017	2097	2195	2311
1833	1928	2018	2098	2198	2313
1834	1929	2019	2099	2199	2315
1835	1930	2021	2101	2200	2317
1836	1931	2022	2102	2202	2320
1837	1932	2023	2103	2205	2322
1838	1933	2025	2104	2209	2323
1839	1934	2026	2106	2210	2325
1840	1935	2027	2107	2211	2326
1841	1937	2028	2109	2212	2330
1842	1938	2029	2110	2213	2334
1844	1945	2030	2111	2215	2335
1845	1946	2031	2112	2217	2338
1846	1947	2032	2113	2218	2342
1847	1948	2033	2114	2220	2344
1851	1949	2034	2116	2223	2347
1852	1950	2036	2117	2225	2348
1853	1951	2037	2118	2226	2353
1855	1953	2038	2119	2227	2355
1856	1954	2040	2122	2228	2356
1858	1958	2044	2124	2231	2357
1859	1959	2045	2125	2232	2359
1860	1961	2046	2127	2236	2363
1861	1962	2048	2128	2237	2364
1862	1963	2049	2132	2245	2367
1864	1964	2050	2133	2247	2368
1866	1968	2051	2135	2248	2370
1867	1971	2052	2137	2249	2374
1868	1973	2055	2140	2250	2375
1869	1974	2056	2142	2251	2380
1871	1976	2058	2143	2252	2381
1872	1978	2061	2145	2253	2382
1873	1979	2062	2148	2256	2383
1874	1982	2063	2150	2261	2384
1875	1984	2064	2152	2263	2385
1879	1986	2066	2155	2265	2388
1880	1987	2067	2156	2268	2390
1882	1988	2068	2157	2269	2391
1885	1989	2069	2158	2271	2392
1887	1990	2070	2160	2274	2395
1889	1993	2071	2164	2276	2398
1894	1994	2072	2165	2278	2399
1896	1995	2073	2170	2279	2402
1897	1997	2074	2173	2280	2404
1900	1998	2077	2174	2281	2405
1901	2000	2078	2176	2283	2406
1902	2001	2079	2181	2285	2407
1903	2002	2080	2183	2288	2409
1904	2004	2081	2184	2291	2411
1906	2005	2082	2185	2292	2412
1908	2007	2083	2187	2294	2413

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
2414	2529	2619	2732	2833	2947
2416	2530	2622	2733	2838	2948
2417	2533	2624	2734	2844	2951
2419	2534	2625	2737	2849	2952
2420	2535	2634	2739	2852	2953
2422	2541	2635	2742	2854	2954
2423	2542	2636	2743	2855	2955
2424	2543	2638	2746	2860	2958
2425	2544	2639	2747	2861	2959
2426	2546	2640	2748	2862	2960
2429	2547	2643	2749	2864	2961
2430	2548	2645	2750	2865	2962
2435	2549	2646	2753	2866	2963
2436	2550	2651	2754	2867	2964
2440	2551	2653	2755	2868	2965
2442	2553	2654	2758	2871	2966
2443	2554	2659	2760	2873	2968
2444	2555	2660	2763	2878	2970
2448	2556	2661	2765	2879	2972
2449	2558	2664	2766	2881	2973
2450	2559	2665	2767	2882	2975
2453	2560	2666	2768	2883	2977
2455	2561	2668	2769	2885	2980
2458	2564	2671	2772	2887	2981
2459	2565	2674	2774	2888	2984
2461	2566	2680	2775	2890	2985
2462	2567	2681	2780	2891	2986
2463	2568	2683	2781	2893	2987
2468	2569	2684	2782	2894	2988
2471	2570	2685	2787	2897	2989
2474	2572	2686	2788	2898	2990
2477	2573	2688	2790	2899	2991
2478	2574	2689	2793	2900	2993
2480	2577	2691	2794	2902	2995
2482	2578	2692	2796	2903	2996
2485	2579	2693	2799	2904	2998
2487	2580	2695	2801	2905	3000
2488	2582	2701	2803	2908	3001
2489	2584	2702	2804	2909	3002
2490	2585	2703	2805	2910	3003
2491	2588	2704	2809	2912	3004
2492	2591	2705	2810	2917	3006
2493	2592	2706	2811	2920	3015
2494	2595	2707	2812	2921	3016
2495	2597	2709	2815	2922	3017
2499	2599	2710	2817	2923	3019
2500	2604	2712	2818	2926	3021
2509	2605	2718	2819	2927	3022
2510	2606	2719	2820	2928	3024
2512	2607	2720	2821	2932	3026
2513	2608	2722	2822	2933	3028
2515	2609	2724	2823	2934	3030
2516	2610	2727	2825	2935	3031
2520	2611	2728	2826	2938	3032
2523	2612	2729	2827	2940	3035
2524	2614	2730	2829	2941	3037
2527	2615	2731	2832	2943	3038

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
3040	3149	3268	3366	3470	3590
3041	3150	3270	3367	3471	3591
3044	3152	3271	3368	3474	3592
3046	3155	3272	3370	3476	3595
3048	3156	3273	3372	3481	3596
3051	3159	3275	3373	3482	3597
3054	3160	3276	3374	3484	3600
3055	3161	3282	3375	3486	3601
3056	3168	3283	3376	3487	3604
3058	3170	3284	3379	3488	3606
3060	3171	3285	3383	3489	3607
3061	3172	3288	3384	3492	3610
3063	3173	3289	3385	3497	3615
3066	3174	3290	3386	3500	3616
3068	3176	3291	3387	3501	3620
3071	3177	3295	3388	3506	3622
3072	3180	3296	3389	3509	3624
3073	3183	3297	3393	3518	3625
3074	3185	3298	3394	3521	3626
3076	3187	3300	3397	3522	3633
3080	3188	3301	3398	3523	3636
3086	3191	3302	3399	3527	3638
3088	3193	3303	3401	3528	3640
3089	3194	3304	3405	3529	3642
3090	3195	3306	3413	3530	3643
3091	3196	3307	3414	3531	3647
3093	3197	3308	3415	3532	3648
3094	3198	3309	3418	3533	3649
3095	3200	3313	3420	3534	3651
3100	3201	3314	3421	3536	3653
3101	3202	3317	3422	3537	3655
3102	3203	3318	3425	3538	3656
3103	3204	3319	3426	3541	3657
3105	3205	3320	3427	3542	3658
3106	3206	3321	3428	3543	3665
3108	3207	3324	3432	3544	3666
3109	3208	3328	3433	3546	3667
3112	3223	3331	3434	3547	3670
3114	3224	3333	3436	3548	3672
3116	3225	3334	3440	3551	3676
3117	3226	3338	3444	3552	3680
3121	3227	3339	3445	3554	3683
3122	3228	3340	3446	3557	3687
3123	3230	3341	3447	3559	3688
3124	3231	3342	3448	3560	3689
3125	3236	3344	3449	3563	3690
3128	3237	3346	3450	3564	3691
3130	3241	3347	3451	3565	3693
3133	3242	3352	3452	3568	3694
3135	3249	3353	3454	3570	3695
3136	3251	3354	3457	3573	3696
3139	3254	3355	3458	3581	3698
3140	3256	3356	3461	3582	3700
3144	3258	3357	3463	3584	3703
3146	3262	3361	3464	3585	3704
3147	3263	3363	3466	3586	3706
3148	3265	3365	3468	3587	3707

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
3708	3806	3915	4026	4130	4250
3709	3807	3917	4027	4131	4251
3710	3808	3918	4028	4136	4252
3711	3811	3919	4030	4138	4255
3712	3816	3920	4033	4139	4258
3714	3818	3921	4035	4140	4259
3715	3822	3922	4036	4141	4260
3718	3823	3924	4040	4142	4262
3719	3826	3925	4042	4143	4266
3720	3827	3926	4045	4144	4267
3721	3830	3930	4046	4147	4268
3723	3831	3935	4047	4150	4270
3726	3833	3938	4049	4152	4271
3727	3834	3939	4050	4157	4272
3729	3837	3940	4051	4158	4273
3730	3838	3941	4057	4159	4274
3736	3840	3944	4061	4160	4277
3737	3841	3945	4062	4161	4278
3738	3842	3946	4063	4165	4281
3743	3843	3947	4064	4166	4285
3744	3844	3949	4065	4168	4287
3745	3846	3950	4066	4170	4289
3746	3847	3951	4067	4171	4290
3749	3850	3952	4076	4172	4291
3752	3852	3953	4078	4177	4293
3753	3854	3954	4079	4180	4297
3754	3856	3956	4080	4181	4299
3755	3860	3964	4084	4185	4300
3757	3866	3965	4085	4190	4301
3760	3873	3966	4088	4194	4302
3768	3875	3967	4089	4195	4308
3769	3877	3968	4090	4196	4310
3771	3879	3975	4091	4197	4311
3772	3881	3977	4092	4199	4313
3773	3883	3978	4093	4204	4319
3774	3884	3982	4094	4205	4326
3775	3885	3984	4095	4207	4327
3776	3886	3985	4097	4208	4329
3777	3887	3987	4098	4209	4330
3778	3888	3988	4099	4212	4332
3781	3890	3993	4101	4213	4333
3782	3891	3995	4102	4214	4334
3784	3893	3996	4103	4219	4337
3786	3894	3997	4104	4220	4338
3789	3895	3998	4105	4221	4339
3790	3896	3999	4111	4222	4341
3791	3897	4000	4112	4224	4343
3793	3899	4001	4114	4231	4346
3795	3900	4002	4116	4232	4347
3796	3905	4003	4119	4234	4348
3797	3907	4004	4120	4238	4349
3798	3909	4006	4122	4239	4351
3799	3910	4008	4124	4240	4352
3800	3911	4013	4125	4241	4353
3803	3912	4014	4126	4242	4358
3804	3913	4015	4128	4243	4359
3805	3914	4024	4129	4244	4361

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
4364	4469	4577	4707	4821	4929
4367	4472	4579	4708	4823	4931
4368	4474	4580	4709	4824	4934
4370	4475	4581	4710	4825	4937
4371	4478	4582	4711	4828	4942
4372	4479	4585	4712	4832	4944
4374	4481	4591	4713	4834	4945
4375	4484	4592	4714	4835	4946
4376	4485	4594	4716	4842	4950
4377	4490	4595	4721	4843	4954
4378	4491	4600	4722	4844	4957
4382	4493	4601	4724	4846	4968
4389	4494	4606	4726	4848	4969
4391	4495	4607	4728	4852	4970
4393	4496	4609	4731	4853	4971
4394	4497	4611	4732	4854	4978
4398	4501	4613	4733	4855	4980
4399	4502	4615	4735	4857	4981
4400	4503	4617	4736	4858	4984
4403	4504	4618	4737	4859	4985
4407	4505	4623	4740	4862	4989
4409	4506	4625	4745	4865	4991
4410	4507	4627	4750	4866	4998
4411	4508	4629	4751	4867	4999
4412	4509	4631	4752	4872	5000
4414	4510	4632	4754	4873	5001
4423	4513	4634	4755	4875	5004
4425	4515	4635	4756	4878	5006
4428	4517	4639	4757	4879	5007
4430	4518	4642	4759	4880	5008
4431	4521	4646	4761	4881	5009
4432	4522	4648	4774	4882	5010
4435	4524	4652	4776	4883	5011
4436	4525	4653	4778	4886	5013
4438	4528	4654	4779	4889	5015
4440	4529	4655	4782	4891	5018
4441	4530	4658	4784	4892	5019
4444	4532	4659	4786	4894	5022
4446	4533	4660	4787	4896	5023
4447	4536	4663	4790	4898	5025
4448	4539	4664	4791	4899	5029
4452	4541	4669	4793	4902	5031
4454	4543	4671	4794	4904	5032
4455	4545	4672	4800	4906	5033
4456	4546	4673	4801	4907	5035
4457	4551	4675	4802	4908	5036
4458	4552	4677	4803	4910	5037
4459	4554	4680	4804	4911	5038
4460	4557	4682	4807	4913	5039
4461	4560	4687	4808	4914	5040
4462	4562	4690	4809	4915	5041
4463	4564	4694	4810	4916	5046
4464	4565	4695	4812	4917	5051
4465	4568	4698	4813	4918	5052
4466	4569	4700	4814	4919	5056
4467	4570	4701	4817	4920	5058
4468	4573	4702	4819	4921	5059

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
5060	5168	5267	5374	5501	5613
5062	5169	5270	5376	5502	5614
5064	5170	5274	5379	5503	5615
5065	5171	5278	5380	5504	5616
5069	5172	5279	5382	5506	5618
5070	5174	5281	5383	5508	5621
5071	5175	5284	5385	5510	5622
5075	5176	5285	5389	5511	5626
5076	5179	5286	5393	5512	5627
5078	5180	5289	5399	5514	5628
5079	5182	5290	5400	5520	5629
5082	5183	5294	5404	5521	5630
5085	5186	5295	5406	5523	5631
5087	5187	5297	5407	5524	5633
5088	5193	5298	5409	5525	5634
5089	5194	5299	5414	5526	5635
5094	5197	5300	5419	5527	5636
5095	5200	5301	5423	5529	5637
5098	5202	5303	5425	5531	5639
5099	5203	5304	5429	5533	5640
5100	5204	5305	5431	5535	5641
5101	5205	5313	5433	5539	5643
5107	5206	5314	5434	5540	5645
5117	5208	5316	5435	5543	5647
5118	5209	5317	5438	5545	5650
5120	5210	5320	5440	5547	5651
5121	5211	5321	5442	5552	5652
5123	5212	5323	5443	5553	5654
5125	5213	5326	5445	5554	5655
5126	5214	5327	5449	5555	5656
5127	5215	5328	5450	5556	5658
5128	5216	5330	5451	5559	5662
5129	5217	5331	5453	5560	5665
5130	5219	5332	5458	5563	5666
5131	5222	5335	5459	5567	5667
5136	5225	5336	5460	5569	5670
5137	5226	5337	5464	5573	5672
5139	5228	5338	5465	5574	5674
5140	5229	5339	5472	5576	5675
5141	5235	5340	5473	5579	5678
5142	5236	5341	5478	5582	5680
5143	5237	5344	5480	5583	5683
5144	5238	5345	5482	5588	5685
5147	5239	5347	5483	5589	5687
5148	5240	5348	5484	5593	5688
5149	5242	5351	5485	5594	5690
5150	5243	5353	5486	5595	5693
5151	5246	5354	5490	5597	5695
5152	5247	5356	5491	5598	5697
5156	5250	5357	5493	5601	5700
5157	5253	5359	5494	5602	5701
5158	5258	5360	5495	5603	5703
5161	5259	5366	5496	5604	5708
5163	5261	5370	5497	5606	5712
5164	5263	5371	5498	5607	5714
5166	5264	5372	5499	5609	5715
5167	5265	5373	5500	5612	5716

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
5717	5813	5920	6037	6157	6284
5720	5817	5921	6040	6158	6286
5721	5818	5922	6042	6159	6287
5722	5821	5928	6043	6160	6290
5723	5822	5931	6044	6163	6291
5725	5823	5932	6051	6164	6295
5726	5829	5933	6053	6165	6296
5728	5831	5934	6054	6166	6298
5729	5833	5936	6056	6167	6299
5730	5834	5937	6059	6168	6307
5731	5835	5938	6060	6169	6308
5732	5837	5941	6061	6170	6309
5733	5839	5942	6062	6171	6313
5734	5845	5944	6064	6172	6314
5735	5850	5949	6071	6173	6315
5737	5851	5950	6073	6174	6316
5738	5855	5954	6074	6175	6317
5739	5856	5957	6078	6181	6318
5740	5857	5959	6081	6182	6319
5742	5858	5963	6085	6184	6320
5743	5859	5964	6087	6194	6322
5744	5860	5968	6089	6196	6323
5745	5861	5971	6090	6197	6324
5746	5862	5972	6091	6198	6325
5747	5863	5973	6094	6200	6326
5748	5864	5975	6097	6203	6327
5749	5865	5976	6098	6206	6329
5750	5868	5979	6099	6209	6331
5751	5869	5980	6101	6210	6333
5752	5871	5984	6104	6211	6334
5754	5873	5985	6108	6212	6335
5758	5875	5989	6109	6214	6336
5761	5877	5990	6111	6218	6337
5765	5878	5991	6113	6219	6338
5766	5879	5994	6115	6222	6339
5769	5880	5997	6117	6224	6341
5770	5882	6000	6119	6229	6343
5771	5884	6001	6121	6232	6344
5774	5885	6002	6123	6233	6345
5777	5888	6006	6124	6237	6346
5778	5889	6007	6125	6239	6348
5783	5892	6008	6127	6240	6349
5784	5894	6009	6129	6245	6355
5785	5895	6011	6130	6248	6357
5788	5896	6015	6131	6250	6358
5789	5897	6016	6132	6251	6360
5790	5899	6017	6133	6252	6361
5791	5900	6018	6135	6254	6362
5792	5901	6019	6137	6255	6363
5793	5903	6022	6142	6259	6367
5794	5906	6025	6144	6260	6369
5798	5907	6028	6145	6261	6370
5799	5908	6031	6147	6262	6374
5803	5909	6033	6150	6278	6376
5807	5910	6034	6152	6280	6378
5810	5914	6035	6155	6281	6379
5812	5917	6036	6156	6282	6382

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
6383	6487	6590	6682	6783	6894
6385	6488	6591	6685	6784	6897
6386	6489	6592	6687	6785	6899
6387	6490	6593	6688	6787	6905
6390	6491	6594	6689	6789	6906
6391	6496	6597	6690	6790	6909
6395	6497	6599	6691	6795	6910
6396	6498	6600	6692	6797	6914
6401	6500	6602	6695	6800	6917
6404	6501	6603	6697	6801	6919
6406	6502	6604	6701	6802	6921
6407	6503	6605	6702	6803	6922
6408	6505	6608	6704	6804	6923
6409	6506	6610	6705	6805	6925
6411	6508	6612	6707	6806	6928
6414	6509	6613	6710	6807	6929
6415	6510	6615	6712	6809	6932
6418	6513	6616	6713	6810	6934
6421	6515	6617	6718	6812	6935
6422	6516	6618	6719	6815	6939
6425	6518	6621	6720	6817	6940
6426	6520	6623	6721	6818	6941
6429	6523	6624	6722	6819	6942
6430	6525	6625	6724	6822	6944
6432	6528	6626	6728	6823	6945
6434	6531	6628	6729	6824	6951
6436	6533	6630	6731	6826	6952
6439	6534	6633	6732	6827	6953
6440	6538	6634	6734	6830	6954
6441	6540	6636	6735	6832	6955
6443	6541	6637	6737	6833	6959
6444	6544	6639	6739	6836	6961
6445	6545	6640	6740	6837	6962
6448	6547	6641	6741	6843	6964
6450	6548	6642	6742	6844	6966
6452	6550	6644	6744	6845	6967
6455	6551	6645	6746	6847	6968
6456	6554	6646	6747	6849	6971
6457	6555	6647	6748	6850	6974
6458	6557	6649	6749	6851	6978
6460	6558	6650	6750	6853	6979
6461	6560	6652	6751	6855	6980
6462	6561	6653	6753	6858	6984
6463	6562	6654	6755	6861	6987
6468	6563	6655	6758	6863	6991
6470	6566	6656	6760	6868	6993
6471	6568	6658	6762	6869	6997
6473	6570	6659	6763	6871	6998
6475	6571	6660	6765	6872	6999
6478	6575	6662	6767	6875	7000
6479	6576	6666	6771	6880	7004
6480	6583	6667	6772	6882	7015
6481	6584	6668	6777	6883	7017
6482	6585	6671	6778	6884	7019
6484	6586	6672	6779	6886	7020
6485	6588	6679	6781	6888	7021
6486	6589	6681	6782	6891	7022

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
7023	7134	7259	7364	7480	7606
7024	7135	7260	7365	7481	7607
7026	7138	7263	7366	7482	7608
7028	7140	7264	7368	7483	7612
7030	7141	7268	7369	7484	7614
7031	7142	7273	7370	7488	7621
7032	7144	7275	7372	7490	7622
7035	7146	7276	7374	7492	7625
7036	7148	7277	7377	7495	7630
7039	7149	7279	7378	7507	7633
7040	7151	7280	7379	7508	7634
7041	7152	7281	7382	7509	7637
7043	7156	7282	7385	7510	7638
7044	7157	7283	7386	7511	7640
7045	7159	7285	7387	7512	7642
7051	7161	7286	7388	7514	7643
7053	7162	7288	7389	7517	7645
7054	7163	7290	7390	7521	7647
7055	7166	7292	7391	7522	7648
7058	7167	7293	7394	7523	7649
7059	7168	7294	7411	7524	7650
7060	7172	7295	7412	7526	7651
7065	7174	7298	7414	7527	7652
7066	7181	7299	7417	7528	7653
7067	7182	7300	7422	7530	7654
7068	7183	7301	7423	7532	7656
7069	7186	7302	7425	7535	7658
7074	7189	7303	7426	7540	7659
7075	7190	7305	7427	7541	7660
7076	7191	7307	7429	7542	7661
7077	7193	7309	7430	7543	7663
7079	7195	7310	7431	7544	7665
7080	7196	7311	7434	7547	7666
7082	7203	7312	7435	7549	7668
7083	7206	7313	7437	7557	7670
7084	7209	7316	7439	7559	7673
7085	7214	7318	7440	7560	7677
7086	7216	7319	7441	7561	7678
7088	7218	7323	7448	7562	7679
7090	7220	7324	7450	7568	7681
7094	7225	7325	7452	7569	7682
7095	7228	7326	7453	7571	7685
7097	7233	7327	7454	7577	7687
7098	7237	7328	7455	7578	7688
7100	7239	7329	7456	7580	7689
7103	7242	7335	7457	7581	7690
7111	7243	7336	7458	7582	7692
7113	7244	7338	7459	7584	7698
7114	7246	7339	7462	7587	7700
7117	7247	7343	7464	7589	7701
7120	7249	7347	7465	7590	7702
7123	7250	7348	7466	7594	7703
7125	7251	7354	7467	7599	7706
7126	7252	7356	7474	7601	7707
7129	7253	7358	7476	7602	7708
7130	7254	7361	7477	7603	7709
7132	7256	7362	7479	7605	7711

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
7713	7839	7954	8052	8166	8258
7714	7841	7957	8053	8168	8263
7716	7842	7958	8054	8170	8264
7718	7844	7959	8056	8171	8265
7719	7848	7960	8057	8174	8266
7720	7850	7961	8061	8175	8267
7721	7852	7965	8065	8176	8269
7722	7855	7966	8067	8177	8271
7724	7859	7968	8068	8178	8272
7726	7860	7969	8069	8181	8273
7727	7862	7971	8071	8182	8275
7729	7863	7980	8073	8184	8278
7730	7865	7982	8074	8185	8280
7731	7866	7984	8075	8186	8281
7732	7871	7985	8076	8187	8285
7734	7873	7986	8077	8189	8286
7735	7874	7987	8079	8190	8287
7736	7877	7990	8080	8191	8288
7737	7878	7992	8089	8192	8292
7739	7879	7993	8090	8193	8293
7740	7880	7994	8092	8194	8294
7745	7883	7995	8093	8196	8296
7746	7887	7996	8096	8198	8297
7748	7888	7997	8098	8200	8299
7749	7890	7999	8100	8201	8303
7750	7891	8000	8103	8203	8304
7752	7892	8001	8104	8204	8305
7760	7893	8003	8107	8205	8308
7765	7894	8004	8109	8206	8309
7770	7896	8007	8111	8208	8310
7772	7898	8008	8113	8211	8311
7776	7900	8009	8115	8213	8312
7777	7903	8010	8119	8215	8313
7782	7907	8012	8121	8217	8314
7786	7914	8014	8123	8219	8317
7787	7915	8015	8124	8222	8318
7788	7917	8016	8125	8224	8319
7791	7919	8017	8127	8229	8320
7793	7922	8018	8128	8231	8321
7794	7923	8019	8131	8232	8322
7795	7924	8020	8133	8233	8323
7796	7928	8021	8135	8234	8327
7797	7929	8023	8136	8235	8328
7798	7930	8025	8137	8236	8333
7801	7932	8026	8138	8237	8334
7802	7934	8029	8139	8238	8337
7819	7936	8030	8147	8240	8338
7823	7937	8032	8150	8243	8339
7826	7938	8037	8152	8244	8341
7828	7943	8040	8153	8245	8343
7829	7944	8042	8154	8247	8345
7830	7945	8043	8156	8251	8346
7831	7947	8044	8158	8252	8347
7833	7948	8045	8159	8254	8350
7834	7949	8046	8160	8255	8351
7835	7950	8047	8163	8256	8353
7836	7953	8051	8164	8257	8354

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
8356	8446	8560	8669	8805	8980
8358	8447	8561	8670	8806	8981
8361	8448	8562	8671	8807	8983
8363	8449	8563	8672	8809	8984
8364	8451	8565	8677	8811	8985
8365	8455	8566	8683	8812	8986
8366	8458	8567	8688	8813	8987
8367	8460	8568	8690	8814	8988
8368	8461	8571	8691	8816	8991
8369	8464	8572	8692	8821	8993
8370	8466	8574	8696	8825	8994
8371	8467	8576	8699	8826	8996
8374	8468	8577	8700	8827	8998
8378	8470	8578	8704	8831	9001
8379	8471	8579	8710	8833	9002
8381	8474	8580	8711	8834	9005
8382	8475	8581	8712	8835	9006
8385	8478	8582	8714	8837	9007
8387	8479	8583	8715	8838	9009
8388	8480	8584	8718	8839	9011
8389	8481	8585	8720	8840	9013
8390	8483	8586	8721	8841	9014
8393	8487	8589	8724	8844	9016
8395	8488	8590	8725	8849	9019
8396	8491	8591	8726	8850	9022
8397	8495	8594	8728	8851	9023
8398	8496	8596	8729	8852	9024
8400	8502	8597	8730	8853	9026
8401	8503	8601	8731	8855	9027
8403	8504	8604	8734	8858	9031
8405	8505	8606	8739	8864	9032
8406	8506	8607	8741	8865	9033
8407	8507	8609	8743	8868	9034
8408	8508	8613	8748	8869	9035
8409	8509	8615	8750	8871	9037
8410	8512	8616	8756	8873	9038
8413	8513	8620	8760	8877	9041
8415	8514	8621	8762	8879	9044
8416	8520	8625	8765	8881	9046
8417	8521	8626	8767	8882	9048
8418	8522	8628	8768	8883	9049
8419	8523	8630	8769	8884	9050
8422	8525	8633	8771	8931	9052
8423	8526	8635	8772	8933	9053
8424	8528	8642	8773	8934	9054
8425	8530	8645	8774	8936	9055
8429	8531	8649	8776	8941	9056
8430	8532	8652	8780	8944	9058
8432	8536	8653	8782	8946	9059
8433	8540	8654	8783	8960	9060
8436	8541	8656	8784	8961	9064
8437	8542	8657	8786	8965	9066
8440	8545	8658	8791	8968	9067
8441	8549	8659	8793	8969	9073
8442	8551	8664	8794	8974	9075
8443	8552	8665	8797	8976	9076
8444	8557	8667	8800	8979	9077

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
9078	9197	9307	9400	9500	9614
9081	9199	9309	9401	9501	9616
9082	9200	9310	9402	9502	9619
9083	9203	9311	9403	9504	9621
9084	9204	9314	9404	9506	9622
9085	9206	9315	9406	9507	9623
9088	9209	9316	9407	9508	9624
9089	9215	9321	9408	9511	9627
9090	9216	9322	9409	9514	9628
9092	9217	9324	9410	9518	9629
9094	9218	9327	9412	9520	9630
9096	9220	9328	9413	9523	9632
9097	9221	9329	9414	9524	9633
9100	9224	9330	9416	9527	9634
9103	9225	9331	9418	9533	9635
9106	9226	9333	9419	9534	9637
9108	9227	9335	9420	9536	9640
9110	9228	9336	9425	9540	9641
9113	9229	9338	9426	9541	9642
9116	9234	9339	9431	9542	9645
9117	9236	9340	9432	9545	9650
9118	9237	9341	9435	9547	9651
9119	9238	9342	9436	9548	9652
9121	9239	9343	9437	9550	9654
9123	9240	9344	9440	9553	9656
9124	9243	9346	9441	9555	9657
9125	9244	9348	9442	9559	9660
9128	9245	9349	9443	9561	9661
9130	9246	9351	9444	9564	9662
9131	9248	9352	9448	9565	9666
9133	9249	9354	9449	9567	9668
9134	9250	9355	9450	9568	9669
9135	9252	9361	9451	9570	9675
9136	9255	9363	9452	9571	9676
9137	9258	9366	9453	9573	9678
9138	9261	9367	9454	9574	9679
9139	9270	9368	9456	9576	9681
9140	9271	9369	9457	9578	9682
9141	9272	9370	9458	9579	9684
9143	9273	9371	9463	9582	9685
9144	9275	9374	9466	9584	9688
9148	9276	9375	9467	9585	9693
9151	9277	9378	9469	9587	9694
9154	9278	9379	9471	9589	9696
9157	9282	9380	9475	9590	9698
9160	9283	9381	9476	9591	9699
9162	9284	9384	9478	9593	9700
9163	9285	9387	9481	9595	9701
9165	9289	9388	9483	9596	9702
9166	9291	9389	9485	9597	9703
9167	9293	9390	9486	9601	9704
9185	9298	9392	9487	9604	9706
9188	9299	9393	9488	9606	9707
9190	9301	9395	9490	9607	9713
9191	9302	9396	9493	9610	9714
9194	9305	9398	9496	9612	9715
9195	9306	9399	9498	9613	9717

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
9718	9836	9965	10086	10205	10332
9719	9837	9968	10087	10206	10334
9720	9840	9971	10088	10208	10337
9725	9843	9974	10089	10214	10338
9727	9845	9976	10090	10216	10339
9728	9846	9980	10092	10222	10347
9729	9847	9982	10094	10223	10348
9730	9851	9984	10097	10225	10349
9732	9853	9987	10098	10229	10350
9733	9859	9989	10104	10230	10355
9734	9862	9990	10108	10231	10356
9736	9863	9993	10109	10232	10358
9737	9866	9994	10112	10234	10362
9738	9867	10000	10116	10235	10365
9739	9868	10005	10121	10237	10367
9740	9869	10008	10123	10240	10368
9741	9870	10010	10124	10241	10369
9742	9873	10011	10125	10242	10375
9747	9874	10012	10127	10243	10376
9748	9877	10018	10128	10246	10379
9750	9878	10021	10130	10247	10380
9751	9880	10023	10131	10248	10381
9752	9882	10026	10132	10252	10382
9753	9884	10030	10136	10253	10383
9754	9885	10031	10137	10256	10384
9755	9886	10033	10142	10257	10385
9756	9887	10034	10146	10258	10386
9763	9889	10035	10154	10259	10387
9771	9890	10036	10155	10260	10388
9772	9893	10037	10156	10262	10389
9773	9894	10039	10157	10264	10390
9777	9903	10042	10158	10266	10391
9784	9904	10047	10159	10270	10392
9790	9906	10048	10164	10271	10393
9791	9920	10049	10165	10275	10394
9792	9922	10051	10166	10276	10395
9797	9923	10052	10167	10278	10396
9799	9924	10053	10168	10282	10397
9800	9925	10054	10170	10283	10398
9803	9926	10057	10175	10284	10399
9804	9931	10059	10179	10285	10400
9805	9933	10060	10181	10288	10401
9806	9936	10061	10182	10289	10404
9807	9937	10062	10183	10295	10406
9808	9938	10063	10184	10297	10408
9809	9940	10064	10185	10299	10410
9811	9941	10065	10189	10301	10413
9816	9945	10066	10190	10302	10417
9819	9947	10069	10191	10303	10418
9820	9949	10071	10192	10304	10422
9821	9950	10073	10194	10308	10426
9825	9951	10074	10195	10313	10435
9826	9954	10078	10196	10314	10437
9827	9955	10079	10200	10317	10438
9832	9960	10081	10201	10319	10439
9833	9961	10082	10203	10321	10441
9834	9962	10084	10204	10323	10443

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
10445	10591	10697	10807	10943	11089
10446	10593	10698	10810	10944	11094
10452	10598	10699	10811	10947	11096
10454	10599	10700	10813	10953	11097
10456	10600	10701	10814	10956	11098
10458	10602	10702	10816	10958	11100
10461	10603	10703	10817	10960	11103
10463	10605	10706	10819	10961	11104
10465	10608	10709	10820	10962	11106
10468	10609	10710	10821	10967	11108
10470	10610	10711	10823	10968	11111
10477	10612	10712	10824	10975	11113
10482	10613	10714	10827	10976	11115
10483	10614	10715	10829	10978	11116
10485	10620	10716	10837	10979	11120
10487	10624	10717	10840	10981	11121
10489	10625	10718	10845	10982	11122
10490	10626	10720	10847	10986	11125
10493	10627	10723	10849	10990	11126
10495	10632	10724	10851	10991	11128
10496	10633	10725	10852	10992	11129
10498	10635	10726	10853	10994	11132
10499	10636	10727	10855	10995	11133
10501	10637	10728	10858	10996	11137
10502	10640	10729	10859	10998	11139
10503	10641	10733	10864	10999	11144
10505	10642	10734	10867	11000	11145
10510	10643	10736	10868	11001	11146
10511	10644	10739	10869	11003	11152
10515	10645	10740	10871	11004	11154
10517	10647	10741	10874	11006	11155
10520	10649	10748	10875	11010	11157
10522	10654	10749	10877	11011	11159
10525	10657	10751	10880	11017	11162
10527	10658	10752	10881	11022	11172
10532	10659	10754	10882	11023	11173
10536	10660	10756	10884	11026	11176
10539	10661	10759	10897	11028	11179
10540	10662	10760	10898	11030	11181
10541	10663	10762	10899	11032	11183
10542	10664	10766	10900	11041	11184
10547	10667	10767	10901	11048	11185
10548	10669	10776	10902	11049	11186
10553	10671	10783	10903	11051	11188
10554	10672	10784	10907	11057	11190
10564	10677	10786	10909	11058	11191
10566	10681	10788	10910	11063	11194
10567	10682	10789	10914	11064	11195
10569	10683	10790	10916	11066	11198
10575	10684	10792	10917	11071	11203
10580	10685	10794	10921	11074	11205
10581	10688	10795	10927	11075	11207
10583	10689	10796	10936	11077	11208
10584	10690	10800	10937	11078	11209
10586	10692	10804	10938	11082	11214
10589	10693	10805	10939	11083	11216
10590	10695	10806	10942	11087	11221

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
11222	11343	11444	11529	11661	11782
11223	11344	11445	11530	11663	11783
11224	11346	11446	11531	11665	11784
11227	11347	11448	11533	11667	11785
11231	11348	11449	11534	11668	11786
11234	11350	11451	11538	11671	11789
11235	11352	11453	11540	11672	11792
11236	11353	11454	11542	11673	11793
11238	11356	11455	11543	11675	11795
11239	11358	11456	11548	11676	11796
11240	11359	11457	11550	11677	11797
11241	11361	11459	11555	11683	11798
11242	11364	11461	11558	11684	11799
11247	11365	11462	11559	11686	11800
11248	11366	11463	11560	11688	11801
11249	11367	11464	11561	11690	11802
11250	11368	11465	11562	11692	11806
11251	11370	11466	11564	11693	11807
11252	11372	11467	11566	11696	11808
11254	11373	11468	11570	11698	11809
11255	11374	11470	11574	11700	11811
11261	11375	11471	11582	11706	11814
11263	11376	11472	11583	11707	11816
11264	11377	11473	11587	11713	11819
11265	11378	11474	11594	11714	11821
11266	11382	11475	11597	11717	11822
11268	11384	11476	11599	11720	11823
11270	11385	11477	11601	11721	11824
11272	11387	11479	11603	11722	11826
11273	11388	11480	11605	11723	11828
11275	11390	11481	11606	11724	11829
11284	11394	11484	11608	11726	11831
11285	11400	11485	11609	11734	11834
11286	11403	11486	11612	11739	11835
11287	11404	11488	11613	11741	11836
11296	11405	11489	11617	11743	11838
11299	11406	11490	11618	11744	11839
11300	11407	11491	11620	11748	11846
11301	11408	11496	11623	11750	11849
11305	11410	11497	11628	11751	11855
11307	11411	11498	11630	11753	11856
11308	11414	11499	11631	11754	11858
11311	11415	11500	11633	11756	11862
11314	11418	11501	11636	11758	11863
11316	11421	11502	11637	11760	11864
11320	11422	11504	11638	11762	11873
11321	11425	11507	11642	11763	11874
11322	11428	11509	11643	11767	11882
11324	11431	11510	11644	11768	11883
11325	11433	11511	11647	11771	11885
11327	11434	11515	11649	11772	11886
11328	11435	11518	11650	11773	11887
11329	11437	11520	11651	11774	11890
11331	11439	11523	11653	11776	11891
11332	11440	11524	11654	11777	11892
11338	11441	11527	11656	11780	11894
11341	11442	11528	11659	11781	11895

**The following WRIT PETITIONs Pertaining to the year 2014
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
11896	12012	12145	12291	12416	12552
11901	12013	12147	12292	12418	12554
11903	12015	12149	12294	12419	12555
11905	12020	12151	12295	12420	12557
11906	12022	12155	12297	12421	12559
11907	12027	12156	12301	12422	12561
11908	12028	12157	12306	12423	12563
11911	12033	12158	12307	12428	12575
11912	12034	12160	12311	12430	12578
11919	12035	12165	12314	12433	12579
11922	12037	12168	12318	12435	12580
11923	12041	12172	12319	12436	12584
11927	12042	12176	12320	12437	12586
11929	12043	12179	12328	12442	12588
11937	12045	12184	12330	12445	12590
11939	12047	12185	12331	12446	12591
11941	12051	12186	12332	12447	12592
11942	12059	12187	12335	12451	12601
11943	12060	12188	12336	12452	12602
11944	12062	12190	12337	12454	12603
11945	12063	12198	12339	12459	12604
11946	12064	12206	12341	12460	12605
11947	12065	12208	12344	12461	12609
11949	12066	12209	12347	12464	12612
11950	12069	12210	12348	12477	12613
11952	12071	12214	12350	12481	12615
11953	12073	12223	12352	12482	12616
11954	12074	12224	12354	12485	12620
11956	12075	12231	12357	12486	12621
11958	12078	12232	12361	12487	12629
11959	12082	12235	12362	12489	12631
11961	12085	12238	12363	12496	12634
11962	12087	12242	12364	12497	12638
11963	12091	12243	12365	12498	12639
11965	12092	12250	12366	12501	12642
11969	12093	12251	12367	12503	12651
11970	12094	12253	12368	12504	12652
11971	12095	12254	12371	12506	12653
11972	12097	12257	12372	12508	12655
11977	12099	12258	12373	12513	12657
11978	12101	12259	12374	12514	12659
11980	12107	12260	12375	12517	12661
11981	12108	12261	12376	12521	12664
11982	12110	12262	12377	12523	12669
11983	12111	12263	12379	12524	12679
11986	12112	12265	12382	12530	12682
11989	12113	12266	12383	12532	12684
11990	12115	12268	12387	12534	12685
11992	12121	12271	12388	12535	12687
11994	12125	12274	12390	12536	12688
11996	12127	12275	12393	12537	12697
11999	12128	12280	12396	12539	12698
12001	12130	12281	12397	12540	12699
12004	12131	12282	12400	12541	12701
12005	12134	12284	12403	12548	12702
12006	12136	12288	12409	12550	12703
12008	12144	12290	12410	12551	12704

**The following WRIT PETITIONs Pertaining to the year 2014
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
12705	12856	12964	13069	13185	13311
12708	12858	12965	13070	13186	13312
12710	12864	12968	13071	13187	13314
12715	12865	12970	13075	13188	13316
12717	12869	12974	13076	13189	13317
12721	12870	12976	13080	13190	13318
12722	12872	12978	13083	13192	13321
12730	12873	12979	13084	13193	13325
12732	12875	12981	13086	13194	13328
12735	12877	12982	13088	13195	13330
12737	12878	12984	13089	13197	13332
12738	12881	12985	13092	13201	13334
12739	12882	12986	13093	13206	13335
12742	12883	12987	13094	13211	13336
12745	12884	12988	13096	13213	13337
12746	12887	12989	13099	13215	13338
12748	12888	12990	13101	13217	13339
12749	12889	12992	13104	13218	13340
12753	12891	12993	13106	13219	13343
12754	12896	12996	13107	13221	13349
12758	12897	13000	13109	13224	13350
12760	12899	13002	13113	13225	13351
12761	12902	13003	13118	13228	13352
12766	12904	13005	13121	13229	13353
12768	12905	13007	13122	13231	13354
12770	12906	13008	13123	13234	13355
12773	12907	13009	13124	13237	13356
12777	12908	13011	13125	13239	13358
12780	12910	13013	13127	13242	13359
12782	12911	13014	13129	13243	13360
12786	12912	13016	13132	13245	13361
12787	12915	13019	13139	13246	13363
12788	12920	13021	13144	13247	13364
12791	12921	13022	13146	13248	13365
12793	12923	13023	13147	13254	13366
12796	12926	13025	13148	13255	13372
12802	12927	13028	13149	13259	13373
12803	12928	13029	13150	13262	13375
12805	12933	13033	13151	13264	13376
12809	12934	13035	13153	13266	13378
12819	12935	13041	13154	13270	13380
12820	12936	13043	13155	13272	13382
12822	12937	13045	13157	13274	13385
12824	12939	13046	13158	13285	13388
12825	12940	13048	13159	13287	13392
12827	12941	13049	13161	13288	13393
12829	12946	13051	13162	13289	13395
12830	12947	13052	13163	13293	13400
12833	12948	13053	13164	13294	13402
12835	12949	13055	13169	13296	13406
12836	12952	13056	13173	13298	13408
12843	12953	13057	13177	13301	13410
12844	12955	13058	13180	13302	13413
12846	12957	13060	13181	13306	13414
12848	12958	13063	13182	13307	13418
12849	12960	13064	13183	13309	13422
12852	12963	13066	13184	13310	13423

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
13424	13520	13659	13821	13952	14096
13426	13521	13666	13822	13953	14098
13428	13523	13667	13824	13958	14103
13429	13525	13676	13828	13964	14104
13432	13531	13679	13830	13965	14105
13433	13542	13686	13831	13968	14106
13434	13544	13697	13836	13975	14109
13435	13545	13698	13840	13976	14111
13436	13547	13701	13841	13979	14120
13440	13549	13704	13844	13980	14121
13441	13553	13705	13848	13981	14122
13442	13554	13706	13852	13983	14124
13443	13557	13708	13854	13984	14125
13445	13566	13709	13855	13986	14126
13446	13572	13713	13860	13990	14127
13449	13573	13717	13868	14000	14129
13451	13584	13721	13873	14001	14131
13452	13586	13722	13874	14008	14135
13454	13587	13725	13876	14011	14136
13456	13588	13726	13877	14012	14137
13457	13589	13731	13878	14013	14138
13461	13590	13732	13879	14014	14140
13462	13591	13733	13883	14018	14141
13463	13592	13734	13885	14019	14143
13466	13593	13736	13887	14021	14145
13467	13595	13737	13889	14023	14147
13468	13597	13738	13893	14025	14148
13471	13599	13739	13899	14027	14149
13474	13604	13741	13900	14028	14151
13475	13606	13752	13901	14029	14158
13477	13609	13754	13902	14034	14164
13478	13610	13755	13903	14038	14165
13479	13615	13756	13906	14041	14166
13481	13616	13762	13907	14043	14168
13482	13617	13764	13909	14044	14170
13484	13618	13767	13911	14047	14172
13485	13619	13768	13912	14048	14176
13487	13621	13770	13917	14049	14177
13488	13623	13772	13920	14051	14178
13489	13624	13773	13923	14054	14182
13490	13625	13775	13928	14057	14185
13491	13627	13780	13929	14059	14187
13492	13629	13782	13930	14061	14188
13493	13630	13785	13932	14062	14189
13495	13633	13788	13933	14068	14191
13497	13634	13791	13934	14070	14192
13498	13636	13792	13936	14075	14197
13499	13637	13793	13937	14080	14199
13500	13640	13794	13938	14081	14200
13502	13643	13795	13939	14084	14201
13506	13644	13797	13940	14085	14204
13508	13645	13798	13941	14086	14206
13511	13647	13799	13942	14087	14208
13512	13651	13800	13944	14090	14212
13514	13653	13801	13945	14093	14213
13516	13655	13812	13949	14094	14216
13518	13657	13819	13950	14095	14218

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
14221	14347	14463	14613	14735	14873
14222	14348	14466	14614	14737	14874
14224	14350	14467	14615	14738	14875
14225	14351	14473	14616	14740	14876
14226	14353	14474	14621	14741	14877
14227	14354	14477	14623	14742	14878
14230	14356	14481	14624	14743	14880
14236	14358	14482	14626	14746	14882
14238	14361	14484	14632	14747	14883
14241	14366	14486	14635	14748	14892
14251	14367	14489	14639	14749	14897
14252	14368	14490	14640	14753	14899
14254	14369	14494	14641	14754	14901
14255	14370	14495	14645	14755	14903
14258	14371	14502	14646	14756	14904
14261	14374	14508	14648	14757	14905
14263	14375	14509	14652	14759	14906
14266	14378	14511	14655	14760	14907
14268	14379	14516	14657	14762	14908
14270	14380	14517	14663	14764	14911
14274	14381	14518	14670	14767	14912
14275	14383	14529	14671	14770	14913
14276	14385	14531	14673	14776	14914
14278	14388	14532	14675	14777	14915
14280	14389	14534	14681	14779	14918
14281	14391	14535	14682	14780	14919
14284	14394	14537	14684	14781	14920
14285	14395	14538	14685	14782	14922
14287	14396	14539	14686	14784	14923
14288	14402	14541	14687	14790	14924
14291	14404	14542	14688	14792	14925
14292	14405	14543	14689	14799	14926
14293	14406	14544	14690	14801	14927
14294	14408	14545	14691	14803	14931
14297	14410	14550	14692	14806	14932
14303	14422	14552	14693	14807	14936
14305	14424	14554	14695	14810	14940
14307	14426	14556	14700	14811	14942
14309	14428	14559	14701	14813	14944
14310	14437	14564	14702	14814	14945
14315	14438	14574	14704	14820	14946
14316	14439	14575	14705	14821	14949
14317	14441	14579	14706	14823	14950
14318	14444	14580	14707	14825	14951
14319	14446	14581	14708	14831	14954
14321	14447	14587	14711	14838	14955
14323	14448	14590	14712	14844	14957
14324	14451	14591	14716	14845	14961
14326	14452	14592	14720	14847	14963
14330	14453	14595	14721	14851	14964
14332	14454	14598	14722	14854	14965
14333	14455	14601	14723	14855	14969
14334	14456	14602	14724	14861	14970
14337	14457	14606	14725	14864	14972
14341	14458	14610	14727	14868	14978
14342	14459	14611	14729	14871	14979
14343	14460	14612	14734	14872	14980

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
14981	15085	15196	15311	15415	15520
14982	15086	15198	15316	15420	15521
14983	15087	15200	15317	15421	15522
14985	15088	15204	15318	15424	15523
14988	15089	15205	15320	15425	15526
14991	15091	15206	15322	15427	15527
14993	15094	15207	15323	15429	15528
14995	15096	15208	15324	15430	15532
14996	15097	15210	15325	15431	15534
14998	15100	15213	15327	15435	15536
15000	15103	15215	15329	15438	15537
15002	15105	15217	15330	15439	15539
15004	15106	15219	15331	15443	15540
15005	15107	15220	15334	15446	15541
15008	15109	15224	15335	15447	15543
15009	15111	15225	15336	15448	15544
15011	15114	15227	15339	15452	15545
15012	15117	15228	15342	15454	15546
15014	15121	15229	15345	15456	15547
15016	15122	15232	15347	15459	15548
15017	15125	15234	15348	15460	15552
15018	15128	15235	15350	15463	15553
15019	15130	15236	15351	15464	15555
15024	15131	15237	15356	15465	15556
15025	15132	15238	15357	15466	15559
15026	15137	15241	15362	15467	15561
15031	15138	15242	15364	15468	15562
15033	15139	15243	15365	15471	15563
15034	15140	15246	15366	15473	15564
15035	15141	15247	15367	15475	15567
15036	15142	15248	15368	15476	15571
15037	15143	15253	15369	15479	15573
15039	15144	15255	15371	15481	15574
15044	15146	15256	15372	15484	15577
15045	15153	15260	15373	15486	15580
15046	15156	15261	15374	15488	15585
15049	15157	15263	15375	15489	15586
15050	15158	15264	15377	15490	15587
15052	15161	15268	15378	15493	15588
15057	15162	15269	15380	15495	15593
15059	15164	15271	15386	15496	15599
15060	15165	15279	15387	15497	15601
15061	15168	15280	15391	15498	15602
15062	15169	15281	15392	15500	15604
15063	15170	15282	15393	15501	15605
15064	15172	15284	15394	15503	15606
15065	15173	15286	15396	15504	15609
15067	15175	15288	15400	15505	15614
15069	15177	15293	15404	15506	15615
15071	15178	15297	15406	15509	15617
15072	15179	15300	15407	15510	15618
15074	15180	15301	15408	15511	15619
15079	15182	15302	15409	15513	15625
15080	15183	15305	15410	15515	15627
15081	15185	15307	15412	15516	15629
15082	15189	15308	15413	15517	15631
15083	15192	15310	15414	15519	15632

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
15633	15731	15831	15940	16043	16140
15635	15732	15833	15943	16046	16141
15637	15733	15835	15944	16047	16142
15638	15734	15836	15947	16050	16143
15639	15735	15841	15951	16051	16145
15640	15737	15842	15952	16052	16146
15641	15740	15844	15955	16053	16147
15642	15741	15845	15957	16054	16149
15643	15743	15847	15958	16055	16150
15645	15744	15851	15967	16056	16151
15646	15745	15852	15968	16057	16152
15647	15747	15854	15971	16058	16156
15649	15750	15856	15972	16059	16157
15652	15752	15857	15973	16060	16158
15654	15753	15858	15976	16063	16159
15657	15755	15860	15977	16064	16162
15659	15756	15861	15978	16065	16164
15661	15758	15862	15979	16066	16165
15662	15759	15865	15980	16067	16166
15665	15761	15866	15981	16068	16169
15666	15762	15867	15982	16072	16170
15669	15764	15868	15983	16073	16175
15670	15765	15871	15988	16074	16179
15671	15767	15872	15991	16077	16180
15672	15772	15873	15993	16082	16181
15673	15775	15874	15996	16083	16182
15674	15777	15878	15998	16084	16189
15678	15779	15880	15999	16085	16190
15679	15780	15881	16000	16086	16191
15680	15781	15883	16001	16087	16192
15681	15782	15884	16002	16089	16193
15682	15783	15885	16003	16091	16194
15683	15784	15887	16004	16092	16195
15684	15787	15891	16005	16094	16196
15690	15788	15894	16006	16096	16197
15692	15790	15896	16007	16098	16199
15693	15792	15900	16009	16100	16200
15694	15795	15901	16010	16101	16201
15695	15796	15904	16011	16102	16202
15696	15801	15909	16013	16104	16203
15700	15802	15911	16014	16105	16206
15701	15804	15916	16017	16107	16207
15702	15808	15919	16018	16110	16208
15703	15809	15921	16021	16111	16210
15704	15810	15922	16023	16113	16211
15705	15811	15923	16026	16114	16212
15706	15812	15924	16027	16119	16213
15707	15813	15926	16028	16120	16214
15712	15816	15927	16030	16122	16215
15717	15817	15929	16031	16123	16218
15718	15819	15930	16033	16124	16219
15721	15820	15932	16034	16126	16221
15722	15821	15933	16035	16128	16222
15724	15822	15935	16036	16131	16224
15726	15826	15936	16037	16136	16225
15727	15828	15937	16040	16138	16226
15729	15830	15938	16041	16139	16227

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
16228	16325	16418	16515	16629	16731
16230	16327	16419	16517	16630	16732
16232	16328	16421	16519	16633	16733
16233	16329	16422	16521	16634	16736
16234	16330	16423	16522	16635	16738
16235	16331	16424	16524	16638	16741
16236	16332	16425	16527	16639	16744
16238	16333	16426	16529	16641	16746
16239	16336	16429	16531	16642	16750
16240	16337	16433	16532	16644	16753
16241	16340	16435	16533	16646	16754
16243	16341	16438	16534	16647	16756
16244	16342	16439	16535	16648	16759
16247	16344	16441	16539	16649	16764
16248	16345	16443	16540	16650	16769
16250	16346	16444	16541	16651	16771
16251	16347	16445	16548	16652	16774
16252	16350	16446	16549	16653	16776
16253	16351	16447	16553	16654	16778
16254	16354	16449	16554	16656	16779
16256	16355	16452	16556	16657	16782
16257	16358	16453	16558	16658	16783
16258	16359	16455	16559	16661	16785
16259	16361	16456	16561	16662	16787
16262	16362	16458	16563	16663	16788
16263	16363	16461	16567	16667	16790
16264	16364	16462	16568	16670	16791
16266	16366	16463	16570	16672	16792
16267	16367	16465	16572	16673	16794
16268	16368	16466	16573	16676	16795
16269	16369	16469	16576	16677	16796
16272	16370	16471	16581	16679	16799
16275	16372	16472	16582	16680	16801
16277	16375	16475	16583	16681	16802
16279	16377	16476	16584	16682	16807
16280	16378	16477	16586	16685	16816
16281	16379	16479	16588	16690	16819
16284	16380	16481	16589	16691	16820
16285	16382	16482	16591	16692	16821
16287	16383	16483	16594	16695	16822
16289	16386	16484	16595	16696	16826
16294	16387	16489	16597	16697	16827
16295	16389	16490	16599	16698	16831
16297	16392	16491	16604	16703	16834
16298	16393	16492	16605	16704	16836
16299	16396	16494	16607	16705	16840
16300	16397	16495	16608	16706	16841
16301	16398	16496	16609	16712	16842
16302	16399	16499	16611	16714	16843
16303	16400	16501	16613	16715	16844
16305	16401	16502	16614	16716	16845
16310	16402	16503	16616	16719	16846
16314	16404	16504	16618	16722	16848
16316	16413	16506	16622	16723	16849
16317	16415	16507	16624	16724	16850
16321	16416	16509	16627	16727	16851
16322	16417	16511	16628	16729	16855

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
16856	16967	17077	17191	17314	17423
16859	16968	17078	17192	17317	17428
16861	16970	17079	17193	17319	17430
16862	16973	17080	17194	17324	17431
16863	16974	17081	17195	17325	17432
16866	16977	17083	17198	17327	17437
16868	16979	17085	17199	17329	17438
16869	16980	17086	17200	17331	17439
16870	16984	17088	17202	17332	17441
16871	16988	17091	17212	17333	17442
16872	16989	17092	17213	17336	17443
16873	16990	17099	17218	17337	17448
16875	16994	17101	17219	17338	17450
16876	16995	17107	17220	17339	17452
16877	17001	17109	17221	17340	17454
16879	17002	17112	17226	17341	17455
16882	17003	17114	17227	17345	17456
16883	17005	17116	17229	17346	17458
16885	17007	17117	17232	17347	17461
16887	17008	17118	17235	17349	17463
16888	17009	17121	17236	17352	17465
16893	17011	17122	17237	17354	17466
16897	17013	17123	17239	17355	17473
16898	17014	17125	17242	17360	17474
16901	17018	17126	17244	17361	17476
16902	17019	17127	17245	17363	17477
16903	17020	17131	17246	17364	17479
16905	17027	17132	17248	17367	17481
16907	17030	17133	17249	17368	17490
16909	17033	17134	17250	17370	17497
16912	17034	17135	17252	17371	17500
16913	17036	17138	17254	17372	17501
16914	17037	17140	17259	17374	17502
16915	17038	17143	17260	17375	17503
16920	17039	17144	17262	17376	17507
16921	17042	17145	17263	17377	17509
16923	17044	17150	17271	17379	17513
16924	17045	17151	17272	17382	17515
16925	17046	17156	17273	17388	17519
16926	17048	17158	17275	17389	17521
16927	17049	17159	17276	17391	17522
16931	17050	17160	17277	17393	17525
16932	17051	17162	17278	17395	17528
16934	17053	17163	17283	17396	17529
16935	17054	17164	17290	17398	17532
16936	17056	17165	17291	17399	17533
16937	17058	17166	17294	17404	17535
16941	17060	17171	17295	17406	17538
16942	17061	17172	17296	17409	17539
16943	17063	17176	17297	17410	17540
16944	17064	17177	17299	17412	17543
16945	17065	17180	17301	17413	17544
16951	17066	17185	17303	17414	17547
16952	17071	17186	17304	17415	17552
16957	17072	17188	17305	17416	17555
16962	17074	17189	17308	17419	17556
16964	17076	17190	17309	17422	17557

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
17559	17651	17779	17893	18002	18096
17563	17652	17780	17895	18003	18097
17564	17653	17782	17899	18004	18098
17565	17654	17785	17900	18005	18099
17566	17655	17791	17901	18006	18100
17567	17657	17792	17902	18008	18103
17568	17659	17794	17905	18010	18104
17572	17669	17796	17908	18012	18105
17573	17670	17798	17909	18013	18108
17574	17671	17801	17912	18015	18111
17576	17672	17802	17913	18017	18112
17577	17673	17804	17915	18018	18115
17578	17676	17805	17916	18019	18117
17579	17679	17806	17917	18021	18120
17580	17680	17807	17919	18023	18121
17581	17682	17808	17920	18024	18122
17582	17684	17811	17923	18025	18123
17584	17685	17812	17925	18027	18125
17585	17686	17816	17930	18028	18126
17587	17691	17817	17931	18029	18131
17588	17694	17820	17932	18030	18133
17589	17697	17821	17933	18034	18134
17590	17700	17824	17935	18036	18136
17592	17701	17827	17938	18037	18138
17594	17702	17830	17941	18038	18139
17595	17704	17832	17942	18040	18140
17596	17705	17833	17943	18043	18142
17600	17708	17834	17947	18044	18146
17604	17710	17836	17948	18045	18148
17606	17712	17840	17949	18049	18149
17608	17714	17841	17950	18050	18150
17610	17715	17844	17952	18053	18153
17611	17716	17852	17954	18054	18156
17613	17717	17853	17955	18055	18157
17614	17719	17855	17958	18058	18158
17618	17723	17857	17960	18060	18160
17619	17725	17859	17961	18061	18163
17620	17727	17861	17962	18062	18164
17621	17731	17862	17964	18063	18167
17623	17732	17865	17965	18066	18169
17624	17733	17866	17967	18067	18170
17625	17734	17867	17969	18068	18171
17627	17735	17868	17971	18069	18175
17628	17740	17870	17974	18070	18176
17629	17741	17871	17978	18071	18180
17635	17744	17872	17980	18074	18186
17637	17747	17874	17981	18075	18194
17638	17749	17876	17984	18076	18197
17639	17752	17878	17986	18077	18199
17640	17753	17879	17990	18081	18201
17641	17755	17882	17991	18083	18205
17643	17757	17883	17992	18085	18208
17644	17759	17885	17994	18087	18209
17645	17764	17887	17997	18090	18210
17646	17770	17888	17998	18091	18211
17647	17776	17890	17999	18093	18213
17648	17777	17891	18000	18095	18215

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
18216	18322	18445	18555	18669	18786
18217	18326	18449	18556	18670	18788
18220	18329	18452	18559	18672	18791
18222	18330	18454	18560	18673	18792
18223	18331	18458	18561	18676	18794
18224	18332	18460	18562	18680	18796
18226	18335	18462	18568	18681	18797
18227	18337	18463	18569	18684	18800
18230	18339	18464	18570	18685	18801
18232	18341	18467	18571	18686	18802
18233	18344	18468	18572	18691	18805
18237	18347	18469	18573	18693	18806
18242	18349	18472	18574	18694	18808
18243	18356	18475	18577	18696	18809
18247	18358	18476	18578	18697	18810
18248	18364	18478	18585	18699	18811
18250	18365	18479	18586	18700	18812
18251	18367	18480	18587	18701	18813
18252	18368	18481	18592	18702	18814
18253	18371	18483	18595	18704	18817
18256	18372	18485	18596	18707	18819
18258	18377	18486	18597	18718	18820
18259	18381	18488	18599	18721	18821
18260	18384	18489	18602	18722	18822
18265	18386	18491	18603	18723	18823
18266	18387	18497	18608	18731	18824
18268	18388	18498	18609	18732	18825
18269	18389	18499	18610	18733	18826
18271	18390	18500	18612	18734	18828
18272	18392	18501	18613	18743	18829
18273	18395	18506	18614	18744	18830
18274	18397	18510	18619	18747	18833
18275	18398	18511	18620	18748	18834
18277	18399	18512	18621	18749	18835
18282	18402	18513	18622	18750	18837
18284	18406	18514	18627	18751	18839
18285	18407	18516	18629	18756	18842
18289	18410	18517	18630	18757	18843
18291	18411	18518	18631	18758	18844
18292	18412	18519	18632	18760	18845
18293	18414	18521	18633	18761	18848
18296	18416	18524	18634	18762	18850
18299	18419	18525	18636	18763	18852
18301	18421	18530	18642	18765	18854
18302	18423	18531	18643	18766	18855
18303	18425	18533	18644	18769	18856
18305	18426	18535	18645	18771	18858
18306	18428	18536	18647	18772	18859
18307	18430	18537	18650	18774	18863
18310	18431	18538	18651	18775	18865
18312	18432	18540	18652	18776	18866
18313	18433	18544	18660	18778	18867
18316	18435	18545	18662	18779	18869
18317	18436	18548	18664	18781	18870
18318	18437	18549	18665	18782	18871
18319	18441	18550	18667	18784	18875
18320	18444	18554	18668	18785	18876

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
18877	18990	19072	19195	19292	19401
18878	18991	19077	19197	19294	19404
18879	18994	19080	19200	19295	19405
18880	18995	19081	19202	19296	19406
18881	18997	19082	19206	19301	19407
18883	18998	19084	19208	19303	19408
18884	18999	19085	19211	19304	19409
18885	19001	19094	19213	19305	19413
18886	19002	19096	19216	19307	19414
18888	19003	19098	19217	19308	19416
18889	19004	19100	19220	19310	19418
18893	19005	19101	19222	19312	19420
18896	19006	19102	19224	19314	19421
18897	19007	19103	19226	19315	19422
18898	19008	19105	19227	19316	19423
18900	19010	19107	19228	19319	19425
18902	19012	19110	19229	19322	19427
18903	19013	19111	19233	19325	19429
18906	19015	19115	19234	19329	19432
18911	19017	19118	19235	19332	19433
18915	19018	19125	19237	19337	19434
18916	19019	19126	19238	19340	19436
18921	19020	19129	19239	19342	19437
18922	19021	19132	19240	19343	19438
18923	19025	19134	19241	19345	19444
18924	19026	19135	19242	19346	19445
18925	19027	19136	19243	19349	19446
18926	19028	19137	19245	19353	19447
18928	19029	19138	19247	19358	19452
18933	19030	19140	19248	19360	19454
18934	19033	19141	19249	19362	19457
18935	19034	19146	19250	19363	19458
18941	19037	19147	19251	19367	19464
18942	19038	19149	19252	19368	19465
18943	19039	19150	19254	19369	19468
18946	19040	19154	19255	19370	19470
18947	19041	19155	19256	19371	19473
18948	19043	19156	19261	19372	19474
18950	19044	19157	19262	19373	19475
18952	19046	19159	19263	19374	19478
18954	19047	19160	19266	19375	19480
18955	19048	19162	19269	19376	19484
18956	19049	19163	19270	19377	19485
18957	19050	19164	19271	19378	19488
18960	19052	19167	19272	19379	19492
18961	19053	19168	19273	19382	19494
18962	19054	19170	19275	19383	19496
18968	19055	19171	19276	19385	19499
18971	19056	19178	19278	19386	19500
18973	19057	19179	19281	19388	19501
18974	19058	19182	19283	19390	19505
18975	19061	19184	19284	19391	19508
18977	19065	19187	19285	19393	19509
18980	19066	19188	19287	19396	19512
18983	19067	19189	19288	19397	19514
18984	19070	19190	19289	19399	19516
18988	19071	19194	19291	19400	19522

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
19526	19628	19724	19815	19925	20025
19530	19629	19725	19817	19926	20026
19535	19630	19726	19818	19928	20027
19536	19631	19728	19819	19929	20028
19537	19632	19729	19820	19931	20029
19539	19634	19730	19821	19932	20033
19541	19635	19731	19822	19933	20036
19545	19638	19732	19823	19934	20038
19546	19639	19733	19826	19936	20039
19547	19640	19734	19829	19937	20043
19548	19643	19735	19830	19939	20048
19550	19645	19736	19831	19940	20049
19551	19646	19739	19832	19942	20052
19554	19647	19741	19833	19943	20054
19555	19653	19742	19835	19948	20055
19556	19654	19743	19836	19953	20057
19557	19655	19745	19837	19954	20058
19558	19656	19747	19839	19959	20059
19560	19657	19748	19842	19961	20060
19563	19661	19749	19850	19963	20064
19564	19662	19751	19852	19965	20070
19568	19663	19752	19853	19966	20073
19569	19666	19753	19855	19967	20074
19570	19667	19754	19862	19973	20075
19571	19670	19756	19863	19974	20079
19574	19671	19758	19864	19979	20082
19575	19674	19761	19865	19980	20083
19578	19676	19764	19866	19982	20085
19581	19677	19766	19867	19983	20088
19582	19678	19767	19869	19984	20089
19583	19681	19768	19870	19985	20090
19586	19683	19769	19872	19989	20093
19588	19684	19771	19880	19990	20096
19589	19685	19772	19883	19991	20101
19590	19688	19774	19884	19993	20102
19591	19689	19775	19885	19995	20103
19593	19691	19778	19888	19996	20104
19595	19693	19779	19889	19998	20105
19596	19695	19782	19891	19999	20109
19598	19700	19785	19894	20000	20113
19599	19701	19786	19896	20001	20114
19603	19702	19787	19897	20002	20115
19604	19704	19789	19898	20003	20116
19606	19705	19790	19899	20004	20120
19607	19706	19793	19900	20005	20122
19610	19707	19797	19901	20007	20125
19614	19710	19798	19903	20009	20127
19615	19711	19800	19905	20014	20130
19616	19712	19801	19906	20015	20133
19617	19713	19802	19907	20016	20135
19618	19717	19803	19908	20018	20136
19620	19718	19804	19909	20019	20140
19623	19719	19806	19916	20020	20141
19624	19720	19807	19917	20021	20143
19625	19721	19808	19918	20022	20146
19626	19722	19813	19919	20023	20147
19627	19723	19814	19921	20024	20149

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
20150	20258	20368	20483	20578	20678
20151	20259	20369	20488	20581	20679
20152	20265	20371	20489	20582	20680
20154	20266	20372	20490	20583	20681
20156	20267	20373	20491	20584	20682
20158	20269	20374	20492	20587	20684
20159	20271	20377	20493	20588	20687
20160	20272	20379	20494	20590	20688
20161	20273	20380	20495	20592	20690
20162	20276	20387	20496	20593	20691
20164	20277	20390	20497	20594	20693
20166	20278	20391	20499	20595	20695
20167	20280	20392	20502	20596	20699
20168	20284	20393	20503	20598	20701
20169	20289	20396	20505	20599	20703
20172	20295	20397	20506	20600	20704
20173	20296	20400	20510	20601	20705
20174	20297	20403	20511	20602	20706
20175	20300	20404	20513	20603	20710
20176	20301	20406	20514	20604	20711
20177	20302	20411	20515	20607	20712
20178	20303	20412	20518	20609	20715
20179	20305	20413	20520	20610	20716
20182	20307	20415	20521	20612	20722
20183	20309	20416	20522	20613	20725
20186	20310	20417	20526	20614	20726
20188	20311	20418	20528	20615	20729
20193	20312	20420	20529	20617	20733
20194	20313	20421	20531	20618	20734
20195	20314	20423	20533	20620	20735
20202	20315	20424	20534	20623	20740
20204	20316	20425	20535	20625	20741
20206	20317	20428	20536	20626	20746
20207	20318	20431	20537	20630	20747
20210	20321	20432	20540	20632	20749
20211	20322	20437	20541	20633	20751
20214	20323	20438	20542	20634	20752
20215	20324	20439	20543	20636	20753
20216	20325	20446	20546	20637	20754
20219	20326	20448	20548	20638	20760
20220	20327	20450	20549	20639	20761
20221	20328	20452	20550	20640	20762
20223	20331	20453	20551	20642	20766
20225	20340	20455	20552	20644	20768
20229	20342	20457	20553	20648	20769
20230	20343	20458	20554	20649	20771
20232	20345	20459	20555	20654	20772
20234	20346	20460	20556	20655	20773
20236	20348	20463	20557	20661	20775
20240	20349	20466	20559	20663	20776
20242	20350	20468	20561	20665	20778
20246	20351	20470	20562	20666	20780
20247	20353	20472	20565	20667	20781
20248	20354	20474	20567	20668	20782
20250	20360	20475	20568	20673	20786
20251	20363	20479	20572	20674	20789
20254	20365	20481	20575	20676	20790

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
20791	20890	20997	21108	21217	21354
20792	20891	20998	21113	21218	21356
20794	20892	21002	21115	21221	21358
20795	20894	21004	21116	21223	21359
20796	20897	21009	21117	21225	21362
20797	20900	21011	21119	21226	21364
20798	20902	21013	21120	21229	21365
20801	20908	21014	21122	21232	21371
20802	20913	21015	21123	21233	21373
20803	20915	21016	21124	21238	21375
20804	20917	21019	21127	21239	21377
20805	20919	21020	21128	21242	21378
20806	20921	21021	21130	21244	21384
20807	20922	21022	21137	21245	21385
20808	20923	21024	21138	21246	21386
20809	20925	21026	21140	21247	21388
20815	20926	21027	21141	21250	21392
20817	20927	21030	21144	21258	21393
20818	20929	21031	21145	21261	21395
20819	20932	21033	21147	21263	21397
20824	20933	21034	21148	21264	21398
20825	20934	21038	21153	21266	21402
20828	20937	21043	21154	21267	21403
20830	20939	21044	21155	21268	21404
20832	20940	21045	21159	21271	21406
20834	20941	21046	21161	21278	21407
20835	20943	21049	21162	21282	21408
20837	20944	21050	21165	21285	21409
20838	20945	21054	21167	21286	21412
20840	20949	21055	21168	21291	21414
20841	20951	21056	21169	21292	21416
20842	20952	21058	21170	21293	21417
20843	20953	21060	21171	21295	21418
20846	20960	21063	21172	21296	21419
20848	20965	21066	21174	21297	21420
20849	20966	21067	21175	21299	21421
20850	20967	21068	21179	21302	21422
20851	20968	21069	21180	21310	21425
20852	20969	21070	21182	21311	21428
20853	20970	21071	21184	21316	21431
20854	20971	21072	21187	21321	21433
20857	20972	21073	21192	21322	21434
20859	20973	21075	21195	21323	21435
20861	20974	21080	21196	21324	21436
20862	20975	21081	21197	21327	21437
20865	20977	21083	21198	21328	21438
20866	20978	21085	21199	21329	21439
20867	20979	21092	21201	21330	21440
20869	20981	21093	21202	21331	21441
20872	20983	21094	21203	21332	21442
20873	20985	21095	21204	21337	21443
20877	20987	21096	21205	21339	21446
20879	20988	21097	21209	21344	21447
20883	20989	21100	21210	21346	21450
20884	20993	21103	21212	21349	21451
20886	20994	21105	21213	21351	21452
20889	20995	21106	21215	21352	21453

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
21454	21578	21677	21784	21882	21971
21455	21581	21680	21787	21883	21972
21458	21585	21684	21788	21884	21973
21459	21586	21686	21789	21886	21975
21462	21588	21688	21790	21891	21976
21466	21589	21690	21792	21894	21977
21467	21590	21693	21793	21897	21978
21468	21592	21695	21794	21898	21982
21471	21593	21696	21796	21900	21983
21474	21594	21697	21797	21901	21984
21475	21595	21700	21798	21902	21986
21476	21596	21703	21799	21903	21987
21478	21598	21705	21800	21904	21988
21481	21599	21706	21805	21906	21989
21484	21600	21707	21806	21907	21990
21485	21601	21709	21807	21908	21991
21486	21604	21710	21808	21911	21994
21488	21607	21712	21809	21912	21996
21490	21608	21714	21811	21913	21997
21491	21610	21715	21812	21914	21998
21494	21611	21716	21813	21915	21999
21497	21613	21717	21815	21916	22001
21498	21615	21718	21816	21918	22002
21502	21616	21719	21818	21920	22004
21508	21618	21721	21820	21922	22007
21510	21619	21723	21821	21927	22009
21511	21621	21729	21823	21928	22010
21516	21623	21731	21824	21929	22011
21517	21625	21733	21830	21930	22012
21518	21626	21735	21832	21932	22013
21519	21627	21738	21833	21933	22014
21521	21630	21739	21836	21934	22018
21523	21631	21740	21838	21935	22020
21525	21632	21742	21842	21936	22021
21530	21634	21743	21846	21937	22022
21533	21637	21744	21847	21939	22023
21534	21638	21746	21848	21940	22024
21537	21639	21747	21849	21941	22026
21538	21641	21752	21850	21942	22029
21540	21642	21753	21852	21943	22030
21541	21643	21754	21853	21944	22031
21545	21645	21755	21854	21945	22032
21547	21648	21756	21855	21948	22039
21549	21649	21757	21856	21949	22040
21550	21650	21758	21857	21950	22043
21552	21652	21763	21860	21951	22045
21553	21655	21766	21864	21952	22046
21555	21658	21770	21866	21954	22047
21557	21660	21771	21867	21956	22048
21559	21662	21773	21868	21957	22049
21561	21663	21775	21869	21958	22050
21564	21665	21777	21870	21959	22052
21566	21668	21778	21871	21961	22054
21571	21669	21780	21872	21962	22058
21573	21670	21781	21874	21965	22061
21576	21673	21782	21875	21967	22064
21577	21674	21783	21881	21970	22070

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
22071	22182	22272	22374	22485	22605
22075	22183	22274	22377	22486	22611
22077	22184	22275	22378	22491	22613
22079	22185	22276	22379	22494	22614
22085	22186	22280	22380	22495	22616
22086	22188	22281	22383	22498	22618
22087	22189	22286	22385	22500	22620
22089	22190	22288	22388	22501	22625
22092	22191	22289	22390	22503	22629
22094	22192	22291	22392	22505	22631
22096	22194	22292	22394	22509	22632
22097	22195	22293	22396	22512	22636
22098	22196	22295	22397	22514	22638
22100	22201	22296	22399	22516	22640
22101	22203	22297	22400	22518	22645
22102	22204	22298	22402	22519	22647
22103	22206	22302	22404	22520	22650
22104	22207	22303	22405	22526	22652
22105	22208	22304	22406	22527	22653
22106	22211	22308	22407	22529	22655
22107	22214	22309	22408	22532	22656
22108	22216	22310	22409	22534	22658
22109	22217	22313	22411	22543	22659
22110	22218	22316	22412	22545	22660
22113	22219	22317	22413	22547	22662
22119	22220	22318	22416	22550	22664
22120	22223	22320	22418	22551	22665
22122	22224	22321	22419	22553	22666
22123	22225	22325	22420	22555	22667
22124	22226	22327	22421	22556	22668
22126	22231	22328	22423	22557	22670
22128	22232	22332	22424	22558	22674
22130	22234	22334	22427	22559	22675
22131	22236	22337	22429	22560	22676
22133	22237	22338	22430	22563	22677
22134	22238	22339	22432	22566	22678
22138	22239	22340	22435	22567	22679
22140	22240	22342	22436	22568	22680
22141	22242	22343	22437	22569	22685
22143	22244	22344	22438	22570	22686
22145	22247	22345	22439	22572	22688
22146	22248	22346	22440	22574	22689
22148	22250	22347	22441	22575	22692
22149	22251	22348	22443	22576	22693
22152	22252	22349	22445	22583	22694
22156	22254	22351	22447	22585	22695
22163	22255	22353	22450	22586	22696
22165	22256	22356	22451	22587	22697
22166	22257	22357	22457	22588	22699
22168	22259	22358	22458	22589	22705
22170	22260	22360	22460	22590	22706
22171	22261	22361	22461	22591	22707
22172	22265	22362	22462	22592	22715
22173	22267	22364	22465	22593	22717
22175	22269	22367	22470	22598	22721
22178	22270	22368	22471	22600	22722
22181	22271	22372	22482	22604	22726

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
22728	22833	22958	23071	23196	23316
22730	22834	22959	23074	23197	23317
22732	22838	22961	23077	23198	23321
22736	22839	22965	23078	23200	23323
22737	22841	22966	23082	23202	23324
22738	22842	22967	23084	23205	23325
22743	22843	22971	23085	23206	23327
22744	22844	22972	23086	23207	23328
22745	22845	22976	23087	23208	23329
22749	22846	22977	23089	23210	23333
22750	22848	22978	23095	23212	23335
22751	22849	22983	23096	23214	23336
22752	22851	22985	23097	23216	23337
22753	22852	22986	23098	23219	23340
22755	22857	22987	23100	23220	23341
22756	22859	22988	23101	23228	23344
22758	22860	22991	23104	23231	23345
22760	22861	22992	23105	23232	23346
22761	22862	22994	23106	23235	23349
22764	22864	22995	23110	23237	23350
22765	22867	22998	23111	23238	23352
22768	22868	22999	23114	23239	23354
22770	22869	23002	23115	23241	23357
22771	22873	23003	23116	23244	23358
22772	22874	23004	23122	23246	23359
22773	22876	23007	23129	23248	23361
22776	22880	23008	23131	23249	23362
22778	22881	23010	23133	23250	23364
22782	22885	23011	23134	23251	23365
22786	22888	23014	23141	23252	23366
22789	22889	23015	23142	23256	23369
22792	22890	23016	23144	23261	23370
22794	22895	23022	23147	23264	23371
22795	22899	23024	23149	23266	23372
22796	22900	23026	23150	23267	23373
22797	22901	23027	23156	23272	23374
22798	22902	23028	23159	23274	23375
22800	22904	23029	23164	23275	23376
22803	22909	23030	23165	23276	23377
22804	22911	23031	23166	23279	23378
22805	22915	23032	23167	23281	23379
22806	22916	23033	23168	23282	23382
22808	22917	23035	23171	23286	23383
22811	22920	23036	23173	23287	23389
22812	22924	23037	23174	23288	23391
22817	22926	23039	23175	23289	23393
22821	22933	23040	23177	23293	23397
22822	22934	23048	23178	23294	23398
22823	22936	23051	23180	23297	23400
22825	22938	23052	23182	23299	23401
22826	22939	23058	23183	23301	23402
22827	22943	23059	23184	23302	23403
22828	22949	23060	23186	23304	23408
22829	22951	23061	23187	23306	23410
22830	22952	23065	23188	23312	23411
22831	22953	23067	23190	23314	23417
22832	22957	23069	23193	23315	23418

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
23419	23520	23645	23763	23877	24048
23420	23521	23647	23765	23878	24066
23422	23523	23649	23771	23880	24067
23423	23525	23653	23773	23881	24068
23424	23526	23655	23774	23882	24069
23426	23527	23656	23775	23883	24071
23427	23528	23658	23776	23884	24075
23431	23529	23660	23779	23886	24081
23432	23530	23662	23780	23887	24084
23433	23536	23663	23781	23888	24085
23434	23538	23664	23783	23889	24088
23435	23539	23668	23784	23890	24090
23437	23541	23673	23786	23891	24091
23438	23542	23676	23787	23892	24092
23439	23547	23678	23788	23893	24095
23441	23548	23679	23789	23896	24096
23442	23549	23680	23790	23897	24097
23445	23551	23683	23791	23898	24099
23447	23554	23684	23792	23901	24100
23449	23555	23685	23814	23902	24102
23450	23558	23689	23815	23910	24103
23451	23561	23690	23817	23913	24104
23452	23563	23691	23819	23914	24105
23453	23571	23692	23821	23916	24108
23454	23575	23695	23823	23917	24109
23456	23576	23696	23824	23919	24111
23457	23577	23698	23825	23925	24115
23458	23579	23700	23826	23927	24116
23460	23580	23705	23828	23928	24118
23461	23583	23706	23829	23929	24123
23462	23588	23710	23830	23932	24125
23463	23589	23711	23831	23938	24126
23464	23591	23713	23832	23939	24128
23465	23595	23722	23835	23954	24131
23471	23596	23724	23836	23957	24132
23474	23597	23725	23838	23961	24134
23476	23599	23726	23839	23962	24137
23484	23602	23727	23842	23964	24141
23485	23607	23729	23843	23965	24147
23486	23608	23732	23844	23974	24148
23487	23609	23735	23849	23983	24150
23489	23610	23736	23850	23989	24151
23491	23611	23740	23851	23995	24152
23494	23612	23742	23852	24004	24153
23495	23613	23744	23853	24012	24154
23496	23615	23745	23854	24013	24155
23498	23620	23746	23856	24014	24157
23499	23621	23747	23858	24015	24158
23500	23623	23748	23859	24018	24159
23501	23627	23749	23860	24023	24161
23503	23628	23750	23861	24027	24162
23508	23631	23751	23863	24028	24164
23511	23634	23752	23864	24029	24166
23512	23635	23755	23868	24031	24167
23513	23636	23757	23871	24035	24169
23514	23639	23759	23874	24036	24170
23516	23643	23761	23875	24044	24171

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
24172	24295	24411	24532	24631	24743
24175	24296	24412	24533	24632	24745
24176	24297	24416	24538	24636	24747
24177	24298	24419	24539	24637	24749
24179	24301	24420	24540	24638	24751
24181	24310	24421	24541	24639	24752
24182	24316	24422	24542	24642	24753
24184	24318	24427	24543	24643	24754
24187	24319	24428	24544	24645	24756
24188	24321	24429	24546	24647	24758
24189	24324	24430	24550	24648	24760
24190	24327	24431	24551	24649	24764
24192	24328	24434	24552	24650	24766
24194	24329	24435	24553	24651	24767
24195	24330	24442	24554	24652	24769
24199	24334	24445	24555	24656	24772
24200	24335	24446	24557	24658	24774
24201	24338	24447	24558	24660	24776
24206	24339	24448	24559	24661	24778
24207	24341	24449	24560	24664	24779
24208	24344	24451	24561	24665	24780
24215	24350	24455	24562	24669	24781
24216	24352	24464	24565	24671	24783
24229	24353	24466	24567	24672	24784
24231	24355	24467	24568	24674	24790
24232	24356	24472	24574	24676	24793
24239	24358	24473	24577	24677	24794
24245	24361	24476	24578	24678	24795
24247	24362	24478	24579	24680	24796
24248	24364	24481	24581	24681	24798
24251	24365	24482	24583	24683	24799
24252	24366	24484	24584	24684	24801
24253	24367	24486	24585	24686	24802
24254	24371	24487	24586	24689	24803
24259	24372	24488	24587	24693	24805
24261	24373	24490	24588	24696	24808
24266	24374	24493	24593	24698	24809
24269	24375	24494	24595	24700	24810
24270	24376	24495	24597	24701	24811
24271	24381	24496	24598	24703	24812
24272	24384	24497	24599	24704	24816
24273	24385	24499	24600	24705	24817
24274	24386	24500	24604	24706	24818
24275	24387	24501	24607	24708	24819
24276	24389	24505	24608	24709	24821
24277	24391	24506	24610	24710	24822
24278	24392	24507	24612	24711	24826
24279	24393	24508	24615	24712	24828
24280	24395	24510	24617	24714	24829
24281	24399	24511	24618	24715	24830
24282	24400	24517	24619	24728	24834
24283	24402	24518	24620	24731	24835
24287	24403	24521	24622	24733	24836
24288	24405	24522	24624	24736	24838
24290	24408	24528	24626	24738	24839
24291	24409	24530	24628	24739	24842
24292	24410	24531	24629	24742	24849

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
24850	24958	25059	25159	25290	25387
24851	24961	25060	25160	25291	25388
24853	24964	25061	25162	25292	25389
24858	24965	25062	25163	25293	25391
24859	24967	25063	25164	25294	25392
24860	24969	25064	25168	25295	25394
24862	24971	25065	25170	25296	25395
24863	24972	25069	25173	25298	25400
24867	24974	25070	25174	25299	25401
24868	24975	25071	25186	25300	25402
24870	24976	25072	25188	25301	25403
24871	24978	25076	25191	25303	25405
24874	24979	25077	25193	25304	25407
24875	24980	25079	25194	25306	25408
24877	24981	25081	25198	25307	25409
24879	24982	25082	25199	25308	25411
24880	24984	25083	25202	25309	25412
24883	24985	25084	25205	25314	25413
24884	24988	25086	25206	25315	25414
24888	24989	25087	25209	25316	25415
24890	24991	25088	25214	25317	25416
24891	24999	25091	25215	25318	25417
24895	25001	25094	25217	25319	25418
24896	25004	25095	25220	25331	25421
24899	25005	25096	25221	25332	25422
24900	25006	25098	25222	25333	25425
24902	25007	25100	25223	25334	25426
24903	25008	25102	25230	25337	25428
24905	25011	25103	25231	25340	25430
24909	25012	25107	25232	25341	25432
24910	25013	25108	25235	25343	25435
24912	25015	25109	25236	25344	25436
24913	25016	25111	25237	25345	25437
24915	25019	25113	25242	25349	25439
24916	25020	25114	25245	25350	25440
24918	25027	25115	25248	25352	25441
24920	25028	25116	25250	25353	25442
24921	25029	25120	25252	25354	25444
24923	25031	25121	25255	25355	25447
24924	25032	25122	25258	25356	25451
24926	25033	25123	25259	25357	25453
24928	25035	25124	25264	25361	25454
24933	25036	25129	25265	25365	25456
24936	25038	25131	25266	25366	25457
24938	25039	25134	25268	25367	25458
24941	25041	25138	25269	25368	25459
24942	25044	25141	25271	25369	25463
24943	25045	25142	25273	25371	25464
24946	25046	25143	25274	25372	25466
24947	25047	25145	25275	25376	25470
24949	25048	25146	25276	25378	25471
24950	25049	25147	25277	25379	25475
24951	25050	25149	25283	25380	25476
24952	25052	25151	25285	25381	25477
24953	25054	25153	25287	25382	25478
24954	25055	25155	25288	25383	25482
24955	25057	25157	25289	25384	25483

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
25486	25577	25695	25826	25932	26026
25488	25579	25696	25827	25933	26027
25490	25581	25697	25828	25934	26029
25491	25582	25701	25829	25936	26030
25492	25583	25702	25830	25937	26032
25494	25588	25703	25831	25938	26033
25495	25589	25704	25834	25939	26040
25496	25591	25705	25835	25940	26041
25499	25592	25707	25836	25941	26043
25500	25593	25708	25838	25942	26045
25502	25594	25709	25845	25943	26046
25503	25595	25711	25846	25946	26052
25505	25596	25714	25847	25947	26055
25508	25597	25716	25849	25950	26058
25512	25599	25718	25850	25951	26060
25516	25601	25719	25851	25955	26061
25517	25604	25721	25852	25956	26062
25518	25605	25722	25853	25957	26066
25519	25607	25724	25854	25958	26069
25520	25608	25727	25855	25964	26071
25521	25609	25730	25860	25965	26072
25522	25611	25732	25862	25966	26075
25523	25613	25733	25864	25967	26076
25524	25614	25734	25868	25970	26078
25526	25615	25736	25873	25972	26079
25527	25616	25738	25875	25979	26081
25528	25618	25742	25876	25980	26082
25529	25619	25743	25877	25982	26084
25530	25621	25744	25878	25983	26087
25531	25622	25745	25888	25985	26091
25532	25623	25750	25889	25986	26093
25534	25625	25752	25890	25987	26097
25536	25626	25757	25891	25988	26099
25537	25627	25759	25892	25990	26100
25538	25631	25760	25893	25991	26101
25540	25634	25761	25894	25994	26102
25541	25635	25765	25895	25995	26103
25542	25636	25767	25896	25996	26104
25543	25641	25768	25898	25997	26105
25544	25642	25771	25899	26000	26106
25545	25644	25773	25900	26001	26109
25546	25648	25775	25901	26003	26110
25547	25649	25776	25904	26004	26114
25549	25650	25778	25905	26005	26115
25558	25655	25781	25906	26006	26116
25559	25657	25782	25909	26007	26118
25560	25661	25783	25911	26010	26121
25562	25662	25788	25912	26012	26122
25564	25664	25792	25913	26013	26125
25565	25668	25796	25914	26014	26128
25566	25670	25797	25915	26015	26130
25567	25671	25798	25917	26016	26132
25568	25674	25800	25918	26017	26135
25569	25678	25804	25923	26018	26137
25574	25679	25820	25924	26019	26144
25575	25686	25823	25925	26020	26145
25576	25693	25825	25929	26023	26146

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
26147	26282	26392	26497	26596	26725
26148	26283	26393	26498	26597	26726
26149	26286	26394	26501	26599	26727
26150	26288	26395	26502	26600	26734
26151	26290	26396	26503	26602	26736
26152	26291	26398	26504	26606	26738
26155	26292	26402	26505	26608	26741
26157	26293	26405	26506	26611	26742
26161	26294	26407	26507	26612	26744
26162	26296	26408	26508	26614	26748
26165	26298	26409	26510	26616	26750
26166	26300	26410	26513	26620	26752
26167	26302	26412	26516	26621	26755
26168	26304	26414	26517	26623	26758
26169	26308	26416	26518	26625	26774
26170	26309	26418	26520	26627	26777
26173	26310	26419	26523	26629	26779
26174	26311	26421	26524	26630	26781
26176	26312	26422	26526	26631	26783
26178	26315	26423	26527	26633	26784
26184	26317	26424	26531	26634	26785
26186	26318	26425	26533	26635	26786
26187	26320	26427	26534	26637	26787
26188	26321	26428	26535	26640	26788
26189	26322	26431	26538	26642	26789
26190	26323	26434	26539	26643	26790
26192	26325	26435	26540	26646	26792
26193	26326	26440	26541	26652	26794
26195	26327	26441	26544	26653	26795
26197	26329	26442	26545	26654	26796
26198	26331	26444	26546	26658	26797
26199	26332	26445	26548	26659	26798
26200	26333	26448	26549	26660	26800
26204	26334	26450	26551	26661	26801
26207	26336	26451	26554	26663	26802
26209	26337	26452	26555	26668	26804
26211	26340	26456	26556	26670	26809
26213	26341	26457	26557	26674	26810
26214	26346	26458	26559	26676	26811
26217	26349	26459	26560	26677	26812
26222	26350	26460	26561	26678	26813
26223	26351	26461	26563	26683	26814
26232	26356	26463	26565	26684	26816
26234	26364	26464	26566	26687	26819
26236	26365	26465	26567	26690	26820
26239	26369	26466	26570	26693	26821
26241	26370	26470	26571	26695	26822
26243	26371	26471	26574	26699	26824
26244	26375	26473	26580	26700	26826
26247	26379	26477	26581	26703	26827
26256	26380	26482	26582	26706	26831
26258	26381	26483	26585	26707	26832
26259	26384	26485	26586	26709	26833
26261	26385	26490	26587	26711	26834
26269	26388	26491	26590	26714	26837
26277	26390	26492	26591	26719	26838
26281	26391	26495	26593	26720	26844

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
26846	26949	27049	27158	27266	27379
26847	26952	27051	27159	27269	27383
26848	26953	27054	27160	27270	27384
26849	26957	27055	27161	27274	27385
26852	26958	27056	27162	27276	27388
26853	26959	27058	27165	27278	27391
26857	26960	27060	27166	27279	27392
26859	26967	27064	27167	27280	27394
26861	26969	27066	27170	27281	27395
26862	26970	27068	27174	27283	27399
26863	26971	27069	27175	27285	27400
26864	26973	27071	27176	27292	27401
26865	26974	27073	27177	27293	27402
26866	26975	27075	27182	27294	27404
26868	26977	27076	27185	27295	27405
26869	26979	27082	27186	27299	27406
26872	26981	27084	27187	27301	27408
26873	26982	27086	27188	27303	27410
26876	26983	27087	27191	27305	27413
26877	26986	27088	27195	27306	27414
26878	26987	27090	27198	27308	27415
26880	26988	27091	27199	27312	27416
26882	26989	27096	27200	27314	27417
26883	26992	27097	27203	27315	27425
26885	26993	27099	27207	27318	27426
26886	26994	27100	27210	27319	27427
26887	26995	27101	27212	27323	27430
26888	26996	27103	27213	27324	27431
26889	26999	27106	27214	27325	27432
26891	27002	27108	27218	27326	27433
26892	27004	27112	27220	27327	27434
26893	27006	27113	27221	27328	27436
26899	27007	27118	27222	27330	27439
26900	27009	27120	27224	27331	27440
26901	27010	27121	27226	27332	27441
26902	27011	27122	27231	27334	27442
26903	27013	27123	27232	27336	27445
26904	27018	27129	27233	27338	27446
26905	27020	27131	27234	27341	27449
26907	27021	27133	27235	27343	27454
26908	27022	27135	27237	27348	27456
26909	27024	27136	27239	27349	27458
26914	27025	27137	27240	27351	27459
26916	27027	27138	27241	27352	27460
26923	27029	27139	27242	27357	27461
26924	27030	27140	27243	27361	27462
26925	27031	27142	27247	27363	27463
26933	27032	27143	27249	27364	27464
26935	27033	27144	27250	27365	27465
26936	27034	27146	27251	27366	27469
26937	27035	27147	27254	27368	27471
26938	27036	27149	27257	27370	27472
26940	27042	27150	27258	27373	27473
26942	27044	27151	27259	27375	27474
26943	27045	27153	27260	27376	27475
26944	27046	27154	27264	27377	27479
26948	27047	27155	27265	27378	27480

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
27486	27596	27703	27854	27963	28056
27488	27597	27704	27855	27966	28058
27494	27598	27705	27856	27967	28059
27495	27599	27707	27859	27969	28061
27498	27600	27708	27861	27971	28062
27502	27601	27710	27862	27973	28063
27503	27603	27712	27863	27977	28064
27507	27607	27715	27864	27978	28067
27509	27608	27717	27866	27979	28068
27510	27610	27720	27867	27982	28069
27511	27612	27721	27869	27983	28070
27512	27613	27725	27870	27984	28071
27514	27616	27727	27871	27985	28072
27515	27617	27728	27872	27987	28073
27516	27618	27747	27875	27989	28074
27517	27619	27751	27878	27990	28077
27518	27623	27757	27879	27991	28078
27527	27628	27759	27881	27992	28079
27530	27629	27762	27882	27995	28081
27531	27631	27765	27883	27996	28086
27533	27632	27767	27884	27997	28087
27534	27634	27768	27885	27999	28088
27538	27635	27769	27887	28000	28089
27539	27642	27770	27890	28002	28095
27540	27643	27771	27891	28003	28096
27541	27644	27772	27892	28004	28104
27544	27646	27781	27895	28007	28105
27545	27647	27786	27903	28013	28107
27547	27652	27787	27904	28015	28109
27549	27653	27790	27909	28016	28111
27550	27654	27792	27910	28017	28112
27551	27657	27793	27911	28019	28113
27552	27658	27794	27912	28020	28114
27553	27660	27796	27915	28021	28119
27554	27667	27800	27916	28022	28121
27555	27668	27805	27917	28023	28122
27559	27669	27806	27921	28024	28123
27560	27670	27808	27928	28025	28126
27561	27672	27810	27929	28026	28128
27563	27674	27817	27931	28027	28129
27564	27675	27819	27932	28028	28133
27567	27677	27824	27933	28031	28134
27568	27678	27825	27934	28033	28136
27569	27681	27826	27935	28035	28137
27570	27682	27828	27936	28036	28138
27573	27683	27829	27938	28037	28139
27574	27687	27830	27942	28040	28140
27576	27688	27831	27943	28041	28142
27578	27689	27833	27944	28042	28143
27581	27690	27834	27945	28043	28144
27582	27691	27836	27946	28044	28147
27583	27692	27837	27948	28048	28150
27584	27693	27838	27953	28049	28151
27590	27696	27847	27954	28050	28153
27593	27697	27851	27956	28051	28154
27594	27699	27852	27957	28052	28156
27595	27700	27853	27962	28053	28157

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
28158	28262	28378	28470	28576	28670
28159	28264	28379	28471	28577	28672
28160	28267	28381	28480	28578	28674
28161	28268	28383	28484	28582	28675
28163	28270	28384	28486	28583	28676
28164	28275	28385	28491	28586	28677
28168	28276	28386	28492	28588	28678
28171	28277	28387	28493	28593	28680
28172	28278	28388	28496	28594	28684
28174	28280	28390	28497	28596	28685
28175	28281	28393	28499	28599	28686
28177	28283	28397	28500	28600	28687
28179	28285	28398	28502	28601	28688
28182	28289	28399	28504	28602	28689
28184	28290	28400	28505	28604	28690
28191	28292	28401	28507	28607	28695
28194	28293	28402	28508	28610	28696
28196	28294	28403	28509	28611	28697
28197	28297	28404	28510	28612	28698
28198	28298	28405	28511	28616	28705
28199	28300	28406	28512	28617	28708
28200	28301	28407	28513	28618	28709
28201	28305	28408	28514	28619	28711
28202	28309	28409	28519	28620	28713
28203	28310	28410	28520	28621	28716
28204	28311	28411	28521	28622	28718
28206	28312	28416	28522	28624	28719
28209	28313	28418	28523	28625	28720
28210	28314	28419	28525	28627	28721
28214	28318	28420	28526	28628	28725
28215	28321	28421	28527	28629	28729
28217	28323	28422	28528	28631	28730
28221	28324	28424	28531	28632	28735
28222	28325	28426	28533	28634	28738
28223	28326	28429	28535	28635	28739
28225	28327	28430	28538	28640	28740
28226	28329	28431	28539	28642	28742
28228	28330	28432	28542	28643	28743
28231	28331	28433	28543	28644	28744
28232	28332	28435	28545	28645	28745
28233	28333	28437	28546	28646	28746
28235	28334	28439	28548	28647	28749
28236	28335	28441	28549	28648	28750
28237	28339	28443	28551	28649	28751
28239	28343	28445	28552	28650	28752
28240	28346	28446	28553	28651	28753
28241	28349	28449	28554	28652	28755
28244	28353	28452	28556	28653	28756
28246	28357	28453	28559	28654	28757
28248	28362	28454	28563	28655	28758
28249	28368	28455	28564	28656	28759
28251	28369	28456	28565	28657	28763
28253	28370	28458	28566	28661	28764
28257	28374	28461	28568	28663	28766
28258	28375	28465	28570	28666	28770
28259	28376	28468	28572	28667	28771
28260	28377	28469	28575	28668	28774

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
28775	28914	29017	29134	29240	29330
28777	28915	29022	29135	29241	29331
28779	28916	29025	29136	29243	29333
28783	28919	29028	29137	29244	29339
28787	28925	29030	29138	29245	29340
28789	28926	29031	29144	29246	29341
28794	28927	29033	29145	29247	29342
28795	28929	29036	29146	29248	29343
28796	28930	29038	29147	29249	29344
28798	28931	29042	29149	29251	29345
28800	28932	29044	29150	29253	29347
28802	28933	29046	29151	29254	29349
28803	28934	29048	29153	29255	29350
28804	28936	29049	29155	29257	29351
28808	28937	29050	29158	29259	29352
28810	28938	29051	29161	29260	29354
28811	28940	29052	29165	29261	29356
28814	28941	29054	29168	29262	29357
28817	28942	29055	29169	29263	29358
28818	28946	29057	29171	29264	29362
28822	28947	29058	29172	29266	29363
28824	28949	29059	29173	29268	29366
28828	28953	29060	29175	29271	29370
28829	28955	29062	29176	29273	29375
28832	28956	29065	29177	29274	29377
28838	28959	29066	29179	29275	29378
28841	28961	29068	29184	29276	29380
28843	28963	29069	29185	29277	29381
28845	28964	29070	29186	29278	29383
28846	28965	29071	29189	29280	29384
28851	28967	29072	29191	29281	29385
28853	28968	29073	29193	29283	29386
28861	28969	29075	29197	29284	29390
28862	28973	29077	29198	29285	29391
28867	28982	29078	29200	29286	29392
28869	28986	29079	29202	29288	29395
28870	28987	29091	29204	29291	29398
28875	28988	29095	29205	29292	29399
28876	28990	29096	29206	29297	29400
28877	28991	29097	29209	29298	29405
28882	28994	29099	29212	29301	29406
28883	28997	29101	29214	29302	29407
28885	28998	29103	29215	29304	29408
28886	28999	29105	29216	29306	29411
28888	29000	29107	29219	29307	29412
28890	29001	29112	29220	29308	29413
28893	29004	29113	29222	29311	29417
28895	29006	29114	29224	29312	29419
28896	29007	29115	29225	29313	29420
28897	29009	29116	29226	29316	29421
28901	29010	29117	29227	29317	29424
28902	29011	29120	29228	29318	29425
28903	29012	29121	29231	29323	29426
28904	29013	29122	29234	29324	29427
28905	29014	29123	29237	29325	29429
28909	29015	29124	29238	29328	29430
28911	29016	29129	29239	29329	29432

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
29433	29556	29666	29775	29884	29988
29435	29558	29667	29776	29885	29990
29436	29560	29668	29777	29886	29991
29440	29561	29670	29781	29888	29992
29442	29564	29671	29782	29890	29993
29445	29565	29672	29789	29891	29994
29447	29569	29673	29791	29892	29997
29449	29571	29674	29792	29893	29999
29452	29573	29677	29794	29894	30000
29453	29574	29678	29795	29897	30001
29454	29575	29680	29797	29898	30002
29455	29576	29681	29799	29904	30004
29456	29577	29682	29800	29907	30006
29460	29579	29684	29803	29911	30010
29465	29580	29686	29805	29912	30012
29466	29581	29687	29806	29913	30013
29467	29582	29688	29807	29914	30015
29468	29585	29689	29810	29917	30020
29470	29586	29692	29812	29918	30021
29474	29587	29694	29813	29919	30022
29475	29592	29695	29815	29922	30023
29478	29594	29698	29818	29923	30024
29479	29598	29701	29820	29925	30026
29481	29599	29702	29821	29929	30027
29482	29600	29703	29822	29930	30028
29490	29603	29704	29824	29931	30032
29495	29605	29705	29825	29932	30040
29499	29608	29706	29826	29934	30042
29501	29611	29707	29831	29936	30043
29502	29614	29709	29834	29937	30044
29503	29617	29712	29835	29939	30045
29504	29619	29715	29839	29941	30047
29506	29620	29716	29843	29943	30048
29507	29623	29719	29844	29944	30049
29509	29624	29722	29845	29945	30050
29510	29630	29723	29846	29948	30051
29511	29633	29724	29848	29949	30055
29512	29634	29725	29849	29951	30056
29519	29637	29731	29851	29953	30058
29520	29643	29733	29852	29954	30060
29528	29645	29740	29853	29955	30063
29529	29646	29742	29854	29957	30074
29530	29647	29745	29859	29959	30076
29533	29648	29746	29860	29964	30077
29536	29649	29749	29861	29965	30080
29538	29651	29750	29862	29967	30081
29539	29652	29751	29863	29969	30082
29541	29653	29752	29865	29970	30083
29542	29654	29754	29866	29971	30085
29545	29655	29760	29867	29976	30086
29546	29656	29762	29872	29978	30087
29547	29657	29763	29873	29979	30088
29548	29658	29770	29877	29981	30093
29550	29659	29771	29879	29982	30095
29551	29660	29772	29880	29983	30096
29553	29662	29773	29881	29984	30097
29555	29665	29774	29883	29987	30098

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
30101	30205	30318	30413	30535	30645
30102	30210	30319	30415	30536	30647
30105	30212	30320	30417	30538	30649
30108	30213	30321	30418	30540	30651
30110	30216	30322	30422	30544	30655
30111	30217	30324	30423	30545	30656
30112	30218	30326	30426	30547	30660
30114	30219	30327	30427	30549	30663
30115	30220	30328	30428	30550	30664
30118	30221	30329	30430	30552	30665
30122	30229	30331	30431	30554	30666
30123	30230	30334	30432	30555	30668
30124	30239	30335	30433	30558	30672
30126	30240	30336	30434	30559	30673
30128	30242	30337	30435	30561	30674
30129	30243	30338	30436	30562	30678
30130	30245	30340	30438	30564	30681
30133	30247	30341	30439	30566	30683
30134	30248	30344	30441	30567	30688
30139	30249	30345	30444	30568	30689
30141	30251	30346	30446	30570	30691
30142	30253	30347	30448	30576	30692
30143	30254	30348	30450	30577	30698
30144	30256	30349	30452	30578	30700
30145	30260	30350	30455	30582	30702
30147	30262	30351	30462	30583	30703
30148	30265	30352	30463	30584	30704
30149	30266	30354	30466	30586	30706
30150	30267	30355	30467	30587	30707
30151	30269	30356	30469	30590	30708
30152	30271	30357	30471	30594	30709
30154	30274	30360	30473	30596	30710
30156	30277	30361	30474	30597	30711
30157	30278	30364	30477	30598	30714
30160	30281	30367	30481	30599	30715
30162	30282	30369	30487	30602	30717
30163	30283	30370	30489	30603	30720
30164	30284	30371	30492	30604	30722
30166	30285	30374	30493	30605	30723
30167	30286	30377	30495	30606	30725
30168	30287	30378	30496	30607	30726
30172	30288	30380	30500	30610	30727
30173	30289	30382	30501	30611	30729
30174	30290	30383	30502	30612	30730
30177	30294	30389	30503	30616	30731
30183	30297	30390	30510	30617	30732
30184	30298	30391	30511	30618	30734
30185	30302	30393	30512	30619	30735
30187	30305	30394	30515	30624	30736
30188	30307	30397	30516	30625	30737
30190	30309	30398	30522	30626	30738
30193	30310	30399	30523	30627	30739
30199	30311	30400	30528	30628	30740
30200	30313	30406	30531	30629	30741
30201	30314	30409	30532	30633	30742
30202	30316	30411	30533	30634	30743
30203	30317	30412	30534	30639	30744

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
30745	30840	30940	31043	31135	31227
30746	30841	30941	31044	31136	31228
30747	30842	30944	31048	31137	31235
30749	30843	30945	31049	31139	31237
30750	30846	30947	31050	31140	31238
30751	30849	30949	31051	31141	31240
30752	30850	30952	31053	31142	31241
30753	30851	30954	31054	31145	31242
30754	30852	30955	31055	31148	31243
30755	30853	30957	31057	31151	31244
30756	30855	30958	31058	31157	31249
30757	30857	30960	31061	31158	31250
30758	30859	30961	31062	31159	31254
30759	30860	30966	31063	31160	31260
30760	30861	30967	31064	31161	31261
30761	30863	30971	31067	31162	31262
30762	30864	30972	31068	31163	31264
30763	30865	30973	31069	31165	31265
30764	30867	30974	31071	31167	31266
30765	30869	30976	31074	31168	31268
30766	30871	30979	31075	31170	31269
30768	30872	30981	31076	31171	31270
30769	30873	30982	31078	31172	31273
30775	30874	30983	31081	31174	31274
30777	30876	30984	31082	31175	31275
30780	30878	30986	31083	31176	31278
30782	30880	30987	31085	31177	31280
30783	30882	30990	31086	31178	31281
30784	30887	30991	31087	31179	31282
30787	30888	30992	31088	31181	31283
30788	30892	30995	31089	31183	31285
30789	30893	30998	31090	31184	31286
30792	30895	30999	31093	31186	31288
30793	30897	31002	31095	31187	31289
30795	30898	31006	31096	31189	31291
30799	30901	31007	31097	31190	31292
30803	30902	31008	31098	31192	31293
30806	30907	31009	31099	31193	31295
30808	30908	31011	31100	31194	31297
30809	30910	31012	31104	31195	31298
30814	30911	31014	31105	31197	31299
30816	30912	31015	31108	31199	31300
30818	30915	31016	31112	31200	31302
30819	30917	31017	31113	31201	31303
30820	30919	31018	31115	31203	31305
30821	30921	31021	31116	31206	31307
30823	30922	31023	31117	31207	31309
30824	30923	31025	31118	31211	31312
30825	30924	31026	31119	31212	31314
30826	30925	31027	31121	31213	31315
30829	30926	31031	31122	31216	31317
30830	30929	31032	31124	31217	31318
30831	30930	31035	31126	31218	31321
30832	30931	31036	31127	31219	31323
30834	30933	31037	31128	31221	31324
30836	30937	31041	31130	31222	31326
30837	30938	31042	31131	31226	31328

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
31329	31444	31567	31684	31781	31883
31331	31445	31569	31687	31782	31884
31332	31446	31573	31688	31785	31885
31339	31447	31574	31692	31786	31886
31344	31449	31577	31693	31788	31887
31345	31452	31578	31696	31789	31888
31350	31455	31580	31697	31792	31890
31351	31456	31581	31698	31793	31891
31352	31457	31582	31699	31794	31892
31353	31459	31583	31700	31796	31893
31354	31460	31585	31702	31797	31894
31355	31461	31586	31705	31799	31895
31356	31463	31587	31707	31804	31896
31359	31464	31589	31709	31805	31897
31360	31465	31590	31710	31808	31902
31362	31466	31591	31711	31809	31906
31364	31469	31593	31712	31811	31908
31365	31470	31598	31714	31813	31909
31366	31479	31599	31715	31814	31912
31367	31481	31600	31717	31817	31913
31368	31482	31602	31718	31818	31914
31369	31483	31604	31720	31819	31920
31370	31484	31605	31722	31824	31923
31371	31485	31607	31723	31826	31924
31373	31486	31609	31724	31827	31926
31375	31487	31610	31727	31828	31927
31376	31488	31611	31728	31833	31928
31377	31489	31612	31730	31834	31931
31378	31491	31613	31732	31835	31932
31380	31493	31614	31734	31837	31934
31381	31496	31618	31736	31838	31939
31388	31497	31620	31737	31839	31941
31390	31498	31621	31738	31840	31942
31393	31501	31622	31741	31841	31943
31396	31502	31624	31742	31844	31944
31398	31504	31626	31743	31845	31946
31400	31518	31630	31744	31846	31949
31403	31520	31631	31745	31848	31954
31405	31522	31634	31746	31850	31955
31408	31523	31637	31747	31851	31956
31409	31524	31638	31751	31853	31958
31416	31525	31639	31752	31854	31963
31417	31526	31640	31754	31855	31964
31420	31533	31641	31755	31859	31965
31421	31535	31642	31758	31860	31966
31423	31541	31644	31759	31861	31967
31425	31543	31647	31760	31862	31968
31426	31547	31648	31762	31863	31969
31429	31550	31649	31763	31870	31970
31432	31551	31650	31764	31871	31971
31433	31552	31652	31765	31872	31972
31434	31553	31670	31766	31873	31973
31435	31555	31671	31767	31876	31976
31437	31556	31673	31770	31877	31979
31439	31559	31676	31771	31878	31983
31440	31563	31677	31776	31880	31985
31442	31565	31683	31777	31882	31986

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
31987	32092	32197	32289	32391	32528
31988	32093	32198	32290	32392	32529
31990	32094	32199	32291	32393	32530
31997	32095	32200	32292	32394	32535
31998	32098	32202	32293	32395	32537
31999	32099	32207	32294	32396	32538
32000	32100	32210	32295	32397	32542
32001	32103	32211	32296	32398	32543
32002	32105	32212	32298	32401	32544
32003	32106	32213	32300	32403	32545
32006	32107	32214	32301	32404	32546
32007	32108	32216	32302	32406	32548
32008	32109	32217	32303	32407	32549
32009	32110	32219	32304	32409	32550
32011	32113	32220	32305	32410	32551
32018	32114	32221	32306	32412	32552
32019	32115	32224	32309	32413	32554
32020	32118	32226	32310	32415	32559
32023	32123	32228	32311	32420	32561
32026	32127	32230	32312	32425	32563
32027	32128	32231	32314	32429	32564
32028	32129	32234	32315	32430	32567
32029	32130	32236	32319	32432	32569
32031	32133	32237	32320	32433	32571
32032	32136	32239	32321	32435	32573
32035	32137	32240	32323	32436	32574
32042	32140	32241	32325	32439	32578
32045	32141	32243	32327	32440	32579
32047	32142	32244	32328	32441	32581
32048	32143	32245	32329	32444	32582
32050	32150	32246	32330	32446	32584
32051	32151	32248	32332	32450	32586
32053	32154	32249	32333	32451	32587
32055	32155	32250	32334	32455	32588
32056	32156	32251	32336	32458	32589
32058	32158	32253	32338	32462	32590
32059	32159	32254	32339	32464	32591
32060	32160	32255	32340	32476	32592
32061	32161	32258	32343	32478	32593
32062	32165	32260	32347	32480	32595
32063	32167	32261	32349	32484	32597
32065	32168	32262	32353	32485	32600
32066	32169	32264	32355	32486	32601
32067	32171	32265	32357	32489	32602
32068	32172	32266	32358	32490	32603
32069	32174	32267	32360	32491	32604
32070	32179	32268	32361	32492	32605
32072	32180	32269	32363	32495	32607
32073	32182	32271	32364	32496	32609
32075	32184	32272	32367	32505	32612
32076	32186	32274	32368	32506	32613
32080	32188	32277	32369	32517	32614
32081	32189	32278	32378	32519	32616
32083	32190	32280	32380	32521	32617
32084	32191	32285	32381	32523	32618
32086	32194	32286	32382	32524	32628
32088	32196	32287	32387	32525	32634

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
32637	32748	32836	32945	33048	33147
32638	32749	32838	32946	33049	33149
32639	32750	32839	32947	33050	33150
32640	32752	32841	32949	33051	33151
32641	32753	32843	32950	33053	33153
32643	32756	32846	32951	33055	33157
32644	32757	32848	32952	33057	33159
32647	32758	32849	32954	33058	33161
32649	32759	32853	32955	33059	33163
32651	32760	32854	32959	33060	33165
32653	32761	32855	32961	33064	33166
32656	32764	32859	32965	33065	33168
32658	32767	32860	32969	33066	33169
32659	32769	32862	32971	33068	33170
32660	32770	32863	32972	33069	33171
32661	32773	32866	32973	33071	33175
32663	32776	32868	32979	33072	33176
32664	32778	32870	32980	33076	33177
32666	32779	32871	32983	33077	33182
32667	32780	32874	32984	33078	33183
32670	32782	32875	32985	33079	33185
32672	32784	32879	32986	33081	33188
32673	32785	32883	32989	33084	33189
32674	32786	32884	32990	33085	33190
32676	32787	32886	32991	33088	33191
32677	32789	32888	32993	33089	33192
32678	32792	32889	32994	33090	33196
32679	32793	32892	32995	33092	33198
32680	32794	32894	32996	33095	33199
32682	32795	32895	32997	33096	33200
32684	32796	32896	32998	33097	33201
32685	32797	32897	32999	33102	33202
32686	32798	32899	33000	33106	33203
32687	32799	32901	33002	33109	33204
32697	32800	32903	33003	33110	33205
32698	32801	32905	33004	33111	33206
32703	32802	32906	33007	33112	33208
32705	32804	32908	33008	33113	33209
32708	32805	32910	33009	33114	33212
32709	32806	32911	33010	33118	33213
32711	32807	32913	33011	33120	33216
32712	32808	32914	33012	33124	33218
32714	32810	32915	33017	33125	33219
32718	32811	32926	33019	33126	33223
32719	32813	32927	33020	33129	33224
32722	32814	32928	33025	33130	33225
32724	32815	32929	33027	33134	33226
32725	32816	32931	33028	33135	33228
32729	32817	32932	33030	33137	33229
32730	32819	32933	33033	33138	33230
32732	32820	32935	33036	33139	33231
32735	32821	32936	33037	33140	33232
32736	32823	32937	33040	33141	33233
32738	32824	32938	33042	33142	33237
32739	32829	32939	33043	33143	33238
32741	32832	32940	33044	33144	33240
32747	32834	32943	33045	33145	33246

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
33247	33372	33496	33598	33689	33781
33248	33373	33498	33599	33690	33782
33249	33377	33499	33600	33691	33789
33250	33378	33501	33601	33692	33792
33251	33381	33502	33602	33693	33795
33258	33383	33503	33604	33694	33799
33260	33384	33504	33606	33695	33801
33261	33387	33506	33607	33696	33803
33264	33391	33507	33608	33697	33804
33266	33393	33509	33609	33701	33805
33267	33394	33510	33611	33702	33806
33268	33395	33512	33613	33706	33807
33272	33397	33513	33615	33708	33808
33273	33398	33515	33617	33710	33811
33274	33399	33516	33618	33712	33814
33275	33400	33519	33620	33714	33819
33276	33405	33520	33621	33716	33820
33277	33408	33521	33623	33717	33823
33278	33416	33523	33624	33718	33824
33279	33419	33524	33627	33719	33825
33284	33423	33525	33628	33721	33828
33285	33424	33526	33629	33722	33829
33288	33425	33527	33633	33730	33830
33289	33427	33528	33634	33731	33831
33292	33428	33529	33635	33733	33833
33293	33431	33530	33636	33734	33835
33300	33432	33531	33637	33736	33836
33302	33433	33532	33638	33738	33837
33305	33434	33535	33639	33739	33840
33308	33436	33537	33640	33741	33841
33311	33438	33541	33641	33743	33843
33312	33441	33545	33643	33744	33845
33313	33443	33549	33645	33745	33846
33318	33445	33551	33647	33746	33847
33325	33446	33552	33652	33747	33848
33332	33448	33553	33653	33748	33849
33335	33449	33556	33658	33750	33850
33336	33451	33558	33661	33751	33855
33338	33456	33562	33665	33752	33858
33339	33457	33563	33666	33753	33861
33341	33458	33565	33667	33754	33865
33342	33460	33566	33668	33755	33866
33343	33461	33569	33669	33756	33867
33344	33464	33572	33670	33759	33868
33349	33465	33574	33671	33764	33869
33351	33466	33575	33672	33765	33874
33352	33468	33578	33673	33766	33875
33353	33471	33579	33674	33767	33876
33355	33472	33580	33675	33769	33877
33357	33473	33581	33676	33770	33878
33358	33476	33583	33679	33771	33879
33361	33480	33585	33680	33773	33881
33367	33483	33588	33681	33774	33882
33368	33486	33589	33682	33775	33885
33369	33488	33593	33683	33777	33887
33370	33490	33595	33684	33778	33889
33371	33494	33596	33687	33779	33891

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
33893	34001	34121	34228	34328	34470
33894	34003	34123	34232	34330	34471
33895	34004	34125	34234	34332	34472
33898	34006	34127	34235	34337	34473
33901	34010	34132	34236	34338	34474
33902	34011	34133	34237	34339	34475
33904	34012	34135	34238	34348	34476
33905	34016	34136	34240	34349	34477
33907	34019	34137	34241	34352	34478
33908	34020	34139	34242	34353	34479
33910	34021	34146	34243	34354	34481
33912	34024	34148	34247	34357	34482
33913	34025	34151	34249	34360	34483
33917	34026	34152	34251	34361	34484
33918	34027	34155	34252	34364	34485
33919	34028	34156	34253	34366	34486
33921	34030	34157	34256	34367	34487
33922	34034	34161	34257	34373	34488
33924	34035	34163	34259	34374	34490
33925	34039	34164	34262	34376	34492
33929	34041	34165	34263	34378	34494
33932	34043	34166	34266	34379	34495
33935	34049	34168	34268	34389	34496
33936	34050	34170	34269	34391	34497
33939	34051	34171	34271	34394	34498
33940	34052	34174	34272	34395	34501
33942	34054	34176	34274	34397	34502
33943	34055	34177	34275	34400	34504
33945	34060	34181	34277	34409	34506
33947	34065	34182	34278	34413	34507
33948	34067	34186	34279	34416	34508
33952	34068	34187	34280	34418	34509
33954	34069	34188	34281	34420	34511
33957	34070	34189	34284	34423	34512
33958	34073	34191	34286	34425	34514
33959	34075	34194	34287	34427	34516
33960	34076	34195	34288	34428	34518
33962	34080	34196	34289	34430	34522
33963	34083	34199	34292	34431	34523
33964	34084	34200	34294	34432	34524
33965	34086	34201	34295	34433	34525
33967	34087	34203	34296	34437	34527
33968	34088	34204	34298	34440	34534
33971	34089	34206	34299	34445	34538
33973	34090	34207	34303	34448	34539
33975	34091	34210	34306	34449	34542
33979	34094	34211	34307	34451	34543
33980	34102	34212	34309	34452	34544
33982	34103	34213	34311	34454	34545
33983	34104	34215	34312	34455	34547
33985	34107	34216	34315	34458	34548
33987	34108	34217	34320	34461	34549
33990	34109	34219	34322	34462	34552
33992	34110	34223	34323	34463	34553
33993	34111	34224	34325	34465	34555
33995	34119	34225	34326	34466	34559
33998	34120	34227	34327	34468	34560

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
34562	34690	34808	34931	35049	35168
34564	34692	34810	34935	35051	35171
34565	34697	34811	34941	35052	35172
34566	34698	34814	34942	35055	35174
34567	34703	34815	34943	35059	35177
34573	34704	34816	34944	35060	35179
34576	34705	34817	34946	35061	35181
34577	34707	34818	34947	35062	35182
34578	34709	34819	34948	35063	35184
34587	34711	34821	34951	35066	35185
34588	34712	34822	34952	35068	35186
34592	34714	34825	34953	35073	35189
34593	34719	34830	34954	35074	35190
34594	34720	34833	34960	35076	35191
34605	34721	34834	34961	35077	35192
34609	34722	34836	34963	35078	35193
34610	34726	34837	34964	35080	35194
34614	34727	34838	34966	35082	35195
34615	34729	34839	34969	35084	35196
34616	34731	34840	34974	35085	35200
34617	34733	34841	34977	35087	35203
34618	34734	34842	34979	35090	35204
34619	34735	34844	34981	35097	35207
34623	34737	34847	34982	35098	35209
34624	34738	34848	34984	35102	35210
34626	34739	34851	34985	35103	35213
34627	34740	34854	34986	35108	35214
34629	34742	34856	34987	35109	35217
34632	34744	34859	34989	35110	35218
34635	34745	34862	34991	35111	35219
34636	34747	34867	34992	35113	35220
34639	34749	34868	34999	35114	35224
34640	34752	34870	35000	35115	35227
34642	34755	34871	35003	35120	35228
34644	34756	34874	35004	35124	35229
34645	34758	34878	35005	35125	35231
34647	34761	34882	35008	35126	35236
34651	34762	34883	35009	35129	35245
34652	34764	34884	35010	35130	35246
34653	34765	34885	35012	35131	35247
34654	34766	34886	35014	35132	35255
34656	34767	34887	35015	35133	35256
34657	34769	34888	35018	35135	35257
34658	34770	34889	35021	35136	35263
34661	34774	34890	35022	35137	35268
34662	34776	34892	35023	35138	35270
34664	34777	34893	35025	35141	35271
34667	34779	34897	35026	35144	35272
34669	34782	34899	35027	35145	35275
34673	34783	34903	35029	35146	35278
34676	34784	34908	35031	35148	35281
34678	34785	34910	35034	35150	35282
34679	34790	34911	35035	35153	35284
34681	34791	34914	35037	35155	35285
34683	34792	34915	35039	35161	35288
34688	34793	34917	35040	35162	35289
34689	34803	34918	35042	35164	35290

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
35293	35394	35511	35610	35702	35849
35295	35397	35512	35611	35703	35851
35296	35398	35513	35613	35704	35855
35301	35400	35514	35615	35707	35856
35302	35401	35515	35618	35709	35857
35304	35407	35516	35619	35713	35859
35306	35408	35518	35621	35716	35860
35308	35409	35519	35622	35718	35861
35309	35412	35521	35623	35722	35862
35311	35413	35524	35626	35729	35863
35312	35414	35525	35627	35734	35864
35313	35418	35528	35628	35736	35868
35314	35419	35529	35629	35738	35874
35316	35420	35530	35630	35739	35881
35318	35421	35531	35632	35745	35882
35319	35422	35533	35633	35747	35883
35320	35425	35534	35637	35750	35884
35325	35426	35537	35638	35757	35885
35329	35428	35538	35641	35761	35888
35330	35429	35539	35643	35762	35892
35332	35434	35543	35644	35764	35893
35335	35435	35545	35646	35765	35894
35336	35439	35546	35647	35770	35896
35337	35440	35547	35649	35771	35898
35338	35443	35550	35650	35772	35901
35339	35449	35552	35651	35773	35902
35340	35452	35553	35654	35777	35904
35342	35453	35555	35655	35779	35906
35343	35454	35556	35656	35781	35907
35344	35456	35557	35658	35783	35908
35345	35459	35558	35659	35786	35910
35346	35460	35559	35661	35787	35911
35347	35461	35560	35662	35788	35914
35350	35462	35561	35663	35792	35915
35352	35463	35563	35665	35793	35916
35353	35464	35570	35666	35794	35917
35354	35465	35571	35667	35795	35919
35355	35469	35574	35670	35796	35920
35357	35471	35575	35671	35798	35921
35360	35472	35576	35672	35801	35926
35361	35475	35577	35673	35802	35927
35362	35477	35578	35677	35804	35932
35363	35480	35583	35678	35805	35941
35364	35481	35584	35680	35810	35943
35365	35482	35585	35681	35815	35944
35366	35485	35587	35682	35816	35946
35367	35486	35590	35684	35817	35948
35369	35487	35592	35686	35820	35949
35371	35489	35593	35687	35824	35950
35373	35490	35599	35691	35826	35952
35375	35491	35600	35692	35830	35954
35381	35492	35601	35693	35831	35956
35384	35496	35603	35694	35832	35957
35386	35498	35604	35697	35833	35958
35387	35504	35605	35699	35835	35959
35388	35508	35608	35700	35837	35961
35390	35510	35609	35701	35844	35962

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
35966	36069	36164	36288	36416	36555
35968	36072	36166	36290	36424	36557
35969	36076	36167	36294	36425	36559
35970	36077	36168	36295	36426	36560
35972	36079	36169	36296	36429	36561
35973	36084	36170	36297	36430	36563
35974	36085	36171	36298	36434	36566
35975	36086	36172	36304	36436	36567
35978	36087	36174	36306	36438	36570
35983	36089	36175	36307	36439	36572
35984	36090	36176	36310	36440	36573
35986	36093	36177	36311	36443	36574
35988	36095	36179	36315	36445	36575
35989	36096	36182	36316	36450	36577
35990	36099	36185	36319	36453	36578
35991	36100	36187	36321	36455	36582
35992	36101	36188	36322	36456	36583
35997	36102	36193	36323	36457	36584
35998	36106	36194	36326	36460	36587
35999	36110	36196	36327	36461	36589
36000	36111	36200	36330	36464	36592
36003	36112	36201	36331	36468	36597
36004	36113	36205	36336	36469	36599
36005	36114	36206	36337	36470	36602
36006	36115	36210	36341	36472	36604
36007	36116	36211	36342	36473	36605
36008	36117	36219	36343	36477	36606
36009	36119	36222	36346	36480	36608
36010	36122	36226	36347	36481	36611
36013	36123	36230	36350	36483	36623
36015	36125	36231	36352	36487	36624
36016	36127	36236	36353	36489	36625
36019	36128	36237	36354	36493	36627
36022	36129	36238	36355	36494	36628
36023	36131	36240	36362	36496	36630
36028	36133	36241	36363	36500	36632
36030	36134	36245	36365	36505	36633
36031	36136	36248	36373	36506	36636
36033	36138	36250	36376	36509	36638
36039	36139	36251	36380	36510	36639
36040	36140	36255	36381	36516	36640
36043	36142	36256	36387	36518	36641
36045	36143	36257	36392	36520	36646
36048	36144	36260	36393	36523	36648
36049	36146	36264	36396	36524	36649
36050	36151	36265	36397	36526	36650
36051	36152	36268	36398	36528	36651
36053	36153	36269	36399	36530	36655
36054	36154	36274	36400	36531	36657
36055	36156	36275	36402	36536	36658
36057	36157	36276	36403	36537	36659
36058	36158	36277	36404	36539	36660
36059	36159	36278	36410	36542	36661
36060	36160	36279	36411	36544	36663
36061	36161	36284	36413	36546	36664
36067	36162	36285	36414	36549	36665
36068	36163	36286	36415	36551	36666

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
36667	36772	36871	36964	37070	37205
36669	36773	36873	36966	37071	37206
36671	36777	36875	36969	37072	37208
36672	36779	36877	36971	37075	37209
36673	36780	36878	36972	37076	37210
36676	36782	36879	36974	37077	37213
36678	36783	36880	36975	37079	37214
36679	36784	36881	36978	37080	37215
36680	36785	36883	36981	37082	37220
36681	36786	36886	36986	37083	37222
36682	36787	36888	36988	37084	37223
36684	36788	36889	36991	37091	37224
36686	36789	36890	36992	37095	37231
36687	36790	36891	36993	37097	37235
36688	36791	36892	36994	37099	37236
36690	36792	36893	36995	37103	37237
36692	36793	36895	36997	37104	37240
36693	36795	36899	36998	37106	37245
36696	36796	36900	36999	37109	37246
36697	36797	36901	37002	37110	37248
36699	36801	36902	37003	37115	37249
36700	36802	36904	37006	37118	37255
36701	36805	36905	37008	37119	37257
36703	36807	36908	37009	37121	37259
36705	36808	36909	37011	37126	37260
36708	36810	36910	37012	37134	37261
36710	36812	36911	37013	37135	37267
36711	36813	36912	37014	37137	37268
36714	36816	36913	37015	37138	37275
36715	36819	36914	37016	37139	37277
36716	36823	36916	37017	37142	37281
36719	36825	36917	37018	37144	37282
36723	36827	36918	37020	37146	37283
36727	36830	36920	37024	37148	37285
36729	36831	36923	37028	37150	37286
36732	36833	36926	37029	37152	37288
36733	36834	36927	37030	37154	37289
36735	36835	36928	37031	37159	37290
36736	36837	36930	37032	37160	37291
36738	36839	36931	37033	37168	37292
36739	36840	36933	37035	37170	37295
36741	36842	36934	37036	37172	37302
36745	36843	36936	37038	37174	37306
36748	36845	36937	37042	37175	37307
36751	36847	36938	37043	37176	37309
36752	36850	36941	37044	37182	37310
36755	36851	36945	37046	37183	37311
36757	36852	36946	37050	37189	37313
36758	36855	36953	37051	37190	37314
36759	36856	36955	37052	37193	37318
36760	36857	36956	37056	37194	37319
36761	36859	36958	37057	37198	37326
36763	36861	36959	37059	37200	37327
36764	36863	36960	37060	37201	37331
36765	36866	36961	37061	37202	37332
36769	36867	36962	37065	37203	37334
36771	36869	36963	37068	37204	37340

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
37341	37453	37567	37702	37818	37958
37343	37454	37570	37703	37819	37960
37344	37455	37572	37706	37820	37965
37347	37456	37575	37709	37822	37966
37348	37459	37577	37711	37823	37968
37349	37461	37583	37712	37825	37970
37350	37462	37584	37713	37827	37971
37351	37466	37585	37714	37828	37972
37352	37471	37586	37719	37833	37973
37355	37472	37587	37720	37836	37975
37356	37473	37589	37721	37837	37977
37358	37475	37592	37726	37843	37979
37359	37476	37596	37727	37845	37981
37361	37477	37599	37729	37846	37983
37362	37481	37601	37731	37849	37985
37363	37482	37604	37732	37850	37988
37365	37483	37606	37733	37851	37990
37366	37484	37607	37735	37852	37991
37367	37486	37609	37737	37854	37992
37372	37487	37612	37739	37857	37993
37374	37492	37614	37741	37859	37995
37376	37495	37625	37742	37862	37996
37377	37496	37626	37743	37864	37998
37378	37501	37627	37744	37865	38001
37379	37507	37629	37745	37866	38002
37381	37508	37631	37746	37867	38003
37387	37509	37633	37747	37868	38005
37388	37510	37638	37749	37878	38008
37389	37511	37639	37751	37880	38011
37391	37515	37640	37754	37881	38012
37393	37517	37641	37758	37884	38013
37395	37518	37648	37760	37886	38014
37397	37519	37649	37761	37888	38015
37402	37520	37650	37762	37893	38016
37403	37521	37651	37765	37894	38017
37405	37522	37652	37768	37898	38019
37408	37523	37655	37771	37899	38021
37412	37524	37656	37774	37901	38022
37413	37525	37659	37776	37902	38023
37414	37528	37660	37777	37903	38025
37419	37529	37662	37778	37905	38026
37422	37532	37664	37779	37907	38027
37425	37534	37667	37781	37913	38030
37428	37542	37671	37783	37914	38031
37429	37543	37673	37784	37917	38032
37430	37546	37675	37786	37919	38033
37431	37548	37685	37793	37921	38034
37435	37549	37687	37794	37922	38036
37436	37551	37688	37798	37928	38040
37441	37552	37691	37803	37932	38041
37442	37553	37692	37807	37938	38042
37443	37556	37693	37809	37940	38044
37444	37558	37694	37811	37941	38047
37447	37563	37697	37813	37946	38052
37448	37564	37698	37814	37947	38053
37449	37565	37699	37815	37949	38058
37452	37566	37700	37816	37950	38060

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
38061	38180	38307	38419	38542	38643
38064	38182	38308	38420	38544	38644
38065	38183	38309	38422	38548	38645
38072	38184	38313	38423	38549	38651
38073	38187	38315	38425	38553	38652
38075	38189	38316	38428	38555	38654
38076	38190	38319	38429	38556	38659
38077	38191	38320	38430	38557	38660
38079	38193	38322	38432	38558	38661
38082	38195	38324	38433	38560	38662
38083	38196	38325	38434	38563	38663
38085	38199	38326	38439	38565	38664
38087	38201	38328	38440	38566	38665
38090	38204	38332	38441	38567	38666
38092	38205	38333	38442	38568	38669
38097	38206	38334	38444	38569	38670
38098	38207	38335	38446	38572	38672
38103	38208	38336	38448	38573	38673
38104	38209	38338	38449	38575	38675
38106	38211	38340	38452	38577	38676
38108	38220	38344	38454	38578	38681
38111	38221	38346	38457	38579	38682
38112	38222	38347	38458	38581	38685
38113	38223	38348	38459	38584	38687
38115	38228	38350	38465	38585	38689
38116	38230	38352	38467	38587	38690
38117	38234	38354	38468	38588	38692
38119	38235	38357	38469	38589	38693
38124	38236	38359	38470	38590	38694
38125	38240	38360	38471	38592	38695
38127	38243	38361	38472	38593	38698
38133	38247	38364	38473	38596	38699
38135	38251	38366	38476	38597	38700
38136	38252	38368	38478	38599	38702
38142	38254	38373	38481	38600	38705
38143	38257	38374	38482	38601	38706
38144	38258	38375	38484	38606	38708
38145	38259	38376	38486	38608	38709
38146	38260	38377	38487	38610	38712
38148	38261	38378	38488	38611	38714
38149	38262	38380	38489	38613	38717
38152	38263	38381	38490	38614	38718
38154	38266	38383	38491	38615	38719
38155	38272	38384	38498	38616	38721
38158	38273	38385	38501	38622	38724
38159	38277	38386	38504	38623	38726
38160	38278	38387	38510	38624	38727
38162	38279	38388	38511	38626	38728
38163	38280	38389	38516	38630	38729
38164	38283	38393	38519	38632	38730
38165	38284	38394	38520	38634	38735
38166	38295	38395	38521	38636	38736
38167	38297	38398	38524	38637	38737
38171	38299	38401	38528	38638	38739
38175	38300	38410	38532	38640	38742
38176	38301	38416	38538	38641	38744
38177	38302	38418	38541	38642	38747

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
38751	38875	38996	39111	39237	39349
38752	38877	38998	39120	39238	39350
38754	38880	38999	39122	39239	39352
38755	38883	39002	39125	39243	39353
38756	38885	39003	39126	39245	39355
38761	38887	39004	39127	39246	39357
38762	38891	39006	39129	39247	39358
38769	38892	39007	39136	39250	39361
38772	38893	39010	39137	39251	39365
38776	38895	39011	39138	39253	39369
38777	38896	39012	39142	39254	39371
38778	38897	39013	39143	39255	39375
38782	38903	39014	39145	39256	39377
38783	38905	39016	39146	39259	39379
38788	38906	39017	39147	39260	39381
38790	38908	39018	39148	39261	39383
38791	38910	39020	39149	39262	39384
38792	38913	39022	39150	39264	39385
38793	38915	39025	39151	39269	39386
38794	38916	39026	39155	39271	39387
38795	38925	39029	39156	39272	39388
38798	38926	39034	39158	39274	39392
38801	38929	39038	39159	39275	39395
38803	38930	39040	39160	39276	39396
38804	38931	39044	39161	39278	39397
38805	38935	39046	39163	39280	39399
38806	38937	39049	39164	39284	39405
38807	38940	39051	39167	39285	39406
38808	38941	39052	39168	39286	39407
38811	38942	39055	39169	39290	39408
38814	38943	39057	39170	39293	39410
38815	38946	39059	39173	39295	39413
38816	38947	39060	39174	39298	39415
38817	38948	39061	39175	39299	39416
38818	38950	39062	39178	39300	39417
38820	38952	39064	39179	39301	39418
38825	38953	39065	39180	39304	39419
38828	38955	39069	39183	39305	39422
38829	38959	39072	39187	39308	39423
38833	38960	39073	39193	39309	39428
38834	38962	39074	39196	39310	39435
38836	38963	39079	39197	39315	39437
38837	38964	39081	39202	39318	39438
38840	38965	39083	39208	39319	39439
38841	38966	39084	39209	39320	39441
38844	38968	39085	39210	39323	39442
38852	38972	39090	39211	39325	39443
38853	38974	39097	39213	39327	39444
38857	38975	39098	39215	39329	39445
38858	38978	39099	39216	39331	39453
38859	38979	39100	39217	39338	39454
38860	38980	39101	39218	39340	39455
38861	38981	39102	39220	39341	39456
38865	38984	39103	39225	39343	39458
38866	38988	39107	39228	39344	39460
38870	38990	39109	39233	39345	39461
38873	38994	39110	39236	39347	39463

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
39464	39564	39713	39849	39972	40081
39465	39566	39714	39866	39973	40082
39466	39567	39715	39872	39974	40086
39467	39569	39716	39875	39975	40088
39468	39575	39718	39878	39978	40089
39469	39581	39721	39879	39981	40090
39470	39583	39730	39885	39987	40093
39471	39588	39733	39886	39988	40096
39476	39592	39734	39888	39991	40097
39481	39594	39737	39889	39992	40098
39482	39595	39739	39891	40001	40099
39484	39596	39740	39900	40005	40100
39486	39598	39741	39901	40007	40101
39493	39599	39742	39902	40008	40103
39494	39604	39743	39904	40009	40104
39495	39606	39744	39906	40010	40105
39496	39607	39747	39907	40012	40106
39497	39612	39752	39910	40013	40107
39498	39613	39754	39911	40014	40108
39501	39614	39755	39917	40015	40109
39504	39616	39756	39918	40016	40110
39505	39618	39758	39919	40017	40111
39506	39620	39763	39921	40018	40114
39508	39621	39764	39922	40019	40115
39509	39623	39769	39928	40020	40118
39510	39626	39771	39930	40023	40122
39511	39627	39772	39932	40024	40124
39512	39628	39774	39934	40025	40126
39514	39630	39775	39935	40031	40127
39515	39632	39778	39936	40032	40129
39516	39640	39781	39937	40033	40130
39518	39641	39786	39938	40034	40131
39519	39645	39787	39939	40037	40132
39522	39646	39789	39940	40044	40133
39523	39647	39790	39941	40047	40135
39524	39648	39792	39942	40052	40136
39525	39649	39794	39944	40054	40138
39528	39650	39797	39945	40055	40140
39529	39661	39799	39946	40056	40144
39530	39666	39802	39947	40057	40147
39532	39671	39803	39948	40058	40151
39533	39674	39804	39950	40059	40153
39536	39679	39806	39951	40060	40155
39537	39681	39808	39954	40061	40156
39538	39682	39809	39955	40062	40158
39541	39685	39810	39956	40063	40159
39544	39686	39811	39958	40066	40164
39548	39688	39817	39959	40067	40168
39551	39690	39819	39960	40068	40170
39552	39691	39821	39961	40069	40171
39553	39692	39827	39962	40071	40175
39555	39693	39832	39965	40073	40178
39556	39697	39834	39966	40074	40182
39557	39707	39835	39967	40076	40185
39558	39710	39836	39968	40077	40188
39561	39711	39845	39970	40078	40189
39562	39712	39846	39971	40079	40194

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
40195	40336	40499	40632	40766	40880
40196	40340	40504	40633	40767	40882
40198	40343	40506	40634	40768	40884
40199	40354	40507	40637	40770	40885
40202	40355	40509	40638	40771	40886
40205	40364	40512	40641	40772	40891
40206	40369	40517	40643	40773	40892
40207	40371	40518	40651	40775	40899
40208	40373	40519	40655	40779	40902
40209	40375	40521	40658	40780	40903
40218	40376	40528	40660	40785	40905
40220	40380	40529	40661	40787	40906
40221	40381	40530	40662	40789	40907
40226	40383	40531	40663	40790	40908
40229	40384	40532	40664	40792	40911
40230	40385	40533	40666	40795	40913
40233	40387	40534	40667	40797	40914
40235	40388	40538	40669	40799	40918
40239	40389	40540	40671	40802	40921
40248	40392	40545	40672	40808	40923
40249	40394	40547	40678	40810	40925
40250	40395	40548	40679	40811	40926
40251	40399	40554	40681	40815	40927
40254	40400	40557	40682	40817	40929
40256	40401	40560	40683	40818	40931
40266	40402	40563	40685	40820	40935
40267	40420	40567	40687	40821	40936
40270	40421	40568	40689	40824	40941
40273	40422	40570	40697	40825	40943
40275	40429	40573	40698	40827	40944
40276	40431	40575	40703	40830	40945
40278	40432	40577	40704	40831	40948
40279	40434	40579	40705	40833	40950
40281	40435	40580	40706	40834	40951
40285	40436	40584	40707	40835	40954
40287	40438	40586	40708	40836	40957
40288	40439	40588	40710	40838	40958
40289	40440	40591	40713	40839	40961
40291	40442	40592	40715	40840	40963
40292	40448	40594	40719	40841	40970
40294	40454	40595	40720	40842	40972
40295	40455	40601	40725	40843	40973
40300	40456	40604	40727	40845	40974
40301	40458	40609	40728	40846	40977
40305	40462	40610	40729	40849	40978
40306	40464	40613	40732	40850	40980
40307	40470	40616	40733	40851	40982
40308	40472	40618	40734	40853	40985
40309	40475	40621	40743	40858	40986
40315	40480	40622	40746	40859	40988
40323	40481	40623	40747	40863	40992
40324	40482	40624	40748	40864	40994
40325	40484	40625	40749	40869	40995
40327	40489	40627	40758	40870	40997
40328	40492	40629	40759	40871	40998
40330	40496	40630	40760	40874	41000
40333	40498	40631	40765	40875	41002

**The following WRIT PETITIONs Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.
41004	41164	41325
41005	41167	41330
41006	41172	41334
41007	41177	41337
41009	41178	41341
41014	41180	41342
41023	41188	41343
41024	41189	41346
41029	41192	41348
41033	41193	41349
41042	41194	41352
41045	41195	41353
41048	41196	41354
41051	41197	41357
41053	41200	41359
41055	41203	41360
41057	41206	
41058	41210	
41059	41211	
41061	41212	
41065	41213	
41071	41214	
41078	41216	
41079	41218	
41081	41226	
41087	41227	
41088	41228	
41090	41230	
41092	41231	
41093	41232	
41094	41239	
41095	41246	
41096	41249	
41100	41250	
41101	41251	
41103	41253	
41108	41254	
41109	41255	
41112	41263	
41113	41272	
41116	41274	
41120	41275	
41121	41278	
41126	41280	
41129	41288	
41130	41292	
41134	41294	
41138	41296	
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41156	41319	
41159	41322	

**The following WRIT PETITIONS Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

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Case No.
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Case No.
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**The following WRIT PETITIONS Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
652	760	865	955	1068	1199
653	762	866	957	1069	1200
655	766	868	959	1072	1201
656	768	869	960	1074	1203
657	769	871	965	1076	1205
661	770	873	968	1078	1207
662	773	874	969	1079	1208
663	774	875	971	1081	1209
664	775	876	976	1082	1210
667	776	878	977	1085	1217
669	780	880	979	1086	1218
670	781	881	980	1091	1219
674	782	883	981	1095	1220
675	783	885	983	1097	1221
678	784	886	986	1099	1223
680	785	888	988	1100	1224
681	789	889	989	1101	1226
683	790	890	991	1106	1231
684	792	892	994	1107	1233
687	793	893	997	1108	1235
688	794	894	998	1109	1237
691	795	895	1002	1110	1238
693	797	900	1004	1112	1239
695	799	904	1005	1120	1240
698	800	905	1006	1126	1241
700	802	907	1008	1127	1242
704	803	908	1009	1128	1244
705	805	909	1010	1130	1245
706	806	911	1012	1132	1246
707	807	914	1016	1133	1252
708	810	918	1018	1136	1255
709	811	919	1019	1139	1258
713	816	920	1023	1142	1259
714	818	921	1024	1145	1261
715	819	923	1026	1154	1262
717	821	924	1028	1155	1263
718	822	925	1029	1156	1264
719	823	928	1030	1157	1266
720	824	929	1031	1159	1267
721	828	931	1037	1163	1269
723	831	932	1038	1167	1270
724	832	934	1039	1168	1271
725	833	935	1040	1171	1272
726	836	936	1043	1175	1275
727	839	937	1045	1177	1276
729	840	939	1047	1178	1277
730	841	940	1048	1180	1278
735	844	941	1049	1181	1286
737	847	942	1051	1182	1287
740	848	943	1053	1183	1289
744	851	945	1055	1184	1296
745	852	947	1056	1185	1298
748	853	948	1059	1187	1303
751	855	950	1060	1188	1304
752	858	952	1061	1189	1306
753	863	953	1063	1194	1308
756	864	954	1064	1198	1312

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
1313	1404	1493	1613	1748	1854
1314	1407	1494	1617	1749	1856
1315	1409	1495	1618	1750	1857
1317	1410	1496	1619	1754	1859
1320	1411	1497	1620	1755	1860
1323	1412	1498	1622	1756	1861
1326	1414	1499	1623	1757	1862
1327	1419	1503	1626	1761	1864
1328	1421	1504	1627	1763	1865
1329	1422	1505	1633	1765	1867
1330	1423	1506	1634	1766	1870
1331	1427	1510	1639	1767	1871
1332	1429	1514	1640	1768	1872
1333	1430	1515	1641	1769	1873
1335	1431	1516	1643	1772	1876
1338	1432	1517	1646	1773	1877
1339	1433	1519	1652	1774	1879
1340	1434	1521	1653	1776	1882
1341	1435	1522	1655	1778	1884
1342	1436	1523	1659	1780	1885
1344	1438	1526	1664	1781	1890
1346	1439	1527	1665	1782	1893
1347	1441	1530	1667	1783	1896
1349	1442	1532	1668	1785	1897
1350	1449	1539	1669	1787	1899
1351	1452	1542	1671	1788	1900
1353	1453	1544	1683	1792	1901
1354	1454	1545	1684	1797	1903
1355	1455	1547	1689	1799	1905
1356	1457	1548	1691	1800	1906
1360	1458	1550	1692	1801	1907
1361	1459	1552	1693	1802	1908
1362	1460	1553	1694	1803	1909
1363	1461	1559	1696	1805	1912
1365	1464	1561	1697	1806	1913
1366	1465	1562	1698	1807	1916
1369	1466	1563	1702	1808	1918
1370	1467	1564	1703	1812	1919
1371	1468	1565	1704	1813	1920
1373	1469	1569	1705	1814	1921
1374	1470	1573	1706	1816	1922
1376	1471	1574	1707	1817	1923
1377	1472	1581	1708	1818	1924
1381	1474	1586	1709	1823	1928
1382	1477	1587	1710	1826	1929
1383	1478	1589	1711	1827	1932
1384	1479	1590	1717	1831	1934
1385	1480	1592	1720	1832	1937
1387	1481	1593	1721	1836	1940
1390	1482	1596	1722	1837	1943
1391	1483	1597	1723	1838	1945
1392	1484	1598	1727	1842	1948
1393	1485	1599	1734	1844	1950
1395	1486	1601	1735	1845	1951
1398	1489	1603	1736	1848	1954
1401	1490	1607	1738	1851	1955
1403	1492	1611	1743	1852	1958

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
1959	2061	2186	2323	2455	2575
1963	2063	2189	2324	2456	2576
1964	2067	2191	2325	2457	2577
1965	2069	2193	2326	2458	2579
1968	2070	2196	2329	2459	2580
1970	2071	2197	2330	2460	2582
1971	2076	2198	2334	2462	2583
1972	2077	2200	2335	2464	2584
1974	2078	2207	2339	2465	2587
1976	2079	2211	2343	2466	2593
1978	2082	2212	2344	2468	2600
1979	2085	2213	2346	2469	2601
1981	2086	2215	2348	2471	2603
1982	2089	2216	2349	2472	2604
1984	2093	2221	2354	2475	2608
1985	2094	2224	2357	2477	2609
1986	2099	2227	2360	2478	2610
1987	2102	2233	2361	2479	2611
1991	2103	2236	2364	2480	2612
1992	2104	2237	2365	2481	2613
1993	2105	2238	2366	2482	2616
1996	2108	2240	2367	2486	2618
1998	2110	2241	2368	2492	2619
2000	2111	2242	2370	2494	2624
2001	2112	2243	2372	2497	2627
2004	2113	2244	2373	2498	2628
2006	2115	2246	2378	2499	2629
2009	2116	2248	2381	2501	2630
2011	2117	2252	2383	2503	2632
2013	2119	2255	2385	2504	2635
2014	2121	2256	2386	2505	2636
2016	2126	2263	2388	2508	2637
2017	2128	2265	2389	2509	2638
2018	2131	2269	2394	2512	2641
2019	2132	2272	2396	2513	2643
2020	2133	2273	2399	2515	2645
2021	2137	2274	2400	2516	2647
2022	2138	2276	2403	2517	2648
2026	2139	2278	2417	2518	2650
2030	2141	2283	2418	2526	2651
2031	2142	2284	2421	2529	2655
2032	2147	2288	2422	2533	2656
2034	2148	2293	2423	2534	2657
2035	2149	2295	2429	2535	2659
2038	2150	2298	2431	2539	2663
2040	2153	2299	2436	2540	2665
2042	2155	2300	2437	2542	2670
2043	2163	2304	2438	2559	2673
2044	2164	2305	2441	2560	2674
2049	2165	2306	2445	2563	2675
2051	2168	2307	2446	2564	2676
2055	2169	2310	2447	2565	2678
2056	2171	2315	2448	2567	2679
2057	2172	2317	2449	2569	2681
2058	2178	2318	2450	2571	2682
2059	2179	2319	2451	2572	2684
2060	2184	2322	2454	2574	2688

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
2689	2819	2942	3059	3183	3292
2690	2820	2945	3066	3184	3294
2692	2821	2946	3075	3187	3295
2696	2823	2947	3076	3188	3296
2698	2824	2948	3077	3190	3298
2702	2827	2949	3080	3193	3299
2703	2832	2951	3081	3194	3300
2704	2833	2952	3085	3195	3302
2706	2834	2955	3087	3197	3304
2707	2836	2957	3088	3198	3305
2710	2837	2959	3092	3199	3307
2711	2840	2962	3093	3200	3309
2712	2842	2963	3094	3204	3311
2713	2844	2966	3095	3211	3313
2718	2846	2971	3098	3212	3314
2719	2847	2976	3099	3213	3315
2720	2848	2981	3100	3214	3316
2721	2849	2982	3101	3215	3321
2722	2852	2983	3105	3217	3323
2729	2855	2986	3109	3219	3327
2730	2857	2988	3110	3220	3328
2732	2859	2989	3113	3222	3329
2733	2860	2990	3114	3223	3331
2736	2862	2995	3115	3225	3332
2737	2864	2996	3117	3232	3333
2740	2868	2998	3118	3234	3334
2744	2875	3000	3123	3235	3336
2746	2879	3001	3124	3237	3339
2750	2882	3004	3125	3239	3340
2752	2884	3006	3126	3241	3341
2755	2886	3007	3127	3243	3345
2757	2887	3009	3129	3245	3347
2759	2889	3013	3132	3247	3349
2761	2891	3017	3136	3248	3350
2764	2897	3019	3138	3249	3351
2765	2900	3020	3140	3250	3352
2766	2901	3022	3141	3252	3353
2767	2902	3024	3142	3253	3355
2771	2903	3027	3146	3259	3356
2776	2905	3029	3147	3260	3361
2780	2908	3030	3148	3263	3364
2783	2909	3031	3150	3266	3365
2785	2912	3032	3152	3267	3368
2786	2913	3033	3155	3268	3369
2788	2915	3034	3156	3269	3370
2791	2918	3035	3160	3271	3371
2792	2922	3037	3162	3273	3372
2794	2923	3038	3163	3274	3374
2797	2926	3039	3165	3275	3376
2802	2928	3041	3167	3276	3377
2803	2930	3043	3169	3279	3378
2806	2933	3044	3172	3281	3379
2807	2935	3046	3173	3283	3381
2809	2937	3048	3174	3286	3383
2814	2938	3050	3176	3287	3386
2815	2939	3054	3179	3289	3387
2816	2941	3055	3182	3291	3392

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
3396	3538	3658	3770	3895	3996
3398	3539	3663	3774	3896	3997
3400	3540	3664	3777	3897	3998
3403	3541	3667	3778	3898	4000
3405	3542	3668	3779	3899	4002
3407	3547	3672	3781	3901	4003
3408	3548	3676	3783	3902	4004
3410	3550	3678	3785	3904	4005
3413	3551	3680	3786	3905	4008
3416	3553	3681	3788	3908	4010
3417	3554	3683	3794	3909	4012
3419	3555	3684	3800	3910	4013
3420	3559	3685	3801	3913	4014
3423	3562	3686	3802	3916	4016
3426	3564	3687	3803	3917	4017
3428	3566	3689	3804	3919	4021
3429	3567	3690	3805	3921	4023
3434	3568	3692	3807	3923	4025
3435	3571	3693	3808	3925	4026
3436	3573	3694	3810	3926	4029
3437	3574	3695	3811	3928	4031
3438	3575	3699	3813	3929	4033
3440	3578	3701	3819	3932	4037
3444	3581	3702	3824	3933	4038
3445	3582	3704	3829	3934	4042
3447	3583	3707	3830	3935	4045
3459	3584	3708	3832	3939	4049
3460	3585	3710	3836	3940	4052
3464	3588	3711	3837	3943	4061
3465	3595	3713	3838	3945	4062
3466	3600	3714	3839	3947	4063
3471	3603	3716	3840	3948	4066
3476	3605	3717	3844	3949	4067
3481	3606	3725	3846	3951	4068
3485	3609	3726	3850	3952	4072
3487	3611	3728	3851	3954	4077
3492	3616	3733	3852	3955	4078
3493	3618	3737	3853	3956	4079
3494	3620	3741	3855	3957	4081
3496	3621	3742	3856	3958	4083
3498	3623	3743	3857	3960	4084
3499	3626	3744	3858	3962	4088
3500	3627	3745	3862	3963	4089
3504	3628	3746	3863	3965	4090
3505	3629	3747	3865	3968	4094
3506	3631	3748	3866	3969	4096
3507	3632	3749	3867	3970	4097
3510	3637	3751	3868	3973	4098
3514	3640	3754	3874	3975	4099
3515	3641	3755	3880	3978	4103
3520	3643	3756	3881	3980	4104
3527	3647	3757	3882	3983	4105
3528	3651	3758	3883	3984	4108
3529	3652	3759	3884	3985	4109
3530	3654	3763	3885	3989	4112
3532	3656	3766	3890	3991	4113
3537	3657	3769	3893	3992	4117

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
4121	4260	4370	4491	4603	4737
4122	4261	4371	4493	4607	4739
4124	4264	4373	4494	4608	4741
4125	4266	4374	4495	4609	4746
4126	4267	4378	4497	4610	4747
4128	4268	4379	4498	4611	4748
4132	4270	4381	4501	4613	4751
4137	4274	4383	4503	4614	4754
4138	4275	4384	4507	4616	4758
4144	4277	4386	4509	4617	4759
4146	4278	4391	4510	4618	4763
4148	4279	4396	4513	4622	4764
4153	4281	4397	4514	4623	4765
4156	4282	4400	4517	4629	4766
4157	4284	4402	4518	4632	4773
4158	4285	4406	4521	4633	4774
4161	4287	4407	4524	4634	4775
4162	4289	4410	4526	4635	4777
4164	4293	4412	4527	4639	4779
4165	4297	4414	4528	4640	4786
4166	4298	4418	4529	4641	4787
4168	4299	4420	4532	4647	4788
4169	4301	4422	4533	4650	4789
4171	4303	4423	4537	4653	4791
4176	4304	4424	4538	4655	4793
4177	4305	4425	4539	4656	4795
4182	4306	4426	4540	4658	4798
4184	4307	4429	4541	4659	4803
4185	4310	4430	4542	4662	4806
4187	4317	4431	4545	4664	4808
4190	4319	4432	4547	4666	4809
4191	4320	4437	4549	4667	4812
4192	4323	4438	4552	4668	4815
4193	4326	4439	4553	4672	4816
4195	4327	4440	4554	4674	4817
4196	4328	4442	4555	4675	4819
4200	4329	4443	4559	4680	4820
4202	4331	4446	4560	4685	4821
4203	4333	4450	4563	4688	4822
4204	4336	4451	4566	4689	4823
4207	4338	4452	4567	4691	4827
4209	4340	4453	4568	4695	4829
4211	4346	4456	4571	4696	4834
4215	4348	4459	4578	4697	4839
4219	4349	4461	4581	4701	4840
4220	4351	4463	4583	4702	4843
4229	4353	4468	4586	4704	4846
4235	4354	4469	4588	4705	4856
4236	4355	4470	4591	4711	4861
4237	4356	4471	4592	4712	4862
4242	4358	4475	4594	4714	4866
4244	4359	4478	4595	4715	4869
4245	4361	4483	4597	4717	4870
4247	4362	4484	4598	4723	4872
4251	4364	4487	4599	4728	4876
4254	4365	4489	4601	4729	4881
4257	4369	4490	4602	4733	4882

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
4884	5009	5128	5219	5342	5455
4885	5010	5129	5221	5344	5458
4886	5014	5130	5223	5346	5459
4887	5015	5131	5230	5347	5460
4888	5016	5133	5231	5348	5461
4889	5019	5135	5232	5350	5463
4892	5020	5137	5234	5357	5467
4893	5021	5138	5235	5358	5471
4897	5023	5140	5237	5359	5476
4900	5028	5141	5239	5360	5477
4903	5029	5142	5240	5362	5479
4905	5031	5143	5242	5366	5480
4907	5032	5144	5243	5369	5483
4911	5034	5147	5249	5372	5485
4916	5037	5148	5250	5373	5486
4917	5038	5151	5252	5374	5487
4918	5039	5152	5253	5376	5488
4919	5045	5153	5254	5377	5490
4924	5049	5161	5255	5378	5492
4926	5050	5162	5260	5379	5493
4928	5055	5163	5261	5380	5495
4931	5059	5164	5262	5381	5497
4932	5061	5165	5264	5384	5502
4933	5062	5166	5266	5386	5503
4935	5064	5167	5270	5387	5505
4937	5067	5168	5271	5389	5507
4940	5069	5169	5275	5390	5508
4941	5070	5170	5276	5393	5509
4943	5071	5173	5278	5394	5511
4944	5072	5174	5280	5398	5512
4946	5074	5175	5281	5401	5513
4947	5077	5176	5286	5403	5514
4948	5082	5178	5287	5405	5515
4949	5084	5179	5288	5407	5516
4953	5086	5180	5292	5409	5517
4954	5088	5181	5293	5410	5518
4955	5091	5182	5296	5411	5521
4960	5092	5183	5297	5414	5522
4965	5093	5184	5298	5415	5524
4968	5095	5185	5303	5417	5525
4971	5096	5186	5304	5420	5529
4975	5099	5188	5307	5423	5530
4976	5107	5189	5311	5426	5532
4977	5108	5190	5314	5430	5534
4978	5109	5191	5315	5431	5536
4981	5112	5194	5316	5433	5537
4982	5115	5195	5317	5434	5538
4985	5116	5196	5318	5435	5539
4986	5117	5199	5324	5436	5540
4988	5118	5200	5325	5438	5541
4989	5119	5202	5327	5442	5542
4993	5120	5203	5331	5445	5546
4994	5121	5205	5334	5446	5547
4997	5122	5210	5335	5447	5549
4998	5125	5211	5337	5450	5550
4999	5126	5217	5338	5451	5553
5001	5127	5218	5339	5453	5554

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
5555	5674	5790	5910	6021	6121
5561	5675	5791	5912	6022	6122
5562	5676	5793	5913	6023	6125
5563	5681	5794	5915	6024	6126
5564	5682	5795	5918	6026	6127
5567	5686	5798	5921	6028	6131
5571	5690	5800	5922	6029	6133
5573	5691	5802	5924	6030	6134
5574	5692	5806	5926	6031	6138
5580	5693	5809	5929	6033	6140
5581	5694	5812	5932	6036	6142
5583	5697	5814	5933	6037	6144
5584	5699	5815	5934	6038	6147
5585	5702	5817	5935	6039	6148
5586	5705	5821	5936	6041	6149
5588	5706	5826	5937	6042	6150
5589	5708	5831	5940	6045	6152
5593	5710	5833	5946	6048	6154
5595	5711	5834	5947	6049	6157
5597	5713	5835	5954	6050	6161
5598	5714	5839	5956	6051	6162
5599	5715	5841	5957	6052	6163
5601	5718	5842	5958	6054	6164
5603	5720	5844	5959	6055	6165
5605	5723	5845	5961	6057	6166
5606	5727	5850	5963	6058	6169
5607	5730	5855	5964	6059	6170
5616	5731	5858	5966	6060	6171
5618	5741	5860	5967	6063	6175
5620	5742	5863	5968	6064	6176
5623	5745	5864	5970	6065	6178
5624	5746	5865	5972	6066	6179
5626	5747	5866	5973	6068	6180
5628	5748	5869	5974	6069	6182
5630	5750	5870	5976	6071	6183
5633	5751	5871	5977	6075	6184
5634	5752	5873	5979	6077	6186
5635	5753	5878	5981	6078	6187
5638	5754	5880	5982	6081	6191
5640	5755	5882	5985	6084	6199
5643	5756	5883	5986	6086	6201
5648	5757	5884	5987	6091	6204
5649	5759	5888	5989	6092	6205
5650	5762	5889	5993	6093	6208
5651	5763	5890	5996	6096	6209
5652	5764	5892	5997	6097	6212
5653	5765	5893	5998	6099	6213
5655	5767	5894	5999	6100	6216
5658	5771	5896	6000	6101	6218
5661	5773	5897	6001	6106	6221
5663	5774	5899	6005	6107	6222
5666	5778	5902	6010	6110	6223
5668	5785	5905	6014	6112	6225
5669	5786	5906	6016	6115	6227
5670	5787	5907	6018	6116	6229
5671	5788	5908	6019	6118	6230
5673	5789	5909	6020	6119	6231

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
6232	6332	6463	6582	6728	6836
6233	6333	6464	6584	6729	6837
6234	6334	6465	6585	6730	6839
6235	6335	6468	6588	6731	6840
6239	6337	6470	6589	6733	6841
6241	6338	6472	6591	6739	6845
6242	6343	6473	6592	6740	6847
6243	6344	6476	6594	6741	6849
6244	6348	6478	6595	6743	6850
6245	6349	6479	6600	6747	6852
6246	6350	6481	6601	6752	6855
6249	6351	6483	6603	6754	6857
6250	6353	6489	6611	6756	6858
6251	6356	6490	6613	6764	6859
6252	6360	6491	6614	6765	6860
6253	6361	6492	6618	6766	6862
6254	6363	6493	6620	6767	6864
6256	6364	6494	6621	6768	6866
6258	6365	6495	6623	6770	6868
6259	6368	6498	6627	6771	6872
6262	6374	6502	6629	6772	6875
6263	6375	6506	6632	6773	6877
6264	6383	6507	6633	6774	6878
6265	6384	6510	6636	6776	6884
6266	6389	6511	6640	6777	6887
6268	6390	6512	6641	6778	6888
6269	6391	6515	6649	6779	6890
6270	6393	6516	6650	6780	6892
6271	6397	6517	6653	6782	6900
6280	6398	6519	6654	6783	6901
6282	6399	6522	6660	6784	6903
6283	6402	6525	6661	6786	6906
6284	6405	6527	6665	6788	6907
6285	6407	6529	6666	6792	6910
6288	6409	6533	6667	6796	6915
6290	6415	6535	6668	6797	6916
6291	6416	6536	6671	6801	6918
6292	6418	6538	6675	6803	6919
6293	6419	6543	6679	6804	6921
6294	6420	6545	6682	6805	6922
6295	6421	6546	6685	6807	6924
6297	6422	6547	6688	6809	6927
6299	6426	6548	6689	6811	6928
6300	6427	6551	6690	6812	6930
6302	6430	6555	6691	6815	6933
6303	6431	6558	6693	6816	6934
6307	6432	6560	6695	6817	6935
6309	6434	6562	6700	6819	6938
6310	6441	6563	6704	6822	6939
6311	6444	6565	6705	6825	6941
6313	6445	6566	6711	6826	6942
6318	6446	6570	6713	6827	6943
6320	6448	6572	6714	6828	6947
6322	6454	6573	6715	6829	6948
6327	6455	6575	6718	6830	6953
6329	6456	6577	6720	6832	6956
6330	6458	6579	6723	6833	6959

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
6965	7077	7193	7323	7443	7577
6968	7078	7197	7324	7444	7578
6970	7080	7198	7325	7445	7579
6975	7086	7200	7326	7446	7580
6978	7087	7201	7327	7448	7582
6979	7088	7203	7329	7449	7584
6981	7090	7209	7330	7450	7585
6990	7095	7210	7331	7451	7587
6991	7096	7212	7334	7453	7588
6993	7097	7213	7335	7455	7590
6996	7099	7214	7336	7459	7592
6997	7103	7215	7337	7460	7593
6998	7105	7217	7341	7462	7595
7000	7107	7218	7342	7466	7599
7001	7109	7219	7344	7468	7600
7002	7110	7220	7345	7469	7601
7004	7111	7221	7346	7472	7602
7005	7119	7222	7347	7473	7603
7007	7123	7227	7349	7474	7604
7010	7125	7229	7350	7475	7605
7014	7127	7231	7354	7476	7606
7016	7128	7238	7359	7477	7609
7019	7130	7239	7360	7478	7612
7020	7131	7241	7361	7479	7613
7023	7132	7242	7364	7480	7614
7024	7133	7243	7366	7482	7616
7025	7134	7245	7370	7486	7617
7026	7137	7250	7372	7487	7618
7027	7138	7253	7374	7490	7619
7028	7141	7255	7380	7494	7622
7029	7142	7258	7382	7495	7623
7030	7144	7259	7385	7497	7625
7031	7145	7261	7386	7499	7626
7033	7146	7263	7387	7502	7630
7035	7148	7264	7389	7505	7631
7037	7149	7265	7391	7510	7633
7038	7151	7266	7392	7512	7634
7039	7154	7267	7395	7516	7636
7040	7155	7272	7396	7517	7637
7042	7156	7277	7398	7520	7640
7044	7159	7279	7403	7521	7643
7045	7160	7281	7405	7522	7646
7047	7161	7282	7406	7524	7647
7050	7163	7283	7411	7526	7648
7051	7165	7284	7415	7528	7650
7054	7167	7286	7417	7530	7652
7057	7170	7292	7418	7533	7659
7058	7172	7293	7421	7537	7662
7059	7174	7297	7422	7542	7663
7061	7177	7300	7424	7547	7667
7062	7179	7302	7426	7549	7674
7064	7181	7307	7428	7551	7676
7065	7182	7308	7433	7552	7679
7067	7183	7310	7435	7558	7680
7073	7185	7316	7439	7561	7681
7074	7187	7317	7440	7568	7685
7075	7192	7318	7442	7576	7690

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
7691	7805	7934	8053	8179	8288
7695	7806	7935	8057	8180	8289
7701	7807	7936	8060	8181	8292
7702	7811	7940	8061	8182	8293
7704	7812	7943	8065	8184	8294
7707	7814	7945	8066	8185	8296
7713	7819	7946	8068	8189	8297
7717	7825	7947	8070	8190	8299
7718	7826	7948	8071	8194	8300
7720	7828	7949	8073	8195	8301
7721	7829	7950	8077	8198	8302
7722	7831	7951	8080	8199	8303
7724	7838	7952	8083	8202	8305
7725	7839	7955	8084	8204	8306
7726	7840	7957	8086	8205	8307
7727	7841	7963	8087	8209	8309
7730	7843	7965	8088	8213	8314
7731	7844	7966	8089	8214	8315
7733	7845	7973	8092	8215	8319
7736	7847	7974	8093	8217	8320
7737	7855	7975	8098	8220	8323
7739	7856	7978	8100	8221	8325
7740	7860	7979	8101	8222	8326
7742	7864	7980	8106	8227	8328
7743	7865	7982	8107	8229	8330
7744	7866	7983	8108	8231	8332
7746	7867	7984	8109	8232	8333
7747	7870	7986	8114	8234	8334
7749	7872	7987	8116	8235	8336
7750	7873	7988	8118	8239	8337
7751	7875	7989	8119	8240	8341
7754	7876	7991	8122	8243	8344
7755	7877	7994	8124	8244	8345
7756	7879	7995	8125	8246	8346
7757	7882	8000	8129	8248	8348
7758	7884	8005	8131	8250	8349
7759	7886	8006	8134	8252	8350
7761	7895	8007	8136	8253	8351
7763	7897	8011	8142	8254	8352
7768	7899	8012	8146	8256	8353
7769	7902	8016	8148	8257	8356
7770	7904	8018	8149	8258	8358
7771	7905	8019	8150	8263	8359
7772	7906	8020	8153	8264	8360
7773	7907	8021	8154	8267	8361
7775	7912	8022	8155	8268	8362
7776	7914	8024	8156	8269	8363
7778	7915	8026	8159	8270	8364
7779	7916	8027	8160	8271	8366
7783	7917	8031	8162	8272	8368
7789	7918	8034	8163	8273	8371
7791	7921	8038	8165	8277	8372
7796	7923	8039	8166	8278	8373
7797	7926	8044	8167	8280	8376
7798	7928	8047	8168	8282	8382
7802	7931	8049	8173	8284	8387
7803	7932	8050	8177	8286	8388

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
8389	8494	8613	8719	8839	8946
8390	8497	8615	8722	8841	8947
8391	8500	8616	8723	8842	8954
8393	8501	8617	8731	8844	8955
8394	8502	8621	8732	8845	8957
8396	8503	8624	8734	8846	8958
8397	8504	8626	8735	8847	8959
8398	8508	8628	8736	8848	8960
8399	8512	8630	8738	8849	8961
8403	8516	8631	8739	8850	8962
8404	8518	8632	8740	8853	8964
8405	8522	8635	8744	8856	8967
8407	8523	8636	8746	8857	8971
8408	8524	8637	8747	8858	8973
8411	8527	8638	8748	8860	8975
8413	8528	8640	8749	8861	8976
8415	8530	8643	8755	8862	8977
8417	8531	8644	8756	8863	8979
8418	8533	8645	8762	8865	8980
8419	8534	8646	8763	8866	8981
8422	8536	8648	8764	8867	8983
8425	8537	8651	8766	8869	8986
8426	8539	8654	8767	8872	8989
8427	8540	8656	8768	8874	8993
8430	8541	8659	8770	8875	8995
8431	8543	8660	8771	8879	8999
8434	8544	8662	8775	8880	9000
8435	8545	8663	8776	8884	9001
8438	8547	8664	8777	8885	9004
8440	8548	8665	8782	8886	9005
8445	8550	8668	8784	8887	9006
8446	8551	8670	8787	8888	9007
8448	8559	8671	8789	8890	9008
8449	8560	8672	8792	8894	9009
8450	8563	8676	8793	8896	9010
8452	8564	8677	8794	8897	9013
8453	8565	8678	8796	8898	9014
8454	8568	8679	8797	8899	9015
8455	8569	8681	8798	8902	9017
8456	8572	8684	8800	8903	9018
8460	8580	8689	8803	8904	9021
8461	8582	8690	8804	8908	9028
8462	8583	8691	8807	8910	9030
8463	8585	8693	8808	8912	9034
8470	8586	8696	8809	8914	9036
8471	8590	8697	8815	8917	9038
8475	8591	8699	8817	8918	9039
8477	8592	8701	8819	8922	9040
8479	8594	8703	8820	8923	9044
8480	8595	8705	8823	8926	9045
8481	8596	8707	8824	8928	9046
8482	8599	8708	8825	8932	9047
8485	8600	8710	8827	8933	9048
8486	8603	8711	8830	8934	9049
8488	8605	8712	8832	8935	9050
8491	8608	8714	8835	8938	9052
8492	8611	8716	8837	8939	9055

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
9056	9174	9305	9444	9552	9673
9059	9175	9309	9446	9555	9674
9061	9176	9310	9448	9556	9675
9063	9177	9311	9452	9557	9683
9073	9178	9312	9453	9561	9684
9074	9179	9317	9454	9564	9687
9080	9185	9320	9455	9565	9690
9083	9186	9321	9456	9566	9692
9085	9189	9324	9457	9567	9694
9086	9191	9325	9458	9570	9701
9089	9196	9326	9459	9571	9702
9090	9197	9328	9461	9572	9704
9092	9199	9330	9464	9575	9706
9093	9202	9331	9466	9580	9709
9094	9204	9333	9469	9585	9711
9095	9205	9334	9472	9587	9720
9098	9206	9338	9475	9588	9721
9099	9207	9340	9476	9589	9722
9100	9210	9343	9481	9591	9723
9101	9211	9344	9483	9593	9725
9102	9212	9349	9484	9594	9726
9103	9215	9350	9485	9595	9727
9106	9216	9355	9486	9596	9728
9107	9217	9359	9490	9600	9731
9109	9218	9362	9492	9601	9733
9112	9219	9366	9494	9602	9738
9114	9220	9367	9496	9603	9742
9115	9221	9369	9497	9604	9744
9117	9222	9370	9499	9608	9745
9119	9223	9371	9500	9612	9746
9121	9227	9372	9502	9613	9750
9122	9228	9373	9504	9614	9752
9124	9233	9379	9507	9619	9754
9126	9234	9380	9508	9620	9758
9127	9235	9381	9509	9624	9759
9129	9237	9383	9510	9627	9761
9130	9241	9385	9512	9628	9764
9134	9244	9389	9514	9629	9765
9135	9245	9392	9516	9630	9771
9144	9246	9393	9519	9631	9775
9145	9248	9399	9520	9632	9776
9148	9249	9407	9523	9634	9778
9149	9256	9413	9527	9636	9781
9152	9257	9416	9529	9637	9787
9155	9258	9418	9530	9639	9790
9157	9265	9422	9532	9641	9791
9158	9267	9423	9535	9642	9792
9159	9269	9424	9536	9644	9793
9160	9270	9425	9537	9646	9794
9162	9273	9426	9540	9647	9797
9165	9282	9427	9541	9648	9799
9166	9287	9428	9542	9652	9800
9167	9288	9434	9543	9657	9801
9168	9295	9436	9544	9659	9802
9169	9296	9437	9545	9660	9804
9170	9298	9439	9548	9661	9805
9171	9304	9441	9549	9663	9806

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
9811	9940	10059	10197	10305	10436
9812	9941	10062	10198	10310	10438
9813	9945	10063	10199	10313	10439
9814	9946	10064	10203	10317	10443
9816	9947	10068	10204	10320	10445
9817	9948	10073	10205	10322	10446
9819	9954	10074	10209	10324	10449
9820	9955	10075	10210	10328	10450
9822	9956	10078	10211	10331	10452
9823	9957	10082	10214	10334	10454
9824	9960	10084	10215	10336	10464
9826	9963	10086	10217	10337	10466
9827	9965	10093	10218	10342	10467
9831	9966	10095	10219	10343	10469
9836	9969	10100	10220	10344	10470
9841	9973	10102	10222	10345	10474
9843	9976	10104	10223	10346	10476
9851	9978	10106	10227	10348	10478
9852	9979	10108	10228	10349	10485
9853	9980	10110	10229	10350	10487
9855	9981	10111	10230	10352	10493
9856	9982	10112	10232	10353	10494
9858	9983	10113	10234	10355	10497
9859	9985	10114	10235	10359	10498
9861	9987	10118	10236	10360	10500
9863	9988	10119	10237	10362	10501
9864	9993	10121	10240	10364	10502
9870	9995	10123	10241	10366	10506
9872	9997	10125	10243	10367	10509
9873	9999	10128	10245	10369	10511
9874	10000	10129	10246	10370	10514
9875	10001	10130	10247	10372	10515
9876	10002	10131	10248	10377	10517
9877	10004	10132	10253	10380	10519
9878	10006	10133	10254	10385	10520
9879	10007	10134	10255	10388	10521
9884	10011	10136	10256	10389	10525
9890	10013	10137	10257	10391	10532
9901	10015	10146	10261	10395	10533
9904	10017	10152	10263	10401	10534
9907	10018	10154	10265	10403	10536
9908	10021	10157	10266	10404	10540
9909	10024	10159	10267	10406	10543
9911	10025	10160	10268	10409	10546
9913	10026	10162	10270	10414	10550
9914	10028	10163	10271	10417	10557
9915	10036	10168	10273	10418	10559
9917	10038	10171	10277	10420	10561
9919	10039	10174	10278	10421	10562
9923	10041	10176	10279	10422	10568
9925	10043	10178	10281	10423	10569
9926	10044	10180	10283	10427	10570
9927	10049	10184	10288	10428	10572
9928	10051	10186	10290	10429	10573
9935	10053	10188	10293	10431	10575
9936	10054	10189	10295	10434	10577
9938	10057	10193	10304	10435	10581

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
10582	10732	10856	10962	11100	11214
10583	10736	10857	10964	11101	11219
10586	10737	10858	10966	11102	11223
10587	10740	10860	10967	11103	11224
10595	10742	10865	10970	11104	11226
10598	10743	10869	10972	11109	11227
10602	10744	10870	10976	11111	11232
10611	10748	10871	10977	11112	11233
10613	10750	10874	10979	11116	11234
10617	10751	10877	10985	11120	11235
10620	10753	10878	10986	11122	11238
10624	10754	10883	10987	11123	11239
10626	10755	10885	10988	11125	11240
10627	10760	10886	10990	11130	11242
10629	10761	10887	10993	11132	11244
10632	10764	10888	10995	11135	11247
10633	10768	10893	10998	11139	11248
10635	10769	10894	11002	11140	11250
10636	10771	10895	11004	11141	11253
10637	10777	10899	11007	11147	11254
10638	10780	10900	11012	11148	11255
10640	10781	10901	11013	11150	11257
10642	10783	10902	11014	11151	11259
10643	10789	10904	11015	11152	11261
10644	10795	10905	11025	11153	11262
10648	10799	10907	11026	11154	11263
10649	10801	10912	11029	11155	11264
10651	10804	10913	11030	11157	11265
10654	10805	10917	11034	11159	11266
10656	10810	10918	11035	11160	11268
10657	10811	10919	11036	11161	11269
10659	10813	10920	11038	11164	11270
10660	10814	10921	11040	11165	11272
10662	10816	10924	11044	11167	11274
10664	10817	10925	11045	11168	11275
10665	10818	10926	11046	11174	11279
10667	10820	10927	11047	11179	11280
10669	10822	10932	11049	11181	11282
10670	10823	10933	11050	11182	11283
10673	10824	10935	11059	11183	11287
10674	10826	10936	11060	11185	11288
10677	10829	10940	11063	11186	11289
10682	10831	10941	11064	11189	11290
10688	10832	10942	11068	11190	11295
10698	10833	10943	11070	11191	11296
10700	10834	10944	11072	11193	11297
10701	10835	10945	11073	11197	11298
10705	10836	10948	11075	11198	11299
10707	10838	10950	11076	11201	11301
10710	10839	10951	11077	11202	11302
10718	10841	10952	11079	11203	11303
10720	10842	10953	11082	11204	11304
10721	10846	10955	11084	11207	11311
10724	10847	10956	11085	11208	11312
10725	10849	10957	11094	11209	11314
10730	10850	10960	11097	11212	11315
10731	10855	10961	11099	11213	11317

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
11325	11434	11562	11666	11789	11915
11326	11438	11564	11668	11790	11917
11327	11441	11569	11671	11791	11920
11328	11444	11570	11672	11793	11926
11332	11445	11572	11675	11794	11929
11339	11448	11574	11679	11796	11930
11343	11449	11576	11680	11800	11931
11344	11452	11578	11681	11803	11933
11345	11457	11579	11683	11804	11936
11347	11460	11580	11689	11806	11938
11348	11461	11582	11690	11807	11943
11353	11462	11583	11692	11808	11944
11355	11464	11584	11694	11809	11949
11356	11465	11585	11699	11812	11950
11360	11466	11586	11700	11813	11951
11363	11468	11588	11701	11815	11953
11365	11470	11590	11703	11816	11954
11366	11474	11592	11705	11820	11956
11367	11477	11594	11706	11824	11959
11369	11480	11596	11712	11826	11960
11370	11485	11598	11715	11833	11963
11371	11491	11601	11717	11834	11965
11372	11492	11604	11718	11835	11966
11373	11495	11607	11719	11837	11968
11374	11497	11608	11720	11838	11970
11375	11499	11610	11721	11839	11973
11376	11500	11611	11722	11840	11975
11377	11502	11612	11723	11841	11977
11378	11504	11613	11724	11845	11982
11379	11506	11614	11727	11846	11984
11382	11509	11615	11728	11850	11986
11385	11511	11616	11730	11851	11987
11390	11512	11617	11734	11855	11989
11393	11513	11618	11735	11857	11991
11398	11514	11619	11736	11861	11992
11400	11516	11620	11737	11863	11994
11401	11519	11621	11738	11864	11999
11403	11523	11622	11739	11871	12001
11404	11527	11623	11741	11873	12003
11405	11528	11624	11742	11874	12010
11407	11529	11626	11743	11877	12013
11409	11530	11628	11747	11880	12018
11410	11532	11630	11749	11888	12019
11412	11533	11632	11751	11889	12024
11413	11535	11633	11753	11890	12027
11415	11539	11634	11756	11892	12033
11416	11541	11635	11761	11894	12035
11417	11545	11643	11762	11896	12036
11418	11546	11645	11764	11898	12037
11419	11547	11646	11765	11899	12042
11420	11548	11647	11770	11900	12046
11421	11549	11649	11773	11902	12051
11423	11550	11650	11777	11908	12052
11425	11554	11651	11783	11909	12055
11428	11555	11655	11784	11912	12056
11431	11556	11660	11785	11913	12058
11432	11559	11665	11788	11914	12060

**The following WRIT PETITIONs Pertaining to the year 2015
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
12062	12189	12338	12470	12581	12719
12063	12190	12341	12473	12587	12720
12066	12191	12342	12474	12588	12721
12072	12194	12344	12475	12591	12722
12073	12195	12345	12476	12592	12723
12074	12200	12348	12478	12593	12724
12075	12201	12349	12479	12595	12725
12076	12205	12350	12481	12598	12727
12078	12209	12351	12485	12599	12729
12079	12215	12352	12487	12602	12732
12081	12219	12356	12488	12605	12733
12083	12222	12364	12489	12606	12734
12084	12223	12365	12493	12609	12736
12087	12224	12366	12495	12610	12738
12088	12225	12367	12498	12611	12739
12093	12226	12368	12500	12612	12740
12094	12228	12370	12504	12613	12741
12098	12233	12373	12505	12614	12750
12100	12234	12377	12506	12615	12758
12102	12235	12378	12507	12616	12761
12103	12236	12380	12508	12618	12763
12106	12237	12381	12509	12619	12764
12111	12239	12383	12510	12624	12768
12115	12240	12384	12514	12625	12769
12117	12241	12385	12515	12639	12772
12119	12243	12387	12517	12643	12773
12121	12246	12390	12519	12646	12778
12123	12250	12394	12520	12650	12780
12124	12251	12398	12523	12658	12782
12125	12252	12399	12524	12661	12786
12127	12254	12401	12526	12662	12789
12128	12257	12402	12527	12666	12791
12129	12261	12403	12528	12667	12793
12130	12263	12404	12529	12676	12794
12131	12271	12406	12531	12677	12795
12132	12272	12408	12533	12679	12801
12133	12274	12410	12535	12680	12803
12134	12276	12411	12537	12682	12807
12135	12279	12413	12541	12686	12809
12136	12281	12417	12543	12688	12810
12137	12282	12420	12544	12690	12824
12138	12283	12425	12545	12691	12828
12139	12285	12426	12547	12692	12829
12149	12288	12430	12549	12693	12830
12153	12290	12434	12553	12695	12833
12154	12293	12437	12555	12697	12846
12155	12295	12438	12561	12699	12848
12156	12305	12441	12562	12700	12850
12158	12310	12450	12563	12702	12851
12159	12312	12451	12564	12704	12852
12163	12317	12452	12566	12705	12853
12169	12318	12456	12568	12706	12854
12171	12321	12459	12573	12710	12856
12177	12323	12464	12575	12712	12859
12181	12331	12466	12577	12715	12860
12185	12332	12467	12578	12716	12862
12187	12337	12469	12580	12718	12864

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
12866	12984	13108	13244	13378	13497
12867	12985	13112	13245	13382	13502
12869	12986	13115	13246	13383	13509
12874	12987	13117	13250	13386	13513
12879	12988	13118	13255	13388	13514
12881	12989	13125	13257	13389	13517
12883	12990	13127	13260	13393	13521
12885	12993	13128	13264	13394	13524
12886	12998	13129	13266	13398	13531
12887	12999	13130	13267	13399	13534
12889	13002	13131	13270	13403	13535
12890	13003	13134	13272	13407	13538
12893	13005	13136	13274	13408	13539
12894	13007	13138	13277	13409	13543
12896	13010	13140	13284	13410	13544
12897	13011	13142	13285	13411	13546
12900	13013	13143	13290	13413	13547
12902	13017	13145	13293	13414	13549
12903	13023	13146	13295	13421	13552
12907	13024	13150	13296	13422	13555
12909	13025	13153	13301	13424	13558
12911	13026	13155	13303	13425	13560
12913	13027	13156	13306	13426	13561
12914	13030	13159	13307	13427	13563
12916	13033	13164	13308	13429	13564
12920	13036	13166	13312	13432	13565
12921	13037	13167	13313	13434	13566
12923	13039	13169	13316	13437	13572
12924	13040	13171	13317	13439	13575
12925	13042	13172	13318	13440	13576
12928	13045	13178	13319	13443	13577
12929	13046	13179	13320	13444	13581
12933	13048	13180	13325	13446	13583
12937	13064	13185	13329	13450	13586
12938	13065	13187	13330	13451	13587
12941	13067	13189	13331	13452	13591
12943	13069	13200	13332	13453	13593
12944	13071	13201	13334	13454	13594
12945	13072	13204	13337	13455	13596
12949	13073	13205	13338	13456	13598
12950	13075	13206	13340	13457	13601
12952	13076	13209	13342	13460	13605
12954	13077	13211	13345	13464	13611
12956	13079	13212	13349	13465	13613
12958	13081	13213	13350	13466	13614
12961	13083	13215	13353	13467	13617
12963	13084	13216	13361	13471	13621
12966	13085	13217	13365	13472	13624
12967	13088	13218	13366	13473	13626
12970	13089	13219	13369	13478	13627
12972	13090	13220	13370	13480	13629
12973	13098	13221	13371	13481	13636
12975	13099	13224	13372	13482	13638
12976	13100	13229	13373	13487	13643
12980	13103	13230	13375	13493	13648
12981	13104	13241	13376	13495	13654
12982	13107	13242	13377	13496	13660

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
13665	13788	13896	14032	14162	14263
13667	13792	13897	14036	14164	14267
13668	13794	13898	14037	14165	14268
13671	13795	13899	14038	14166	14270
13672	13796	13901	14040	14167	14272
13673	13797	13903	14048	14171	14274
13674	13798	13905	14050	14172	14276
13675	13799	13906	14055	14177	14277
13677	13801	13908	14059	14178	14278
13681	13803	13912	14060	14179	14282
13682	13804	13913	14065	14181	14287
13686	13805	13915	14067	14183	14288
13687	13806	13916	14068	14184	14290
13688	13809	13918	14069	14185	14292
13689	13810	13922	14072	14187	14293
13690	13811	13923	14079	14188	14294
13691	13812	13926	14081	14189	14295
13693	13813	13929	14083	14190	14296
13694	13814	13931	14088	14194	14298
13696	13815	13933	14089	14196	14299
13697	13820	13936	14095	14199	14305
13698	13822	13938	14096	14203	14310
13700	13824	13939	14099	14204	14312
13701	13825	13942	14102	14205	14314
13702	13827	13946	14104	14208	14319
13703	13828	13948	14106	14209	14320
13704	13830	13949	14107	14210	14321
13708	13833	13950	14109	14211	14322
13710	13835	13951	14110	14212	14324
13713	13839	13961	14111	14213	14326
13714	13841	13969	14115	14215	14327
13717	13842	13971	14116	14216	14330
13722	13844	13972	14117	14219	14334
13724	13845	13973	14120	14220	14337
13726	13847	13974	14123	14221	14339
13728	13849	13976	14125	14222	14340
13730	13852	13977	14127	14223	14342
13735	13853	13981	14130	14225	14343
13738	13854	13984	14133	14227	14344
13745	13856	13985	14134	14228	14345
13746	13859	13989	14136	14230	14350
13748	13860	13991	14137	14231	14351
13751	13862	13992	14138	14235	14353
13755	13866	13993	14139	14237	14354
13760	13868	14000	14141	14238	14355
13761	13875	14001	14142	14240	14356
13763	13877	14002	14143	14241	14359
13764	13879	14005	14145	14242	14362
13766	13881	14006	14147	14243	14364
13770	13886	14007	14148	14248	14367
13772	13887	14010	14149	14252	14368
13773	13888	14012	14150	14255	14369
13775	13889	14014	14153	14258	14371
13777	13891	14016	14155	14259	14372
13779	13892	14017	14156	14260	14375
13782	13893	14019	14158	14261	14384
13784	13894	14028	14159	14262	14386

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
14387	14505	14602	14719	14841	14971
14388	14507	14603	14720	14842	14973
14389	14508	14606	14721	14844	14974
14395	14509	14607	14725	14845	14976
14396	14510	14610	14727	14846	14977
14397	14512	14611	14728	14848	14978
14398	14514	14614	14729	14849	14980
14399	14515	14615	14731	14850	14981
14401	14518	14617	14733	14851	14982
14404	14520	14618	14734	14852	14985
14405	14521	14620	14735	14854	14986
14408	14525	14623	14740	14857	14990
14410	14526	14627	14743	14858	14991
14413	14528	14630	14745	14859	14992
14424	14529	14632	14747	14860	14993
14427	14533	14634	14748	14861	14996
14430	14534	14636	14750	14862	14997
14432	14535	14641	14751	14863	14999
14433	14537	14642	14752	14865	15004
14434	14538	14643	14755	14866	15010
14435	14541	14647	14760	14868	15012
14438	14543	14650	14761	14870	15014
14439	14544	14652	14762	14871	15015
14440	14545	14653	14763	14876	15016
14441	14550	14655	14764	14877	15018
14443	14551	14656	14767	14878	15019
14449	14554	14658	14773	14882	15020
14453	14555	14659	14774	14883	15022
14455	14557	14660	14775	14884	15025
14456	14559	14661	14777	14885	15026
14459	14560	14662	14778	14889	15028
14462	14563	14664	14779	14894	15037
14463	14565	14665	14782	14896	15038
14464	14566	14666	14784	14901	15041
14465	14567	14667	14785	14904	15044
14466	14568	14668	14786	14910	15045
14467	14570	14670	14787	14917	15047
14470	14571	14671	14788	14921	15050
14471	14572	14673	14789	14922	15051
14473	14573	14677	14792	14926	15054
14475	14576	14678	14793	14935	15055
14476	14577	14679	14794	14936	15056
14477	14580	14686	14797	14941	15060
14479	14581	14688	14801	14943	15061
14481	14583	14690	14805	14944	15063
14482	14584	14691	14809	14945	15065
14483	14587	14694	14810	14947	15067
14484	14588	14696	14812	14950	15068
14485	14589	14699	14816	14951	15070
14491	14590	14700	14826	14952	15071
14493	14593	14706	14827	14953	15073
14495	14594	14708	14829	14954	15074
14496	14596	14709	14830	14958	15076
14497	14597	14711	14835	14962	15078
14498	14598	14712	14837	14963	15079
14501	14599	14713	14838	14965	15082
14504	14601	14718	14840	14968	15083

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
15084	15197	15284	15400	15516	15635
15085	15198	15285	15402	15519	15638
15086	15199	15286	15403	15520	15640
15091	15200	15292	15410	15521	15641
15094	15201	15294	15412	15522	15645
15096	15203	15296	15413	15523	15646
15097	15204	15297	15416	15525	15649
15100	15205	15299	15417	15526	15650
15106	15207	15300	15421	15528	15651
15107	15208	15303	15422	15529	15653
15109	15211	15308	15423	15530	15657
15111	15213	15312	15427	15531	15658
15113	15214	15315	15429	15532	15664
15118	15215	15317	15431	15534	15665
15119	15217	15323	15432	15537	15667
15123	15218	15324	15433	15538	15668
15125	15219	15325	15434	15539	15669
15126	15220	15326	15436	15543	15670
15127	15222	15327	15437	15547	15673
15128	15223	15328	15438	15548	15675
15130	15224	15329	15440	15552	15678
15132	15225	15331	15442	15554	15681
15134	15227	15335	15444	15556	15682
15135	15228	15339	15445	15557	15684
15141	15230	15342	15446	15558	15689
15145	15233	15343	15449	15560	15692
15147	15235	15344	15454	15561	15693
15149	15236	15347	15455	15562	15698
15152	15237	15348	15460	15568	15700
15156	15238	15349	15461	15571	15701
15159	15239	15350	15463	15577	15703
15160	15240	15351	15465	15579	15704
15161	15241	15352	15466	15580	15705
15162	15242	15353	15469	15585	15706
15163	15243	15355	15470	15589	15710
15166	15244	15357	15471	15591	15711
15167	15246	15359	15472	15593	15712
15169	15248	15364	15473	15596	15713
15170	15250	15370	15476	15599	15714
15174	15251	15371	15478	15602	15715
15175	15252	15372	15479	15604	15716
15177	15253	15373	15480	15605	15717
15178	15255	15375	15481	15606	15719
15179	15257	15376	15486	15607	15720
15180	15259	15377	15488	15610	15721
15181	15260	15379	15491	15612	15728
15182	15261	15380	15496	15613	15729
15183	15263	15382	15497	15614	15731
15185	15265	15384	15498	15615	15732
15187	15266	15385	15502	15616	15733
15188	15267	15386	15504	15619	15734
15189	15268	15388	15506	15623	15735
15190	15269	15390	15507	15626	15737
15191	15272	15392	15508	15627	15738
15192	15275	15394	15511	15631	15739
15194	15282	15395	15513	15632	15740
15195	15283	15398	15515	15633	15741

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
15742	15878	16014	16142	16246	16352
15743	15884	16016	16143	16247	16353
15745	15886	16017	16146	16253	16354
15748	15888	16019	16147	16254	16357
15749	15894	16020	16148	16255	16358
15751	15896	16021	16150	16256	16359
15755	15898	16023	16151	16258	16360
15757	15900	16024	16152	16259	16361
15761	15902	16026	16154	16264	16364
15764	15904	16029	16155	16266	16367
15770	15907	16030	16157	16267	16370
15771	15909	16031	16158	16268	16373
15773	15910	16032	16161	16271	16374
15774	15911	16033	16163	16273	16378
15775	15917	16034	16168	16274	16379
15776	15919	16035	16172	16275	16382
15779	15920	16038	16173	16276	16383
15780	15921	16040	16174	16277	16384
15788	15923	16041	16176	16279	16386
15791	15924	16043	16177	16280	16390
15792	15926	16052	16178	16281	16391
15796	15928	16054	16180	16284	16392
15798	15932	16056	16181	16285	16393
15801	15937	16062	16183	16286	16394
15804	15946	16067	16184	16287	16395
15805	15953	16070	16186	16291	16396
15807	15957	16071	16189	16297	16399
15810	15958	16075	16190	16300	16401
15811	15959	16077	16191	16302	16402
15812	15960	16078	16192	16303	16404
15815	15961	16081	16193	16306	16406
15816	15962	16084	16194	16308	16409
15819	15963	16087	16197	16309	16410
15821	15964	16088	16198	16310	16412
15822	15967	16089	16199	16315	16413
15826	15969	16090	16200	16316	16414
15831	15970	16091	16202	16317	16415
15832	15972	16092	16204	16318	16418
15833	15973	16095	16205	16320	16420
15840	15974	16100	16207	16323	16424
15843	15975	16102	16209	16325	16425
15846	15976	16106	16212	16326	16429
15847	15978	16108	16213	16327	16430
15849	15982	16109	16214	16328	16432
15852	15983	16110	16215	16329	16436
15854	15985	16114	16218	16330	16438
15855	15988	16115	16219	16332	16440
15857	15991	16116	16221	16333	16442
15858	15992	16117	16224	16334	16443
15859	15995	16121	16226	16335	16444
15860	15997	16123	16233	16336	16445
15861	15998	16124	16234	16339	16446
15862	15999	16126	16235	16340	16448
15866	16003	16136	16238	16342	16452
15868	16008	16137	16242	16343	16453
15871	16010	16140	16243	16345	16454
15872	16013	16141	16245	16351	16455

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
16458	16565	16659	16749	16843	16962
16459	16566	16663	16750	16850	16966
16460	16567	16664	16751	16851	16969
16461	16568	16665	16752	16853	16970
16463	16570	16667	16753	16856	16971
16464	16575	16669	16754	16860	16972
16471	16576	16670	16755	16861	16974
16474	16579	16674	16757	16862	16975
16476	16582	16675	16758	16863	16977
16480	16584	16676	16759	16864	16983
16482	16585	16679	16760	16865	16984
16485	16586	16680	16761	16866	16986
16488	16589	16681	16762	16868	16987
16489	16593	16683	16763	16869	16989
16490	16595	16684	16765	16870	16990
16491	16598	16686	16768	16873	16994
16492	16600	16687	16769	16874	16995
16493	16605	16688	16775	16875	16997
16494	16606	16689	16777	16876	16998
16496	16607	16690	16778	16877	16999
16499	16608	16693	16779	16878	17002
16502	16609	16698	16780	16879	17007
16503	16610	16699	16781	16882	17009
16504	16611	16700	16783	16890	17011
16509	16613	16701	16784	16891	17013
16510	16616	16702	16785	16892	17016
16511	16617	16704	16786	16897	17017
16513	16618	16705	16787	16899	17019
16514	16619	16706	16788	16901	17020
16516	16620	16708	16793	16903	17023
16517	16621	16711	16794	16905	17024
16520	16622	16712	16797	16910	17026
16523	16623	16714	16798	16912	17028
16528	16624	16716	16799	16913	17029
16530	16625	16718	16801	16915	17030
16531	16627	16719	16802	16916	17031
16532	16629	16720	16804	16924	17033
16534	16630	16722	16806	16925	17034
16536	16633	16723	16808	16926	17035
16537	16634	16725	16809	16927	17036
16538	16635	16727	16811	16928	17038
16539	16636	16728	16812	16929	17041
16541	16637	16729	16813	16930	17043
16542	16640	16730	16814	16932	17045
16546	16642	16731	16815	16933	17046
16550	16643	16734	16816	16935	17049
16551	16644	16735	16817	16938	17050
16554	16647	16736	16821	16939	17052
16555	16648	16737	16822	16941	17054
16557	16649	16738	16825	16942	17056
16558	16651	16741	16831	16943	17058
16559	16652	16742	16832	16945	17059
16560	16653	16743	16833	16946	17061
16561	16654	16744	16835	16948	17062
16562	16656	16745	16836	16949	17064
16563	16657	16746	16840	16951	17068
16564	16658	16748	16841	16960	17071

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
17072	17159	17269	17373	17470	17581
17073	17161	17270	17375	17471	17585
17074	17162	17271	17376	17473	17587
17075	17163	17273	17381	17474	17590
17076	17172	17277	17382	17475	17591
17077	17173	17280	17383	17477	17594
17079	17174	17283	17384	17479	17596
17080	17175	17285	17385	17483	17600
17084	17176	17289	17386	17485	17601
17085	17179	17292	17388	17486	17605
17086	17181	17296	17390	17489	17608
17090	17185	17299	17391	17490	17613
17091	17187	17300	17392	17491	17614
17092	17188	17301	17393	17495	17615
17093	17189	17305	17395	17496	17616
17094	17190	17306	17396	17499	17617
17095	17192	17307	17400	17501	17619
17096	17193	17310	17402	17505	17620
17098	17194	17313	17403	17506	17621
17101	17196	17314	17404	17508	17623
17102	17197	17315	17405	17512	17624
17104	17200	17317	17406	17514	17625
17106	17201	17319	17407	17516	17626
17107	17203	17320	17408	17517	17628
17108	17204	17321	17409	17519	17629
17111	17206	17322	17412	17521	17631
17115	17208	17323	17416	17525	17632
17117	17214	17324	17417	17527	17637
17119	17215	17325	17418	17529	17638
17120	17216	17330	17420	17530	17639
17122	17220	17332	17422	17534	17640
17123	17223	17334	17423	17535	17643
17125	17224	17338	17424	17537	17644
17126	17225	17339	17425	17538	17645
17128	17226	17340	17426	17545	17646
17129	17227	17341	17427	17547	17648
17131	17231	17343	17428	17550	17649
17133	17232	17344	17429	17552	17654
17134	17234	17345	17430	17553	17657
17135	17236	17346	17432	17554	17658
17137	17237	17347	17434	17556	17659
17139	17238	17349	17440	17557	17660
17140	17242	17350	17444	17558	17663
17141	17245	17351	17445	17559	17665
17143	17248	17352	17446	17560	17666
17144	17249	17354	17447	17563	17667
17145	17251	17355	17448	17565	17668
17146	17253	17356	17453	17567	17671
17147	17254	17357	17457	17569	17673
17148	17255	17358	17458	17570	17675
17151	17256	17359	17459	17571	17678
17152	17257	17360	17460	17572	17679
17154	17260	17365	17461	17574	17680
17155	17261	17367	17464	17575	17684
17156	17265	17369	17465	17576	17686
17157	17266	17370	17466	17577	17687
17158	17267	17372	17467	17580	17690

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
17692	17792	17900	18032	18153	18279
17694	17793	17903	18036	18157	18281
17695	17794	17904	18037	18162	18282
17698	17795	17908	18039	18163	18285
17700	17796	17910	18043	18164	18286
17701	17797	17911	18045	18166	18292
17702	17799	17912	18050	18168	18293
17703	17803	17914	18052	18169	18294
17711	17806	17915	18053	18170	18295
17712	17809	17916	18054	18173	18298
17713	17812	17919	18055	18176	18299
17714	17814	17920	18057	18178	18303
17715	17815	17922	18058	18180	18310
17716	17817	17923	18060	18181	18312
17717	17820	17924	18061	18184	18313
17718	17821	17926	18065	18185	18314
17719	17822	17927	18068	18189	18315
17723	17825	17932	18069	18191	18318
17725	17827	17935	18071	18193	18320
17726	17828	17936	18072	18194	18321
17728	17833	17937	18074	18195	18322
17729	17838	17938	18075	18198	18323
17730	17839	17941	18077	18200	18325
17731	17842	17942	18078	18201	18326
17733	17844	17943	18079	18205	18328
17734	17845	17944	18081	18206	18330
17736	17849	17952	18082	18208	18332
17737	17850	17954	18084	18209	18333
17741	17852	17959	18085	18210	18334
17743	17853	17962	18090	18212	18335
17744	17854	17963	18091	18216	18337
17745	17855	17965	18093	18217	18338
17746	17858	17967	18094	18225	18339
17749	17859	17968	18103	18227	18340
17751	17860	17973	18104	18229	18341
17752	17861	17974	18105	18234	18342
17755	17862	17978	18107	18237	18343
17760	17863	17979	18108	18241	18344
17761	17868	17980	18110	18242	18346
17762	17872	17983	18111	18248	18348
17763	17873	17984	18112	18252	18352
17765	17874	17987	18113	18255	18357
17766	17877	17992	18118	18257	18358
17767	17878	17994	18123	18258	18359
17768	17881	17995	18124	18261	18360
17770	17883	17998	18125	18262	18362
17771	17884	18000	18127	18264	18366
17772	17885	18002	18134	18266	18367
17773	17887	18009	18138	18267	18369
17776	17888	18014	18141	18269	18371
17777	17889	18015	18144	18270	18372
17778	17890	18017	18146	18271	18373
17780	17893	18019	18148	18272	18374
17782	17894	18021	18149	18274	18375
17783	17895	18024	18150	18275	18376
17789	17896	18025	18151	18276	18378
17791	17899	18029	18152	18278	18380

**The following WRIT PETITIONs Pertaining to the year 2015
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
18381	18495	18606	18724	18831	18958
18382	18497	18609	18726	18834	18959
18383	18498	18612	18727	18835	18960
18384	18500	18614	18728	18837	18964
18386	18501	18615	18730	18838	18965
18387	18502	18616	18735	18840	18967
18390	18503	18619	18738	18847	18968
18392	18505	18622	18739	18850	18970
18395	18506	18623	18742	18851	18972
18396	18507	18624	18745	18853	18973
18398	18510	18627	18747	18854	18976
18401	18511	18629	18749	18855	18981
18403	18512	18631	18750	18858	18982
18404	18514	18632	18754	18861	18984
18405	18516	18633	18755	18864	18986
18407	18518	18635	18757	18868	18987
18410	18521	18640	18761	18869	18990
18411	18522	18641	18763	18870	18991
18415	18523	18642	18765	18871	18996
18416	18524	18643	18766	18874	18997
18418	18525	18645	18767	18875	19001
18420	18528	18648	18770	18876	19002
18421	18530	18649	18771	18878	19003
18422	18531	18652	18772	18882	19006
18424	18535	18658	18773	18885	19008
18425	18536	18660	18774	18886	19018
18426	18539	18661	18775	18887	19019
18428	18541	18663	18778	18889	19020
18433	18542	18664	18779	18890	19024
18434	18544	18665	18780	18891	19027
18436	18547	18668	18781	18896	19030
18441	18551	18670	18784	18898	19034
18442	18556	18671	18787	18900	19036
18445	18559	18672	18788	18905	19037
18450	18560	18674	18792	18909	19038
18452	18561	18676	18793	18914	19039
18453	18562	18679	18794	18918	19040
18457	18565	18680	18795	18919	19042
18458	18566	18681	18796	18920	19044
18459	18567	18684	18799	18921	19046
18460	18568	18686	18800	18928	19048
18461	18571	18687	18802	18929	19049
18466	18572	18688	18804	18932	19050
18467	18573	18689	18806	18934	19051
18468	18574	18694	18809	18935	19056
18469	18576	18695	18813	18936	19057
18471	18578	18696	18814	18937	19058
18476	18581	18697	18815	18938	19063
18477	18583	18698	18816	18939	19064
18479	18589	18699	18817	18940	19065
18480	18590	18712	18818	18941	19069
18481	18595	18713	18820	18942	19070
18482	18596	18714	18821	18943	19071
18484	18597	18716	18823	18945	19075
18487	18602	18720	18824	18948	19077
18492	18603	18721	18826	18954	19078
18494	18605	18723	18830	18956	19079

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
19080	19187	19299	19400	19495	19577
19083	19189	19303	19401	19498	19582
19086	19190	19304	19405	19500	19584
19087	19191	19305	19406	19501	19586
19088	19193	19306	19409	19502	19591
19091	19194	19307	19411	19503	19592
19093	19197	19309	19412	19505	19594
19094	19198	19310	19413	19509	19598
19095	19199	19311	19417	19511	19600
19096	19202	19312	19418	19512	19601
19098	19204	19313	19419	19514	19604
19099	19206	19314	19422	19517	19605
19102	19209	19316	19423	19518	19609
19103	19210	19317	19424	19520	19611
19106	19211	19320	19425	19521	19612
19107	19212	19323	19427	19522	19613
19108	19213	19325	19428	19523	19616
19110	19216	19327	19430	19525	19617
19111	19220	19328	19433	19527	19618
19112	19221	19329	19435	19528	19619
19113	19222	19331	19437	19529	19620
19114	19223	19332	19441	19530	19621
19115	19226	19334	19442	19531	19624
19116	19227	19336	19443	19534	19625
19120	19228	19337	19444	19536	19626
19122	19230	19338	19445	19537	19627
19123	19231	19339	19446	19538	19632
19125	19232	19342	19447	19539	19633
19128	19234	19344	19448	19541	19634
19130	19235	19345	19451	19542	19636
19131	19236	19346	19452	19543	19637
19133	19238	19347	19456	19544	19638
19134	19239	19348	19458	19545	19640
19135	19240	19349	19459	19547	19642
19136	19241	19350	19460	19548	19643
19140	19243	19355	19462	19549	19644
19145	19248	19357	19463	19550	19646
19148	19251	19358	19466	19552	19652
19149	19252	19359	19467	19554	19654
19150	19253	19362	19468	19555	19656
19151	19254	19365	19470	19556	19660
19152	19256	19368	19471	19557	19664
19153	19258	19370	19472	19558	19665
19154	19261	19372	19473	19559	19666
19155	19264	19373	19474	19560	19669
19156	19266	19376	19477	19561	19670
19157	19267	19380	19478	19562	19671
19164	19272	19383	19479	19563	19673
19167	19273	19384	19480	19564	19674
19168	19274	19385	19481	19565	19677
19170	19277	19386	19484	19566	19678
19171	19282	19387	19485	19567	19683
19173	19283	19388	19486	19568	19684
19177	19285	19389	19487	19570	19685
19178	19288	19390	19490	19572	19686
19180	19289	19393	19491	19573	19687
19183	19290	19394	19492	19576	19691

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
19693	19822	19945	20055	20131	20215
19694	19824	19948	20056	20132	20217
19699	19828	19950	20057	20133	20221
19700	19830	19952	20058	20134	20222
19703	19832	19953	20059	20135	20223
19705	19834	19954	20060	20137	20225
19706	19836	19956	20061	20138	20226
19709	19842	19957	20062	20139	20231
19710	19843	19959	20065	20141	20232
19712	19845	19960	20067	20142	20233
19715	19848	19961	20068	20143	20234
19716	19850	19964	20069	20145	20236
19718	19851	19965	20070	20146	20239
19722	19858	19966	20071	20147	20240
19729	19860	19967	20074	20148	20242
19730	19864	19970	20075	20149	20247
19736	19866	19972	20076	20150	20249
19737	19867	19975	20077	20151	20250
19738	19874	19976	20079	20153	20253
19743	19878	19977	20080	20154	20254
19744	19879	19978	20081	20155	20256
19751	19880	19980	20082	20156	20257
19752	19881	19982	20083	20157	20259
19753	19882	19984	20084	20158	20260
19757	19883	19987	20085	20162	20261
19758	19884	19989	20086	20163	20262
19759	19885	19993	20087	20165	20263
19760	19886	19994	20088	20166	20267
19762	19887	19995	20089	20167	20269
19763	19888	20004	20091	20168	20270
19764	19893	20005	20092	20169	20271
19765	19897	20006	20094	20171	20273
19767	19899	20007	20096	20172	20275
19770	19900	20008	20097	20173	20276
19771	19902	20009	20098	20174	20279
19774	19906	20010	20099	20176	20280
19776	19908	20012	20101	20178	20281
19777	19911	20014	20104	20179	20283
19778	19916	20015	20105	20181	20285
19779	19917	20016	20106	20182	20286
19781	19918	20019	20107	20187	20287
19783	19919	20020	20108	20188	20288
19784	19920	20022	20109	20190	20289
19785	19922	20024	20111	20191	20290
19786	19923	20027	20112	20192	20292
19787	19924	20030	20113	20194	20293
19789	19926	20031	20115	20196	20294
19790	19928	20039	20116	20201	20295
19799	19929	20040	20119	20202	20297
19801	19930	20042	20120	20205	20300
19806	19932	20043	20122	20206	20302
19808	19933	20045	20124	20207	20304
19809	19934	20047	20125	20209	20305
19814	19936	20050	20126	20210	20308
19816	19937	20052	20127	20211	20309
19817	19938	20053	20128	20212	20312
19819	19942	20054	20129	20214	20313

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
20314	20403	20507	20609	20722	20828
20315	20404	20509	20611	20723	20829
20316	20405	20511	20612	20724	20830
20317	20407	20512	20615	20725	20835
20318	20408	20514	20619	20730	20838
20319	20409	20515	20621	20732	20839
20320	20411	20517	20622	20733	20841
20321	20412	20520	20623	20735	20842
20323	20413	20523	20624	20738	20845
20324	20414	20525	20625	20739	20847
20327	20415	20526	20629	20740	20849
20329	20416	20527	20630	20742	20851
20330	20418	20528	20632	20743	20853
20332	20419	20534	20633	20745	20854
20333	20421	20535	20634	20749	20855
20334	20422	20536	20635	20754	20857
20335	20423	20537	20636	20755	20860
20339	20424	20538	20637	20758	20861
20341	20426	20539	20640	20759	20864
20342	20427	20540	20642	20760	20866
20343	20428	20544	20646	20761	20869
20344	20430	20545	20647	20763	20872
20345	20431	20546	20648	20766	20875
20346	20433	20548	20650	20767	20876
20347	20434	20549	20651	20768	20877
20348	20435	20551	20652	20770	20880
20349	20437	20552	20657	20771	20882
20350	20439	20556	20658	20775	20883
20351	20443	20558	20660	20777	20884
20354	20446	20560	20663	20778	20885
20355	20452	20564	20664	20782	20886
20356	20462	20566	20676	20784	20887
20358	20464	20567	20679	20787	20889
20359	20465	20568	20684	20788	20890
20361	20470	20569	20688	20789	20891
20362	20472	20570	20690	20790	20892
20363	20474	20572	20693	20791	20893
20364	20475	20573	20694	20792	20894
20370	20476	20574	20695	20793	20895
20373	20477	20576	20696	20795	20896
20374	20478	20577	20697	20796	20897
20376	20479	20578	20698	20797	20901
20377	20480	20580	20699	20798	20903
20379	20481	20582	20700	20799	20904
20380	20483	20583	20702	20800	20907
20381	20484	20584	20703	20801	20911
20382	20486	20586	20704	20804	20912
20385	20488	20590	20706	20805	20913
20388	20489	20594	20707	20806	20914
20390	20490	20595	20708	20807	20916
20392	20492	20596	20709	20811	20917
20393	20493	20597	20712	20813	20919
20395	20495	20602	20713	20815	20921
20396	20496	20604	20716	20816	20923
20398	20497	20605	20717	20817	20924
20400	20498	20606	20719	20819	20925
20402	20503	20607	20720	20821	20926

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
20929	21052	21150	21239	21331	21434
20930	21053	21152	21240	21332	21435
20931	21057	21153	21241	21333	21436
20932	21058	21154	21242	21334	21437
20933	21061	21155	21243	21338	21438
20938	21063	21156	21245	21341	21439
20939	21065	21157	21247	21352	21440
20941	21066	21159	21249	21353	21441
20942	21067	21162	21251	21354	21442
20943	21068	21164	21252	21355	21443
20944	21069	21165	21253	21356	21444
20945	21071	21166	21254	21357	21445
20946	21073	21168	21256	21359	21446
20948	21075	21169	21258	21361	21447
20950	21076	21170	21259	21365	21450
20954	21078	21171	21260	21368	21452
20957	21079	21174	21261	21369	21453
20958	21080	21175	21262	21374	21454
20961	21081	21176	21263	21377	21455
20969	21082	21177	21264	21378	21456
20970	21084	21178	21268	21379	21457
20971	21085	21179	21271	21380	21459
20973	21089	21180	21272	21381	21460
20974	21090	21181	21273	21383	21461
20977	21092	21183	21275	21384	21462
20978	21094	21190	21276	21385	21464
20982	21095	21192	21278	21386	21466
20985	21096	21194	21279	21387	21468
20986	21097	21195	21280	21389	21469
20988	21099	21196	21281	21391	21470
20989	21104	21197	21286	21392	21471
20990	21105	21199	21287	21396	21472
20992	21106	21200	21289	21398	21473
20993	21107	21201	21291	21399	21474
20999	21108	21202	21292	21400	21478
21001	21109	21203	21293	21402	21479
21005	21111	21205	21294	21403	21481
21007	21112	21207	21295	21404	21482
21008	21113	21208	21300	21407	21483
21009	21114	21209	21303	21408	21484
21013	21115	21210	21304	21410	21485
21014	21116	21211	21307	21413	21488
21018	21117	21212	21308	21414	21495
21019	21118	21213	21310	21415	21496
21020	21119	21214	21311	21417	21498
21021	21122	21215	21312	21419	21501
21027	21123	21219	21313	21420	21503
21030	21124	21223	21314	21421	21504
21031	21126	21226	21315	21422	21506
21037	21128	21227	21320	21424	21507
21038	21129	21228	21321	21425	21509
21039	21132	21229	21322	21426	21513
21044	21135	21230	21323	21428	21514
21045	21137	21231	21324	21429	21515
21048	21140	21234	21326	21430	21519
21050	21143	21235	21327	21432	21520
21051	21145	21238	21330	21433	21521

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
21522	21612	21719	21836	21951	22092
21523	21615	21720	21839	21952	22095
21527	21616	21724	21844	21953	22097
21529	21617	21725	21847	21954	22098
21530	21619	21727	21851	21956	22099
21531	21621	21733	21858	21957	22100
21532	21623	21734	21859	21961	22101
21534	21624	21735	21861	21962	22103
21537	21626	21736	21863	21963	22104
21539	21628	21737	21865	21964	22106
21541	21633	21738	21866	21965	22110
21542	21635	21742	21867	21968	22113
21543	21636	21743	21871	21969	22121
21544	21639	21744	21872	21970	22123
21545	21641	21745	21874	21971	22124
21548	21643	21747	21877	21980	22127
21549	21644	21752	21880	21981	22128
21550	21647	21758	21881	21982	22132
21551	21648	21759	21882	21985	22133
21553	21649	21760	21883	21986	22142
21554	21650	21762	21884	21992	22143
21555	21652	21763	21885	21994	22147
21556	21654	21765	21886	21995	22148
21558	21655	21766	21887	21997	22149
21559	21656	21767	21888	21999	22150
21565	21659	21768	21889	22003	22151
21567	21661	21769	21890	22005	22152
21568	21663	21771	21891	22006	22156
21569	21665	21775	21892	22009	22157
21570	21666	21777	21895	22012	22160
21571	21667	21778	21900	22013	22161
21573	21668	21779	21902	22014	22162
21574	21669	21781	21903	22020	22163
21576	21670	21782	21906	22026	22169
21577	21671	21784	21907	22029	22171
21578	21672	21786	21908	22031	22172
21582	21673	21790	21910	22032	22173
21583	21679	21792	21911	22033	22174
21587	21683	21794	21913	22037	22176
21589	21684	21796	21915	22038	22177
21590	21685	21797	21916	22039	22179
21591	21686	21798	21917	22047	22181
21592	21688	21799	21922	22048	22182
21594	21689	21806	21923	22050	22183
21595	21695	21809	21924	22054	22185
21596	21696	21810	21925	22055	22186
21597	21697	21811	21926	22056	22188
21598	21699	21813	21930	22058	22194
21601	21700	21814	21933	22059	22195
21602	21702	21816	21935	22060	22201
21603	21704	21821	21939	22066	22202
21604	21707	21823	21941	22067	22203
21605	21708	21824	21943	22070	22206
21607	21711	21829	21944	22074	22207
21608	21714	21832	21945	22076	22208
21609	21715	21834	21947	22080	22209
21611	21717	21835	21948	22086	22211

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
22212	22329	22415	22514	22609	22713
22214	22330	22416	22517	22613	22716
22215	22333	22417	22518	22615	22717
22218	22334	22419	22519	22616	22720
22220	22335	22420	22520	22621	22721
22234	22336	22421	22522	22623	22722
22236	22337	22422	22524	22624	22723
22244	22340	22426	22530	22626	22724
22245	22341	22427	22531	22627	22726
22247	22342	22428	22532	22628	22731
22249	22343	22430	22534	22629	22733
22253	22350	22432	22536	22630	22738
22254	22352	22433	22537	22631	22739
22258	22353	22434	22538	22632	22740
22260	22354	22438	22539	22637	22741
22264	22355	22441	22540	22638	22748
22266	22358	22443	22544	22640	22751
22268	22359	22444	22547	22642	22752
22269	22361	22446	22548	22647	22754
22270	22362	22448	22550	22648	22759
22273	22363	22450	22551	22649	22761
22274	22365	22452	22553	22651	22762
22275	22366	22453	22554	22652	22763
22276	22368	22456	22555	22653	22764
22279	22370	22457	22556	22656	22766
22280	22372	22461	22557	22658	22768
22281	22373	22464	22558	22659	22771
22284	22374	22465	22559	22660	22774
22285	22377	22467	22561	22662	22779
22286	22378	22471	22562	22663	22780
22287	22379	22472	22563	22664	22781
22288	22380	22473	22564	22665	22785
22289	22381	22474	22565	22667	22786
22290	22382	22476	22570	22668	22787
22291	22383	22477	22574	22670	22789
22294	22384	22479	22575	22672	22793
22296	22386	22481	22576	22674	22794
22297	22387	22483	22577	22675	22796
22298	22388	22485	22578	22678	22799
22302	22390	22486	22579	22681	22800
22303	22393	22487	22580	22683	22802
22305	22394	22488	22581	22684	22806
22307	22395	22491	22582	22685	22807
22308	22397	22493	22584	22686	22808
22310	22398	22495	22585	22687	22809
22311	22399	22496	22587	22692	22810
22312	22400	22498	22591	22695	22812
22313	22401	22499	22592	22696	22813
22314	22402	22500	22593	22697	22814
22316	22403	22501	22596	22698	22816
22318	22404	22502	22598	22699	22818
22320	22407	22503	22599	22701	22820
22322	22409	22505	22600	22702	22822
22323	22410	22507	22601	22707	22823
22324	22411	22508	22603	22708	22825
22325	22412	22509	22605	22709	22826
22327	22413	22511	22606	22710	22828

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
22830	22932	23040	23148	23275	23372
22833	22933	23041	23151	23276	23373
22835	22935	23042	23153	23277	23374
22837	22937	23043	23158	23278	23376
22839	22939	23044	23159	23281	23377
22841	22942	23045	23163	23282	23379
22842	22944	23046	23164	23283	23381
22846	22946	23047	23166	23284	23382
22848	22947	23048	23167	23285	23384
22849	22948	23050	23168	23288	23385
22850	22950	23051	23170	23289	23388
22851	22953	23054	23173	23290	23389
22853	22955	23056	23174	23294	23390
22857	22956	23057	23177	23295	23391
22858	22957	23059	23183	23296	23392
22860	22960	23063	23185	23298	23393
22861	22962	23064	23189	23299	23394
22862	22963	23065	23191	23305	23395
22864	22966	23066	23192	23307	23399
22866	22968	23072	23193	23309	23400
22867	22969	23077	23195	23310	23407
22872	22971	23078	23196	23313	23410
22875	22972	23079	23199	23314	23414
22876	22975	23081	23204	23316	23415
22879	22979	23082	23205	23317	23418
22880	22980	23083	23208	23318	23419
22881	22981	23086	23210	23319	23420
22882	22982	23088	23212	23320	23421
22883	22984	23089	23216	23321	23424
22885	22986	23090	23219	23322	23425
22886	22987	23091	23220	23323	23428
22888	22988	23093	23221	23325	23429
22890	22991	23094	23226	23326	23431
22892	22992	23096	23228	23328	23432
22893	22993	23098	23229	23330	23433
22894	22996	23100	23232	23332	23437
22897	22997	23102	23233	23333	23439
22898	22998	23103	23234	23334	23444
22899	23001	23105	23236	23335	23445
22900	23002	23108	23238	23337	23446
22901	23003	23109	23239	23338	23447
22903	23004	23110	23240	23340	23448
22906	23005	23111	23243	23343	23449
22907	23009	23112	23246	23344	23451
22908	23012	23113	23254	23346	23452
22909	23019	23117	23255	23350	23453
22910	23020	23118	23256	23351	23456
22911	23023	23123	23257	23352	23457
22914	23024	23127	23258	23356	23460
22919	23026	23128	23259	23359	23465
22920	23030	23130	23260	23360	23467
22922	23032	23131	23261	23362	23469
22925	23033	23132	23262	23363	23471
22926	23035	23137	23264	23368	23474
22929	23036	23139	23267	23369	23477
22930	23037	23140	23271	23370	23479
22931	23039	23141	23274	23371	23481

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
23483	23597	23700	23806	23896	24016
23484	23598	23701	23807	23897	24017
23485	23599	23702	23808	23899	24018
23487	23602	23704	23809	23900	24019
23490	23603	23705	23810	23903	24020
23491	23605	23706	23811	23904	24024
23492	23609	23708	23812	23912	24026
23493	23612	23709	23813	23914	24028
23496	23617	23712	23814	23918	24030
23498	23618	23713	23816	23919	24031
23500	23619	23714	23818	23922	24032
23501	23621	23715	23819	23923	24033
23502	23623	23716	23820	23924	24034
23503	23624	23717	23821	23926	24035
23504	23625	23719	23823	23927	24036
23505	23627	23725	23824	23928	24037
23512	23631	23732	23825	23933	24039
23513	23632	23741	23827	23936	24040
23516	23633	23746	23829	23938	24042
23517	23634	23747	23831	23939	24043
23519	23635	23748	23834	23942	24044
23521	23637	23749	23836	23945	24046
23522	23639	23750	23837	23946	24049
23528	23640	23751	23838	23947	24052
23530	23642	23752	23839	23952	24053
23533	23644	23753	23840	23953	24054
23534	23646	23755	23841	23955	24055
23540	23649	23759	23845	23959	24056
23541	23650	23760	23846	23962	24059
23543	23651	23762	23848	23967	24060
23544	23653	23763	23851	23968	24061
23545	23655	23764	23852	23970	24062
23546	23656	23767	23853	23973	24063
23547	23659	23771	23854	23974	24065
23552	23662	23773	23855	23976	24066
23554	23664	23774	23859	23977	24067
23558	23666	23776	23860	23978	24068
23559	23667	23777	23862	23980	24073
23561	23670	23778	23864	23981	24074
23562	23672	23780	23866	23982	24075
23563	23673	23781	23867	23985	24076
23565	23675	23783	23868	23987	24077
23566	23676	23784	23869	23988	24078
23569	23677	23785	23870	23989	24080
23571	23679	23786	23873	23992	24081
23573	23680	23789	23874	23995	24087
23577	23681	23790	23877	23999	24088
23581	23682	23791	23880	24004	24091
23582	23684	23792	23882	24005	24092
23583	23686	23793	23884	24006	24094
23586	23687	23794	23885	24008	24097
23587	23688	23795	23887	24009	24098
23590	23689	23799	23888	24010	24099
23592	23694	23801	23890	24011	24100
23593	23695	23802	23891	24012	24101
23595	23696	23804	23893	24013	24102
23596	23697	23805	23895	24014	24103

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
24104	24225	24341	24445	24559	24708
24105	24226	24342	24446	24563	24713
24108	24227	24344	24448	24571	24714
24109	24228	24350	24449	24573	24715
24110	24230	24351	24453	24586	24718
24111	24231	24354	24454	24590	24719
24112	24235	24355	24456	24599	24722
24113	24236	24356	24457	24602	24724
24114	24239	24358	24459	24609	24726
24116	24240	24359	24462	24610	24728
24117	24241	24360	24467	24613	24729
24118	24244	24361	24471	24616	24730
24120	24245	24366	24472	24617	24731
24121	24247	24367	24473	24619	24732
24123	24250	24368	24474	24620	24736
24124	24253	24369	24476	24626	24738
24130	24255	24370	24477	24628	24739
24132	24258	24371	24478	24630	24740
24134	24259	24372	24486	24631	24748
24135	24260	24375	24488	24633	24751
24136	24262	24377	24492	24634	24755
24137	24265	24378	24493	24636	24760
24143	24268	24379	24501	24637	24763
24146	24269	24382	24505	24639	24764
24149	24272	24383	24507	24640	24765
24151	24273	24388	24508	24643	24766
24152	24274	24389	24510	24645	24771
24153	24276	24391	24512	24646	24775
24154	24279	24392	24515	24647	24776
24155	24281	24393	24516	24648	24777
24156	24285	24394	24517	24649	24778
24158	24290	24395	24519	24654	24784
24159	24293	24396	24520	24656	24785
24160	24297	24398	24523	24657	24786
24162	24298	24399	24524	24659	24788
24168	24300	24404	24525	24660	24795
24171	24306	24405	24526	24662	24797
24175	24307	24409	24528	24666	24798
24179	24308	24410	24529	24669	24799
24180	24309	24412	24530	24677	24801
24183	24311	24414	24531	24678	24802
24184	24314	24415	24532	24681	24806
24187	24317	24417	24534	24682	24807
24188	24319	24418	24535	24683	24810
24189	24320	24425	24538	24684	24812
24191	24321	24426	24539	24685	24815
24192	24324	24427	24542	24690	24816
24194	24326	24428	24543	24691	24817
24196	24328	24429	24544	24692	24820
24198	24329	24430	24545	24693	24821
24200	24330	24431	24546	24698	24826
24210	24331	24432	24547	24699	24828
24212	24333	24434	24548	24700	24829
24216	24337	24440	24550	24703	24830
24219	24338	24441	24551	24704	24834
24221	24339	24443	24554	24705	24837
24224	24340	24444	24557	24707	24841

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
24847	24970	25103	25204	25316	25426
24850	24972	25104	25208	25318	25432
24852	24973	25105	25209	25319	25434
24854	24977	25106	25210	25321	25437
24858	24979	25108	25212	25322	25438
24859	24981	25109	25213	25323	25439
24861	24986	25110	25214	25326	25440
24863	24990	25112	25216	25328	25441
24866	24992	25117	25218	25329	25444
24868	25004	25118	25220	25332	25445
24872	25006	25119	25221	25333	25452
24876	25008	25120	25223	25334	25454
24877	25009	25122	25227	25337	25455
24878	25012	25124	25228	25341	25456
24879	25013	25125	25229	25346	25457
24882	25014	25126	25235	25348	25461
24883	25015	25128	25237	25349	25463
24884	25017	25129	25238	25350	25465
24885	25018	25130	25240	25357	25467
24889	25019	25132	25243	25358	25469
24890	25021	25134	25244	25359	25470
24893	25029	25135	25245	25360	25472
24900	25036	25136	25246	25361	25474
24902	25038	25137	25251	25362	25477
24903	25039	25138	25253	25363	25478
24908	25041	25139	25254	25365	25479
24909	25044	25140	25257	25366	25482
24911	25045	25145	25259	25368	25483
24912	25046	25146	25260	25371	25484
24914	25047	25147	25261	25372	25488
24915	25048	25149	25262	25373	25490
24916	25049	25155	25269	25375	25493
24918	25050	25156	25270	25377	25495
24919	25051	25157	25271	25381	25502
24920	25052	25158	25272	25382	25505
24921	25053	25160	25273	25383	25506
24924	25054	25161	25274	25385	25512
24925	25058	25163	25276	25387	25518
24926	25060	25170	25278	25390	25519
24927	25063	25171	25279	25392	25521
24930	25068	25173	25281	25396	25523
24934	25069	25175	25283	25397	25530
24936	25071	25177	25287	25399	25531
24938	25074	25178	25288	25402	25532
24939	25076	25181	25291	25404	25533
24941	25078	25183	25293	25405	25534
24945	25083	25186	25294	25406	25535
24948	25084	25188	25296	25409	25538
24949	25086	25189	25297	25411	25539
24952	25088	25190	25298	25414	25541
24954	25089	25191	25299	25415	25542
24955	25091	25192	25300	25416	25543
24958	25095	25193	25302	25418	25548
24962	25097	25197	25304	25420	25550
24963	25098	25200	25305	25421	25551
24966	25099	25201	25309	25423	25553
24968	25100	25203	25313	25424	25554

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
25555	25669	25794	25907	25988	26079
25559	25674	25795	25911	25989	26080
25560	25676	25796	25912	25990	26082
25562	25677	25799	25913	25991	26089
25563	25678	25802	25914	25992	26090
25565	25681	25803	25915	25993	26094
25566	25684	25805	25916	25995	26095
25569	25686	25806	25919	25996	26098
25571	25687	25807	25920	25997	26099
25574	25689	25812	25921	25999	26102
25575	25691	25813	25922	26001	26103
25579	25693	25815	25924	26002	26104
25581	25694	25817	25925	26003	26106
25582	25695	25820	25928	26004	26109
25583	25696	25824	25930	26005	26111
25584	25699	25825	25931	26007	26112
25585	25701	25826	25932	26009	26114
25586	25702	25827	25933	26010	26115
25587	25705	25828	25935	26014	26118
25588	25706	25830	25936	26016	26119
25589	25707	25833	25937	26018	26120
25598	25708	25834	25938	26020	26121
25599	25711	25840	25940	26021	26123
25602	25713	25841	25942	26023	26125
25603	25716	25842	25943	26029	26126
25604	25718	25847	25947	26032	26127
25605	25720	25848	25950	26033	26132
25611	25722	25849	25951	26036	26133
25612	25723	25854	25952	26037	26134
25615	25724	25856	25953	26038	26137
25617	25725	25857	25956	26039	26138
25618	25731	25861	25957	26041	26141
25620	25734	25863	25959	26042	26142
25621	25739	25864	25960	26043	26145
25624	25745	25867	25961	26045	26146
25625	25746	25868	25962	26046	26149
25626	25747	25869	25963	26048	26150
25629	25748	25871	25964	26050	26157
25636	25751	25872	25965	26051	26159
25640	25752	25873	25966	26053	26160
25642	25755	25875	25967	26054	26161
25644	25758	25879	25968	26056	26162
25645	25759	25880	25969	26058	26167
25647	25765	25881	25971	26059	26170
25648	25766	25883	25974	26060	26171
25650	25769	25887	25975	26061	26172
25651	25771	25888	25976	26062	26174
25652	25772	25889	25977	26063	26176
25654	25773	25890	25978	26064	26177
25656	25774	25892	25979	26065	26180
25657	25777	25895	25980	26069	26181
25658	25778	25896	25981	26071	26182
25659	25781	25897	25982	26072	26184
25661	25788	25899	25983	26073	26187
25663	25789	25901	25984	26074	26188
25664	25791	25903	25986	26075	26190
25667	25792	25906	25987	26077	26193

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
26195	26306	26411	26526	26611	26727
26197	26310	26414	26527	26612	26728
26198	26315	26420	26529	26613	26731
26199	26317	26429	26530	26614	26734
26204	26318	26430	26531	26615	26736
26207	26319	26433	26533	26618	26738
26211	26320	26435	26534	26620	26740
26214	26323	26436	26535	26621	26744
26215	26326	26437	26536	26624	26745
26216	26327	26438	26537	26625	26746
26217	26329	26439	26538	26626	26748
26219	26330	26443	26539	26627	26749
26222	26334	26445	26540	26628	26752
26224	26335	26446	26541	26630	26754
26225	26338	26448	26543	26631	26755
26226	26339	26451	26545	26636	26756
26229	26340	26452	26546	26638	26758
26233	26342	26453	26547	26639	26759
26234	26344	26454	26550	26640	26763
26237	26346	26455	26551	26642	26765
26240	26348	26457	26552	26643	26766
26241	26351	26458	26553	26644	26769
26242	26352	26460	26556	26646	26770
26243	26353	26462	26557	26647	26771
26244	26355	26465	26560	26649	26774
26245	26356	26466	26561	26650	26780
26247	26362	26467	26562	26651	26781
26248	26363	26468	26563	26652	26782
26254	26364	26472	26564	26655	26785
26255	26365	26478	26566	26656	26786
26256	26366	26479	26569	26659	26787
26259	26368	26480	26571	26662	26788
26260	26370	26481	26572	26666	26790
26267	26371	26485	26573	26667	26791
26269	26372	26486	26575	26669	26793
26270	26373	26487	26576	26670	26796
26271	26374	26488	26577	26674	26800
26272	26375	26491	26579	26675	26804
26276	26378	26493	26580	26679	26808
26277	26379	26495	26581	26680	26810
26279	26380	26496	26582	26683	26812
26280	26382	26497	26585	26690	26813
26281	26393	26499	26586	26691	26815
26283	26395	26500	26587	26692	26816
26284	26396	26501	26590	26693	26817
26285	26397	26502	26591	26695	26818
26288	26398	26504	26592	26697	26820
26290	26399	26505	26593	26698	26821
26291	26400	26507	26594	26704	26823
26292	26401	26512	26595	26705	26826
26293	26402	26513	26598	26706	26827
26294	26403	26515	26601	26707	26829
26296	26404	26516	26603	26708	26831
26297	26405	26519	26606	26709	26833
26298	26406	26522	26607	26711	26834
26299	26407	26523	26608	26721	26836
26301	26409	26524	26610	26723	26838

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
26839	26944	27048	27166	27262	27372
26841	26945	27051	27168	27268	27373
26846	26946	27053	27171	27270	27376
26847	26949	27055	27172	27272	27377
26848	26951	27056	27173	27274	27379
26849	26953	27061	27174	27275	27380
26852	26954	27063	27175	27276	27383
26853	26955	27064	27176	27277	27385
26855	26956	27065	27177	27278	27387
26858	26958	27066	27178	27279	27389
26861	26960	27067	27179	27283	27394
26863	26962	27069	27182	27284	27396
26865	26964	27071	27184	27285	27397
26868	26965	27072	27185	27287	27400
26869	26966	27073	27186	27288	27403
26870	26967	27074	27189	27291	27404
26871	26968	27078	27190	27293	27405
26874	26969	27079	27192	27294	27407
26879	26971	27082	27194	27295	27408
26880	26972	27083	27201	27298	27409
26884	26973	27086	27202	27302	27410
26887	26978	27089	27205	27304	27411
26892	26979	27091	27206	27305	27412
26893	26980	27092	27209	27306	27414
26894	26983	27094	27210	27310	27415
26895	26993	27097	27211	27312	27416
26896	26994	27101	27212	27315	27417
26898	26996	27102	27213	27316	27421
26901	26997	27105	27214	27319	27423
26904	26998	27108	27215	27321	27424
26905	26999	27110	27216	27322	27425
26906	27001	27111	27217	27324	27426
26907	27004	27112	27218	27325	27427
26910	27005	27114	27219	27330	27428
26911	27006	27115	27223	27334	27430
26913	27007	27118	27224	27337	27432
26915	27012	27121	27225	27338	27433
26916	27013	27122	27227	27339	27434
26917	27015	27125	27229	27341	27435
26918	27016	27128	27231	27344	27437
26919	27020	27129	27233	27346	27438
26920	27021	27130	27236	27347	27442
26921	27023	27133	27237	27348	27444
26922	27026	27134	27239	27349	27448
26923	27028	27135	27241	27350	27454
26924	27029	27136	27242	27351	27455
26926	27032	27140	27243	27352	27456
26928	27033	27141	27245	27354	27459
26929	27034	27143	27246	27356	27460
26932	27035	27144	27248	27357	27461
26933	27036	27149	27249	27360	27463
26938	27037	27156	27251	27363	27464
26939	27039	27158	27254	27364	27465
26940	27041	27161	27255	27365	27466
26941	27045	27162	27256	27368	27467
26942	27046	27163	27258	27369	27468
26943	27047	27165	27261	27371	27470

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
27472	27600	27704	27809	27907	28007
27473	27601	27706	27810	27908	28012
27474	27606	27707	27811	27910	28015
27476	27607	27708	27812	27911	28016
27480	27609	27711	27814	27913	28017
27481	27611	27712	27815	27914	28018
27482	27613	27714	27817	27917	28019
27483	27614	27715	27818	27918	28023
27484	27616	27717	27819	27919	28026
27485	27617	27718	27820	27920	28028
27486	27618	27719	27822	27921	28029
27489	27620	27724	27823	27924	28032
27490	27622	27725	27824	27925	28033
27492	27624	27726	27825	27928	28035
27494	27625	27728	27827	27929	28036
27497	27626	27732	27828	27930	28039
27500	27627	27735	27829	27932	28040
27501	27629	27738	27830	27935	28041
27504	27631	27740	27831	27937	28044
27505	27635	27746	27832	27938	28045
27507	27636	27747	27833	27943	28046
27510	27641	27749	27834	27944	28048
27515	27642	27754	27837	27945	28049
27516	27646	27755	27838	27946	28050
27518	27647	27756	27839	27948	28051
27522	27648	27757	27845	27949	28052
27523	27651	27758	27846	27950	28053
27525	27652	27759	27847	27951	28054
27528	27653	27761	27849	27953	28056
27529	27654	27765	27853	27955	28057
27533	27656	27766	27857	27956	28058
27534	27659	27767	27858	27960	28059
27538	27660	27770	27863	27961	28062
27540	27661	27771	27867	27962	28066
27541	27662	27772	27869	27965	28068
27545	27663	27774	27870	27966	28071
27553	27664	27775	27873	27971	28072
27554	27667	27777	27875	27972	28075
27555	27669	27778	27876	27973	28078
27560	27670	27781	27877	27976	28079
27561	27671	27782	27878	27977	28080
27563	27673	27783	27879	27980	28081
27564	27675	27784	27880	27981	28083
27565	27677	27785	27883	27984	28085
27566	27678	27789	27884	27985	28086
27567	27679	27793	27886	27986	28087
27568	27681	27794	27890	27987	28088
27571	27682	27795	27891	27988	28092
27577	27686	27796	27892	27990	28096
27578	27687	27798	27894	27993	28098
27580	27688	27799	27896	27996	28099
27584	27690	27800	27898	27997	28100
27590	27691	27801	27899	27998	28102
27591	27694	27803	27900	28001	28103
27592	27695	27804	27901	28003	28105
27595	27698	27806	27904	28005	28107
27596	27703	27807	27906	28006	28109

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
28113	28239	28351	28448	28547	28645
28115	28240	28352	28450	28549	28646
28120	28241	28355	28454	28551	28647
28125	28247	28356	28456	28552	28648
28128	28252	28357	28457	28554	28652
28130	28256	28359	28458	28556	28656
28131	28258	28360	28459	28557	28657
28132	28259	28361	28462	28558	28659
28133	28260	28364	28463	28559	28661
28135	28262	28366	28464	28560	28665
28137	28263	28368	28469	28562	28666
28138	28268	28369	28471	28563	28670
28139	28274	28371	28473	28567	28671
28148	28275	28372	28475	28569	28677
28149	28277	28374	28476	28572	28686
28150	28280	28375	28478	28573	28689
28154	28281	28377	28482	28574	28691
28157	28283	28378	28484	28575	28692
28158	28286	28380	28486	28578	28694
28166	28287	28382	28490	28579	28696
28167	28289	28385	28491	28580	28699
28168	28290	28388	28492	28581	28700
28169	28293	28390	28493	28582	28701
28170	28294	28391	28494	28584	28704
28173	28295	28392	28496	28585	28708
28176	28296	28393	28497	28589	28709
28178	28297	28394	28498	28593	28712
28179	28299	28397	28499	28594	28714
28183	28300	28398	28500	28595	28715
28185	28302	28399	28501	28599	28718
28191	28303	28402	28504	28601	28719
28192	28305	28405	28505	28602	28720
28193	28306	28412	28506	28604	28721
28196	28307	28414	28508	28605	28723
28197	28309	28415	28512	28606	28724
28198	28310	28417	28514	28608	28725
28202	28312	28421	28517	28609	28728
28203	28314	28423	28520	28610	28729
28204	28316	28424	28521	28613	28730
28206	28318	28425	28522	28614	28733
28208	28319	28426	28524	28615	28734
28209	28320	28429	28525	28617	28735
28211	28322	28430	28526	28618	28736
28212	28324	28432	28527	28619	28737
28213	28331	28433	28529	28621	28738
28216	28332	28434	28530	28622	28739
28217	28334	28436	28531	28624	28740
28222	28337	28437	28533	28626	28741
28223	28338	28438	28535	28629	28743
28224	28340	28440	28537	28631	28744
28225	28341	28441	28539	28632	28745
28226	28343	28442	28541	28633	28746
28227	28345	28443	28542	28636	28747
28229	28346	28444	28543	28637	28748
28231	28347	28445	28544	28639	28750
28232	28349	28446	28545	28642	28754
28235	28350	28447	28546	28643	28755

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
28756	28862	28973	29069	29175	29266
28761	28863	28974	29070	29177	29269
28762	28865	28975	29075	29178	29271
28764	28866	28976	29076	29179	29273
28768	28868	28979	29078	29180	29275
28769	28872	28981	29080	29183	29278
28772	28873	28983	29083	29186	29280
28774	28874	28986	29084	29188	29281
28775	28876	28987	29086	29189	29285
28778	28879	28991	29092	29191	29289
28780	28881	28992	29093	29192	29291
28781	28883	28993	29094	29194	29292
28783	28884	28994	29095	29195	29293
28784	28886	28995	29097	29196	29294
28785	28889	28997	29098	29198	29297
28787	28890	28999	29100	29201	29298
28789	28893	29001	29102	29202	29299
28790	28895	29004	29103	29204	29301
28791	28898	29006	29106	29205	29303
28792	28901	29007	29107	29209	29304
28793	28902	29008	29108	29211	29306
28795	28903	29010	29109	29212	29307
28796	28904	29011	29113	29217	29308
28798	28905	29012	29116	29218	29313
28800	28906	29014	29117	29220	29314
28801	28908	29015	29118	29221	29316
28802	28912	29016	29119	29222	29318
28805	28915	29020	29120	29223	29319
28807	28920	29023	29123	29224	29320
28808	28921	29024	29124	29226	29321
28810	28924	29025	29125	29227	29323
28811	28925	29026	29129	29228	29325
28813	28928	29027	29130	29229	29326
28814	28932	29028	29131	29230	29327
28816	28933	29029	29133	29232	29332
28820	28936	29032	29137	29233	29336
28821	28938	29035	29138	29234	29337
28822	28939	29037	29139	29235	29338
28823	28940	29040	29141	29236	29341
28825	28941	29041	29143	29237	29343
28827	28943	29042	29146	29238	29344
28828	28944	29044	29147	29239	29345
28829	28946	29045	29148	29241	29347
28830	28949	29047	29151	29243	29350
28831	28953	29050	29154	29244	29351
28833	28954	29051	29155	29245	29352
28834	28955	29052	29156	29247	29353
28836	28957	29053	29158	29251	29354
28838	28959	29054	29159	29252	29355
28842	28961	29056	29160	29253	29356
28843	28962	29058	29162	29255	29358
28846	28964	29059	29164	29256	29360
28849	28965	29061	29165	29257	29361
28852	28967	29063	29166	29261	29362
28856	28969	29064	29170	29262	29363
28857	28970	29065	29171	29263	29364
28861	28972	29066	29172	29264	29365

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
29367	29477	29586	29704	29808	29926
29369	29479	29592	29705	29810	29928
29370	29480	29594	29706	29812	29930
29371	29486	29596	29709	29814	29931
29374	29487	29598	29710	29815	29933
29379	29494	29600	29713	29818	29934
29380	29496	29601	29719	29820	29936
29381	29497	29604	29721	29822	29937
29383	29498	29605	29722	29823	29938
29384	29499	29606	29723	29826	29940
29385	29500	29612	29724	29827	29941
29387	29501	29613	29726	29828	29944
29388	29502	29614	29727	29831	29945
29391	29503	29617	29728	29833	29947
29396	29504	29619	29730	29838	29949
29398	29508	29622	29731	29843	29950
29399	29511	29623	29735	29844	29954
29400	29514	29624	29736	29846	29955
29402	29515	29625	29739	29847	29956
29405	29516	29626	29740	29848	29959
29406	29517	29630	29742	29851	29961
29409	29518	29633	29743	29853	29964
29413	29519	29635	29747	29854	29967
29416	29521	29637	29752	29855	29969
29422	29526	29638	29754	29856	29971
29423	29529	29639	29755	29858	29974
29426	29534	29642	29756	29861	29975
29427	29536	29643	29757	29862	29977
29428	29537	29645	29758	29863	29979
29429	29538	29647	29761	29866	29981
29430	29539	29649	29762	29867	29983
29431	29540	29650	29764	29868	29985
29433	29541	29651	29765	29869	29986
29434	29542	29654	29766	29870	29987
29435	29543	29657	29768	29872	29989
29437	29544	29659	29769	29873	29990
29438	29546	29661	29770	29882	29991
29439	29548	29664	29771	29884	29992
29440	29550	29665	29773	29890	29994
29444	29551	29667	29774	29891	29995
29445	29552	29670	29777	29893	29996
29446	29554	29671	29778	29894	29998
29447	29555	29672	29782	29895	30001
29448	29556	29673	29787	29896	30002
29449	29557	29675	29788	29900	30006
29450	29560	29680	29789	29905	30007
29451	29563	29686	29790	29909	30009
29453	29564	29687	29791	29910	30013
29454	29566	29688	29792	29913	30014
29462	29567	29690	29795	29915	30015
29464	29568	29691	29798	29916	30019
29465	29571	29692	29799	29917	30022
29466	29572	29694	29800	29919	30023
29469	29576	29700	29804	29921	30025
29470	29580	29701	29805	29923	30027
29471	29581	29702	29806	29924	30028
29475	29583	29703	29807	29925	30029

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
30030	30144	30247	30336	30456	30571
30031	30145	30250	30337	30458	30572
30032	30146	30251	30340	30459	30574
30033	30147	30252	30343	30460	30575
30034	30150	30253	30345	30467	30576
30036	30154	30255	30347	30471	30577
30037	30155	30257	30348	30472	30578
30039	30156	30259	30350	30473	30579
30042	30157	30260	30353	30476	30582
30043	30158	30262	30354	30477	30585
30045	30159	30264	30355	30478	30587
30046	30161	30265	30357	30479	30588
30047	30162	30266	30359	30480	30589
30048	30163	30267	30360	30482	30592
30049	30164	30268	30361	30487	30593
30050	30165	30269	30363	30489	30594
30052	30167	30270	30364	30493	30597
30054	30169	30275	30365	30495	30598
30055	30174	30276	30366	30497	30601
30056	30175	30277	30369	30498	30602
30058	30176	30278	30370	30499	30604
30061	30178	30279	30371	30501	30605
30062	30181	30283	30373	30504	30606
30068	30182	30284	30376	30505	30610
30069	30183	30286	30378	30506	30611
30070	30184	30287	30381	30507	30612
30073	30185	30288	30382	30509	30614
30075	30187	30289	30383	30513	30616
30080	30188	30290	30384	30515	30619
30084	30189	30291	30385	30516	30622
30085	30190	30292	30386	30519	30623
30088	30195	30298	30392	30522	30624
30091	30197	30299	30393	30523	30625
30092	30201	30300	30396	30526	30629
30095	30202	30301	30397	30527	30630
30096	30203	30302	30401	30529	30636
30097	30205	30303	30404	30530	30637
30098	30212	30304	30406	30531	30638
30099	30213	30305	30407	30533	30639
30101	30214	30307	30412	30534	30640
30106	30215	30308	30413	30535	30646
30107	30217	30310	30416	30536	30648
30108	30218	30311	30426	30537	30649
30116	30220	30312	30428	30538	30652
30117	30221	30315	30429	30539	30654
30118	30227	30316	30434	30542	30655
30119	30228	30318	30435	30545	30657
30120	30230	30319	30436	30547	30659
30122	30231	30320	30440	30548	30661
30124	30234	30321	30441	30551	30662
30127	30237	30324	30445	30553	30665
30128	30238	30325	30447	30555	30667
30130	30239	30326	30450	30556	30668
30136	30240	30327	30451	30559	30669
30137	30242	30332	30452	30560	30671
30142	30243	30333	30453	30567	30676
30143	30246	30334	30455	30570	30677

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
30679	30784	30894	31019	31141	31273
30680	30786	30897	31024	31142	31274
30682	30787	30903	31025	31146	31276
30683	30789	30904	31026	31147	31278
30686	30790	30905	31028	31148	31279
30687	30792	30906	31029	31149	31281
30688	30793	30907	31031	31152	31283
30689	30794	30908	31032	31153	31286
30694	30795	30910	31034	31156	31287
30695	30797	30915	31039	31157	31288
30697	30803	30918	31042	31160	31289
30699	30805	30920	31043	31165	31291
30701	30806	30923	31044	31166	31293
30702	30807	30926	31046	31168	31294
30705	30808	30934	31048	31172	31296
30706	30811	30936	31050	31174	31297
30707	30813	30937	31051	31179	31300
30708	30814	30938	31052	31180	31302
30710	30816	30940	31054	31181	31303
30711	30817	30941	31055	31183	31304
30712	30820	30942	31056	31185	31305
30713	30821	30947	31057	31190	31307
30717	30822	30948	31058	31191	31308
30719	30824	30949	31059	31193	31310
30720	30826	30951	31060	31194	31313
30721	30827	30957	31061	31201	31315
30723	30828	30959	31063	31204	31316
30724	30830	30960	31065	31205	31317
30729	30832	30961	31067	31207	31318
30733	30833	30962	31068	31210	31319
30736	30834	30964	31070	31216	31320
30739	30835	30969	31071	31217	31321
30740	30838	30971	31072	31221	31323
30742	30840	30974	31073	31225	31324
30743	30841	30975	31082	31226	31325
30745	30842	30976	31084	31231	31328
30746	30844	30977	31086	31232	31331
30749	30846	30980	31087	31233	31332
30750	30847	30981	31089	31238	31335
30751	30849	30982	31091	31240	31337
30753	30850	30983	31100	31242	31338
30754	30852	30986	31102	31243	31341
30756	30853	30987	31103	31244	31342
30757	30857	30989	31109	31245	31345
30758	30858	30993	31113	31246	31346
30760	30859	30995	31115	31249	31348
30762	30862	30996	31116	31250	31349
30763	30865	30997	31119	31251	31350
30766	30867	30998	31120	31252	31353
30770	30869	31000	31121	31257	31354
30771	30870	31001	31122	31259	31355
30772	30872	31002	31124	31262	31356
30774	30875	31004	31126	31264	31357
30775	30879	31008	31128	31265	31358
30777	30880	31009	31131	31266	31360
30779	30889	31010	31136	31269	31361
30783	30892	31017	31137	31270	31362

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
31364	31478	31614	31749	31883	32004
31366	31482	31622	31752	31884	32005
31367	31484	31627	31753	31885	32007
31369	31486	31629	31755	31888	32009
31371	31487	31635	31756	31891	32010
31372	31488	31638	31757	31892	32011
31374	31490	31639	31760	31893	32016
31375	31494	31641	31762	31895	32017
31376	31497	31642	31763	31899	32018
31378	31498	31644	31772	31901	32020
31379	31500	31646	31774	31902	32021
31383	31501	31651	31778	31906	32023
31385	31502	31652	31782	31909	32028
31387	31503	31653	31784	31913	32029
31388	31504	31660	31785	31915	32030
31389	31507	31662	31786	31917	32031
31390	31509	31663	31787	31918	32035
31392	31512	31664	31790	31919	32036
31393	31513	31669	31791	31922	32038
31394	31516	31671	31792	31923	32039
31396	31521	31672	31794	31924	32040
31398	31522	31674	31796	31926	32041
31402	31523	31676	31797	31927	32042
31403	31524	31679	31801	31928	32045
31404	31529	31680	31806	31929	32046
31405	31531	31681	31808	31931	32048
31406	31532	31684	31810	31935	32049
31407	31537	31686	31814	31936	32050
31408	31542	31687	31816	31940	32052
31410	31546	31688	31817	31942	32053
31411	31548	31690	31819	31943	32055
31412	31549	31691	31820	31944	32056
31413	31553	31694	31821	31946	32059
31414	31556	31702	31827	31948	32060
31417	31557	31704	31828	31954	32061
31424	31558	31705	31829	31955	32062
31425	31561	31706	31830	31956	32063
31428	31563	31711	31832	31958	32064
31430	31565	31713	31834	31959	32066
31433	31566	31716	31835	31960	32073
31434	31567	31717	31841	31962	32080
31435	31571	31718	31848	31963	32083
31450	31572	31719	31849	31964	32084
31452	31573	31724	31851	31965	32085
31453	31581	31726	31853	31969	32086
31454	31585	31730	31858	31970	32090
31456	31586	31732	31861	31977	32092
31457	31588	31733	31862	31981	32094
31458	31589	31736	31866	31982	32095
31461	31591	31738	31867	31985	32096
31463	31595	31739	31868	31987	32099
31467	31600	31740	31870	31988	32101
31468	31606	31741	31874	31991	32104
31471	31608	31744	31875	31996	32110
31473	31609	31746	31878	31997	32114
31475	31610	31747	31879	31998	32115
31477	31611	31748	31881	32000	32116

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
32118	32218	32361	32488	32598	32705
32119	32222	32362	32489	32603	32706
32121	32223	32364	32490	32604	32707
32124	32224	32367	32491	32605	32708
32125	32225	32370	32492	32607	32709
32127	32226	32371	32495	32609	32710
32130	32229	32374	32498	32611	32712
32131	32230	32378	32499	32612	32715
32133	32232	32380	32500	32613	32717
32134	32236	32381	32501	32614	32718
32135	32237	32383	32504	32615	32720
32136	32243	32385	32505	32616	32724
32137	32249	32386	32507	32617	32725
32141	32252	32387	32508	32621	32726
32143	32256	32389	32509	32624	32728
32144	32259	32390	32511	32625	32731
32146	32260	32396	32512	32627	32733
32149	32262	32401	32513	32628	32734
32150	32263	32402	32514	32629	32736
32152	32264	32405	32517	32630	32739
32153	32266	32410	32518	32631	32745
32154	32267	32411	32520	32633	32747
32156	32268	32412	32521	32635	32748
32157	32273	32414	32522	32638	32749
32158	32279	32416	32523	32640	32751
32159	32287	32418	32524	32642	32753
32164	32288	32420	32525	32647	32757
32165	32290	32421	32527	32650	32759
32166	32292	32423	32529	32651	32760
32168	32294	32424	32531	32655	32764
32169	32299	32427	32533	32661	32766
32170	32300	32428	32541	32664	32768
32172	32303	32429	32543	32667	32771
32173	32304	32430	32548	32668	32774
32174	32306	32433	32551	32670	32783
32177	32307	32436	32555	32671	32787
32178	32310	32437	32556	32676	32790
32179	32313	32438	32557	32677	32793
32180	32318	32439	32559	32679	32795
32181	32319	32441	32562	32680	32800
32183	32322	32445	32564	32681	32801
32184	32324	32446	32565	32682	32803
32189	32331	32449	32566	32683	32805
32191	32332	32450	32567	32684	32806
32192	32333	32454	32570	32685	32811
32195	32336	32460	32572	32686	32817
32197	32338	32462	32573	32690	32818
32199	32345	32463	32574	32691	32820
32201	32346	32464	32580	32692	32821
32202	32352	32466	32583	32694	32822
32203	32353	32468	32584	32695	32823
32205	32354	32469	32585	32696	32825
32208	32355	32471	32588	32698	32827
32209	32356	32473	32589	32699	32828
32213	32357	32474	32592	32701	32829
32214	32358	32484	32593	32702	32830
32215	32359	32487	32597	32704	32834

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
32835	32930	33038	33170	33281	33386
32837	32931	33039	33173	33285	33387
32838	32934	33040	33174	33286	33390
32839	32936	33041	33177	33288	33391
32841	32937	33044	33179	33291	33392
32842	32938	33050	33182	33292	33393
32845	32939	33054	33184	33293	33394
32847	32940	33055	33190	33294	33395
32849	32941	33057	33192	33296	33398
32850	32945	33059	33194	33297	33400
32852	32950	33061	33196	33299	33404
32854	32952	33063	33197	33300	33405
32855	32953	33064	33199	33301	33407
32856	32955	33065	33200	33302	33409
32860	32958	33072	33202	33303	33410
32861	32959	33075	33204	33304	33411
32864	32960	33078	33205	33305	33412
32865	32961	33083	33206	33308	33414
32868	32967	33084	33207	33309	33415
32870	32970	33085	33212	33310	33416
32871	32971	33092	33214	33311	33417
32872	32972	33093	33216	33312	33418
32873	32973	33098	33220	33314	33420
32875	32974	33099	33222	33317	33421
32876	32976	33100	33226	33320	33423
32877	32977	33101	33229	33321	33424
32881	32978	33105	33231	33324	33428
32882	32979	33108	33232	33326	33432
32883	32980	33109	33234	33328	33434
32885	32983	33113	33236	33329	33436
32886	32986	33114	33237	33332	33438
32887	32987	33115	33238	33334	33439
32888	32988	33116	33240	33335	33441
32889	32989	33117	33241	33339	33443
32891	32990	33120	33242	33342	33444
32892	32991	33124	33243	33343	33445
32895	32993	33125	33245	33347	33446
32896	32995	33127	33247	33348	33448
32899	32996	33128	33250	33349	33452
32900	33004	33129	33253	33350	33454
32903	33005	33132	33254	33352	33455
32904	33006	33134	33255	33353	33456
32906	33008	33135	33256	33357	33462
32908	33010	33139	33257	33358	33465
32910	33016	33142	33258	33359	33466
32914	33017	33147	33261	33360	33467
32915	33018	33148	33262	33361	33468
32916	33023	33149	33263	33362	33469
32917	33025	33150	33264	33364	33470
32918	33026	33151	33265	33367	33471
32922	33027	33152	33266	33368	33472
32923	33028	33153	33267	33369	33474
32925	33029	33156	33271	33371	33475
32926	33030	33159	33273	33376	33477
32927	33031	33161	33275	33379	33478
32928	33033	33164	33276	33382	33479
32929	33037	33169	33280	33384	33480

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
33485	33620	33766	33945	34069	34183
33486	33622	33767	33949	34072	34184
33490	33624	33773	33952	34073	34185
33491	33628	33774	33957	34075	34186
33492	33632	33775	33958	34077	34187
33494	33634	33782	33959	34078	34188
33499	33637	33784	33964	34080	34189
33500	33638	33785	33966	34081	34192
33502	33639	33786	33974	34082	34194
33505	33640	33794	33975	34083	34195
33507	33645	33797	33976	34084	34196
33514	33649	33798	33980	34087	34198
33518	33650	33803	33981	34088	34199
33520	33651	33806	33982	34096	34200
33523	33652	33809	33983	34099	34202
33527	33654	33810	33986	34100	34203
33528	33656	33811	33989	34102	34205
33530	33657	33813	33992	34103	34214
33539	33670	33819	33993	34105	34215
33540	33673	33826	33996	34110	34216
33541	33676	33836	33997	34111	34217
33543	33679	33837	33999	34112	34218
33544	33681	33840	34000	34113	34221
33546	33682	33842	34001	34115	34222
33553	33683	33845	34002	34117	34225
33554	33684	33846	34009	34118	34226
33555	33686	33847	34011	34119	34227
33558	33695	33849	34012	34121	34229
33559	33696	33851	34019	34122	34230
33560	33698	33853	34022	34123	34231
33561	33702	33855	34025	34124	34234
33563	33705	33857	34028	34125	34235
33566	33710	33858	34029	34127	34236
33567	33712	33864	34032	34131	34241
33568	33714	33866	34033	34133	34242
33575	33716	33871	34036	34134	34244
33576	33718	33879	34037	34135	34248
33579	33719	33881	34038	34138	34252
33582	33721	33885	34040	34140	34253
33583	33724	33887	34043	34144	34254
33585	33727	33891	34045	34148	34255
33587	33733	33893	34046	34154	34256
33589	33734	33894	34047	34155	34258
33590	33735	33897	34049	34160	34261
33591	33736	33898	34050	34161	34263
33594	33737	33900	34051	34163	34264
33596	33740	33901	34052	34165	34265
33599	33751	33902	34053	34170	34269
33600	33752	33906	34054	34172	34272
33601	33755	33909	34055	34173	34275
33602	33757	33915	34058	34174	34276
33606	33758	33924	34059	34175	34279
33613	33759	33928	34060	34176	34280
33614	33761	33930	34064	34177	34281
33615	33762	33934	34065	34178	34283
33617	33763	33938	34066	34180	34285
33619	33765	33941	34067	34181	34286

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
34287	34410	34544	34658	34785	34914
34288	34413	34545	34662	34786	34915
34290	34414	34547	34664	34787	34916
34291	34416	34549	34667	34788	34917
34292	34419	34551	34672	34791	34918
34295	34422	34553	34673	34797	34919
34296	34424	34554	34674	34798	34922
34297	34426	34555	34676	34800	34923
34300	34428	34556	34685	34801	34925
34301	34429	34557	34686	34804	34926
34302	34434	34558	34688	34806	34927
34303	34438	34560	34694	34808	34931
34306	34443	34561	34696	34810	34934
34308	34445	34563	34700	34812	34936
34309	34447	34565	34701	34813	34937
34310	34448	34566	34708	34814	34938
34311	34452	34567	34709	34815	34939
34314	34453	34571	34710	34816	34940
34315	34454	34572	34711	34818	34941
34318	34460	34573	34712	34819	34943
34323	34465	34574	34714	34821	34944
34324	34467	34580	34715	34823	34948
34329	34469	34581	34717	34824	34950
34331	34470	34584	34718	34825	34952
34333	34472	34585	34721	34826	34953
34335	34474	34587	34724	34827	34955
34339	34475	34589	34725	34828	34956
34347	34476	34592	34726	34829	34957
34348	34480	34593	34729	34830	34962
34349	34481	34594	34733	34831	34963
34357	34482	34598	34734	34832	34964
34359	34487	34599	34735	34833	34965
34360	34488	34604	34736	34835	34968
34363	34495	34606	34737	34838	34969
34364	34496	34607	34738	34843	34970
34365	34497	34608	34741	34845	34973
34366	34503	34610	34744	34847	34974
34369	34504	34611	34745	34848	34976
34370	34505	34612	34746	34853	34977
34372	34510	34614	34748	34854	34979
34376	34512	34616	34750	34856	34980
34377	34513	34618	34752	34859	34982
34378	34516	34619	34756	34861	34984
34379	34518	34623	34757	34862	34985
34383	34519	34624	34761	34863	34986
34386	34520	34625	34763	34867	34987
34390	34522	34626	34768	34868	34990
34391	34523	34627	34769	34869	34991
34392	34524	34634	34770	34870	34992
34394	34525	34638	34771	34872	34993
34395	34529	34641	34775	34876	34994
34396	34530	34644	34776	34879	34995
34397	34532	34646	34777	34882	34996
34403	34535	34647	34779	34892	34997
34406	34537	34651	34780	34899	34999
34408	34542	34653	34781	34901	35000
34409	34543	34655	34783	34902	35001

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
35003	35134	35244	35368	35469	35586
35004	35136	35245	35369	35470	35587
35005	35139	35248	35370	35475	35588
35009	35140	35253	35371	35477	35590
35010	35141	35255	35374	35478	35591
35011	35142	35256	35378	35488	35596
35018	35143	35257	35381	35489	35599
35019	35144	35258	35382	35492	35600
35020	35146	35263	35384	35493	35603
35021	35148	35265	35387	35494	35604
35022	35149	35266	35390	35495	35610
35028	35151	35268	35392	35496	35613
35032	35154	35269	35395	35498	35615
35033	35155	35273	35396	35500	35618
35034	35156	35274	35398	35502	35620
35037	35157	35281	35400	35504	35621
35038	35158	35283	35401	35505	35622
35039	35159	35284	35404	35507	35623
35040	35160	35285	35406	35508	35625
35042	35161	35286	35407	35512	35626
35043	35162	35289	35408	35514	35627
35044	35165	35291	35409	35515	35628
35045	35166	35293	35410	35516	35632
35046	35167	35294	35411	35518	35634
35051	35171	35295	35412	35519	35636
35054	35172	35296	35413	35521	35638
35055	35175	35304	35417	35522	35641
35057	35176	35307	35418	35523	35643
35062	35177	35308	35421	35524	35644
35063	35178	35309	35423	35527	35646
35064	35182	35314	35424	35528	35647
35068	35183	35315	35426	35529	35648
35070	35184	35317	35429	35531	35649
35075	35187	35318	35430	35532	35651
35076	35188	35319	35431	35533	35652
35081	35189	35322	35434	35537	35655
35085	35190	35324	35436	35539	35657
35089	35193	35328	35438	35541	35660
35091	35194	35329	35439	35543	35663
35092	35198	35330	35441	35545	35664
35093	35201	35331	35442	35551	35665
35099	35205	35332	35443	35552	35666
35103	35207	35333	35444	35553	35667
35107	35208	35336	35445	35554	35670
35115	35209	35337	35447	35555	35673
35117	35210	35339	35448	35556	35674
35118	35217	35344	35450	35558	35677
35119	35219	35346	35451	35559	35684
35121	35223	35349	35452	35565	35685
35122	35225	35350	35454	35566	35688
35124	35228	35354	35456	35568	35689
35125	35232	35357	35457	35569	35692
35127	35237	35360	35458	35570	35696
35128	35239	35361	35459	35573	35697
35130	35240	35363	35466	35574	35700
35132	35241	35366	35467	35578	35702
35133	35242	35367	35468	35583	35703

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
35704	35807	35910	36021	36135	36234
35705	35808	35912	36023	36137	36235
35707	35809	35913	36024	36139	36237
35708	35810	35917	36025	36140	36240
35709	35814	35919	36026	36141	36242
35710	35815	35920	36028	36143	36243
35711	35817	35921	36029	36146	36244
35713	35818	35923	36032	36149	36248
35714	35821	35927	36033	36151	36252
35715	35822	35932	36034	36153	36260
35717	35823	35933	36038	36154	36262
35718	35825	35935	36042	36155	36263
35719	35827	35936	36046	36156	36265
35720	35828	35937	36050	36157	36271
35723	35829	35938	36051	36163	36274
35724	35832	35940	36055	36164	36276
35726	35834	35943	36056	36165	36278
35728	35836	35947	36059	36166	36284
35729	35838	35953	36061	36168	36285
35731	35839	35955	36062	36169	36288
35733	35840	35957	36065	36170	36289
35735	35843	35958	36066	36171	36291
35736	35844	35959	36067	36172	36293
35739	35845	35962	36068	36176	36294
35746	35847	35964	36071	36177	36295
35750	35849	35969	36073	36178	36298
35751	35850	35970	36074	36182	36301
35753	35853	35971	36075	36183	36304
35755	35854	35973	36078	36184	36309
35756	35856	35974	36081	36186	36310
35758	35857	35977	36084	36188	36311
35765	35859	35979	36085	36189	36316
35766	35861	35983	36087	36191	36317
35768	35864	35984	36089	36192	36325
35769	35865	35985	36090	36193	36326
35770	35867	35986	36091	36194	36327
35773	35868	35988	36098	36196	36329
35775	35869	35989	36100	36198	36332
35776	35871	35990	36102	36199	36334
35778	35874	35991	36104	36200	36336
35779	35876	35992	36107	36202	36339
35780	35878	35993	36110	36203	36340
35782	35880	35994	36111	36205	36342
35786	35882	35998	36112	36209	36344
35787	35883	36001	36113	36213	36347
35788	35885	36003	36114	36215	36348
35789	35887	36005	36119	36216	36349
35790	35888	36006	36120	36217	36351
35792	35890	36008	36121	36218	36352
35793	35891	36009	36122	36219	36357
35795	35893	36010	36123	36220	36360
35797	35898	36011	36125	36224	36361
35799	35900	36012	36127	36226	36362
35800	35901	36015	36128	36227	36364
35801	35903	36016	36130	36229	36368
35802	35907	36019	36131	36231	36370
35805	35908	36020	36133	36233	36371

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
36375	36485	36593	36699	36819	36923
36376	36486	36596	36700	36820	36924
36382	36487	36597	36701	36821	36926
36385	36488	36599	36703	36822	36932
36389	36491	36600	36704	36823	36933
36394	36492	36601	36706	36826	36934
36396	36493	36602	36707	36828	36937
36400	36494	36603	36708	36830	36938
36401	36495	36610	36710	36832	36942
36404	36497	36615	36713	36834	36943
36407	36499	36616	36714	36838	36945
36409	36501	36620	36715	36839	36946
36410	36502	36621	36718	36843	36948
36411	36504	36622	36719	36844	36949
36412	36508	36623	36721	36847	36952
36413	36509	36625	36723	36848	36953
36414	36511	36626	36726	36849	36954
36415	36513	36628	36728	36850	36955
36416	36516	36629	36729	36851	36956
36417	36520	36630	36734	36853	36958
36420	36521	36633	36735	36855	36959
36422	36522	36634	36739	36856	36961
36424	36524	36635	36740	36859	36962
36425	36528	36636	36748	36861	36964
36426	36530	36637	36749	36862	36971
36427	36531	36639	36751	36863	36973
36431	36533	36642	36753	36864	36974
36433	36536	36643	36755	36868	36975
36436	36537	36644	36758	36869	36978
36437	36539	36646	36762	36870	36979
36438	36541	36647	36763	36871	36980
36442	36542	36650	36765	36873	36984
36443	36548	36651	36767	36874	36986
36445	36551	36652	36769	36875	36988
36447	36555	36653	36771	36877	36991
36448	36557	36657	36772	36880	36994
36450	36560	36659	36773	36884	36996
36451	36561	36660	36782	36885	37001
36452	36565	36662	36784	36886	37002
36454	36567	36663	36785	36887	37007
36459	36569	36668	36788	36888	37013
36460	36570	36670	36790	36889	37015
36461	36571	36671	36791	36892	37016
36462	36572	36673	36792	36898	37017
36463	36573	36674	36794	36900	37018
36465	36574	36675	36796	36901	37024
36466	36575	36676	36797	36904	37026
36467	36577	36679	36799	36905	37028
36468	36579	36681	36803	36907	37030
36469	36580	36682	36804	36911	37031
36472	36581	36683	36807	36912	37033
36474	36583	36686	36808	36914	37038
36475	36586	36687	36809	36915	37042
36476	36589	36688	36810	36916	37044
36477	36590	36689	36814	36917	37045
36478	36591	36690	36815	36919	37047
36480	36592	36692	36817	36922	37048

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
37053	37149	37250	37375	37506	37634
37055	37151	37254	37379	37507	37637
37056	37152	37256	37381	37509	37638
37058	37153	37259	37382	37513	37639
37059	37159	37261	37383	37514	37641
37060	37160	37267	37385	37516	37644
37061	37161	37269	37386	37517	37650
37062	37162	37271	37394	37519	37651
37064	37163	37272	37397	37523	37652
37066	37166	37274	37401	37526	37654
37072	37167	37276	37403	37527	37655
37077	37169	37277	37404	37528	37659
37078	37170	37279	37409	37530	37662
37079	37171	37280	37414	37531	37664
37080	37173	37282	37415	37535	37665
37081	37175	37283	37416	37538	37667
37083	37176	37284	37420	37539	37669
37085	37178	37285	37421	37541	37670
37086	37179	37289	37423	37546	37672
37090	37180	37290	37426	37550	37674
37092	37184	37291	37428	37551	37675
37094	37186	37295	37430	37554	37676
37095	37187	37296	37432	37556	37678
37097	37188	37297	37435	37557	37679
37098	37190	37300	37437	37558	37683
37099	37191	37301	37438	37559	37684
37101	37192	37304	37439	37561	37689
37102	37193	37307	37440	37565	37690
37103	37196	37310	37446	37567	37692
37104	37198	37314	37449	37568	37693
37105	37199	37316	37453	37570	37694
37106	37200	37317	37455	37572	37695
37107	37201	37318	37457	37576	37696
37113	37206	37319	37458	37582	37697
37115	37208	37323	37460	37585	37699
37116	37209	37325	37462	37586	37700
37117	37212	37327	37463	37591	37701
37118	37216	37332	37464	37592	37705
37120	37217	37335	37467	37595	37706
37121	37218	37336	37468	37596	37707
37124	37224	37340	37470	37597	37708
37125	37225	37343	37477	37599	37710
37127	37226	37349	37478	37602	37711
37128	37230	37353	37479	37603	37714
37129	37231	37356	37480	37605	37716
37130	37232	37357	37481	37606	37718
37131	37236	37358	37485	37607	37719
37132	37237	37359	37490	37608	37721
37136	37238	37360	37491	37615	37723
37140	37240	37361	37492	37618	37725
37141	37241	37362	37495	37619	37726
37142	37242	37366	37498	37620	37728
37143	37244	37367	37499	37625	37737
37144	37246	37368	37500	37628	37738
37146	37247	37369	37501	37630	37739
37147	37248	37371	37504	37632	37745
37148	37249	37372	37505	37633	37746

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
37748	37877	38028	38152	38258	38389
37750	37878	38030	38156	38263	38391
37751	37879	38037	38157	38264	38395
37755	37881	38040	38159	38266	38399
37757	37886	38041	38160	38267	38401
37760	37887	38042	38162	38268	38403
37762	37888	38045	38166	38270	38404
37765	37889	38046	38172	38271	38405
37767	37892	38049	38174	38277	38406
37768	37894	38050	38176	38279	38410
37771	37896	38053	38177	38281	38412
37773	37897	38054	38178	38284	38416
37774	37898	38056	38180	38285	38417
37779	37903	38057	38182	38287	38424
37780	37908	38060	38183	38289	38425
37781	37919	38069	38184	38292	38431
37782	37922	38071	38185	38295	38434
37783	37923	38072	38187	38298	38436
37785	37928	38073	38188	38299	38437
37786	37934	38074	38190	38301	38441
37789	37935	38075	38191	38302	38442
37790	37936	38079	38192	38303	38445
37791	37941	38080	38195	38307	38449
37792	37948	38081	38196	38308	38450
37793	37950	38082	38198	38311	38451
37796	37956	38083	38201	38312	38453
37801	37957	38086	38202	38314	38454
37803	37958	38087	38204	38318	38456
37804	37959	38090	38205	38320	38457
37807	37960	38092	38207	38321	38460
37808	37961	38098	38208	38322	38462
37810	37964	38099	38213	38330	38466
37811	37966	38103	38214	38332	38467
37820	37970	38106	38215	38333	38469
37821	37971	38107	38216	38335	38476
37828	37976	38111	38217	38336	38477
37829	37977	38113	38219	38338	38481
37831	37979	38114	38220	38340	38489
37832	37980	38115	38221	38343	38490
37833	37981	38121	38223	38344	38492
37834	37985	38122	38224	38346	38498
37835	37988	38123	38225	38348	38502
37840	37989	38125	38228	38352	38505
37842	37993	38127	38232	38355	38515
37843	37994	38129	38234	38361	38517
37844	37999	38131	38235	38362	38518
37848	38000	38133	38237	38366	38519
37851	38002	38134	38243	38367	38520
37852	38009	38135	38245	38370	38521
37853	38010	38136	38248	38372	38523
37855	38017	38137	38251	38374	38524
37857	38019	38139	38252	38378	38528
37862	38022	38145	38253	38380	38530
37865	38023	38146	38254	38381	38532
37868	38024	38148	38255	38384	38534
37871	38025	38150	38256	38385	38535
37874	38027	38151	38257	38386	38536

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
38537	38637	38743	38867	38988	39108
38538	38638	38744	38871	38989	39109
38540	38640	38746	38873	38993	39110
38544	38643	38750	38874	38997	39115
38548	38644	38751	38875	38998	39116
38549	38646	38752	38877	38999	39117
38550	38647	38755	38878	39001	39121
38551	38649	38756	38881	39002	39124
38554	38650	38759	38883	39003	39125
38555	38651	38769	38884	39004	39127
38556	38658	38770	38885	39005	39128
38557	38660	38772	38891	39007	39130
38558	38662	38781	38892	39013	39132
38559	38668	38784	38893	39014	39133
38560	38669	38787	38897	39015	39135
38561	38670	38788	38898	39017	39137
38563	38673	38789	38901	39020	39139
38564	38674	38791	38902	39021	39143
38567	38675	38793	38903	39027	39144
38572	38676	38794	38904	39028	39148
38574	38677	38800	38905	39032	39149
38575	38678	38804	38906	39035	39151
38578	38679	38808	38908	39038	39154
38579	38681	38810	38909	39039	39157
38583	38682	38811	38910	39041	39159
38584	38683	38814	38915	39042	39160
38585	38684	38815	38919	39043	39161
38586	38685	38816	38921	39044	39164
38587	38686	38819	38923	39047	39166
38588	38687	38822	38926	39048	39170
38589	38690	38823	38927	39050	39171
38591	38692	38824	38929	39054	39172
38592	38695	38826	38930	39056	39179
38594	38698	38827	38933	39062	39180
38596	38699	38828	38934	39063	39183
38598	38700	38830	38935	39064	39185
38599	38702	38831	38938	39067	39186
38600	38703	38832	38939	39071	39187
38602	38706	38834	38943	39073	39188
38603	38707	38835	38944	39075	39192
38609	38708	38838	38945	39077	39193
38610	38709	38839	38947	39078	39194
38614	38710	38840	38948	39079	39195
38616	38713	38844	38950	39082	39198
38617	38717	38845	38953	39084	39199
38619	38719	38847	38955	39086	39200
38620	38720	38850	38964	39088	39203
38622	38721	38852	38968	39089	39204
38623	38722	38853	38969	39090	39207
38625	38727	38855	38971	39091	39210
38628	38728	38856	38975	39097	39211
38629	38731	38858	38976	39099	39212
38630	38734	38859	38978	39100	39213
38631	38738	38862	38980	39104	39214
38633	38739	38863	38983	39105	39220
38635	38740	38865	38985	39106	39227
38636	38742	38866	38986	39107	39230

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
39232	39362	39487	39602	39726	39823
39235	39364	39488	39606	39727	39824
39236	39366	39490	39607	39728	39825
39237	39367	39493	39608	39729	39826
39243	39368	39495	39609	39731	39827
39244	39370	39496	39611	39732	39830
39246	39374	39497	39613	39733	39831
39247	39375	39498	39616	39735	39833
39248	39384	39499	39617	39739	39835
39252	39385	39500	39619	39740	39839
39253	39386	39502	39625	39741	39841
39255	39392	39503	39626	39743	39842
39256	39394	39505	39629	39744	39843
39259	39396	39506	39631	39745	39849
39261	39399	39509	39632	39746	39850
39262	39401	39511	39634	39748	39854
39263	39402	39512	39635	39749	39858
39265	39404	39515	39636	39752	39860
39267	39405	39517	39638	39753	39864
39268	39408	39518	39640	39755	39865
39276	39412	39522	39641	39756	39868
39284	39413	39525	39642	39757	39873
39285	39414	39527	39646	39762	39875
39286	39417	39530	39647	39763	39877
39290	39418	39531	39648	39764	39878
39298	39420	39532	39651	39766	39885
39300	39421	39535	39652	39767	39887
39302	39432	39537	39654	39768	39888
39306	39434	39540	39655	39769	39895
39308	39436	39541	39662	39770	39897
39309	39438	39544	39664	39771	39898
39311	39440	39545	39666	39772	39902
39312	39446	39546	39668	39774	39906
39313	39449	39551	39670	39775	39907
39314	39450	39557	39671	39776	39909
39318	39451	39558	39673	39781	39910
39320	39454	39561	39675	39782	39915
39321	39455	39566	39676	39783	39917
39322	39458	39569	39677	39785	39919
39325	39460	39570	39679	39788	39920
39326	39462	39571	39684	39789	39922
39327	39463	39572	39685	39793	39923
39328	39464	39574	39690	39794	39926
39333	39469	39576	39693	39796	39929
39335	39470	39577	39697	39797	39930
39336	39472	39579	39698	39798	39931
39337	39473	39580	39699	39801	39932
39338	39475	39582	39702	39802	39933
39340	39476	39583	39706	39805	39934
39343	39477	39587	39707	39806	39935
39344	39478	39588	39709	39807	39937
39346	39479	39593	39710	39810	39938
39348	39480	39595	39713	39811	39940
39349	39481	39596	39716	39816	39941
39354	39482	39597	39717	39818	39942
39355	39483	39599	39718	39819	39946
39359	39484	39600	39721	39822	39947

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
39949	40046	40149	40265	40392	40504
39951	40047	40150	40266	40396	40505
39955	40048	40152	40267	40398	40508
39956	40051	40155	40268	40400	40510
39957	40052	40156	40275	40401	40511
39960	40055	40157	40276	40403	40514
39964	40056	40158	40279	40405	40516
39966	40057	40159	40280	40408	40518
39967	40062	40160	40281	40410	40519
39968	40063	40161	40284	40411	40520
39969	40067	40162	40286	40412	40523
39970	40069	40163	40288	40413	40525
39971	40070	40165	40293	40414	40526
39974	40071	40166	40294	40415	40527
39975	40074	40167	40296	40417	40528
39976	40077	40168	40299	40418	40530
39977	40080	40170	40300	40419	40531
39978	40081	40173	40301	40420	40532
39979	40082	40176	40302	40422	40534
39981	40083	40178	40303	40424	40535
39984	40085	40181	40305	40425	40536
39985	40088	40182	40306	40431	40537
39986	40089	40183	40310	40434	40538
39987	40091	40184	40311	40435	40540
39988	40093	40186	40312	40437	40541
39990	40094	40188	40314	40441	40542
39991	40095	40190	40317	40443	40543
39992	40096	40191	40320	40447	40544
39995	40097	40195	40322	40453	40545
39996	40099	40197	40325	40454	40547
39997	40100	40199	40326	40460	40548
39999	40101	40201	40327	40462	40550
40003	40103	40202	40332	40463	40551
40005	40105	40203	40334	40465	40552
40009	40106	40207	40335	40466	40553
40010	40110	40210	40338	40468	40554
40012	40111	40212	40340	40469	40559
40014	40114	40216	40341	40470	40561
40015	40117	40219	40346	40476	40563
40016	40118	40221	40347	40478	40564
40019	40119	40226	40350	40479	40566
40020	40122	40230	40355	40480	40568
40021	40123	40231	40356	40482	40569
40022	40124	40232	40358	40483	40570
40023	40125	40240	40366	40485	40571
40029	40126	40242	40368	40486	40572
40030	40127	40243	40370	40487	40573
40031	40128	40246	40378	40488	40574
40033	40130	40248	40380	40491	40575
40035	40132	40249	40382	40492	40576
40038	40138	40251	40384	40493	40577
40039	40139	40256	40386	40496	40578
40040	40140	40257	40387	40497	40580
40041	40142	40258	40388	40498	40581
40042	40143	40260	40389	40500	40583
40043	40144	40263	40390	40501	40584
40044	40147	40264	40391	40503	40587

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
40589	40684	40795	40902	41038	41140
40590	40687	40796	40903	41039	41141
40593	40689	40797	40904	41040	41143
40595	40690	40798	40910	41041	41144
40597	40693	40800	40911	41044	41146
40599	40694	40801	40923	41045	41147
40602	40695	40804	40930	41047	41150
40605	40699	40806	40932	41050	41151
40606	40700	40807	40933	41051	41155
40609	40701	40808	40935	41053	41156
40610	40702	40809	40942	41054	41158
40612	40703	40811	40945	41055	41159
40614	40706	40812	40946	41058	41161
40615	40709	40813	40948	41059	41164
40616	40710	40817	40950	41062	41165
40617	40713	40819	40951	41063	41169
40618	40714	40823	40952	41064	41170
40620	40722	40824	40953	41066	41171
40621	40728	40825	40956	41068	41174
40623	40729	40826	40957	41069	41175
40627	40733	40827	40960	41070	41177
40628	40734	40829	40963	41073	41179
40631	40737	40832	40965	41077	41180
40632	40738	40834	40966	41078	41181
40633	40739	40836	40968	41079	41182
40637	40740	40837	40970	41080	41183
40638	40741	40840	40971	41081	41185
40639	40742	40846	40972	41082	41186
40642	40743	40849	40973	41083	41187
40643	40746	40850	40974	41084	41189
40644	40748	40851	40975	41090	41190
40645	40750	40852	40976	41091	41192
40646	40751	40853	40988	41092	41193
40647	40752	40854	40989	41095	41196
40648	40755	40856	40990	41097	41199
40649	40756	40857	40991	41098	41200
40651	40757	40858	40993	41100	41201
40652	40760	40860	40995	41102	41202
40653	40762	40862	40996	41103	41204
40654	40764	40864	40997	41104	41209
40657	40767	40865	40999	41105	41210
40658	40768	40866	41003	41108	41211
40659	40771	40867	41004	41112	41213
40660	40774	40868	41006	41114	41215
40661	40775	40872	41008	41115	41220
40662	40777	40875	41009	41120	41223
40663	40778	40877	41010	41121	41225
40664	40780	40878	41013	41123	41228
40665	40781	40879	41014	41124	41230
40666	40783	40883	41015	41126	41234
40667	40784	40886	41018	41128	41236
40672	40785	40889	41019	41130	41237
40673	40787	40894	41025	41131	41240
40674	40788	40896	41029	41132	41247
40680	40789	40897	41034	41134	41248
40681	40792	40899	41035	41135	41249
40682	40793	40900	41037	41138	41251

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
41252	41378	41506	41611	41747	41869
41255	41380	41507	41612	41748	41871
41258	41382	41508	41613	41749	41872
41262	41384	41509	41616	41750	41873
41263	41387	41512	41617	41753	41874
41264	41389	41513	41620	41754	41877
41265	41390	41516	41622	41756	41879
41267	41391	41518	41624	41757	41880
41269	41392	41519	41625	41758	41882
41272	41393	41523	41626	41759	41883
41273	41394	41524	41633	41761	41884
41275	41395	41525	41636	41767	41886
41277	41397	41526	41637	41768	41888
41279	41405	41527	41642	41771	41891
41284	41408	41528	41643	41772	41892
41286	41415	41534	41646	41773	41900
41292	41416	41535	41648	41778	41902
41298	41419	41536	41651	41779	41906
41299	41420	41541	41654	41780	41909
41303	41421	41542	41656	41781	41912
41308	41423	41543	41657	41782	41916
41309	41425	41545	41663	41783	41917
41310	41427	41546	41665	41785	41918
41311	41429	41548	41670	41787	41919
41315	41430	41550	41674	41789	41924
41316	41431	41551	41675	41794	41931
41317	41432	41554	41681	41795	41940
41321	41434	41555	41682	41796	41941
41322	41435	41556	41686	41799	41942
41327	41441	41557	41689	41800	41946
41329	41445	41558	41691	41802	41947
41333	41448	41559	41692	41805	41951
41334	41451	41560	41693	41806	41952
41335	41452	41562	41695	41810	41955
41339	41454	41564	41700	41815	41958
41341	41455	41565	41701	41819	41959
41348	41456	41570	41703	41820	41964
41349	41457	41573	41705	41821	41966
41351	41458	41574	41706	41823	41967
41352	41464	41575	41707	41826	41969
41353	41465	41578	41710	41827	41972
41354	41466	41579	41711	41828	41973
41356	41468	41580	41712	41833	41984
41357	41469	41581	41713	41836	41988
41358	41471	41586	41720	41837	41990
41359	41473	41589	41721	41839	41991
41360	41474	41591	41722	41840	41993
41364	41475	41592	41726	41843	41994
41365	41477	41594	41729	41848	41995
41369	41478	41595	41734	41853	41996
41370	41479	41599	41735	41854	41997
41371	41484	41600	41736	41859	41998
41372	41486	41601	41741	41860	41999
41373	41492	41603	41742	41861	42000
41374	41493	41606	41744	41864	42003
41375	41497	41607	41745	41867	42006
41376	41505	41608	41746	41868	42008

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
42009	42108	42229	42346	42426	42549
42013	42109	42232	42349	42427	42550
42015	42112	42234	42350	42429	42551
42016	42113	42236	42352	42432	42552
42017	42114	42238	42353	42433	42555
42019	42116	42241	42354	42438	42556
42022	42118	42243	42355	42439	42563
42024	42121	42245	42356	42440	42564
42026	42122	42247	42357	42442	42565
42027	42123	42249	42358	42449	42570
42028	42125	42251	42359	42450	42572
42032	42128	42252	42360	42455	42574
42033	42134	42253	42361	42459	42577
42035	42135	42254	42362	42460	42578
42040	42137	42256	42365	42461	42581
42043	42140	42257	42369	42462	42588
42044	42141	42261	42370	42463	42589
42046	42142	42262	42372	42464	42596
42048	42143	42263	42373	42467	42598
42050	42144	42266	42375	42468	42606
42053	42147	42268	42376	42471	42608
42055	42148	42269	42378	42480	42609
42056	42150	42270	42379	42486	42611
42057	42152	42272	42380	42489	42614
42058	42153	42273	42382	42490	42617
42060	42155	42274	42383	42491	42618
42061	42157	42276	42384	42492	42619
42062	42158	42282	42386	42494	42620
42063	42159	42284	42387	42499	42621
42066	42160	42290	42388	42501	42622
42068	42161	42294	42389	42504	42624
42070	42164	42295	42390	42506	42625
42072	42165	42296	42392	42507	42626
42073	42166	42300	42393	42508	42627
42075	42167	42304	42396	42509	42628
42076	42173	42305	42397	42511	42629
42077	42176	42306	42399	42513	42630
42078	42177	42309	42400	42514	42631
42079	42178	42311	42401	42516	42634
42081	42182	42314	42402	42521	42635
42082	42187	42317	42403	42522	42636
42083	42194	42321	42404	42523	42640
42087	42197	42322	42405	42524	42641
42088	42200	42323	42406	42527	42642
42090	42202	42325	42408	42528	42643
42091	42207	42328	42410	42529	42644
42092	42209	42329	42411	42530	42647
42093	42210	42330	42412	42531	42648
42094	42212	42331	42413	42532	42651
42097	42214	42332	42414	42533	42652
42100	42215	42333	42416	42535	42657
42101	42216	42336	42418	42536	42658
42103	42218	42337	42420	42537	42659
42104	42222	42339	42421	42538	42661
42105	42225	42340	42422	42539	42662
42106	42226	42343	42424	42542	42665
42107	42227	42344	42425	42545	42666

**The following WRIT PETITIONs Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.
42667	42817	42947	43082
42669	42818	42953	43096
42671	42819	42957	43097
42674	42821	42958	43098
42677	42830	42959	43101
42678	42831	42960	43102
42680	42833	42961	43106
42683	42837	42966	43112
42689	42840	42968	43113
42691	42841	42973	43114
42693	42843	42974	43116
42694	42844	42975	43118
42695	42845	42978	43123
42699	42846	42979	43124
42700	42849	42980	43125
42701	42851	42981	43126
42708	42856	42985	43127
42709	42858	42986	43128
42714	42859	42988	43132
42716	42861	42991	43136
42717	42862	42996	43137
42719	42864	42997	43138
42726	42866	42998	43139
42727	42868	42999	43142
42732	42869	43002	43143
42734	42876	43003	43150
42737	42878	43004	
42738	42885	43005	
42739	42886	43008	
42742	42888	43015	
42744	42893	43020	
42745	42894	43023	
42750	42895	43024	
42751	42896	43025	
42755	42899	43033	
42757	42902	43035	
42758	42903	43037	
42760	42904	43038	
42765	42907	43040	
42771	42910	43044	
42772	42912	43046	
42774	42913	43051	
42778	42915	43052	
42779	42916	43053	
42783	42918	43054	
42785	42919	43055	
42788	42920	43058	
42789	42923	43060	
42791	42928	43061	
42792	42929	43064	
42794	42930	43065	
42800	42933	43069	
42802	42935	43075	
42803	42939	43077	
42805	42941	43078	
42814	42944	43079	
42816	42945	43080	

**The following WRIT PETITIONS Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

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Case No.
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Case No.
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Case No.
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**The following WRIT PETITIONS Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
723	841	948	1069	1245	1394
724	842	949	1074	1246	1396
727	843	950	1075	1247	1397
731	845	951	1078	1248	1398
732	846	953	1079	1254	1400
734	848	955	1080	1255	1401
735	849	961	1081	1258	1402
738	851	962	1082	1261	1403
739	854	963	1083	1262	1407
740	855	964	1084	1263	1411
744	857	965	1086	1265	1414
745	859	966	1087	1270	1416
752	860	967	1089	1272	1417
754	862	969	1090	1280	1419
755	870	971	1091	1285	1422
756	871	972	1095	1286	1423
757	872	974	1096	1287	1424
759	873	976	1099	1289	1425
761	874	980	1108	1291	1427
763	875	983	1111	1303	1431
764	876	984	1114	1309	1432
766	878	987	1116	1311	1434
768	879	988	1118	1312	1439
769	883	992	1122	1313	1442
774	884	993	1123	1316	1450
775	885	994	1125	1317	1451
776	886	995	1128	1318	1452
778	889	1008	1130	1319	1454
779	893	1011	1132	1321	1457
782	894	1013	1152	1326	1464
783	895	1014	1154	1328	1468
785	897	1015	1156	1333	1471
786	899	1022	1161	1336	1472
788	901	1023	1163	1338	1473
793	904	1024	1176	1342	1474
795	906	1028	1181	1345	1477
796	910	1030	1182	1346	1483
798	911	1034	1185	1347	1485
802	912	1036	1187	1348	1487
807	914	1041	1189	1349	1491
810	915	1042	1197	1356	1493
811	916	1043	1202	1357	1494
814	917	1044	1204	1358	1495
815	918	1048	1208	1359	1497
821	919	1051	1209	1361	1502
823	920	1052	1213	1362	1503
824	930	1054	1214	1363	1506
826	931	1056	1221	1366	1509
830	933	1057	1224	1367	1511
832	935	1059	1227	1368	1513
833	939	1060	1228	1377	1516
834	941	1061	1229	1378	1518
835	943	1062	1231	1381	1519
836	944	1064	1232	1382	1520
837	945	1066	1236	1391	1521
838	946	1067	1243	1392	1523
839	947	1068	1244	1393	1524

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
1525	1642	1749	1884	2014	2086
1526	1643	1751	1885	2017	2087
1527	1645	1754	1886	2018	2088
1532	1646	1755	1891	2019	2089
1533	1650	1757	1892	2020	2090
1536	1651	1758	1897	2021	2091
1540	1653	1759	1899	2023	2092
1541	1656	1761	1901	2024	2093
1543	1657	1763	1902	2028	2094
1545	1661	1764	1904	2029	2095
1546	1663	1766	1907	2030	2096
1547	1664	1771	1909	2031	2097
1549	1665	1776	1916	2032	2098
1551	1667	1778	1924	2033	2099
1552	1668	1779	1930	2034	2100
1556	1669	1782	1933	2035	2101
1560	1671	1783	1936	2036	2103
1561	1672	1784	1938	2038	2104
1564	1673	1790	1939	2039	2105
1566	1675	1793	1940	2041	2106
1568	1678	1795	1941	2042	2107
1571	1680	1796	1944	2043	2111
1572	1683	1797	1945	2045	2112
1574	1684	1799	1948	2046	2113
1577	1686	1800	1949	2047	2114
1578	1690	1802	1950	2048	2117
1579	1691	1803	1952	2049	2119
1580	1696	1805	1953	2051	2120
1581	1697	1806	1956	2053	2123
1585	1698	1809	1957	2054	2124
1587	1700	1810	1960	2055	2125
1590	1702	1811	1961	2056	2126
1591	1704	1814	1966	2057	2127
1592	1706	1819	1969	2058	2133
1593	1708	1822	1970	2059	2134
1596	1710	1823	1973	2060	2139
1599	1713	1828	1974	2061	2140
1600	1714	1832	1976	2063	2142
1602	1718	1834	1978	2064	2143
1603	1719	1835	1979	2065	2145
1604	1722	1841	1980	2066	2147
1605	1723	1842	1982	2067	2148
1609	1724	1844	1984	2068	2151
1610	1725	1845	1986	2069	2152
1611	1726	1847	1987	2070	2153
1612	1729	1851	1990	2071	2154
1616	1730	1852	1991	2072	2158
1619	1731	1853	1994	2074	2162
1621	1732	1858	1995	2075	2164
1623	1734	1863	1998	2076	2165
1626	1735	1867	1999	2077	2166
1627	1737	1868	2003	2080	2167
1629	1738	1871	2004	2081	2168
1630	1739	1875	2005	2082	2169
1637	1744	1880	2006	2083	2170
1638	1745	1881	2008	2084	2173
1641	1747	1882	2009	2085	2176

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
2182	2320	2457	2562	2689	2781
2185	2324	2458	2566	2691	2782
2189	2325	2459	2567	2694	2783
2193	2328	2460	2568	2697	2784
2195	2333	2463	2571	2698	2787
2196	2335	2464	2572	2701	2788
2200	2336	2466	2575	2703	2789
2201	2338	2467	2576	2704	2792
2202	2342	2468	2578	2706	2793
2203	2343	2469	2579	2707	2794
2204	2346	2470	2581	2708	2796
2206	2351	2472	2582	2710	2799
2210	2352	2473	2583	2711	2800
2211	2353	2474	2584	2714	2801
2212	2356	2475	2587	2715	2802
2215	2357	2476	2589	2716	2803
2216	2359	2480	2591	2721	2804
2224	2360	2482	2592	2725	2806
2225	2361	2485	2594	2726	2807
2228	2362	2487	2595	2731	2810
2236	2366	2488	2596	2732	2811
2239	2369	2489	2600	2733	2819
2240	2376	2490	2603	2734	2820
2241	2378	2491	2604	2735	2822
2243	2386	2492	2605	2736	2825
2244	2389	2493	2607	2737	2827
2245	2390	2496	2608	2738	2828
2247	2391	2497	2610	2739	2829
2250	2398	2498	2611	2740	2840
2255	2402	2499	2614	2741	2841
2257	2409	2500	2616	2742	2844
2263	2410	2501	2617	2744	2845
2266	2411	2502	2620	2745	2846
2267	2413	2505	2622	2748	2847
2271	2415	2506	2624	2751	2848
2273	2416	2508	2627	2752	2849
2277	2418	2511	2628	2753	2851
2278	2420	2514	2629	2754	2852
2282	2423	2519	2634	2755	2855
2283	2425	2520	2635	2756	2860
2284	2427	2523	2638	2757	2867
2285	2429	2527	2649	2758	2868
2286	2430	2528	2650	2761	2869
2287	2432	2530	2651	2762	2872
2290	2435	2537	2655	2763	2873
2292	2436	2538	2656	2764	2874
2293	2440	2539	2658	2766	2875
2297	2442	2540	2659	2767	2876
2298	2444	2544	2661	2768	2877
2302	2445	2547	2671	2769	2879
2303	2448	2550	2675	2771	2880
2304	2449	2554	2677	2773	2881
2311	2450	2555	2679	2774	2884
2313	2451	2557	2682	2775	2886
2314	2452	2558	2683	2776	2887
2317	2454	2559	2684	2779	2888
2318	2456	2561	2687	2780	2889

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
2890	3011	3107	3220	3330	3451
2891	3015	3108	3223	3333	3452
2892	3016	3113	3229	3336	3455
2895	3017	3116	3230	3339	3457
2898	3018	3117	3231	3340	3458
2899	3019	3118	3233	3342	3460
2900	3021	3119	3235	3344	3462
2902	3025	3120	3236	3345	3464
2903	3029	3121	3239	3348	3467
2905	3031	3122	3240	3351	3469
2909	3033	3124	3241	3353	3471
2910	3034	3125	3242	3354	3472
2911	3035	3126	3243	3356	3473
2912	3036	3127	3245	3357	3475
2913	3038	3129	3246	3362	3479
2918	3039	3130	3247	3365	3481
2919	3040	3132	3248	3368	3482
2925	3041	3133	3249	3369	3487
2926	3043	3135	3250	3371	3495
2928	3044	3137	3251	3372	3497
2929	3047	3138	3253	3373	3501
2934	3048	3139	3254	3379	3504
2936	3049	3140	3257	3382	3505
2937	3052	3141	3258	3386	3509
2940	3053	3145	3260	3387	3510
2943	3054	3146	3264	3388	3512
2944	3057	3147	3266	3390	3513
2947	3058	3149	3270	3391	3516
2948	3060	3155	3271	3392	3517
2954	3062	3156	3272	3393	3519
2958	3065	3157	3273	3396	3524
2962	3066	3158	3274	3397	3525
2963	3067	3162	3275	3399	3526
2964	3069	3165	3277	3401	3528
2966	3070	3166	3278	3402	3533
2967	3072	3167	3280	3403	3537
2968	3073	3168	3283	3404	3540
2970	3074	3172	3284	3406	3542
2972	3075	3174	3285	3407	3546
2973	3076	3175	3288	3410	3547
2979	3077	3177	3291	3412	3548
2982	3078	3179	3292	3413	3549
2984	3080	3185	3297	3414	3551
2987	3082	3188	3299	3415	3552
2988	3083	3192	3301	3416	3553
2990	3084	3194	3302	3421	3555
2991	3087	3195	3303	3422	3556
2993	3089	3199	3305	3425	3557
2997	3090	3203	3307	3427	3559
2998	3091	3205	3308	3428	3560
2999	3092	3207	3313	3430	3561
3001	3093	3211	3314	3432	3563
3002	3095	3212	3316	3434	3564
3003	3101	3213	3318	3436	3565
3006	3102	3214	3326	3438	3567
3008	3104	3215	3327	3439	3570
3009	3106	3218	3328	3446	3571

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
3572	3707	3814	3912	4043	4180
3573	3708	3815	3913	4047	4181
3583	3710	3816	3924	4050	4185
3588	3713	3818	3925	4054	4189
3590	3714	3821	3929	4055	4193
3591	3715	3823	3930	4059	4194
3592	3717	3824	3935	4060	4201
3595	3721	3825	3940	4062	4202
3598	3723	3827	3942	4064	4205
3600	3724	3829	3943	4065	4206
3601	3728	3831	3944	4066	4207
3602	3733	3832	3945	4068	4211
3604	3734	3835	3948	4069	4216
3605	3738	3836	3952	4072	4217
3607	3739	3837	3953	4073	4218
3608	3740	3838	3954	4075	4219
3609	3742	3839	3955	4077	4220
3612	3744	3842	3958	4078	4224
3613	3745	3843	3961	4084	4225
3615	3747	3844	3962	4088	4227
3616	3748	3846	3963	4089	4230
3619	3749	3847	3965	4091	4231
3620	3750	3848	3969	4092	4235
3621	3754	3849	3970	4093	4236
3623	3755	3850	3975	4094	4237
3629	3758	3852	3978	4095	4239
3630	3759	3853	3983	4098	4240
3632	3760	3855	3984	4101	4241
3633	3761	3856	3985	4102	4244
3634	3762	3857	3987	4108	4251
3637	3763	3858	3988	4112	4253
3643	3764	3859	3991	4113	4256
3644	3766	3861	3992	4115	4258
3645	3767	3862	3993	4117	4261
3651	3768	3865	3997	4122	4266
3655	3769	3871	4002	4124	4267
3658	3770	3873	4005	4127	4268
3670	3772	3875	4006	4129	4275
3672	3773	3878	4008	4130	4277
3673	3776	3879	4009	4133	4278
3676	3778	3880	4010	4134	4281
3680	3784	3881	4011	4137	4282
3681	3786	3885	4012	4140	4286
3685	3788	3886	4014	4141	4288
3686	3792	3887	4020	4142	4289
3689	3794	3890	4021	4146	4294
3690	3795	3891	4022	4148	4296
3692	3798	3892	4024	4150	4301
3693	3801	3894	4025	4154	4302
3695	3802	3896	4030	4157	4303
3696	3803	3900	4032	4162	4305
3697	3806	3903	4033	4163	4306
3699	3807	3904	4034	4166	4309
3702	3810	3905	4037	4167	4313
3703	3811	3907	4038	4174	4316
3705	3812	3909	4040	4175	4317
3706	3813	3910	4042	4178	4319

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
4326	4451	4593	4707	4830	4931
4327	4453	4596	4708	4832	4934
4329	4454	4597	4712	4833	4935
4334	4455	4598	4716	4834	4936
4335	4456	4600	4720	4835	4938
4337	4460	4602	4721	4836	4939
4341	4461	4604	4722	4837	4942
4342	4464	4606	4723	4838	4943
4343	4467	4607	4727	4840	4946
4346	4471	4610	4729	4843	4948
4353	4473	4612	4741	4844	4949
4355	4475	4615	4743	4848	4950
4356	4482	4616	4746	4852	4951
4358	4484	4617	4747	4853	4953
4359	4485	4618	4748	4855	4957
4364	4486	4620	4749	4857	4958
4368	4487	4622	4750	4859	4959
4369	4490	4623	4751	4860	4960
4370	4491	4624	4754	4862	4962
4371	4495	4625	4756	4863	4963
4373	4497	4630	4758	4865	4964
4376	4498	4633	4759	4866	4965
4377	4500	4635	4760	4868	4966
4381	4501	4636	4761	4870	4968
4382	4502	4637	4764	4871	4969
4385	4503	4638	4765	4873	4970
4387	4506	4639	4766	4874	4971
4390	4514	4640	4767	4875	4979
4391	4517	4642	4768	4876	4980
4392	4518	4645	4770	4878	4982
4393	4520	4646	4771	4882	4983
4397	4522	4647	4775	4883	4984
4398	4528	4650	4781	4886	4985
4399	4529	4655	4782	4887	4986
4403	4532	4658	4783	4889	4987
4409	4534	4659	4786	4892	4989
4411	4536	4661	4787	4893	4991
4412	4538	4662	4788	4896	4993
4413	4540	4666	4789	4897	4995
4416	4542	4670	4792	4898	4996
4417	4546	4672	4794	4900	4997
4418	4550	4673	4795	4901	4998
4419	4553	4675	4798	4902	5001
4421	4555	4676	4802	4904	5002
4422	4556	4677	4803	4906	5003
4423	4558	4683	4805	4908	5007
4424	4562	4687	4806	4909	5008
4425	4567	4690	4808	4910	5009
4426	4569	4692	4812	4911	5013
4427	4572	4693	4818	4915	5014
4429	4573	4695	4822	4917	5017
4430	4581	4696	4823	4918	5021
4432	4583	4697	4824	4919	5025
4439	4584	4699	4825	4920	5026
4441	4588	4700	4826	4922	5027
4447	4590	4701	4827	4923	5028
4448	4591	4705	4829	4928	5030

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
5031	5133	5247	5349	5489	5595
5034	5134	5248	5350	5490	5596
5035	5135	5250	5353	5491	5598
5036	5137	5252	5355	5495	5599
5037	5138	5254	5356	5504	5601
5038	5139	5258	5358	5506	5603
5039	5140	5259	5359	5508	5604
5041	5144	5260	5361	5509	5605
5042	5146	5265	5362	5510	5608
5044	5148	5266	5364	5511	5609
5045	5150	5267	5365	5512	5612
5050	5152	5268	5366	5515	5613
5051	5154	5270	5367	5516	5614
5053	5156	5271	5369	5519	5617
5060	5157	5272	5374	5521	5618
5061	5162	5274	5375	5522	5620
5063	5164	5275	5376	5525	5629
5064	5166	5278	5381	5526	5631
5065	5168	5280	5383	5527	5636
5067	5174	5282	5384	5528	5641
5069	5175	5283	5386	5529	5642
5071	5176	5285	5390	5530	5644
5072	5177	5286	5400	5531	5651
5073	5178	5288	5402	5532	5655
5078	5179	5289	5404	5533	5656
5079	5181	5292	5406	5536	5657
5081	5183	5293	5410	5538	5658
5082	5185	5294	5412	5541	5661
5083	5187	5295	5414	5543	5663
5087	5188	5296	5417	5544	5665
5088	5189	5297	5418	5546	5666
5089	5193	5298	5423	5547	5670
5090	5194	5300	5427	5551	5675
5093	5198	5302	5429	5555	5677
5095	5199	5303	5431	5558	5684
5096	5201	5306	5432	5560	5685
5098	5202	5310	5436	5563	5686
5100	5204	5311	5437	5565	5688
5101	5205	5314	5440	5566	5689
5102	5208	5317	5443	5567	5691
5108	5209	5321	5452	5570	5692
5110	5210	5323	5454	5571	5698
5111	5213	5326	5458	5572	5699
5113	5214	5328	5459	5573	5700
5114	5216	5329	5461	5576	5703
5115	5218	5331	5462	5577	5704
5116	5223	5332	5465	5578	5706
5117	5224	5333	5473	5580	5710
5118	5226	5334	5474	5582	5711
5122	5227	5336	5475	5584	5712
5124	5228	5337	5476	5585	5715
5125	5230	5338	5478	5587	5717
5126	5231	5339	5479	5589	5719
5128	5238	5341	5481	5590	5720
5129	5239	5342	5483	5592	5721
5130	5242	5345	5484	5593	5723
5132	5244	5348	5486	5594	5728

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
5729	5841	5953	6086	6212	6324
5730	5843	5954	6089	6214	6325
5731	5845	5956	6091	6219	6326
5734	5848	5960	6093	6221	6328
5735	5849	5966	6098	6223	6334
5736	5851	5974	6099	6224	6335
5737	5855	5975	6101	6226	6336
5742	5857	5977	6106	6229	6339
5744	5858	5981	6107	6230	6341
5747	5866	5983	6108	6233	6342
5752	5867	5984	6110	6235	6343
5754	5868	5985	6116	6239	6344
5756	5869	5986	6121	6240	6345
5757	5873	5987	6122	6242	6349
5760	5877	5989	6123	6244	6355
5761	5878	5990	6125	6247	6357
5762	5879	5991	6127	6248	6359
5764	5880	5996	6129	6249	6361
5765	5881	5997	6140	6250	6362
5766	5885	5999	6141	6251	6363
5768	5886	6003	6143	6253	6364
5771	5887	6005	6144	6257	6365
5774	5888	6007	6145	6258	6366
5775	5890	6008	6148	6262	6368
5778	5892	6009	6149	6263	6369
5783	5893	6010	6151	6265	6370
5784	5894	6014	6153	6267	6373
5789	5895	6017	6154	6270	6375
5790	5897	6018	6155	6271	6376
5792	5898	6021	6158	6272	6377
5798	5900	6022	6159	6274	6378
5801	5905	6024	6162	6276	6380
5802	5906	6025	6164	6277	6381
5803	5909	6027	6166	6278	6383
5804	5910	6034	6169	6279	6385
5805	5911	6038	6171	6280	6386
5806	5912	6039	6172	6282	6387
5807	5914	6046	6173	6283	6391
5808	5915	6047	6176	6284	6394
5809	5916	6049	6177	6286	6399
5811	5917	6050	6178	6287	6400
5814	5921	6053	6181	6288	6403
5815	5922	6054	6182	6290	6408
5817	5924	6055	6183	6291	6410
5819	5926	6059	6185	6293	6413
5820	5928	6060	6187	6295	6415
5821	5930	6066	6191	6297	6417
5822	5931	6067	6192	6298	6418
5827	5932	6070	6193	6301	6419
5829	5933	6072	6195	6302	6421
5831	5935	6073	6197	6308	6422
5833	5936	6075	6198	6311	6426
5834	5937	6077	6204	6312	6427
5835	5940	6078	6205	6313	6428
5836	5946	6079	6207	6315	6433
5837	5947	6081	6208	6317	6435
5839	5950	6085	6211	6318	6436

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
6439	6561	6675	6785	6905	7035
6440	6564	6677	6786	6906	7036
6441	6565	6679	6787	6907	7041
6442	6566	6683	6790	6912	7047
6446	6567	6684	6791	6913	7048
6447	6568	6690	6792	6916	7049
6452	6573	6691	6794	6921	7053
6456	6574	6693	6795	6923	7057
6458	6575	6695	6796	6925	7058
6459	6577	6696	6797	6932	7059
6460	6581	6697	6798	6933	7060
6463	6582	6698	6800	6934	7061
6465	6583	6700	6802	6936	7063
6468	6584	6701	6806	6937	7064
6471	6585	6703	6807	6941	7065
6473	6587	6705	6813	6942	7066
6477	6588	6707	6814	6944	7070
6478	6590	6710	6816	6947	7072
6480	6591	6711	6817	6949	7077
6481	6595	6712	6819	6954	7082
6482	6596	6713	6820	6955	7084
6483	6597	6714	6824	6959	7085
6484	6600	6715	6825	6960	7089
6485	6602	6717	6827	6963	7095
6488	6605	6718	6833	6965	7097
6489	6611	6720	6834	6966	7100
6492	6615	6721	6841	6968	7101
6493	6618	6723	6843	6971	7104
6495	6619	6724	6847	6973	7106
6498	6621	6727	6851	6974	7107
6499	6622	6728	6852	6981	7108
6501	6623	6733	6855	6982	7110
6508	6624	6736	6856	6983	7116
6515	6625	6739	6857	6984	7117
6517	6626	6740	6858	6985	7118
6521	6627	6741	6859	6986	7120
6523	6631	6742	6860	6987	7123
6525	6633	6744	6861	6990	7125
6527	6637	6745	6862	6991	7128
6530	6639	6747	6866	6992	7135
6531	6642	6749	6867	6993	7136
6532	6645	6750	6868	6997	7139
6533	6646	6755	6869	6998	7144
6535	6648	6756	6871	6999	7149
6537	6652	6760	6872	7005	7151
6538	6653	6761	6876	7009	7152
6541	6654	6762	6879	7011	7155
6542	6655	6763	6885	7018	7156
6543	6656	6764	6886	7020	7162
6544	6658	6766	6887	7022	7163
6545	6659	6767	6892	7023	7164
6547	6660	6769	6893	7024	7165
6548	6663	6770	6895	7028	7172
6557	6664	6775	6896	7029	7174
6558	6668	6781	6897	7032	7179
6559	6669	6783	6898	7033	7183
6560	6674	6784	6903	7034	7186

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
7187	7332	7490	7625	7731	7840
7190	7338	7493	7626	7733	7841
7193	7339	7494	7630	7734	7842
7194	7340	7495	7631	7739	7846
7195	7343	7498	7634	7742	7847
7196	7348	7505	7635	7744	7848
7198	7349	7513	7638	7746	7849
7199	7353	7514	7640	7748	7851
7201	7358	7528	7641	7750	7854
7202	7359	7530	7643	7752	7856
7203	7360	7531	7644	7753	7857
7205	7362	7534	7645	7755	7858
7213	7371	7537	7646	7757	7859
7218	7372	7538	7647	7758	7860
7220	7373	7539	7648	7761	7861
7227	7374	7547	7649	7762	7862
7233	7378	7549	7650	7764	7864
7235	7382	7553	7652	7768	7865
7236	7383	7554	7654	7769	7868
7239	7384	7560	7655	7770	7869
7240	7386	7561	7656	7771	7870
7245	7387	7563	7657	7772	7871
7246	7389	7570	7658	7774	7874
7248	7391	7572	7659	7777	7875
7253	7396	7573	7664	7782	7876
7254	7397	7575	7666	7783	7877
7256	7398	7576	7668	7784	7878
7261	7403	7578	7669	7787	7880
7262	7406	7580	7671	7788	7882
7264	7409	7582	7674	7789	7885
7265	7411	7584	7675	7790	7886
7266	7413	7586	7676	7793	7890
7269	7414	7589	7679	7795	7891
7271	7415	7590	7689	7798	7892
7274	7416	7592	7692	7802	7894
7275	7417	7594	7694	7803	7896
7276	7422	7595	7695	7804	7897
7277	7425	7596	7698	7806	7904
7281	7428	7598	7700	7807	7908
7284	7433	7599	7701	7809	7909
7289	7439	7600	7705	7810	7912
7292	7441	7601	7706	7811	7914
7293	7445	7602	7708	7812	7919
7295	7446	7604	7709	7813	7920
7296	7448	7605	7710	7815	7922
7299	7450	7606	7713	7819	7924
7302	7451	7608	7714	7820	7928
7306	7454	7609	7715	7821	7929
7308	7455	7611	7718	7822	7930
7310	7464	7615	7719	7823	7936
7314	7466	7616	7720	7824	7939
7316	7471	7617	7721	7827	7940
7319	7473	7618	7724	7828	7941
7325	7477	7620	7725	7830	7946
7329	7480	7621	7728	7831	7949
7330	7481	7622	7729	7832	7951
7331	7489	7623	7730	7834	7955

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
7956	8068	8200	8322	8445	8564
7959	8069	8201	8323	8446	8566
7962	8070	8202	8324	8447	8567
7963	8071	8204	8325	8449	8569
7964	8074	8206	8327	8451	8571
7966	8078	8213	8332	8454	8572
7967	8080	8215	8333	8456	8573
7974	8082	8216	8334	8459	8576
7976	8083	8217	8339	8460	8577
7978	8086	8219	8340	8461	8579
7979	8089	8221	8342	8463	8580
7982	8090	8223	8348	8466	8583
7984	8092	8226	8349	8468	8586
7986	8093	8227	8352	8469	8590
7987	8094	8230	8359	8471	8591
7991	8095	8231	8360	8472	8593
7992	8097	8232	8364	8473	8595
7993	8101	8233	8368	8480	8599
7995	8103	8235	8369	8481	8602
7997	8108	8237	8371	8483	8603
8000	8110	8248	8373	8485	8604
8001	8111	8250	8375	8488	8605
8002	8112	8252	8378	8492	8606
8003	8115	8253	8382	8494	8607
8004	8116	8254	8383	8496	8608
8007	8118	8255	8386	8497	8609
8009	8119	8256	8388	8499	8611
8010	8123	8257	8389	8500	8612
8012	8125	8259	8391	8501	8618
8013	8126	8260	8393	8502	8619
8018	8127	8261	8394	8508	8622
8019	8129	8262	8395	8510	8625
8020	8130	8264	8397	8512	8626
8021	8131	8268	8398	8517	8627
8022	8136	8269	8399	8518	8628
8027	8142	8271	8400	8523	8632
8029	8145	8272	8404	8527	8635
8030	8147	8275	8405	8529	8636
8031	8149	8276	8407	8531	8640
8032	8150	8277	8408	8533	8645
8033	8151	8280	8410	8534	8646
8034	8158	8286	8412	8538	8647
8037	8159	8287	8414	8539	8648
8038	8160	8294	8415	8540	8651
8041	8161	8295	8417	8542	8652
8046	8163	8296	8419	8543	8661
8047	8165	8298	8426	8544	8662
8049	8170	8299	8427	8545	8663
8050	8171	8302	8428	8547	8665
8051	8172	8311	8429	8548	8666
8056	8177	8312	8430	8549	8668
8057	8180	8313	8432	8550	8671
8058	8182	8314	8435	8556	8673
8060	8186	8315	8436	8557	8674
8062	8189	8318	8438	8558	8676
8063	8190	8319	8439	8560	8677
8067	8199	8320	8443	8563	8678

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
8679	8799	8926	9069	9191	9325
8685	8803	8927	9070	9193	9326
8686	8808	8932	9071	9194	9327
8690	8811	8933	9076	9197	9328
8691	8818	8934	9079	9198	9340
8692	8819	8936	9081	9199	9341
8694	8820	8937	9083	9200	9347
8695	8821	8938	9085	9201	9354
8697	8824	8939	9088	9202	9357
8698	8826	8942	9089	9204	9359
8699	8828	8944	9090	9205	9363
8701	8831	8945	9091	9206	9364
8705	8832	8946	9092	9209	9367
8707	8833	8950	9093	9212	9369
8708	8835	8957	9098	9216	9371
8710	8836	8960	9099	9217	9373
8711	8837	8964	9100	9218	9374
8712	8838	8967	9102	9220	9379
8714	8840	8973	9104	9221	9386
8719	8842	8975	9107	9224	9392
8720	8844	8978	9109	9229	9394
8721	8845	8979	9111	9231	9396
8722	8847	8981	9115	9233	9397
8724	8848	8982	9118	9234	9398
8725	8849	8983	9120	9235	9399
8729	8850	8988	9123	9238	9401
8731	8853	8990	9126	9240	9402
8735	8854	8992	9127	9243	9403
8736	8855	8995	9129	9250	9406
8738	8858	8996	9131	9251	9409
8740	8859	8997	9132	9254	9411
8742	8861	9003	9133	9260	9412
8743	8863	9006	9134	9261	9413
8745	8867	9008	9135	9262	9416
8746	8869	9009	9136	9263	9421
8748	8870	9020	9137	9265	9422
8749	8872	9023	9138	9266	9423
8750	8875	9026	9139	9267	9425
8753	8885	9029	9147	9269	9426
8754	8888	9030	9148	9270	9429
8755	8889	9031	9150	9271	9431
8756	8893	9032	9152	9275	9432
8757	8897	9034	9153	9279	9436
8761	8898	9035	9158	9281	9437
8764	8900	9038	9160	9284	9439
8765	8901	9040	9164	9289	9440
8769	8903	9042	9170	9292	9442
8778	8904	9045	9176	9296	9445
8780	8905	9047	9177	9298	9446
8782	8907	9049	9179	9299	9447
8786	8912	9050	9181	9303	9449
8791	8914	9051	9182	9307	9452
8793	8915	9052	9183	9311	9458
8794	8917	9057	9184	9313	9459
8795	8918	9058	9185	9316	9460
8796	8919	9060	9186	9323	9463
8798	8925	9068	9190	9324	9464

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
9468	9594	9714	9836	9953	10084
9469	9596	9719	9838	9954	10088
9470	9599	9721	9839	9961	10097
9471	9600	9722	9840	9962	10100
9474	9607	9723	9844	9964	10105
9477	9608	9724	9845	9966	10109
9478	9614	9725	9846	9967	10110
9483	9615	9726	9848	9970	10112
9484	9616	9727	9850	9972	10117
9493	9618	9728	9851	9973	10118
9495	9621	9729	9852	9976	10119
9496	9622	9731	9854	9977	10120
9497	9624	9734	9860	9980	10122
9498	9627	9737	9862	9983	10123
9499	9628	9738	9863	9986	10125
9502	9632	9740	9867	9987	10126
9505	9633	9741	9869	9988	10128
9509	9634	9742	9870	9990	10130
9513	9635	9744	9873	9991	10133
9514	9637	9745	9875	9993	10137
9515	9638	9748	9876	9998	10138
9518	9639	9756	9877	10001	10140
9522	9641	9758	9880	10003	10142
9523	9642	9763	9881	10005	10145
9526	9644	9765	9883	10006	10147
9527	9646	9767	9884	10008	10149
9528	9650	9768	9885	10009	10154
9530	9653	9769	9886	10012	10157
9533	9654	9770	9888	10014	10162
9534	9655	9771	9889	10015	10163
9536	9657	9776	9897	10016	10164
9537	9658	9780	9900	10019	10165
9544	9659	9786	9902	10020	10174
9545	9660	9787	9903	10022	10176
9550	9661	9793	9905	10024	10185
9552	9662	9795	9908	10025	10186
9553	9664	9796	9910	10026	10189
9554	9667	9797	9912	10028	10190
9555	9670	9798	9913	10033	10192
9557	9671	9802	9914	10034	10193
9558	9672	9804	9920	10036	10195
9561	9673	9806	9924	10039	10197
9563	9675	9807	9928	10040	10199
9567	9677	9810	9932	10043	10200
9568	9680	9811	9936	10046	10201
9570	9681	9813	9938	10048	10202
9572	9682	9815	9939	10052	10204
9573	9685	9817	9940	10053	10206
9574	9687	9818	9941	10054	10208
9578	9691	9821	9942	10055	10217
9583	9697	9822	9945	10060	10218
9584	9704	9824	9946	10061	10220
9588	9705	9826	9947	10063	10221
9589	9706	9827	9948	10064	10224
9590	9709	9829	9949	10066	10227
9592	9710	9830	9951	10070	10232
9593	9713	9831	9952	10072	10235

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
10237	10357	10477	10588	10711	10840
10238	10358	10481	10589	10712	10842
10239	10359	10485	10590	10713	10843
10240	10361	10486	10591	10719	10844
10245	10363	10487	10592	10720	10845
10246	10364	10489	10593	10721	10848
10250	10365	10490	10594	10724	10849
10252	10366	10491	10595	10728	10851
10253	10367	10492	10599	10732	10854
10257	10368	10493	10601	10736	10856
10259	10370	10494	10603	10738	10859
10260	10372	10496	10605	10741	10861
10261	10373	10498	10612	10742	10862
10263	10374	10499	10615	10744	10863
10268	10375	10502	10616	10746	10864
10269	10376	10503	10620	10747	10869
10272	10377	10506	10624	10748	10873
10274	10380	10510	10626	10749	10874
10276	10382	10511	10627	10750	10880
10277	10384	10512	10628	10751	10883
10280	10386	10513	10629	10755	10884
10282	10390	10514	10632	10756	10886
10283	10394	10515	10633	10758	10887
10284	10396	10518	10638	10759	10889
10286	10398	10519	10643	10760	10895
10287	10401	10520	10645	10763	10896
10290	10402	10521	10646	10766	10897
10292	10403	10528	10647	10767	10899
10294	10404	10530	10651	10769	10900
10295	10405	10532	10652	10770	10903
10296	10406	10533	10653	10772	10910
10301	10407	10534	10658	10773	10914
10302	10414	10536	10660	10774	10915
10303	10416	10537	10661	10776	10919
10305	10417	10538	10662	10778	10920
10306	10419	10539	10663	10779	10922
10309	10420	10540	10668	10785	10923
10316	10421	10543	10669	10788	10924
10317	10422	10546	10670	10789	10929
10318	10424	10549	10671	10790	10930
10320	10428	10554	10673	10791	10931
10321	10430	10555	10674	10793	10935
10322	10433	10559	10675	10797	10937
10323	10434	10562	10676	10804	10940
10324	10439	10565	10678	10805	10942
10328	10446	10566	10680	10808	10948
10329	10449	10569	10683	10811	10949
10330	10452	10570	10686	10812	10950
10331	10454	10571	10690	10813	10954
10332	10455	10572	10691	10815	10956
10337	10459	10573	10697	10818	10958
10340	10462	10575	10698	10823	10959
10341	10463	10576	10701	10827	10960
10342	10464	10583	10704	10828	10961
10345	10472	10584	10705	10831	10963
10349	10474	10585	10707	10835	10964
10355	10476	10586	10710	10837	10965

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
10966	11082	11197	11329	11453	11639
10967	11084	11198	11330	11454	11640
10969	11085	11199	11333	11458	11641
10971	11088	11200	11336	11460	11644
10972	11092	11201	11338	11475	11652
10977	11093	11202	11342	11477	11653
10982	11095	11203	11346	11484	11657
10985	11096	11204	11347	11485	11658
10986	11098	11205	11349	11486	11660
10987	11099	11207	11352	11487	11661
10988	11102	11209	11354	11491	11663
10991	11104	11210	11355	11495	11664
10992	11105	11213	11358	11504	11665
10994	11106	11216	11361	11506	11667
10995	11108	11223	11362	11511	11669
10997	11110	11224	11363	11513	11670
10998	11111	11225	11364	11519	11671
11001	11112	11235	11365	11521	11674
11002	11114	11237	11366	11524	11675
11003	11120	11242	11367	11526	11676
11004	11121	11244	11368	11527	11677
11005	11124	11246	11369	11531	11678
11006	11126	11247	11371	11533	11679
11007	11133	11249	11375	11534	11682
11012	11134	11250	11376	11535	11683
11013	11135	11254	11377	11539	11687
11016	11136	11259	11380	11541	11690
11018	11138	11261	11383	11542	11691
11019	11139	11264	11385	11545	11693
11023	11148	11270	11386	11555	11697
11024	11149	11274	11389	11556	11700
11025	11150	11275	11397	11557	11702
11028	11155	11276	11398	11560	11705
11029	11156	11279	11401	11561	11706
11030	11158	11282	11404	11564	11707
11034	11159	11283	11406	11567	11710
11035	11162	11284	11411	11568	11711
11036	11164	11288	11414	11569	11718
11037	11165	11289	11415	11570	11724
11038	11166	11291	11416	11574	11726
11043	11168	11294	11418	11583	11730
11045	11170	11300	11420	11596	11733
11051	11171	11301	11421	11598	11735
11052	11175	11302	11425	11602	11737
11053	11176	11304	11427	11607	11744
11054	11177	11305	11431	11608	11745
11059	11178	11306	11432	11612	11746
11060	11181	11307	11435	11614	11755
11063	11182	11309	11436	11617	11759
11064	11183	11311	11438	11619	11760
11065	11184	11314	11441	11622	11761
11066	11187	11315	11444	11626	11763
11068	11190	11321	11445	11627	11768
11070	11191	11324	11447	11630	11770
11073	11194	11325	11448	11631	11771
11078	11195	11326	11451	11637	11772
11081	11196	11328	11452	11638	11779

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
11780	11906	12019	12161	12291	12428
11782	11907	12020	12162	12295	12430
11784	11908	12021	12163	12299	12434
11786	11910	12023	12164	12300	12436
11787	11913	12024	12167	12301	12438
11788	11916	12025	12171	12302	12439
11789	11918	12027	12173	12303	12445
11790	11919	12028	12179	12305	12448
11793	11922	12032	12180	12306	12454
11794	11925	12036	12181	12307	12456
11800	11926	12038	12183	12311	12458
11801	11928	12040	12186	12316	12460
11810	11930	12046	12188	12317	12461
11817	11931	12049	12195	12318	12463
11822	11932	12050	12196	12321	12468
11823	11933	12051	12197	12322	12469
11824	11935	12053	12198	12324	12472
11825	11936	12054	12199	12326	12475
11829	11937	12056	12200	12328	12476
11842	11939	12058	12201	12333	12479
11846	11940	12064	12203	12336	12482
11849	11942	12067	12204	12338	12485
11850	11944	12070	12205	12340	12489
11851	11946	12072	12212	12341	12497
11853	11947	12076	12216	12347	12499
11855	11948	12086	12219	12349	12500
11856	11949	12090	12220	12357	12505
11857	11954	12092	12223	12359	12508
11858	11956	12093	12224	12364	12510
11861	11957	12099	12228	12365	12511
11862	11959	12101	12229	12367	12512
11863	11960	12103	12231	12369	12514
11865	11964	12104	12233	12376	12515
11866	11965	12106	12234	12379	12518
11867	11968	12107	12241	12381	12519
11869	11970	12113	12242	12382	12521
11871	11972	12115	12243	12384	12524
11874	11973	12119	12245	12385	12526
11875	11974	12120	12248	12388	12528
11877	11975	12121	12249	12389	12530
11878	11979	12122	12250	12390	12532
11880	11980	12124	12251	12391	12533
11885	11981	12129	12253	12392	12537
11887	11982	12132	12255	12393	12540
11888	11986	12133	12258	12395	12541
11890	11987	12134	12264	12397	12542
11891	11988	12135	12269	12398	12548
11893	11989	12137	12270	12400	12549
11894	11990	12138	12271	12403	12552
11895	11991	12140	12275	12405	12553
11896	11995	12146	12276	12410	12555
11897	11996	12147	12278	12411	12558
11899	11997	12149	12279	12412	12567
11900	12002	12151	12280	12416	12569
11902	12005	12153	12285	12418	12571
11904	12009	12155	12288	12422	12572
11905	12015	12159	12289	12426	12573

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
12578	12701	12843	12942	13071	13193
12579	12702	12846	12943	13075	13194
12580	12703	12850	12945	13083	13195
12582	12707	12851	12947	13085	13196
12583	12710	12852	12951	13088	13197
12584	12712	12853	12952	13094	13199
12585	12713	12854	12954	13095	13201
12586	12716	12855	12959	13096	13202
12588	12719	12856	12962	13099	13204
12590	12723	12857	12963	13102	13205
12591	12725	12859	12965	13103	13208
12596	12727	12860	12966	13106	13209
12597	12729	12861	12969	13107	13212
12599	12730	12862	12970	13108	13214
12605	12731	12866	12971	13110	13216
12608	12736	12868	12975	13112	13218
12609	12737	12872	12976	13118	13219
12611	12743	12873	12978	13119	13220
12613	12749	12875	12980	13122	13221
12615	12753	12876	12981	13123	13223
12616	12754	12877	12985	13124	13224
12621	12756	12879	12987	13127	13225
12622	12760	12883	12988	13129	13229
12623	12766	12884	12995	13130	13233
12624	12767	12885	12998	13133	13237
12625	12771	12886	12999	13135	13244
12628	12772	12887	13000	13136	13247
12630	12773	12890	13002	13137	13249
12633	12774	12894	13003	13138	13251
12634	12775	12895	13004	13139	13252
12636	12777	12896	13005	13140	13254
12637	12779	12897	13008	13141	13256
12638	12783	12898	13010	13144	13257
12651	12785	12899	13012	13147	13258
12652	12787	12900	13018	13148	13260
12655	12792	12902	13020	13149	13261
12658	12793	12903	13022	13150	13262
12659	12794	12905	13024	13157	13266
12660	12797	12906	13025	13158	13269
12661	12798	12912	13026	13159	13273
12662	12799	12916	13030	13162	13274
12663	12800	12917	13031	13169	13276
12664	12803	12918	13033	13170	13277
12667	12804	12919	13036	13171	13281
12668	12805	12925	13038	13172	13282
12673	12807	12926	13039	13174	13283
12680	12808	12927	13044	13175	13284
12683	12811	12931	13046	13178	13286
12684	12812	12933	13047	13179	13287
12686	12821	12934	13049	13182	13288
12687	12822	12935	13051	13184	13289
12689	12824	12936	13052	13186	13290
12690	12825	12937	13054	13187	13293
12691	12832	12938	13059	13188	13294
12692	12834	12939	13066	13189	13295
12695	12835	12940	13067	13191	13296
12700	12839	12941	13069	13192	13298

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
13300	13423	13544	13693	13835	13973
13302	13424	13546	13695	13840	13980
13305	13425	13548	13699	13841	13982
13306	13429	13550	13700	13844	13983
13308	13439	13551	13701	13848	13988
13311	13443	13554	13703	13852	13990
13312	13444	13556	13705	13859	13994
13313	13446	13558	13706	13862	14000
13316	13447	13560	13709	13863	14001
13318	13450	13562	13710	13866	14005
13320	13451	13564	13712	13868	14007
13323	13452	13565	13714	13871	14009
13324	13453	13569	13715	13872	14014
13325	13464	13570	13716	13873	14015
13326	13474	13572	13717	13874	14016
13328	13475	13574	13720	13875	14018
13329	13476	13578	13722	13876	14020
13333	13478	13580	13724	13877	14028
13337	13479	13581	13727	13880	14029
13338	13481	13583	13728	13881	14033
13342	13484	13586	13729	13885	14034
13343	13485	13593	13730	13889	14035
13344	13486	13594	13734	13890	14038
13346	13487	13595	13739	13891	14044
13347	13488	13597	13741	13892	14045
13348	13489	13599	13744	13894	14048
13350	13494	13601	13745	13896	14053
13353	13495	13603	13746	13899	14059
13355	13497	13606	13751	13900	14062
13357	13498	13610	13753	13902	14070
13359	13500	13611	13754	13903	14074
13361	13501	13613	13759	13908	14076
13362	13503	13616	13760	13909	14077
13363	13504	13617	13764	13912	14079
13365	13505	13619	13766	13913	14084
13366	13508	13620	13769	13916	14085
13368	13512	13621	13773	13918	14088
13369	13513	13623	13774	13919	14089
13370	13515	13633	13786	13925	14090
13371	13516	13635	13787	13928	14092
13372	13518	13636	13788	13933	14102
13377	13519	13638	13790	13935	14107
13379	13522	13646	13791	13936	14112
13380	13523	13648	13792	13938	14115
13382	13524	13652	13793	13939	14116
13383	13526	13654	13794	13940	14120
13384	13527	13657	13795	13941	14124
13387	13529	13659	13799	13945	14125
13390	13530	13661	13808	13949	14128
13392	13531	13667	13816	13950	14129
13395	13532	13670	13817	13955	14131
13397	13535	13672	13819	13959	14133
13409	13538	13673	13827	13965	14138
13411	13539	13677	13829	13966	14141
13416	13540	13683	13830	13968	14143
13419	13541	13684	13831	13969	14149
13420	13542	13687	13833	13971	14152

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
14155	14287	14428	14554	14684	14840
14158	14289	14431	14556	14688	14841
14159	14290	14432	14557	14691	14842
14160	14293	14435	14558	14692	14843
14162	14294	14436	14559	14694	14845
14166	14297	14437	14562	14695	14848
14170	14299	14442	14563	14700	14853
14172	14301	14447	14567	14706	14854
14178	14302	14448	14575	14708	14856
14179	14307	14450	14576	14709	14857
14181	14308	14451	14578	14710	14860
14182	14309	14452	14581	14718	14864
14184	14310	14453	14584	14720	14866
14185	14312	14457	14585	14722	14868
14187	14313	14458	14586	14723	14870
14190	14315	14459	14588	14724	14872
14193	14319	14461	14595	14725	14876
14200	14322	14462	14596	14726	14877
14201	14323	14467	14597	14727	14879
14202	14326	14470	14598	14731	14880
14207	14329	14473	14601	14733	14888
14208	14330	14475	14602	14734	14893
14211	14338	14479	14605	14735	14900
14213	14344	14481	14615	14736	14901
14214	14349	14483	14617	14740	14906
14216	14350	14484	14618	14741	14907
14217	14354	14486	14619	14742	14910
14221	14364	14488	14623	14743	14912
14222	14365	14492	14624	14745	14914
14224	14366	14494	14625	14749	14917
14225	14368	14495	14627	14751	14918
14226	14371	14499	14628	14757	14921
14230	14373	14501	14631	14765	14922
14233	14374	14504	14632	14773	14924
14235	14376	14509	14633	14778	14925
14240	14377	14511	14637	14779	14926
14244	14380	14512	14638	14782	14927
14246	14381	14514	14640	14785	14928
14249	14383	14516	14641	14791	14931
14251	14386	14519	14644	14794	14932
14252	14389	14520	14649	14797	14937
14256	14391	14522	14651	14798	14938
14259	14392	14523	14653	14800	14939
14263	14400	14524	14656	14802	14940
14264	14402	14527	14657	14805	14941
14265	14403	14533	14659	14807	14942
14270	14406	14534	14660	14809	14944
14271	14407	14535	14662	14810	14947
14272	14409	14539	14663	14823	14948
14275	14410	14540	14665	14824	14949
14276	14413	14542	14666	14826	14951
14278	14414	14543	14671	14832	14952
14279	14418	14545	14672	14833	14957
14280	14420	14547	14674	14836	14959
14281	14422	14549	14676	14837	14961
14283	14424	14551	14679	14838	14964
14286	14426	14552	14682	14839	14965

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
14974	15113	15233	15361	15529	15665
14976	15114	15240	15366	15531	15666
14981	15116	15241	15367	15532	15668
14982	15117	15242	15368	15538	15669
14985	15119	15244	15369	15540	15670
14986	15120	15246	15377	15541	15671
14987	15122	15250	15378	15546	15672
14989	15123	15251	15380	15547	15673
14990	15124	15255	15382	15550	15674
14993	15125	15256	15383	15551	15676
14995	15129	15258	15385	15553	15677
14997	15131	15261	15387	15554	15682
14998	15133	15262	15396	15560	15683
15002	15134	15267	15401	15564	15684
15003	15135	15268	15407	15565	15686
15004	15139	15269	15409	15566	15688
15005	15141	15271	15410	15568	15690
15007	15143	15272	15416	15569	15692
15009	15147	15275	15417	15571	15694
15012	15148	15276	15420	15573	15696
15014	15150	15279	15424	15575	15697
15017	15152	15280	15427	15580	15699
15018	15153	15281	15431	15584	15701
15019	15154	15286	15434	15585	15703
15020	15155	15293	15438	15587	15704
15023	15167	15294	15445	15588	15707
15026	15171	15299	15446	15591	15710
15028	15172	15301	15453	15593	15711
15030	15173	15303	15454	15596	15713
15031	15176	15304	15455	15599	15717
15035	15177	15305	15462	15600	15719
15038	15179	15306	15463	15603	15721
15039	15181	15309	15466	15606	15722
15043	15185	15310	15467	15608	15724
15045	15186	15311	15471	15610	15725
15046	15187	15315	15472	15611	15726
15049	15188	15318	15473	15612	15727
15051	15189	15319	15475	15615	15729
15056	15193	15320	15476	15616	15734
15060	15195	15321	15477	15617	15735
15061	15196	15324	15480	15618	15738
15062	15200	15325	15481	15619	15739
15065	15201	15326	15489	15626	15740
15075	15205	15333	15491	15627	15741
15078	15206	15334	15494	15630	15743
15079	15207	15337	15495	15632	15744
15081	15209	15339	15499	15633	15746
15083	15215	15340	15506	15637	15747
15087	15218	15346	15507	15641	15751
15089	15219	15347	15509	15651	15755
15092	15223	15349	15511	15653	15757
15093	15225	15351	15515	15654	15760
15097	15227	15352	15516	15657	15761
15099	15228	15353	15518	15660	15763
15101	15229	15354	15521	15661	15764
15104	15230	15355	15522	15662	15766
15107	15232	15356	15525	15664	15767

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
15773	15925	16052	16211	16372	16497
15780	15928	16053	16213	16375	16498
15784	15929	16054	16222	16376	16499
15786	15933	16057	16223	16377	16500
15787	15934	16059	16224	16378	16501
15788	15936	16060	16227	16379	16502
15789	15941	16065	16228	16387	16504
15790	15945	16067	16229	16388	16512
15793	15946	16068	16231	16390	16517
15798	15947	16069	16234	16396	16525
15799	15949	16071	16235	16399	16526
15805	15950	16073	16236	16401	16528
15806	15952	16074	16237	16402	16529
15813	15953	16075	16238	16405	16530
15815	15958	16076	16242	16409	16532
15817	15959	16077	16243	16411	16534
15821	15960	16078	16247	16414	16536
15823	15963	16079	16248	16418	16540
15824	15964	16080	16249	16419	16544
15827	15965	16081	16252	16423	16553
15837	15969	16087	16259	16424	16560
15839	15972	16088	16263	16425	16563
15840	15973	16089	16264	16427	16565
15842	15974	16090	16267	16428	16568
15843	15981	16094	16269	16429	16570
15847	15982	16096	16270	16430	16571
15850	15984	16098	16280	16432	16574
15851	15990	16101	16282	16433	16577
15853	15991	16105	16284	16434	16578
15857	15992	16106	16288	16436	16579
15858	15993	16108	16289	16439	16582
15864	15994	16112	16290	16441	16583
15865	15995	16113	16291	16442	16584
15867	15999	16118	16293	16443	16586
15872	16000	16119	16297	16445	16587
15873	16001	16123	16298	16446	16593
15877	16003	16124	16299	16448	16595
15882	16004	16135	16302	16449	16596
15887	16008	16142	16304	16450	16598
15888	16009	16143	16306	16452	16599
15891	16011	16146	16307	16453	16601
15893	16012	16147	16310	16455	16603
15896	16013	16151	16312	16460	16604
15897	16016	16165	16313	16462	16605
15898	16017	16167	16314	16463	16607
15899	16023	16168	16325	16465	16613
15900	16024	16171	16329	16467	16615
15906	16026	16174	16332	16475	16618
15907	16028	16176	16350	16476	16620
15908	16032	16183	16351	16478	16622
15909	16036	16186	16353	16480	16624
15910	16037	16189	16355	16482	16625
15914	16038	16195	16357	16486	16627
15916	16039	16196	16361	16488	16629
15917	16042	16198	16362	16490	16637
15919	16046	16208	16367	16494	16639
15921	16047	16209	16368	16496	16643

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
16645	16766	16919	17042	17139	17276
16646	16773	16922	17043	17141	17278
16648	16774	16925	17045	17143	17279
16650	16780	16928	17046	17145	17283
16653	16781	16932	17048	17146	17284
16654	16783	16933	17050	17147	17285
16655	16787	16936	17051	17149	17286
16656	16788	16939	17055	17150	17292
16658	16789	16940	17057	17152	17293
16665	16791	16941	17058	17154	17294
16667	16794	16942	17059	17155	17295
16670	16795	16945	17061	17156	17298
16671	16799	16946	17062	17158	17300
16672	16807	16948	17064	17160	17302
16673	16810	16949	17065	17162	17303
16675	16819	16951	17068	17164	17304
16676	16821	16952	17071	17165	17305
16677	16823	16953	17072	17169	17306
16678	16830	16954	17073	17173	17308
16680	16832	16956	17075	17174	17309
16681	16833	16957	17082	17175	17310
16688	16834	16959	17083	17181	17311
16689	16835	16960	17084	17183	17312
16690	16836	16962	17085	17184	17315
16692	16838	16963	17086	17187	17316
16693	16839	16964	17089	17190	17318
16694	16842	16966	17090	17192	17320
16695	16843	16971	17093	17195	17321
16696	16845	16973	17094	17196	17323
16698	16847	16975	17095	17202	17325
16701	16856	16976	17096	17206	17326
16707	16861	16981	17097	17208	17327
16708	16863	16983	17099	17212	17328
16709	16864	16984	17100	17215	17329
16711	16865	16985	17102	17217	17332
16712	16867	16987	17104	17222	17334
16713	16868	16991	17106	17226	17338
16714	16869	16992	17109	17233	17339
16715	16870	16995	17110	17235	17340
16716	16872	16996	17112	17236	17341
16717	16877	16997	17113	17237	17343
16720	16879	16999	17115	17239	17344
16723	16882	17002	17117	17242	17348
16724	16883	17003	17118	17243	17350
16725	16884	17004	17121	17247	17351
16726	16889	17008	17122	17248	17352
16730	16890	17009	17123	17249	17353
16740	16892	17014	17124	17250	17354
16745	16893	17016	17126	17255	17356
16746	16898	17019	17127	17262	17362
16749	16899	17022	17128	17263	17364
16751	16900	17023	17129	17264	17371
16752	16901	17025	17130	17265	17372
16758	16904	17030	17132	17268	17373
16760	16905	17031	17133	17269	17374
16761	16910	17038	17134	17271	17375
16762	16915	17039	17137	17272	17377

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
17379	17503	17601	17719	17849	17986
17380	17504	17602	17722	17851	17987
17382	17505	17603	17727	17852	17989
17384	17506	17604	17728	17855	17990
17387	17507	17605	17729	17858	17991
17390	17508	17607	17732	17859	17992
17391	17510	17608	17733	17863	17993
17392	17513	17609	17736	17866	17994
17396	17514	17610	17737	17867	17995
17398	17515	17611	17738	17875	17996
17402	17516	17612	17742	17876	17997
17403	17519	17613	17743	17877	17998
17404	17520	17614	17746	17878	17999
17405	17521	17619	17748	17882	18000
17408	17523	17620	17749	17886	18001
17413	17524	17621	17753	17888	18002
17414	17526	17623	17758	17889	18003
17417	17528	17624	17759	17891	18004
17418	17529	17625	17760	17893	18007
17420	17530	17626	17762	17897	18008
17422	17531	17633	17764	17899	18009
17423	17537	17634	17766	17902	18010
17424	17539	17636	17771	17903	18011
17426	17541	17637	17774	17904	18012
17428	17542	17639	17777	17905	18013
17433	17543	17640	17778	17908	18017
17434	17547	17647	17781	17909	18019
17435	17550	17649	17786	17910	18020
17436	17552	17650	17787	17912	18022
17438	17553	17651	17790	17917	18023
17439	17555	17660	17792	17919	18025
17441	17557	17663	17795	17928	18026
17443	17558	17664	17798	17931	18027
17447	17559	17666	17800	17932	18028
17449	17565	17669	17801	17933	18029
17450	17566	17670	17802	17935	18030
17451	17567	17674	17804	17937	18031
17452	17568	17677	17805	17938	18032
17454	17569	17682	17808	17942	18033
17456	17570	17685	17809	17945	18034
17460	17573	17686	17810	17946	18035
17462	17574	17687	17813	17948	18037
17464	17577	17688	17815	17949	18042
17467	17578	17692	17816	17950	18043
17469	17579	17696	17817	17952	18044
17477	17584	17697	17818	17955	18045
17479	17585	17700	17819	17959	18046
17480	17586	17702	17822	17960	18047
17484	17589	17703	17824	17961	18049
17486	17591	17704	17826	17962	18050
17487	17592	17706	17828	17964	18051
17489	17593	17710	17830	17973	18054
17490	17595	17711	17831	17976	18057
17491	17596	17712	17832	17977	18058
17496	17598	17714	17833	17978	18062
17499	17599	17715	17843	17979	18065
17500	17600	17718	17844	17983	18066

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
18067	18190	18320	18436	18552	18691
18068	18191	18322	18437	18553	18693
18070	18194	18323	18439	18555	18697
18071	18195	18324	18444	18557	18698
18072	18196	18325	18448	18558	18701
18075	18198	18331	18449	18560	18702
18080	18201	18332	18454	18561	18705
18085	18203	18333	18455	18562	18706
18086	18204	18337	18456	18577	18707
18087	18205	18342	18457	18578	18708
18088	18206	18343	18464	18582	18709
18089	18207	18345	18466	18583	18712
18092	18211	18346	18468	18586	18716
18094	18215	18347	18470	18587	18723
18095	18216	18349	18471	18589	18724
18096	18218	18352	18472	18590	18725
18097	18219	18354	18476	18594	18729
18099	18222	18358	18478	18595	18733
18100	18223	18359	18480	18598	18736
18103	18224	18361	18484	18599	18740
18104	18226	18367	18486	18601	18741
18115	18227	18368	18487	18604	18742
18116	18233	18370	18488	18605	18746
18117	18234	18371	18490	18606	18748
18119	18235	18374	18492	18607	18749
18120	18236	18375	18493	18611	18750
18122	18239	18376	18494	18612	18752
18126	18240	18377	18495	18613	18757
18128	18245	18379	18497	18614	18758
18129	18246	18380	18498	18615	18768
18130	18249	18382	18500	18617	18770
18132	18255	18383	18504	18618	18774
18134	18256	18386	18506	18620	18777
18136	18259	18387	18509	18626	18778
18137	18262	18388	18510	18627	18780
18138	18265	18389	18511	18628	18781
18140	18266	18394	18512	18630	18782
18141	18267	18395	18515	18632	18786
18143	18274	18397	18516	18633	18787
18145	18280	18399	18517	18638	18789
18151	18281	18400	18521	18640	18791
18152	18286	18403	18525	18641	18792
18153	18288	18404	18526	18645	18793
18155	18289	18405	18528	18647	18795
18156	18293	18406	18529	18655	18796
18160	18294	18409	18530	18656	18798
18162	18295	18414	18532	18660	18801
18166	18299	18415	18533	18663	18802
18167	18302	18418	18535	18669	18803
18168	18303	18419	18539	18671	18805
18169	18306	18420	18540	18674	18806
18174	18311	18421	18541	18675	18807
18176	18313	18422	18542	18676	18808
18177	18315	18425	18543	18680	18810
18181	18317	18432	18545	18686	18814
18183	18318	18434	18548	18687	18815
18188	18319	18435	18549	18688	18817

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
18818	18937	19048	19164	19276	19387
18821	18939	19051	19166	19278	19388
18824	18945	19052	19167	19279	19390
18825	18946	19060	19168	19282	19391
18827	18949	19067	19170	19283	19393
18829	18950	19068	19171	19284	19394
18833	18953	19070	19172	19285	19395
18834	18954	19073	19173	19287	19397
18835	18956	19074	19174	19289	19398
18836	18957	19076	19177	19290	19402
18837	18960	19077	19178	19292	19403
18842	18961	19081	19180	19295	19405
18847	18962	19084	19182	19296	19408
18850	18963	19087	19183	19297	19410
18853	18965	19089	19184	19299	19419
18856	18966	19092	19186	19300	19420
18859	18968	19094	19188	19306	19421
18860	18970	19096	19190	19307	19422
18863	18972	19097	19191	19308	19423
18865	18974	19098	19192	19313	19425
18867	18976	19099	19193	19314	19426
18869	18978	19101	19194	19318	19427
18872	18980	19102	19195	19319	19431
18874	18981	19103	19198	19320	19433
18875	18985	19104	19201	19321	19434
18881	18991	19106	19209	19326	19437
18882	18992	19109	19210	19327	19444
18885	18993	19110	19215	19329	19445
18886	18994	19111	19219	19330	19449
18888	18995	19113	19220	19331	19450
18889	18997	19114	19225	19334	19451
18890	19004	19115	19230	19338	19457
18894	19005	19118	19233	19340	19459
18895	19008	19120	19236	19341	19461
18896	19011	19123	19237	19344	19462
18898	19012	19124	19238	19345	19463
18900	19013	19125	19239	19349	19465
18901	19016	19126	19240	19350	19466
18904	19017	19127	19241	19352	19468
18905	19018	19130	19243	19354	19469
18906	19019	19132	19244	19359	19470
18907	19022	19134	19245	19361	19472
18908	19023	19137	19246	19363	19479
18909	19024	19138	19248	19365	19480
18910	19026	19140	19249	19369	19484
18914	19028	19145	19251	19370	19488
18916	19029	19147	19256	19371	19491
18917	19030	19148	19258	19372	19498
18920	19031	19149	19261	19373	19501
18921	19034	19151	19263	19374	19505
18922	19035	19153	19265	19375	19506
18926	19036	19157	19266	19376	19509
18927	19038	19158	19267	19379	19515
18928	19039	19159	19269	19381	19518
18929	19042	19160	19270	19382	19519
18931	19043	19161	19272	19385	19520
18933	19045	19162	19274	19386	19524

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
19527	19666	19767	19869	19984	20099
19529	19667	19768	19871	19986	20103
19534	19668	19769	19872	19988	20106
19537	19669	19770	19873	19990	20107
19539	19670	19771	19876	19991	20108
19540	19671	19773	19879	19993	20109
19542	19672	19775	19880	19994	20111
19546	19673	19776	19883	19995	20112
19547	19674	19779	19885	19996	20114
19548	19677	19780	19886	20000	20119
19550	19678	19781	19890	20004	20124
19552	19682	19784	19891	20005	20125
19556	19683	19786	19892	20006	20126
19560	19684	19789	19893	20008	20128
19561	19685	19791	19894	20010	20130
19563	19688	19792	19895	20012	20139
19564	19689	19793	19897	20014	20142
19565	19691	19794	19899	20015	20144
19567	19692	19796	19902	20016	20145
19568	19694	19798	19903	20017	20147
19573	19696	19799	19904	20021	20157
19577	19697	19801	19905	20023	20162
19579	19698	19802	19908	20024	20166
19581	19699	19803	19911	20025	20172
19584	19700	19805	19912	20027	20175
19585	19702	19806	19914	20028	20176
19586	19703	19808	19917	20029	20180
19587	19704	19811	19920	20031	20181
19588	19705	19812	19922	20036	20186
19590	19707	19814	19925	20038	20187
19600	19708	19815	19926	20042	20190
19604	19709	19821	19930	20044	20198
19606	19715	19822	19931	20045	20199
19607	19717	19824	19933	20047	20200
19610	19718	19826	19934	20048	20201
19612	19722	19827	19937	20049	20203
19615	19727	19828	19939	20050	20206
19616	19729	19833	19941	20051	20210
19619	19733	19836	19945	20054	20214
19622	19735	19838	19951	20060	20215
19624	19736	19839	19952	20064	20216
19625	19738	19843	19957	20065	20217
19627	19741	19844	19960	20068	20223
19628	19743	19845	19962	20069	20224
19629	19747	19847	19963	20070	20225
19631	19748	19851	19964	20072	20226
19632	19749	19852	19965	20073	20228
19635	19751	19853	19966	20076	20230
19637	19752	19854	19967	20077	20232
19638	19754	19857	19968	20078	20233
19649	19755	19858	19970	20079	20235
19650	19757	19860	19972	20084	20237
19653	19759	19861	19977	20085	20241
19655	19760	19862	19979	20093	20245
19657	19761	19864	19981	20094	20246
19659	19764	19865	19982	20095	20249
19663	19765	19868	19983	20096	20254

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
20255	20388	20535	20647	20751	20869
20257	20389	20536	20648	20754	20870
20261	20392	20537	20649	20755	20872
20262	20393	20538	20650	20756	20874
20266	20400	20539	20651	20759	20876
20272	20401	20544	20653	20760	20877
20273	20402	20546	20654	20761	20882
20275	20404	20549	20657	20762	20883
20276	20406	20555	20659	20767	20885
20277	20407	20556	20664	20770	20887
20278	20410	20557	20665	20771	20888
20279	20412	20559	20667	20772	20889
20280	20413	20560	20668	20776	20892
20282	20417	20561	20669	20778	20893
20284	20418	20562	20670	20781	20896
20286	20419	20563	20671	20783	20898
20290	20420	20570	20672	20784	20904
20299	20423	20572	20675	20785	20907
20300	20428	20573	20676	20786	20909
20306	20430	20576	20677	20790	20910
20308	20431	20577	20679	20791	20913
20309	20434	20578	20682	20792	20916
20310	20443	20579	20683	20793	20918
20312	20445	20580	20688	20794	20919
20313	20452	20586	20690	20795	20921
20314	20453	20588	20692	20797	20923
20315	20456	20589	20693	20798	20924
20316	20457	20591	20695	20800	20925
20317	20462	20592	20696	20803	20927
20320	20463	20593	20699	20806	20931
20322	20465	20594	20704	20808	20937
20323	20469	20598	20705	20811	20938
20325	20473	20600	20706	20814	20941
20327	20474	20602	20707	20815	20942
20331	20478	20605	20712	20816	20944
20335	20481	20606	20713	20817	20945
20336	20483	20607	20714	20820	20947
20337	20484	20611	20717	20823	20948
20338	20485	20612	20718	20824	20950
20339	20489	20615	20719	20826	20955
20340	20492	20618	20720	20827	20958
20341	20493	20621	20722	20831	20959
20342	20494	20622	20723	20832	20961
20345	20495	20623	20727	20836	20963
20349	20496	20625	20729	20838	20964
20350	20499	20626	20730	20842	20967
20353	20500	20630	20731	20844	20970
20361	20501	20631	20735	20845	20972
20362	20502	20633	20736	20847	20973
20372	20505	20636	20737	20848	20978
20374	20506	20637	20739	20849	20979
20378	20516	20638	20740	20850	20980
20379	20520	20639	20741	20852	20981
20380	20524	20640	20744	20859	20982
20381	20525	20641	20745	20861	20983
20383	20527	20643	20746	20866	20985
20387	20529	20644	20749	20867	20986

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
20989	21111	21234	21347	21465	21584
20990	21112	21237	21349	21467	21586
20992	21113	21239	21351	21468	21588
20993	21115	21243	21352	21470	21589
20999	21121	21244	21358	21472	21590
21002	21122	21245	21359	21473	21593
21003	21124	21246	21361	21474	21598
21005	21125	21248	21363	21475	21600
21010	21126	21250	21366	21476	21602
21014	21127	21251	21369	21479	21603
21016	21132	21254	21370	21481	21604
21017	21134	21255	21371	21487	21607
21020	21135	21257	21374	21489	21608
21021	21142	21260	21375	21491	21610
21023	21143	21262	21380	21493	21611
21026	21144	21264	21382	21494	21612
21028	21148	21268	21386	21495	21614
21035	21156	21269	21387	21497	21616
21037	21162	21271	21389	21498	21617
21039	21163	21272	21390	21502	21621
21040	21170	21276	21391	21508	21623
21041	21173	21278	21395	21511	21624
21042	21175	21281	21399	21512	21626
21045	21177	21282	21401	21514	21627
21047	21179	21283	21403	21515	21632
21048	21182	21284	21404	21516	21634
21049	21183	21286	21407	21519	21635
21050	21184	21287	21410	21521	21637
21051	21187	21289	21412	21524	21638
21052	21188	21292	21414	21525	21640
21055	21190	21293	21416	21527	21641
21057	21192	21296	21417	21528	21643
21058	21193	21297	21418	21530	21645
21062	21194	21298	21420	21533	21652
21064	21195	21299	21427	21534	21653
21065	21198	21302	21428	21536	21654
21066	21199	21304	21432	21538	21657
21067	21202	21308	21433	21540	21666
21068	21206	21309	21434	21541	21672
21072	21208	21313	21436	21543	21675
21077	21209	21314	21437	21544	21678
21084	21211	21315	21438	21545	21682
21085	21214	21317	21439	21551	21687
21086	21215	21320	21443	21553	21688
21089	21217	21324	21444	21554	21690
21090	21218	21328	21445	21556	21691
21091	21220	21331	21448	21557	21693
21093	21222	21335	21451	21561	21694
21097	21223	21336	21452	21564	21696
21098	21224	21337	21453	21565	21697
21099	21225	21338	21454	21566	21700
21102	21226	21339	21456	21570	21701
21103	21227	21340	21457	21571	21703
21104	21228	21341	21461	21576	21704
21106	21230	21344	21462	21579	21705
21108	21232	21345	21463	21581	21706
21109	21233	21346	21464	21582	21707

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
21708	21811	21930	22030	22127	22225
21709	21815	21931	22032	22130	22226
21710	21820	21934	22033	22132	22227
21713	21823	21936	22034	22133	22228
21714	21826	21942	22036	22136	22229
21715	21828	21943	22038	22137	22231
21716	21830	21944	22041	22139	22234
21720	21833	21945	22042	22141	22235
21722	21836	21946	22044	22142	22236
21723	21840	21947	22045	22147	22237
21724	21841	21950	22048	22150	22238
21725	21842	21953	22049	22151	22239
21726	21847	21954	22050	22152	22240
21727	21849	21955	22053	22153	22241
21728	21850	21956	22054	22155	22242
21729	21853	21957	22055	22160	22243
21731	21858	21958	22056	22161	22245
21736	21859	21960	22058	22162	22247
21737	21860	21964	22059	22163	22248
21739	21861	21965	22060	22164	22249
21740	21862	21966	22061	22165	22252
21741	21864	21967	22063	22168	22254
21744	21868	21968	22065	22170	22256
21746	21869	21970	22067	22172	22260
21749	21874	21973	22071	22174	22262
21753	21875	21974	22073	22176	22264
21757	21877	21975	22074	22177	22267
21759	21878	21978	22075	22179	22268
21761	21880	21979	22077	22180	22272
21763	21881	21980	22078	22183	22275
21764	21882	21981	22079	22184	22276
21765	21883	21985	22082	22185	22277
21767	21885	21986	22085	22187	22278
21768	21888	21987	22086	22188	22281
21769	21889	21988	22087	22190	22282
21771	21890	21990	22088	22191	22286
21772	21891	21995	22089	22193	22289
21774	21892	21996	22092	22194	22291
21775	21896	21999	22093	22196	22294
21776	21897	22000	22094	22197	22300
21777	21900	22002	22096	22198	22301
21778	21901	22004	22098	22201	22302
21779	21904	22005	22100	22202	22305
21780	21905	22006	22103	22203	22306
21781	21906	22009	22104	22204	22309
21784	21908	22011	22108	22205	22311
21785	21909	22013	22109	22206	22312
21786	21910	22015	22111	22208	22314
21787	21911	22016	22112	22210	22315
21789	21912	22018	22113	22211	22316
21792	21913	22019	22116	22212	22317
21797	21921	22020	22118	22215	22319
21798	21923	22023	22119	22217	22320
21802	21924	22024	22120	22218	22321
21803	21925	22025	22121	22219	22322
21808	21926	22027	22122	22222	22323
21810	21927	22029	22125	22224	22324

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
22328	22425	22522	22630	22746	22875
22329	22426	22523	22631	22747	22881
22331	22428	22524	22633	22748	22883
22332	22431	22525	22634	22750	22884
22333	22432	22527	22637	22753	22888
22334	22433	22532	22638	22754	22890
22336	22434	22533	22641	22757	22891
22338	22438	22535	22643	22762	22895
22339	22440	22536	22644	22763	22896
22340	22441	22538	22645	22765	22898
22342	22442	22542	22646	22772	22899
22343	22443	22544	22647	22773	22901
22346	22445	22546	22649	22777	22904
22353	22446	22547	22650	22778	22905
22354	22448	22549	22652	22779	22906
22355	22449	22551	22653	22780	22909
22356	22450	22552	22658	22783	22910
22357	22451	22554	22659	22785	22911
22358	22456	22555	22660	22786	22914
22360	22458	22558	22666	22791	22917
22363	22459	22562	22667	22793	22918
22367	22460	22566	22669	22798	22919
22368	22461	22567	22671	22799	22926
22371	22463	22568	22675	22800	22927
22372	22465	22571	22679	22802	22930
22376	22467	22572	22681	22806	22931
22378	22469	22575	22684	22808	22932
22379	22470	22576	22685	22810	22933
22380	22472	22579	22687	22811	22935
22381	22474	22582	22688	22812	22941
22382	22476	22584	22690	22813	22944
22383	22478	22585	22692	22816	22945
22385	22480	22587	22693	22817	22946
22386	22482	22588	22695	22826	22949
22389	22483	22589	22697	22828	22951
22390	22484	22590	22699	22830	22952
22392	22485	22591	22701	22832	22954
22394	22486	22593	22704	22834	22955
22395	22489	22596	22708	22836	22958
22397	22490	22597	22709	22840	22960
22398	22492	22600	22711	22842	22961
22401	22493	22601	22713	22843	22962
22402	22496	22602	22715	22847	22965
22404	22498	22603	22717	22848	22966
22406	22500	22604	22722	22852	22968
22407	22502	22606	22724	22854	22970
22409	22503	22607	22727	22855	22971
22410	22505	22610	22729	22856	22973
22413	22506	22615	22731	22858	22975
22414	22507	22616	22732	22859	22978
22415	22508	22617	22734	22860	22980
22416	22510	22619	22737	22861	22982
22417	22511	22620	22738	22862	22985
22419	22512	22621	22739	22868	22988
22420	22514	22622	22740	22870	22989
22422	22517	22626	22741	22871	22990
22424	22520	22628	22742	22874	22991

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
22992	23113	23222	23335	23433	23539
22993	23115	23223	23337	23434	23540
22995	23117	23224	23338	23437	23541
22997	23121	23225	23341	23441	23542
23002	23124	23226	23342	23444	23544
23005	23128	23227	23343	23446	23545
23006	23129	23228	23344	23452	23546
23007	23130	23230	23347	23454	23547
23008	23131	23231	23349	23455	23548
23009	23134	23233	23353	23456	23550
23010	23137	23235	23355	23458	23551
23012	23139	23236	23356	23461	23552
23017	23140	23239	23357	23466	23553
23018	23142	23241	23358	23467	23555
23019	23143	23243	23359	23468	23558
23020	23144	23245	23361	23470	23560
23023	23145	23246	23362	23471	23561
23024	23146	23247	23363	23474	23562
23029	23147	23256	23364	23475	23563
23032	23149	23257	23365	23476	23564
23033	23151	23258	23366	23477	23565
23034	23153	23259	23367	23479	23566
23035	23155	23260	23369	23480	23567
23036	23156	23261	23370	23481	23568
23037	23157	23262	23372	23482	23569
23039	23158	23263	23373	23485	23571
23041	23160	23266	23375	23486	23572
23042	23162	23267	23376	23488	23577
23043	23163	23268	23377	23494	23579
23047	23164	23270	23380	23498	23580
23049	23165	23272	23381	23500	23581
23050	23166	23273	23384	23502	23582
23053	23168	23274	23386	23503	23584
23056	23169	23276	23388	23504	23585
23057	23172	23277	23389	23505	23586
23058	23173	23279	23390	23506	23587
23060	23175	23281	23391	23509	23588
23068	23176	23284	23393	23511	23589
23069	23177	23285	23397	23515	23590
23071	23178	23287	23398	23516	23591
23072	23180	23288	23399	23518	23597
23075	23187	23289	23400	23519	23599
23076	23188	23295	23401	23521	23600
23079	23189	23297	23402	23522	23602
23086	23194	23298	23404	23523	23603
23088	23195	23300	23405	23524	23604
23089	23197	23304	23408	23526	23607
23090	23198	23307	23410	23527	23608
23092	23200	23308	23411	23528	23609
23093	23201	23309	23412	23529	23610
23094	23202	23315	23413	23531	23612
23099	23203	23316	23414	23532	23616
23104	23206	23317	23416	23533	23617
23106	23214	23319	23427	23534	23620
23108	23215	23322	23428	23535	23621
23111	23218	23328	23430	23536	23627
23112	23220	23332	23432	23538	23628

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
23629	23772	23891	24027	24139	24246
23632	23773	23892	24029	24142	24247
23633	23774	23893	24032	24143	24252
23634	23776	23894	24034	24145	24256
23635	23778	23895	24038	24146	24257
23636	23780	23897	24039	24148	24261
23639	23782	23898	24043	24150	24262
23640	23785	23900	24044	24151	24263
23642	23787	23903	24046	24155	24266
23646	23788	23906	24047	24161	24267
23647	23790	23908	24048	24162	24270
23648	23792	23911	24049	24163	24273
23650	23793	23914	24050	24164	24275
23652	23798	23916	24051	24167	24276
23655	23799	23917	24053	24168	24279
23662	23800	23918	24061	24171	24280
23664	23808	23919	24062	24172	24281
23666	23809	23927	24064	24175	24282
23667	23810	23933	24065	24176	24283
23671	23813	23934	24066	24177	24286
23675	23814	23936	24067	24179	24288
23676	23816	23937	24068	24185	24289
23680	23817	23940	24070	24186	24291
23684	23818	23943	24072	24189	24294
23685	23819	23944	24074	24195	24295
23687	23823	23947	24076	24197	24299
23689	23825	23948	24077	24198	24300
23692	23830	23950	24079	24199	24301
23699	23834	23955	24081	24202	24303
23700	23835	23956	24083	24204	24306
23702	23836	23957	24084	24205	24307
23704	23842	23958	24085	24206	24308
23706	23848	23961	24086	24207	24310
23708	23849	23962	24088	24208	24312
23709	23850	23963	24089	24210	24315
23712	23854	23965	24091	24211	24316
23715	23860	23968	24095	24212	24317
23724	23861	23970	24096	24213	24318
23725	23864	23972	24097	24214	24320
23726	23865	23974	24098	24216	24323
23729	23866	23976	24100	24223	24324
23731	23868	23980	24101	24224	24327
23732	23869	23981	24103	24225	24328
23737	23870	23983	24105	24226	24330
23744	23872	23985	24106	24227	24333
23746	23873	23988	24107	24229	24334
23747	23874	23989	24109	24230	24335
23750	23876	23992	24111	24231	24336
23751	23877	23996	24114	24232	24337
23752	23879	24000	24116	24233	24338
23754	23880	24008	24117	24235	24342
23758	23881	24010	24121	24236	24343
23765	23882	24015	24122	24238	24346
23766	23884	24022	24123	24239	24347
23768	23888	24023	24124	24240	24348
23769	23889	24024	24129	24244	24350
23771	23890	24026	24134	24245	24352

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
24353	24471	24611	24709	24837	24956
24355	24472	24615	24710	24839	24957
24356	24473	24617	24712	24842	24961
24357	24474	24618	24714	24846	24962
24358	24476	24619	24715	24852	24963
24359	24478	24621	24716	24854	24964
24363	24480	24623	24717	24856	24965
24364	24483	24627	24718	24857	24967
24365	24485	24635	24722	24858	24968
24368	24487	24638	24727	24860	24969
24370	24488	24640	24733	24864	24970
24371	24489	24642	24734	24868	24973
24375	24490	24643	24736	24872	24976
24376	24492	24647	24737	24873	24977
24377	24493	24648	24738	24874	24980
24378	24494	24651	24739	24880	24982
24379	24498	24652	24741	24882	24985
24380	24501	24654	24745	24886	24986
24381	24502	24655	24747	24887	24991
24385	24507	24657	24748	24888	24993
24389	24510	24658	24751	24890	24994
24392	24513	24659	24753	24892	24995
24394	24517	24661	24754	24893	24999
24397	24520	24662	24755	24896	25002
24401	24521	24663	24756	24898	25009
24402	24526	24664	24757	24899	25011
24406	24528	24665	24759	24900	25013
24409	24530	24666	24761	24901	25014
24410	24536	24667	24763	24903	25015
24411	24537	24668	24767	24908	25016
24412	24540	24669	24769	24909	25020
24413	24543	24670	24772	24910	25023
24421	24551	24671	24774	24911	25025
24424	24552	24672	24777	24912	25026
24427	24555	24673	24778	24914	25029
24428	24560	24674	24780	24916	25037
24429	24562	24676	24781	24918	25040
24433	24563	24678	24782	24919	25043
24434	24565	24679	24786	24920	25044
24439	24571	24680	24788	24924	25046
24440	24577	24683	24793	24925	25048
24441	24579	24685	24795	24927	25050
24443	24581	24686	24799	24928	25053
24445	24584	24687	24802	24929	25054
24448	24585	24688	24806	24931	25055
24449	24586	24689	24809	24932	25057
24455	24589	24690	24810	24933	25058
24458	24592	24691	24812	24935	25059
24459	24597	24694	24816	24936	25060
24460	24599	24695	24819	24937	25063
24462	24603	24697	24821	24940	25064
24463	24604	24698	24827	24941	25066
24464	24605	24699	24830	24943	25067
24466	24606	24701	24831	24947	25071
24467	24607	24703	24833	24948	25072
24468	24608	24704	24835	24951	25076
24469	24610	24707	24836	24953	25079

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
25080	25196	25323	25436	25545	25644
25082	25199	25325	25437	25546	25645
25084	25201	25326	25440	25547	25647
25087	25202	25327	25441	25548	25650
25088	25204	25329	25443	25549	25651
25089	25206	25331	25444	25551	25653
25090	25207	25335	25445	25552	25656
25091	25212	25336	25447	25553	25658
25092	25213	25337	25450	25554	25659
25093	25215	25338	25451	25556	25660
25094	25217	25339	25454	25557	25661
25097	25218	25340	25455	25558	25665
25099	25220	25343	25459	25559	25667
25101	25221	25345	25460	25560	25668
25105	25226	25346	25461	25561	25669
25106	25227	25347	25462	25563	25670
25108	25228	25348	25465	25565	25671
25113	25230	25349	25467	25568	25673
25116	25231	25355	25474	25570	25674
25119	25233	25356	25476	25572	25675
25120	25237	25359	25477	25573	25678
25121	25240	25361	25479	25574	25681
25124	25245	25363	25481	25575	25683
25125	25247	25364	25482	25577	25688
25128	25252	25365	25483	25578	25694
25130	25256	25366	25484	25580	25696
25134	25258	25367	25488	25582	25698
25135	25260	25368	25490	25583	25699
25136	25261	25371	25492	25585	25700
25138	25262	25374	25493	25586	25702
25139	25265	25376	25495	25587	25703
25140	25266	25377	25496	25588	25704
25141	25268	25378	25497	25590	25705
25142	25269	25379	25498	25594	25706
25143	25272	25381	25499	25595	25711
25145	25273	25386	25500	25596	25712
25147	25274	25389	25501	25597	25717
25149	25277	25391	25502	25598	25718
25150	25278	25401	25503	25603	25719
25152	25279	25403	25504	25611	25722
25153	25281	25404	25505	25613	25725
25159	25282	25411	25518	25615	25728
25161	25283	25412	25519	25616	25729
25167	25289	25414	25523	25622	25730
25170	25291	25415	25524	25625	25731
25171	25293	25416	25525	25626	25732
25174	25294	25417	25526	25627	25734
25176	25295	25419	25527	25628	25736
25177	25297	25421	25529	25631	25738
25178	25305	25422	25530	25633	25741
25180	25308	25423	25533	25634	25742
25182	25309	25425	25535	25635	25744
25184	25312	25429	25538	25636	25745
25186	25316	25430	25539	25638	25747
25188	25317	25431	25541	25639	25754
25192	25318	25433	25542	25641	25757
25194	25322	25434	25544	25643	25760

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
25763	25886	26011	26128	26238	26375
25764	25890	26012	26130	26242	26377
25769	25891	26013	26133	26243	26378
25771	25892	26015	26139	26251	26381
25772	25893	26016	26140	26255	26383
25773	25902	26018	26141	26258	26387
25774	25904	26019	26142	26261	26388
25775	25905	26021	26145	26263	26391
25777	25906	26022	26147	26267	26392
25778	25909	26023	26149	26270	26393
25780	25910	26024	26153	26274	26394
25781	25911	26026	26154	26275	26396
25783	25915	26027	26155	26277	26397
25787	25921	26029	26156	26280	26398
25791	25922	26031	26157	26281	26401
25793	25923	26032	26158	26282	26402
25795	25924	26035	26160	26283	26405
25796	25926	26038	26163	26285	26407
25797	25927	26039	26164	26286	26409
25799	25928	26040	26166	26287	26410
25801	25930	26043	26167	26290	26411
25803	25931	26045	26168	26295	26413
25806	25932	26046	26169	26296	26414
25807	25933	26047	26171	26297	26416
25809	25934	26050	26172	26300	26418
25810	25936	26051	26177	26301	26419
25811	25937	26052	26178	26302	26420
25814	25944	26055	26182	26305	26422
25817	25945	26059	26183	26314	26423
25818	25950	26062	26184	26316	26424
25819	25951	26065	26185	26318	26425
25820	25952	26066	26186	26320	26429
25821	25954	26068	26188	26327	26430
25828	25955	26070	26189	26328	26433
25830	25956	26072	26190	26330	26435
25831	25959	26073	26192	26331	26437
25832	25960	26074	26193	26334	26442
25833	25964	26075	26198	26336	26443
25835	25967	26077	26200	26337	26444
25836	25970	26078	26202	26341	26446
25837	25973	26080	26205	26342	26451
25839	25977	26081	26206	26347	26454
25840	25979	26082	26209	26350	26457
25841	25981	26084	26210	26353	26459
25843	25987	26088	26211	26356	26460
25845	25988	26091	26213	26357	26461
25846	25991	26095	26214	26358	26462
25848	25992	26096	26217	26359	26463
25850	25993	26097	26219	26361	26464
25851	25994	26101	26220	26362	26468
25853	25995	26102	26222	26363	26470
25856	25999	26104	26226	26364	26471
25862	26000	26108	26229	26365	26472
25864	26003	26111	26230	26366	26476
25865	26004	26114	26233	26367	26477
25866	26005	26119	26234	26368	26480
25877	26009	26123	26236	26371	26481

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
26482	26581	26704	26842	26955	27086
26483	26582	26705	26844	26958	27087
26485	26584	26707	26845	26959	27090
26486	26586	26708	26846	26962	27092
26487	26587	26713	26849	26963	27093
26491	26589	26721	26850	26964	27095
26492	26591	26722	26853	26966	27098
26494	26593	26724	26856	26967	27100
26497	26594	26725	26857	26968	27102
26499	26596	26727	26863	26971	27105
26504	26597	26728	26864	26972	27107
26507	26600	26729	26866	26978	27108
26509	26602	26730	26867	26985	27110
26511	26606	26731	26868	26990	27112
26513	26607	26732	26869	26993	27116
26515	26608	26733	26870	26995	27117
26517	26609	26734	26873	26996	27118
26518	26611	26735	26874	26999	27120
26522	26612	26736	26875	27001	27121
26524	26613	26737	26877	27003	27125
26525	26618	26738	26878	27005	27128
26526	26624	26739	26879	27008	27129
26527	26625	26741	26884	27015	27133
26528	26626	26742	26888	27017	27135
26529	26631	26743	26889	27018	27137
26530	26639	26747	26891	27019	27140
26531	26646	26748	26895	27020	27141
26532	26647	26752	26897	27022	27142
26533	26649	26754	26899	27027	27144
26534	26650	26765	26901	27029	27145
26536	26651	26767	26902	27033	27151
26541	26653	26770	26904	27035	27153
26542	26656	26778	26906	27040	27154
26544	26658	26780	26908	27045	27155
26550	26659	26783	26912	27048	27156
26551	26660	26784	26914	27050	27159
26553	26664	26786	26919	27053	27161
26554	26667	26790	26921	27055	27168
26555	26669	26793	26922	27057	27170
26557	26672	26795	26924	27058	27172
26558	26674	26800	26926	27059	27173
26560	26675	26801	26928	27060	27174
26561	26680	26804	26929	27061	27175
26562	26682	26809	26930	27062	27176
26563	26683	26814	26932	27063	27177
26564	26684	26815	26935	27064	27179
26565	26687	26817	26939	27067	27181
26566	26688	26820	26940	27070	27186
26567	26690	26821	26941	27071	27187
26568	26692	26823	26942	27074	27189
26569	26693	26827	26943	27075	27191
26572	26694	26829	26944	27080	27192
26573	26695	26830	26946	27081	27196
26574	26697	26832	26947	27082	27197
26575	26698	26833	26948	27083	27198
26577	26700	26835	26952	27084	27199
26580	26702	26840	26954	27085	27200

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
27201	27363	27479	27630	27774	27924
27205	27367	27481	27632	27786	27926
27208	27372	27486	27634	27789	27929
27209	27373	27487	27637	27792	27930
27210	27374	27493	27639	27795	27931
27211	27377	27496	27640	27796	27935
27212	27379	27498	27641	27797	27939
27214	27380	27500	27642	27798	27940
27215	27382	27504	27644	27801	27945
27218	27383	27505	27645	27814	27948
27219	27385	27513	27646	27815	27949
27221	27387	27521	27649	27818	27951
27227	27388	27522	27651	27819	27955
27228	27391	27524	27656	27826	27956
27232	27392	27527	27659	27829	27958
27235	27395	27529	27666	27830	27960
27236	27398	27530	27668	27833	27961
27238	27400	27535	27672	27835	27962
27239	27401	27537	27682	27838	27964
27244	27402	27542	27685	27840	27968
27247	27403	27544	27686	27847	27977
27251	27406	27547	27691	27853	27978
27252	27407	27548	27692	27856	27979
27257	27410	27549	27697	27857	27980
27260	27412	27550	27698	27858	27983
27262	27413	27551	27700	27861	27984
27264	27414	27552	27701	27862	27985
27268	27417	27558	27702	27865	27986
27269	27418	27559	27703	27866	27987
27271	27420	27561	27706	27867	27988
27276	27422	27562	27708	27868	27989
27277	27423	27563	27713	27874	27990
27281	27424	27565	27718	27875	27991
27282	27425	27570	27719	27877	27994
27283	27426	27575	27722	27878	27998
27286	27427	27576	27726	27881	28000
27287	27431	27577	27728	27884	28014
27290	27432	27578	27729	27885	28017
27291	27433	27582	27733	27887	28018
27297	27435	27587	27736	27889	28019
27298	27436	27588	27739	27891	28024
27299	27437	27589	27740	27893	28025
27300	27438	27592	27741	27894	28028
27303	27439	27594	27745	27896	28033
27309	27444	27595	27750	27897	28036
27312	27445	27603	27753	27899	28037
27315	27450	27606	27755	27900	28039
27320	27453	27607	27758	27901	28041
27322	27455	27610	27759	27903	28042
27326	27457	27615	27762	27904	28048
27331	27458	27618	27763	27905	28052
27334	27460	27619	27765	27907	28057
27338	27468	27622	27766	27912	28058
27341	27473	27623	27769	27915	28059
27344	27475	27626	27770	27917	28060
27357	27477	27627	27772	27921	28063
27359	27478	27629	27773	27922	28067

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
28068	28202	28322	28493	28630	28768
28071	28203	28323	28497	28632	28771
28072	28207	28324	28502	28636	28775
28073	28208	28325	28503	28642	28776
28077	28210	28333	28507	28646	28777
28081	28211	28336	28510	28648	28778
28082	28213	28344	28511	28651	28780
28086	28214	28346	28517	28653	28781
28090	28215	28348	28518	28654	28782
28091	28217	28354	28519	28655	28783
28093	28218	28357	28522	28656	28784
28094	28220	28358	28523	28657	28785
28098	28223	28359	28524	28658	28786
28099	28224	28362	28525	28660	28789
28103	28226	28363	28526	28669	28790
28106	28230	28364	28529	28671	28793
28111	28231	28366	28532	28677	28794
28113	28242	28370	28533	28680	28795
28114	28243	28372	28538	28686	28796
28115	28245	28373	28540	28687	28797
28120	28246	28374	28541	28689	28798
28124	28249	28378	28543	28692	28799
28126	28250	28382	28544	28694	28802
28127	28251	28383	28549	28695	28804
28132	28252	28384	28550	28696	28805
28135	28254	28385	28551	28697	28806
28137	28256	28386	28552	28701	28807
28138	28257	28388	28555	28703	28808
28139	28260	28392	28559	28704	28809
28140	28261	28394	28564	28706	28810
28141	28266	28395	28574	28710	28813
28142	28267	28397	28575	28712	28814
28143	28269	28398	28576	28714	28815
28144	28270	28401	28577	28715	28816
28147	28271	28407	28578	28717	28817
28148	28272	28409	28579	28721	28822
28154	28274	28414	28580	28724	28823
28157	28282	28415	28583	28726	28825
28159	28283	28416	28584	28728	28827
28160	28288	28421	28585	28729	28831
28161	28290	28423	28592	28732	28832
28162	28292	28424	28593	28733	28834
28163	28293	28429	28594	28734	28836
28164	28294	28436	28601	28738	28837
28167	28295	28437	28603	28740	28838
28169	28296	28447	28604	28741	28840
28170	28298	28451	28605	28742	28841
28171	28300	28454	28608	28744	28842
28173	28302	28464	28609	28745	28844
28176	28304	28470	28610	28748	28845
28177	28305	28479	28613	28750	28846
28182	28307	28480	28616	28751	28847
28191	28308	28484	28619	28752	28848
28192	28313	28485	28622	28753	28849
28198	28319	28488	28623	28755	28850
28199	28320	28490	28624	28762	28851
28200	28321	28492	28629	28765	28852

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
28856	29009	29127	29254	29388	29511
28857	29010	29128	29257	29390	29523
28858	29011	29131	29259	29391	29525
28861	29012	29132	29260	29392	29533
28865	29013	29133	29261	29393	29534
28870	29015	29135	29264	29396	29541
28872	29016	29136	29266	29399	29542
28880	29020	29137	29275	29402	29544
28884	29028	29138	29278	29406	29545
28885	29029	29139	29279	29407	29547
28888	29030	29141	29280	29408	29549
28890	29033	29142	29281	29409	29550
28896	29034	29143	29284	29411	29552
28898	29035	29144	29285	29412	29553
28899	29036	29147	29288	29416	29554
28900	29037	29148	29290	29417	29555
28902	29039	29152	29291	29418	29556
28903	29042	29155	29294	29419	29562
28904	29045	29157	29295	29422	29564
28906	29047	29161	29296	29423	29565
28907	29048	29162	29297	29424	29567
28910	29049	29163	29300	29428	29568
28911	29051	29167	29302	29435	29573
28912	29053	29170	29303	29436	29574
28914	29055	29171	29307	29438	29575
28917	29060	29173	29308	29439	29582
28919	29061	29176	29309	29442	29588
28920	29062	29178	29313	29444	29589
28923	29063	29180	29315	29446	29590
28926	29064	29185	29318	29450	29591
28929	29068	29187	29319	29451	29592
28930	29074	29191	29322	29455	29593
28931	29076	29192	29323	29462	29594
28933	29078	29194	29324	29464	29597
28934	29081	29196	29325	29467	29599
28936	29082	29200	29326	29469	29600
28940	29084	29203	29328	29471	29602
28944	29085	29205	29329	29473	29604
28945	29086	29208	29331	29476	29605
28949	29089	29210	29332	29478	29610
28954	29092	29212	29337	29479	29613
28955	29093	29213	29338	29481	29614
28963	29094	29216	29340	29483	29615
28964	29095	29218	29348	29488	29618
28972	29099	29225	29349	29490	29620
28979	29102	29227	29354	29491	29623
28982	29104	29230	29357	29492	29624
28984	29107	29233	29358	29493	29626
28986	29111	29235	29359	29494	29628
28988	29116	29236	29361	29495	29630
28992	29117	29238	29363	29496	29632
28994	29119	29242	29372	29497	29637
28995	29120	29245	29374	29498	29638
29000	29121	29246	29375	29499	29639
29005	29122	29247	29380	29504	29643
29006	29124	29250	29381	29506	29644
29007	29125	29253	29382	29508	29647

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
29649	29844	29982	30125	30248	30372
29660	29850	29984	30126	30251	30374
29663	29851	29991	30127	30252	30376
29665	29852	29993	30129	30254	30378
29674	29853	29998	30130	30255	30380
29676	29856	30000	30132	30263	30385
29684	29858	30001	30134	30264	30386
29686	29862	30003	30136	30265	30387
29689	29863	30004	30137	30266	30388
29691	29866	30007	30138	30271	30389
29692	29874	30008	30143	30272	30390
29693	29878	30013	30144	30275	30391
29695	29880	30014	30145	30276	30392
29699	29881	30017	30146	30278	30394
29700	29882	30019	30151	30280	30398
29710	29885	30020	30154	30283	30401
29711	29887	30024	30155	30287	30405
29712	29889	30031	30156	30288	30407
29714	29890	30035	30158	30289	30408
29716	29891	30039	30159	30290	30409
29719	29892	30040	30161	30291	30410
29723	29893	30042	30162	30293	30411
29724	29894	30043	30168	30296	30412
29730	29897	30044	30169	30298	30413
29732	29898	30048	30171	30299	30414
29738	29900	30050	30173	30301	30416
29753	29901	30053	30176	30302	30417
29755	29905	30059	30177	30303	30419
29756	29906	30064	30181	30305	30424
29758	29907	30066	30182	30306	30425
29764	29908	30067	30183	30309	30426
29767	29909	30068	30186	30313	30429
29774	29912	30073	30188	30314	30430
29783	29914	30078	30193	30315	30431
29784	29918	30079	30194	30321	30432
29786	29920	30080	30195	30322	30437
29788	29921	30081	30196	30324	30439
29790	29923	30082	30199	30325	30441
29791	29926	30083	30204	30330	30442
29795	29927	30084	30205	30331	30443
29801	29928	30085	30207	30334	30446
29803	29934	30086	30209	30335	30452
29809	29936	30087	30210	30336	30453
29813	29937	30089	30213	30337	30456
29814	29939	30090	30214	30339	30458
29816	29941	30092	30217	30341	30459
29817	29943	30093	30219	30342	30462
29819	29950	30095	30222	30343	30463
29820	29952	30097	30226	30349	30467
29829	29953	30098	30230	30352	30468
29831	29956	30099	30232	30354	30470
29832	29957	30105	30234	30355	30471
29836	29962	30106	30240	30358	30474
29837	29969	30108	30241	30359	30479
29838	29971	30113	30243	30361	30482
29840	29973	30114	30244	30365	30484
29843	29978	30118	30247	30371	30486

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
30492	30615	30726	30856	31011	31153
30493	30619	30728	30858	31017	31155
30495	30621	30733	30866	31019	31158
30499	30624	30734	30873	31027	31160
30501	30625	30735	30876	31029	31163
30505	30626	30736	30879	31030	31164
30506	30627	30738	30886	31031	31165
30507	30628	30739	30888	31032	31167
30508	30629	30743	30892	31035	31171
30511	30630	30744	30894	31043	31174
30513	30632	30745	30895	31045	31178
30515	30634	30746	30896	31049	31180
30516	30635	30748	30897	31050	31181
30520	30637	30750	30899	31051	31186
30521	30638	30751	30900	31053	31187
30522	30639	30753	30901	31056	31190
30523	30642	30754	30907	31057	31193
30526	30645	30758	30910	31060	31196
30528	30646	30762	30913	31061	31197
30529	30648	30764	30915	31064	31199
30530	30652	30767	30919	31069	31204
30531	30654	30769	30923	31071	31207
30537	30656	30770	30925	31074	31209
30540	30657	30773	30927	31079	31210
30543	30660	30775	30932	31083	31214
30546	30661	30780	30934	31084	31215
30549	30662	30781	30935	31085	31216
30551	30663	30784	30942	31086	31219
30553	30664	30786	30943	31089	31221
30557	30665	30787	30944	31090	31224
30559	30666	30789	30946	31091	31225
30560	30668	30792	30955	31094	31228
30561	30669	30793	30962	31097	31233
30564	30675	30794	30963	31098	31235
30566	30676	30795	30966	31099	31237
30567	30677	30798	30967	31101	31238
30569	30679	30799	30969	31103	31239
30570	30683	30801	30970	31114	31240
30572	30684	30803	30974	31115	31241
30573	30685	30804	30976	31118	31245
30574	30687	30805	30978	31120	31247
30577	30697	30812	30980	31121	31251
30582	30698	30814	30982	31122	31253
30585	30700	30818	30983	31125	31255
30587	30703	30820	30987	31126	31262
30589	30704	30822	30988	31127	31263
30590	30705	30823	30991	31128	31265
30593	30706	30824	30992	31132	31274
30594	30708	30826	30993	31133	31276
30596	30710	30827	30994	31137	31278
30600	30713	30832	30995	31138	31279
30601	30717	30834	30996	31143	31280
30603	30718	30836	31000	31144	31281
30605	30719	30837	31001	31145	31287
30608	30721	30843	31006	31146	31288
30611	30722	30846	31008	31148	31290
30614	30724	30853	31009	31151	31293

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
31296	31421	31560	31679	31847	31977
31297	31423	31561	31682	31848	31978
31298	31426	31565	31683	31849	31979
31299	31427	31566	31684	31855	31982
31301	31428	31567	31685	31862	31985
31305	31431	31568	31690	31865	31987
31307	31432	31569	31699	31866	31991
31309	31435	31572	31702	31867	31994
31310	31437	31573	31703	31874	31995
31313	31438	31575	31705	31876	31996
31318	31439	31577	31707	31878	31997
31319	31440	31579	31709	31880	31998
31322	31444	31581	31710	31881	32000
31323	31445	31582	31712	31888	32006
31325	31446	31583	31716	31889	32007
31326	31453	31585	31718	31893	32010
31327	31460	31587	31719	31895	32013
31329	31467	31588	31721	31896	32015
31332	31469	31589	31725	31898	32016
31335	31470	31595	31727	31900	32018
31337	31471	31597	31731	31901	32019
31338	31474	31601	31736	31902	32020
31341	31477	31604	31740	31907	32022
31342	31478	31606	31742	31909	32023
31347	31479	31609	31743	31910	32025
31349	31481	31610	31744	31912	32029
31350	31485	31613	31747	31913	32031
31353	31488	31614	31749	31914	32035
31354	31491	31615	31764	31916	32036
31357	31492	31616	31772	31921	32037
31358	31495	31618	31774	31923	32038
31364	31496	31619	31778	31927	32043
31367	31498	31620	31780	31930	32044
31368	31499	31621	31786	31931	32047
31369	31500	31622	31787	31933	32048
31372	31501	31628	31788	31936	32050
31374	31504	31630	31790	31937	32052
31376	31506	31634	31805	31939	32053
31377	31508	31636	31807	31940	32054
31378	31509	31637	31808	31941	32055
31380	31510	31640	31809	31943	32056
31382	31511	31644	31810	31944	32057
31383	31515	31647	31811	31945	32058
31385	31527	31649	31820	31946	32059
31390	31529	31650	31823	31947	32061
31392	31531	31653	31827	31953	32062
31393	31533	31654	31830	31954	32063
31395	31542	31655	31832	31956	32064
31401	31544	31656	31835	31958	32070
31407	31546	31658	31836	31959	32071
31408	31548	31660	31837	31960	32073
31413	31549	31666	31838	31961	32074
31414	31550	31669	31839	31967	32076
31416	31551	31670	31840	31968	32077
31417	31556	31672	31841	31971	32080
31419	31557	31676	31844	31972	32081
31420	31558	31677	31846	31973	32086

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
32088	32244	32382	32534	32697	32817
32092	32248	32384	32535	32698	32826
32098	32249	32388	32536	32706	32832
32101	32250	32389	32537	32710	32834
32108	32253	32393	32539	32712	32837
32113	32254	32394	32545	32713	32839
32115	32255	32397	32549	32717	32848
32116	32257	32399	32550	32718	32851
32121	32259	32401	32551	32719	32857
32124	32260	32402	32553	32721	32858
32136	32261	32404	32554	32725	32869
32137	32263	32406	32557	32729	32879
32138	32264	32407	32558	32730	32890
32141	32267	32408	32560	32731	32892
32143	32269	32409	32563	32732	32895
32144	32271	32410	32565	32733	32896
32147	32272	32413	32569	32734	32897
32149	32275	32414	32570	32735	32898
32150	32277	32417	32571	32736	32904
32151	32278	32421	32572	32737	32906
32155	32279	32424	32575	32738	32915
32156	32282	32426	32579	32739	32917
32158	32285	32428	32581	32743	32918
32160	32286	32433	32588	32745	32920
32162	32287	32437	32589	32748	32926
32163	32290	32445	32590	32749	32928
32164	32296	32446	32591	32751	32929
32167	32299	32449	32594	32754	32932
32168	32303	32450	32605	32756	32934
32170	32307	32451	32606	32757	32938
32172	32310	32456	32612	32759	32942
32177	32318	32457	32613	32760	32944
32179	32319	32463	32614	32769	32945
32182	32320	32466	32620	32772	32951
32184	32321	32468	32628	32774	32953
32185	32322	32472	32630	32776	32957
32186	32331	32474	32636	32777	32958
32187	32334	32475	32637	32779	32959
32189	32338	32476	32638	32780	32968
32193	32343	32480	32639	32785	32969
32196	32348	32482	32640	32786	32974
32200	32349	32489	32642	32787	32975
32203	32351	32491	32644	32788	32976
32205	32354	32493	32646	32790	32977
32206	32355	32503	32650	32791	32978
32211	32357	32504	32651	32792	32983
32212	32359	32505	32658	32793	32987
32215	32362	32506	32663	32795	32988
32216	32363	32513	32665	32802	32989
32219	32364	32516	32668	32803	32990
32221	32366	32517	32670	32805	32992
32225	32367	32523	32671	32807	32996
32227	32370	32525	32677	32808	32998
32233	32371	32526	32681	32810	32999
32236	32374	32528	32682	32811	33000
32241	32376	32530	32689	32814	33005
32242	32378	32532	32693	32815	33008

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
33010	33174	33288	33499	33652	33770
33011	33177	33289	33501	33657	33773
33018	33178	33290	33513	33659	33774
33024	33182	33291	33516	33661	33775
33027	33184	33292	33517	33664	33777
33028	33185	33294	33518	33671	33779
33029	33191	33296	33519	33672	33783
33035	33193	33300	33523	33673	33786
33040	33195	33304	33524	33676	33788
33044	33197	33307	33529	33678	33789
33046	33198	33315	33530	33679	33793
33048	33199	33318	33537	33682	33796
33062	33200	33319	33542	33684	33797
33063	33204	33322	33547	33689	33798
33064	33207	33325	33554	33690	33800
33068	33208	33328	33557	33692	33802
33071	33211	33330	33561	33693	33804
33073	33213	33334	33565	33694	33805
33076	33214	33335	33571	33695	33806
33079	33216	33340	33575	33696	33810
33080	33217	33345	33577	33698	33812
33082	33219	33347	33580	33700	33813
33085	33221	33349	33581	33702	33814
33088	33222	33351	33584	33707	33819
33091	33224	33357	33588	33709	33821
33092	33230	33358	33594	33710	33822
33097	33233	33363	33596	33713	33825
33106	33234	33365	33597	33717	33839
33107	33236	33366	33598	33720	33840
33108	33239	33370	33600	33723	33842
33111	33242	33371	33603	33725	33848
33114	33247	33372	33604	33728	33849
33116	33250	33375	33607	33729	33851
33117	33251	33379	33608	33730	33852
33122	33252	33383	33609	33732	33853
33123	33253	33390	33610	33733	33855
33124	33255	33392	33611	33734	33857
33126	33256	33393	33612	33735	33864
33129	33258	33395	33613	33737	33867
33131	33260	33402	33615	33738	33878
33135	33261	33404	33618	33740	33880
33137	33263	33408	33621	33741	33884
33139	33264	33431	33622	33744	33890
33140	33265	33433	33624	33745	33892
33141	33267	33438	33625	33748	33897
33142	33268	33444	33626	33749	33909
33146	33269	33445	33627	33753	33910
33147	33270	33451	33629	33754	33911
33156	33271	33457	33631	33756	33912
33157	33273	33464	33634	33757	33913
33158	33275	33473	33636	33758	33916
33161	33276	33476	33637	33760	33917
33165	33280	33479	33638	33761	33919
33166	33281	33489	33639	33763	33922
33168	33283	33492	33642	33764	33923
33172	33284	33493	33648	33765	33924
33173	33287	33498	33649	33767	33927

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
33934	34073	34251	34391	34520	34634
33938	34074	34253	34392	34521	34642
33947	34080	34254	34394	34524	34644
33961	34083	34258	34396	34525	34645
33964	34084	34261	34397	34526	34647
33965	34086	34262	34399	34527	34650
33966	34088	34269	34402	34529	34651
33967	34089	34271	34403	34531	34652
33969	34092	34276	34406	34535	34654
33970	34096	34277	34407	34540	34655
33971	34099	34279	34409	34541	34658
33972	34101	34281	34410	34542	34663
33974	34103	34284	34411	34543	34665
33975	34104	34285	34412	34546	34667
33976	34106	34286	34413	34549	34668
33980	34110	34294	34414	34551	34669
33981	34112	34296	34417	34554	34670
33984	34115	34302	34419	34555	34671
33986	34116	34309	34422	34557	34672
33987	34117	34310	34423	34558	34675
33989	34118	34311	34424	34563	34677
33990	34119	34313	34425	34565	34679
33991	34121	34314	34426	34569	34682
33992	34122	34317	34427	34570	34684
33993	34125	34319	34428	34572	34685
33994	34128	34320	34429	34574	34686
33996	34133	34321	34430	34577	34687
33999	34139	34324	34432	34578	34690
34005	34140	34325	34434	34579	34691
34007	34142	34326	34443	34580	34693
34008	34143	34327	34449	34581	34695
34012	34152	34331	34451	34582	34696
34016	34153	34335	34453	34584	34698
34020	34158	34342	34456	34585	34699
34022	34162	34343	34467	34592	34701
34026	34167	34346	34468	34593	34703
34027	34171	34347	34474	34594	34707
34028	34188	34349	34477	34599	34711
34031	34195	34352	34478	34600	34712
34033	34203	34353	34482	34602	34713
34034	34206	34354	34484	34603	34714
34035	34208	34359	34485	34606	34716
34037	34220	34360	34490	34609	34719
34041	34222	34362	34491	34613	34721
34043	34223	34364	34493	34614	34725
34047	34225	34365	34499	34615	34726
34049	34231	34366	34500	34616	34727
34052	34232	34367	34502	34618	34728
34054	34235	34370	34504	34621	34729
34056	34236	34371	34509	34623	34732
34057	34239	34372	34511	34624	34735
34059	34240	34373	34513	34626	34736
34062	34241	34376	34514	34627	34738
34066	34242	34377	34515	34628	34739
34068	34243	34378	34516	34630	34740
34071	34244	34388	34517	34631	34743
34072	34246	34389	34519	34632	34744

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
34747	34851	34957	35074	35184	35283
34756	34854	34958	35075	35185	35284
34757	34855	34961	35076	35186	35285
34758	34859	34966	35080	35187	35286
34759	34861	34968	35081	35188	35287
34760	34862	34969	35083	35189	35293
34761	34864	34974	35084	35190	35295
34762	34865	34977	35087	35192	35296
34764	34866	34979	35088	35195	35299
34766	34867	34982	35089	35196	35301
34768	34868	34983	35090	35198	35302
34769	34869	34987	35091	35200	35303
34773	34871	34989	35092	35201	35304
34774	34872	34990	35093	35206	35305
34776	34873	34992	35098	35207	35307
34777	34876	34993	35099	35208	35310
34778	34877	34995	35102	35209	35311
34780	34879	34996	35107	35211	35312
34787	34882	34997	35111	35212	35314
34789	34883	34998	35112	35213	35315
34790	34884	34999	35116	35215	35317
34791	34885	35000	35117	35216	35318
34794	34886	35005	35120	35222	35319
34795	34890	35006	35121	35225	35320
34797	34892	35010	35122	35227	35322
34799	34894	35012	35126	35231	35324
34800	34895	35018	35130	35233	35325
34801	34897	35019	35131	35234	35326
34802	34899	35020	35132	35235	35327
34803	34900	35021	35133	35236	35330
34805	34902	35022	35137	35237	35331
34807	34903	35024	35138	35238	35332
34808	34907	35026	35139	35239	35333
34810	34910	35029	35145	35240	35335
34811	34911	35031	35146	35241	35336
34812	34912	35032	35147	35243	35338
34814	34913	35037	35148	35247	35339
34815	34915	35038	35150	35249	35342
34817	34916	35040	35155	35250	35344
34818	34919	35041	35157	35252	35345
34819	34922	35042	35159	35253	35346
34820	34924	35043	35160	35255	35348
34821	34925	35045	35161	35256	35349
34823	34926	35048	35162	35258	35351
34828	34929	35049	35163	35259	35352
34829	34934	35050	35164	35260	35354
34831	34935	35051	35167	35261	35355
34835	34936	35054	35170	35262	35356
34836	34937	35055	35171	35263	35359
34838	34938	35057	35172	35264	35361
34839	34940	35058	35173	35266	35363
34843	34941	35059	35175	35271	35364
34844	34946	35062	35177	35273	35366
34846	34948	35064	35178	35274	35367
34847	34950	35066	35179	35275	35368
34848	34952	35069	35180	35277	35370
34849	34954	35073	35182	35280	35371

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
35373	35476	35581	35678	35771	35890
35374	35477	35584	35679	35775	35892
35375	35480	35585	35680	35778	35893
35377	35483	35587	35682	35782	35895
35381	35484	35588	35683	35784	35897
35382	35485	35589	35684	35785	35899
35383	35486	35591	35685	35786	35901
35384	35488	35594	35687	35791	35902
35385	35490	35595	35688	35793	35903
35388	35492	35598	35689	35796	35906
35389	35495	35600	35690	35797	35910
35390	35496	35601	35694	35799	35912
35391	35497	35602	35696	35802	35914
35392	35501	35604	35701	35803	35915
35395	35502	35605	35704	35805	35919
35397	35504	35606	35707	35807	35920
35398	35505	35607	35708	35809	35922
35404	35507	35609	35710	35810	35924
35405	35511	35612	35711	35813	35925
35407	35512	35613	35712	35815	35926
35410	35514	35614	35713	35817	35927
35412	35515	35618	35714	35819	35928
35414	35517	35619	35715	35820	35930
35415	35520	35620	35717	35822	35931
35416	35523	35621	35718	35825	35933
35418	35524	35622	35719	35828	35934
35419	35526	35623	35721	35835	35935
35421	35527	35624	35723	35838	35936
35422	35529	35626	35725	35841	35938
35425	35531	35627	35726	35842	35940
35431	35532	35630	35727	35844	35942
35432	35533	35632	35728	35847	35943
35433	35535	35633	35730	35848	35945
35436	35536	35634	35731	35850	35946
35438	35537	35635	35734	35852	35949
35439	35538	35636	35735	35853	35950
35441	35540	35637	35738	35854	35953
35443	35541	35639	35740	35858	35956
35444	35542	35640	35741	35860	35958
35447	35545	35641	35742	35861	35960
35449	35546	35644	35743	35863	35964
35450	35548	35650	35744	35864	35965
35451	35553	35651	35745	35865	35966
35452	35560	35652	35746	35866	35968
35454	35562	35657	35747	35868	35971
35455	35563	35658	35750	35869	35972
35457	35564	35659	35751	35871	35975
35458	35565	35660	35752	35874	35976
35459	35566	35663	35754	35875	35977
35462	35567	35664	35756	35876	35979
35465	35568	35665	35757	35878	35980
35467	35569	35667	35759	35879	35981
35468	35570	35670	35760	35880	35982
35469	35573	35673	35761	35883	35983
35472	35574	35674	35766	35884	35985
35473	35575	35675	35767	35887	35987
35474	35580	35677	35770	35889	35988

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
35989	36085	36206	36302	36403	36502
35990	36086	36208	36304	36404	36504
35992	36087	36210	36305	36405	36506
35993	36089	36212	36306	36408	36509
35994	36092	36214	36310	36410	36511
35996	36093	36216	36311	36411	36512
35997	36094	36217	36314	36413	36513
35998	36095	36218	36315	36414	36515
35999	36097	36222	36317	36417	36518
36001	36098	36223	36318	36418	36519
36002	36100	36225	36320	36420	36520
36004	36102	36226	36321	36424	36521
36005	36104	36230	36324	36425	36524
36007	36107	36231	36327	36426	36525
36009	36108	36233	36328	36427	36527
36012	36111	36234	36329	36428	36530
36013	36115	36235	36330	36429	36531
36018	36118	36240	36331	36430	36533
36019	36123	36241	36332	36433	36537
36020	36125	36242	36335	36435	36538
36023	36129	36246	36336	36436	36539
36024	36130	36247	36338	36437	36541
36025	36131	36249	36341	36440	36542
36031	36133	36252	36342	36441	36543
36032	36135	36253	36344	36443	36547
36033	36136	36254	36347	36445	36549
36035	36139	36255	36348	36446	36550
36036	36140	36258	36349	36447	36551
36037	36146	36259	36350	36448	36553
36039	36147	36260	36351	36449	36555
36040	36148	36261	36352	36451	36558
36041	36149	36262	36353	36454	36560
36042	36152	36263	36355	36456	36565
36051	36155	36264	36357	36459	36567
36052	36161	36268	36360	36461	36570
36053	36162	36269	36361	36462	36571
36054	36168	36270	36365	36464	36573
36055	36169	36271	36366	36467	36576
36056	36170	36273	36367	36470	36577
36058	36173	36274	36368	36471	36579
36059	36175	36276	36372	36472	36582
36060	36177	36278	36375	36473	36584
36061	36178	36279	36377	36475	36585
36064	36180	36281	36380	36476	36586
36065	36182	36285	36381	36478	36587
36068	36184	36286	36383	36480	36590
36069	36185	36287	36385	36483	36591
36070	36187	36290	36388	36484	36592
36071	36188	36291	36389	36488	36593
36074	36191	36292	36390	36490	36595
36075	36192	36293	36391	36491	36596
36076	36193	36294	36394	36492	36599
36079	36196	36295	36395	36495	36600
36081	36198	36296	36396	36496	36601
36082	36200	36297	36397	36497	36604
36083	36201	36300	36399	36498	36606
36084	36205	36301	36401	36501	36608

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
36609	36713	36813	36906	37013	37117
36611	36716	36814	36907	37015	37119
36613	36718	36816	36908	37019	37122
36614	36722	36817	36909	37026	37125
36615	36723	36820	36910	37027	37127
36617	36724	36821	36911	37028	37128
36618	36726	36822	36912	37029	37131
36619	36727	36824	36913	37032	37134
36620	36730	36826	36914	37033	37135
36621	36731	36828	36918	37034	37138
36624	36732	36829	36920	37035	37140
36625	36733	36830	36922	37036	37141
36626	36734	36834	36925	37037	37142
36634	36737	36835	36926	37039	37143
36636	36739	36836	36928	37040	37144
36637	36740	36838	36929	37041	37145
36639	36742	36840	36930	37042	37146
36640	36743	36841	36931	37044	37147
36642	36744	36842	36932	37046	37150
36644	36746	36844	36933	37047	37151
36646	36747	36845	36934	37049	37152
36648	36748	36846	36935	37050	37153
36649	36751	36848	36936	37052	37154
36650	36752	36849	36937	37053	37155
36651	36755	36850	36938	37054	37156
36653	36756	36852	36939	37055	37157
36654	36759	36853	36943	37056	37159
36661	36761	36855	36944	37057	37160
36664	36762	36856	36947	37058	37161
36665	36764	36857	36953	37060	37163
36666	36766	36858	36958	37064	37164
36667	36767	36859	36960	37067	37165
36668	36769	36860	36963	37068	37166
36669	36770	36861	36964	37069	37167
36670	36771	36862	36968	37070	37169
36673	36772	36864	36970	37071	37170
36676	36773	36865	36975	37075	37171
36679	36774	36869	36976	37077	37172
36680	36776	36874	36977	37079	37174
36681	36789	36875	36979	37080	37175
36683	36791	36876	36981	37082	37176
36685	36792	36877	36982	37083	37177
36687	36795	36878	36983	37084	37179
36689	36796	36879	36985	37086	37180
36692	36798	36881	36986	37090	37185
36693	36799	36882	36988	37096	37186
36695	36801	36884	36990	37098	37187
36696	36802	36886	36993	37099	37188
36697	36803	36888	36996	37100	37189
36700	36804	36890	36998	37101	37190
36701	36805	36891	37000	37105	37191
36703	36806	36892	37005	37106	37192
36704	36807	36894	37006	37107	37193
36705	36809	36895	37007	37109	37196
36706	36810	36897	37008	37111	37197
36709	36811	36899	37009	37113	37198
36711	36812	36904	37010	37114	37199

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
37201	37291	37381	37482	37572	37663
37202	37292	37383	37485	37573	37664
37203	37293	37386	37487	37574	37665
37205	37294	37387	37488	37575	37666
37206	37295	37388	37494	37576	37668
37208	37296	37389	37496	37577	37669
37209	37297	37391	37497	37578	37670
37213	37299	37394	37499	37579	37671
37214	37301	37395	37501	37580	37673
37215	37302	37397	37502	37581	37676
37216	37303	37400	37503	37582	37678
37217	37304	37401	37506	37583	37679
37219	37305	37402	37507	37584	37680
37220	37306	37403	37508	37588	37682
37221	37316	37404	37509	37589	37683
37222	37317	37406	37511	37591	37684
37224	37318	37407	37512	37592	37686
37225	37319	37410	37513	37593	37687
37226	37320	37411	37515	37594	37689
37228	37321	37412	37517	37596	37691
37229	37322	37413	37518	37598	37693
37230	37323	37419	37519	37606	37694
37231	37326	37420	37520	37607	37695
37232	37327	37423	37522	37608	37696
37233	37328	37425	37523	37609	37699
37234	37329	37427	37524	37611	37702
37235	37332	37429	37527	37614	37703
37236	37333	37430	37528	37618	37705
37237	37334	37433	37530	37619	37706
37239	37336	37436	37533	37623	37710
37243	37337	37437	37534	37624	37711
37246	37339	37439	37536	37625	37712
37247	37341	37441	37537	37626	37713
37248	37342	37442	37538	37627	37715
37249	37343	37443	37539	37629	37716
37254	37345	37448	37542	37630	37717
37256	37347	37450	37544	37632	37722
37260	37348	37452	37545	37633	37725
37261	37349	37453	37546	37634	37726
37262	37351	37455	37547	37635	37727
37263	37352	37456	37549	37636	37728
37265	37354	37457	37550	37637	37729
37267	37357	37459	37551	37640	37730
37268	37358	37461	37553	37643	37731
37270	37359	37462	37555	37644	37735
37272	37360	37464	37557	37647	37736
37273	37361	37466	37558	37648	37738
37274	37362	37467	37559	37649	37740
37278	37363	37468	37561	37651	37741
37279	37364	37469	37563	37653	37744
37281	37369	37470	37564	37655	37745
37282	37370	37473	37565	37656	37746
37283	37371	37474	37567	37657	37747
37286	37373	37475	37568	37658	37749
37287	37375	37478	37569	37660	37751
37288	37378	37479	37570	37661	37752
37289	37379	37480	37571	37662	37754

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
37755	37852	37935	38020	38133	38249
37756	37853	37937	38022	38134	38250
37758	37854	37942	38025	38136	38251
37759	37855	37944	38029	38138	38253
37761	37857	37945	38033	38139	38254
37765	37858	37946	38040	38141	38255
37766	37859	37947	38041	38142	38256
37767	37860	37948	38043	38146	38257
37769	37862	37949	38044	38148	38258
37770	37863	37950	38047	38154	38259
37772	37865	37952	38048	38155	38260
37773	37867	37953	38050	38157	38261
37774	37868	37954	38054	38159	38263
37776	37870	37955	38059	38160	38265
37777	37871	37956	38060	38165	38267
37779	37872	37957	38061	38167	38269
37780	37873	37958	38062	38168	38270
37785	37874	37959	38064	38174	38272
37786	37875	37960	38065	38175	38274
37787	37876	37961	38069	38176	38276
37788	37877	37963	38070	38182	38277
37789	37879	37965	38071	38185	38280
37790	37880	37968	38074	38186	38282
37791	37881	37969	38075	38187	38284
37793	37882	37971	38078	38188	38285
37794	37883	37972	38080	38192	38286
37795	37884	37973	38082	38196	38289
37799	37886	37974	38084	38197	38292
37802	37888	37975	38086	38198	38293
37806	37889	37976	38088	38200	38294
37808	37890	37977	38089	38201	38296
37810	37891	37978	38093	38202	38297
37811	37892	37979	38094	38204	38299
37817	37893	37980	38096	38205	38300
37818	37895	37982	38098	38206	38303
37821	37896	37984	38099	38208	38304
37825	37899	37985	38100	38210	38306
37826	37902	37986	38101	38211	38308
37827	37904	37987	38102	38212	38310
37828	37905	37988	38106	38213	38313
37829	37906	37991	38107	38214	38314
37830	37907	37992	38108	38215	38315
37831	37908	37993	38109	38218	38316
37832	37909	37994	38111	38219	38317
37833	37914	37995	38113	38222	38320
37834	37915	37996	38115	38225	38321
37835	37916	37998	38116	38228	38322
37836	37917	38000	38120	38229	38327
37837	37920	38001	38121	38235	38328
37838	37921	38003	38122	38238	38330
37839	37922	38006	38124	38240	38332
37841	37927	38007	38125	38242	38333
37842	37929	38008	38126	38244	38335
37843	37930	38010	38127	38245	38336
37847	37931	38014	38128	38246	38337
37848	37932	38015	38129	38247	38339
37849	37933	38019	38130	38248	38342

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
38343	38438	38539	38643	38737	38834
38345	38442	38540	38644	38738	38835
38347	38443	38542	38646	38739	38836
38348	38445	38546	38647	38742	38839
38350	38446	38547	38648	38743	38840
38352	38448	38549	38649	38744	38841
38355	38450	38551	38652	38745	38842
38356	38451	38556	38653	38746	38844
38357	38452	38557	38656	38748	38846
38358	38453	38559	38657	38750	38847
38360	38455	38561	38659	38752	38848
38362	38456	38563	38662	38757	38849
38364	38457	38564	38663	38758	38850
38367	38459	38566	38664	38759	38851
38368	38460	38567	38665	38761	38852
38369	38461	38569	38669	38767	38853
38372	38462	38570	38671	38768	38854
38373	38465	38574	38674	38769	38856
38374	38466	38575	38675	38771	38858
38376	38467	38577	38677	38772	38859
38377	38468	38579	38678	38774	38860
38379	38471	38581	38679	38775	38863
38381	38474	38583	38681	38778	38864
38385	38475	38584	38682	38779	38865
38386	38479	38585	38684	38780	38866
38387	38480	38586	38685	38782	38867
38390	38481	38590	38687	38785	38868
38391	38482	38592	38688	38788	38869
38393	38483	38596	38689	38790	38870
38394	38484	38598	38690	38792	38871
38395	38487	38600	38692	38794	38872
38396	38490	38601	38693	38795	38873
38398	38496	38604	38694	38797	38875
38400	38497	38605	38695	38798	38876
38402	38498	38606	38696	38800	38877
38404	38501	38607	38697	38802	38882
38408	38503	38611	38698	38803	38883
38411	38504	38612	38700	38804	38885
38412	38506	38616	38702	38805	38887
38413	38508	38618	38703	38806	38889
38414	38509	38619	38704	38807	38890
38416	38510	38621	38705	38808	38891
38417	38511	38622	38708	38809	38892
38418	38513	38624	38709	38810	38894
38419	38514	38626	38711	38812	38895
38423	38517	38627	38713	38813	38896
38424	38521	38628	38715	38814	38897
38425	38522	38629	38716	38816	38900
38428	38525	38630	38719	38818	38902
38429	38527	38631	38724	38819	38903
38430	38528	38634	38725	38823	38904
38431	38530	38635	38726	38824	38905
38432	38533	38636	38728	38825	38907
38434	38534	38638	38731	38826	38908
38435	38535	38639	38732	38827	38909
38436	38537	38640	38733	38832	38910
38437	38538	38642	38735	38833	38911

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
38913	39014	39101	39190	39294	39381
38914	39016	39103	39192	39295	39385
38917	39017	39105	39193	39299	39387
38919	39020	39106	39194	39300	39389
38920	39022	39108	39195	39301	39390
38921	39024	39110	39198	39303	39391
38922	39025	39111	39199	39304	39392
38926	39026	39112	39201	39309	39393
38928	39027	39113	39204	39310	39394
38929	39028	39115	39206	39311	39396
38930	39029	39116	39208	39314	39401
38935	39031	39117	39212	39315	39402
38936	39032	39118	39213	39316	39403
38938	39033	39119	39214	39317	39404
38939	39034	39120	39215	39318	39405
38944	39035	39121	39216	39320	39407
38945	39037	39123	39217	39322	39408
38948	39038	39124	39218	39323	39410
38951	39039	39125	39219	39324	39411
38953	39041	39127	39221	39327	39413
38955	39042	39128	39222	39329	39414
38956	39044	39131	39223	39331	39415
38957	39045	39132	39228	39332	39417
38959	39046	39135	39229	39333	39418
38960	39047	39137	39230	39334	39423
38961	39049	39138	39236	39335	39426
38962	39050	39140	39238	39336	39427
38963	39052	39141	39240	39337	39428
38964	39054	39142	39242	39338	39430
38965	39055	39143	39243	39339	39433
38966	39056	39146	39246	39340	39435
38967	39057	39147	39249	39341	39437
38969	39058	39148	39250	39342	39439
38973	39059	39149	39251	39344	39440
38975	39061	39152	39252	39345	39441
38977	39062	39154	39253	39346	39443
38979	39064	39155	39255	39349	39445
38980	39066	39158	39258	39351	39446
38983	39068	39159	39260	39354	39447
38984	39070	39160	39261	39355	39448
38987	39071	39161	39265	39356	39449
38988	39072	39162	39266	39357	39451
38989	39073	39165	39270	39358	39453
38990	39074	39167	39271	39359	39455
38992	39076	39168	39272	39363	39458
38996	39077	39170	39273	39364	39459
38998	39078	39171	39276	39365	39461
39001	39080	39175	39277	39366	39462
39002	39082	39177	39278	39367	39463
39003	39083	39178	39281	39368	39465
39004	39084	39179	39285	39369	39467
39005	39085	39180	39287	39371	39468
39007	39094	39181	39288	39372	39471
39008	39095	39182	39289	39373	39472
39009	39096	39183	39291	39375	39475
39010	39097	39185	39292	39376	39476
39011	39100	39187	39293	39379	39478

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
39482	39591	39697	39793	39890	39997
39484	39593	39702	39795	39891	39998
39486	39594	39703	39796	39892	40000
39487	39595	39704	39797	39895	40001
39493	39597	39705	39803	39896	40003
39497	39598	39706	39804	39897	40006
39498	39599	39707	39805	39898	40009
39500	39601	39709	39806	39899	40013
39502	39602	39710	39807	39900	40014
39505	39603	39714	39808	39902	40015
39507	39605	39715	39809	39912	40017
39510	39607	39720	39810	39913	40018
39511	39610	39721	39811	39914	40019
39512	39612	39722	39815	39917	40020
39513	39613	39723	39820	39919	40023
39515	39620	39724	39822	39922	40026
39516	39621	39725	39823	39926	40027
39517	39622	39726	39824	39928	40028
39518	39624	39727	39825	39929	40030
39521	39625	39728	39826	39930	40031
39523	39627	39729	39828	39931	40036
39524	39631	39730	39832	39933	40039
39525	39633	39732	39833	39934	40040
39529	39634	39733	39835	39935	40042
39532	39635	39734	39836	39936	40043
39534	39636	39735	39838	39939	40047
39536	39637	39736	39839	39940	40048
39540	39638	39737	39840	39942	40049
39541	39639	39739	39841	39944	40050
39543	39643	39740	39843	39946	40051
39545	39645	39742	39844	39949	40055
39546	39648	39744	39845	39951	40056
39548	39649	39746	39846	39954	40057
39549	39650	39747	39847	39957	40058
39554	39653	39749	39848	39962	40062
39555	39655	39750	39849	39963	40067
39556	39656	39752	39851	39964	40068
39557	39658	39754	39852	39965	40069
39559	39659	39755	39853	39966	40070
39562	39662	39756	39857	39967	40072
39563	39663	39757	39861	39969	40074
39566	39668	39758	39862	39971	40077
39567	39671	39760	39863	39972	40080
39568	39672	39762	39865	39974	40081
39569	39673	39763	39869	39976	40082
39570	39674	39764	39871	39978	40084
39572	39680	39765	39872	39981	40086
39573	39681	39767	39873	39982	40088
39576	39682	39769	39879	39983	40089
39578	39683	39770	39880	39985	40090
39579	39684	39772	39881	39986	40094
39582	39685	39775	39884	39988	40095
39583	39686	39776	39885	39989	40096
39584	39688	39783	39886	39991	40099
39585	39691	39785	39887	39992	40100
39586	39692	39787	39888	39995	40103
39588	39696	39788	39889	39996	40105

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
40106	40200	40294	40384	40497	40606
40107	40202	40301	40385	40503	40608
40108	40203	40302	40386	40504	40609
40111	40204	40303	40391	40505	40611
40112	40206	40304	40393	40506	40613
40116	40207	40305	40394	40508	40614
40117	40209	40308	40399	40513	40615
40119	40210	40309	40401	40514	40617
40121	40211	40311	40402	40515	40619
40122	40213	40313	40406	40517	40620
40123	40214	40314	40407	40518	40621
40124	40217	40315	40408	40525	40629
40125	40218	40316	40409	40526	40630
40128	40219	40317	40410	40527	40631
40129	40220	40318	40411	40529	40633
40130	40221	40319	40414	40530	40634
40132	40222	40321	40415	40533	40635
40135	40223	40323	40417	40534	40637
40138	40224	40324	40418	40535	40638
40139	40226	40325	40419	40536	40639
40140	40229	40326	40420	40538	40640
40142	40230	40327	40425	40539	40641
40144	40231	40328	40426	40542	40642
40145	40232	40330	40427	40543	40644
40146	40233	40331	40428	40545	40645
40147	40234	40334	40429	40552	40648
40148	40237	40337	40430	40553	40653
40149	40240	40338	40431	40554	40654
40150	40241	40339	40436	40557	40657
40152	40242	40341	40437	40561	40658
40153	40243	40343	40440	40564	40659
40154	40244	40348	40441	40565	40663
40155	40245	40349	40443	40566	40664
40156	40246	40352	40444	40567	40665
40157	40248	40353	40445	40568	40666
40159	40252	40354	40450	40569	40668
40160	40253	40357	40452	40570	40669
40162	40254	40359	40456	40574	40670
40163	40256	40360	40457	40575	40671
40171	40257	40361	40459	40577	40674
40173	40260	40362	40460	40580	40676
40174	40261	40363	40462	40581	40678
40175	40263	40364	40463	40582	40679
40176	40268	40365	40464	40583	40680
40177	40270	40366	40468	40585	40681
40182	40274	40368	40469	40586	40682
40183	40275	40370	40474	40587	40684
40185	40276	40371	40478	40588	40685
40186	40278	40372	40481	40590	40688
40187	40280	40373	40482	40592	40689
40188	40282	40374	40483	40594	40690
40189	40283	40375	40485	40595	40691
40190	40284	40376	40488	40596	40694
40192	40285	40377	40489	40597	40695
40194	40288	40379	40492	40600	40696
40197	40292	40381	40493	40601	40698
40199	40293	40382	40495	40603	40699

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
40700	40810	40895	40991	41081	41190
40701	40811	40896	40993	41084	41192
40702	40813	40898	40994	41085	41193
40703	40814	40900	40995	41089	41194
40704	40815	40903	40996	41091	41195
40709	40817	40906	40997	41092	41198
40711	40820	40908	40998	41098	41199
40712	40821	40912	40999	41100	41200
40715	40824	40913	41000	41101	41203
40717	40827	40914	41001	41102	41204
40720	40828	40916	41003	41103	41205
40724	40829	40917	41004	41104	41206
40725	40830	40918	41005	41105	41207
40726	40831	40919	41006	41110	41208
40727	40832	40920	41008	41111	41209
40728	40833	40922	41009	41112	41211
40733	40836	40923	41010	41113	41212
40736	40838	40924	41011	41117	41213
40737	40840	40927	41016	41119	41216
40742	40841	40928	41017	41120	41221
40743	40842	40930	41021	41121	41227
40746	40843	40931	41022	41124	41229
40748	40845	40932	41024	41128	41230
40750	40846	40934	41025	41129	41236
40751	40847	40937	41027	41139	41237
40752	40850	40939	41028	41142	41238
40755	40851	40942	41029	41144	41245
40761	40854	40944	41030	41145	41246
40763	40856	40946	41031	41146	41247
40764	40857	40947	41032	41147	41249
40767	40861	40948	41034	41148	41253
40768	40862	40949	41036	41149	41254
40771	40863	40951	41037	41151	41257
40772	40864	40952	41038	41154	41260
40774	40865	40953	41040	41155	41261
40775	40866	40954	41043	41157	41262
40776	40867	40955	41044	41158	41263
40777	40868	40959	41046	41159	41265
40780	40869	40961	41047	41160	41266
40782	40870	40962	41048	41164	41267
40783	40871	40966	41051	41165	41269
40784	40872	40967	41052	41166	41272
40785	40874	40968	41053	41167	41273
40786	40876	40969	41056	41168	41274
40788	40877	40971	41057	41170	41275
40789	40879	40972	41058	41171	41276
40791	40880	40973	41059	41172	41277
40793	40881	40976	41063	41173	41279
40794	40883	40977	41064	41174	41280
40795	40886	40978	41065	41177	41282
40798	40887	40979	41066	41180	41285
40799	40888	40980	41069	41181	41286
40801	40890	40982	41070	41182	41290
40803	40891	40985	41072	41183	41291
40804	40892	40986	41075	41185	41292
40805	40893	40989	41077	41188	41299
40807	40894	40990	41080	41189	41300

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
41302	41421	41532	41617	41715	41813
41304	41422	41534	41620	41716	41814
41305	41424	41537	41621	41717	41815
41306	41425	41538	41623	41718	41816
41312	41426	41540	41624	41719	41817
41313	41434	41541	41626	41720	41821
41314	41435	41542	41627	41722	41822
41315	41439	41543	41630	41724	41823
41316	41446	41544	41632	41725	41824
41317	41450	41545	41634	41727	41825
41320	41451	41548	41636	41730	41826
41321	41452	41549	41637	41731	41828
41323	41454	41550	41638	41732	41829
41324	41455	41551	41639	41733	41831
41328	41456	41552	41642	41736	41832
41329	41457	41553	41647	41738	41833
41331	41458	41554	41651	41740	41835
41335	41459	41555	41652	41745	41836
41336	41460	41557	41653	41747	41837
41338	41462	41560	41655	41748	41839
41341	41465	41561	41656	41749	41841
41344	41469	41562	41657	41750	41847
41345	41472	41563	41658	41752	41848
41346	41476	41567	41659	41758	41849
41347	41478	41568	41660	41762	41851
41348	41480	41569	41661	41763	41852
41349	41482	41570	41662	41764	41853
41354	41483	41574	41664	41765	41858
41355	41484	41575	41666	41767	41860
41357	41487	41577	41669	41769	41861
41359	41488	41579	41670	41770	41862
41360	41491	41583	41671	41771	41863
41363	41492	41584	41673	41775	41864
41368	41493	41585	41676	41777	41865
41369	41495	41586	41677	41778	41867
41370	41496	41587	41680	41780	41868
41371	41497	41589	41681	41782	41869
41372	41498	41590	41682	41783	41871
41373	41499	41591	41684	41784	41872
41374	41504	41592	41685	41785	41873
41376	41507	41593	41686	41788	41876
41377	41509	41594	41687	41789	41880
41378	41510	41595	41689	41791	41881
41379	41511	41596	41690	41796	41882
41382	41512	41598	41695	41797	41883
41387	41513	41599	41696	41798	41884
41388	41515	41600	41697	41800	41886
41391	41516	41602	41699	41801	41890
41398	41517	41604	41700	41803	41891
41399	41518	41606	41701	41804	41892
41405	41520	41607	41703	41805	41896
41408	41524	41609	41706	41806	41897
41410	41525	41610	41707	41808	41898
41412	41526	41611	41709	41809	41900
41414	41528	41612	41712	41810	41901
41415	41530	41614	41713	41811	41902
41418	41531	41615	41714	41812	41904

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
41905	42028	42104	42211	42298	42399
41909	42029	42106	42212	42300	42400
41910	42030	42107	42213	42301	42402
41912	42031	42108	42214	42302	42403
41916	42032	42110	42215	42304	42404
41918	42034	42111	42218	42305	42409
41923	42035	42114	42219	42306	42411
41924	42036	42115	42220	42309	42412
41926	42037	42116	42221	42310	42413
41929	42038	42117	42223	42311	42414
41930	42039	42119	42226	42318	42418
41931	42042	42123	42227	42319	42419
41932	42043	42126	42228	42320	42421
41933	42044	42127	42229	42321	42422
41937	42045	42128	42230	42322	42424
41938	42046	42129	42232	42323	42425
41939	42047	42130	42233	42327	42426
41943	42048	42131	42235	42328	42427
41945	42051	42132	42236	42329	42428
41946	42052	42135	42237	42330	42429
41948	42053	42137	42239	42331	42431
41950	42054	42138	42241	42332	42434
41952	42055	42140	42242	42334	42435
41953	42056	42143	42243	42336	42436
41954	42057	42145	42244	42337	42437
41956	42059	42146	42246	42340	42438
41957	42061	42149	42247	42341	42439
41958	42063	42150	42250	42342	42441
41960	42066	42151	42251	42348	42442
41962	42067	42154	42252	42350	42445
41963	42068	42155	42254	42352	42447
41965	42069	42161	42255	42354	42448
41968	42070	42163	42256	42356	42456
41969	42071	42164	42259	42359	42457
41970	42072	42165	42260	42360	42458
41975	42073	42169	42261	42361	42461
41976	42074	42176	42262	42362	42462
41979	42076	42178	42263	42365	42463
41980	42077	42179	42264	42366	42464
41982	42078	42182	42265	42367	42465
41993	42080	42183	42266	42369	42466
41995	42081	42184	42269	42370	42467
41997	42082	42185	42271	42375	42468
41998	42084	42187	42273	42377	42469
42004	42086	42189	42274	42380	42471
42008	42087	42190	42275	42381	42472
42009	42089	42192	42276	42382	42473
42010	42091	42193	42277	42385	42475
42012	42092	42195	42278	42386	42479
42014	42095	42197	42279	42388	42480
42015	42096	42199	42281	42389	42481
42016	42097	42200	42282	42390	42483
42020	42098	42203	42286	42393	42485
42023	42099	42205	42287	42394	42486
42025	42100	42208	42290	42395	42487
42026	42102	42209	42291	42397	42488
42027	42103	42210	42297	42398	42490

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
42492	42588	42689	42777	42882	42976
42495	42589	42690	42778	42883	42977
42497	42591	42692	42779	42884	42978
42498	42595	42697	42780	42885	42980
42499	42596	42700	42781	42887	42981
42501	42597	42701	42782	42891	42984
42502	42598	42702	42784	42893	42991
42504	42599	42703	42788	42894	42992
42505	42605	42704	42790	42895	42993
42507	42607	42705	42793	42896	42996
42509	42609	42707	42795	42900	42997
42511	42610	42708	42796	42903	42998
42512	42611	42710	42797	42904	42999
42514	42612	42711	42798	42905	43000
42517	42614	42712	42799	42906	43001
42519	42615	42715	42802	42909	43002
42520	42616	42716	42803	42911	43003
42522	42617	42717	42804	42912	43004
42523	42618	42718	42805	42914	43006
42524	42619	42719	42807	42915	43007
42525	42620	42720	42809	42917	43009
42526	42622	42721	42814	42918	43010
42528	42623	42722	42815	42919	43011
42530	42624	42725	42816	42922	43012
42531	42625	42726	42817	42923	43013
42532	42626	42727	42818	42924	43014
42535	42627	42732	42819	42925	43017
42536	42629	42733	42821	42929	43019
42538	42630	42735	42824	42930	43020
42541	42633	42736	42828	42933	43026
42542	42636	42737	42832	42937	43028
42543	42640	42738	42834	42938	43030
42544	42642	42739	42835	42939	43031
42546	42644	42740	42836	42940	43032
42548	42645	42741	42837	42941	43033
42552	42649	42742	42838	42943	43034
42553	42650	42743	42839	42944	43035
42555	42652	42744	42841	42945	43036
42556	42653	42745	42846	42946	43037
42557	42654	42747	42847	42947	43038
42559	42655	42749	42848	42948	43039
42560	42656	42750	42849	42951	43041
42561	42657	42751	42851	42953	43042
42564	42659	42752	42852	42954	43045
42566	42660	42753	42853	42955	43047
42567	42661	42755	42857	42956	43048
42570	42664	42756	42862	42958	43049
42571	42665	42758	42863	42960	43054
42572	42670	42759	42864	42961	43055
42575	42673	42761	42869	42962	43056
42576	42674	42762	42870	42964	43057
42577	42675	42763	42872	42965	43058
42581	42678	42769	42873	42966	43060
42582	42684	42772	42875	42970	43061
42583	42685	42773	42877	42971	43062
42585	42686	42775	42879	42972	43064
42587	42688	42776	42880	42975	43065

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
43067	43189	43294	43402	43498	43602
43068	43190	43295	43404	43500	43603
43070	43192	43297	43405	43502	43604
43073	43194	43298	43407	43504	43606
43077	43195	43300	43409	43505	43608
43082	43196	43301	43411	43506	43609
43084	43200	43302	43416	43507	43610
43087	43203	43308	43417	43510	43611
43088	43205	43309	43418	43511	43612
43092	43210	43310	43419	43513	43614
43094	43212	43312	43420	43514	43615
43102	43213	43314	43422	43516	43617
43103	43215	43316	43423	43519	43619
43106	43218	43317	43424	43521	43620
43108	43220	43321	43425	43522	43621
43109	43221	43323	43427	43525	43623
43110	43224	43324	43430	43526	43625
43111	43225	43325	43431	43527	43626
43113	43226	43327	43432	43528	43628
43116	43227	43329	43433	43529	43630
43117	43228	43330	43434	43531	43634
43121	43231	43331	43435	43532	43636
43123	43234	43336	43436	43533	43637
43124	43235	43337	43439	43534	43638
43126	43237	43339	43441	43536	43639
43132	43240	43340	43442	43538	43641
43133	43241	43344	43444	43539	43642
43134	43242	43345	43446	43541	43643
43136	43243	43347	43447	43542	43645
43139	43246	43350	43448	43543	43648
43141	43247	43351	43449	43544	43649
43146	43248	43353	43450	43548	43650
43148	43249	43355	43451	43550	43654
43150	43250	43356	43452	43552	43655
43152	43251	43357	43453	43555	43656
43153	43252	43360	43456	43556	43657
43154	43253	43365	43460	43560	43658
43156	43255	43366	43461	43564	43659
43157	43256	43367	43466	43565	43664
43158	43258	43371	43467	43566	43668
43162	43260	43375	43468	43569	43669
43163	43261	43376	43471	43570	43671
43165	43264	43377	43472	43571	43672
43169	43266	43381	43473	43572	43673
43171	43267	43382	43474	43575	43677
43172	43271	43385	43476	43577	43679
43173	43272	43387	43481	43579	43681
43174	43273	43388	43482	43582	43682
43176	43275	43390	43487	43584	43685
43178	43277	43391	43489	43585	43686
43179	43279	43393	43490	43587	43688
43182	43281	43394	43491	43588	43690
43183	43282	43395	43492	43590	43693
43184	43284	43397	43493	43592	43694
43185	43285	43398	43494	43595	43696
43186	43290	43400	43495	43600	43699
43188	43292	43401	43496	43601	43700

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
43702	43816	43915	44012	44113	44215
43703	43817	43917	44015	44114	44216
43705	43818	43919	44016	44120	44221
43708	43819	43922	44018	44121	44223
43709	43820	43924	44020	44127	44225
43713	43821	43925	44021	44128	44226
43714	43822	43926	44023	44129	44227
43717	43825	43928	44025	44130	44228
43718	43826	43929	44026	44131	44231
43719	43828	43930	44027	44132	44232
43720	43829	43932	44030	44133	44235
43723	43833	43933	44031	44138	44239
43724	43835	43934	44032	44139	44243
43726	43837	43935	44036	44140	44245
43729	43840	43936	44037	44142	44251
43731	43842	43938	44038	44143	44253
43733	43843	43940	44041	44145	44256
43734	43848	43943	44043	44147	44257
43735	43852	43945	44044	44148	44261
43736	43853	43946	44046	44150	44263
43737	43854	43947	44047	44151	44264
43738	43855	43948	44050	44153	44272
43741	43856	43949	44051	44155	44274
43744	43858	43950	44052	44157	44276
43746	43859	43951	44055	44159	44277
43747	43860	43952	44058	44160	44278
43752	43861	43953	44059	44161	44280
43755	43863	43955	44062	44162	44282
43760	43866	43956	44065	44163	44283
43761	43868	43958	44068	44166	44284
43762	43870	43959	44071	44167	44285
43763	43877	43961	44072	44168	44286
43765	43878	43962	44074	44171	44288
43766	43882	43963	44075	44172	44289
43768	43883	43965	44077	44175	44292
43771	43886	43967	44078	44176	44293
43772	43887	43970	44079	44177	44294
43773	43888	43972	44080	44178	44295
43776	43889	43975	44081	44180	44296
43777	43890	43976	44082	44181	44298
43778	43891	43977	44083	44182	44299
43779	43892	43979	44084	44183	44300
43782	43897	43981	44085	44184	44304
43784	43898	43984	44086	44186	44305
43786	43899	43985	44092	44189	44307
43787	43900	43987	44094	44190	44308
43797	43901	43989	44096	44192	44310
43798	43904	43990	44097	44193	44311
43799	43905	43995	44098	44194	44312
43801	43906	43996	44099	44199	44314
43802	43907	43998	44102	44200	44315
43806	43909	43999	44103	44201	44318
43808	43910	44001	44105	44204	44320
43809	43911	44002	44107	44205	44321
43813	43912	44007	44109	44206	44323
43814	43913	44010	44110	44212	44325
43815	43914	44011	44111	44213	44329

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
44330	44443	44547	44649	44738	44828
44331	44444	44548	44651	44739	44829
44332	44445	44550	44652	44741	44831
44333	44446	44552	44653	44742	44832
44334	44448	44554	44655	44743	44833
44335	44450	44555	44658	44745	44839
44336	44453	44557	44660	44746	44840
44337	44459	44559	44662	44748	44841
44339	44462	44563	44663	44751	44842
44348	44466	44564	44666	44753	44843
44350	44468	44568	44667	44757	44847
44351	44469	44570	44669	44758	44848
44354	44472	44571	44672	44759	44850
44357	44473	44574	44673	44760	44855
44359	44474	44576	44674	44761	44857
44360	44475	44578	44675	44762	44858
44361	44476	44582	44677	44763	44861
44364	44477	44583	44679	44764	44864
44366	44478	44585	44681	44765	44865
44368	44480	44587	44682	44766	44867
44370	44481	44588	44683	44768	44871
44372	44484	44589	44684	44769	44872
44374	44485	44592	44685	44771	44873
44376	44486	44595	44687	44773	44874
44378	44487	44596	44690	44774	44876
44380	44488	44598	44691	44777	44879
44381	44489	44604	44692	44778	44880
44382	44490	44605	44694	44779	44881
44384	44491	44607	44697	44781	44882
44386	44492	44608	44698	44782	44884
44387	44497	44609	44699	44783	44885
44390	44498	44611	44700	44784	44888
44392	44499	44612	44701	44785	44891
44393	44500	44613	44702	44786	44893
44396	44504	44614	44705	44788	44894
44403	44505	44615	44706	44791	44895
44404	44507	44618	44707	44793	44896
44407	44508	44619	44708	44795	44897
44408	44509	44621	44710	44797	44898
44412	44512	44623	44711	44798	44899
44413	44519	44624	44712	44799	44900
44415	44521	44625	44716	44801	44901
44417	44522	44626	44718	44805	44902
44418	44524	44627	44719	44807	44903
44419	44525	44629	44722	44808	44905
44421	44527	44630	44723	44810	44906
44424	44528	44632	44724	44811	44907
44427	44529	44633	44725	44814	44908
44429	44530	44635	44727	44816	44909
44430	44534	44636	44728	44817	44911
44431	44536	44637	44729	44818	44912
44434	44538	44639	44730	44819	44914
44435	44541	44641	44731	44822	44916
44436	44542	44642	44733	44824	44917
44437	44544	44644	44734	44825	44918
44438	44545	44645	44736	44826	44919
44440	44546	44648	44737	44827	44921

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
44922	45015	45130	45242	45342	45456
44923	45016	45132	45245	45343	45457
44924	45018	45135	45247	45345	45458
44926	45021	45137	45249	45346	45460
44927	45022	45138	45252	45348	45461
44932	45024	45140	45253	45349	45462
44933	45025	45141	45254	45350	45463
44936	45028	45144	45255	45351	45464
44937	45029	45146	45257	45352	45466
44938	45032	45148	45258	45353	45469
44940	45037	45150	45260	45354	45470
44941	45040	45154	45263	45355	45471
44943	45042	45155	45264	45356	45477
44945	45043	45157	45265	45357	45479
44946	45044	45158	45266	45358	45485
44947	45048	45161	45268	45359	45486
44948	45049	45162	45269	45360	45489
44949	45051	45164	45270	45362	45490
44950	45052	45165	45271	45363	45493
44951	45053	45167	45273	45364	45494
44952	45055	45168	45277	45367	45495
44953	45057	45173	45278	45369	45496
44954	45058	45174	45281	45370	45497
44957	45060	45175	45282	45371	45499
44959	45073	45176	45283	45377	45500
44960	45074	45177	45285	45379	45501
44961	45075	45178	45287	45383	45502
44962	45076	45179	45289	45384	45503
44963	45087	45185	45292	45386	45504
44964	45090	45191	45296	45396	45505
44965	45091	45193	45298	45398	45507
44967	45092	45195	45300	45399	45508
44968	45094	45196	45301	45400	45509
44973	45096	45197	45303	45402	45514
44975	45097	45198	45304	45406	45515
44976	45099	45199	45306	45408	45516
44977	45100	45200	45308	45413	45518
44981	45102	45201	45310	45414	45521
44982	45103	45202	45312	45420	45522
44983	45104	45207	45313	45422	45524
44984	45105	45208	45316	45425	45528
44985	45107	45211	45318	45429	45532
44988	45109	45213	45320	45430	45535
44989	45110	45216	45321	45431	45536
44990	45111	45217	45322	45436	45539
44991	45112	45219	45323	45439	45540
44992	45114	45220	45324	45440	45541
45002	45115	45224	45325	45442	45542
45003	45116	45226	45327	45443	45545
45005	45117	45227	45329	45444	45547
45007	45118	45229	45330	45446	45549
45008	45119	45232	45331	45447	45551
45009	45120	45233	45333	45450	45552
45010	45121	45234	45334	45452	45554
45012	45123	45237	45337	45453	45556
45013	45125	45238	45339	45454	45557
45014	45126	45241	45341	45455	45559

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
45560	45664	45761	45875	45976	46076
45562	45665	45762	45878	45978	46077
45567	45668	45763	45881	45979	46081
45568	45671	45764	45884	45980	46084
45570	45672	45766	45885	45981	46085
45574	45674	45768	45886	45982	46087
45575	45676	45770	45888	45983	46088
45576	45678	45771	45889	45984	46089
45577	45681	45772	45890	45986	46092
45578	45682	45775	45891	45989	46094
45580	45683	45779	45892	45991	46096
45584	45685	45780	45893	45992	46097
45585	45686	45782	45894	45993	46098
45587	45687	45783	45895	45994	46099
45589	45688	45785	45897	45995	46101
45590	45689	45786	45901	45996	46104
45591	45691	45787	45903	45998	46105
45592	45697	45788	45906	46003	46107
45593	45698	45791	45908	46005	46109
45594	45702	45792	45910	46006	46110
45595	45704	45795	45911	46008	46111
45596	45705	45796	45912	46012	46112
45602	45706	45797	45914	46014	46113
45604	45708	45798	45916	46016	46115
45606	45709	45799	45917	46017	46118
45607	45710	45800	45918	46019	46119
45609	45712	45802	45920	46021	46120
45610	45713	45804	45922	46023	46121
45612	45714	45808	45923	46024	46122
45616	45716	45809	45925	46028	46124
45617	45717	45811	45928	46029	46125
45619	45718	45812	45930	46030	46127
45622	45719	45815	45934	46033	46128
45623	45720	45816	45936	46035	46129
45625	45723	45825	45937	46037	46130
45626	45724	45828	45938	46038	46131
45627	45725	45829	45939	46039	46134
45628	45726	45833	45940	46040	46135
45632	45728	45834	45941	46042	46137
45633	45734	45835	45942	46043	46138
45635	45736	45836	45944	46045	46141
45636	45737	45838	45945	46046	46142
45638	45738	45841	45947	46047	46143
45639	45739	45842	45949	46049	46144
45642	45740	45844	45951	46055	46145
45644	45742	45846	45952	46057	46148
45645	45745	45850	45953	46058	46151
45650	45746	45851	45960	46059	46152
45652	45747	45853	45962	46060	46153
45653	45749	45854	45963	46062	46155
45654	45751	45856	45964	46064	46156
45655	45753	45859	45965	46066	46158
45656	45754	45861	45968	46067	46159
45657	45756	45863	45969	46068	46162
45659	45757	45865	45973	46069	46163
45661	45758	45867	45974	46070	46164
45663	45760	45870	45975	46072	46165

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
46166	46293	46402	46514	46600	46721
46168	46294	46404	46516	46602	46726
46169	46297	46405	46520	46605	46731
46170	46298	46408	46521	46606	46732
46172	46299	46410	46522	46608	46733
46178	46300	46414	46523	46609	46736
46179	46303	46415	46524	46611	46737
46180	46305	46417	46526	46612	46738
46182	46308	46418	46527	46613	46739
46184	46311	46420	46528	46614	46740
46185	46312	46422	46529	46616	46741
46188	46313	46425	46530	46617	46742
46190	46316	46426	46532	46618	46743
46192	46318	46427	46534	46621	46745
46193	46320	46430	46535	46625	46748
46199	46321	46431	46536	46626	46756
46203	46323	46434	46537	46634	46757
46204	46324	46436	46539	46636	46760
46206	46329	46439	46543	46637	46763
46211	46333	46443	46544	46644	46767
46212	46334	46446	46545	46646	46774
46214	46336	46447	46546	46649	46775
46217	46337	46448	46547	46651	46776
46220	46339	46449	46549	46653	46779
46221	46342	46450	46552	46654	46780
46224	46346	46456	46555	46656	46781
46228	46349	46457	46556	46657	46783
46231	46351	46458	46557	46658	46786
46233	46352	46459	46558	46659	46787
46234	46353	46460	46560	46663	46788
46241	46356	46461	46561	46669	46790
46243	46358	46464	46562	46670	46793
46244	46359	46466	46564	46673	46794
46246	46360	46470	46565	46674	46795
46251	46364	46472	46566	46675	46797
46252	46368	46474	46567	46676	46801
46255	46369	46475	46568	46678	46802
46256	46370	46476	46569	46679	46803
46257	46372	46480	46570	46680	46807
46258	46373	46482	46571	46684	46808
46259	46377	46483	46574	46685	46809
46260	46379	46484	46575	46688	46811
46262	46381	46486	46576	46691	46815
46266	46382	46492	46578	46692	46817
46267	46384	46493	46580	46695	46819
46269	46385	46494	46581	46698	46820
46277	46386	46495	46583	46699	46822
46279	46387	46496	46584	46700	46823
46282	46388	46498	46585	46704	46824
46283	46389	46499	46586	46705	46825
46284	46391	46500	46587	46709	46826
46285	46392	46501	46588	46711	46828
46286	46393	46504	46589	46713	46829
46289	46396	46505	46590	46715	46832
46290	46397	46508	46593	46716	46833
46291	46400	46510	46598	46717	46835
46292	46401	46513	46599	46718	46836

**The following WRIT PETITIONs Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
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**The following WRIT PETITIONS Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

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**The following WRIT PETITIONS Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
598	701	800	886	1003	1096
600	703	802	888	1004	1097
602	704	803	889	1005	1104
603	706	805	891	1007	1105
607	707	806	895	1010	1106
608	711	807	896	1012	1107
609	712	808	897	1014	1109
611	713	809	899	1015	1110
613	714	811	900	1017	1112
615	717	812	901	1023	1114
617	721	813	903	1024	1116
620	724	814	904	1025	1117
621	726	815	907	1029	1118
622	727	820	908	1034	1120
623	729	821	909	1035	1124
624	730	823	911	1037	1127
625	731	824	912	1038	1133
626	732	825	913	1040	1134
627	733	826	915	1041	1139
629	735	828	918	1043	1140
630	736	831	922	1044	1145
631	737	833	924	1045	1146
632	738	834	925	1046	1148
633	739	835	926	1047	1150
634	741	837	927	1050	1151
635	743	838	929	1051	1153
636	746	839	930	1052	1154
640	747	840	932	1053	1155
641	749	841	934	1054	1157
642	752	842	936	1055	1158
648	754	843	940	1056	1159
654	756	844	942	1057	1161
656	761	845	944	1058	1162
657	763	847	945	1060	1165
659	764	849	947	1061	1166
662	765	850	948	1062	1167
666	769	853	949	1063	1168
667	770	854	953	1066	1171
669	771	858	954	1067	1173
670	773	859	957	1070	1174
671	774	861	959	1071	1176
672	775	864	960	1074	1177
676	776	865	964	1076	1178
677	777	867	965	1077	1179
678	778	868	967	1080	1181
679	779	869	968	1081	1182
680	780	870	969	1082	1184
685	782	871	970	1083	1187
686	784	872	971	1085	1189
687	785	873	980	1086	1193
690	786	875	989	1087	1194
692	789	876	990	1089	1195
694	791	877	992	1090	1196
696	793	878	994	1091	1201
697	794	879	999	1093	1202
699	797	880	1001	1094	1204
700	799	881	1002	1095	1207

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
1208	1332	1436	1538	1638	1745
1209	1335	1437	1540	1642	1746
1210	1338	1438	1548	1643	1747
1212	1339	1439	1549	1648	1748
1213	1341	1440	1551	1650	1751
1214	1342	1442	1554	1651	1753
1216	1343	1443	1555	1653	1754
1222	1345	1444	1556	1656	1756
1225	1347	1446	1557	1657	1758
1226	1350	1447	1559	1658	1759
1227	1351	1449	1560	1659	1760
1228	1352	1457	1564	1662	1761
1231	1353	1458	1565	1663	1762
1232	1354	1461	1566	1664	1764
1233	1355	1462	1567	1666	1765
1234	1356	1463	1571	1667	1766
1235	1357	1466	1573	1671	1767
1236	1358	1467	1576	1674	1768
1241	1360	1469	1577	1675	1772
1243	1368	1470	1579	1676	1775
1245	1370	1471	1580	1678	1778
1246	1373	1474	1581	1680	1779
1248	1374	1475	1583	1681	1780
1250	1378	1478	1584	1683	1781
1253	1379	1480	1585	1689	1782
1254	1380	1482	1586	1690	1783
1257	1382	1483	1587	1691	1785
1259	1384	1484	1589	1692	1788
1261	1385	1488	1593	1693	1791
1262	1386	1489	1594	1695	1792
1264	1387	1491	1596	1699	1793
1266	1390	1493	1597	1700	1795
1271	1391	1494	1600	1703	1797
1277	1393	1497	1601	1704	1798
1281	1394	1499	1602	1705	1801
1282	1395	1500	1603	1706	1803
1283	1396	1501	1605	1707	1804
1285	1397	1502	1606	1708	1805
1293	1399	1503	1608	1711	1808
1295	1400	1507	1609	1712	1810
1297	1401	1508	1611	1715	1811
1298	1402	1509	1612	1720	1813
1300	1403	1511	1613	1724	1814
1306	1404	1512	1614	1726	1817
1309	1405	1513	1615	1727	1818
1312	1406	1514	1616	1731	1820
1313	1410	1515	1617	1732	1821
1314	1411	1516	1620	1733	1822
1315	1413	1525	1622	1734	1824
1319	1416	1526	1624	1735	1825
1321	1420	1527	1625	1736	1826
1322	1423	1529	1627	1737	1827
1323	1427	1530	1628	1738	1829
1327	1428	1532	1631	1740	1832
1328	1430	1533	1632	1741	1835
1330	1431	1536	1633	1743	1839
1331	1434	1537	1637	1744	1841

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
1842	1946	2051	2166	2261	2383
1844	1947	2053	2167	2265	2384
1845	1950	2059	2169	2266	2385
1846	1951	2060	2170	2267	2386
1847	1953	2062	2171	2270	2390
1849	1956	2063	2172	2271	2391
1850	1961	2066	2173	2273	2392
1851	1962	2068	2174	2274	2393
1852	1963	2070	2176	2276	2394
1854	1964	2074	2177	2277	2395
1855	1966	2076	2178	2279	2397
1857	1968	2077	2179	2281	2399
1859	1971	2078	2180	2284	2400
1860	1972	2079	2184	2290	2402
1861	1975	2083	2185	2291	2403
1862	1977	2086	2189	2292	2406
1863	1983	2087	2190	2293	2408
1864	1984	2088	2191	2294	2409
1866	1985	2089	2193	2296	2411
1867	1986	2090	2195	2297	2413
1868	1988	2091	2196	2298	2417
1870	1990	2094	2197	2299	2418
1874	1993	2095	2198	2300	2419
1875	1994	2096	2200	2302	2422
1879	1995	2097	2201	2311	2423
1880	1996	2100	2202	2312	2424
1882	1997	2102	2204	2313	2425
1884	1999	2105	2206	2314	2427
1885	2000	2106	2207	2315	2428
1887	2002	2109	2210	2316	2433
1889	2006	2113	2214	2317	2434
1891	2007	2115	2216	2318	2436
1892	2008	2116	2217	2319	2437
1895	2009	2118	2221	2320	2439
1896	2010	2120	2222	2322	2440
1898	2011	2122	2224	2324	2441
1899	2013	2125	2226	2327	2442
1906	2014	2126	2228	2328	2444
1912	2015	2127	2229	2329	2446
1913	2017	2128	2230	2330	2447
1914	2022	2129	2231	2331	2449
1916	2026	2130	2233	2333	2451
1919	2027	2132	2236	2340	2453
1920	2028	2134	2237	2343	2458
1921	2029	2135	2240	2344	2461
1922	2030	2137	2243	2346	2465
1923	2031	2141	2246	2354	2466
1924	2032	2142	2247	2356	2471
1925	2034	2143	2248	2359	2475
1928	2036	2150	2249	2361	2481
1930	2038	2152	2251	2362	2483
1931	2039	2154	2252	2365	2485
1933	2044	2155	2253	2368	2494
1934	2046	2156	2254	2369	2496
1937	2047	2157	2257	2371	2497
1938	2049	2160	2258	2374	2500
1944	2050	2165	2259	2381	2502

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
2504	2620	2718	2824	2926	3043
2509	2621	2720	2825	2927	3046
2511	2623	2724	2826	2929	3049
2514	2624	2726	2827	2931	3050
2517	2625	2727	2828	2933	3054
2518	2627	2728	2830	2935	3059
2520	2629	2729	2833	2939	3063
2524	2630	2733	2836	2941	3064
2526	2631	2735	2837	2942	3065
2529	2633	2736	2840	2944	3066
2530	2635	2737	2841	2945	3069
2531	2636	2738	2844	2949	3070
2533	2637	2739	2846	2950	3071
2535	2638	2740	2849	2951	3072
2536	2639	2743	2850	2952	3073
2539	2642	2745	2851	2953	3075
2544	2643	2746	2855	2959	3079
2545	2644	2750	2856	2960	3081
2547	2645	2751	2857	2962	3083
2548	2649	2756	2858	2963	3091
2549	2652	2757	2861	2966	3093
2552	2655	2758	2864	2967	3094
2553	2658	2759	2865	2968	3096
2554	2660	2760	2867	2969	3100
2555	2661	2763	2871	2970	3101
2556	2662	2765	2874	2972	3102
2557	2664	2766	2876	2975	3104
2558	2665	2767	2877	2980	3105
2561	2666	2769	2879	2982	3107
2562	2667	2772	2880	2983	3108
2563	2668	2773	2883	2984	3109
2564	2669	2776	2884	2985	3111
2567	2670	2777	2885	2988	3114
2571	2671	2780	2887	2990	3115
2572	2672	2781	2889	2994	3116
2573	2674	2786	2890	2995	3117
2575	2677	2788	2895	2996	3118
2576	2682	2791	2896	3000	3129
2577	2683	2792	2897	3004	3130
2578	2684	2794	2898	3005	3132
2581	2687	2795	2899	3012	3135
2583	2689	2798	2900	3015	3140
2586	2691	2799	2901	3016	3142
2593	2692	2800	2903	3018	3143
2597	2694	2802	2905	3022	3145
2599	2695	2803	2906	3024	3148
2600	2699	2807	2907	3025	3149
2601	2703	2808	2908	3026	3150
2602	2707	2809	2911	3029	3151
2609	2708	2812	2912	3030	3152
2610	2709	2813	2915	3031	3155
2612	2711	2815	2917	3032	3157
2613	2712	2816	2918	3034	3163
2614	2713	2817	2922	3038	3167
2615	2714	2820	2923	3039	3168
2616	2715	2821	2924	3040	3169
2618	2716	2822	2925	3041	3171

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
3172	3317	3438	3552	3652	3739
3175	3319	3439	3561	3655	3741
3181	3320	3440	3562	3657	3742
3183	3322	3442	3565	3659	3745
3186	3324	3444	3566	3660	3746
3189	3325	3446	3567	3661	3747
3197	3326	3447	3568	3662	3749
3199	3327	3449	3571	3663	3750
3201	3330	3450	3572	3665	3756
3202	3332	3455	3574	3667	3757
3204	3334	3456	3575	3669	3759
3205	3338	3458	3576	3670	3760
3207	3339	3460	3577	3671	3761
3208	3341	3461	3578	3672	3763
3211	3346	3463	3580	3673	3765
3212	3347	3464	3582	3680	3766
3215	3350	3465	3583	3681	3770
3217	3353	3466	3585	3682	3771
3219	3358	3467	3586	3684	3772
3220	3361	3468	3591	3685	3774
3224	3362	3473	3595	3686	3776
3226	3364	3474	3596	3688	3778
3227	3366	3475	3598	3689	3780
3228	3367	3477	3599	3691	3781
3229	3374	3481	3602	3692	3782
3230	3375	3488	3603	3693	3784
3233	3376	3489	3604	3694	3785
3234	3377	3490	3605	3697	3786
3235	3379	3494	3606	3698	3787
3236	3383	3495	3607	3699	3788
3238	3385	3497	3609	3700	3790
3241	3387	3500	3610	3701	3791
3244	3390	3503	3612	3702	3792
3249	3395	3504	3613	3703	3793
3252	3397	3505	3615	3704	3796
3256	3398	3506	3616	3708	3799
3258	3399	3510	3617	3710	3800
3259	3400	3512	3618	3711	3806
3261	3401	3520	3619	3712	3808
3263	3403	3522	3620	3713	3809
3264	3412	3524	3621	3715	3812
3269	3413	3527	3624	3716	3813
3272	3414	3528	3625	3717	3816
3274	3415	3530	3628	3719	3821
3275	3416	3531	3632	3720	3824
3279	3417	3533	3633	3721	3825
3281	3419	3534	3636	3722	3826
3284	3420	3535	3637	3723	3827
3286	3422	3536	3639	3725	3829
3291	3423	3540	3640	3728	3832
3293	3427	3541	3641	3729	3834
3294	3428	3542	3642	3730	3835
3297	3431	3543	3644	3732	3838
3304	3432	3546	3645	3733	3840
3305	3433	3547	3648	3736	3842
3307	3436	3548	3649	3737	3845
3316	3437	3549	3651	3738	3846

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
3847	3961	4122	4261	4372	4481
3848	3963	4124	4262	4376	4482
3849	3967	4126	4263	4377	4483
3850	3968	4127	4264	4379	4485
3853	3969	4128	4265	4380	4488
3854	3970	4130	4267	4381	4489
3856	3971	4131	4270	4382	4492
3857	3972	4139	4277	4383	4494
3862	3973	4140	4278	4384	4495
3863	3974	4141	4280	4385	4496
3864	3980	4142	4281	4388	4500
3865	3986	4143	4283	4390	4501
3868	3989	4147	4285	4392	4503
3870	3990	4148	4286	4394	4507
3871	3993	4159	4289	4395	4513
3872	3994	4160	4291	4397	4514
3873	4007	4161	4293	4399	4515
3874	4009	4170	4295	4401	4519
3875	4010	4171	4296	4403	4520
3876	4019	4173	4299	4405	4522
3879	4021	4174	4300	4407	4523
3881	4024	4176	4303	4411	4525
3882	4025	4177	4304	4412	4529
3885	4028	4181	4305	4413	4530
3888	4030	4182	4306	4414	4533
3890	4034	4183	4307	4415	4536
3891	4039	4184	4309	4417	4537
3894	4040	4186	4311	4419	4539
3895	4044	4187	4313	4422	4542
3896	4045	4189	4315	4423	4544
3898	4047	4195	4317	4425	4546
3900	4049	4204	4318	4426	4548
3901	4050	4208	4319	4431	4550
3903	4054	4211	4323	4432	4551
3904	4055	4212	4327	4433	4553
3905	4060	4214	4328	4434	4563
3912	4062	4215	4330	4441	4566
3914	4067	4220	4331	4443	4567
3915	4069	4223	4332	4447	4573
3921	4071	4224	4333	4450	4576
3923	4079	4225	4334	4451	4580
3924	4082	4231	4335	4452	4583
3927	4083	4232	4339	4453	4584
3928	4084	4235	4341	4458	4591
3929	4089	4236	4347	4460	4592
3930	4090	4237	4348	4461	4593
3931	4091	4239	4352	4464	4594
3932	4096	4241	4356	4466	4596
3936	4097	4246	4358	4467	4598
3943	4100	4248	4359	4468	4599
3946	4101	4250	4360	4469	4600
3947	4103	4252	4361	4471	4602
3949	4107	4253	4362	4473	4608
3951	4108	4254	4366	4475	4609
3953	4110	4255	4368	4477	4610
3956	4114	4258	4370	4478	4613
3958	4119	4260	4371	4479	4614

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
4616	4725	4818	4930	5057	5172
4617	4726	4819	4932	5059	5173
4618	4731	4821	4940	5060	5176
4619	4733	4826	4941	5061	5177
4622	4734	4828	4943	5063	5179
4624	4736	4830	4945	5067	5180
4626	4738	4831	4946	5068	5181
4630	4742	4832	4949	5070	5182
4635	4743	4834	4950	5071	5183
4637	4747	4837	4951	5073	5184
4638	4748	4838	4953	5076	5189
4640	4749	4839	4954	5078	5190
4643	4751	4840	4955	5081	5191
4645	4753	4841	4956	5082	5192
4646	4754	4843	4963	5083	5193
4647	4755	4845	4964	5085	5198
4648	4756	4846	4965	5088	5199
4651	4757	4847	4968	5089	5201
4653	4758	4849	4969	5090	5202
4655	4759	4850	4971	5091	5206
4656	4761	4851	4972	5093	5208
4657	4763	4853	4973	5096	5213
4658	4766	4854	4974	5097	5215
4662	4768	4856	4976	5098	5217
4663	4769	4859	4978	5099	5218
4665	4770	4861	4981	5100	5220
4666	4771	4862	4982	5102	5222
4667	4772	4864	4983	5103	5223
4670	4773	4870	4985	5108	5225
4672	4775	4871	4987	5109	5226
4673	4776	4875	4991	5113	5227
4674	4777	4878	4997	5114	5228
4675	4778	4879	4998	5117	5230
4677	4779	4881	5002	5118	5231
4679	4781	4884	5005	5120	5232
4680	4784	4886	5006	5122	5233
4683	4785	4887	5010	5123	5234
4685	4788	4893	5013	5126	5237
4687	4790	4894	5014	5130	5241
4690	4791	4895	5015	5136	5242
4691	4792	4897	5017	5137	5245
4694	4793	4900	5018	5139	5247
4701	4794	4901	5019	5140	5248
4703	4797	4902	5023	5141	5251
4705	4798	4904	5030	5146	5252
4706	4799	4905	5032	5148	5259
4709	4800	4906	5033	5154	5260
4710	4803	4908	5038	5156	5261
4711	4804	4910	5039	5159	5263
4713	4805	4915	5042	5160	5269
4714	4806	4917	5046	5161	5272
4715	4807	4919	5047	5162	5274
4718	4809	4921	5048	5163	5276
4719	4813	4922	5049	5165	5277
4721	4814	4923	5052	5167	5278
4723	4815	4927	5054	5169	5279
4724	4816	4928	5056	5170	5280

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
5282	5403	5523	5654	5770	5897
5283	5404	5524	5656	5773	5899
5289	5408	5525	5658	5774	5901
5290	5409	5526	5659	5775	5902
5292	5412	5527	5660	5776	5903
5293	5413	5529	5661	5781	5904
5294	5417	5530	5662	5784	5907
5295	5421	5531	5663	5788	5909
5296	5423	5532	5668	5789	5910
5297	5425	5535	5672	5790	5911
5300	5430	5536	5674	5792	5914
5302	5433	5537	5676	5793	5915
5303	5435	5538	5678	5795	5917
5306	5436	5542	5680	5796	5919
5307	5438	5544	5682	5797	5921
5309	5439	5547	5683	5798	5922
5310	5441	5548	5684	5799	5926
5311	5443	5554	5685	5802	5928
5313	5444	5555	5686	5804	5930
5314	5445	5556	5687	5809	5931
5315	5447	5559	5688	5810	5935
5317	5448	5561	5690	5811	5936
5318	5449	5565	5691	5812	5937
5321	5450	5566	5693	5815	5939
5323	5451	5567	5694	5817	5941
5325	5454	5568	5696	5820	5945
5328	5455	5570	5702	5822	5946
5332	5456	5573	5703	5823	5947
5334	5458	5576	5705	5828	5948
5339	5460	5578	5709	5831	5950
5350	5461	5582	5710	5833	5951
5352	5462	5583	5712	5836	5952
5354	5466	5584	5714	5838	5954
5355	5467	5586	5715	5841	5956
5358	5469	5587	5717	5842	5961
5359	5470	5591	5719	5843	5963
5360	5474	5592	5721	5848	5966
5363	5475	5595	5723	5849	5967
5366	5478	5596	5725	5850	5969
5367	5479	5598	5731	5851	5970
5368	5484	5599	5732	5852	5972
5370	5487	5601	5737	5854	5973
5372	5488	5602	5740	5855	5979
5373	5489	5604	5741	5860	5981
5374	5490	5607	5745	5862	5982
5375	5491	5613	5746	5864	5983
5378	5496	5615	5748	5866	5985
5380	5497	5616	5751	5869	5988
5382	5499	5617	5754	5873	5990
5383	5500	5621	5755	5878	5991
5384	5501	5622	5759	5883	5992
5385	5502	5626	5760	5887	5996
5391	5503	5637	5761	5888	5998
5395	5515	5638	5764	5889	6002
5397	5519	5643	5765	5890	6005
5400	5521	5647	5766	5892	6006
5402	5522	5648	5769	5895	6008

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
6009	6133	6245	6374	6511	6641
6010	6134	6246	6378	6514	6642
6012	6136	6249	6386	6516	6643
6013	6139	6253	6388	6518	6645
6014	6140	6254	6389	6519	6646
6016	6141	6256	6390	6520	6647
6017	6145	6258	6391	6522	6648
6018	6146	6260	6394	6524	6649
6020	6147	6262	6396	6526	6651
6021	6149	6265	6397	6527	6654
6022	6151	6266	6403	6529	6656
6028	6152	6267	6404	6530	6657
6029	6154	6268	6405	6532	6658
6030	6155	6271	6406	6534	6660
6032	6156	6272	6407	6539	6662
6033	6157	6273	6408	6547	6665
6034	6158	6281	6413	6549	6666
6035	6160	6282	6414	6553	6667
6039	6162	6283	6415	6557	6673
6040	6165	6286	6416	6559	6675
6041	6166	6291	6417	6560	6676
6042	6171	6295	6421	6561	6677
6043	6172	6296	6422	6563	6679
6044	6174	6297	6425	6569	6680
6045	6178	6298	6426	6570	6684
6046	6182	6304	6427	6571	6687
6048	6183	6305	6431	6573	6688
6052	6187	6306	6433	6574	6689
6053	6188	6307	6439	6575	6692
6056	6189	6308	6441	6577	6694
6057	6191	6319	6445	6580	6695
6059	6192	6322	6446	6581	6697
6063	6193	6323	6448	6587	6698
6064	6194	6324	6454	6590	6705
6067	6195	6330	6455	6591	6711
6070	6200	6331	6456	6593	6715
6078	6203	6332	6458	6594	6716
6079	6206	6333	6459	6598	6719
6080	6207	6334	6461	6599	6721
6084	6215	6336	6462	6600	6722
6087	6216	6337	6463	6604	6725
6092	6217	6342	6469	6606	6728
6093	6218	6343	6470	6607	6731
6094	6221	6344	6471	6610	6732
6098	6222	6346	6474	6612	6735
6099	6225	6351	6476	6613	6738
6100	6227	6352	6478	6615	6740
6102	6228	6355	6481	6616	6741
6104	6232	6356	6483	6621	6744
6107	6233	6357	6486	6622	6746
6109	6234	6359	6493	6625	6747
6110	6235	6361	6498	6627	6749
6112	6237	6364	6501	6629	6750
6118	6238	6365	6502	6631	6751
6119	6239	6369	6507	6633	6757
6120	6240	6371	6508	6637	6760
6127	6243	6372	6509	6640	6764

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
6769	6879	6992	7122	7273	7392
6771	6880	6995	7123	7278	7393
6775	6881	7003	7124	7279	7397
6779	6882	7004	7125	7281	7398
6780	6885	7005	7128	7282	7400
6787	6886	7007	7130	7283	7401
6790	6887	7008	7131	7288	7404
6793	6888	7010	7134	7289	7405
6797	6891	7012	7135	7291	7406
6798	6892	7013	7137	7292	7407
6800	6893	7016	7138	7293	7408
6801	6894	7020	7140	7294	7411
6803	6895	7024	7141	7295	7412
6804	6905	7025	7143	7296	7416
6805	6907	7027	7144	7298	7418
6806	6909	7028	7145	7299	7419
6807	6912	7029	7151	7301	7420
6810	6913	7030	7153	7303	7421
6814	6915	7031	7173	7307	7422
6815	6916	7034	7176	7311	7424
6816	6918	7036	7180	7313	7425
6818	6922	7038	7181	7314	7426
6822	6923	7040	7183	7316	7429
6823	6924	7041	7184	7318	7431
6824	6925	7044	7185	7320	7434
6825	6926	7046	7186	7323	7435
6826	6927	7047	7187	7327	7437
6828	6933	7049	7190	7328	7439
6829	6934	7051	7192	7329	7440
6830	6936	7054	7193	7335	7441
6831	6940	7056	7195	7336	7442
6833	6941	7058	7196	7338	7443
6835	6948	7062	7197	7341	7444
6836	6951	7067	7199	7344	7445
6837	6956	7069	7201	7345	7446
6839	6958	7070	7202	7346	7449
6840	6959	7073	7203	7348	7450
6842	6960	7075	7204	7349	7454
6843	6962	7078	7205	7350	7455
6844	6963	7079	7209	7351	7456
6845	6965	7085	7214	7353	7457
6846	6967	7087	7221	7354	7458
6848	6969	7088	7222	7356	7459
6849	6970	7090	7226	7357	7460
6853	6971	7094	7229	7358	7465
6855	6972	7098	7232	7360	7466
6856	6973	7099	7235	7364	7467
6858	6976	7100	7239	7365	7468
6859	6977	7101	7243	7371	7470
6860	6978	7102	7244	7375	7478
6862	6979	7105	7247	7376	7481
6864	6980	7111	7253	7381	7482
6866	6981	7113	7254	7382	7484
6869	6982	7117	7259	7384	7486
6871	6987	7118	7268	7387	7487
6872	6988	7119	7271	7389	7489
6874	6990	7121	7272	7391	7490

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
7493	7610	7763	7883	8023	8170
7494	7612	7765	7884	8024	8171
7496	7613	7766	7888	8025	8172
7497	7614	7769	7890	8028	8173
7500	7615	7773	7891	8030	8174
7502	7622	7775	7893	8033	8177
7504	7630	7776	7895	8036	8180
7505	7633	7777	7898	8043	8181
7507	7636	7778	7902	8044	8184
7508	7644	7779	7904	8048	8185
7510	7645	7780	7908	8049	8187
7511	7647	7786	7909	8051	8189
7512	7648	7789	7913	8058	8192
7515	7649	7790	7917	8060	8193
7516	7653	7793	7922	8062	8196
7517	7654	7796	7923	8063	8197
7518	7657	7797	7924	8066	8206
7520	7660	7799	7929	8067	8207
7525	7662	7801	7930	8071	8210
7528	7664	7803	7931	8073	8211
7529	7668	7804	7932	8077	8218
7530	7669	7805	7936	8079	8219
7531	7671	7807	7938	8084	8221
7533	7676	7810	7939	8086	8224
7534	7680	7811	7944	8087	8225
7535	7682	7813	7946	8088	8229
7536	7688	7817	7949	8089	8231
7542	7689	7822	7950	8092	8233
7543	7694	7823	7952	8096	8239
7546	7696	7825	7953	8098	8247
7550	7697	7828	7956	8105	8251
7552	7700	7831	7957	8106	8258
7553	7702	7832	7964	8115	8262
7554	7703	7835	7969	8116	8263
7555	7704	7840	7970	8118	8265
7560	7705	7841	7971	8119	8266
7561	7708	7844	7975	8122	8268
7562	7713	7845	7978	8125	8269
7566	7714	7847	7979	8126	8270
7567	7718	7848	7979	8127	8272
7569	7719	7849	7983	8128	8273
7570	7723	7850	7985	8130	8277
7579	7728	7851	7986	8131	8278
7580	7730	7852	7988	8132	8279
7581	7731	7853	7989	8136	8281
7582	7732	7854	7992	8138	8284
7584	7739	7855	7996	8142	8285
7589	7741	7860	8000	8146	8286
7590	7742	7866	8004	8152	8287
7591	7745	7867	8005	8155	8288
7592	7749	7868	8006	8156	8289
7593	7750	7870	8010	8157	8290
7597	7751	7871	8011	8158	8293
7598	7754	7876	8012	8164	8294
7605	7755	7877	8014	8166	8295
7606	7756	7881	8017	8167	8297
7607	7760	7882	8020	8169	8298
			8021		

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
8302	8437	8561	8691	8791	8904
8306	8439	8566	8695	8799	8905
8309	8440	8571	8696	8803	8906
8314	8442	8572	8697	8807	8908
8316	8443	8573	8699	8808	8910
8318	8444	8575	8700	8809	8911
8320	8446	8579	8701	8812	8912
8328	8447	8581	8706	8814	8914
8329	8448	8587	8707	8815	8915
8330	8450	8590	8709	8816	8918
8331	8454	8594	8711	8820	8919
8332	8455	8596	8712	8821	8920
8338	8457	8601	8713	8822	8924
8339	8469	8602	8718	8823	8925
8340	8471	8604	8719	8824	8928
8341	8478	8606	8722	8825	8929
8342	8479	8607	8726	8827	8930
8344	8480	8608	8727	8830	8931
8349	8481	8609	8728	8831	8932
8351	8482	8612	8729	8832	8933
8354	8484	8616	8730	8833	8938
8357	8485	8618	8733	8834	8941
8360	8486	8621	8734	8835	8945
8361	8487	8624	8736	8838	8948
8363	8489	8626	8737	8839	8949
8365	8490	8627	8738	8840	8950
8368	8492	8630	8739	8841	8952
8370	8493	8634	8741	8843	8953
8372	8496	8636	8742	8845	8954
8375	8497	8637	8743	8846	8957
8380	8500	8639	8746	8849	8958
8382	8501	8641	8747	8851	8960
8385	8505	8642	8748	8852	8961
8387	8511	8645	8749	8853	8962
8389	8512	8646	8750	8854	8963
8390	8513	8648	8751	8855	8964
8391	8515	8650	8752	8856	8967
8395	8517	8651	8754	8858	8969
8398	8518	8652	8755	8861	8970
8399	8520	8654	8756	8864	8971
8402	8524	8660	8758	8865	8973
8403	8525	8663	8760	8869	8975
8404	8526	8665	8761	8872	8976
8406	8527	8666	8762	8873	8985
8408	8528	8667	8763	8877	8987
8409	8529	8671	8764	8878	8994
8412	8533	8672	8767	8880	8996
8415	8534	8675	8768	8883	9000
8418	8537	8677	8769	8885	9003
8420	8540	8678	8770	8887	9004
8422	8543	8682	8773	8888	9005
8423	8547	8684	8777	8890	9012
8425	8548	8685	8779	8894	9014
8427	8553	8687	8782	8895	9015
8428	8555	8688	8787	8898	9017
8435	8559	8689	8788	8899	9018
8436	8560	8690	8789	8900	9021

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
9028	9148	9293	9422	9535	9688
9031	9152	9295	9425	9537	9690
9035	9156	9296	9428	9540	9692
9041	9163	9297	9429	9541	9694
9042	9164	9301	9431	9542	9696
9043	9166	9303	9433	9545	9697
9044	9167	9306	9436	9546	9698
9045	9169	9307	9437	9549	9699
9048	9170	9308	9438	9554	9703
9049	9172	9311	9439	9556	9704
9050	9174	9314	9440	9561	9708
9051	9175	9330	9447	9562	9709
9052	9178	9331	9449	9570	9711
9053	9182	9332	9450	9571	9712
9055	9185	9333	9455	9572	9716
9058	9190	9334	9459	9576	9717
9059	9195	9336	9461	9577	9719
9060	9198	9338	9462	9580	9722
9063	9201	9339	9467	9581	9724
9065	9202	9341	9469	9582	9726
9067	9207	9343	9473	9583	9727
9070	9210	9344	9475	9586	9732
9072	9211	9347	9477	9587	9733
9074	9212	9348	9478	9588	9737
9076	9213	9350	9479	9590	9738
9077	9215	9360	9481	9595	9740
9079	9216	9362	9483	9599	9741
9081	9219	9368	9484	9602	9744
9083	9223	9369	9486	9604	9745
9084	9224	9373	9488	9607	9746
9086	9226	9376	9490	9608	9747
9091	9228	9377	9491	9612	9750
9094	9232	9379	9492	9613	9753
9095	9236	9381	9493	9615	9755
9096	9240	9382	9494	9617	9757
9101	9241	9383	9495	9620	9762
9102	9247	9384	9497	9623	9763
9103	9250	9386	9498	9624	9764
9106	9252	9388	9499	9625	9765
9108	9255	9389	9504	9634	9766
9110	9257	9392	9506	9636	9770
9111	9264	9394	9507	9637	9773
9112	9265	9396	9508	9639	9776
9117	9266	9401	9510	9646	9779
9121	9267	9402	9514	9651	9780
9123	9268	9403	9515	9652	9782
9124	9270	9404	9516	9653	9784
9127	9273	9407	9517	9656	9785
9128	9274	9408	9519	9657	9788
9130	9277	9411	9520	9658	9790
9134	9278	9412	9525	9661	9791
9136	9282	9413	9526	9663	9792
9137	9284	9414	9527	9664	9793
9138	9285	9415	9529	9673	9794
9139	9288	9417	9531	9679	9796
9141	9291	9419	9533	9680	9797
9144	9292	9420	9534	9686	9798

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
9799	9910	10007	10100	10221	10355
9800	9913	10009	10103	10222	10358
9801	9916	10010	10104	10224	10360
9803	9917	10012	10108	10226	10361
9807	9919	10013	10109	10228	10362
9808	9920	10014	10112	10231	10363
9809	9921	10015	10113	10237	10368
9810	9922	10018	10115	10244	10369
9812	9923	10019	10116	10246	10372
9814	9924	10022	10117	10249	10376
9817	9926	10023	10119	10250	10379
9818	9928	10026	10121	10254	10381
9820	9932	10028	10126	10257	10382
9824	9935	10029	10129	10258	10385
9825	9936	10031	10131	10261	10389
9826	9939	10032	10134	10262	10390
9827	9940	10033	10136	10263	10395
9828	9943	10036	10137	10265	10396
9829	9944	10037	10141	10266	10397
9836	9945	10038	10142	10268	10398
9838	9946	10039	10148	10269	10401
9840	9947	10042	10152	10275	10403
9842	9948	10044	10153	10282	10404
9843	9949	10047	10156	10290	10406
9844	9950	10048	10157	10291	10407
9846	9951	10049	10158	10292	10410
9847	9955	10051	10159	10293	10411
9849	9956	10052	10163	10295	10412
9851	9957	10053	10164	10296	10416
9854	9961	10056	10165	10298	10418
9857	9962	10057	10170	10300	10425
9862	9964	10058	10171	10302	10426
9866	9965	10059	10175	10304	10430
9867	9967	10060	10176	10307	10432
9873	9968	10063	10177	10308	10433
9874	9970	10065	10178	10311	10435
9877	9971	10066	10180	10312	10436
9878	9974	10068	10181	10314	10438
9880	9975	10070	10182	10315	10439
9883	9976	10071	10184	10316	10440
9885	9977	10075	10185	10317	10441
9888	9978	10076	10188	10322	10443
9889	9979	10077	10189	10323	10445
9890	9981	10079	10190	10324	10451
9891	9982	10082	10191	10327	10454
9893	9983	10083	10192	10328	10456
9894	9984	10084	10193	10329	10458
9895	9986	10085	10198	10331	10460
9897	9987	10087	10202	10333	10461
9898	9990	10089	10203	10337	10463
9899	9991	10090	10204	10343	10468
9901	9992	10091	10206	10344	10469
9904	9997	10092	10207	10346	10470
9906	9998	10093	10210	10347	10471
9907	10000	10094	10213	10349	10473
9908	10005	10095	10215	10351	10474
9909	10006	10099	10216	10354	10478

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
10480	10598	10694	10812	10954	11085
10481	10599	10695	10824	10958	11091
10482	10602	10696	10826	10962	11093
10489	10603	10698	10827	10966	11094
10492	10605	10701	10834	10968	11098
10493	10608	10703	10836	10970	11100
10496	10609	10705	10844	10971	11102
10498	10610	10706	10848	10973	11103
10500	10613	10708	10850	10974	11104
10502	10614	10711	10852	10977	11105
10503	10615	10712	10853	10980	11106
10504	10616	10715	10862	10981	11107
10505	10618	10716	10863	10983	11113
10507	10622	10717	10865	10985	11114
10510	10623	10718	10869	10987	11115
10513	10624	10720	10870	10989	11116
10514	10626	10722	10874	10990	11118
10517	10629	10723	10875	10993	11119
10518	10630	10725	10876	10994	11120
10521	10631	10726	10878	10995	11121
10523	10633	10728	10880	10996	11123
10524	10634	10734	10883	10998	11124
10525	10635	10735	10890	11001	11125
10526	10636	10740	10892	11002	11128
10528	10637	10742	10893	11004	11129
10531	10638	10744	10896	11005	11131
10532	10639	10746	10899	11009	11132
10534	10640	10749	10901	11011	11139
10538	10641	10751	10903	11014	11143
10539	10644	10754	10904	11017	11147
10540	10646	10755	10908	11018	11148
10541	10647	10757	10909	11020	11149
10544	10648	10758	10910	11022	11152
10545	10651	10759	10912	11025	11157
10546	10652	10761	10914	11027	11168
10547	10654	10762	10915	11032	11169
10549	10655	10768	10918	11034	11172
10550	10656	10770	10919	11036	11175
10552	10659	10772	10920	11038	11184
10556	10661	10774	10922	11040	11186
10557	10663	10777	10923	11041	11190
10558	10664	10778	10926	11046	11195
10563	10665	10782	10927	11048	11197
10566	10666	10783	10928	11049	11199
10569	10668	10786	10930	11050	11201
10570	10671	10788	10931	11053	11202
10575	10673	10792	10933	11065	11205
10578	10674	10793	10935	11069	11206
10579	10675	10796	10939	11070	11207
10583	10677	10798	10941	11074	11211
10584	10679	10801	10942	11076	11212
10585	10682	10802	10943	11077	11213
10586	10683	10804	10944	11078	11216
10589	10686	10806	10946	11080	11217
10591	10687	10807	10947	11081	11221
10593	10691	10808	10950	11082	11226
10595	10692	10810	10952	11083	11228

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
11229	11338	11490	11611	11750	11904
11231	11340	11491	11613	11752	11905
11236	11341	11496	11615	11753	11907
11238	11344	11497	11616	11759	11910
11239	11346	11501	11618	11761	11911
11241	11348	11502	11620	11762	11914
11243	11356	11508	11624	11766	11915
11245	11357	11510	11626	11771	11917
11246	11358	11519	11628	11774	11921
11247	11359	11521	11629	11775	11926
11250	11363	11522	11632	11777	11931
11251	11364	11523	11634	11778	11932
11252	11365	11524	11637	11781	11938
11253	11366	11525	11641	11782	11941
11256	11367	11526	11643	11785	11942
11257	11370	11527	11645	11786	11943
11258	11371	11528	11646	11797	11945
11261	11372	11529	11647	11802	11948
11262	11373	11530	11649	11803	11950
11263	11376	11531	11650	11804	11953
11267	11378	11532	11653	11805	11954
11270	11387	11534	11657	11807	11956
11271	11388	11537	11659	11809	11957
11273	11390	11538	11661	11813	11960
11279	11391	11544	11665	11816	11962
11280	11398	11545	11666	11818	11964
11282	11399	11548	11667	11822	11965
11283	11401	11549	11668	11829	11966
11285	11403	11550	11669	11831	11973
11286	11408	11552	11674	11832	11978
11289	11414	11553	11677	11833	11981
11291	11416	11558	11683	11834	11982
11297	11418	11560	11687	11837	11983
11298	11420	11561	11688	11838	11985
11299	11421	11562	11690	11839	11987
11300	11422	11563	11692	11840	11990
11301	11427	11567	11699	11842	11993
11304	11430	11572	11706	11843	11995
11305	11431	11575	11707	11844	11996
11310	11435	11576	11710	11846	12000
11312	11438	11577	11713	11848	12001
11313	11439	11578	11714	11849	12002
11315	11442	11580	11715	11851	12006
11316	11444	11582	11717	11855	12009
11317	11445	11583	11718	11859	12010
11318	11448	11585	11719	11861	12012
11320	11458	11586	11724	11870	12015
11324	11459	11587	11725	11872	12016
11326	11461	11589	11726	11878	12018
11327	11462	11590	11729	11882	12023
11329	11466	11592	11730	11885	12024
11330	11472	11595	11731	11888	12025
11332	11475	11598	11733	11889	12026
11334	11478	11603	11736	11891	12029
11335	11479	11605	11740	11896	12034
11336	11488	11608	11742	11898	12035
11337	11489	11609	11745	11901	12036

**The following WRIT PETITIONs Pertaining to the year 2017
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
12037	12163	12295	12428	12578	12711
12040	12164	12303	12431	12581	12714
12041	12165	12306	12432	12584	12718
12042	12169	12307	12434	12591	12719
12043	12174	12309	12435	12594	12722
12045	12175	12310	12437	12595	12725
12048	12177	12312	12440	12596	12727
12049	12179	12315	12442	12598	12729
12052	12180	12316	12443	12600	12733
12055	12181	12320	12444	12601	12735
12057	12185	12325	12448	12605	12737
12062	12186	12331	12451	12606	12740
12066	12188	12333	12453	12607	12741
12069	12191	12334	12455	12608	12744
12070	12193	12335	12460	12609	12745
12073	12195	12336	12462	12610	12747
12077	12197	12337	12468	12611	12749
12079	12198	12339	12469	12612	12752
12081	12199	12340	12471	12616	12754
12082	12200	12341	12476	12618	12755
12083	12202	12343	12478	12619	12756
12084	12203	12348	12482	12622	12758
12088	12206	12353	12485	12627	12768
12089	12207	12357	12487	12633	12770
12092	12208	12363	12488	12634	12774
12094	12210	12364	12489	12637	12781
12099	12215	12369	12490	12638	12783
12100	12219	12370	12491	12644	12785
12102	12224	12373	12493	12645	12787
12104	12226	12374	12495	12646	12792
12106	12228	12375	12497	12651	12794
12113	12231	12376	12499	12653	12797
12114	12233	12380	12500	12654	12798
12115	12235	12381	12507	12655	12800
12116	12236	12382	12514	12659	12801
12117	12237	12383	12515	12661	12807
12118	12238	12385	12518	12662	12811
12119	12245	12386	12523	12665	12819
12121	12247	12387	12524	12672	12820
12122	12252	12389	12526	12673	12821
12125	12254	12393	12528	12677	12822
12127	12255	12396	12529	12678	12829
12130	12257	12397	12530	12679	12831
12132	12258	12399	12531	12680	12834
12135	12263	12403	12537	12683	12835
12139	12266	12405	12540	12694	12836
12143	12267	12406	12541	12695	12838
12147	12268	12407	12542	12696	12842
12148	12270	12410	12544	12698	12843
12149	12271	12413	12547	12699	12845
12150	12275	12417	12555	12702	12846
12151	12276	12418	12557	12703	12847
12153	12277	12421	12561	12705	12848
12154	12278	12422	12565	12706	12849
12156	12280	12423	12573	12708	12851
12157	12284	12425	12575	12709	12856
12162	12288	12427	12576	12710	12857

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
12858	13013	13160	13274	13403	13543
12861	13014	13164	13279	13405	13544
12865	13017	13166	13282	13411	13546
12867	13019	13169	13284	13412	13549
12870	13020	13174	13285	13414	13550
12872	13021	13176	13287	13415	13554
12876	13022	13179	13295	13416	13557
12879	13027	13181	13296	13421	13559
12881	13028	13182	13297	13422	13562
12883	13029	13184	13300	13426	13564
12888	13031	13187	13301	13427	13574
12891	13032	13188	13305	13429	13576
12897	13034	13192	13306	13430	13578
12898	13036	13193	13309	13431	13581
12899	13037	13194	13313	13432	13582
12905	13039	13201	13314	13441	13583
12906	13052	13202	13315	13443	13585
12911	13057	13203	13316	13444	13587
12915	13059	13204	13320	13445	13589
12916	13060	13207	13321	13448	13599
12921	13061	13210	13325	13449	13600
12923	13062	13211	13326	13451	13602
12924	13064	13213	13329	13454	13604
12928	13065	13214	13332	13456	13605
12929	13066	13215	13334	13460	13607
12932	13070	13218	13335	13462	13608
12935	13072	13219	13338	13464	13611
12937	13077	13220	13341	13465	13612
12943	13079	13223	13345	13467	13613
12944	13080	13224	13346	13468	13617
12946	13081	13226	13347	13469	13620
12947	13082	13227	13348	13471	13621
12950	13083	13229	13349	13472	13624
12952	13084	13230	13351	13475	13625
12953	13085	13231	13355	13476	13626
12954	13093	13232	13356	13480	13631
12957	13094	13233	13359	13482	13632
12958	13095	13235	13360	13488	13633
12961	13098	13236	13364	13489	13634
12968	13100	13239	13366	13492	13642
12969	13102	13240	13367	13494	13650
12974	13103	13241	13369	13495	13651
12977	13105	13245	13371	13496	13652
12979	13107	13247	13373	13500	13654
12980	13111	13248	13377	13505	13657
12981	13112	13250	13378	13506	13663
12986	13116	13251	13379	13509	13664
12992	13124	13252	13381	13513	13667
12996	13125	13256	13382	13514	13671
12998	13129	13257	13383	13515	13672
13000	13131	13259	13384	13516	13674
13002	13139	13261	13386	13524	13677
13003	13148	13263	13387	13529	13678
13005	13152	13266	13389	13532	13680
13006	13154	13267	13397	13535	13682
13010	13155	13268	13398	13536	13684
13012	13157	13270	13399	13541	13685

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
13686	13829	13989	14118	14231	14367
13689	13830	13998	14119	14232	14370
13694	13831	13999	14121	14233	14373
13695	13833	14001	14122	14234	14374
13696	13834	14003	14124	14238	14379
13697	13838	14006	14127	14240	14381
13701	13844	14007	14128	14241	14383
13706	13850	14008	14133	14242	14387
13708	13854	14010	14135	14243	14391
13710	13857	14014	14138	14245	14398
13713	13858	14017	14140	14253	14401
13714	13859	14020	14142	14255	14402
13723	13867	14022	14144	14256	14403
13724	13868	14024	14146	14257	14404
13726	13870	14026	14150	14262	14405
13732	13876	14027	14151	14263	14407
13733	13877	14028	14152	14265	14409
13735	13884	14034	14153	14271	14412
13737	13886	14037	14155	14274	14415
13738	13889	14041	14157	14278	14416
13741	13893	14043	14159	14280	14417
13742	13895	14044	14160	14281	14418
13743	13898	14045	14161	14290	14426
13744	13900	14046	14164	14291	14427
13746	13906	14047	14165	14292	14430
13747	13907	14049	14166	14295	14431
13750	13909	14050	14171	14296	14432
13762	13912	14051	14176	14298	14435
13769	13914	14056	14177	14305	14437
13773	13915	14057	14179	14307	14439
13775	13919	14061	14181	14308	14440
13776	13920	14062	14182	14321	14443
13778	13926	14065	14183	14322	14444
13779	13927	14068	14184	14323	14448
13780	13928	14069	14187	14326	14450
13782	13929	14074	14189	14327	14451
13783	13930	14077	14190	14328	14453
13791	13932	14080	14191	14334	14454
13792	13939	14082	14192	14336	14459
13793	13942	14083	14193	14343	14460
13796	13943	14085	14194	14344	14461
13797	13944	14088	14195	14347	14464
13798	13950	14089	14197	14349	14466
13800	13951	14091	14198	14352	14473
13801	13955	14092	14201	14353	14474
13807	13961	14094	14202	14355	14475
13809	13966	14096	14205	14356	14476
13811	13970	14098	14206	14357	14477
13812	13971	14101	14207	14358	14482
13814	13973	14102	14208	14359	14484
13815	13974	14106	14210	14360	14485
13816	13975	14107	14211	14361	14486
13817	13980	14111	14214	14362	14487
13822	13981	14112	14223	14363	14491
13824	13983	14114	14226	14364	14492
13826	13984	14115	14228	14365	14494
13827	13988	14116	14230	14366	14499

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
14501	14612	14719	14846	14980	15118
14503	14613	14720	14847	14981	15122
14505	14614	14721	14849	14983	15123
14506	14615	14722	14850	14985	15130
14509	14617	14723	14854	14986	15131
14510	14618	14725	14857	14988	15136
14511	14620	14726	14860	14991	15138
14516	14621	14729	14861	14992	15139
14518	14625	14731	14862	14994	15140
14522	14629	14732	14869	14995	15141
14525	14631	14733	14871	14997	15143
14526	14632	14734	14874	15000	15144
14527	14633	14735	14875	15002	15146
14528	14634	14737	14876	15012	15149
14529	14638	14747	14877	15013	15161
14530	14640	14748	14880	15017	15169
14531	14643	14751	14882	15018	15170
14534	14646	14752	14883	15021	15172
14535	14647	14753	14886	15022	15174
14536	14648	14755	14890	15024	15175
14537	14651	14756	14893	15036	15182
14538	14652	14757	14895	15040	15183
14541	14654	14760	14897	15042	15184
14545	14656	14761	14898	15043	15186
14546	14658	14762	14900	15046	15187
14547	14660	14763	14901	15047	15191
14549	14661	14767	14902	15052	15192
14552	14662	14771	14903	15053	15195
14554	14663	14773	14905	15054	15197
14556	14664	14775	14908	15056	15198
14558	14666	14780	14913	15058	15201
14559	14669	14782	14921	15059	15204
14561	14671	14783	14922	15062	15205
14564	14672	14787	14926	15064	15207
14567	14674	14789	14927	15065	15209
14569	14675	14790	14928	15067	15226
14570	14678	14793	14929	15069	15229
14572	14681	14795	14930	15070	15239
14574	14682	14797	14935	15072	15242
14579	14686	14799	14936	15075	15246
14582	14687	14802	14937	15076	15248
14586	14689	14803	14939	15080	15249
14587	14690	14804	14940	15087	15250
14588	14694	14810	14942	15089	15253
14589	14695	14816	14943	15090	15257
14590	14697	14819	14944	15091	15261
14591	14699	14823	14945	15092	15263
14592	14701	14824	14947	15093	15264
14593	14702	14826	14949	15097	15265
14594	14703	14827	14952	15099	15269
14596	14706	14831	14953	15101	15271
14597	14707	14832	14956	15103	15273
14598	14708	14833	14962	15104	15283
14599	14710	14839	14972	15106	15285
14604	14712	14842	14975	15108	15286
14605	14713	14843	14976	15110	15287
14611	14718	14845	14977	15114	15290

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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
15294	15453	15572	15712	15841	16011
15297	15455	15573	15713	15843	16012
15299	15458	15576	15715	15851	16013
15302	15460	15577	15722	15852	16015
15303	15462	15583	15725	15854	16018
15309	15466	15584	15727	15858	16019
15317	15468	15589	15728	15860	16020
15320	15478	15590	15730	15869	16021
15321	15479	15591	15731	15882	16032
15325	15480	15594	15733	15885	16038
15329	15481	15598	15734	15892	16042
15333	15482	15600	15735	15893	16043
15334	15483	15604	15740	15894	16045
15335	15485	15605	15744	15895	16046
15336	15486	15607	15745	15897	16047
15337	15487	15608	15746	15898	16048
15338	15491	15609	15747	15899	16049
15343	15492	15614	15748	15903	16050
15344	15493	15618	15752	15907	16052
15346	15494	15620	15753	15911	16056
15348	15495	15622	15754	15915	16057
15349	15498	15623	15756	15916	16058
15350	15499	15624	15758	15918	16062
15351	15501	15625	15761	15924	16064
15354	15502	15626	15764	15927	16070
15359	15503	15628	15770	15928	16072
15362	15506	15629	15772	15932	16076
15364	15508	15634	15773	15933	16078
15367	15509	15636	15775	15936	16084
15370	15510	15637	15776	15937	16089
15371	15511	15640	15777	15939	16090
15372	15512	15641	15779	15941	16091
15378	15513	15642	15781	15942	16098
15379	15514	15643	15782	15943	16099
15381	15515	15647	15785	15945	16102
15382	15516	15648	15786	15947	16105
15384	15518	15651	15788	15948	16108
15392	15526	15652	15789	15951	16110
15396	15529	15653	15792	15952	16112
15400	15532	15658	15793	15955	16113
15402	15533	15659	15794	15957	16114
15405	15534	15663	15795	15958	16115
15410	15535	15667	15797	15959	16116
15412	15536	15669	15800	15960	16118
15415	15544	15671	15803	15961	16124
15419	15546	15673	15804	15963	16131
15426	15547	15679	15807	15965	16135
15427	15551	15687	15809	15970	16137
15431	15553	15689	15814	15971	16144
15438	15554	15690	15816	15972	16150
15440	15558	15695	15817	15975	16152
15443	15559	15697	15821	15976	16155
15444	15561	15700	15828	15980	16159
15446	15562	15701	15834	15981	16160
15448	15565	15702	15837	15985	16163
15449	15568	15703	15839	16004	16165
15451	15569	15708	15840	16009	16167

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
16168	16329	16451	16637	16791	16900
16171	16334	16458	16640	16792	16904
16181	16335	16459	16641	16793	16905
16182	16336	16460	16647	16795	16906
16184	16338	16463	16648	16796	16907
16186	16340	16465	16649	16799	16908
16188	16342	16468	16652	16801	16911
16190	16344	16471	16653	16803	16912
16196	16345	16472	16654	16805	16913
16199	16347	16473	16656	16806	16914
16201	16353	16474	16657	16810	16915
16203	16354	16477	16658	16813	16917
16210	16355	16478	16659	16814	16922
16212	16357	16484	16661	16818	16923
16215	16359	16485	16664	16819	16924
16218	16361	16486	16665	16820	16925
16219	16362	16491	16669	16822	16927
16223	16371	16492	16670	16831	16932
16224	16374	16493	16671	16832	16934
16225	16375	16494	16675	16834	16939
16230	16377	16495	16682	16835	16941
16231	16378	16496	16688	16836	16942
16232	16380	16500	16698	16839	16949
16233	16381	16505	16699	16840	16952
16235	16384	16507	16702	16841	16962
16238	16390	16508	16704	16843	16963
16240	16391	16509	16707	16844	16966
16241	16392	16524	16708	16845	16967
16242	16393	16528	16709	16849	16971
16243	16399	16532	16710	16853	16972
16248	16402	16546	16717	16854	16973
16250	16403	16547	16718	16855	16975
16252	16404	16550	16719	16856	16976
16256	16405	16553	16723	16857	16977
16257	16409	16557	16725	16858	16978
16258	16410	16566	16726	16861	16979
16259	16412	16568	16727	16864	16981
16260	16414	16574	16731	16865	16983
16265	16417	16575	16732	16866	16988
16266	16423	16576	16736	16867	16989
16274	16427	16577	16741	16869	16992
16279	16428	16586	16745	16872	16994
16282	16430	16587	16746	16873	16995
16283	16431	16590	16749	16874	17007
16284	16433	16592	16750	16876	17016
16289	16434	16593	16752	16878	17027
16297	16435	16602	16755	16879	17031
16298	16437	16606	16763	16880	17034
16299	16438	16614	16764	16881	17035
16302	16439	16618	16769	16883	17041
16304	16440	16619	16770	16889	17043
16305	16441	16620	16775	16890	17049
16311	16442	16622	16776	16891	17051
16313	16443	16625	16777	16893	17055
16322	16446	16633	16784	16895	17059
16323	16448	16635	16788	16896	17064
16325	16450	16636	16790	16899	17068

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
17069	17257	17392	17525	17634	17750
17070	17258	17396	17526	17636	17753
17071	17260	17397	17527	17638	17758
17072	17261	17398	17528	17641	17767
17073	17263	17399	17530	17642	17768
17075	17265	17400	17532	17646	17770
17076	17266	17406	17534	17647	17773
17079	17275	17408	17536	17648	17774
17087	17278	17412	17538	17649	17779
17089	17279	17413	17546	17650	17781
17091	17281	17414	17548	17651	17784
17097	17284	17415	17549	17655	17785
17105	17293	17416	17550	17656	17787
17107	17297	17417	17551	17658	17789
17109	17302	17422	17553	17662	17790
17124	17303	17424	17554	17663	17792
17129	17306	17430	17556	17670	17795
17130	17307	17434	17558	17674	17797
17136	17308	17444	17559	17679	17798
17140	17310	17446	17560	17680	17799
17144	17311	17447	17561	17681	17801
17151	17312	17448	17565	17685	17803
17152	17313	17449	17566	17686	17806
17155	17314	17451	17567	17690	17807
17156	17317	17455	17570	17693	17809
17157	17319	17456	17571	17695	17810
17159	17320	17457	17574	17697	17811
17160	17321	17462	17579	17699	17813
17165	17324	17463	17582	17701	17817
17174	17325	17465	17585	17702	17818
17175	17330	17467	17588	17704	17819
17178	17336	17470	17592	17708	17820
17203	17338	17472	17593	17711	17821
17221	17339	17473	17596	17717	17823
17225	17342	17474	17597	17718	17825
17227	17345	17475	17598	17719	17826
17228	17346	17478	17601	17720	17827
17230	17349	17481	17604	17722	17828
17232	17350	17482	17605	17724	17829
17233	17352	17483	17608	17725	17831
17234	17353	17484	17610	17726	17832
17236	17354	17487	17611	17728	17834
17237	17367	17493	17613	17729	17836
17238	17368	17498	17614	17730	17839
17239	17369	17501	17615	17731	17843
17242	17371	17504	17617	17732	17844
17243	17372	17506	17618	17735	17845
17244	17373	17507	17620	17736	17846
17245	17374	17508	17621	17737	17847
17246	17375	17509	17622	17738	17850
17248	17376	17510	17623	17740	17851
17250	17381	17512	17625	17741	17852
17251	17382	17516	17626	17745	17854
17252	17383	17519	17627	17746	17858
17253	17385	17520	17629	17747	17859
17254	17386	17521	17632	17748	17862
17255	17388	17523	17633	17749	17864

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
17866	17994	18105	18237	18367	18515
17868	17997	18106	18239	18369	18519
17876	17998	18113	18242	18370	18520
17878	17999	18114	18247	18371	18522
17879	18000	18116	18252	18373	18523
17882	18002	18120	18254	18374	18526
17886	18003	18122	18258	18377	18529
17888	18005	18125	18259	18384	18533
17891	18008	18126	18261	18385	18534
17892	18010	18128	18262	18386	18535
17893	18011	18130	18265	18389	18537
17894	18012	18131	18266	18392	18539
17896	18013	18132	18267	18394	18541
17897	18015	18137	18268	18396	18543
17898	18016	18141	18269	18397	18545
17900	18018	18142	18271	18399	18548
17903	18020	18144	18274	18400	18549
17906	18023	18145	18279	18401	18550
17907	18024	18147	18280	18404	18551
17910	18028	18148	18283	18405	18553
17915	18029	18149	18287	18410	18556
17919	18032	18150	18289	18417	18557
17921	18033	18151	18291	18422	18563
17923	18034	18154	18292	18425	18567
17926	18036	18157	18293	18427	18568
17928	18037	18159	18294	18429	18569
17930	18038	18160	18302	18432	18571
17931	18040	18162	18303	18433	18573
17935	18043	18164	18304	18436	18574
17937	18044	18167	18305	18438	18577
17940	18047	18171	18306	18441	18579
17945	18049	18172	18307	18444	18581
17946	18052	18173	18308	18448	18582
17947	18056	18175	18309	18451	18586
17949	18058	18176	18310	18454	18592
17951	18059	18177	18312	18456	18595
17952	18062	18182	18313	18458	18596
17953	18063	18186	18314	18459	18598
17954	18065	18187	18315	18462	18602
17955	18069	18192	18321	18463	18604
17960	18070	18193	18322	18468	18605
17961	18071	18200	18323	18473	18606
17964	18072	18201	18324	18478	18607
17965	18076	18202	18325	18483	18612
17967	18077	18204	18327	18488	18615
17969	18078	18206	18330	18489	18616
17972	18080	18208	18331	18492	18618
17974	18083	18212	18333	18495	18621
17976	18084	18214	18338	18497	18624
17977	18087	18217	18340	18499	18627
17979	18088	18218	18341	18500	18631
17981	18089	18220	18344	18502	18632
17984	18091	18221	18347	18503	18634
17985	18096	18223	18348	18507	18635
17986	18100	18224	18357	18509	18636
17988	18102	18225	18363	18510	18638
17989	18103	18233	18365	18514	18640

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
18643	18779	18894	19039	19159	19307
18645	18780	18895	19041	19161	19310
18647	18781	18896	19043	19162	19312
18648	18785	18898	19048	19165	19315
18649	18792	18905	19052	19166	19316
18650	18793	18907	19053	19168	19321
18653	18795	18908	19054	19169	19323
18654	18798	18912	19057	19170	19327
18657	18801	18917	19058	19172	19330
18658	18802	18918	19061	19174	19332
18659	18804	18921	19063	19175	19333
18661	18806	18923	19071	19177	19336
18663	18807	18927	19072	19178	19338
18665	18809	18933	19073	19179	19339
18666	18810	18944	19074	19180	19342
18669	18812	18946	19075	19181	19343
18670	18813	18948	19076	19182	19346
18672	18814	18950	19077	19185	19349
18673	18815	18952	19078	19187	19350
18675	18817	18953	19080	19193	19351
18680	18818	18955	19081	19195	19356
18683	18820	18957	19082	19198	19358
18684	18821	18958	19083	19199	19359
18686	18823	18965	19084	19205	19362
18689	18825	18967	19085	19206	19368
18690	18828	18968	19089	19208	19372
18695	18835	18969	19090	19209	19376
18696	18836	18975	19094	19214	19379
18697	18837	18977	19095	19215	19380
18699	18840	18979	19098	19216	19384
18701	18843	18980	19100	19217	19387
18705	18844	18982	19101	19222	19388
18708	18849	18983	19103	19224	19391
18711	18850	18984	19104	19232	19394
18720	18851	18993	19105	19236	19395
18725	18853	18995	19106	19241	19399
18728	18855	18996	19107	19242	19401
18735	18858	18997	19108	19245	19405
18736	18859	18998	19109	19246	19411
18739	18862	18999	19112	19251	19428
18740	18863	19001	19116	19256	19429
18741	18865	19002	19120	19257	19430
18744	18868	19007	19126	19260	19433
18749	18870	19008	19127	19262	19434
18750	18871	19009	19128	19263	19436
18751	18873	19010	19131	19265	19438
18752	18874	19013	19134	19272	19440
18757	18875	19014	19137	19274	19442
18759	18879	19017	19138	19279	19443
18761	18881	19018	19139	19290	19448
18762	18882	19021	19141	19294	19449
18763	18884	19024	19149	19295	19453
18766	18885	19028	19150	19298	19457
18770	18886	19030	19152	19299	19460
18774	18887	19032	19153	19300	19464
18776	18888	19033	19154	19304	19465
18777	18891	19036	19155	19305	19470

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
19473	19580	19664	19796	19915	20031
19476	19581	19667	19800	19919	20032
19478	19583	19670	19803	19920	20035
19481	19587	19671	19805	19921	20036
19482	19588	19672	19806	19923	20039
19483	19592	19678	19809	19925	20040
19485	19593	19680	19810	19926	20041
19487	19595	19681	19811	19929	20042
19488	19596	19682	19812	19930	20045
19489	19597	19683	19816	19931	20048
19491	19598	19685	19818	19932	20049
19493	19599	19686	19820	19933	20050
19494	19600	19687	19823	19934	20051
19495	19601	19688	19824	19937	20052
19496	19603	19694	19826	19938	20053
19497	19606	19696	19827	19941	20055
19500	19607	19699	19828	19942	20057
19503	19608	19702	19830	19945	20058
19505	19611	19704	19833	19946	20059
19509	19612	19706	19834	19951	20060
19511	19613	19707	19835	19952	20064
19512	19614	19710	19837	19953	20071
19513	19615	19711	19838	19954	20074
19514	19616	19712	19839	19955	20075
19520	19618	19714	19840	19958	20076
19521	19619	19720	19843	19960	20078
19524	19620	19722	19844	19961	20081
19525	19621	19725	19845	19963	20082
19526	19622	19726	19849	19966	20083
19527	19624	19728	19851	19967	20084
19529	19626	19729	19852	19968	20086
19530	19627	19731	19854	19969	20088
19532	19628	19732	19855	19971	20089
19533	19631	19735	19856	19973	20092
19534	19634	19736	19858	19976	20093
19535	19635	19743	19859	19977	20095
19536	19636	19744	19863	19984	20096
19538	19637	19745	19865	19989	20097
19539	19638	19749	19866	19991	20098
19540	19639	19752	19867	19992	20099
19543	19640	19753	19870	19995	20100
19544	19641	19755	19871	19996	20103
19546	19642	19757	19873	19998	20104
19547	19643	19758	19875	19999	20105
19548	19644	19765	19876	20005	20106
19549	19646	19769	19877	20008	20109
19554	19647	19774	19879	20010	20111
19557	19648	19776	19880	20012	20114
19563	19652	19777	19883	20015	20118
19567	19653	19779	19884	20018	20123
19568	19656	19782	19886	20019	20128
19570	19658	19783	19889	20020	20130
19574	19659	19785	19892	20021	20134
19575	19660	19789	19904	20024	20136
19576	19661	19792	19909	20025	20137
19577	19662	19793	19912	20026	20139
19578	19663	19795	19914	20029	20142

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
20146	20274	20428	20547	20695	20839
20147	20275	20429	20549	20696	20845
20149	20276	20431	20556	20704	20852
20154	20279	20432	20557	20705	20856
20156	20281	20433	20560	20708	20859
20157	20284	20434	20563	20709	20860
20159	20285	20436	20565	20712	20861
20160	20287	20437	20566	20713	20863
20161	20288	20438	20571	20714	20864
20162	20290	20445	20573	20717	20865
20163	20291	20448	20578	20722	20867
20167	20292	20449	20581	20723	20868
20169	20296	20450	20585	20724	20870
20171	20297	20451	20587	20725	20872
20172	20299	20452	20590	20729	20873
20173	20303	20453	20596	20731	20874
20176	20305	20457	20597	20732	20877
20177	20306	20458	20598	20735	20879
20179	20307	20460	20600	20736	20881
20183	20314	20461	20601	20740	20882
20185	20318	20462	20604	20750	20884
20188	20328	20463	20607	20758	20885
20190	20329	20464	20612	20759	20888
20191	20334	20465	20615	20760	20889
20192	20341	20466	20616	20763	20892
20193	20342	20470	20618	20765	20894
20196	20343	20473	20625	20766	20895
20197	20351	20476	20630	20769	20897
20200	20353	20477	20632	20770	20899
20201	20356	20478	20634	20774	20900
20205	20358	20479	20635	20778	20905
20208	20359	20481	20637	20779	20908
20209	20363	20483	20638	20784	20909
20210	20365	20484	20639	20785	20912
20214	20368	20490	20641	20786	20915
20215	20369	20493	20642	20792	20920
20220	20372	20494	20644	20793	20921
20222	20374	20495	20648	20794	20927
20224	20379	20497	20649	20795	20930
20228	20380	20498	20651	20796	20932
20233	20382	20500	20653	20800	20933
20235	20383	20501	20654	20802	20934
20236	20386	20503	20658	20805	20935
20240	20389	20511	20667	20806	20937
20241	20392	20515	20668	20807	20938
20246	20394	20516	20669	20811	20942
20249	20395	20518	20673	20815	20944
20251	20397	20519	20674	20819	20945
20252	20400	20526	20676	20820	20946
20256	20402	20531	20678	20821	20947
20264	20407	20532	20679	20822	20949
20267	20415	20534	20680	20827	20950
20268	20419	20535	20681	20830	20951
20269	20420	20536	20685	20832	20952
20270	20422	20538	20686	20833	20956
20271	20423	20543	20687	20836	20958
20272	20424	20546	20694	20838	20960

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
20961	21095	21218	21338	21460	21589
20964	21099	21220	21339	21461	21590
20966	21102	21221	21341	21462	21593
20967	21104	21222	21343	21463	21594
20972	21105	21225	21346	21467	21597
20976	21108	21229	21347	21468	21598
20978	21111	21231	21350	21470	21599
20979	21112	21232	21358	21471	21600
20983	21117	21233	21359	21480	21601
20985	21118	21235	21360	21482	21603
20988	21120	21239	21363	21485	21604
20991	21123	21242	21365	21493	21605
20993	21124	21245	21367	21496	21607
20994	21126	21249	21372	21497	21609
20998	21127	21252	21378	21498	21611
21000	21128	21253	21381	21499	21612
21001	21133	21256	21383	21500	21613
21002	21135	21257	21385	21501	21614
21003	21139	21259	21386	21502	21617
21004	21140	21264	21388	21504	21618
21006	21141	21266	21389	21506	21619
21007	21142	21268	21390	21511	21620
21012	21143	21270	21393	21513	21626
21013	21144	21271	21397	21514	21627
21015	21150	21273	21398	21515	21629
21017	21152	21274	21401	21519	21630
21019	21153	21275	21407	21522	21633
21020	21155	21276	21408	21524	21634
21022	21156	21279	21409	21525	21640
21024	21160	21280	21410	21526	21642
21035	21161	21281	21411	21527	21645
21036	21163	21282	21414	21529	21646
21037	21167	21283	21415	21531	21654
21038	21172	21285	21416	21533	21655
21040	21174	21286	21417	21538	21657
21043	21176	21287	21418	21542	21659
21044	21177	21288	21419	21543	21662
21045	21181	21289	21420	21547	21663
21046	21184	21290	21423	21549	21664
21049	21185	21294	21424	21552	21665
21052	21187	21297	21432	21553	21666
21053	21188	21302	21433	21554	21667
21055	21189	21303	21434	21556	21668
21056	21190	21305	21435	21557	21669
21057	21193	21307	21436	21562	21670
21058	21194	21312	21437	21563	21672
21062	21195	21314	21438	21565	21673
21065	21196	21317	21439	21568	21677
21067	21197	21319	21441	21573	21680
21074	21199	21321	21443	21574	21681
21077	21200	21325	21447	21575	21685
21081	21203	21326	21448	21579	21687
21082	21208	21327	21453	21582	21689
21084	21209	21330	21454	21584	21694
21085	21210	21332	21455	21585	21695
21088	21213	21335	21456	21587	21696
21091	21216	21337	21458	21588	21698

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
21700	21803	21924	22057	22191	22304
21701	21807	21926	22061	22194	22306
21703	21809	21928	22065	22197	22308
21704	21810	21929	22067	22198	22309
21705	21811	21930	22070	22199	22310
21707	21812	21931	22071	22200	22312
21708	21813	21933	22073	22201	22314
21710	21814	21934	22075	22202	22321
21712	21817	21935	22079	22205	22327
21713	21818	21936	22080	22206	22328
21714	21821	21937	22081	22214	22330
21715	21823	21938	22085	22215	22331
21720	21825	21939	22087	22217	22332
21721	21829	21940	22093	22218	22333
21723	21830	21948	22094	22219	22335
21729	21834	21949	22097	22220	22337
21738	21835	21953	22098	22221	22338
21739	21837	21954	22099	22223	22340
21740	21838	21958	22100	22224	22342
21741	21841	21960	22102	22225	22344
21742	21843	21961	22104	22226	22346
21744	21845	21963	22105	22229	22348
21745	21848	21966	22110	22232	22349
21746	21850	21968	22111	22233	22350
21747	21851	21980	22113	22238	22351
21748	21852	21981	22115	22242	22353
21749	21855	21982	22118	22245	22356
21751	21859	21984	22119	22246	22359
21753	21863	21985	22127	22247	22361
21754	21869	21987	22128	22248	22363
21755	21870	21988	22129	22249	22364
21757	21871	21993	22131	22253	22369
21758	21877	21995	22133	22255	22371
21764	21878	21996	22134	22256	22372
21765	21880	21997	22135	22257	22373
21769	21881	22000	22137	22260	22376
21771	21882	22001	22138	22262	22377
21772	21883	22006	22139	22263	22378
21774	21885	22007	22141	22265	22379
21775	21887	22008	22146	22266	22380
21776	21889	22010	22147	22267	22382
21779	21892	22011	22149	22268	22383
21780	21893	22013	22152	22269	22385
21781	21895	22017	22155	22270	22387
21782	21896	22018	22161	22271	22389
21783	21898	22020	22162	22279	22390
21784	21899	22022	22165	22285	22391
21785	21900	22027	22166	22286	22392
21786	21901	22030	22167	22289	22393
21787	21902	22032	22168	22293	22394
21791	21903	22034	22169	22294	22398
21792	21906	22036	22173	22295	22401
21795	21909	22038	22174	22298	22402
21797	21911	22041	22182	22299	22403
21798	21914	22046	22184	22300	22405
21799	21917	22049	22187	22301	22408
21800	21919	22056	22188	22302	22411

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
22416	22533	22660	22769	22903	23050
22418	22534	22661	22770	22908	23052
22419	22535	22662	22771	22911	23055
22420	22538	22667	22773	22914	23056
22421	22539	22668	22776	22915	23057
22423	22541	22672	22778	22916	23058
22426	22544	22673	22779	22918	23059
22427	22545	22675	22784	22919	23060
22431	22548	22676	22791	22921	23062
22434	22549	22677	22793	22926	23064
22436	22551	22679	22796	22927	23065
22443	22556	22680	22801	22936	23066
22444	22557	22681	22802	22939	23067
22446	22560	22682	22805	22943	23068
22447	22561	22685	22806	22944	23069
22448	22562	22688	22807	22946	23077
22450	22564	22689	22810	22947	23078
22451	22567	22690	22812	22949	23079
22453	22570	22694	22814	22951	23080
22455	22572	22696	22815	22954	23081
22457	22573	22697	22816	22955	23082
22458	22574	22698	22817	22960	23083
22460	22576	22701	22819	22968	23084
22466	22580	22703	22820	22970	23085
22468	22583	22705	22822	22971	23087
22472	22584	22706	22823	22972	23088
22473	22586	22715	22830	22977	23095
22474	22588	22717	22833	22981	23097
22478	22590	22718	22836	22989	23100
22479	22591	22723	22837	22990	23101
22482	22594	22724	22838	22995	23102
22483	22598	22727	22839	22997	23103
22486	22600	22728	22843	22999	23104
22489	22601	22730	22845	23000	23106
22493	22602	22731	22846	23005	23109
22496	22603	22732	22847	23006	23111
22497	22604	22733	22848	23008	23116
22499	22605	22734	22849	23009	23117
22502	22609	22735	22850	23015	23118
22507	22610	22738	22852	23016	23120
22508	22612	22739	22862	23019	23123
22510	22621	22740	22863	23021	23125
22512	22622	22742	22868	23022	23126
22513	22623	22744	22869	23026	23127
22515	22625	22745	22876	23027	23128
22516	22629	22746	22878	23028	23131
22517	22632	22747	22879	23029	23134
22519	22634	22748	22880	23031	23135
22521	22636	22749	22883	23032	23136
22522	22637	22751	22888	23034	23137
22524	22643	22752	22889	23035	23139
22525	22647	22753	22894	23037	23140
22527	22650	22756	22897	23038	23141
22528	22652	22759	22898	23042	23144
22530	22653	22763	22900	23046	23145
22531	22655	22764	22901	23048	23146
22532	22659	22768	22902	23049	23148

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
23149	23243	23377	23505	23640	23755
23150	23244	23378	23506	23643	23756
23151	23249	23383	23508	23644	23760
23152	23251	23387	23511	23649	23761
23154	23253	23389	23513	23650	23762
23156	23254	23390	23516	23651	23763
23157	23259	23395	23518	23655	23764
23158	23260	23396	23520	23659	23771
23160	23261	23399	23522	23664	23774
23161	23262	23400	23525	23665	23779
23163	23264	23402	23527	23666	23781
23165	23266	23406	23528	23670	23782
23168	23268	23408	23529	23674	23786
23169	23269	23410	23531	23675	23787
23170	23271	23411	23533	23676	23788
23171	23272	23412	23534	23679	23794
23174	23275	23415	23535	23680	23795
23176	23277	23419	23536	23681	23796
23178	23278	23421	23537	23683	23797
23179	23281	23424	23538	23685	23799
23180	23284	23425	23541	23687	23802
23181	23286	23426	23548	23688	23803
23182	23290	23429	23551	23689	23809
23183	23293	23430	23552	23690	23810
23185	23296	23431	23554	23691	23814
23187	23299	23436	23556	23693	23815
23190	23300	23438	23566	23695	23821
23191	23307	23440	23568	23697	23823
23193	23309	23441	23569	23698	23824
23197	23314	23443	23574	23699	23825
23198	23318	23444	23578	23700	23827
23200	23321	23445	23580	23701	23828
23203	23322	23448	23581	23702	23830
23204	23326	23451	23582	23706	23832
23205	23327	23452	23583	23707	23833
23206	23333	23454	23586	23709	23834
23208	23334	23457	23592	23710	23835
23210	23336	23459	23593	23713	23836
23211	23337	23463	23594	23715	23838
23212	23340	23464	23598	23724	23845
23213	23341	23465	23599	23725	23847
23214	23344	23468	23603	23729	23849
23215	23345	23471	23607	23730	23857
23217	23350	23472	23611	23731	23858
23219	23351	23476	23616	23732	23861
23221	23355	23477	23618	23734	23865
23223	23356	23479	23620	23736	23866
23224	23358	23480	23622	23740	23868
23225	23361	23484	23624	23743	23869
23229	23365	23486	23627	23745	23870
23230	23366	23490	23628	23747	23872
23231	23367	23491	23630	23748	23876
23234	23368	23492	23632	23749	23880
23236	23372	23493	23635	23750	23883
23238	23373	23499	23636	23751	23886
23239	23374	23502	23638	23752	23888
23240	23375	23504	23639	23754	23889

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
23891	24040	24175	24341	24467	24572
23899	24041	24179	24343	24468	24574
23901	24043	24182	24344	24469	24575
23903	24050	24186	24347	24472	24576
23907	24056	24187	24348	24474	24578
23909	24058	24194	24349	24475	24579
23912	24062	24198	24352	24477	24580
23916	24067	24201	24353	24478	24581
23917	24068	24209	24354	24479	24582
23923	24069	24210	24355	24484	24585
23926	24071	24213	24362	24487	24586
23928	24073	24214	24363	24488	24587
23932	24074	24223	24369	24489	24589
23935	24078	24224	24371	24490	24591
23937	24079	24226	24373	24493	24594
23938	24081	24230	24377	24498	24595
23939	24083	24232	24380	24500	24597
23941	24084	24237	24381	24503	24598
23942	24085	24238	24383	24505	24603
23943	24087	24241	24385	24507	24607
23945	24088	24243	24387	24508	24610
23948	24089	24245	24393	24510	24611
23949	24091	24249	24394	24511	24614
23950	24092	24250	24395	24512	24619
23958	24093	24251	24398	24513	24623
23959	24094	24254	24399	24514	24625
23960	24096	24263	24401	24515	24628
23962	24099	24266	24404	24516	24632
23965	24101	24271	24407	24518	24633
23967	24102	24273	24408	24519	24635
23968	24105	24275	24410	24521	24637
23970	24106	24277	24412	24522	24643
23973	24119	24278	24416	24523	24645
23976	24121	24281	24417	24524	24646
23977	24122	24285	24420	24525	24649
23984	24126	24287	24423	24526	24651
23987	24128	24288	24424	24528	24654
23990	24129	24289	24428	24529	24655
23991	24130	24293	24429	24530	24658
23994	24131	24296	24430	24531	24666
23995	24133	24300	24431	24537	24670
24001	24135	24301	24434	24538	24671
24003	24136	24303	24436	24540	24673
24006	24137	24307	24437	24544	24674
24007	24138	24308	24439	24545	24678
24008	24139	24313	24441	24546	24681
24011	24146	24314	24442	24549	24686
24012	24147	24316	24443	24550	24687
24013	24151	24318	24446	24553	24688
24016	24152	24319	24447	24554	24695
24018	24153	24323	24448	24557	24697
24019	24157	24324	24449	24558	24698
24020	24159	24333	24451	24564	24701
24021	24163	24334	24452	24567	24702
24023	24164	24336	24453	24568	24703
24026	24166	24337	24464	24569	24704
24039	24174	24338	24465	24571	24709

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
24712	24831	24971	25106	25234	25386
24713	24834	24972	25109	25235	25388
24718	24836	24973	25113	25238	25392
24720	24838	24980	25117	25242	25393
24724	24839	24981	25118	25245	25394
24725	24840	24983	25119	25246	25398
24726	24842	24984	25121	25247	25399
24727	24844	24985	25122	25251	25400
24732	24845	24986	25123	25253	25402
24733	24848	24988	25124	25256	25405
24735	24851	24993	25125	25260	25406
24737	24865	24995	25127	25265	25407
24740	24869	24996	25130	25266	25408
24744	24871	24998	25131	25270	25413
24747	24873	25000	25133	25272	25414
24748	24874	25003	25134	25273	25418
24752	24876	25008	25142	25275	25421
24754	24877	25010	25147	25279	25422
24756	24879	25013	25148	25282	25425
24757	24880	25015	25149	25284	25426
24760	24881	25016	25151	25286	25428
24763	24883	25018	25152	25292	25432
24768	24884	25021	25155	25298	25433
24769	24890	25022	25156	25300	25435
24770	24893	25034	25162	25301	25440
24772	24898	25035	25164	25305	25442
24774	24900	25040	25165	25307	25444
24775	24901	25044	25166	25308	25446
24779	24903	25047	25171	25310	25447
24781	24904	25050	25172	25320	25448
24782	24907	25051	25174	25322	25450
24783	24908	25052	25175	25329	25451
24786	24911	25053	25177	25333	25453
24788	24912	25055	25179	25334	25455
24789	24914	25056	25181	25336	25461
24795	24916	25059	25185	25337	25463
24796	24917	25060	25187	25340	25464
24798	24928	25062	25189	25342	25465
24801	24929	25063	25190	25343	25466
24802	24931	25066	25191	25344	25467
24803	24932	25069	25195	25347	25468
24804	24935	25070	25200	25353	25469
24805	24936	25076	25201	25356	25470
24806	24937	25077	25206	25357	25472
24807	24942	25078	25207	25358	25473
24809	24943	25081	25215	25360	25474
24810	24946	25082	25217	25362	25475
24811	24948	25083	25218	25363	25476
24812	24949	25084	25219	25366	25477
24813	24951	25085	25220	25369	25479
24815	24953	25087	25221	25374	25480
24818	24954	25090	25224	25375	25481
24819	24955	25091	25225	25377	25483
24822	24956	25092	25226	25379	25485
24823	24961	25096	25227	25381	25486
24824	24963	25099	25229	25382	25487
24827	24967	25105	25232	25383	25490

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
25491	25612	25739	25857	26001	26100
25496	25613	25740	25864	26003	26101
25501	25616	25743	25872	26004	26104
25502	25617	25745	25876	26005	26105
25504	25618	25746	25877	26008	26106
25506	25619	25747	25878	26009	26107
25507	25621	25749	25882	26010	26108
25508	25622	25750	25883	26011	26109
25509	25623	25752	25886	26013	26110
25510	25624	25753	25899	26014	26112
25511	25626	25755	25902	26015	26113
25517	25627	25756	25910	26017	26114
25518	25628	25760	25916	26019	26115
25519	25629	25763	25919	26021	26116
25520	25631	25765	25920	26022	26118
25522	25632	25766	25921	26024	26119
25526	25634	25767	25923	26026	26123
25528	25636	25769	25926	26028	26127
25530	25637	25771	25927	26029	26128
25531	25640	25774	25928	26032	26130
25532	25641	25776	25929	26034	26132
25533	25642	25778	25932	26036	26133
25534	25644	25781	25933	26038	26134
25537	25646	25782	25935	26041	26135
25541	25650	25783	25938	26042	26136
25542	25651	25785	25939	26045	26137
25543	25652	25787	25942	26046	26138
25544	25657	25789	25943	26049	26140
25549	25664	25790	25946	26051	26143
25552	25665	25792	25948	26053	26145
25555	25666	25794	25950	26057	26147
25557	25667	25801	25953	26059	26148
25562	25668	25802	25955	26060	26149
25563	25669	25803	25957	26063	26150
25564	25670	25806	25959	26064	26151
25566	25671	25807	25961	26065	26152
25567	25673	25808	25962	26066	26157
25572	25676	25809	25963	26068	26158
25573	25680	25812	25964	26070	26161
25574	25683	25813	25965	26073	26163
25577	25687	25814	25969	26074	26164
25580	25688	25817	25970	26075	26165
25582	25691	25820	25971	26077	26167
25586	25701	25824	25977	26078	26168
25589	25713	25828	25978	26080	26170
25590	25716	25830	25979	26083	26173
25591	25719	25835	25980	26085	26174
25592	25721	25836	25984	26086	26181
25597	25722	25837	25985	26087	26186
25598	25723	25838	25988	26088	26188
25600	25725	25841	25989	26089	26189
25604	25726	25842	25991	26090	26195
25607	25728	25846	25993	26091	26196
25608	25729	25848	25994	26095	26199
25609	25730	25849	25996	26096	26201
25610	25731	25851	25997	26097	26203
25611	25732	25855	26000	26098	26204

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
26207	26319	26433	26557	26690	26807
26208	26320	26439	26560	26691	26809
26212	26322	26442	26562	26692	26813
26214	26323	26444	26563	26697	26815
26215	26324	26445	26567	26698	26817
26216	26326	26446	26568	26700	26819
26217	26327	26449	26569	26701	26820
26219	26331	26453	26572	26702	26821
26221	26335	26455	26575	26704	26822
26222	26337	26456	26576	26705	26823
26223	26340	26458	26578	26710	26824
26224	26342	26461	26579	26711	26825
26227	26343	26462	26587	26714	26826
26229	26345	26466	26589	26718	26833
26230	26346	26467	26593	26719	26836
26236	26347	26471	26594	26721	26839
26238	26352	26473	26598	26723	26840
26239	26354	26474	26601	26725	26841
26240	26355	26476	26603	26727	26843
26243	26356	26477	26604	26728	26845
26244	26357	26478	26606	26730	26846
26245	26363	26480	26607	26731	26850
26249	26371	26482	26609	26732	26857
26250	26372	26483	26610	26734	26858
26251	26373	26484	26612	26735	26860
26253	26377	26485	26613	26743	26863
26254	26378	26486	26614	26744	26865
26257	26381	26487	26615	26747	26866
26258	26385	26488	26617	26748	26867
26259	26386	26490	26624	26749	26868
26260	26387	26491	26626	26753	26870
26261	26388	26492	26627	26754	26871
26266	26389	26494	26629	26755	26877
26268	26390	26496	26630	26757	26878
26273	26391	26498	26634	26760	26879
26276	26392	26500	26637	26762	26880
26277	26394	26502	26638	26763	26882
26280	26396	26503	26642	26767	26884
26281	26398	26506	26644	26770	26885
26282	26401	26508	26647	26771	26887
26283	26402	26510	26650	26775	26890
26286	26403	26513	26655	26776	26891
26288	26409	26518	26657	26778	26896
26290	26410	26521	26659	26784	26898
26291	26412	26525	26662	26785	26903
26293	26414	26526	26665	26786	26906
26294	26415	26528	26666	26787	26907
26295	26416	26536	26667	26788	26908
26297	26417	26540	26670	26791	26909
26298	26418	26543	26671	26794	26916
26300	26420	26544	26672	26796	26921
26301	26424	26545	26675	26798	26922
26305	26425	26550	26676	26800	26925
26308	26426	26551	26680	26801	26927
26309	26429	26553	26683	26803	26930
26315	26431	26554	26686	26804	26931
26318	26432	26556	26687	26806	26932

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
26938	27054	27190	27303	27396	27493
26941	27055	27193	27304	27398	27495
26946	27061	27194	27305	27399	27497
26949	27062	27197	27307	27401	27498
26951	27064	27199	27308	27405	27499
26955	27066	27200	27309	27406	27502
26958	27067	27201	27311	27408	27506
26960	27070	27208	27312	27412	27507
26961	27072	27209	27313	27416	27511
26964	27073	27211	27314	27417	27512
26965	27076	27212	27315	27418	27518
26966	27080	27214	27317	27419	27519
26967	27081	27215	27318	27421	27520
26968	27084	27217	27319	27422	27521
26969	27087	27219	27321	27423	27522
26971	27090	27220	27322	27424	27523
26973	27092	27221	27323	27427	27525
26974	27093	27227	27326	27429	27526
26975	27094	27228	27327	27430	27527
26976	27096	27234	27328	27432	27528
26978	27097	27235	27329	27433	27530
26979	27100	27236	27334	27434	27534
26980	27102	27237	27335	27435	27536
26981	27104	27238	27336	27436	27537
26983	27105	27240	27337	27438	27538
26986	27108	27241	27339	27439	27544
26987	27114	27245	27340	27440	27548
26988	27120	27247	27342	27442	27549
26990	27122	27254	27343	27443	27550
26991	27124	27255	27345	27445	27551
26994	27129	27256	27348	27447	27554
26995	27130	27257	27349	27449	27555
27003	27132	27258	27352	27451	27561
27005	27134	27260	27354	27452	27565
27006	27141	27262	27355	27453	27568
27008	27147	27263	27356	27457	27571
27009	27148	27265	27359	27458	27574
27014	27150	27267	27360	27459	27575
27019	27151	27268	27362	27460	27576
27020	27154	27271	27363	27464	27577
27021	27155	27272	27367	27466	27578
27022	27157	27273	27370	27467	27579
27028	27164	27275	27372	27468	27581
27029	27169	27281	27373	27469	27582
27030	27172	27284	27375	27470	27583
27033	27173	27285	27376	27477	27584
27034	27175	27288	27380	27478	27588
27035	27176	27289	27383	27479	27589
27037	27177	27290	27384	27480	27592
27038	27178	27291	27385	27481	27593
27040	27179	27292	27387	27483	27596
27043	27180	27293	27390	27484	27598
27044	27183	27294	27391	27487	27599
27045	27185	27296	27392	27489	27600
27049	27186	27298	27393	27490	27604
27050	27187	27300	27394	27491	27605
27053	27189	27301	27395	27492	27609

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
27610	27729	27874	27989	28120	28228
27613	27732	27877	27990	28121	28234
27615	27739	27878	27991	28123	28236
27617	27740	27885	27992	28124	28241
27618	27746	27886	27997	28126	28243
27624	27748	27887	27998	28128	28244
27625	27749	27890	27999	28134	28245
27628	27754	27891	28002	28135	28247
27629	27758	27894	28003	28136	28249
27632	27759	27895	28004	28137	28251
27633	27761	27898	28005	28138	28252
27634	27762	27903	28006	28139	28256
27635	27767	27904	28010	28142	28257
27637	27770	27905	28011	28143	28261
27639	27771	27909	28015	28146	28263
27641	27773	27910	28020	28147	28264
27643	27778	27911	28024	28148	28270
27646	27781	27912	28030	28150	28271
27648	27782	27914	28031	28151	28273
27649	27783	27915	28032	28152	28274
27650	27784	27918	28034	28153	28275
27652	27786	27920	28036	28154	28277
27655	27790	27922	28040	28156	28278
27657	27793	27923	28043	28157	28279
27661	27795	27924	28044	28158	28283
27662	27796	27926	28046	28160	28284
27663	27801	27927	28052	28161	28287
27666	27802	27931	28053	28167	28288
27668	27803	27932	28054	28168	28290
27670	27804	27933	28059	28169	28291
27673	27805	27934	28060	28171	28293
27674	27807	27935	28065	28172	28294
27676	27810	27938	28066	28173	28296
27677	27812	27939	28071	28174	28300
27679	27817	27940	28072	28175	28306
27683	27820	27941	28073	28178	28309
27688	27823	27942	28074	28179	28312
27689	27824	27950	28075	28182	28314
27691	27827	27951	28078	28184	28318
27694	27828	27954	28080	28185	28320
27696	27829	27958	28084	28186	28321
27697	27832	27959	28087	28187	28322
27698	27834	27960	28089	28195	28326
27699	27835	27961	28090	28196	28329
27702	27836	27963	28092	28202	28331
27703	27837	27964	28094	28204	28332
27706	27841	27967	28095	28206	28333
27709	27842	27969	28097	28207	28337
27713	27844	27970	28100	28212	28338
27717	27847	27973	28102	28214	28342
27718	27852	27974	28104	28215	28343
27721	27857	27976	28109	28216	28345
27722	27859	27977	28112	28219	28353
27725	27868	27978	28115	28220	28354
27726	27870	27981	28116	28225	28355
27727	27871	27984	28118	28226	28359
27728	27873	27986	28119	28227	28360

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
28364	28480	28584	28705	28824	28933
28365	28484	28585	28706	28825	28935
28367	28485	28589	28708	28828	28936
28370	28486	28590	28714	28831	28937
28371	28488	28591	28718	28832	28939
28372	28490	28593	28720	28834	28942
28375	28493	28594	28723	28835	28945
28382	28495	28595	28724	28840	28947
28383	28497	28596	28725	28841	28950
28384	28498	28600	28726	28842	28951
28386	28503	28602	28727	28844	28952
28388	28505	28603	28730	28847	28955
28389	28506	28608	28734	28848	28957
28390	28507	28609	28738	28849	28958
28392	28508	28611	28742	28850	28959
28395	28510	28613	28743	28855	28960
28398	28511	28615	28747	28856	28961
28399	28513	28616	28748	28857	28962
28400	28514	28617	28749	28858	28964
28402	28515	28622	28750	28861	28965
28403	28517	28624	28754	28862	28969
28406	28518	28625	28755	28864	28971
28407	28519	28628	28756	28865	28972
28411	28523	28630	28759	28866	28973
28412	28526	28634	28760	28868	28975
28417	28530	28636	28762	28869	28976
28418	28532	28638	28763	28872	28982
28421	28533	28639	28764	28873	28984
28423	28535	28640	28765	28874	28986
28426	28536	28641	28767	28877	28987
28427	28537	28643	28768	28879	28988
28428	28538	28645	28771	28884	28992
28432	28539	28649	28772	28887	28994
28434	28540	28650	28776	28889	28995
28435	28542	28653	28779	28895	28998
28436	28545	28655	28780	28896	29002
28437	28546	28656	28782	28898	29003
28439	28548	28659	28783	28899	29005
28440	28549	28663	28788	28903	29006
28442	28550	28667	28789	28904	29009
28443	28551	28669	28790	28905	29013
28444	28552	28671	28791	28906	29014
28445	28553	28673	28793	28907	29015
28448	28555	28678	28795	28908	29016
28450	28556	28682	28798	28911	29017
28451	28558	28683	28799	28912	29022
28453	28559	28687	28802	28915	29023
28454	28560	28690	28803	28916	29030
28459	28563	28691	28805	28917	29031
28460	28564	28693	28806	28918	29037
28466	28567	28694	28808	28919	29041
28467	28570	28696	28810	28920	29042
28468	28573	28697	28813	28922	29043
28472	28575	28698	28816	28926	29048
28473	28576	28701	28817	28928	29051
28474	28577	28703	28820	28930	29052
28478	28578	28704	28821	28932	29054

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
29055	29167	29275	29409	29525	29643
29062	29169	29276	29411	29527	29644
29066	29171	29281	29414	29531	29651
29070	29173	29283	29416	29533	29652
29071	29176	29288	29418	29534	29653
29074	29177	29289	29419	29535	29655
29078	29178	29290	29421	29541	29658
29080	29179	29295	29422	29543	29660
29081	29180	29298	29423	29552	29662
29082	29183	29299	29425	29555	29666
29083	29184	29301	29426	29556	29672
29085	29185	29305	29430	29558	29674
29086	29186	29306	29432	29559	29678
29089	29188	29309	29439	29560	29680
29090	29189	29311	29440	29561	29683
29091	29192	29314	29442	29562	29684
29092	29193	29322	29443	29564	29686
29096	29195	29325	29444	29565	29690
29100	29196	29326	29446	29569	29691
29101	29197	29328	29447	29574	29693
29102	29198	29329	29448	29575	29695
29103	29201	29330	29450	29576	29698
29105	29202	29334	29451	29577	29699
29106	29209	29335	29452	29578	29700
29110	29210	29336	29457	29582	29701
29111	29211	29338	29458	29583	29703
29117	29212	29339	29460	29588	29705
29118	29213	29340	29466	29592	29710
29119	29214	29341	29469	29593	29712
29121	29219	29342	29470	29594	29713
29123	29220	29344	29471	29595	29714
29126	29221	29345	29472	29597	29718
29127	29222	29348	29474	29600	29723
29129	29225	29350	29476	29604	29724
29131	29231	29358	29477	29606	29726
29132	29232	29360	29480	29607	29727
29135	29233	29362	29481	29609	29729
29136	29235	29363	29482	29610	29731
29137	29242	29364	29484	29611	29735
29138	29245	29367	29488	29612	29736
29139	29246	29368	29490	29613	29737
29142	29247	29370	29491	29615	29739
29143	29250	29371	29493	29616	29740
29145	29251	29374	29498	29617	29741
29146	29252	29377	29501	29618	29743
29147	29253	29379	29502	29620	29744
29149	29254	29380	29503	29622	29749
29150	29255	29385	29504	29624	29759
29152	29259	29388	29505	29627	29763
29154	29260	29389	29508	29628	29764
29155	29261	29393	29509	29629	29766
29157	29265	29397	29510	29630	29767
29158	29267	29402	29513	29632	29768
29159	29268	29403	29515	29634	29773
29160	29270	29404	29517	29636	29774
29162	29272	29407	29522	29637	29778
29166	29273	29408	29523	29639	29781

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
29784	29917	30043	30161	30295	30433
29785	29920	30044	30162	30296	30435
29787	29926	30051	30163	30303	30436
29788	29927	30052	30164	30304	30440
29790	29930	30054	30167	30309	30442
29791	29931	30059	30171	30314	30443
29792	29932	30061	30172	30316	30445
29793	29933	30062	30176	30320	30449
29795	29934	30063	30177	30321	30450
29796	29935	30064	30179	30322	30452
29800	29936	30067	30184	30323	30454
29803	29937	30068	30185	30324	30458
29804	29938	30070	30192	30331	30459
29806	29939	30071	30196	30332	30461
29807	29940	30075	30197	30333	30463
29809	29942	30077	30198	30336	30467
29810	29943	30078	30199	30337	30469
29814	29945	30080	30202	30338	30472
29815	29947	30081	30205	30339	30473
29818	29950	30082	30206	30340	30474
29823	29952	30085	30207	30341	30475
29825	29954	30086	30208	30343	30478
29826	29955	30087	30209	30346	30479
29828	29956	30095	30211	30349	30484
29831	29960	30096	30213	30353	30486
29832	29965	30097	30217	30354	30488
29835	29966	30100	30226	30357	30490
29836	29967	30101	30227	30362	30492
29838	29969	30102	30229	30364	30493
29840	29970	30106	30233	30369	30494
29843	29971	30109	30235	30372	30496
29844	29976	30110	30238	30374	30498
29845	29979	30111	30241	30375	30501
29848	29980	30113	30245	30379	30502
29856	29982	30114	30246	30380	30503
29860	29985	30115	30247	30383	30506
29861	29987	30117	30248	30386	30508
29865	29989	30118	30250	30389	30512
29870	29991	30121	30251	30393	30513
29875	29993	30124	30256	30395	30515
29876	29994	30130	30258	30397	30516
29878	29997	30132	30259	30402	30519
29879	30004	30133	30260	30403	30521
29881	30007	30134	30262	30409	30524
29882	30011	30135	30264	30410	30525
29884	30013	30137	30266	30413	30530
29887	30014	30139	30267	30415	30538
29889	30015	30140	30272	30417	30542
29890	30018	30143	30274	30418	30543
29892	30019	30147	30275	30421	30544
29893	30020	30149	30279	30422	30545
29895	30024	30150	30281	30424	30546
29899	30026	30151	30285	30426	30547
29905	30028	30152	30287	30428	30552
29908	30033	30153	30289	30430	30554
29913	30034	30156	30291	30431	30557
29915	30039	30157	30294	30432	30563

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
30564	30692	30813	30940	31081	31248
30565	30693	30814	30942	31084	31249
30566	30695	30816	30946	31085	31252
30573	30697	30820	30948	31086	31254
30574	30699	30822	30950	31087	31256
30576	30701	30823	30951	31099	31262
30577	30703	30829	30954	31106	31263
30578	30704	30831	30955	31111	31264
30585	30705	30833	30959	31113	31270
30588	30712	30835	30965	31117	31271
30590	30715	30838	30966	31119	31272
30591	30716	30843	30968	31121	31273
30592	30717	30848	30969	31122	31274
30599	30719	30851	30975	31126	31276
30600	30722	30852	30979	31127	31278
30601	30724	30854	30983	31128	31283
30603	30730	30856	30984	31129	31284
30606	30731	30857	30985	31133	31286
30607	30734	30859	30986	31140	31287
30608	30737	30860	30987	31142	31291
30609	30750	30861	30990	31144	31292
30610	30751	30863	30996	31145	31293
30611	30755	30866	30997	31148	31294
30612	30756	30867	30998	31150	31295
30613	30758	30868	31004	31156	31296
30614	30759	30870	31006	31159	31297
30616	30762	30874	31008	31160	31300
30617	30763	30876	31009	31163	31302
30619	30766	30877	31016	31164	31303
30620	30767	30878	31018	31167	31305
30621	30768	30879	31019	31172	31306
30622	30769	30882	31024	31173	31315
30626	30770	30884	31025	31175	31319
30629	30773	30885	31027	31178	31322
30630	30774	30888	31033	31182	31326
30632	30775	30890	31034	31183	31328
30636	30777	30892	31035	31186	31329
30637	30779	30893	31038	31187	31330
30646	30781	30894	31041	31188	31335
30647	30783	30895	31042	31189	31340
30650	30785	30896	31043	31192	31342
30652	30787	30901	31046	31193	31343
30655	30789	30902	31048	31197	31344
30660	30790	30906	31051	31198	31345
30665	30791	30907	31053	31200	31346
30667	30792	30912	31054	31203	31348
30668	30793	30914	31057	31211	31350
30671	30794	30915	31058	31213	31353
30672	30795	30923	31060	31216	31358
30678	30797	30924	31064	31220	31366
30679	30798	30928	31065	31221	31368
30681	30800	30932	31069	31228	31369
30682	30802	30933	31071	31231	31370
30683	30805	30935	31073	31237	31377
30687	30806	30937	31076	31240	31378
30688	30811	30938	31077	31241	31380
30689	30812	30939	31080	31245	31381

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
31382	31530	31694	31840	31981	32147
31385	31533	31697	31842	31982	32152
31387	31534	31700	31845	31983	32155
31388	31538	31701	31847	31984	32156
31389	31547	31702	31849	31991	32159
31390	31549	31703	31852	31992	32160
31393	31554	31704	31853	31997	32162
31395	31555	31705	31858	32000	32163
31397	31556	31709	31861	32004	32166
31401	31560	31710	31863	32007	32167
31404	31562	31713	31864	32009	32168
31406	31563	31723	31865	32010	32172
31407	31565	31724	31866	32017	32175
31411	31566	31726	31869	32018	32177
31412	31569	31731	31876	32019	32178
31413	31572	31733	31878	32022	32181
31414	31573	31737	31887	32024	32183
31416	31577	31738	31894	32027	32184
31418	31589	31740	31895	32031	32185
31419	31591	31742	31897	32033	32190
31421	31596	31743	31898	32035	32192
31424	31599	31747	31904	32037	32193
31425	31600	31754	31905	32047	32195
31427	31602	31756	31906	32048	32196
31430	31603	31757	31908	32052	32197
31432	31604	31758	31909	32059	32203
31436	31606	31759	31910	32060	32204
31437	31607	31762	31912	32063	32206
31439	31611	31763	31915	32064	32207
31440	31613	31764	31918	32068	32209
31441	31614	31765	31919	32077	32211
31446	31624	31767	31920	32080	32215
31447	31627	31768	31921	32085	32216
31448	31631	31778	31925	32086	32219
31451	31639	31783	31928	32087	32223
31454	31644	31784	31929	32089	32224
31456	31650	31791	31935	32091	32227
31462	31652	31795	31936	32094	32229
31463	31654	31798	31937	32095	32234
31464	31655	31801	31939	32100	32242
31466	31657	31807	31941	32104	32245
31467	31665	31810	31942	32105	32249
31468	31666	31812	31943	32106	32250
31469	31667	31813	31944	32107	32254
31471	31668	31814	31948	32110	32256
31472	31669	31815	31950	32113	32258
31473	31671	31816	31955	32114	32260
31478	31672	31817	31958	32120	32262
31481	31676	31819	31965	32122	32264
31483	31680	31821	31966	32125	32265
31487	31682	31822	31968	32126	32267
31495	31684	31824	31969	32128	32268
31497	31685	31825	31971	32132	32272
31511	31686	31827	31974	32137	32275
31519	31690	31830	31975	32141	32280
31521	31691	31835	31979	32145	32281
31524	31693	31838	31980	32146	32282

**The following WRIT PETITIONs Pertaining to the year 2017
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Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
32283	32415	32540	32701	32884	33020
32284	32416	32543	32702	32887	33021
32286	32420	32544	32704	32891	33022
32287	32423	32546	32709	32892	33024
32288	32426	32547	32717	32894	33027
32289	32428	32548	32720	32897	33036
32291	32429	32549	32726	32901	33039
32293	32435	32550	32728	32902	33041
32296	32438	32552	32730	32903	33042
32297	32440	32553	32733	32908	33050
32299	32441	32557	32735	32909	33057
32302	32442	32559	32738	32910	33061
32303	32445	32564	32740	32911	33064
32304	32448	32568	32741	32912	33067
32305	32449	32571	32742	32916	33068
32313	32453	32572	32747	32918	33074
32315	32454	32574	32749	32919	33080
32319	32455	32575	32751	32922	33081
32321	32457	32581	32757	32924	33082
32324	32461	32583	32760	32928	33085
32328	32462	32587	32761	32929	33087
32330	32466	32588	32764	32932	33089
32337	32468	32589	32765	32934	33091
32338	32469	32590	32767	32939	33092
32339	32470	32591	32770	32940	33096
32340	32472	32596	32771	32941	33099
32342	32474	32597	32774	32945	33100
32344	32475	32600	32776	32947	33103
32345	32476	32604	32785	32951	33106
32348	32479	32607	32786	32954	33111
32349	32481	32608	32788	32956	33112
32351	32484	32609	32793	32960	33114
32353	32485	32616	32804	32963	33117
32354	32486	32618	32805	32966	33119
32358	32488	32620	32806	32973	33120
32359	32489	32622	32807	32977	33121
32360	32491	32627	32808	32978	33123
32361	32492	32630	32810	32982	33124
32365	32494	32632	32812	32986	33125
32373	32495	32637	32813	32990	33126
32376	32496	32649	32815	32992	33129
32378	32498	32652	32817	32997	33130
32381	32499	32654	32819	32999	33137
32382	32500	32657	32820	33000	33138
32387	32504	32658	32824	33001	33140
32388	32506	32661	32827	33003	33144
32389	32507	32663	32829	33005	33146
32390	32509	32667	32833	33006	33147
32392	32510	32668	32842	33008	33148
32393	32523	32669	32851	33009	33149
32394	32524	32673	32859	33010	33151
32399	32528	32674	32861	33011	33153
32405	32530	32678	32863	33012	33156
32407	32531	32680	32865	33013	33157
32408	32533	32682	32870	33016	33160
32409	32537	32684	32874	33018	33169
32410	32538	32696	32877	33019	33175

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
33176	33280	33425	33574	33710	33845
33179	33283	33428	33575	33716	33850
33180	33284	33429	33579	33719	33852
33181	33285	33431	33582	33720	33854
33185	33288	33433	33587	33725	33856
33186	33289	33436	33593	33727	33857
33187	33293	33438	33600	33729	33858
33188	33294	33439	33603	33730	33865
33192	33295	33440	33605	33731	33868
33193	33296	33442	33610	33732	33878
33194	33298	33445	33612	33736	33879
33195	33302	33447	33613	33739	33880
33198	33304	33449	33616	33742	33882
33199	33307	33452	33617	33743	33885
33200	33309	33458	33618	33744	33889
33204	33310	33460	33620	33745	33891
33206	33311	33464	33622	33746	33892
33207	33312	33465	33628	33750	33893
33210	33313	33466	33631	33757	33894
33211	33314	33468	33632	33761	33895
33213	33315	33469	33633	33762	33897
33214	33319	33474	33634	33764	33898
33215	33321	33475	33636	33768	33900
33216	33322	33477	33637	33770	33902
33217	33328	33479	33641	33773	33903
33218	33329	33487	33642	33774	33905
33220	33330	33493	33643	33777	33906
33221	33331	33494	33644	33779	33907
33222	33333	33496	33647	33780	33908
33223	33336	33497	33650	33781	33914
33224	33337	33499	33651	33786	33915
33226	33338	33500	33652	33789	33917
33228	33339	33502	33654	33797	33918
33230	33343	33507	33656	33803	33920
33231	33347	33511	33660	33805	33921
33232	33351	33513	33662	33806	33926
33233	33352	33516	33663	33809	33929
33234	33354	33520	33664	33810	33931
33235	33358	33522	33666	33811	33934
33239	33359	33524	33667	33812	33936
33242	33362	33526	33669	33814	33939
33244	33366	33527	33673	33817	33941
33251	33368	33529	33677	33818	33942
33255	33369	33532	33681	33819	33945
33257	33370	33539	33687	33820	33949
33260	33381	33543	33688	33821	33951
33262	33382	33544	33689	33825	33953
33266	33383	33547	33691	33830	33956
33268	33384	33548	33692	33831	33957
33269	33386	33552	33696	33832	33958
33270	33389	33553	33697	33833	33961
33272	33394	33560	33698	33834	33966
33273	33399	33561	33699	33835	33967
33275	33402	33568	33701	33837	33969
33276	33409	33570	33702	33841	33974
33277	33419	33571	33703	33843	33977
33279	33421	33572	33706	33844	33978

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
33979	34097	34229	34367	34498	34635
33980	34098	34237	34368	34499	34639
33981	34103	34241	34369	34502	34641
33982	34104	34243	34371	34504	34644
33983	34105	34246	34374	34510	34646
33984	34106	34248	34376	34512	34648
33986	34110	34251	34377	34514	34649
33990	34111	34256	34378	34518	34650
33991	34114	34258	34380	34519	34651
33992	34119	34263	34386	34529	34653
33993	34121	34264	34387	34531	34655
33994	34123	34271	34388	34534	34658
33996	34125	34278	34389	34541	34661
33997	34130	34280	34392	34545	34664
33998	34131	34281	34394	34546	34668
33999	34133	34288	34397	34549	34670
34000	34134	34291	34398	34554	34671
34003	34136	34292	34401	34555	34672
34005	34138	34293	34405	34558	34674
34009	34140	34294	34406	34559	34677
34011	34145	34299	34407	34561	34679
34013	34148	34300	34408	34563	34680
34015	34149	34301	34409	34564	34681
34020	34155	34302	34413	34566	34685
34022	34156	34307	34421	34569	34686
34023	34157	34308	34424	34571	34687
34025	34159	34311	34427	34572	34689
34026	34162	34313	34428	34574	34690
34028	34163	34315	34429	34576	34693
34030	34164	34316	34430	34577	34694
34031	34167	34317	34433	34578	34695
34032	34169	34318	34434	34579	34699
34036	34171	34319	34437	34580	34700
34040	34172	34321	34438	34584	34701
34042	34173	34322	34439	34585	34702
34045	34174	34324	34442	34586	34703
34046	34178	34328	34444	34589	34704
34047	34179	34329	34445	34590	34705
34048	34181	34331	34447	34592	34707
34049	34182	34332	34448	34595	34709
34055	34186	34334	34453	34600	34712
34057	34187	34339	34454	34601	34714
34059	34196	34344	34457	34602	34719
34062	34200	34347	34458	34605	34721
34066	34201	34349	34465	34607	34722
34070	34204	34352	34468	34608	34723
34076	34206	34353	34473	34612	34724
34078	34209	34354	34477	34613	34726
34081	34210	34355	34480	34615	34727
34083	34212	34359	34481	34618	34734
34086	34213	34360	34483	34619	34736
34088	34216	34361	34484	34623	34737
34089	34220	34362	34485	34624	34738
34091	34222	34363	34486	34627	34740
34092	34223	34364	34487	34628	34743
34094	34224	34365	34490	34629	34744
34096	34227	34366	34495	34634	34745

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
34746	34870	35020	35166	35308	35447
34747	34871	35026	35167	35310	35450
34748	34874	35029	35170	35311	35453
34749	34881	35032	35171	35313	35456
34757	34882	35034	35175	35314	35457
34760	34885	35035	35179	35319	35458
34763	34886	35038	35181	35321	35459
34770	34889	35040	35185	35324	35460
34773	34891	35045	35186	35327	35466
34774	34893	35055	35187	35329	35467
34775	34897	35056	35191	35330	35468
34776	34901	35063	35192	35333	35469
34779	34902	35066	35196	35336	35472
34782	34906	35073	35198	35337	35477
34783	34909	35074	35201	35340	35478
34784	34911	35077	35203	35342	35480
34785	34912	35082	35205	35343	35482
34787	34916	35083	35208	35352	35487
34790	34918	35086	35210	35353	35490
34791	34921	35088	35213	35354	35493
34793	34924	35089	35214	35355	35497
34794	34931	35092	35215	35357	35498
34796	34934	35093	35217	35362	35500
34797	34938	35095	35219	35363	35502
34799	34944	35096	35226	35366	35506
34800	34948	35099	35229	35367	35510
34805	34949	35100	35235	35370	35511
34808	34952	35102	35242	35372	35512
34810	34957	35104	35243	35374	35514
34814	34958	35105	35249	35376	35516
34815	34966	35107	35250	35377	35520
34821	34967	35110	35254	35378	35521
34823	34968	35116	35255	35382	35523
34825	34969	35120	35258	35383	35526
34826	34970	35122	35260	35392	35527
34829	34976	35123	35261	35397	35529
34830	34977	35124	35264	35399	35530
34831	34978	35126	35266	35401	35532
34836	34981	35127	35268	35402	35533
34837	34982	35128	35269	35408	35536
34838	34983	35134	35275	35409	35537
34841	34984	35135	35277	35411	35540
34843	34985	35139	35278	35414	35549
34845	34986	35140	35279	35417	35550
34846	34987	35144	35282	35418	35551
34851	34989	35146	35283	35419	35552
34853	34994	35149	35287	35422	35559
34854	34995	35150	35288	35423	35561
34855	34996	35155	35289	35427	35568
34856	34997	35158	35293	35429	35574
34857	34998	35159	35294	35431	35576
34858	35002	35160	35298	35434	35577
34860	35008	35161	35300	35435	35578
34861	35009	35162	35302	35440	35581
34864	35012	35163	35305	35441	35582
34865	35013	35164	35306	35443	35588
34867	35017	35165	35307	35446	35590

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
35596	35728	35872	36002	36144	36272
35597	35732	35874	36004	36145	36275
35598	35735	35875	36005	36146	36277
35601	35737	35877	36010	36147	36280
35605	35738	35880	36011	36150	36282
35610	35745	35882	36012	36151	36284
35614	35747	35883	36013	36153	36285
35616	35748	35887	36016	36154	36289
35618	35751	35889	36018	36155	36293
35623	35752	35892	36019	36156	36297
35626	35754	35895	36020	36157	36299
35629	35757	35900	36024	36162	36300
35632	35758	35904	36025	36163	36301
35636	35759	35906	36028	36164	36302
35637	35760	35907	36031	36165	36305
35638	35762	35908	36033	36170	36308
35641	35763	35909	36035	36172	36309
35642	35764	35910	36044	36174	36310
35643	35766	35912	36045	36176	36311
35644	35767	35917	36050	36179	36312
35646	35773	35923	36056	36183	36317
35648	35774	35924	36057	36184	36318
35655	35776	35926	36059	36186	36327
35656	35777	35928	36065	36187	36329
35660	35788	35929	36066	36189	36331
35661	35789	35930	36067	36194	36335
35662	35790	35932	36068	36197	36339
35665	35794	35935	36072	36203	36340
35666	35800	35938	36073	36206	36341
35667	35806	35946	36074	36207	36342
35668	35809	35947	36075	36208	36344
35670	35811	35948	36079	36209	36346
35671	35818	35949	36085	36214	36347
35674	35820	35952	36087	36220	36348
35675	35826	35953	36088	36224	36350
35676	35831	35956	36090	36225	36352
35677	35832	35957	36093	36226	36353
35680	35834	35960	36094	36227	36355
35683	35835	35964	36097	36228	36357
35684	35837	35965	36098	36229	36359
35687	35838	35969	36107	36230	36360
35691	35839	35970	36111	36232	36361
35694	35843	35972	36118	36241	36366
35702	35847	35975	36119	36243	36371
35703	35849	35978	36121	36245	36373
35706	35851	35980	36122	36246	36379
35708	35852	35982	36124	36247	36380
35710	35853	35984	36126	36250	36381
35712	35854	35985	36129	36255	36382
35713	35857	35987	36130	36256	36385
35714	35858	35992	36132	36258	36388
35716	35860	35995	36133	36262	36390
35719	35863	35996	36134	36264	36397
35722	35864	35997	36136	36265	36399
35723	35866	35998	36140	36268	36400
35724	35867	35999	36141	36269	36401
35725	35868	36001	36142	36271	36402

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
36405	36532	36665	36788	36914	37076
36406	36537	36667	36790	36918	37078
36407	36541	36670	36793	36921	37080
36412	36542	36672	36797	36923	37083
36415	36544	36673	36798	36924	37084
36417	36545	36675	36799	36925	37086
36420	36547	36676	36804	36928	37088
36421	36549	36680	36805	36932	37093
36422	36550	36685	36806	36933	37096
36426	36554	36686	36808	36935	37097
36428	36557	36687	36810	36942	37098
36429	36558	36688	36811	36943	37099
36431	36564	36690	36814	36944	37101
36432	36565	36691	36816	36945	37102
36433	36566	36694	36820	36954	37106
36438	36575	36695	36821	36957	37108
36443	36576	36696	36822	36959	37111
36445	36579	36697	36824	36960	37112
36446	36582	36698	36825	36962	37114
36447	36584	36699	36826	36969	37116
36448	36585	36702	36829	36972	37117
36449	36586	36709	36830	36975	37119
36451	36587	36710	36834	36978	37122
36452	36588	36714	36835	36979	37123
36453	36589	36716	36841	36982	37126
36454	36592	36717	36849	36990	37127
36458	36598	36720	36850	36996	37128
36461	36599	36722	36852	37000	37129
36462	36601	36724	36854	37001	37133
36463	36603	36725	36855	37002	37140
36464	36606	36727	36856	37005	37142
36465	36607	36731	36859	37006	37148
36468	36609	36733	36860	37007	37151
36469	36612	36734	36861	37009	37153
36472	36613	36736	36863	37011	37154
36474	36615	36738	36866	37013	37155
36475	36616	36741	36868	37016	37157
36477	36617	36743	36870	37018	37158
36482	36621	36744	36871	37019	37159
36483	36623	36745	36873	37022	37160
36486	36625	36750	36874	37026	37161
36488	36626	36754	36877	37027	37162
36490	36628	36762	36879	37028	37163
36491	36632	36763	36884	37031	37164
36493	36633	36764	36888	37032	37165
36499	36636	36766	36889	37034	37166
36505	36638	36767	36890	37038	37168
36510	36639	36768	36891	37040	37171
36513	36640	36769	36893	37042	37172
36518	36641	36770	36895	37045	37174
36522	36642	36771	36896	37050	37179
36523	36652	36776	36897	37055	37180
36524	36654	36781	36898	37056	37181
36525	36655	36784	36901	37057	37182
36527	36656	36785	36902	37065	37183
36529	36659	36786	36908	37070	37184
36531	36663	36787	36913	37072	37189

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
37192	37327	37451	37588	37737	37883
37195	37328	37458	37591	37740	37889
37196	37330	37461	37592	37741	37890
37197	37331	37462	37593	37743	37894
37199	37332	37463	37603	37745	37898
37206	37333	37467	37604	37749	37899
37207	37337	37469	37607	37750	37902
37208	37338	37470	37609	37752	37904
37213	37340	37471	37611	37759	37905
37219	37341	37473	37612	37760	37906
37222	37342	37476	37615	37763	37915
37226	37343	37477	37619	37764	37918
37228	37344	37478	37621	37765	37921
37233	37345	37482	37622	37767	37927
37235	37346	37483	37628	37776	37933
37237	37347	37486	37630	37780	37935
37238	37350	37487	37633	37782	37937
37239	37351	37489	37634	37784	37939
37240	37352	37491	37637	37785	37941
37243	37353	37495	37639	37786	37942
37248	37354	37496	37641	37787	37947
37249	37362	37498	37648	37789	37948
37250	37364	37499	37650	37790	37954
37254	37365	37501	37652	37791	37956
37256	37366	37504	37655	37793	37961
37257	37367	37505	37657	37795	37963
37258	37372	37506	37658	37796	37964
37260	37373	37507	37663	37799	37965
37262	37375	37510	37669	37805	37969
37265	37377	37513	37670	37807	37974
37266	37380	37515	37671	37811	37977
37268	37381	37516	37672	37813	37978
37270	37382	37517	37673	37814	37979
37272	37383	37518	37674	37820	37988
37276	37385	37520	37675	37822	37989
37279	37386	37530	37676	37827	37990
37284	37388	37532	37677	37834	37991
37285	37390	37533	37679	37835	37993
37286	37392	37537	37689	37836	37996
37289	37393	37539	37691	37841	37998
37292	37395	37540	37692	37844	37999
37296	37402	37544	37696	37845	38001
37299	37405	37545	37697	37848	38002
37303	37407	37551	37703	37854	38007
37306	37411	37554	37705	37855	38011
37308	37414	37556	37707	37858	38012
37309	37415	37559	37714	37860	38017
37312	37417	37561	37716	37864	38018
37314	37427	37565	37718	37865	38019
37316	37429	37567	37720	37866	38026
37318	37430	37568	37721	37867	38027
37320	37431	37570	37725	37868	38029
37321	37432	37571	37727	37869	38032
37323	37435	37574	37729	37871	38033
37324	37440	37575	37732	37874	38035
37325	37446	37577	37733	37875	38037
37326	37447	37586	37734	37878	38038

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
38042	38157	38273	38385	38507	38623
38046	38160	38274	38387	38508	38624
38047	38163	38276	38388	38509	38625
38048	38164	38277	38389	38511	38626
38049	38165	38278	38390	38515	38628
38051	38168	38283	38394	38516	38632
38052	38169	38284	38395	38519	38633
38053	38170	38290	38396	38522	38634
38055	38171	38292	38399	38526	38637
38057	38173	38293	38400	38528	38639
38058	38176	38294	38402	38532	38649
38059	38180	38295	38403	38540	38650
38063	38182	38296	38405	38542	38659
38064	38184	38297	38408	38544	38660
38066	38186	38300	38409	38546	38661
38070	38189	38301	38410	38547	38663
38073	38190	38305	38419	38549	38665
38081	38192	38309	38420	38551	38666
38084	38194	38310	38422	38553	38667
38085	38195	38312	38426	38554	38669
38087	38196	38325	38427	38556	38671
38088	38197	38327	38433	38557	38672
38089	38199	38328	38435	38558	38676
38090	38200	38329	38436	38566	38677
38093	38203	38330	38440	38567	38679
38096	38204	38336	38442	38570	38686
38100	38205	38337	38443	38571	38688
38101	38207	38338	38444	38573	38690
38102	38208	38339	38446	38576	38692
38108	38213	38340	38448	38581	38693
38110	38214	38342	38450	38582	38698
38111	38216	38344	38452	38583	38700
38115	38219	38346	38453	38584	38702
38116	38220	38349	38454	38585	38703
38121	38226	38351	38455	38586	38710
38122	38227	38356	38458	38587	38712
38124	38229	38357	38461	38588	38713
38125	38232	38358	38462	38589	38721
38127	38233	38360	38466	38590	38722
38131	38234	38361	38468	38592	38724
38134	38237	38362	38471	38593	38726
38135	38241	38363	38472	38594	38728
38136	38243	38364	38473	38595	38729
38137	38244	38367	38475	38596	38732
38138	38247	38368	38478	38597	38738
38140	38249	38369	38479	38598	38742
38141	38251	38370	38482	38600	38744
38142	38253	38374	38483	38601	38745
38143	38255	38375	38487	38602	38746
38146	38256	38376	38491	38605	38747
38147	38258	38377	38493	38607	38748
38148	38259	38378	38496	38608	38750
38149	38260	38379	38497	38609	38752
38150	38261	38380	38500	38610	38760
38151	38264	38382	38502	38614	38763
38154	38267	38383	38504	38615	38766
38156	38270	38384	38505	38622	38772

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
38774	38942	39076	39223	39391	39509
38777	38943	39077	39225	39392	39513
38780	38944	39078	39229	39393	39515
38788	38945	39079	39236	39394	39517
38790	38946	39083	39239	39395	39528
38795	38950	39084	39243	39397	39529
38796	38957	39085	39245	39398	39534
38797	38959	39087	39247	39399	39537
38800	38961	39095	39254	39402	39538
38801	38964	39102	39257	39404	39539
38803	38966	39103	39258	39406	39540
38804	38967	39105	39259	39408	39548
38806	38968	39107	39261	39410	39550
38816	38975	39109	39262	39411	39551
38818	38976	39111	39264	39412	39552
38819	38979	39112	39271	39423	39554
38820	38988	39119	39275	39424	39557
38821	38990	39121	39277	39428	39560
38822	38991	39122	39278	39430	39565
38823	38993	39127	39286	39432	39566
38824	38994	39129	39293	39433	39567
38825	38995	39130	39297	39434	39570
38827	38997	39131	39299	39436	39571
38829	38999	39132	39300	39438	39572
38830	39001	39133	39301	39439	39573
38832	39004	39137	39306	39443	39574
38836	39010	39141	39310	39444	39577
38840	39015	39145	39311	39445	39580
38845	39017	39149	39315	39447	39582
38850	39019	39151	39316	39449	39587
38853	39023	39152	39318	39451	39601
38854	39024	39154	39322	39452	39606
38855	39029	39155	39324	39453	39607
38857	39031	39156	39327	39456	39611
38859	39032	39157	39330	39457	39618
38861	39034	39158	39336	39458	39620
38864	39035	39161	39337	39460	39621
38869	39036	39167	39338	39463	39623
38873	39040	39168	39350	39468	39626
38874	39041	39171	39351	39471	39634
38876	39042	39174	39352	39473	39641
38886	39043	39180	39353	39475	39643
38890	39045	39182	39354	39476	39653
38893	39046	39183	39359	39478	39656
38896	39047	39184	39361	39479	39657
38897	39048	39189	39363	39482	39658
38901	39058	39190	39369	39486	39664
38905	39059	39192	39370	39487	39666
38911	39060	39194	39371	39489	39668
38913	39061	39198	39373	39490	39671
38914	39063	39203	39375	39494	39672
38919	39065	39204	39376	39495	39676
38926	39068	39205	39382	39496	39678
38930	39069	39209	39384	39498	39679
38935	39070	39213	39386	39502	39680
38937	39072	39220	39388	39503	39681
38941	39074	39221	39389	39506	39682

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
39686	39844	39978	40097	40260	40409
39687	39848	39981	40098	40262	40410
39688	39849	39983	40102	40263	40411
39693	39852	39985	40112	40264	40416
39695	39854	39987	40120	40266	40417
39696	39857	39988	40121	40269	40420
39698	39866	39989	40124	40270	40421
39699	39869	39991	40133	40271	40426
39703	39873	39993	40134	40273	40428
39709	39876	39994	40137	40275	40433
39714	39877	39995	40138	40276	40436
39718	39881	39998	40139	40278	40437
39720	39883	39999	40140	40281	40438
39721	39885	40000	40143	40294	40439
39726	39886	40002	40144	40300	40440
39727	39887	40003	40146	40303	40442
39731	39888	40006	40148	40305	40444
39735	39890	40010	40152	40307	40445
39736	39891	40012	40156	40316	40447
39739	39893	40014	40158	40317	40451
39741	39894	40016	40159	40320	40455
39744	39895	40017	40166	40322	40458
39747	39897	40019	40167	40325	40460
39748	39901	40021	40169	40330	40462
39750	39902	40022	40170	40335	40464
39752	39903	40023	40176	40337	40465
39753	39905	40026	40177	40338	40467
39757	39906	40027	40178	40340	40468
39759	39909	40029	40180	40341	40469
39764	39910	40030	40182	40344	40470
39768	39911	40031	40183	40345	40472
39770	39914	40035	40185	40347	40473
39772	39917	40036	40191	40349	40474
39775	39921	40038	40194	40354	40475
39776	39922	40039	40197	40356	40476
39777	39924	40041	40198	40359	40479
39782	39926	40043	40199	40360	40482
39790	39931	40047	40203	40361	40483
39791	39935	40049	40206	40363	40490
39794	39938	40050	40207	40365	40492
39795	39939	40051	40210	40366	40496
39799	39943	40054	40213	40370	40504
39801	39949	40059	40216	40372	40508
39804	39952	40060	40218	40373	40510
39808	39955	40061	40219	40375	40511
39819	39956	40064	40220	40378	40514
39824	39957	40066	40223	40381	40516
39827	39958	40070	40232	40382	40517
39830	39959	40076	40234	40385	40518
39831	39960	40081	40236	40386	40523
39832	39961	40083	40240	40387	40525
39833	39962	40084	40242	40391	40528
39835	39963	40087	40243	40392	40529
39836	39969	40090	40245	40393	40534
39838	39972	40091	40248	40395	40538
39839	39975	40093	40257	40397	40541
39843	39976	40094	40259	40408	40545

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
40549	40672	40835	40993	41137	41289
40550	40674	40839	40994	41140	41290
40553	40675	40841	40997	41141	41292
40554	40676	40850	40998	41144	41293
40557	40678	40855	40999	41146	41299
40558	40680	40857	41002	41147	41301
40559	40685	40861	41004	41148	41307
40561	40687	40862	41009	41151	41313
40577	40693	40863	41010	41153	41315
40580	40694	40864	41011	41154	41316
40581	40695	40867	41013	41155	41317
40590	40703	40868	41018	41158	41318
40592	40706	40870	41019	41160	41319
40597	40708	40874	41021	41161	41320
40598	40710	40876	41025	41165	41321
40599	40711	40881	41026	41168	41322
40600	40722	40883	41029	41169	41324
40601	40724	40885	41031	41180	41327
40602	40727	40888	41034	41182	41329
40605	40728	40891	41036	41187	41330
40606	40730	40892	41037	41191	41335
40611	40736	40897	41039	41192	41336
40612	40738	40901	41042	41194	41339
40613	40739	40908	41044	41196	41341
40617	40743	40910	41046	41198	41344
40618	40747	40913	41051	41206	41351
40619	40752	40916	41054	41208	41353
40620	40755	40924	41055	41211	41357
40621	40756	40930	41056	41212	41360
40622	40757	40931	41058	41215	41364
40623	40762	40935	41059	41217	41366
40624	40765	40936	41060	41219	41368
40625	40767	40937	41061	41223	41373
40628	40769	40938	41069	41224	41374
40629	40770	40940	41071	41226	41382
40630	40771	40941	41072	41227	41388
40634	40773	40943	41073	41229	41389
40636	40774	40944	41074	41231	41391
40638	40776	40945	41075	41233	41392
40639	40777	40946	41076	41237	41393
40641	40779	40948	41079	41240	41395
40642	40781	40950	41083	41243	41397
40643	40785	40952	41084	41247	41399
40645	40789	40953	41095	41249	41400
40647	40801	40954	41099	41252	41401
40648	40805	40963	41101	41253	41404
40649	40806	40965	41102	41256	41406
40650	40810	40966	41106	41259	41407
40652	40812	40968	41107	41266	41410
40654	40813	40969	41108	41267	41412
40659	40814	40974	41112	41268	41413
40661	40822	40976	41115	41271	41414
40662	40823	40980	41116	41273	41418
40664	40824	40984	41117	41278	41419
40665	40827	40985	41120	41285	41426
40667	40830	40986	41132	41286	41433
40668	40832	40988	41135	41288	41435

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
41438	41599	41741	41878	42024	42155
41439	41601	41742	41879	42025	42164
41441	41604	41743	41880	42027	42165
41442	41607	41747	41881	42031	42166
41445	41611	41751	41887	42032	42167
41446	41615	41753	41888	42034	42168
41448	41616	41757	41890	42035	42170
41450	41617	41758	41891	42040	42171
41453	41620	41759	41894	42043	42174
41456	41621	41766	41896	42045	42175
41461	41622	41772	41902	42050	42177
41464	41626	41777	41903	42056	42180
41466	41628	41778	41905	42061	42182
41470	41629	41782	41907	42062	42183
41475	41633	41784	41909	42063	42184
41479	41634	41787	41910	42066	42186
41482	41642	41788	41911	42070	42188
41487	41648	41789	41917	42072	42189
41489	41649	41791	41918	42073	42190
41491	41650	41793	41923	42077	42191
41493	41651	41800	41924	42078	42192
41499	41652	41801	41930	42080	42194
41501	41656	41803	41932	42081	42202
41503	41660	41808	41933	42084	42203
41506	41661	41810	41934	42087	42207
41507	41662	41811	41937	42088	42208
41509	41664	41812	41939	42092	42210
41512	41665	41814	41944	42097	42211
41514	41666	41815	41946	42099	42212
41515	41668	41818	41949	42101	42216
41517	41675	41820	41951	42102	42217
41518	41676	41822	41953	42104	42219
41520	41678	41823	41955	42106	42220
41523	41680	41829	41956	42108	42224
41530	41681	41830	41960	42109	42225
41531	41682	41831	41962	42110	42227
41534	41683	41834	41963	42115	42231
41541	41687	41836	41967	42118	42234
41542	41688	41837	41970	42120	42236
41543	41693	41839	41973	42123	42237
41547	41700	41841	41974	42124	42238
41550	41701	41843	41981	42126	42250
41554	41702	41844	41983	42128	42253
41556	41703	41845	41987	42129	42258
41567	41704	41849	41988	42130	42261
41574	41705	41850	41994	42135	42275
41576	41707	41852	41995	42141	42276
41578	41708	41853	41999	42142	42279
41579	41709	41855	42002	42143	42283
41583	41711	41858	42004	42144	42285
41584	41716	41859	42006	42145	42287
41588	41718	41864	42014	42146	42288
41589	41720	41868	42015	42148	42289
41590	41726	41869	42016	42149	42295
41592	41728	41871	42017	42150	42296
41594	41730	41872	42018	42152	42298
41595	41735	41875	42022	42154	42300

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
42304	42458	42634	42765	42890	43043
42306	42461	42635	42769	42893	43044
42308	42462	42639	42773	42896	43045
42309	42468	42640	42776	42899	43046
42311	42470	42643	42777	42900	43047
42312	42479	42647	42780	42901	43051
42313	42482	42658	42784	42907	43054
42319	42485	42661	42785	42908	43063
42322	42489	42664	42786	42914	43064
42323	42490	42667	42787	42919	43065
42324	42493	42673	42788	42920	43069
42329	42496	42674	42789	42921	43071
42330	42500	42679	42796	42922	43072
42331	42509	42683	42797	42923	43075
42332	42511	42684	42798	42926	43076
42334	42512	42686	42800	42930	43080
42341	42516	42689	42807	42932	43082
42346	42526	42690	42809	42933	43086
42347	42528	42692	42810	42935	43091
42351	42530	42693	42811	42937	43094
42353	42533	42695	42812	42943	43096
42357	42536	42698	42813	42945	43097
42358	42541	42700	42814	42948	43100
42359	42542	42701	42818	42949	43104
42361	42547	42705	42820	42956	43105
42363	42550	42706	42822	42957	43106
42365	42552	42707	42823	42958	43107
42370	42556	42708	42824	42961	43108
42371	42560	42710	42825	42962	43109
42372	42562	42712	42826	42966	43123
42374	42563	42716	42831	42968	43124
42376	42565	42721	42833	42972	43125
42381	42566	42722	42834	42976	43126
42383	42572	42723	42835	42977	43130
42387	42575	42724	42839	42985	43132
42388	42580	42725	42840	42991	43135
42390	42581	42728	42841	42995	43140
42391	42584	42730	42842	42996	43145
42393	42591	42736	42843	42999	43146
42395	42592	42737	42844	43002	43147
42396	42594	42738	42845	43003	43149
42404	42597	42740	42846	43006	43150
42405	42600	42743	42849	43007	43151
42407	42603	42745	42850	43008	43152
42410	42605	42746	42851	43009	43153
42411	42607	42747	42852	43012	43156
42414	42609	42748	42854	43014	43163
42417	42613	42749	42863	43015	43165
42421	42614	42751	42869	43019	43168
42427	42617	42754	42872	43020	43170
42434	42621	42755	42876	43022	43175
42436	42623	42758	42879	43026	43180
42441	42626	42759	42880	43029	43181
42443	42630	42760	42883	43032	43182
42448	42631	42761	42884	43033	43184
42451	42632	42762	42886	43035	43186
42453	42633	42764	42889	43042	43189

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
43192	43344	43484	43670	43833	43990
43194	43349	43488	43676	43834	43992
43196	43350	43491	43680	43835	43993
43205	43351	43494	43681	43840	43994
43206	43354	43496	43683	43841	43995
43207	43355	43502	43686	43843	43996
43210	43357	43505	43690	43845	43997
43212	43359	43513	43692	43846	43998
43217	43363	43515	43693	43851	44001
43218	43365	43516	43695	43853	44003
43219	43368	43518	43697	43856	44004
43220	43371	43519	43701	43859	44005
43225	43376	43522	43704	43862	44009
43228	43379	43524	43707	43863	44011
43229	43380	43528	43713	43864	44012
43232	43384	43529	43717	43866	44013
43233	43387	43531	43718	43875	44014
43235	43388	43532	43719	43876	44015
43236	43389	43534	43720	43877	44016
43237	43396	43537	43721	43881	44017
43241	43397	43545	43722	43884	44018
43242	43399	43547	43724	43892	44031
43244	43400	43548	43729	43894	44032
43246	43405	43549	43730	43895	44033
43247	43411	43550	43734	43899	44036
43253	43416	43552	43739	43903	44042
43255	43423	43553	43740	43905	44043
43256	43424	43557	43741	43910	44044
43263	43425	43558	43744	43911	44045
43265	43428	43559	43745	43916	44046
43270	43429	43564	43746	43917	44053
43274	43433	43565	43747	43918	44054
43276	43434	43572	43748	43919	44059
43281	43437	43594	43754	43920	44061
43283	43438	43605	43755	43921	44064
43285	43439	43606	43757	43922	44068
43286	43442	43607	43760	43923	44074
43289	43443	43614	43761	43927	44076
43292	43444	43615	43769	43933	44082
43294	43445	43616	43772	43934	44087
43295	43447	43617	43775	43935	44088
43301	43448	43618	43776	43937	44092
43303	43453	43621	43780	43942	44095
43305	43457	43623	43787	43957	44096
43307	43462	43624	43788	43958	44102
43308	43463	43625	43796	43965	44104
43310	43464	43630	43798	43967	44107
43314	43465	43640	43802	43969	44108
43320	43469	43641	43806	43971	44114
43323	43473	43644	43808	43974	44115
43326	43474	43647	43809	43978	44117
43327	43476	43649	43817	43980	44120
43328	43477	43654	43818	43981	44121
43329	43479	43660	43819	43982	44123
43330	43480	43663	43820	43986	44124
43340	43481	43664	43823	43988	44129
43342	43482	43667	43829	43989	44133

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are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
44135	44278	44518	44753	44941	45113
44137	44290	44522	44758	44942	45114
44141	44291	44524	44760	44944	45125
44142	44305	44525	44774	44945	45127
44144	44307	44526	44776	44946	45128
44145	44314	44531	44779	44948	45130
44148	44319	44532	44780	44951	45136
44149	44323	44533	44782	44955	45137
44152	44327	44535	44783	44956	45139
44154	44328	44537	44787	44960	45142
44155	44330	44546	44790	44961	45143
44158	44333	44549	44794	44962	45144
44163	44337	44556	44795	44969	45146
44167	44338	44561	44797	44971	45154
44168	44341	44571	44798	44974	45156
44169	44351	44572	44800	44976	45160
44171	44356	44573	44801	44983	45161
44173	44358	44576	44806	44985	45163
44174	44361	44577	44807	44986	45165
44175	44366	44582	44814	44988	45166
44180	44367	44584	44816	44992	45167
44181	44373	44594	44824	44997	45169
44182	44377	44597	44825	45000	45174
44185	44381	44599	44829	45001	45176
44186	44382	44619	44835	45003	45177
44188	44383	44620	44838	45013	45181
44189	44384	44629	44845	45018	45186
44195	44385	44631	44855	45022	45191
44202	44390	44634	44856	45024	45192
44207	44398	44636	44859	45029	45193
44208	44399	44641	44860	45032	45194
44218	44403	44642	44866	45035	45195
44221	44407	44643	44867	45037	45197
44224	44408	44646	44869	45038	45200
44225	44409	44649	44871	45039	45207
44226	44433	44650	44874	45040	45209
44228	44438	44651	44876	45045	45211
44230	44439	44667	44889	45050	45216
44232	44443	44669	44890	45052	45223
44235	44449	44672	44893	45055	45227
44236	44450	44675	44894	45057	45236
44237	44456	44679	44897	45058	45237
44239	44463	44680	44898	45068	45241
44241	44474	44681	44900	45073	45257
44245	44479	44695	44902	45078	45261
44247	44484	44708	44907	45081	45263
44248	44487	44709	44914	45086	45265
44250	44496	44713	44918	45094	45267
44254	44498	44714	44919	45097	45270
44255	44499	44715	44923	45098	45271
44258	44500	44716	44928	45099	45274
44259	44502	44717	44931	45100	45278
44262	44504	44725	44933	45102	45282
44266	44510	44732	44936	45104	45289
44275	44513	44740	44937	45106	45290
44276	44514	44742	44938	45107	45300
44277	44517	44744	44939	45112	45302

**The following WRIT PETITIONs Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
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**The following WRIT PETITIONS Pertaining to the year 2018
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
2	209	408	627	801	1026
7	214	422	630	802	1027
9	215	427	632	804	1028
15	217	430	636	808	1029
16	219	437	637	813	1030
17	222	439	640	824	1033
19	223	440	642	832	1037
21	225	441	644	833	1040
25	227	443	654	839	1044
28	231	444	655	843	1052
30	236	448	657	845	1053
31	238	450	660	848	1054
36	240	452	661	852	1058
42	241	454	662	854	1064
44	242	457	667	856	1065
49	245	461	669	859	1070
52	249	464	674	861	1078
59	250	466	676	862	1083
61	257	472	677	863	1086
64	258	480	678	864	1087
67	274	486	679	865	1089
71	278	487	680	867	1090
74	279	490	681	875	1093
81	280	494	684	876	1100
83	286	495	686	878	1102
85	289	497	690	880	1103
91	293	504	691	882	1104
95	296	508	693	884	1106
99	297	524	695	890	1108
103	298	525	698	892	1110
104	303	527	705	894	1116
107	304	529	707	897	1117
119	327	530	714	898	1120
126	330	533	715	899	1124
127	333	536	717	902	1126
129	334	540	718	907	1127
130	340	544	725	910	1129
132	342	546	730	916	1131
138	343	547	738	925	1134
139	346	549	742	935	1135
150	349	555	743	939	1136
152	352	557	745	944	1138
157	354	563	749	947	1139
158	355	566	753	951	1140
161	361	571	754	952	1141
165	363	574	757	956	1142
171	366	575	759	960	1146
179	367	583	763	962	1153
181	368	586	773	972	1156
184	369	589	774	986	1159
186	380	592	775	1001	1163
187	382	601	776	1003	1164
189	385	612	784	1011	1165
190	393	613	787	1012	1168
201	402	616	795	1014	1169
203	403	617	796	1015	1170
207	406	625	799	1025	1174

**The following WRIT PETITIONS Pertaining to the year 2018
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
1176	1382	1548	1670	1828	1953
1180	1385	1551	1671	1830	1955
1185	1387	1552	1672	1831	1956
1186	1390	1553	1673	1832	1961
1187	1391	1555	1675	1833	1963
1190	1393	1557	1676	1834	1969
1194	1394	1558	1684	1835	1972
1200	1395	1562	1685	1836	1973
1206	1396	1563	1689	1837	1974
1207	1397	1565	1690	1839	1977
1210	1405	1566	1694	1842	1978
1212	1408	1568	1696	1843	1979
1214	1409	1570	1708	1844	1980
1215	1411	1571	1709	1846	1981
1218	1412	1577	1711	1849	1984
1220	1417	1579	1712	1850	1985
1222	1418	1580	1717	1851	1987
1224	1419	1582	1720	1854	1990
1231	1420	1583	1721	1855	1994
1232	1423	1584	1722	1858	1996
1234	1427	1587	1723	1861	1998
1254	1430	1589	1726	1862	2003
1255	1432	1592	1732	1863	2006
1261	1437	1594	1734	1865	2007
1267	1441	1597	1737	1870	2013
1272	1442	1600	1738	1875	2015
1280	1452	1601	1740	1878	2024
1290	1453	1602	1742	1882	2027
1298	1456	1603	1744	1883	2030
1302	1460	1605	1745	1885	2034
1303	1463	1606	1749	1893	2036
1307	1464	1607	1754	1894	2037
1308	1465	1608	1759	1896	2038
1309	1471	1611	1766	1898	2040
1311	1475	1616	1767	1899	2043
1319	1477	1617	1774	1900	2046
1321	1483	1618	1780	1901	2047
1324	1484	1621	1783	1902	2051
1329	1490	1622	1785	1911	2053
1332	1497	1626	1788	1913	2055
1336	1501	1632	1790	1919	2060
1339	1506	1637	1793	1920	2063
1341	1507	1640	1794	1922	2064
1343	1509	1641	1795	1924	2066
1346	1511	1643	1800	1926	2067
1350	1516	1645	1801	1928	2068
1352	1517	1647	1803	1929	2071
1357	1526	1650	1806	1930	2072
1359	1527	1652	1809	1931	2073
1361	1532	1655	1810	1932	2075
1363	1535	1657	1812	1935	2076
1368	1536	1658	1815	1937	2079
1374	1537	1659	1818	1938	2080
1375	1538	1660	1820	1945	2081
1377	1544	1663	1821	1946	2084
1379	1545	1664	1822	1950	2085
1381	1546	1666	1823	1951	2097

**The following WRIT PETITIONs Pertaining to the year 2018
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
2107	2284	2462	2618	2790	2934
2108	2287	2463	2622	2791	2935
2109	2288	2464	2625	2794	2936
2118	2295	2468	2626	2797	2938
2120	2297	2469	2627	2799	2941
2122	2302	2470	2629	2801	2942
2125	2304	2473	2631	2802	2943
2130	2310	2474	2632	2807	2946
2133	2313	2475	2633	2808	2947
2136	2315	2476	2635	2810	2948
2137	2320	2477	2636	2814	2949
2139	2321	2479	2637	2821	2950
2149	2326	2483	2638	2822	2951
2152	2329	2485	2639	2824	2953
2155	2330	2486	2642	2826	2954
2158	2339	2488	2649	2827	2956
2160	2340	2489	2650	2829	2960
2161	2341	2492	2651	2831	2966
2163	2343	2493	2654	2833	2968
2167	2345	2494	2655	2835	2970
2168	2347	2497	2656	2839	2971
2172	2350	2498	2657	2841	2977
2173	2352	2499	2658	2846	2983
2174	2358	2501	2659	2847	2984
2185	2371	2502	2660	2848	2985
2187	2375	2507	2661	2849	2986
2189	2377	2511	2662	2851	2989
2190	2379	2515	2666	2853	2990
2191	2382	2519	2675	2856	2995
2192	2384	2521	2678	2862	2999
2195	2386	2524	2682	2863	3002
2198	2387	2526	2684	2865	3003
2199	2388	2541	2689	2869	3008
2205	2389	2542	2690	2872	3012
2206	2391	2544	2693	2875	3013
2210	2396	2545	2694	2877	3016
2214	2404	2551	2700	2879	3018
2216	2409	2552	2704	2881	3022
2219	2410	2557	2710	2883	3024
2221	2412	2561	2712	2886	3027
2222	2414	2562	2717	2887	3028
2227	2417	2567	2721	2888	3035
2236	2419	2568	2724	2890	3037
2238	2423	2569	2727	2897	3038
2240	2424	2579	2732	2904	3041
2243	2426	2584	2738	2907	3044
2246	2430	2588	2739	2909	3052
2247	2433	2590	2740	2912	3055
2258	2435	2591	2747	2915	3056
2264	2439	2594	2753	2916	3058
2267	2440	2600	2754	2918	3059
2273	2447	2602	2758	2919	3060
2275	2448	2606	2765	2920	3066
2276	2449	2608	2779	2923	3072
2277	2456	2610	2784	2924	3074
2278	2458	2612	2787	2929	3075
2279	2461	2615	2789	2930	3082

**The following WRIT PETITIONs Pertaining to the year 2018
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
3083	3238	3397	3553	3755	3930
3085	3240	3399	3554	3756	3934
3087	3241	3401	3556	3766	3937
3088	3243	3404	3560	3767	3940
3091	3245	3405	3569	3771	3943
3095	3246	3407	3570	3772	3944
3098	3257	3409	3576	3778	3945
3100	3259	3412	3579	3782	3946
3103	3261	3416	3582	3783	3950
3107	3263	3417	3583	3784	3951
3109	3266	3420	3584	3788	3952
3110	3267	3424	3586	3797	3954
3112	3268	3429	3588	3803	3955
3113	3270	3431	3589	3806	3957
3115	3273	3433	3591	3808	3959
3116	3276	3437	3594	3822	3961
3117	3280	3441	3595	3827	3964
3120	3281	3442	3599	3828	3966
3126	3282	3446	3601	3829	3968
3134	3283	3448	3605	3834	3969
3135	3284	3456	3612	3839	3970
3137	3286	3457	3622	3842	3971
3139	3287	3459	3626	3844	3972
3141	3288	3468	3638	3845	3974
3144	3292	3470	3648	3846	3977
3147	3295	3478	3649	3849	3978
3148	3297	3479	3650	3850	3981
3157	3299	3480	3657	3854	3982
3162	3300	3481	3659	3857	3983
3163	3309	3484	3662	3860	3984
3166	3312	3486	3666	3862	3985
3167	3314	3487	3671	3871	3986
3177	3315	3493	3675	3873	3987
3178	3317	3498	3677	3878	3989
3179	3319	3499	3682	3879	3990
3183	3322	3501	3684	3886	3992
3185	3323	3502	3686	3888	3996
3186	3325	3505	3687	3889	3999
3187	3326	3511	3688	3890	4002
3188	3329	3513	3691	3892	4004
3191	3330	3515	3696	3893	4005
3195	3332	3518	3697	3895	4006
3196	3335	3522	3698	3897	4007
3197	3337	3523	3699	3898	4011
3201	3339	3524	3700	3902	4013
3203	3343	3526	3705	3904	4019
3204	3345	3528	3710	3905	4026
3208	3351	3529	3713	3910	4032
3211	3355	3530	3714	3914	4033
3212	3356	3531	3722	3917	4038
3213	3366	3532	3729	3918	4044
3221	3367	3535	3730	3920	4045
3225	3372	3536	3731	3922	4050
3227	3375	3539	3734	3923	4055
3229	3377	3541	3739	3924	4056
3232	3382	3544	3741	3928	4058
3235	3389	3548	3748	3929	4060

**The following WRIT PETITIONs Pertaining to the year 2018
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
4062	4196	4376	4573	4722	4893
4063	4197	4377	4574	4726	4899
4064	4199	4384	4577	4732	4902
4075	4200	4386	4583	4736	4910
4077	4212	4388	4585	4738	4912
4078	4214	4390	4587	4740	4916
4080	4215	4391	4589	4741	4919
4081	4218	4392	4590	4743	4924
4084	4220	4397	4599	4749	4929
4085	4221	4404	4600	4751	4936
4086	4224	4405	4603	4754	4941
4087	4227	4407	4604	4755	4948
4088	4230	4411	4607	4756	4954
4090	4233	4412	4608	4758	4956
4091	4234	4415	4612	4759	4963
4092	4249	4422	4615	4760	4964
4098	4252	4423	4616	4762	4982
4100	4253	4426	4617	4770	4985
4101	4256	4429	4619	4772	4988
4102	4258	4430	4627	4779	4991
4103	4259	4432	4628	4782	4993
4104	4261	4435	4629	4784	4997
4107	4263	4437	4632	4788	4998
4108	4270	4440	4634	4789	5000
4113	4278	4448	4637	4791	5003
4118	4282	4451	4639	4793	5005
4123	4285	4453	4643	4795	5008
4124	4289	4456	4646	4799	5011
4125	4301	4458	4647	4800	5013
4128	4302	4461	4651	4805	5014
4130	4304	4469	4652	4810	5016
4131	4307	4479	4654	4811	5018
4132	4310	4493	4655	4819	5022
4134	4312	4496	4656	4820	5027
4137	4315	4497	4657	4822	5031
4138	4319	4498	4661	4823	5032
4139	4320	4504	4663	4827	5034
4140	4327	4514	4665	4828	5035
4141	4328	4515	4666	4834	5036
4142	4339	4517	4668	4835	5037
4143	4341	4518	4670	4836	5038
4150	4346	4519	4671	4837	5041
4155	4347	4520	4677	4839	5046
4158	4349	4523	4678	4840	5053
4166	4350	4528	4682	4841	5059
4169	4352	4529	4690	4847	5067
4171	4353	4531	4691	4855	5071
4174	4360	4534	4692	4863	5072
4175	4361	4545	4694	4864	5073
4178	4363	4546	4696	4865	5074
4181	4366	4552	4698	4874	5078
4186	4368	4555	4701	4876	5086
4188	4369	4558	4702	4877	5087
4191	4370	4562	4705	4882	5090
4192	4371	4563	4707	4883	5091
4193	4374	4564	4709	4890	5097
4194	4375	4570	4716	4891	5102

**The following WRIT PETITIONs Pertaining to the year 2018
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
5112	5287	5477	5635	5785	5982
5113	5293	5479	5638	5793	5985
5119	5302	5480	5640	5796	5986
5130	5303	5482	5642	5800	5988
5131	5307	5484	5643	5801	5989
5133	5314	5485	5644	5806	5992
5134	5316	5488	5645	5808	5994
5135	5322	5489	5646	5809	5998
5137	5326	5490	5649	5813	5999
5139	5341	5492	5651	5817	6002
5140	5343	5493	5652	5823	6004
5141	5344	5497	5653	5826	6005
5142	5346	5498	5654	5829	6014
5143	5354	5505	5661	5836	6015
5146	5355	5507	5670	5839	6026
5151	5358	5521	5672	5840	6031
5154	5366	5523	5675	5845	6035
5156	5367	5524	5677	5846	6039
5158	5371	5525	5678	5850	6041
5161	5374	5526	5683	5852	6046
5169	5376	5536	5685	5860	6047
5173	5378	5538	5690	5866	6056
5177	5387	5540	5693	5870	6063
5185	5388	5541	5695	5871	6068
5187	5395	5542	5697	5875	6070
5189	5396	5544	5699	5878	6072
5192	5402	5545	5702	5879	6077
5195	5406	5546	5705	5881	6078
5196	5407	5547	5709	5882	6079
5197	5408	5549	5713	5883	6080
5200	5415	5552	5715	5890	6083
5202	5416	5559	5716	5891	6084
5204	5418	5560	5717	5892	6089
5206	5419	5561	5720	5893	6096
5208	5424	5562	5725	5899	6098
5211	5427	5565	5726	5902	6099
5217	5429	5571	5727	5903	6100
5218	5432	5573	5729	5904	6102
5222	5433	5582	5731	5908	6106
5224	5440	5586	5734	5917	6108
5229	5442	5591	5736	5921	6110
5231	5443	5594	5737	5929	6111
5233	5444	5598	5739	5933	6112
5234	5448	5599	5741	5939	6113
5236	5449	5600	5743	5940	6115
5242	5450	5607	5747	5944	6116
5244	5452	5608	5750	5945	6117
5246	5454	5611	5757	5947	6118
5250	5456	5613	5760	5948	6120
5251	5458	5615	5761	5949	6125
5256	5459	5618	5763	5957	6127
5261	5460	5620	5765	5963	6128
5263	5465	5622	5771	5964	6131
5264	5468	5624	5777	5966	6132
5269	5469	5627	5779	5968	6137
5277	5470	5628	5780	5976	6143
5285	5475	5632	5781	5977	6146

**The following WRIT PETITIONs Pertaining to the year 2018
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
6148	6358	6526	6691	6864	7075
6149	6359	6534	6692	6866	7079
6150	6361	6536	6693	6869	7087
6152	6363	6537	6695	6872	7088
6155	6367	6540	6698	6877	7095
6162	6378	6541	6699	6880	7098
6164	6381	6543	6700	6881	7099
6168	6387	6544	6701	6887	7100
6169	6392	6546	6702	6888	7101
6172	6396	6559	6704	6894	7102
6183	6397	6562	6713	6895	7107
6196	6399	6563	6714	6896	7118
6199	6400	6566	6715	6897	7119
6201	6401	6568	6717	6905	7121
6204	6402	6570	6720	6909	7123
6207	6403	6577	6726	6912	7128
6213	6404	6579	6728	6915	7131
6223	6405	6580	6729	6924	7132
6226	6413	6581	6731	6934	7133
6228	6419	6582	6733	6935	7134
6233	6423	6584	6734	6937	7139
6234	6425	6594	6735	6938	7142
6238	6426	6595	6737	6947	7143
6245	6428	6596	6740	6949	7145
6246	6429	6597	6743	6950	7157
6248	6430	6599	6744	6953	7163
6249	6432	6604	6745	6961	7175
6254	6433	6609	6746	6969	7185
6263	6436	6612	6752	6970	7195
6268	6437	6613	6754	6972	7196
6269	6438	6618	6758	6983	7198
6270	6439	6621	6766	6986	7201
6271	6442	6622	6767	6987	7203
6272	6445	6626	6768	6988	7207
6285	6455	6627	6769	6989	7210
6295	6458	6631	6770	6990	7212
6296	6462	6632	6771	6991	7214
6299	6479	6633	6776	7000	7216
6300	6481	6634	6780	7001	7218
6305	6485	6636	6785	7002	7220
6310	6486	6638	6787	7007	7221
6311	6490	6640	6790	7009	7224
6313	6492	6646	6793	7012	7237
6315	6494	6648	6796	7019	7238
6317	6495	6649	6798	7020	7239
6330	6497	6654	6804	7022	7251
6333	6499	6655	6808	7026	7254
6343	6501	6658	6811	7029	7258
6344	6503	6665	6812	7039	7262
6345	6506	6666	6814	7043	7267
6346	6509	6668	6815	7047	7282
6348	6511	6669	6816	7052	7286
6352	6513	6672	6818	7053	7308
6353	6514	6675	6834	7055	7314
6354	6515	6678	6842	7059	7317
6356	6522	6680	6852	7068	7318
6357	6523	6682	6855	7074	7319

**The following WRIT PETITIONs Pertaining to the year 2018
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
7324	7501	7688	7861	8096	8299
7325	7509	7689	7865	8097	8301
7327	7510	7693	7866	8099	8304
7330	7511	7694	7868	8103	8306
7331	7512	7695	7870	8106	8308
7338	7514	7701	7873	8112	8310
7347	7521	7710	7887	8114	8311
7348	7531	7713	7889	8119	8313
7352	7532	7715	7891	8120	8325
7356	7534	7716	7906	8130	8328
7365	7537	7717	7908	8132	8337
7368	7544	7719	7909	8134	8339
7370	7546	7720	7914	8143	8340
7372	7547	7723	7918	8147	8345
7377	7551	7728	7921	8151	8346
7381	7554	7733	7922	8161	8353
7387	7562	7735	7925	8162	8358
7389	7566	7736	7930	8163	8360
7397	7569	7738	7931	8165	8365
7403	7577	7749	7937	8166	8378
7410	7578	7753	7938	8167	8396
7411	7586	7755	7946	8169	8399
7414	7592	7756	7947	8179	8401
7416	7594	7758	7949	8183	8402
7421	7602	7766	7951	8184	8408
7423	7607	7768	7953	8186	8422
7426	7610	7769	7957	8202	8426
7436	7619	7770	7962	8205	8432
7437	7620	7772	7966	8211	8434
7438	7624	7774	7974	8213	8435
7442	7626	7776	7979	8215	8438
7443	7632	7780	7981	8218	8448
7444	7635	7782	7989	8219	8449
7446	7638	7785	7990	8221	8451
7447	7641	7787	7991	8223	8453
7448	7642	7791	7998	8226	8456
7449	7643	7794	7999	8227	8459
7454	7646	7799	8000	8231	8468
7464	7647	7802	8005	8234	8471
7466	7648	7806	8006	8235	8482
7469	7654	7809	8010	8240	8487
7470	7655	7811	8011	8243	8496
7472	7656	7814	8014	8249	8507
7474	7659	7818	8021	8251	8508
7477	7662	7819	8023	8252	8510
7481	7663	7825	8029	8254	8514
7483	7664	7828	8030	8257	8519
7485	7667	7830	8032	8258	8521
7488	7672	7837	8035	8263	8525
7490	7673	7840	8036	8268	8529
7492	7674	7841	8040	8269	8533
7493	7679	7844	8054	8270	8537
7496	7680	7851	8056	8277	8539
7497	7683	7852	8059	8282	8540
7498	7684	7857	8060	8286	8541
7499	7685	7858	8078	8294	8550
7500	7686	7859	8083	8298	8553

**The following WRIT PETITIONs Pertaining to the year 2018
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
8555	8814	9017	9273	9526	9749
8558	8818	9027	9277	9528	9752
8559	8820	9031	9282	9543	9755
8567	8836	9032	9287	9548	9758
8569	8841	9038	9292	9549	9763
8571	8844	9040	9293	9568	9768
8573	8846	9042	9297	9570	9779
8575	8849	9047	9302	9571	9784
8579	8852	9054	9306	9573	9789
8591	8853	9059	9309	9575	9791
8594	8856	9070	9316	9576	9793
8603	8859	9071	9329	9581	9797
8604	8860	9074	9330	9588	9805
8607	8863	9095	9331	9589	9806
8608	8865	9097	9332	9590	9809
8613	8870	9108	9335	9593	9810
8627	8872	9111	9337	9595	9817
8628	8873	9114	9339	9611	9818
8634	8875	9115	9358	9623	9826
8635	8877	9130	9367	9626	9834
8639	8883	9133	9371	9633	9843
8642	8886	9136	9372	9635	9846
8648	8889	9148	9373	9637	9849
8651	8890	9150	9374	9640	9859
8652	8891	9151	9383	9643	9875
8653	8896	9153	9384	9648	9884
8660	8900	9154	9388	9651	9885
8661	8910	9164	9396	9654	9887
8672	8922	9166	9398	9659	9889
8673	8924	9173	9399	9662	9890
8685	8930	9185	9408	9663	9892
8686	8932	9187	9410	9669	9894
8690	8934	9189	9414	9674	9898
8693	8935	9191	9429	9675	9904
8699	8943	9194	9434	9679	9905
8702	8944	9196	9439	9683	9906
8711	8949	9197	9447	9686	9912
8712	8950	9200	9453	9694	9916
8714	8955	9203	9454	9695	9917
8716	8959	9206	9455	9696	9934
8726	8963	9208	9457	9698	9942
8730	8965	9214	9458	9699	9943
8731	8967	9217	9460	9700	9951
8732	8972	9218	9462	9701	9958
8734	8973	9225	9467	9706	9961
8739	8974	9228	9468	9710	9969
8740	8978	9229	9469	9711	9971
8743	8981	9231	9472	9718	9973
8745	8990	9238	9482	9720	9974
8747	8991	9242	9488	9722	9978
8758	8996	9244	9492	9725	9983
8762	8999	9251	9493	9726	9988
8767	9002	9257	9501	9731	9991
8782	9003	9266	9505	9737	9999
8794	9004	9267	9506	9742	10012
8802	9008	9271	9515	9744	10014
8808	9010	9272	9520	9746	10026

**The following WRIT PETITIONs Pertaining to the year 2018
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
10035
10042
10045
10052
10087
10091
10094
10096
10101
10110
10112
10115
10118
10126
10131
10132
10135
10136
10144
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10151
10158
10160
10165
10169
10170
10178
10190
10192
10208
10212
10229
10239
10241
10250
10253
10279
10285
10288
10311
10313
10334
10340
10341
10343
10348
10366
10377
10379
10380
10385
10391
10397
10405
10408
10420
10425

Case No.
10426
10427
10449
10463
10470
10484
10490
10496
10523
10605
10611
18207
28012
35561

HIGH COURT FOR THE STATE OF TELANGANA

LIST OF WRIT APPEALS

READY FOR DESTRUCTION

DISPOSED OF BETWEEN 1/4/2013 TO 31/3/2018

PERTAINING TO THE YEARS 1984 TO 2018.

**The following WRIT APPEALS Pertaining to the year 1988
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
998

**The following WRIT APPEALS Pertaining to the year 1999
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
902

**The following WRIT APPEALS Pertaining to the year 2000
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
4
958
1464

**The following WRIT APPEALS Pertaining to the year 2001
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
540
847

**The following WRIT APPEALS Pertaining to the year 2002
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
77
170
268
757
780
972
1824

**The following WRIT APPEALS Pertaining to the year 2003
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
116
221
265
505
640
643
673
730
773
824
1077
1158
1212
1213
1290
1323
1490
1498
1562
1582
1644
1722
1751
1777
1811
1825
1862
1899
1909
1915
1935
1936
1942
1992
2006
2034
2065
2071
2124
2136
2144
2148
2173
2189
2191
2192
2194
2216
2229
2233
2269
2297
2336
2349
2350
2352
2361

**The following WRIT APPEALS Pertaining to the year 2004
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.
5	1593
117	1605
136	1698
155	1702
159	1713
215	1740
273	1768
295	1778
326	1779
393	1794
399	1795
417	1818
499	1866
584	1869
599	1883
614	1887
643	1894
689	1901
694	1906
695	1911
704	1919
709	1930
837	1934
843	1941
906	1950
950	1971
951	1974
959	2040
967	2048
985	2049
999	2054
1016	2055
1018	2059
1021	2061
1023	2065
1025	2069
1036	2071
1068	2084
1091	2098
1179	2099
1192	2141
1224	2191
1336	2201
1338	2202
1374	2203
1399	2217
1414	
1415	
1424	
1448	
1449	
1472	
1501	
1536	
1562	
1573	
1574	

**The following WRIT APPEALS Pertaining to the year 2005
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
5	1176	1502	1706	1913	2169
82	1178	1503	1720	1917	2170
114	1180	1504	1747	1919	2188
136	1184	1506	1748	1920	2189
175	1187	1511	1749	1922	2190
213	1190	1512	1750	1928	2199
236	1198	1513	1751	1929	2200
240	1199	1515	1753	1931	2211
300	1202	1518	1760	1937	2212
314	1203	1520	1763	1947	2224
316	1204	1522	1764	1948	2235
318	1209	1526	1769	1951	2236
336	1234	1527	1773	1952	2242
381	1240	1532	1774	1955	2243
390	1247	1533	1775	1961	2244
439	1261	1539	1779	1962	2245
453	1265	1542	1780	1967	2246
484	1270	1545	1783	1974	2247
530	1276	1553	1784	1975	2248
540	1282	1554	1796	1976	2250
640	1287	1555	1807	1978	2251
667	1295	1556	1809	1984	2269
668	1296	1557	1811	1995	2283
671	1314	1560	1813	1996	2286
672	1316	1577	1820	1997	2288
674	1319	1584	1825	2001	2290
747	1346	1586	1827	2007	2306
762	1347	1590	1828	2011	2312
783	1349	1591	1836	2035	2313
804	1362	1595	1842	2045	2324
817	1369	1598	1845	2051	2325
819	1370	1604	1849	2052	2330
833	1375	1610	1854	2054	2331
834	1376	1614	1855	2055	2348
842	1380	1618	1858	2063	2357
881	1381	1620	1859	2067	2358
930	1384	1625	1863	2072	2359
966	1385	1629	1867	2074	2365
967	1389	1630	1873	2078	2387
983	1399	1638	1877	2080	2395
996	1402	1640	1878	2085	2396
1005	1411	1641	1881	2091	2402
1040	1414	1645	1883	2092	2414
1052	1428	1646	1884	2094	2415
1073	1435	1647	1885	2096	2425
1083	1436	1652	1886	2108	2428
1084	1437	1654	1887	2110	2432
1093	1440	1662	1888	2113	2439
1105	1449	1663	1889	2126	2447
1112	1476	1665	1890	2127	2449
1125	1480	1666	1892	2128	2452
1127	1481	1667	1897	2137	2455
1145	1487	1674	1898	2153	2457
1146	1490	1682	1899	2162	2463
1158	1494	1685	1907	2163	2465
1164	1497	1691	1909	2164	2466
1171	1500	1700	1911	2168	2467

**The following WRIT APPEALS Pertaining to the year 2005
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
2470
2471
2474
2477
2480
2481
2484
2485
2502
2511
2512
2514
2515
2516
2527
2530
2535
2541
2560
2562
2575
2579
2580
2592
2614
2628
2631
2632
2633

**The following WRIT APPEALS Pertaining to the year 2006
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.
5	357	829	1168
7	359	831	1169
9	373	836	1174
10	374	839	1176
11	381	846	1205
47	386	847	1211
51	398	851	1218
56	401	852	1221
58	404	853	1223
83	409	854	1224
87	411	855	1239
89	412	857	1245
92	413	858	1248
95	445	880	1268
106	472	889	1282
107	479	893	1286
108	495	894	1288
114	500	896	1296
120	507	909	1298
131	511	910	1303
136	512	913	1314
138	513	922	1319
157	516	933	1333
171	521	934	1339
186	537	945	1341
193	540	949	1343
194	545	950	1376
196	546	963	1378
213	663	969	
233	666	972	
242	669	985	
251	670	988	
254	671	1017	
255	672	1028	
257	688	1038	
262	694	1040	
269	716	1041	
270	721	1042	
271	722	1044	
272	725	1045	
274	728	1063	
276	743	1074	
294	745	1077	
295	746	1079	
297	747	1082	
305	754	1087	
314	755	1091	
315	763	1095	
317	765	1096	
319	770	1126	
325	780	1130	
327	784	1133	
343	786	1138	
345	788	1139	
348	794	1144	
352	821	1145	
354	827	1164	

**The following WRIT APPEALS Pertaining to the year 2007
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.
6	629
9	631
10	640
13	662
22	664
23	678
24	722
28	800
30	802
31	804
56	808
57	830
95	833
98	838
104	843
163	856
190	858
226	869
227	874
230	886
236	909
256	910
265	915
288	916
290	919
295	922
311	924
322	929
337	933
342	938
367	941
377	952
378	954
380	967
395	968
401	983
423	986
430	994
432	998
433	1005
434	1006
491	1016
494	1040
502	1045
514	1068
517	1078
520	1082
523	
524	
527	
548	
566	
578	
580	
582	
607	
608	

**The following WRIT APPEALS Pertaining to the year 2008
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.
20	233	830	1257
64	236	831	1258
70	251	836	1276
85	263	838	1278
86	274	839	1279
87	278	840	1282
96	327	843	1294
127	349	847	1298
128	350	849	1309
129	356	857	1320
134	369	869	1326
135	372	870	1327
136	381	871	1354
137	387	873	1355
138	395	876	1356
140	434	877	1371
142	440	878	1372
143	441	879	1373
146	443	886	1377
147	446	888	1378
148	451	889	1392
151	452	893	1393
152	500	895	1399
153	517	896	1414
154	519	898	1437
159	520	899	1445
160	522	900	1446
162	523	901	1486
167	526	902	1513
168	532	903	1514
169	540	904	1541
170	555	928	1545
171	568	940	1557
174	575	959	1563
175	592	991	1583
178	596	1023	1609
179	614	1025	1614
180	642	1041	1657
181	649	1045	1736
182	680	1051	1767
183	683	1097	1818
184	691	1102	1825
185	692	1103	1840
187	693	1104	1845
188	719	1105	
189	729	1122	
194	751	1124	
195	764	1126	
202	765	1132	
205	766	1137	
213	791	1145	
225	812	1216	
227	818	1217	
228	823	1218	
229	827	1220	
230	828	1238	
231	829	1256	

**The following WRIT APPEALS Pertaining to the year 2009
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.
18	229	807
41	232	861
42	233	867
46	255	888
48	259	891
73	260	896
74	261	937
81	270	941
82	275	971
85	277	993
87	281	1012
88	282	1016
89	286	1023
91	291	1044
92	309	1059
93	315	1060
94	326	1096
95	327	1136
96	328	1151
97	329	1170
98	351	1203
100	352	1206
148	353	1229
149	354	1245
150	356	1249
151	357	1280
152	362	1295
153	363	1303
154	377	1330
155	385	1331
159	390	1335
160	393	1340
171	394	1359
172	430	1404
173	437	1408
175	439	1435
179	466	1464
180	476	1473
188	487	
197	492	
201	510	
202	519	
203	544	
205	560	
207	563	
208	565	
209	568	
210	606	
211	614	
212	623	
213	660	
214	668	
218	709	
219	710	
221	748	
223	769	
228	783	

**The following WRIT APPEALS Pertaining to the year 2010
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.
4	699
6	701
12	702
28	720
29	729
46	732
55	741
93	742
94	743
106	747
111	754
120	757
121	758
129	759
133	763
140	776
146	782
174	826
176	827
182	833
187	834
190	835
194	845
199	863
211	881
225	894
229	902
260	932
282	948
342	956
356	987
358	992
363	997
366	1010
408	1013
429	1019
437	1020
455	1023
492	1025
504	1026
506	1030
562	1036
600	1047
601	1059
612	1062
613	1063
620	1067
632	1068
635	1087
639	1088
646	1103
672	
682	
692	
693	
694	
695	

**The following WRIT APPEALS Pertaining to the year 2011
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.
26	737	1279
27	742	1283
30	756	1297
32	758	1307
35	759	1310
37	765	1345
43	767	1393
49	775	1406
76	797	1410
77	833	1414
85	841	1415
99	842	1417
111	869	1425
120	870	1427
127	887	1439
128	928	
141	929	
152	931	
154	944	
155	951	
162	957	
174	967	
177	996	
178	1000	
193	1004	
194	1009	
195	1011	
196	1028	
198	1032	
219	1048	
225	1059	
228	1079	
233	1081	
234	1086	
235	1104	
248	1115	
288	1123	
323	1129	
325	1144	
327	1146	
342	1150	
343	1151	
354	1182	
375	1230	
433	1233	
440	1242	
443	1243	
467	1249	
468	1253	
515	1257	
568	1258	
570	1261	
592	1264	
607	1267	
675	1270	
695	1272	
697	1277	

**The following WRIT APPEALS Pertaining to the year 2012
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.
5	324	776	1191	1465
9	325	779	1200	1470
13	326	784	1203	1485
14	332	822	1204	1495
16	347	825	1205	1513
23	349	840	1209	1540
35	352	841	1213	1550
36	353	854	1221	1551
37	354	859	1239	1552
48	355	878	1240	1557
49	356	900	1243	1560
50	357	902	1244	1564
54	359	905	1248	1567
55	371	915	1255	1570
73	382	935	1257	1571
78	395	937	1261	1572
79	398	945	1267	1574
83	400	949	1269	1576
111	401	954	1278	1577
117	402	961	1310	1579
120	414	968	1312	1583
122	455	973	1313	1588
123	471	986	1314	1589
127	472	994	1315	1592
133	480	998	1316	1613
150	488	1007	1327	1616
151	513	1008	1331	1619
154	517	1010	1332	1623
164	524	1019	1334	1628
171	529	1020	1335	1629
172	559	1023	1337	1644
173	562	1028	1339	1659
174	569	1045	1342	1665
182	572	1048	1346	1668
184	574	1050	1348	1669
192	577	1052	1349	
194	582	1060	1355	
196	583	1062	1363	
202	594	1066	1364	
221	596	1082	1365	
225	641	1094	1371	
229	642	1098	1372	
232	660	1102	1374	
246	669	1107	1375	
247	670	1110	1377	
248	671	1123	1380	
252	672	1124	1386	
254	674	1125	1392	
283	679	1131	1393	
288	687	1135	1394	
292	696	1136	1411	
296	714	1137	1417	
310	729	1138	1433	
313	736	1151	1440	
319	738	1163	1450	
321	751	1181	1452	
323	771	1190	1453	

**The following WRIT APPEALS Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
4	176	338	436	523	597
5	178	339	437	524	598
6	181	340	438	525	599
28	182	341	441	526	600
31	184	342	446	528	601
34	185	343	447	529	602
37	186	346	448	530	603
40	188	352	450	531	604
43	190	356	452	532	605
46	195	358	453	533	606
47	196	359	454	535	607
52	197	362	455	536	608
60	198	364	456	537	609
72	201	369	457	538	610
82	202	370	458	539	611
83	215	373	461	540	612
84	216	375	462	541	613
85	219	378	463	542	614
91	222	381	464	543	615
97	223	383	465	546	616
98	226	385	466	549	617
99	227	386	467	551	618
100	228	387	468	552	619
101	229	388	469	553	620
102	231	389	470	554	621
107	234	390	473	555	622
109	237	391	476	557	623
110	238	392	477	560	625
111	244	393	479	561	626
117	245	396	480	562	627
118	246	397	481	564	628
119	247	398	482	567	629
123	253	399	485	568	630
124	259	400	487	569	631
125	265	401	490	570	632
127	267	402	494	571	633
132	270	405	496	572	634
133	271	406	499	573	635
135	272	407	500	575	636
140	273	409	502	576	637
143	275	411	503	577	638
144	276	413	504	579	639
145	284	414	505	580	640
146	297	417	507	581	641
150	302	418	508	582	642
152	304	419	509	583	643
153	305	420	510	585	644
154	308	421	511	586	645
158	316	422	513	587	646
160	317	423	514	588	647
162	322	424	515	589	648
164	325	425	516	590	650
166	327	428	517	591	652
169	329	429	518	592	653
173	330	430	519	593	654
174	331	433	521	594	655
175	333	435	522	595	656

**The following WRIT APPEALS Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
657	724	786	850	923	1009
658	725	788	851	924	1010
659	726	789	854	926	1012
660	727	790	856	927	1013
661	728	791	858	928	1015
663	729	792	860	929	1017
664	730	793	861	930	1019
665	731	794	862	931	1020
666	732	795	863	932	1021
667	733	796	864	933	1022
668	734	797	865	934	1023
670	735	798	866	935	1024
671	736	799	867	937	1025
673	737	800	869	941	1027
674	738	801	871	942	1029
675	739	802	872	943	1031
676	740	803	873	944	1032
679	741	804	877	945	1033
680	742	805	878	948	1034
682	743	806	879	950	1035
683	744	807	880	951	1036
684	745	809	881	952	1037
685	746	810	883	953	1038
687	747	811	884	954	1039
688	748	812	885	957	1040
689	749	813	887	959	1042
690	750	814	888	960	1043
691	751	815	889	961	1044
692	752	816	890	962	1045
693	753	817	892	963	1046
694	755	818	893	964	1047
696	756	819	894	965	1048
698	757	820	895	967	1049
699	758	822	896	969	1050
700	759	823	897	970	1051
702	760	824	898	971	1052
703	761	825	899	972	1053
704	762	826	900	975	1054
705	763	827	902	977	1055
706	764	829	903	978	1056
707	766	830	905	980	1057
708	767	832	906	981	1058
709	768	833	907	982	1059
710	769	834	908	983	1060
711	770	835	909	985	1061
712	772	836	910	988	1062
713	773	837	911	990	1063
714	774	838	912	991	1064
715	775	839	913	993	1065
716	776	840	914	994	1066
717	778	841	915	998	1067
718	779	842	916	1001	1068
719	781	843	917	1002	1069
720	782	844	918	1003	1070
721	783	845	919	1004	1071
722	784	846	921	1005	1073
723	785	848	922	1008	1074

**The following WRIT APPEALS Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
1075	1140	1207	1282	1367	1453
1076	1141	1209	1284	1368	1464
1077	1142	1210	1285	1371	1465
1078	1143	1211	1286	1372	1466
1079	1144	1212	1287	1373	1467
1080	1145	1213	1288	1374	1468
1081	1146	1214	1289	1375	1469
1082	1147	1216	1291	1376	1483
1083	1149	1219	1292	1377	1484
1084	1150	1220	1293	1378	1486
1085	1152	1221	1294	1379	1489
1087	1153	1222	1295	1380	1491
1088	1154	1223	1296	1383	1492
1089	1156	1224	1297	1385	1493
1091	1157	1226	1298	1387	1494
1092	1158	1228	1299	1389	1495
1093	1159	1229	1300	1390	1496
1094	1160	1230	1301	1391	1498
1095	1161	1231	1302	1392	1500
1096	1162	1232	1303	1393	1503
1097	1163	1233	1304	1394	1504
1098	1164	1234	1305	1395	1505
1099	1165	1236	1306	1396	1506
1100	1166	1237	1307	1397	1509
1101	1167	1239	1308	1398	1511
1102	1169	1240	1311	1399	1515
1103	1170	1241	1312	1400	1517
1104	1171	1242	1313	1401	1518
1105	1172	1243	1314	1402	1519
1106	1175	1245	1315	1404	1520
1107	1176	1246	1316	1405	1522
1108	1177	1247	1317	1406	1523
1109	1178	1249	1319	1407	1524
1110	1179	1252	1320	1408	1525
1111	1180	1253	1321	1409	1526
1112	1181	1254	1322	1410	1528
1113	1182	1256	1334	1411	1531
1114	1184	1257	1335	1412	1533
1115	1185	1260	1337	1413	1534
1116	1186	1261	1341	1414	1536
1117	1187	1262	1342	1415	1538
1118	1188	1263	1343	1416	1539
1119	1190	1264	1344	1417	1540
1120	1191	1266	1345	1418	1542
1121	1192	1267	1346	1419	1543
1122	1194	1268	1350	1420	1544
1124	1195	1269	1351	1421	1545
1125	1196	1270	1353	1423	1547
1126	1197	1271	1356	1424	1548
1127	1198	1272	1357	1426	1550
1128	1199	1273	1359	1427	1552
1129	1200	1275	1360	1428	1553
1130	1201	1276	1361	1429	1554
1131	1202	1277	1362	1437	1555
1134	1203	1279	1363	1448	1556
1136	1204	1280	1364	1451	1557
1139	1205	1281	1365	1452	1559

**The following WRIT APPEALS Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
1561	1635	1708	1778	1857	1958
1562	1637	1710	1780	1860	1959
1565	1638	1711	1781	1862	1960
1566	1639	1712	1782	1864	1962
1567	1641	1713	1783	1867	1963
1568	1643	1714	1787	1868	1964
1569	1644	1715	1788	1869	1965
1570	1645	1716	1795	1870	1966
1571	1647	1717	1796	1871	1967
1572	1648	1718	1797	1872	1968
1573	1649	1720	1800	1873	1969
1574	1651	1721	1801	1874	1971
1575	1652	1722	1802	1876	1972
1576	1653	1723	1803	1877	1973
1577	1654	1724	1804	1878	1974
1579	1655	1726	1805	1879	1976
1580	1656	1728	1806	1880	1977
1585	1657	1729	1807	1881	1978
1586	1658	1730	1808	1884	1979
1587	1659	1731	1810	1887	1980
1588	1660	1732	1811	1888	1981
1589	1662	1733	1812	1889	1982
1591	1663	1734	1814	1890	1983
1592	1664	1735	1815	1891	1984
1593	1665	1736	1816	1893	1985
1595	1666	1739	1818	1894	1987
1596	1668	1741	1819	1895	1988
1598	1669	1742	1820	1896	1989
1599	1670	1743	1821	1897	1990
1600	1672	1744	1822	1898	1991
1601	1673	1745	1824	1901	1992
1602	1674	1746	1825	1902	1995
1603	1675	1747	1827	1906	1997
1604	1676	1748	1828	1911	1999
1606	1677	1751	1829	1917	2000
1607	1680	1752	1830	1918	2001
1608	1681	1753	1831	1919	2002
1609	1682	1754	1833	1920	2003
1610	1683	1755	1834	1924	2005
1611	1684	1756	1836	1929	2006
1612	1687	1757	1837	1930	2007
1613	1689	1758	1839	1931	2008
1614	1690	1759	1840	1932	2009
1615	1691	1760	1841	1933	2010
1616	1693	1762	1842	1934	2011
1617	1694	1763	1843	1936	2012
1618	1696	1765	1844	1937	2013
1619	1697	1766	1845	1938	2014
1620	1698	1767	1846	1939	2015
1621	1699	1768	1847	1947	2016
1622	1700	1769	1849	1950	2017
1623	1701	1770	1850	1951	2018
1624	1702	1771	1851	1952	2019
1626	1703	1772	1852	1953	2020
1627	1704	1775	1853	1954	2022
1631	1705	1776	1854	1955	2023
1632	1707	1777	1856	1957	2024

**The following WRIT APPEALS Pertaining to the year 2013
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
2025
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**The following WRIT APPEALS Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
1	76	157	246	306	369
2	77	158	247	307	370
3	78	159	248	308	371
4	79	162	249	309	372
8	80	164	250	310	373
10	81	165	251	311	374
11	82	168	252	312	375
12	83	171	253	313	376
13	84	172	254	314	377
14	85	173	255	315	378
15	86	174	256	316	379
17	87	175	257	317	380
18	89	177	258	320	381
19	90	178	261	322	382
20	91	180	262	324	383
21	92	181	263	325	384
22	93	182	264	326	385
23	94	183	265	327	386
24	95	188	266	328	387
25	96	191	267	329	388
26	98	192	268	330	389
27	100	193	269	331	390
29	101	194	270	332	391
30	102	195	271	333	392
31	103	196	272	334	393
32	104	197	273	335	394
33	105	198	274	336	395
34	106	202	276	337	396
35	110	203	277	339	397
36	111	204	278	340	398
37	112	206	279	341	399
38	115	210	280	342	400
39	116	211	281	343	401
40	117	213	282	344	402
41	118	214	283	345	403
42	119	215	284	346	404
43	120	217	285	347	405
44	123	218	286	348	406
45	124	219	287	349	407
47	125	220	288	350	408
48	127	221	289	351	409
49	131	224	290	352	410
50	132	225	291	354	411
54	133	226	292	355	412
55	134	227	293	356	413
56	135	228	294	357	414
57	136	230	295	358	415
58	137	231	296	359	416
59	140	234	297	360	417
60	141	235	298	361	418
63	143	239	299	362	419
67	146	240	300	363	420
68	147	241	301	364	421
72	151	242	302	365	422
73	153	243	303	366	423
74	154	244	304	367	424
75	156	245	305	368	425

**The following WRIT APPEALS Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
426	483	540	609	676	761
427	484	541	610	678	762
428	485	542	612	679	763
429	486	543	613	680	764
430	487	544	614	681	765
431	488	545	615	683	766
432	489	546	616	685	767
433	490	547	617	686	768
434	491	548	618	688	769
435	492	549	619	689	770
436	493	550	620	690	771
437	494	552	622	691	772
438	495	555	623	693	773
439	496	556	624	694	774
440	497	557	625	695	775
441	498	558	626	696	776
442	499	559	627	699	777
443	500	560	628	700	778
444	501	561	629	703	779
445	502	562	630	704	780
446	503	563	631	707	781
447	504	564	632	708	782
448	505	565	633	709	783
449	506	567	634	710	785
450	507	568	636	712	786
451	508	569	638	714	787
452	509	570	639	715	788
453	510	571	640	716	789
454	511	572	641	717	790
455	512	573	643	718	791
456	513	574	644	721	792
457	514	575	645	722	793
458	515	576	646	724	794
459	516	578	647	725	795
460	517	580	648	730	796
461	518	581	649	731	797
462	519	584	651	733	798
463	520	585	654	735	799
464	521	586	655	736	800
465	522	588	656	738	801
466	523	589	657	739	802
467	524	590	658	740	803
468	525	591	659	741	804
469	526	592	660	742	805
470	527	593	661	745	806
471	528	597	662	749	807
472	529	598	664	750	808
473	530	599	665	751	809
474	531	600	666	752	810
475	532	601	667	753	811
476	533	602	668	754	812
477	534	603	669	755	813
478	535	604	670	756	814
479	536	605	671	757	815
480	537	606	672	758	816
481	538	607	674	759	817
482	539	608	675	760	818

**The following WRIT APPEALS Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
819	877	949	1036	1117	1198
820	878	950	1037	1118	1199
821	879	951	1038	1119	1200
822	880	952	1040	1120	1201
823	881	953	1041	1122	1202
824	882	954	1042	1123	1203
825	883	955	1043	1124	1205
826	884	956	1045	1125	1206
827	885	957	1046	1127	1207
828	886	958	1047	1128	1209
829	887	959	1050	1129	1210
830	888	961	1051	1130	1211
831	889	962	1052	1133	1212
832	890	963	1053	1135	1213
833	891	964	1054	1136	1214
834	892	965	1055	1140	1215
835	893	966	1056	1141	1216
836	894	967	1059	1142	1217
837	895	968	1060	1143	1219
838	896	970	1061	1144	1220
839	897	976	1064	1145	1221
840	898	977	1066	1146	1223
841	899	978	1067	1147	1224
842	900	979	1068	1148	1225
843	901	980	1070	1149	1227
844	902	981	1071	1150	1229
845	903	983	1072	1151	1230
846	905	984	1073	1152	1234
847	906	985	1074	1153	1235
848	907	987	1075	1156	1236
849	908	988	1076	1157	1237
850	910	989	1078	1158	1238
851	911	990	1079	1159	1239
852	913	992	1080	1160	1240
853	915	997	1083	1161	1242
854	916	1002	1084	1162	1243
855	918	1004	1085	1163	1244
856	919	1005	1088	1164	1246
857	920	1007	1089	1165	1247
858	921	1008	1091	1166	1248
860	924	1009	1092	1167	1249
861	926	1010	1093	1168	1250
862	927	1011	1095	1171	1251
863	928	1012	1096	1174	1252
864	930	1013	1097	1176	1254
865	932	1015	1098	1178	1255
866	933	1016	1101	1179	1256
867	934	1018	1102	1186	1258
868	936	1021	1104	1187	1261
869	937	1026	1105	1188	1267
870	939	1027	1108	1189	1274
871	940	1028	1109	1190	1275
872	941	1029	1110	1191	1276
873	944	1030	1111	1192	1278
874	946	1031	1112	1194	1279
875	947	1034	1114	1196	1280
876	948	1035	1116	1197	1282

**The following WRIT APPEALS Pertaining to the year 2014
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.
1284	1394	1488	1613
1289	1395	1489	1614
1290	1398	1491	1615
1291	1399	1492	1618
1292	1400	1493	1619
1294	1402	1494	1620
1295	1403	1495	1623
1301	1404	1496	1624
1302	1405	1497	1626
1303	1406	1498	1627
1304	1407	1499	1629
1306	1409	1500	1630
1308	1410	1501	1631
1311	1412	1502	1638
1312	1413	1503	1639
1316	1414	1504	1640
1317	1415	1506	1647
1320	1416	1507	1648
1322	1417	1508	1651
1329	1422	1515	1653
1330	1423	1516	1657
1331	1424	1519	1660
1332	1426	1526	1661
1333	1427	1527	1662
1334	1428	1529	1663
1335	1429	1530	1664
1336	1430	1550	1665
1338	1431	1557	1666
1339	1432	1560	1667
1340	1433	1563	1668
1341	1434	1581	1669
1342	1435	1582	1670
1343	1437	1583	1671
1344	1438	1584	1672
1345	1439	1585	1673
1346	1442	1586	1674
1347	1446	1588	1675
1358	1447	1589	1676
1359	1448	1590	1677
1360	1449	1591	1678
1362	1450	1592	1679
1363	1451	1593	1680
1364	1452	1594	1681
1365	1453	1595	1682
1368	1454	1597	1683
1375	1455	1598	1684
1376	1456	1600	1685
1377	1457	1601	1688
1378	1461	1603	1690
1380	1466	1604	1691
1381	1468	1605	1692
1384	1480	1606	1693
1387	1481	1607	1694
1390	1482	1608	1695
1391	1483	1609	
1392	1486	1610	
1393	1487	1611	

**The following WRIT APPEALS Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
2	94	179	260	347	407
3	95	180	262	348	408
7	98	181	264	349	409
8	100	182	268	350	410
11	101	183	269	351	411
12	102	184	270	352	413
13	103	185	271	353	414
14	105	186	272	354	415
15	106	188	273	355	417
17	108	189	274	356	418
19	111	190	279	357	419
25	112	192	280	358	420
26	113	203	282	359	421
27	121	205	283	361	422
28	123	207	286	362	423
36	124	208	287	363	424
37	125	210	288	364	425
38	126	211	289	365	426
39	128	212	290	366	427
40	129	213	291	367	428
41	130	214	292	368	429
42	131	215	294	369	430
43	132	216	295	370	431
44	133	217	297	371	432
45	134	218	300	372	433
46	135	219	301	373	434
47	136	220	302	374	436
48	137	221	304	375	437
49	138	222	305	376	438
51	140	223	306	377	439
53	141	224	307	378	441
54	142	225	308	379	442
55	143	226	309	380	443
56	145	227	310	382	445
58	147	228	311	383	446
59	148	229	312	384	448
60	150	230	313	385	449
61	152	231	314	386	451
62	157	232	317	387	452
64	158	233	318	388	453
65	159	234	319	389	454
66	160	238	320	390	455
70	161	241	321	391	456
71	162	242	322	392	457
72	163	243	323	393	459
73	164	244	324	394	460
74	165	245	327	395	461
75	166	248	328	396	462
77	167	249	329	397	463
78	169	250	331	398	464
79	170	251	332	399	465
81	171	252	333	400	466
82	172	253	334	401	467
88	174	255	337	402	468
89	175	256	338	403	469
91	177	257	342	404	470
92	178	259	343	406	474

**The following WRIT APPEALS Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
475	540	607	664	724	799
477	541	608	665	725	800
478	544	609	666	726	801
479	545	610	667	727	802
480	546	611	668	728	803
481	548	612	669	729	805
482	549	613	670	730	806
483	550	614	671	731	807
484	551	615	672	732	808
485	552	616	673	733	809
486	553	617	674	734	810
487	554	618	675	735	811
488	555	619	676	737	812
489	556	620	677	738	813
490	558	621	678	739	814
492	559	622	679	742	815
493	561	623	680	743	816
494	562	624	681	744	817
495	563	625	682	745	818
496	564	626	683	746	819
497	565	627	684	747	820
498	567	628	685	748	821
499	568	629	686	749	822
500	569	630	687	750	823
501	570	631	688	751	824
502	571	632	689	754	829
503	572	633	690	755	830
504	573	634	691	756	833
505	574	635	692	757	834
507	575	636	693	759	835
508	576	637	694	760	836
509	577	638	695	763	837
511	578	639	696	765	838
512	579	640	697	766	839
513	582	641	698	767	840
514	584	642	699	768	842
515	585	643	700	769	844
516	587	644	701	770	847
517	588	645	702	771	848
518	589	646	703	772	849
519	590	647	705	776	850
520	591	648	706	777	851
521	592	649	707	778	852
522	593	650	708	779	853
524	594	651	709	781	854
526	595	652	711	783	855
527	596	653	712	786	856
528	597	654	713	787	857
529	598	655	714	789	858
530	599	656	715	790	859
532	600	657	716	791	860
533	601	658	717	792	861
535	602	659	718	794	862
536	603	660	719	795	863
537	604	661	721	796	864
538	605	662	722	797	865
539	606	663	723	798	866

**The following WRIT APPEALS Pertaining to the year 2015
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.
868	939	1012	1079
869	941	1013	1080
870	942	1014	1084
871	945	1016	1085
872	946	1017	1086
873	947	1018	1088
874	948	1019	1090
875	951	1020	1092
876	953	1021	1093
877	954	1022	1094
878	955	1023	1095
879	956	1024	1096
880	959	1025	1097
881	960	1026	1098
885	961	1027	1100
886	963	1028	1101
888	964	1029	1103
889	965	1030	1104
890	966	1032	1105
891	967	1033	1106
892	968	1035	1108
894	969	1036	1110
895	970	1037	1111
896	972	1038	1112
897	973	1039	1113
898	974	1040	1114
899	975	1041	1116
900	976	1042	1117
901	977	1043	1118
903	978	1045	1119
904	979	1046	1120
906	981	1047	1121
907	982	1048	1122
908	983	1049	1123
909	985	1050	1124
910	986	1052	1125
911	987	1053	1126
913	988	1054	1127
915	989	1055	1128
916	990	1056	1130
918	991	1058	1131
920	992	1059	1133
921	993	1061	1134
922	994	1062	1135
923	996	1063	1136
925	997	1066	1140
926	998	1067	1142
928	999	1069	1143
929	1001	1070	1144
930	1002	1071	1146
931	1003	1072	1147
932	1004	1073	1149
933	1005	1074	1150
934	1006	1075	1151
935	1008	1076	1152
936	1009	1077	1153
938	1011	1078	

**The following WRIT APPEALS Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
1	75	144	207	284	348
4	76	145	208	285	349
5	77	146	209	286	350
6	78	147	210	287	351
7	79	148	211	288	352
8	80	149	212	289	353
9	81	150	214	290	354
10	84	151	215	291	355
11	85	152	216	292	356
12	86	153	217	294	357
13	87	154	218	295	358
14	88	155	219	296	359
15	89	156	223	297	360
16	90	157	224	298	361
17	91	158	225	299	362
18	92	159	226	300	363
20	93	160	230	301	364
21	94	161	232	302	365
22	97	162	233	303	366
23	100	163	234	304	367
25	102	164	235	306	368
27	103	165	237	308	369
31	104	166	238	309	370
32	105	167	239	310	371
33	106	168	240	311	372
34	107	169	241	312	373
37	109	170	242	313	374
38	111	171	246	314	375
39	112	172	247	316	376
40	114	173	248	317	377
41	115	174	249	318	378
43	116	175	251	319	379
44	117	176	252	320	380
45	119	178	253	322	381
46	121	180	256	323	382
47	122	183	257	324	383
48	123	184	259	325	384
49	124	185	260	326	385
51	125	186	261	327	386
52	126	187	262	328	387
54	127	188	264	330	388
55	128	189	265	331	389
56	129	190	266	332	390
59	130	191	268	333	391
60	131	192	269	335	392
61	132	193	270	336	393
63	133	194	271	337	394
64	134	195	272	338	395
65	135	196	273	339	396
66	136	197	274	340	397
68	137	200	275	341	398
69	138	201	276	342	399
70	139	202	277	343	400
71	140	203	278	344	401
72	141	204	279	345	402
73	142	205	281	346	403
74	143	206	282	347	404

**The following WRIT APPEALS Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
405	489	567	632	698	770
406	490	568	634	699	771
407	491	569	635	700	772
408	492	570	636	701	773
411	493	571	637	702	774
412	496	572	638	703	775
414	498	573	639	704	780
415	499	574	640	705	787
417	500	575	641	706	788
418	501	576	642	707	790
421	502	577	643	708	791
422	504	578	644	709	792
423	505	580	645	710	793
425	509	581	647	711	794
426	511	582	648	712	797
428	512	583	650	713	800
429	513	584	651	714	802
430	514	585	652	715	803
432	515	586	653	716	806
433	517	588	654	717	807
434	518	589	655	718	808
436	519	590	656	719	809
437	520	591	658	720	810
440	521	592	659	721	812
442	522	594	660	722	814
443	523	595	661	723	816
444	525	596	662	725	817
445	526	598	663	726	818
446	528	599	664	727	819
447	530	600	665	728	821
448	531	601	666	729	822
450	532	602	668	730	823
451	533	603	669	736	824
452	534	604	671	737	826
453	536	605	672	739	827
456	537	607	673	740	828
457	538	608	674	741	829
458	539	610	675	743	832
459	543	611	676	745	833
460	544	612	678	746	834
462	545	613	679	747	835
463	546	614	680	748	836
464	548	615	681	749	837
465	549	616	682	750	838
468	553	617	683	751	839
473	555	618	684	752	840
476	556	619	685	755	842
478	557	620	686	756	843
479	558	621	688	758	844
480	559	623	689	760	847
481	560	624	690	761	848
483	561	625	691	763	849
484	562	626	692	764	853
485	563	627	693	766	854
486	564	628	694	767	855
487	565	629	695	768	856
488	566	631	697	769	857

**The following WRIT APPEALS Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
858	923	1007	1077	1213	1300
859	925	1008	1079	1214	1319
860	926	1009	1080	1215	1320
861	927	1010	1084	1216	1321
862	928	1011	1087	1217	1323
863	930	1012	1088	1218	1324
864	931	1013	1090	1219	1327
865	932	1015	1093	1220	1328
866	934	1016	1098	1221	1331
867	936	1017	1100	1222	1335
868	937	1018	1102	1224	1336
869	939	1019	1108	1225	1337
870	940	1025	1109	1226	1339
871	941	1026	1111	1227	1340
872	942	1028	1112	1230	1341
873	943	1029	1115	1231	1343
875	944	1030	1117	1234	1344
876	945	1031	1118	1235	1348
878	946	1033	1122	1236	1349
880	947	1034	1124	1238	1350
881	948	1035	1126	1239	1352
882	949	1036	1128	1240	1353
884	951	1037	1135	1241	1356
885	954	1038	1136	1242	1358
886	955	1039	1137	1246	1363
887	956	1040	1139	1252	1364
888	959	1041	1143	1254	1365
889	960	1042	1144	1255	1368
891	962	1043	1145	1256	1370
893	965	1044	1155	1257	1372
894	967	1045	1162	1258	1374
896	969	1046	1163	1259	1375
897	970	1047	1164	1260	1377
898	972	1048	1170	1261	1378
899	975	1049	1171	1262	1379
900	976	1050	1175	1263	1380
901	981	1051	1177	1264	1381
902	982	1053	1180	1265	1382
903	984	1054	1183	1267	1385
904	986	1055	1184	1271	1386
905	987	1057	1185	1273	1393
906	988	1058	1187	1275	1395
907	990	1059	1188	1276	1396
908	991	1060	1190	1277	1397
909	992	1061	1193	1278	1399
910	993	1062	1194	1279	1400
911	995	1063	1197	1280	1403
912	996	1064	1198	1282	1404
913	997	1065	1200	1283	1407
914	999	1066	1202	1284	1409
915	1000	1067	1205	1285	1411
916	1001	1070	1206	1287	1414
917	1002	1072	1207	1288	1415
918	1003	1073	1208	1289	1416
919	1004	1074	1209	1292	1419
921	1005	1075	1210	1293	1420
922	1006	1076	1212	1297	1421

**The following WRIT APPEALS Pertaining to the year 2016
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.
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**The following WRIT APPEALS Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
2	85	171	251	348	434
3	87	172	252	349	435
4	88	173	253	351	437
5	89	174	254	353	439
6	90	176	256	355	440
7	91	180	257	356	441
8	92	182	258	358	442
9	95	183	260	362	443
10	96	184	261	363	444
11	98	185	266	364	445
12	99	186	269	365	446
14	100	187	271	366	447
15	101	188	272	367	448
16	102	189	273	368	450
22	103	190	276	369	452
25	104	191	277	370	453
26	105	192	278	373	455
27	106	193	282	374	456
29	107	194	284	375	459
30	108	197	285	376	464
35	109	198	287	377	465
36	110	199	291	378	466
38	111	200	292	380	467
39	113	201	297	381	468
40	114	203	298	382	469
41	115	204	299	383	470
42	116	205	300	384	471
43	117	206	302	386	473
44	118	207	303	389	474
45	119	208	305	390	475
46	122	209	306	391	476
47	123	210	307	392	477
48	124	212	309	393	478
49	126	213	312	395	480
50	138	214	314	396	485
51	142	216	315	397	487
52	144	217	316	398	489
53	145	220	317	401	490
54	146	222	318	402	491
55	150	223	321	405	496
57	151	226	322	410	498
58	152	227	324	412	499
60	153	228	325	413	500
62	154	229	327	415	502
63	155	230	328	416	503
64	156	231	330	417	505
65	157	232	333	418	506
66	159	233	334	419	508
69	160	234	335	420	512
70	161	236	337	423	513
71	162	238	338	424	515
74	163	244	340	425	517
75	164	245	341	427	519
79	165	246	343	429	520
81	166	247	344	430	521
82	168	249	345	432	525
84	170	250	347	433	527

**The following WRIT APPEALS Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
528	623	726	836	938	1025
530	625	727	837	939	1026
531	626	728	838	940	1031
533	633	729	839	941	1033
535	634	733	845	942	1034
536	636	734	846	943	1036
537	640	735	847	944	1039
540	641	736	848	945	1041
541	642	738	850	950	1042
543	643	739	851	953	1043
545	646	741	853	958	1044
546	649	742	854	960	1045
548	650	743	855	963	1047
550	652	751	859	966	1048
551	660	752	861	968	1049
552	661	754	863	970	1051
553	663	755	865	971	1052
555	664	757	866	973	1053
558	665	758	869	974	1054
560	666	759	875	976	1056
561	667	761	879	979	1057
562	669	762	880	980	1058
563	670	763	881	981	1059
564	671	764	882	982	1060
565	672	766	883	983	1061
566	673	769	887	984	1062
568	674	771	895	985	1063
569	675	774	897	986	1066
570	676	775	898	989	1071
571	677	780	899	990	1073
572	678	782	900	991	1074
573	679	783	901	992	1075
574	680	784	903	993	1077
575	681	786	905	994	1078
576	682	787	906	996	1079
577	683	792	907	999	1080
578	684	793	908	1000	1081
579	685	795	909	1001	1082
583	687	796	910	1002	1084
589	688	797	914	1003	1085
590	690	800	915	1004	1086
591	691	803	916	1005	1087
592	692	805	917	1006	1089
597	697	806	921	1007	1091
598	703	807	924	1008	1092
606	704	809	925	1009	1093
607	705	813	926	1010	1094
608	708	814	927	1011	1095
609	709	815	928	1013	1096
610	710	821	929	1015	1097
612	712	822	930	1016	1098
613	713	823	931	1019	1102
614	714	824	932	1020	1104
615	717	826	933	1021	1105
616	719	828	934	1022	1106
617	721	832	935	1023	1107
620	725	833	936	1024	1108

**The following WRIT APPEALS Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
1109	1197	1287	1359	1437	1541
1110	1198	1288	1360	1439	1543
1114	1199	1290	1361	1440	1544
1115	1200	1291	1362	1441	1546
1116	1201	1292	1363	1443	1548
1117	1202	1294	1364	1451	1549
1119	1203	1295	1365	1452	1551
1120	1204	1296	1366	1453	1555
1124	1205	1300	1367	1454	1556
1125	1206	1301	1368	1455	1557
1127	1216	1302	1370	1461	1563
1131	1218	1304	1371	1462	1564
1132	1219	1305	1372	1467	1565
1133	1220	1306	1373	1468	1566
1134	1221	1307	1374	1469	1567
1135	1223	1308	1375	1470	1568
1141	1224	1309	1376	1471	1569
1143	1225	1310	1377	1474	1570
1146	1226	1311	1378	1475	1571
1148	1227	1312	1379	1476	1574
1149	1229	1314	1380	1477	1575
1152	1230	1315	1381	1479	1576
1154	1232	1316	1382	1480	1579
1155	1233	1318	1384	1481	1580
1156	1234	1319	1385	1483	1581
1157	1235	1322	1386	1485	1582
1158	1236	1323	1389	1487	1585
1160	1239	1324	1390	1490	1586
1163	1241	1325	1391	1491	1587
1164	1243	1326	1392	1492	1588
1165	1244	1327	1393	1493	1590
1166	1245	1328	1394	1494	1592
1167	1248	1329	1395	1495	1593
1168	1253	1331	1396	1496	1594
1171	1254	1332	1397	1498	1595
1172	1256	1333	1398	1499	1596
1173	1257	1334	1399	1500	1598
1174	1258	1336	1403	1501	1602
1175	1259	1337	1407	1502	1605
1177	1263	1338	1409	1504	1606
1178	1264	1340	1412	1505	1608
1179	1270	1341	1413	1506	1609
1180	1271	1342	1415	1507	1610
1181	1272	1343	1416	1508	1611
1182	1273	1345	1417	1511	1612
1183	1274	1346	1418	1512	1613
1184	1275	1347	1419	1517	1617
1185	1276	1349	1420	1518	1619
1186	1277	1350	1423	1519	1620
1187	1278	1351	1426	1520	1621
1188	1279	1352	1427	1521	1622
1189	1280	1353	1428	1523	1625
1191	1281	1354	1429	1525	1628
1192	1282	1355	1430	1526	1629
1193	1283	1356	1433	1527	1632
1194	1284	1357	1434	1533	1635
1195	1286	1358	1435	1540	1641

**The following WRIT APPEALS Pertaining to the year 2017
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.
1649	1811	1945
1652	1812	1947
1653	1813	1948
1656	1816	1949
1662	1817	1950
1664	1818	1954
1666	1823	1955
1676	1827	1956
1677	1828	1963
1678	1829	1965
1679	1832	1966
1683	1833	1967
1689	1835	1972
1693	1841	1977
1697	1842	1978
1698	1845	1980
1699	1846	1983
1702	1848	1986
1705	1850	1987
1707	1852	1988
1710	1853	1990
1713	1859	1991
1716	1862	1992
1717	1863	1996
1721	1867	1999
1722	1870	2000
1725	1872	2003
1727	1875	2004
1728	1878	2006
1733	1880	2007
1734	1883	2011
1736	1886	2014
1737	1887	2015
1738	1888	2016
1739	1890	2017
1749	1893	2020
1752	1895	
1760	1896	
1762	1898	
1763	1903	
1766	1904	
1769	1905	
1770	1910	
1771	1911	
1772	1913	
1773	1916	
1774	1917	
1777	1920	
1779	1923	
1781	1924	
1784	1925	
1787	1927	
1790	1929	
1792	1931	
1793	1936	
1795	1939	
1803	1944	

**The following WRIT APPEALS Pertaining to the year 2018
are ready for Destruction which are disposed of between 01-04-2013 to 31-03-2018**

Case No.	Case No.	Case No.	Case No.	Case No.	Case No.
2	85	176	269	399	539
5	86	181	270	400	777
6	89	188	273	415	
7	90	192	274	417	
8	91	193	279	421	
10	92	194	280	422	
11	93	195	281	423	
15	94	196	282	424	
16	95	197	284	425	
17	96	198	285	426	
18	97	199	286	428	
21	98	200	289	435	
22	99	201	293	436	
23	100	202	294	439	
24	101	203	296	440	
26	103	204	298	441	
27	106	205	300	443	
28	110	206	324	444	
29	114	207	327	445	
30	115	209	330	446	
31	116	210	333	447	
32	117	211	334	448	
33	118	212	336	450	
34	119	216	337	451	
35	120	217	339	452	
38	121	218	340	454	
39	122	219	341	459	
40	123	220	342	462	
45	124	221	343	463	
47	125	222	344	464	
48	126	223	346	466	
49	127	224	347	467	
50	128	225	349	469	
51	130	226	350	470	
54	132	227	351	472	
56	133	228	357	477	
57	135	229	359	479	
58	137	230	362	483	
59	139	231	363	484	
60	140	232	364	495	
64	141	233	365	496	
65	142	234	366	498	
66	147	238	367	501	
67	148	240	368	503	
68	149	241	369	505	
69	150	243	370	507	
70	153	244	374	508	
71	154	245	375	509	
74	155	246	376	512	
75	156	250	377	513	
76	160	251	380	514	
78	162	253	381	515	
79	163	254	383	517	
80	165	261	384	518	
81	167	264	385	519	
82	168	265	387	521	
84	169	267	393	538	